



### STATEMENT OF ADDITIONAL INFORMATION

<b>NAME OF MUTUAL FUND:</b> ICICI PRUDENTIAL MUTUAL FUND
<b>NAME OF ASSET MANAGEMENT COMPANY:</b> ICICI PRUDENTIAL ASSET MANAGEMENT COMPANY LIMITED <b>Corporate Identity Number:</b> U99999DL1993PLC054135
<b>NAME OF TRUSTEE COMPANY:</b> ICICI PRUDENTIAL TRUST LIMITED <b>Corporate Identity Number:</b> U74899DL1993PLC054134

### INVESTMENT MANAGER ICICI Prudential Asset Management Company Limited

<b>Registered Office:</b> 12th Floor, Narain Manzil, 23, Barakhamba Road, New Delhi – 110 001 <a href="http://www.icicipruamc.com">www.icicipruamc.com</a>	<b>Corporate Office:</b> One BKC, 13th Floor, Bandra Kurla Complex, Mumbai – 400051.	<b>Central Service Office:</b> 2nd Floor, Block B-2, Nirlon Knowledge Park, Western Express Highway, Goregaon (East), Mumbai – 400 063 Website: <a href="http://www.icicipruamc.com">www.icicipruamc.com</a> , email id: <a href="mailto:enquiry@icicipruamc.com">enquiry@icicipruamc.com</a>
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### TRUSTEE ICICI Prudential Trust Limited

**Registered Office:** 12th Floor, Narain Manzil, 23, Barakhamba Road, New Delhi – 110 001

This Statement of Additional Information (SAI) contains details of ICICI Prudential Mutual Fund, its constitution, and certain tax, legal and general information. It is incorporated by reference (is legally a part of the Scheme Information Document).

**This SAI is dated December 31, 2018.**

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## I. INFORMATION ABOUT SPONSOR, AMC AND TRUSTEE COMPANIES

### A. Constitution of the Mutual Fund

ICICI Prudential Mutual Fund ("the Mutual Fund" or "the Fund") has been constituted as a Trust in accordance with the provisions of the Indian Trusts Act, 1882 (2 of 1882) as per the Trust Deed dated August 25, 1993 and amended from time to time. The Trust Deed has been registered under the Indian Registration Act, 1908.

ICICI Prudential Trust Limited ("the Trustee") is the trustee of the Schemes of the Fund. It was incorporated under the Companies Act, 1956.

The Mutual Fund was registered with SEBI on October 12, 1993 under Registration code MF/003/93/6.

ICICI Bank Ltd. holds 51% of the share capital of the Trustee and Prudential plc, through its wholly owned subsidiary, Prudential Corporation Holdings Ltd., holds 49%.

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### B. Sponsors

The Fund is sponsored by ICICI Bank Ltd and Prudential plc (through its wholly owned subsidiary namely Prudential Corporation Holdings Ltd). The Sponsors are the Settlers of the Mutual Fund Trust. ICICI Bank Ltd. contributed Rs. 10 lakhs and Prudential plc, with the approval of Reserve Bank of India, Rs. 12.2 lakhs to the Trustee as the initial contribution towards the corpus of the Mutual Fund.

#### i) ICICI Bank Limited

ICICI Bank ("the Bank") is the largest private sector bank in India in terms of total assets on a consolidated basis at year ended March 31, 2018. ICICI Bank and their subsidiaries offers a wide range of banking and financial services including commercial banking, retail banking, project and corporate finance, working capital finance, insurance, venture capital and private equity, investment banking, broking and treasury products and services. The Bank has international footprints consisting of subsidiaries in the United Kingdom and Canada, branches in the United States, Singapore, Bahrain, Hong Kong, Sri Lanka, Dubai International Finance Centre, Qatar Financial Centre & China and representative offices in the United Arab Emirates, South Africa, Bangladesh, Thailand, Malaysia and Indonesia. The UK subsidiary of the Bank has a branch each in Belgium and Germany.

ICICI Bank's equity shares are listed in India on BSE Limited (BSE) and National Stock Exchange of India Limited (NSE) and its American Depository Receipts (ADRs) are listed on the New York Stock Exchange (NYSE).

#### Financial Performance of ICICI Bank Limited on unconsolidated basis (past three years):

(Rs. In Crores)

Particulars	Year ended March 31, 2016	Year ended March 31, 2017	Year ended March 31, 2018
Net Worth (Equity capital plus Free reserves)	89,735.58	99,951.07	105,158.94
Total Income	68,062.49	73,660.76	72,385.52
Profit After Tax	9,726.29	9,801.09	6,777.42
Assets under Management	NA	NA	NA

## ii) Prudential plc

Prudential plc and its affiliated companies constitute one of the world's leading financial services groups, serving around 26 million customers and it has £669 billion of assets under management (as at 31 December 2017). Prudential plc is incorporated in England and Wales and is listed on the stock exchanges in London, Hong Kong, Singapore and New York.

Prudential plc is not affiliated in any manner with Prudential Financial, Inc., a company whose principal place of business is in the United States of America.

The Group is structured around three main business units:

### Prudential Corporation Asia

Prudential Corporation Asia has leading insurance and asset management operations across 14 markets and serves the families of the region's high potential economies. We have been operating in Asia for over 90 years and have built high-performing businesses with multichannel distribution, a product portfolio centred on regular savings and protection, award-winning customer services and a widely recognised brand.

### Jackson

Jackson provides retirement savings and income strategies aimed at the large number of people approaching retirement in the United States. Jackson's pursuit of excellence in product innovation and distinctive distribution capabilities has helped us forge a solid reputation for meeting the needs of customers. Jackson's variable annuities offer a distinct retirement solution designed to provide a variety of investment choices to help customers pursue their financial goals.

### M&G Prudential

In August 2017 Prudential announced the formation of M&G Prudential, a leading savings and investments business, ideally positioned to target growing customer demand for financial solutions in the UK and Europe. Our vision is a business built for the customer: simple, efficient, digitally enabled, capital light, fast-growing and above all focused on delivery. The combined business benefits from two strong complementary brands, a world-class investment capability, international distribution and a robust capital position.

### Financial Performance (past three years):

Description	Year ended December 31 (GBP in million)		
	2015	2016	2017
Total revenue, net of reinsurance	41,305	71,842	86,562
Profit After Tax and minority interests	2,579	1,921	2,390
Shareholder Equity	12,955	14,666	16,087
Assets under Management (£ billion)	509	602	669

### C. The Trustee - ICICI Prudential Trust Limited

The Trustee, through its Board of Directors, shall discharge its obligations as trustee of the ICICI Prudential Mutual Fund. The Trustee ensures that the transactions entered into by the AMC are in accordance with the SEBI Regulations and will also review the activities carried on by the AMC.

ICICI Bank Ltd. holds 51% of the share capital of the Trustee and Prudential plc, through its wholly owned subsidiary, Prudential Corporation Holdings Ltd., holds 49%.

(i) Details of Trustee Directors:

Name	Age/Qualification	Brief Experience
Mr. M. N. Gopinath (DIN: 00396196)@	70 years, B. Com, CAIIB and MBA	<p>Mr. Gopinath is a career banker. He joined Bank of India as a Probationary officer in 1970 and served them for 25 years, including 5 years at their New York Branch. He gained valuable exposure to all facets of banking including Treasury, International Banking, Merchant Banking, Retail Banking, Rural Banking, HR etc. At New York Branch, he served as Vice President – Treasury, Vice President - Operations and Comptroller of US Operations consisting of three branches.</p> <p>In 1995, he was invited by ICICI Bank Limited to join them as Senior Vice President in charge of the Mumbai Zone which accounted for 90% of the business of the bank which was just about 6 months old. He was part of the initial senior management team which stabilised and grew the bank. He organised the Retail Banking Group apart from taking the initiative to centralise operations which helped the bank to grow rapidly in a cost effective manner. The NPA management group was also set up by him. He is credited with managing the smooth merger of Bank of Madura with ICICI Bank Limited within a brief period of 10 months despite the merger process starting with protests by the Employees Union of Bank of Madura. Developing a scalable model of Micro Finance, namely the Partnership Model, which has been adopted by all banks and MFIs, is another notable achievement.</p> <p>In 2005, after he retired from ICICI Bank Limited as Senior General Manager, Mr. Gopinath was invited by Bank of India to join their Board. His contributions during the first term of 3 years were well appreciated by the Bank and he was reappointed for a second term of 3 years in October 2008. Subsequent to his retirement from the Board of Bank of India, he was invited by Punjab National Bank to join their Board in March 2012 for three year tenure. He has served and continues to serve on many board level committees including Audit Committee, IT Committee, and Credit Committee etc.</p> <p>Mr. Gopinath has served as a Nominee Director of ICICI Bank Limited on the boards of ICICI Home Finance Limited, ICICI Webtrade Limited and Stock Holding Corporation Limited. He was also the Chairman of Loyalty Solutions and Research Limited till the company was acquired by a German entity. He is also associated with DISHA, the credit counselling agency supported by ICICI Bank Limited as a member of its Advisory Committee.</p>

Name	Age/Qualification	Brief Experience
		<p>Mr. Gopinath had also been a member of the SEBI Advisory Committee for Mutual Funds.</p> <p>He was associated with the setting up of Institute of Finance Banking and Insurance (IFBI), a joint venture of ICICI Bank Limited and NIIT, which was started to provide well trained staff to the finance sector and at the same time improve the employability of fresh graduates. IFBI has provided thousands of well trained personnel to various banks, insurance companies and NBFCs. Mr. Gopinath was responsible for developing the syllabi and courseware and he continues to be an advisor to the institute.</p> <p>The association with IFBI prompted Mr. Gopinath to publish a text book on banking, titled "Banking Principles and Operations". The fifth edition of the book was published in August 2014. In a review of the book published in the Journal of Indian Institute of Banking and Finance (IIBF) the reviewer had commended the book as follows, "Since M L Tannan's publication, Banking Law and Practice, there has been no such exhaustive book on the subject". M L Tannan's book was first published in 1926 and revised from time to time.</p> <p>Mr. Gopinath has provided advice on organisational and HR development to Bank Turan Alem of Kazakhstan, Timir Bank of Kazakhstan, Federal Bank and ICICI Bank Limited.</p> <p>Currently, he is an Independent Director and Chairman on the Board of CreditAccess Grameen Limited.</p>
Mr. Vinod Dhall (DIN: 02591373)	74 years, LL.B University of Delhi and M.Sc. University of Allahabad	<p>Mr. Dhall has a law degree from the University of Delhi and a Master's degree in Mathematics from the University of Allahabad, where he was conferred with several awards. Mr. Vinod Dhall commenced his career as an officer of the Indian Administrative Service (IAS), which he joined in 1966. He served as a Secretary of Government of India.</p> <p>While in Government service, Mr. Dhall developed special expertise in Finance, Corporate Affairs, Industry and Commerce, areas which dominated his professional life for a better part of 27 years. He also garnered experience in the banking and insurance sectors and was involved in insurance reforms, economic and capital market regulation, competition law and policy, industrial development and investment promotion, corporate governance and corporate law reforms. Mr. Dhall was the first acting Chairman of the Competition Commission of India (CCI).</p>

Name	Age/Qualification	Brief Experience
		<p>Mr. Dhall also had direct management experience as CEO of two PSUs and has been Chairman/Member of Board of Directors of public sector banks/development banks/financial institutions/insurance companies/Joint Sector undertakings. In addition, Mr. Dhall has considerable experience of working with international agencies.</p> <p>After demitting office at the CCI, Mr. Dhall set up his Competition Law Practice and is currently the Executive Chairman of the Vinod Dhall - Talwar Thakore &amp; Associates Competition Law practice, which is regarded as a leading competition law firm in India. He also advises on corporate governance issues and lectures on competition law and policy and corporate governance.</p> <p>Mr. Dhall is currently on the Board of ICICI Prudential Life Insurance Company Limited, Schneider Electric Infrastructure Limited, ICICI Prudential Pension Funds Management Company Limited, ICICI Securities Limited, Advani Hotels &amp; Resorts (India) Limited and Orient Cement Limited. He is also a Partner of Dhall Law Chambers and Talwar Thakore &amp; Associates. He is also the Chairman of ICICI Securities Limited and ICICI Prudential Life Insurance Company Limited.</p>
Mr. Lakshman Kumar Mylavarapu (DIN:07618051)**	67 years, MBA (Finance), Master in Commerce, CAIB and ACS	<p>Mr. Lakshman Kumar completed his MBA in Finance and a Post Graduate Diploma in Public Enterprise Management. He is also an Associate Member of the Institute of Company Secretaries of India and Indian Institute of Bankers. Mr. Kumar joined Prudential in 1998 as Senior Vice President – Finance and Compliance, and as a Company Secretary at ICICI Prudential Asset Management Company Limited in India. He then headed the Risk Management and Compliance functions at Prudential Corporation Asia, Hong Kong upto June 2006 where he was responsible for implementing Prudential Group Compliance and Risk management and ensuring Regulatory Compliance for Asset Management businesses of Prudential Group in Asia.</p> <p>He was the Regional Head of Risk Management, Compliance and Corporate Governance for Eastspring Investments, the asset management business of Prudential Corporation Asia from July 2006 to October 2013.</p> <p>Mr. Kumar was also under employment with Prudential Asian Asset Management business till March 31, 2014 and he was responsible for overseeing all matters relating to regulatory Compliance, operational and Investment Risk</p>

Name	Age/Qualification	Brief Experience
		<p>Management and Corporate Governance of Prudential Corporation Asia's Fund Management Businesses across Asia and Middle East.</p> <p>Mr. Kumar is currently the Director on the Board of Jiva Health Insurance Limited and also a Member of Audit Committee of Eastspring Investments Al-Berhad Ltd, Kuala Lumpur and a Senior Consultant at Ingenia Consultants Pte Ltd, Singapore (earlier known as Maroon Consultants Pte Ltd), Compliance and Risk Management Consultancy Practice.</p>
Mr. Jyotin Mehta (DIN:00033518)	60 Years/ B.Com. FCA, FCMA, FCS	<p>Mr. Jyotin Mehta holds a Bachelor's Degree in Commerce from University of Bombay and is also a fellow member of the Institute of Chartered Accountants of India, the Institute of Company Secretaries of India and the Institute of Cost Accountants of India.</p> <p>Mr. Jyotin Mehta has served as Vice President and Chief of Internal Audit upto February 2018 in Voltas Limited. In his career, Mr. Mehta has held senior management position in TATA, ICICI and Shell group of Companies. Mr. Mehta has rich experience in the areas of Corporate finance, Internal Audit, corporate governance, risk and controls, Company law and legal and regulatory compliance and customer service.</p> <p>Mr. Jyotin Mehta is also a visiting faculty at leading management schools in India, like Welingkar Institute of Management. He is also an advisor in the domain of Governance, Risk Management and Compliance (GRC).</p> <p>Mr. Jyotin Mehta is currently the Director on the Board of Monnet Ispat And Energy Limited, Linde India Limited, Suryoday Small Finance Bank Limited, Ask Investment Managers Limited, Ask Property Investment Advisors Private Limited, Ask Financial Holdings Private Limited, Majesco Limited and Majesco Software and Solutions India Private Limited. He is also the Chairman of Monnet Ispat &amp; Energy Limited.</p>
Mr. Ranganayakulu Jagarlamudi (DIN: 08153627)	58 Years/ Bachelor in Commerce and Law, Masters in Political Science and Constitutional law and Masters in International Law and Economics	Mr. Ranganayakulu was the Executive Director (Legal), Securities and Exchange Board of India from August 14, 2008 - August 11, 2017. He was instrumental in bringing various regulations and defending high profile enforcement actions, before Securities Appellate Tribunal, High Courts and Supreme Court. He joined SEBI in 1997 as a Division Chief. Prior to that, he worked for ten years as Law Officer with HUDCO, Government of India enterprise. He was proactively involved in financing various housing, social and urban infrastructure projects.

Name	Age/Qualification	Brief Experience
		<p>Mr. Ranganayakulu has presented several papers on issues relating to securities market in national and international forums. He was on the Governing Board of Indian Institute of Capital Markets and was a member of various advisory committees of SEBI, including committees which framed Takeover Code and Insider Trading Regulations. He was a member of Indian delegation to UNIDROIT Geneva Securities Convention and has served as a member of Justice Lodha Committee in the matter of PACL Limited.</p> <p>Mr Ranganayakulu is currently a member of Advisory Committee on Service Providers of Insolvency and Bankruptcy Board of India and of Disciplinary Action Committee of National Stock Exchange of India. He is also enrolled with Bar council of Maharashtra &amp; Goa and is practicing law.</p>
Mr. Pramod Rao* (DIN: 02218756)	44 Years/ B.A. LL.B (Hons)	<p>Mr. Pramod Rao joined ICICI Bank as its Group General Counsel on August 16, 2018, to oversee the legal function for the ICICI group.</p> <p>Previously, Mr. Pramod had served as General Counsel for Citi India cluster and was responsible for the Legal and Secretarial functions within Citi India cluster (incorporating Bangladesh and Sri Lanka). He also oversaw Citi Security and Investigative Services (CSIS), and chaired the Citi India Diversity Council and was a member of various internal management and oversight committees.</p> <p>Prior to his professional journey with Citi India, Mr. Rao worked with Induslaw, a law firm as a resident partner, overseeing its Banking and Finance practice and was instrumental to setting up the firm's office in Mumbai.</p> <p>Prior to Induslaw, Mr. Rao worked with ICICI Bank for over 15 years. He joined the erstwhile Industrial Credit &amp; Investment Corporation of India Ltd (ICICI, which subsequently in a reverse merger became ICICI Bank) upon obtaining B.A.LL.B (Hons) degree from the National Law School of India University, Bangalore (NLSIU) after a brief stint at Mulla and Mulla Craigie Blunt &amp; Caroe. He then rose to become the General Counsel of ICICI Bank and served in that capacity until April 2012. During the course of his career at ICICI Bank, Mr. Rao has overseen the legal function for all segments of ICICI Bank. During his time there, he also advised the Board of Directors and various Board constituted committees and served on the Board of Directors of various ICICI group companies.</p>

Name	Age/Qualification	Brief Experience
		<p>Mr. Rao presently serves as a member of Board of Directors of ICICI Securities Ltd and ICICI Trusteeship Services Ltd. Mr. Rao also serves as a member of the Legal &amp; Banking Operations Committee of Indian Banks' Association (IBA) and the National Committee for Regulatory Affairs constituted by the Confederation of Indian Industry (CII).</p> <p>Mr. Rao is the Chairman of the Fund Raising and Resource Mobilization Committee of IDIA – Increasing Diversity by Increasing Access – an NGO dedicated in assisting students from underprivileged background entering premier law schools in India. He is also a member of the Governing Board of the NLSIU Alumni Association.</p>

\*Mr. Pramod Rao is a Nominee Director of ICICI Bank Limited.

\*\*Mr. Lakshman Kumar Mylavarapu is a Nominee Director of Prudential Corporation Holdings Limited.

@ Mr. M. N. Gopinath has resigned as the Director from the Board of ICICI Prudential Trust Limited with effect from December 15, 2018.

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#### **ii) The responsibilities and duties of the Trustee**

#### **Rights, Obligations, Responsibilities and Duties of the Trustee under the Trust Deed and the SEBI (MF) Regulations**

Pursuant to the Trust Deed dated August 25, 1993, constituting the Mutual Fund, and in terms of the SEBI (MF) Regulations, the rights, obligations, responsibilities and duties of the Trustee are as under:

1. The trustees and the asset management company shall with the prior approval of SEBI enter into an investment management agreement.
2. The investment management agreement shall contain such clauses as are mentioned in the Fourth Schedule and such other clauses as are necessary for the purpose of making investments.
3. The trustees shall have a right to obtain from the asset management company such information as is considered necessary by the trustees.
4. The trustees shall ensure before the launch of any scheme that the asset management company, has,—
  - a) systems in place for its back office, dealing room and accounting;
  - b) appointed all key personnel including fund manager(s) for the scheme(s) and submitted their bio-data which shall contain the educational qualifications, past experience in the securities market with the trustees, within 15 days of their appointment;
  - c) appointed auditors to audit its accounts;
  - d) appointed a compliance officer who shall be responsible for monitoring the compliance of the Act, rules and regulations, notifications, guidelines, instructions, etc., issued by SEBI or the Central Government and for redressal of investors grievances;
  - e) appointed registrars and laid down parameters for their supervision;
  - f) prepared a compliance manual and designed internal control mechanisms including internal audit systems;

- g) specified norms for empanelment of brokers and marketing agents;
  - h) obtained, wherever required under these regulations, prior in principle approval from the recognised stock exchange(s) where units are proposed to be listed.
5. The trustees shall ensure that an asset management company has been diligent in empanelling the brokers, in monitoring securities transactions with brokers and avoiding undue concentration of business with any broker.
  6. The trustees shall ensure that the asset management company has not given any undue or unfair advantage to any associates or dealt with any of the associates of the asset management company in any manner detrimental to interest of the unitholders.
  7. The trustees shall ensure that the transactions entered into by the asset management company are in accordance with the Regulations and the scheme.
  8. The trustees shall ensure that the asset management company has been managing the mutual fund schemes independently of other activities and have taken adequate steps to ensure that the interest of investors of one scheme are not being compromised with those of any other scheme or of other activities of the asset management company.
  9. The trustees shall ensure that all the activities of the asset management company are in accordance with the provisions of the Regulations.
  10. Where the trustees have reason to believe that the conduct of business of the mutual fund is not in accordance with these regulations and the scheme they shall forthwith take such remedial steps as are necessary by them and shall immediately inform the Board of the violation and the action taken by them.
  11. Each trustee shall file the details of his transactions of dealing in securities with the Mutual Fund on a quarterly basis.
  12. The trustees shall be accountable for, and be the custodian of, the funds and property of the respective schemes and shall hold the same in trust for the benefit of the unitholders in accordance with the Regulations and the provisions of trust deed.
  13. The trustees shall take steps to ensure that the transactions of the mutual fund are in accordance with the provisions of the trust deed.
  14. The trustees shall be responsible for the calculation of any income due to be paid to the mutual fund and also of any income received in the mutual fund for the holders of the units of any scheme in accordance with the Regulations and the trust deed.
  15. The trustees shall obtain the consent of the unitholders—
    - a) whenever required to do so by SEBI in the interest of the unitholders; or
    - b) whenever required to do so on the requisition made by three-fourths of the unitholders of any scheme; or
    - c) when the majority of the trustees decide to wind up or prematurely redeem the units.
  16. The trustees shall ensure that no change in the fundamental attributes of any scheme or the trust or fees and expenses payable or any other change which would modify the scheme and affects the interest of unitholders, shall be carried out unless,

- i) written communication about the proposed change is sent to each unitholder and an advertisement is given in one English daily newspaper having nationwide circulation as well as in a newspaper published in the language of region where the Head Office of the mutual fund is situated; and
  - ii) the unitholders are given an option to exit at the prevailing Net Asset Value without any exit load.
- 17. The trustees shall call for the details of transactions in securities by the key personnel of the asset management company in his own name or on behalf of the asset management company and shall report to the Board, as and when required.
- 18. The trustees shall quarterly review all transactions carried out between the mutual funds, asset management company and its associates.
- 19. The trustees shall quarterly review the networth of the asset management company and in case of any shortfall, ensure that the asset management company make up for the shortfall as per clause (f) of sub-regulation (1) of regulation 21.
- 20. The trustees shall periodically review all service contracts such as custody arrangements, transfer agency of the securities and satisfy itself that such contracts are executed in the interest of the unitholders.
- 21. The trustees shall ensure that there is no conflict of interest between the manner of deployment of its networth by the asset management company and the interest of the unitholders.
- 22. The trustees shall periodically review the investor complaints received and the redressal of the same by the asset management company.
- 23. The trustees shall abide by the Code of Conduct as specified in the Fifth Schedule.
- 24. The trustees shall furnish to SEBI on a half-yearly basis,
  - a) a report on the activities of the mutual fund;
  - b) a certificate stating that the trustees have satisfied themselves that there have been no instances of self-dealing or front running by any of the trustees, directors and key personnel of the asset management company;
  - c) a certificate to the effect that the asset management company has been managing the schemes independently of any other activities and in case any activities of the nature referred to in clause (b) of regulation 24 have been undertaken by the asset management company and has taken adequate steps to ensure that the interests of the unitholders are protected.
- 25. The independent trustees referred to in sub-regulation (5) of regulation 16 shall give their comments on the report received from the asset management company regarding the investments by the mutual fund in the securities of group companies of the sponsor.

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26. No amendments to the Trust Deed shall be carried out without the prior approval of SEBI and Unitholders approval/ consent will be obtained where it affects the interests of Unitholders as per the procedure / provisions laid down in the Regulations.

- 27. Notwithstanding anything contained in sub-regulations (1) to (25), the trustees shall not be held liable for acts done in good faith if they have exercised adequate due diligence honestly.

28. The independent directors of the trustees or asset management company shall pay specific attention to the following, as may be applicable, namely:—
- i) the Investment Management Agreement and the compensation paid under the agreement,
  - ii) service contracts with affiliates, whether the asset management company has charged higher fees than outside contractors for the same services,
  - iii) selections of the asset management company's independent directors,
  - iv) securities transactions involving affiliates to the extent such transactions are permitted,
  - v) selecting and nominating individuals to fill independent directors vacancies,
  - vi) code of ethics must be designed to prevent fraudulent, deceptive or manipulative practices by insiders in connection with personal securities transactions,
  - vii) the reasonableness of fees paid to sponsors, asset management company and any others for services provided,
  - viii) principal underwriting contracts and their renewals,
  - ix) any service contract with the associates of the asset management company.

**iii) General and Specific due diligence**

**A. General Due Diligence :**

- i) The Trustees shall be discerning in the appointment of the directors on the Board of the asset management company.
- ii) Trustees shall review the desirability or continuance of the asset management company if substantial irregularities are observed in any of the schemes and shall not allow the asset management company to float new schemes.
- iii) The Trustee shall ensure that the trust property is properly protected, held and administered by proper persons and by a proper number of such persons.
- iv) The Trustee shall ensure that all service providers are holding appropriate registrations from the Board or concerned regulatory authority.
- v) The Trustees shall arrange for test checks of service contracts.
- vi) Trustees shall immediately report to SEBI of any special developments in the mutual fund.

**B. Specific due diligence:**

The Trustees shall:

- i) obtain internal audit reports at regular intervals from independent auditors appointed by the Trustees,
- ii) obtain compliance certificates at regular intervals from the asset management company,
- iii) hold meeting of trustees more frequently,
- iv) consider the reports of the independent auditor and compliance reports of asset management company at the meetings of trustees for appropriate action,

- v) maintain records of the decisions of the Trustees at their meetings and of the minutes of the meetings,
- vi) prescribe and adhere to a code of ethics by the Trustees, asset management company and its personnel,
- vii) communicate in writing to the asset management company of the deficiencies and checking on the rectification of deficiencies.

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During the period, April 01, 2017 to March 31, 2018, six meetings of the Directors of the Trustees were held. The Trustee's supervisory role is discharged by reviewing the information and the operations of the Fund, based on reports submitted at the Board Meetings of the Trustee, by reviewing the reports being submitted by the Internal Auditor and the bi-monthly, quarterly and half-yearly compliance reports. The Trustees also discuss the matters arising from the half yearly and annual financial statements with the Statutory Auditors of the Fund.

#### D. Asset Management Company (AMC)

ICICI Prudential Asset Management Company Limited ("the AMC"/ "ICICI Prudential AMC"), a company incorporated under the Companies Act, 1956 on June 22, 1993 having its Registered Office at 12th Floor, Narain Manzil, 23, Barakhamba Road, New Delhi – 110 001. The AMC has been appointed as the Asset Management Company of the ICICI Prudential Mutual Fund by the Trustee vide Investment Management Agreement dated September 03, 1993 executed between ICICI Prudential Trust Ltd. and ICICI Prudential Asset Management Company Ltd.

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The AMC is also engaged in portfolio management services (PMS) since October 2000 under SEBI Registration No. INP000000373. The AMC is also rendering Advisory Services to SEBI registered foreign portfolio investors (FPIs), foreign institutional investors (FIIs) and their sub-accounts. The AMC is also providing investment management services to Alternative Investment Funds registered under SEBI (Alternative Investment Funds) Regulations, 2012. The AMC has a common research team. These activities are not in conflict with the activities of the Mutual Fund. In the situations of unavoidable conflicts of interest, the AMC undertakes that it shall satisfy itself that adequate disclosures are made of sources of conflict, potential 'material risk or damage' to investor interest and develop parameters for the same.

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ICICI Bank Ltd. holds 51% of the share capital of the AMC and Prudential plc, through its wholly owned subsidiary, Prudential Corporation Holdings Ltd., holds 49%.

(i) Details of AMC Directors:

Name	Age/Qualification	Brief Experience
Mr. Sandeep Batra (DIN: 03620913) ^	52 Years/ B. Com, F.C.A and A.C.S.	<p>Mr. Sandeep Batra has been working with the ICICI Group for the last 18 years and is currently the President – Corporate Centre at ICICI Bank. As President – Corporate Centre, Mr. Batra oversees the risk, internal audit, financial crime prevention, government relations, compliance, secretarial, and corporate communication functions at the Bank. He is also on the boards of several ICICI Group companies like ICICI Prudential Life Insurance Company Limited, ICICI Lombard General Insurance Company Limited, ICICI Prudential Asset Management Company Limited and ICICI Bank UK Plc.</p> <p>Mr. Batra has been a founder member of the ICICI Prudential Life Insurance team and has worked with the organization as its Chief Financial Officer from September 2000 till 2006 till he joined ICICI Bank as its Group Compliance Officer.</p> <p>Mr. Batra rejoined ICICI Prudential Life Insurance as its Executive Director and a member of its board in 2014. At ICICI Prudential Life Insurance, he oversaw the finance, investments, actuarial, and risk and compliance functions. He was also instrumental in leading the company to India's first IPO in the insurance space.</p>
Mr. Anup Bagchi (DIN: 00105962) ^	48 Years/ B. Tech and PGDM.	<p>Mr. Anup Bagchi is an Executive Director of ICICI Bank effective February 1, 2017. Prior to this, Mr. Bagchi was the Managing Director &amp; CEO of ICICI Securities Limited (I-Sec), where he led capital raising by corporates. Under his leadership, the I-sec won the prestigious Outlook Money - India's Best e-Brokerage House for seven consecutive years. I-sec also won the CNBC Awaaz Consumer Award for the Most Preferred Brand of Financial Advisory Services.</p> <p>Mr. Bagchi joined the ICICI Group in 1992 and has worked in the areas of retail banking, corporate banking and treasury. Mr. Bagchi has been honoured with The Asian Banker Promising Young Banker Award.</p>
Mr. Guy Strapp (DIN: 07245108) ^ ^	59 years, Chartered Financial Analyst, Diploma of Applied Finance and Investment from the Securities Institute of Australia and Bachelor of	<p>Guy Strapp is a Chief Executive of Eastspring Investments, the asset management business of Prudential Corporation Asia, part of Prudential Plc. of the UK. He joined Eastspring Investments (previously Prudential Asset Management) in 2007. He was also appointed as Chief Executive Officer at Eastspring Investments (Hong Kong) Limited in 2016.</p>

Name	Age/Qualification	Brief Experience
	Commerce degree from the University of Melbourne.	<p>In this role he oversees the management business within Asia. Guy is a member of Eastspring Investments Executive Committee and serves on the Board of Prudential Corporation Asia.</p> <p>Since joining the company, Guy has held several senior roles including Chief Investment Officer where he played a key role in the expansion of the investment team's capabilities to cover a broad range of asset classes. Guy has held senior executive positions at JP Morgan Investment Management, Citigroup Asset Management and the BT Financial Group. His professional experience in Asia is extensive. Among other roles, he has served as the Chief Investment Officer of Samsung/JP Morgan ITMC in Korea and President of Cititrust in Japan. He began his fund management career in Australia.</p> <p>He is also on the Board of several companies such as Saharanine Pty Ltd, Eastspring Investments Services Pte. Limited, Eastspring Investments (Hong Kong) Limited, Eastspring Investments (Singapore) Limited, PCA IP Services Limited, BOCI-Prudential Asset Management Limited, Eastspring Investments (Luxembourg) S.A., Eastspring Investments Limited (Japan), Eastspring Investments, CITIC - Prudential Fund Management Company Limited, Prudential Corporation Asia Limited, Eastspring Investments SICAV-FIS, Eastspring Real Assets Partners, Sahara IX Pty Ltd and Eastspring Investment Management (Shanghai) Company Limited and Eastspring Overseas Investment Fund Management (Shanghai) Company Limited.</p>
Mr. C. R. Muralidharan (DIN: 02443277)	71 years, B. Sc and CAIIB	<p>Mr. C. R. Muralidharan was a Whole-Time Member of Insurance Regulatory and Development Authority, Hyderabad (IRDA) and was looking after the compliance by the insurers of the regulations on investments, analysis of financial statements of insurance companies, on and off-site supervision of insurance companies as well as other regulatory issues including the registration of new insurance companies.</p> <p>Prior to joining IRDA, he worked in RBI for more than three decades in various capacities. He was heading the Department of Banking Operations and Development (DBOD) of RBI, where he was responsible for laying down a regulatory framework on a wide range of operations for Indian commercial banks to promote a sound</p>

Name	Age/Qualification	Brief Experience
		<p>and competitive banking system consistent with the emerging international best practices. He assisted IMF in two overseas assignments and was associated with several High Level Working Groups on Banking Regulation.</p> <p>Besides, he was also actively involved in the role of promotion of rural credit as well as in the development of HR for the central bank.</p> <p>He is also on the Board of other companies such as GMR Infrastructure Ltd. and Sriman Madhwa Sidhantaonnahini Permanent Nidhi Limited.</p>
<p>Mr. Suresh Kumar (DIN: 00494479)</p>	<p>68 years, B.Com, Post Graduate investment management programme conducted jointly by the Stanford University and the London School of Business, Advanced Management Programme at the Columbia Business School.</p>	<p>After graduating from the Sydenham College of Commerce &amp; Economics of the University of Bombay with a Bachelor of Commerce (Honors) degree in 1971, Mr. Suresh Kumar completed a post-graduate Investment Management Programme conducted jointly by the Stanford University and the London School of Business. He then went on to pursue an Advanced Management Programme at the Columbia Business School. In commendation of his academic achievements, he has been the recipient of many prestigious awards including the Rotary International Scholarship (1977) tenable in California (U.S.A.), the Lord Aldington Banking Fellowship (1978) and Fellow of the Indian Institute of Bankers.</p> <p>Mr. Kumar began his long and illustrious career in banking as Probationary Officer and Manager at the Iron Ore Division (Overseas Branch) of State Bank of India, Mumbai in 1972. Later he took on the role of Senior Treasury and General Management positions with the Government of Dubai, after which he became Member of the Senior Management and Executive Committee (ExCo) of the Emirates Bank Group. While with the Group, between 1985 and 2012 he successively headed the corporate banking, remedial credit management, treasury and capital markets, asset management and investment banking companies as the General Manager / CEO.</p> <p>Mr. Kumar is currently a Member on the Boards of a number of offshore private equity firms. He regularly writes for English and Arabic newspapers in the UAE and has addressed several symposia on financial and non-financial subjects in print, television and other media.</p> <p>He is also on the Board of several others</p>

Name	Age/Qualification	Brief Experience
		companies such as Aster DM Healthcare Limited, ICICI Lombard General Insurance Company Limited, Values Alternative Investment International Private Limited, Emirates Reit Management Private Limited, Tricolour Values Investments PSC, Tricolour Values Capital Management Consultancies, Tricolour Financial Services Private Limited, India Infrastructure Advantage DIF I and India Infrastructure Advantage DIF II, Tricolour Investments Ltd and Tricolour Realities and Reits Limited.
Ms. Lakshmi Venkatachalam (DIN: 00520608)	65 years, Masters in English, Post – Graduation in Economics and in Business Administration from Boston University, U.S.A and Diploma in French from the Alliance Francaise.	<p>Ms. Lakshmi Venkatachalam held the office of the Vice President for Private Sector and Co-financing Operations in the Asian Development Bank (ADB) between 2010 and 2015 where she was responsible for leading and managing ADB’s private sector investment operations and its official co-financing activities and was also the first Vice President of ADB.</p> <p>Prior to her stint at the ADB, she had a career in public service for more than 30 years, where she held various positions in Government. She was Director General of Shipping and ex-officio Additional Secretary to the Government of India, Ministry of Shipping, in capacity of the head of the Maritime Administration, implementing the Indian Merchant Shipping Act, which regulates shipping activities under the aegis of the International Maritime Organization.</p> <p>She worked as a director in the Ministry of Steel, Government of India from 1990 to 1995, following which she was Commissioner of the Bangalore Development Authority from 1995 to 1999. During her stint as Chairperson of the Coffee Board of India she represented the Government of India at the International Coffee Organization, located in London.</p> <p>She was the First Indian to hold the position of Chairperson of the International Coffee Council in 2001-2002. From 2005 to 2008, Ms. Venkatachalam held the position of Principal Secretary to the Government of Karnataka in various Departments.</p> <p>Ms. Venkatachalam is a frequent speaker at international events - addressing topics such as infrastructure finance, public-private partnerships, inclusive business, affordable housing, the financial sector, renewable energy, agribusiness, clean technology, etc.</p> <p>Presently, she is also an Independent Director on</p>

Name	Age/Qualification	Brief Experience
		the Board of Brigade Enterprises Limited and The Sandur Manganese & Iron Ores Limited.
Mr. Ved Prakash Chaturvedi (DIN: 00030839)	53 years, Bachelor of Engineering, MBA (IIM Bangalore)	<p>Mr. Ved Prakash Chaturvedi has experience of more than 27 years in the Indian capital market. He was a member of the founding team at CRISIL. Between 2002 and 2010, he was the Managing Director and Chief Executive Officer of Tata Asset Management Limited. Later, from 2011 to 2014, he was the Member of Management Council at L&amp;T Finance Holdings Limited and a Board Member at L&amp;T Investment Management Limited.</p> <p>During his career, Mr. Chaturvedi has built investment and asset management businesses, organically and through acquisitions.</p> <p>Mr. Chaturvedi has also served on the Board of the Association of Mutual Funds in India. He has been a founding Board member of the Financial Planning Standards Board in India and has also served the Confederation of Indian Industry and several other regulatory committees including the mutual fund advisory committee of SEBI.</p> <p>Currently, Mr. Chaturvedi holds Directorship on the Board of ICICI Lombard General Insurance Company Limited and is also a partner of Kalyon Advisors LLP.</p>
Mr. Dilip Karnik (DIN: 06419513)	68 years, B.Sc and LLB	<p>Mr. Dilip Karnik has completed Bachelor of Science from University of Pune in the year 1969 and is also a Gold medalist in Law from University of Pune. He was elevated as Additional Judge of Hon'ble Bombay High Court on October 12, 2001 and was sworn in as a permanent Judge on October 4, 2004. He retired on May 9, 2012 and is presently practicing as Arbitration and Legal Consultant.</p> <p>Mr. Karnik is currently on the Boards of ICICI Securities Primary Dealership Limited, ICICI Prudential Life Insurance Company Limited, Birla Corporation Limited, Vindhya Telelinks Limited and Universal Cables Limited.</p>
Mr. Nimesh Shah (DIN: 01709631)	48 years, B.Com, ACA, and AICWA	<p>Mr. Nimesh Shah joined ICICI Prudential AMC as its Managing Director and CEO in July 2007.</p> <p>Mr. Shah is a Chartered Accountant. Prior to joining with ICICI Prudential AMC, he was Senior General Manager at ICICI Bank and has over 2 decades experience in the banking and financial</p>

Name	Age/Qualification	Brief Experience
		<p>services industry. At ICICI Group, he has handled many responsibilities including project finance, corporate banking and international banking.</p> <p>Mr. Shah has been associated with one of the first batches of senior managers selected to lead the foray of ICICI Bank into the international arena. He also led ICICI Bank's foray into the Middle-Eastern region and Africa and helped establish the brand presence of ICICI in these geographies.</p> <p>ICICI Prudential Asset Management Company Limited has made a remarkable turnaround in fortunes under the leadership of Mr. Nimesh Shah. Today most of the schemes of ICICI Prudential Mutual Fund are top performing funds across categories based on risk adjusted performance. The story of ICICI Prudential Asset Management Company Limited is often spoken as a rare case of an AMC completely undergoing a transformation post the global financial meltdown and for good.</p> <p>His focus has been always on being investor centric, maintaining high levels of transparency and disclosures besides sticking to basics. This has helped the Company to establish itself as a credible brand and gain leadership in the industry.</p> <p>He has been appointed as the Chairman of Association of Mutual Funds In India (AMFI) and the ex-officio Chairman of the Financial Literacy Committee of AMFI.</p>
Mr. Sankaran Naren (DIN: 07498176)	52 years, B.Tech from IIT Chennai and PGDM from IIM Kolkata	<p>Mr. Sankaran Naren is an Executive Director on the Board of ICICI Prudential Asset Management Company Limited.</p> <p>Mr. Naren has been associated with the Company since October 2004. He oversees the entire investment function across the Mutual Fund and the International Advisory Business of the Company. He has overall experience of around 27 years across the financial services industry and investment management. After obtaining a B. Tech degree from IIT Chennai, Mr. Naren completed his MBA in Finance from IIM-Kolkata.</p> <p>During his career, he has also worked with organizations such as Refco Sify Securities India Private Limited, HDFC Securities Limited, and Yoha Securities in various capacities.</p>

Name	Age/Qualification	Brief Experience
		He currently manages some of the flagship schemes of the ICICI Prudential Mutual Fund.

^ Mr. Anup Bagchi and Mr. Sandeep Batra are Nominee Directors of ICICI Bank Limited on the Board of ICICI Prudential Asset Management Company Limited.

^ ^ Mr. Guy Strapp is a Nominee Director of Prudential Corporation Holdings Limited on the Board of ICICI Prudential Asset Management Company Limited .

## (ii) Powers, Duties and Obligations of the AMC

### A Powers of the AMC

The AMC, in the course of managing the affairs of the Mutual Fund, has the power, inter-alia:

- a) to invest in, acquire, hold, manage or dispose of all or any securities and to deal with, engage in and carry out all other functions and to transact all business pertaining to the Fund;
- b) to keep the moneys belonging to the Trust with scheduled banks and Custodians as it may deem fit;
- c) to issue, sell and purchase Units under any Scheme;
- d) to repurchase the Units that are offered for repurchase and hold, reissue or cancel them;
- e) to formulate strategies, lay down policies for deployment of funds under various Schemes and set limits collectively or separately for privately placed debentures, unquoted debt instruments, utilized debts and other forms of variable securities which are to form part of the investments of the Trust Funds;
- f) to arrange for investments, deposits or other deployment as well as disinvestment or refund out of the
- g) Trust Funds as per the set strategies and policies;
- h) to make and give receipts, releases and other discharges for moneys payable to the Trust and for the claims and demands of the Trust;
- i) to get the Units under any scheme listed on any one or more stock exchanges in India or abroad;
- j) to open one or more bank accounts for the purposes of the Fund, to deposit and withdraw money and fully operate the same;
- k) to pay for all costs, charges and expenses, incidental to the administration of the Trust and the management and maintenance of the Trust property, Custodian and/or any other entities entitled for the benefit of the Fund, audit fee, management fee and other fees;
- l) to furnish compliance reports to the Trustees as prescribed by SEBI.
- m) to provide or cause to provide information to SEBI and the Unitholders as may be specified by SEBI and
- n) to generally do all acts, deeds, matters and things which are necessary for any object, purpose or in relation to the ICICI Prudential Mutual Fund in any manner or in relation to any scheme of the ICICI Prudential Mutual Fund.

The Asset Management Company shall maintain high standards of integrity and fairness in all their dealings and in the conduct of their business.

The Asset Management Company shall render at all times high standards of service, exercise due diligence, ensure proper care and exercise independent professional judgement.

The independent directors of the Asset Management Company shall pay specific attention to the following as may be applicable, namely:

- i. The Investment Management Agreement and the compensation paid under the agreement.
- ii. Service contracts with affiliates – whether the company has charged higher fees than outside contractors for the same services.
- iii. Securities transactions involving affiliates to the extent such transaction are permitted.
- iv. Code of ethics must be designed to prevent fraudulent, deceptive or manipulative practices by insiders in connection with personal securities transactions.
- v. The reasonableness of fees paid to sponsors, asset management company and any others for services provided.
- vi. Principal underwriting contracts and renewals
- vii. Any service contracts with the associates of the company.

#### **Duties and Obligations of the AMC**

- (1) The asset management company shall take all reasonable steps and exercise due diligence to ensure that the investment of funds pertaining to any scheme is not contrary to the provisions of the Regulations and the trust deed.
- (2) The asset management company shall exercise due diligence and care in all its investment decisions as would be exercised by other persons engaged in the same business.
- (3) The asset management company shall obtain, wherever required under these regulations, prior in-principle approval from the recognized stock exchange(s) where units are proposed to be listed.
- (4) The asset management company shall be responsible for the acts of commissions or omissions by its employees or the persons whose services have been procured by the asset management company.
- (5) The asset management company shall submit to the trustees quarterly reports of each year on its activities and the compliance with the Regulations.
- (6) The trustees at the request of the asset management company may terminate the assignment of the asset management company at any time:  
Provided that such termination shall become effective only after the trustees have accepted the termination of assignment and communicated their decision in writing to the asset management company.
- (7) Notwithstanding anything contained in any contract or agreement or termination, the asset management company or its directors or other officers shall not be absolved of liability to the mutual fund for their acts of commission or omissions, while holding such position or office.
- (8) The Chief Executive Officer (whatever his designation may be) of the asset management company shall ensure that the mutual fund complies with all the provisions of these regulations and the guidelines or circulars issued in relation thereto from time to time and that the investments made by the fund managers are in the interest of the unit holders and shall also be responsible for the overall risk management function of the mutual fund.
- (9) The fund managers (whatever the designation may be) shall ensure that the funds of the schemes are invested to achieve the objectives of the scheme and in the interest of the unit holders.

(10) (a) An asset management company shall not through any broker associated with the sponsor, purchase or sell securities, which is average of 5% or more of the aggregate purchases and sale of securities made by the mutual fund in all its schemes.

Provided that for the purpose of this sub-regulation, aggregate purchase and sale of securities shall exclude sale and distribution of units issued by the mutual fund.

Provided further that the aforesaid limit of 5% shall apply for a block of any three months.

(b) An asset management company shall not purchase or sell securities through any broker which is average of 5% or more of the aggregate purchases and sale of securities made by the mutual fund in all its schemes, unless the asset management company has recorded in writing the justification for exceeding the limit of 5% and reports of all such investments are sent to the trustees on a quarterly basis.

Provided that the aforesaid limit shall apply for a block of three months.

(11) An asset management company shall not utilize the services of the sponsor or any of its associates, employees or their relatives, for the purpose of any securities transaction and distribution and sale of securities:

Provided that an asset management company may utilize such services if disclosure to that effect is made to the unit holders and the brokerage or commission paid is also disclosed in the half yearly annual accounts of the mutual fund.

Provided further that the mutual funds shall disclose at the time of declaring half-yearly and yearly results;

- i. any underwriting obligations undertaken by the schemes of the mutual funds with respect to issue of securities associate companies,
- ii. devolvement, if any,
- iii. subscription by the schemes in the issues lead managed by associate companies
- iv. subscription to any issue of equity or debt on private placement basis where the sponsor or its associate companies have acted as arranger or manager.

(12) The asset management company shall file with the trustees the details of transactions in securities by the key personnel of the asset management company in their own name or on behalf of the asset management company and shall also report to SEBI, as and when required by SEBI.

(13) In case the asset management company enters into any securities transactions with any of its associates a report to that effect shall be sent to the trustees at its next meeting

(14) In case any company has invested more than 5 per cent of the net asset value of a scheme, the investment made by that scheme or by any other scheme of the same mutual fund in that company or its subsidiaries shall be brought to the notice of the trustees by the asset management company and be disclosed in the half yearly and annual accounts of the respective schemes with justification for such investment provided the latter investment has been made within one year of the date of the former investment calculated on either side.

(15) The asset management company shall file with the trustees and SEBI –

- i) detailed bio-data of all its directors alongwith their interest in other companies within fifteen days of their appointment; and
- ii) any change in the interests of directors every six months.
- iii) a quarterly report to the trustees giving details and adequate justification about the purchase and sale of the securities of the group companies of the sponsor or the asset management company as the case may be, by the mutual fund during the said quarter.

- (16) Each director of the Asset Management Company shall file the details of his transactions of dealing in securities with the trustees on a quarterly basis in accordance with guidelines issued by SEBI.
- (17) The asset management company shall not appoint any person as key personnel who has been found guilty of any economic offence or involved in violation of securities laws.
- (18) The asset management company shall appoint registrars and share transfer agents who are registered with SEBI.

Provided if the work relating to the transfer of units is processed in-house, the charges at competitive market rates may be debited to the scheme and for rates higher than the competitive market rates, prior approval of the trustees shall be obtained and reasons for charging higher rates shall be disclosed in the annual accounts.

- (19) The asset management company shall abide by the Code of Conduct as specified in the Fifth Schedule.
- (20) The asset management company shall not invest in any of its scheme, unless full disclosure of its intention to invest has been made in the offer documents, in case of schemes launched after the notification of Securities and Exchange Board of India (Mutual Funds) (Amendment) Regulations, 2011:  
Provided that an asset management company shall not be entitled to charge any fee on its investment in that scheme.
- (21) The asset management company shall not carry out its operations including trading desk, unit holder servicing and investment operations outside the territory of India:  
Provided that the asset management company having any of its operations outside India shall wind up and bring them within the territory of India within a period of one year from the date of notification of Securities and Exchange Board of India (Mutual Funds) (Amendment) Regulations, 2011:  
Provided further that the Board may grant a further period of one year if it is satisfied that there was sufficient cause for not winding up of the operation outside India within that period.
- (22) The asset management company shall compute and carry out valuation of investments made by its scheme(s) in accordance with the investment valuation norms specified in Eighth Schedule, and shall publish the same.
- (23) The asset management company and the sponsor of the mutual fund shall be liable to compensate the affected investors and/or the scheme for any unfair treatment to any investor as a result of inappropriate valuation.
- (24) The asset management company shall report and disclose all the transactions in debt and money market securities, including inter scheme transfers, as may be specified by the Board.

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**(iii) Information on Key Personnel:**

Name/Designation	Age/Qualification	Brief Experience
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Name/Designation	Age/Qualification	Brief Experience
Mr. Nimesh Shah Managing Director & Chief Executive Officer	48 / B.Com, ACA & CWA	<p>Mr. Nimesh Shah joined ICICI Prudential Asset Management Company Limited as its Managing Director and CEO in July 2007.</p> <p>Mr. Shah is a Chartered Accountant. Prior to joining ICICI Prudential AMC, Nimesh was Senior General Manager at ICICI Bank and has over 2 decades experience in the banking and financial services industry. At ICICI Group, he has handled many responsibilities including project finance, corporate banking and international banking.</p> <p>Mr. Shah has been associated with one of the first batches of senior managers selected to lead the foray of ICICI Bank into the international arena. He also led ICICI Bank's foray into the Middle-Eastern region and Africa and helped establish the brand presence of ICICI in these geographies.</p> <p>ICICI Prudential Asset Management Company Limited has made a remarkable turnaround in fortunes under the leadership of Mr. Nimesh Shah. Today most of the schemes of ICICI Prudential Mutual Fund are top performing funds across categories based on risk adjusted performance. The story of ICICI Prudential Asset Management Company Limited is often spoken as a rare case of an AMC completely undergoing a transformation post the global financial meltdown and for good.</p> <p>His focus has been always on being investor centric, maintaining high levels of transparency and disclosures besides sticking to basics. This has helped the Company to establish itself as a credible brand and gain leadership in the industry. He is also elected as the Chairperson of Association of Mutual Funds In India (AMFI) and Ex-officio Chairman of the Financial Literacy Committee of AMFI.</p> <p><b>Past experience:</b></p> <p>~ ICICI Bank Limited – 1993 – 2007.</p>

Name/Designation	Age/Qualification	Brief Experience
<p>Mr. S. Naren Executive Director, Chief Investment Officer</p>	<p>52 / B. Tech – IIT Madras PGDM – IIM Calcutta</p>	<p>He has over 27 years of experience in Fund Management, Equity Research, Operations etc.</p> <p>He was designated as Co Head – Equities from October 2004 till February 2008 at ICICI Prudential Asset Management Company Limited.</p> <p>He has been designated as Executive Director of ICICI Prudential Asset Management Company Limited with effect from April 22, 2016 till date.</p> <p><b>Past Experience:</b></p> <ul style="list-style-type: none"> <li>~ Refco Sify Securities India Pvt. Limited as Head of Research from November 2003 to October 2004.</li> <li>~ HDFC Securities Ltd. as Vice President from September 2000 to March 2002 and as the Director and COO from March 2002 to November 2003.</li> <li>~ Yoha Securities as the CEO from December 1995 to September 2000.</li> </ul>
<p>Mr. B. Ramakrishna Executive Vice President</p>	<p>53/ B.Com, ACA and CWA</p>	<p>Over 25 years of experience in Corporate Planning, Investor Relations and Financial Planning. He is the Chief Financial Officer of the Company.</p> <p><b>Past Experience:</b></p> <ul style="list-style-type: none"> <li>~ Marico Industries Ltd. as General Manager – Corporate Finance from September 1998 to September 2004.</li> <li>~ ITC Agrotech Ltd. as Commercial Manager from February 1993 to August 1998.</li> </ul>
<p>Mr. Vikas Singhvi Head – Corporate Centre</p>	<p>46/B.Com and MBA</p>	<p>Mr. Vikas Singhvi has joined as the Head of Corporate Centre of ICICI Prudential Asset Management Company Limited to manage corporate centre functions involving Operations and Information Technology.</p> <p>Mr. Vikas Singhvi was associated with ICICI Bank (the Bank) for over 20 years and has work experience in retail banking across distribution of loans, debt management, fraud risk, credit policy and branch banking. He led strategy and planning, customer experience, innovation and risk management for retail Branches. He also led various initiatives in the areas of service and operational efficiency through innovations in branch channel for the Bank.</p>

Name/Designation	Age/Qualification	Brief Experience
Mr. Suresh Subramanian – Head -Operations	42 / Chartered Accountant and Cost and Management Accountant	<p>Mr. Suresh Subramanian is a Chartered Accountant and also has a degree in Cost Accountancy. He has an overall work experience of around 10 years post qualification. He is associated with ICICI Prudential Asset Management Company Limited since July 2007.</p> <p><b>Past Experience:</b></p> <ul style="list-style-type: none"> <li>~ ICICI Prudential Asset Management Company Limited - Head - Internal Controls, Analytics &amp; Projects - April 2016 to September 2016.</li> <li>~ ICICI Prudential Asset Management Company Limited – Head Finance - Real Estate Business - April 2012 to March 2016.</li> <li>~ ICICI Prudential Asset Management Company Limited – Head of Finance - July 2007 to March 2012.</li> <li>~ Colgate Palmolive India Ltd – Manager-Management Accounting - July 2006 to June 2007.</li> </ul>
Ms. Supriya Sapre Head - Compliance and Legal	48 / B.COM, Chartered Accountant	<p>Ms. Supriya Sapre is a Chartered Accountant with over 24 years of post-qualification experience. She also holds certification in Systems Audit. During the post qualification period she gained extensive experience while working with S. R. Batliboi &amp; Co. (a member firm of Ernst &amp; Young) and PricewaterhouseCoopers. Her area of specialization comprised auditing companies in various sectors, such as Banking, Infrastructure, Construction, FMCG and Service and providing training relating to auditing methodology and Accounting Standards.</p> <p>She joined ICICI Prudential Asset Management Company Limited in September 2006 as Head - Internal Audit and has successfully led a team of professionals. She was instrumental in implementing initiatives in the area of internal audit, which resulted in increased efficiency and effectiveness, coupled with significant cost savings.</p> <p>She has been heading Compliance and Legal function since April 2009.</p> <p><b>Past experience:</b></p> <ul style="list-style-type: none"> <li>~ ICICI Prudential Asset Management Company Limited – Head of Internal Audit – September 2006 to March 2009.</li> <li>~ Lovelock &amp; Lewes – Sr. Manager Audit – August 2005 to August 2006.</li> <li>~ S.R. Batliboi &amp; Co. – Manager Audit – April 1994 to April 2005.</li> </ul>

<b>Name/Designation</b>	<b>Age/Qualification</b>	<b>Brief Experience</b>
Mr. Amar Shah Head - Retail and Institutional Business	40/ Bachelor of Commerce, Master in Management Studies (Finance)	Mr. Amar Shah has an overall experience of around 17 years across the Banking and Financial Services Industry.  Mr. Shah has been associated with the AMC since January 2013. Mr. Shah has anchored the business objectives of the Company in the retail segment across India and drove the organization to a leadership position. He has been responsible for managing key Institutional clients and driving overall business growth. He has been a key driver in strengthening distribution relationships and facilitating asset growth.  Prior to joining the AMC, he was associated with Birla Sunlife Asset Management Company Limited as Head of Institutional Business.
Mr. Abhijit Shah Head - Marketing, Digital and Customer Experience	41/ Post Graduate in Marketing, NMIMS, Mumbai	Mr. Abhijit Shah has a work experience of around 18 years across the Banking and Financial Services Industry.  Mr. Abhijit Shah has been associated with the AMC since July 2014. In the AMC, Mr. Shah is handling Marketing, Digital Business, Customer Engagement and Strategy. Under Digital, he has been responsible for increasing business through digital platforms and through engagement with the existing customers.  Prior to joining the AMC, he was associated with CitiBank N.A. where he headed Customer Experience function.
Mr. Amit Prakash Bhosale - Head - Risk Management	43 / Bachelor of Engineering - Production and Master of Management Studies - Finance	He has joined ICICI Prudential Asset Management Company Limited on April 23, 2014.  <b>Past Experience:</b>  ~ Bank of America, N.A. – Risk Management - July 2008 to April 2014.  ~ ICICI Bank Limited – Risk Management – May 2000 to June 2008.
Mr. Jagan Appasamy  Associate Vice President – Credit Investments	34/ PGDM, B.Tech	He has joined ICICI Prudential Asset Management Company Limited in August 2018. He has over 10 years of experience.  <b>Past Experience:</b>  ~ ICICI Prudential Asset Management Company Limited - Associate Vice President – Credit Investments - August 20, 2018 till date. ~ IDFC Bank Limited - Associate Director II – Debt Capital Market – March 2016 to August 2018. ~ L&T Fincorp Limited - Team Manager – Debt Capital Market - May 2010 to March 2016. ~ Infosys Limited - Software Engineer - November 2005 to July 2008.

<b>Name/Designation</b>	<b>Age/Qualification</b>	<b>Brief Experience</b>
Mr. Chintan A. Haria Head – Product Development & Strategy	36 / M.Com, FCA, ACMA (ICWAI), MFA (ICFAI), CFA (ICFAI) and CMA (IMA USA)	He has over 12 years of total experience. He started his career with ICICI Prudential Asset Management Company Limited. He heads Product Development and Strategy. He has been associated with ICICI Prudential Asset Management Company Limited from October 2005 till date.
Mr. Kayzad Eghlim Head - Dealing	52 / B.Com, M.Com and MBA	He is associated with ICICI Prudential Asset Management Company Limited from June 2008 till date.  <b>Past Experience:</b>  ~ IDFC Investment Advisors Ltd - Dealer Equities - September 2006 to June 2008.  ~ Prime Securities - Manager - December 2003 to August 2006.  ~ Canbank Mutual Fund (IS Himalayan Fund) - Fund Manager - June 2003 to October 2003.  ~ Canbank Mutual Fund - Equity Dealer - June 2000 to June 2003.  ~ Canbank Mutual Fund – Assisting the Fund Manager - 1994 to 1997.  ~ Canbank Mutual Fund - The Primary Market Department (IPO) - 1991 to 1994.
Mr. Anish Tawakley Fund Manager and Head - Research	48/ PGDM (MBA) from IIM Bangalore and B Tech (Mechanical Engineering) from IIT Delhi.	He has joined ICICI Prudential Asset Management Company Limited in April 2016.  <b>Past Experience:</b>  ~ Barclays India - Equity Research - November 2011 to April 2016.  ~ Credit Suisse India - Equity research - Indian financial services sector - January 2011 to November 2011.  ~ Alliance Bernstein (UK) based in London - Equity Research - Financial Services stocks in Emerging Markets - January 2003 to November 2010.

Name/Designation	Age/Qualification	Brief Experience
Mr. Lalit Popli - Head – Information Technology	46 / M.Com, PGDBM and MFM	<p>He is associated with ICICI Prudential Asset Management Company Limited since December 2007.</p> <p>He has an overall work experience of more than 21 years across industries in areas of technology management, integration, strategic planning, process and profit center management.</p> <p><b>Past Experience:</b></p> <ul style="list-style-type: none"> <li>~ ICICI Prudential Asset Management Company Limited – Sales - December 2007 to September 2013.</li> <li>~ Centillion Solutions and Services Pvt Ltd - July 2006 to December 2007.</li> <li>~ ICICI Infotech (now known as 3i Infotech) - Head Banking Consulting and Services - January 2002 to June 2006.</li> </ul>
Mr. Nikhil Bhende – Head Human Resource	40/ B.Com and PGDBA – Human Resources	<p>He has around 16 years of experience in the field of human resource. He is associated with ICICI Prudential Asset Management Company Limited since January 2008. Prior to joining ICICI Prudential Asset Management Company Limited, he was associated with firms like WNS Global Services, EFunds International Ltd etc.</p> <p><b>Past Experience:</b></p> <ul style="list-style-type: none"> <li>~ ICICI Prudential AMC Ltd - Head – Business HR - January 2008 to August 2012.</li> <li>~ WNS Global Services - Sr. Manager – HR - June 2006 to January 2008.</li> <li>~ EFunds International Limited - Manager – HR - May 2004 to June 2006.</li> <li>~ ABC Consultants - Recruitment Consultant - September 2003 to May 2004.</li> <li>~ Peopleone Consulting - Recruitment Consultant - April 2002 to August 2003.</li> </ul>

Name/Designation	Age/Qualification	Brief Experience
Mr. Yatin Suvarna – Investor Relations Officer, Head - Unit Operations	45 / B.Com and Diploma in Business Management	<p>He has joined ICICI Prudential Asset Management Company Limited in August 2006.</p> <p><b>Past Experience:</b></p> <ul style="list-style-type: none"> <li>~ ICICI Prudential Asset Management Company Limited - Back Office Operations - August 2006 to December 2013.</li> <li>~ TATA Asset Management Limited - May 2004 to August 2006.</li> <li>~ IL &amp; FS Infra Asset Management Limited - January 2000 to April 2004.</li> </ul>

<b>Name/Designation</b>	<b>Age/Qualification</b>	<b>Brief Experience</b>
Mr. Rahul Goswami Chief Investment Officer – Fixed Income	46/ BSc. (Mathematics), MBA (Finance)	<p>He has overall 17 years of experience in Debt Markets, including Fund Management. In his previous role with Standard Chartered Bank, he was a Senior Rates Trader and Head of Primary Dealership Desk.</p> <p><b>Past Experience:</b></p> <ul style="list-style-type: none"> <li>~ Standard Chartered Bank - Head – Primary Dealer – November 2009 to September 2012.</li> <li>~ ICICI Prudential Asset Management Co. Ltd - Senior Fund Manager – July 2004 to November 2009.</li> <li>~ Franklin Templeton Asset Management Co. (I) Pvt. Ltd - Asst. Vice President – Fixed Income - October 2002 to July 2004.</li> <li>~ UTI Bank Ltd - Manager - Merchant Banking – January 2000 to October 2002.</li> </ul>
Mr. Mrinal Singh Deputy CIO	40/ BE (Mech.), PGDM (Finance)	<p>He has an overall experience of around 16 years. He is associated with ICICI Prudential Asset Management Company Limited since June 2008.</p> <p><b>Past Experience:</b></p> <ul style="list-style-type: none"> <li>~ Wipro Ltd – IT Services – May 2005 to May 2008.</li> <li>~ BOSCH India (erstwhile MICO) - R&amp;D - October 2000 to June 2003.</li> </ul>
Mr. Manish Banthia Senior Fund Manager	39/ B.Com, CA and MBA	<p>He is associated with ICICI Prudential Asset Management Company Limited since October 2005.</p> <p><b>Past Experience:</b></p> <ul style="list-style-type: none"> <li>~ ICICI Prudential Asset Management Company Limited - Fixed Income Investments - August 2007 to October 2009.</li> <li>~ ICICI Prudential Asset Management Company Limited - New Product Development - October 2005 to July 2007.</li> <li>~ Aditya Birla Nuvo Ltd. – June 2005 to October 2005.</li> <li>~ Aditya Birla Management Corporation Ltd. – May 2004 to May 2005.</li> </ul>

<b>Name/Designation</b>	<b>Age/Qualification</b>	<b>Brief Experience</b>
Mr. Prakash Gaurav Goel - Senior Fund Manager	38/ Chartered Accountant and Bachelor of Commerce	Mr. Prakash Gaurav Goel is a Chartered Accountant and has an experience of over 15 years in investment related activities.  <b>Past Experience:</b>  ~ ICICI Securities Limited – Vice President – September 2007 to September 2017.  ~ IREVNA Research – Research Manager – August 2006 to September 2007.  ~ Hindustan Unilever – Commercial Manager – October 2003 to August 2006.  ~ ICICI Bank Limited – Assistant Manager – March 2003 to October 2003.
Mr. Atul Patel – Senior Investment Analyst	32 / B.COM, C.A., CWA and CFA (USA)	He is associated with ICICI Prudential Asset Management Company Limited since July 2009. He has approximately 8 years of experience in equity Investments ranging across the areas of Performance Analytics, Equity Dealing and Equity Research & Fund Management.
Mr. Roshan Chutkey – Senior Investment Analyst and Fund Manager	38 / B.Tech (IIT Madras), MBA (IIM Lucknow), Masters in Finance (London Business School) and CFA	He has joined ICICI Prudential Asset Management Company Limited in February 2015.  <b>Past Experience:</b>  ~ Estee Advisors – Research – Indian F&O Universe - May, 2013 to January 2014.  ~ Kuwait Financial Centre - Macroeconomic research, Fund of funds management - March 2008 to July, 2011.  ~ Citibank - Risk Management, Cards business - May 2006 to February 2008.  ~ JP Morgan Chase - Equity Research - January 2005 to May 2006.

Name/Designation	Age/Qualification	Brief Experience
Mr. Nandik Mallik Senior Investment Analyst	37 / MS – Finance, London Business School, PGDM – IIM Calcutta and B Tech – IIT Kharagpur	<p>Mr. Nandik Mallik has joined ICICI Prudential Asset Management Company Limited in January 2017.</p> <p><b>Past Experience:</b></p> <ul style="list-style-type: none"> <li>~ Edelweiss Asset Management – Fund Management - June 2011 to October 2012.</li> <li>~ Credit – Suisse, London - Developed and Presented CS commodity product pitches - March 2010 to September 2010.</li> <li>~ BNP Paribas, London - Commodities Exotics Trading – Intern Trader - September 2009 to March 2010.</li> <li>~ ICICI Bank - Associate – Forex and rates structuring - September 2007 to August 2008.</li> <li>~ NM Rothschild - Intern – Merger and Amalgamation May 2007 to August 2007.</li> <li>~ Fair Isaac, Bangalore – Credit Scorecard Development - June 2005 to April 2007.</li> </ul>
Mr. Lalit Kumar Senior Investment Analyst	34/ CFA – level II, Post Graduate diploma in Management (PGDM) – Indian Institute of Management, Calcutta (2010) and B.Tech in Electrical Engineering – Indian Institute of Technology, Kanpur (2006)	<p>He has joined ICICI Prudential Asset Management Company Limited on May 19, 2017 as a Senior Manager.</p> <p><b>Past Experience:</b></p> <ul style="list-style-type: none"> <li>~ East Bridge Advisors Pvt Ltd – Equity Research Analyst - July 2015 to April 2017.</li> <li>~ Nomura Financial Advisory &amp; Securities – Equity Research - June 2010 to July 2015.</li> <li>~ Merrill Lynch – Intern - April 2009 to June 2009.</li> <li>~ Cypress Semiconductors – Senior Design Engineer - August 2006 to May 2008.</li> </ul>

<b>Name/Designation</b>	<b>Age/Qualification</b>	<b>Brief Experience</b>
Mr. Vaibhav Dusad Senior Investment Analyst	33/ MBA, B.Tech, M.Tech, IIT Chennai	Mr. Vaibhav Dusad has around 8 years of experience in field of investment analysis. Currently, he is a senior investment analyst.  <b>Past Experience:</b>  ~ Morgan Stanley - Research Analyst - June 2014 to December 2017.  ~ HSBC - Research Analyst - November 2011 to April 2013.  ~ Crisil Irevna - Research Analyst- October 2010 to October 2011.  ~ Zinnov - Research Analyst - October 2009 to September 2010.
Mr. Shadab Rizvi – Fund Manager – Credit Investments	40/ Post Graduate Diploma in Securities Market (SMP) and B.E. (Electrical Engineering)	Mr. Shadab Rizvi has joined on November 1, 2013 as an Associate Vice President in the Investments Department.  <b>Past Experience:</b>  ~ Darashaw & Company Private Limited – AVP - June 2008 to October 2013.  ~ Kernel Academy of Computer Sciences - Assistant Manager - March 2005 to December 2006.  ~ Daksh e-Services Private Limited - Tech Lead from February 2003 to February 2005.
Mr. Akhil Kakkar - Associate Vice President – Credit Investments	35/ PGDM (Finance) and B. Tech (Electrical)	He has joined ICICI Prudential Asset Management Company Limited in September 2015. He has over 10 years of experience.  <b>Past Experience:</b>  ~ Kotak Mahindra Bank - Vice President, Debt Capital Markets - February 2010 to September 2015.  ~ SBI Capital Markets - Associate, Project Advisory & Structured Finance - May 2009 to February 2010.  ~ Goldman Sachs Services Pvt Ltd - Analyst Developer - June 2005 to June 2007.

<b>Name/Designation</b>	<b>Age/Qualification</b>	<b>Brief Experience</b>
Mr. Mittul Kalawadia – Fund Manager	36 / Chartered Accountant, M. Com and B. Com	<p>He has over 10 years of experience in fund management/Investment analyst role. He is associated with ICICI Prudential Asset Management Company Limited from January 2006 till date.</p> <p><b>Past Experience:</b></p> <p>~ ICICI Prudential Asset Management Company Limited – Equity Research Analyst – October 2008 till February 2012.</p> <p>~ ICICI Prudential Asset Management Company Limited – Business Planning &amp; MIS – January 2006 to September 2008.</p>
Mr. Rajat Chandak Fund Manager	33/ B.Com, PGDM (Finance)	<p>He has around 10 years of experience in fund management/ research analysis. He is associated with ICICI Prudential Asset Management Company Limited from May 2008 till date.</p>
Mr. Ashwin Jain – Fund Manager	37 / BE and MBA (IIM-Bangalore)	<p>He is associated with ICICI Prudential Asset Management Company Limited from 2010 till date.</p> <p><b>Past Experience:</b></p> <p>~ Merrill Lynch – Senior Analyst from 2008 to 2009.</p> <p>~ Irevna (part of the Standard &amp; Poor’s Group) - Research Analyst - 2005 to 2006.</p> <p>~ HCL Technologies - Software Engineer - 2004 to 2005.</p>

<b>Name/Designation</b>	<b>Age/Qualification</b>	<b>Brief Experience</b>
Ms. Chandni Gupta Fund Manager	33 / BE (Information Technology) and Chartered Financial Analyst (USA)	<p>She joined ICICI Prudential Asset Management Company Limited as Channel Manager on October 04, 2012. Basis the enhancement in the responsibilities Ms. Gupta has been designated as Fund Manager with effect from April 2017 till date.</p> <p><b>Past Experience:</b></p> <ul style="list-style-type: none"> <li>~ ICICI Prudential Asset Management Company Limited - Dealer - Fixed Income - November 2013 to April 2017.</li> <li>~ ICICI Prudential Asset Management Company Limited - Channel Manager - October 2012 to October 2013.</li> <li>~ Morgan Stanley Investment Management from December 2007 to September 2012.</li> <li>~ HSBC Bank from September 2007 to November 2007.</li> <li>~ Standard Chartered Mutual Fund – June 2006 to August 2007.</li> </ul>
Mr. Rohan Maru Fund Manager	34/ (Finance) and M.Com	<p>He is associated with ICICI Prudential Asset Management Company Limited from November 2012.</p> <p><b>Past Experience:</b></p> <ul style="list-style-type: none"> <li>~ Kotak Mahindra AMC - Fixed Income Dealer - May 2008 to November 2012.</li> <li>~ Integreon Managed Solutions - Research Associate - May 2005 to June 2006.</li> </ul>
Mr. Anuj Tagra – Fund Manager	36 / BBA(H) and MBA - Capital Markets	<p>He is associated with ICICI Prudential Asset Management Company Limited from February 2013.</p> <p><b>Past Experience:</b></p> <ul style="list-style-type: none"> <li>~ Union Bank of India - Trader-G-sec - June 2009 to February 2013.</li> <li>~ Fidelity Investments as Associate in Operations - January 2005 to May 2007.</li> </ul>

<b>Name/Designation</b>	<b>Age/Qualification</b>	<b>Brief Experience</b>
Mr. Harish Bihani Fund Manager	36/ IBS, Hyderabad, MBA (Finance)	<p>He has joined ICICI Prudential Asset Management Company Limited in October 2018. He has over 10 years of experience in equity research.</p> <p><b>Past Experience:</b></p> <ul style="list-style-type: none"> <li>~ SBI Mutual Fund - Senior Research Analyst - January 2017 – October 2018.</li> <li>~ Kotak Institutional Equities - Senior Research Analyst - November 2014 to January 2017.</li> <li>~ CIMB Securities - Senior Research Analyst - November 2012 to November 2014.</li> <li>~ RBS Equities India Pvt. Ltd - Senior Research Analyst - July 2011 to July 2012.</li> <li>~ Indiabulls Securities Ltd. - Research Analyst - January 2010 to June 2011.</li> <li>~ Reliance Equities International Pvt. Ltd. - Research Analyst - August 2008 to December 2009.</li> </ul>
Mr. Ihab Dalwai Investment Analyst	31 / Chartered Accountant and B C.om	<p>He is associated with ICICI Prudential Asset Management Company Limited from April 04, 2011. He started his career with ICICI Prudential AMC and is currently an Investment Analyst in MF Equity, sub - department of Investments.</p>
Ms. Priyanka Khandelwal – Investment Analyst She is designated as a dedicated fund manager for managing overseas investments of the schemes of the Fund which have a mandate to invest in overseas securities	25/ Chartered Accountant, Company Secretary, CFA – Level 1 and B.Com	<p>She has joined ICICI Prudential Asset Management Company Limited in October 2014.</p> <p><b>Past Experience:</b></p> <ul style="list-style-type: none"> <li>~ ICICI Prudential Asset Management Company Limited - Deputy Manager- Finance - October 2014 to January 2016.</li> </ul>
Mr. Jatin Nayak – Investment Analyst	24/ B.Com, M.Com, Chartered Accountant and Chartered Financial Analyst ( Level – 2)	<p>He has joined ICICI Prudential Asset Management Company Limited in September 2016 and handles work related to preparing cash file, MIS reports, dealing room block transactions, conducting daily audit and equity research.</p>

<b>Name/Designation</b>	<b>Age/Qualification</b>	<b>Brief Experience</b>
Ms. Masoomi Jhurmarvala – Investment Analyst	24/ B.Com, M. Com and Chartered Accountant	She has joined ICICI Prudential Asset Management Company Limited in October 2016 as a support member in day to day function and handles work related to MIS preparation, Investment and Research.
Mr. Akash Kumar Investment Analyst	31/ MBA in Finance and Bachelor in Electronics (B.E), Marine Technology	He has joined ICICI Prudential Asset Management Company Limited on May 18, 2015.  <b>Past Experience:</b> ~ ICICI Prudential Asset Management Company Limited - Management Trainee – May 2015 to April 2017.  ~ Maersk Line as a Marine Engineer - September 2011 to April 2014.
Mr Suraj Nanda Investment Analyst	29/ MBA Finance, Mumbai and Bachelor in Electronics (B.E), West Bengal	He has joined ICICI Prudential Asset Management Company Limited on May 23, 2016.  <b>Past Experience:</b> ~ IBM India Pvt. Ltd – SAP basis Consultant – August 2011 to June 2014.
Ms. Manasvi Shah Investment Analyst	25/ Chartered Accountant	She joined ICICI Prudential Asset Management Company Limited in September 2015. Currently she is working as an investment analyst.  <b>Past Experience:</b> ~ ICICI Prudential Asset Management Company Limited - PMS - Equity Research- January 15, 2018 till February 4, 2018.  ~ ICICI Prudential Asset Management Company Limited - PMS – Equity Dealing - July 18, 2016 till January 14, 2018.  ~ ICICI Prudential Asset Management Company Limited - Internal Audit - September 1, 2015 till July 17, 2016.

<b>Name/Designation</b>	<b>Age/Qualification</b>	<b>Brief Experience</b>
Mr. Dharmesh Kakkad – Senior Dealer	32/ B. Com, CA and CFA USA	He is associated with ICICI Prudential Asset Management Company Limited from June 2010. Prior to working in Dealing function, he was working in the Operations Department of ICICI Prudential AMC. In June 2012, he was designated as Junior Dealer and currently is a Senior Dealer.
Mr. Rohit Lakhotia - Senior Manager Credit Investments	33/ Bachelor of Technology (Honors) Electrical Engineering from NIT Rourkela and MBA from NITIE	He has joined ICICI Prudential Asset Management Company Limited in May 2016.  <b>Past Experience:</b> ~ Yes Bank Limited – May 2012 to May 2016. ~ Samsung India (R&D) Centre, Noida – R&D Engineer - July 2008 to June 2010.
Mr. Ritesh Kumar Lunawat Manager – Credit Investments	27 / B.Com and Chartered Accountant	He is associated with ICICI Prudential Asset Management Company Limited from September 27, 2013. He started his career with ICICI Prudential Asset Management Company Limited and is currently a Fund Manager.
Mr. Nikhil Kabra Manager - Dealing	25/ B.Com and Chartered Accountant	He is associated with ICICI Prudential Asset Management Company Limited from September 25, 2013.  <b>Past Experience:</b> ~ Sumedha Fiscal Services Limited from October 2012 to September 2013. ~ Haribhakti & Co. from September 2010 to October 2012.
Mr. Naresh Chaudhary - Manager - Dealing	25/ Chartered Accountant and Bachelor of Commerce (B.COM)	He has joined ICICI Prudential Asset Management Company Limited in October 2014.  <b>Past Experience:</b> ~ ICICI Prudential Asset Management Company Ltd. - Deputy Manager - PMS Operations - October 2014 to March 2016.
Mr. Nemish Sheth Manager Dealing	33/ PGDM and B.Com (MBA)	He has joined ICICI Prudential Asset Management Company Limited in April 2013.  <b>Past Experience:</b> ~ ICICI Prudential Asset Management Company Ltd - Dealer – Portfolio Management Service (PMS) - April 2013 to June 2016. ~ ICICI International Ltd, Mauritius - Assistant Manager - August 2011 to March 2013. ~ Kotak Securities – Dealing - August 2009 to July 2011.

<b>Name/Designation</b>	<b>Age/Qualification</b>	<b>Brief Experience</b>
Mr. Darshil Dedhia Manager - Dealing	28/ Chartered Accountant and BCOM	<p>He started his career with ICICI Prudential Asset Management in January 2013.</p> <p><b>Past Experience:</b></p> <ul style="list-style-type: none"> <li>~ ICICI Prudential Asset Management Company Limited - Investments – Mutual Fund Debt - August 9, 2018 till date.</li> <li>~ ICICI Prudential Asset Management Company Limited - Fund Accounting - February 9, 2016 till August 8, 2018.</li> <li>~ ICICI Prudential Asset Management Company Limited - Investments – Fixed Income – May 25, 2015 to Feb 8, 2016.</li> <li>~ ICICI Prudential Asset Management Company Limited - Fund Accounting – January 22, 2013 to May 24, 2015.</li> </ul>
Ms. Priya Sridhar Deputy Manager – Dealer Support	40/ B.Com and Masters in Financial Management	<p>She has joined ICICI Prudential Asset Management Company Limited in February 2008.</p> <p><b>Past Experience:</b></p> <ul style="list-style-type: none"> <li>~ ICICI Prudential Asset Management Company Limited – Branch Service Operations - October 2010 to March 2015.</li> <li>~ ICICI Prudential Asset Management Company Limited – PMS operations -February 2008 to October 2010.</li> <li>~ LIC Housing Finance Limited – Back office operations - April 2002 to February 2008.</li> </ul>
Ms. Sharmila D'mello - Deputy Manager - Dealing Support	24/ Bachelor of Commerce in Accounting and Finance (BAF) and Chartered Accountant	<p>She has joined ICICI Prudential Asset Management Company Limited in September 2016 as a support member in day to day function and handles work related to MIS preparation.</p>

<b>Name/Designation</b>	<b>Age/Qualification</b>	<b>Brief Experience</b>
Mr. Prashant Kini Deputy Manager – Investment Support	42/ B.Com and MFM	<p>He has an experience of over 20 years in administrative and secretarial function, of which 13 years in equity investments department of ICICI Prudential Asset Management Company Limited.</p> <p><b>Past Experience:</b></p> <ul style="list-style-type: none"> <li>~ ICICI Prudential Asset Management Company Limited - Investment Support – Equity - May 2012 till date.</li> <li>~ ICICI Prudential Asset Management Company Limited - Administrative &amp; Secretarial - March 2005 to May 2012.</li> <li>~ Wockhardt Ltd - Administrative &amp; Secretarial - February 2004 to March 2005.</li> <li>~ Tata Finance Ltd. - Administrative &amp; Secretarial - June 2001 to February 2004.</li> </ul>
Mr. Ramkumar Iyer – Assistant Manager – Dealer support	31/ MBA in Finance	<p>He started his career with ICICI Prudential Asset Management Company Limited in August 2013 as an Assistant Manager in Sales MIS. Further, in 2017, he was designated as dealer in the investments.</p> <p><b>Past Experience:</b></p> <ul style="list-style-type: none"> <li>~ ICICI Prudential Asset Management Company Limited – Sales MIS – August 2013 to April 2017.</li> <li>~ The Ratnakar Bank Limited – Officer - Business Intelligence Unit - October 2012 to August 2013.</li> <li>~ Standard Chartered Bank - Credit Risk Officer - August 2009 to August 2010.</li> </ul>
Ms. Babita Srivastava Assistant Manager- Investment Support	37/ Bachelor of Commerce from Delhi University	<p>Ms. Babita Srivastava has an experience of around 12 years in the secretarial function. She has been designated as Assistant Manager in the Investment Support.</p> <p><b>Past Experience:</b></p> <ul style="list-style-type: none"> <li>~ ICICI Prudential Asset Management Company Limited – Secretarial Support - November 27, 2012 to October 26, 2017.</li> <li>~ New Holland Fiat India Private Limited - Executive Assistant - March 2009 to July 2011.</li> <li>~ Pneumax Pneumatic India Private Limited - Executive Assistant - December 2005 to February 2009.</li> </ul>

Name/Designation	Age/Qualification	Brief Experience
Mr. Antariksha Banerjee – Investment Analyst	24/ PGDM (MBA) – S. P. Jain Institute of Management & Research, Mumbai	He has joined ICICI Prudential Asset Management Company Limited on May 15, 2017 as a Research Analyst.
Mr. Akhilesh Bhandari – Investment Analyst	25/ PGDM (MBA) – S. P. Jain Institute of Management & Research, Mumbai, BE	He has joined ICICI Prudential Asset Management Company Limited on May 15, 2017 and handles work related to research.

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#### Procedure followed for Investment decisions

- a) The AMC has laid down policies for investment in equity and debt securities. These policies have been instituted with an objective to have a uniform and prudent framework/process for investment(s) by the schemes of the Fund. These policies lay down a framework for investment by various schemes in different category of securities/various types of issuers. These policies clearly mandate various parameters and procedures to be followed by the AMC in its investment processes.
- b) The Fund Manager of each scheme is responsible for making buy/sell decisions in respect of the securities in the respective schemes's portfolios. The investment decisions taken by the fund manager are made keeping in view the market conditions, stock/sector research and all other relevant aspects.
- c) The AMC has been recording investment decisions since the receipt of instructions from SEBI, in terms of SEBI's circular no. MFD/CIR/6/73/2000 dated July 27, 2000.
- d) The Managing Director and CEO is member of Executive Equity Investment Committee and Debt Investment Committee. These committees meet periodically in order to review the overall fund management related activities.
- e) Periodic presentations/reports are provided to the Board of Directors of the AMC and the Trustee Company to review the performance of the Schemes. They may also compare the performance of the schemes against the benchmark indices.
- f) The AMC shall ensure that the Fund complies with all the provisions of SEBI (Mutual Fund) Regulations, 1996, as amended from time to time, including all guidelines, circulars issued in relation thereto from time to time and that the investments made by the fund managers are in the interest of the unit holders.

#### E. Service providers

##### Custodians:

- 1) **HDFC Bank Limited**, having its office at Lodha – I Think Techno Campus, Alpha Building, Custody Department, 8th Floor, Opp Crompton Greaves, Kanjurmarg (E), Mumbai – 400 042, acts as the Primary & Only Custodian for the below mentioned schemes. HDFC Bank Ltd has been registered with SEBI under registration No. IN/CUS/001.

Sr. No.	Name of the Schemes
1	ICICI PRUDENTIAL ADVISOR SERIES - PASSIVE STRATEGY FUND

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Sr. No.	Name of the Schemes
2	ICICI PRUDENTIAL ADVISOR SERIES - HYBRID FUND
3	ICICI PRUDENTIAL NIFTY 100 ETF
4	ICICI PRUDENTIAL EQUITY ARBITRAGE FUND
5	ICICI PRUDENTIAL REGULAR SAVINGS FUND
6	ICICI PRUDENTIAL LONG TERM BOND FUND
7	ICICI PRUDENTIAL INFRASTRUCTURE FUND
8	ICICI PRUDENTIAL ALL SEASONS BOND FUND
9	ICICI PRUDENTIAL ADVISOR SERIES - CONSERVATIVE FUND
10	ICICI PRUDENTIAL NIFTY ETF
11	ICICI PRUDENTIAL NIFTY NEXT 50 INDEX FUND
12	ICICI PRUDENTIAL REGULAR GOLD SAVINGS FUND
13	ICICI PRUDENTIAL R.I.G.H.T. FUND
14	ICICI PRUDENTIAL EXPORTS AND SERVICES FUND
15	ICICI PRUDENTIAL SHORT TERM FUND
16	ICICI PRUDENTIAL SENSEX ETF
17	ICICI PRUDENTIAL ADVISOR SERIES - THEMATIC FUND
18	ICICI PRUDENTIAL ADVISOR SERIES - DEBT MANAGEMENT FUND
20	ICICI PRUDENTIAL CONSTANT MATURITY GILT FUND
21	ICICI PRUDENTIAL GILT FUND
22	ICICI PRUDENTIAL LONG TERM WEALTH ENHANCEMENT FUND
23	ICICI PRUDENTIAL FIXED MATURITY PLANS
24	ICICI PRUDENTIAL MULTIPLE YIELD FUNDS
25	ICICI PRUDENTIAL CAPITAL PROTECTION ORIENTED FUNDS
26	ICICI PRUDENTIAL BUSINESS CYCLE FUND - SERIES 3
27	ICICI PRUDENTIAL INDIA RECOVERY FUND - SERIES 4
28	ICICI PRUDENTIAL INDIA RECOVERY FUND - SERIES 5
29	ICICI PRUDENTIAL INDIA RECOVERY FUND - SERIES 7
30	ICICI PRUDENTIAL NV20 ETF
31	ICICI PRUDENTIAL MIDCAP SELECT ETF
32	ICICI PRUDENTIAL NIFTY LOW VOL 30 ETF
33	ICICI PRUDENTIAL SENSEX INDEX FUND
34	ICICI PRUDENTIAL NIFTY NEXT 50 ETF
35	ICICI PRUDENTIAL LIQUID ETF
36	ICICI PRUDENTIAL OVERNIGHT FUND

- 2) **Deutsche Bank AG**, having its office at Nirlon Knowledge Park, Block 1, 4th Floor, Off Western Express Highway, 400063 Goregaon (East), Mumbai – 400063, has been appointed as the custodian of Portfolio Deposit (i.e. Physical Gold) for ICICI Prudential Gold ETF, and has also been appointed as the Custodian for the below mentioned schemes. Deutsche Bank AG has been registered with SEBI under registration No. IN/CUS/003

Sr. No	Name of the Schemes
1	ICICI PRUDENTIAL DIVIDEND YIELD EQUITY FUND
2	ICICI PRUDENTIAL EQUITY SAVINGS FUND
3	ICICI PRUDENTIAL GROWTH FUND - SERIES 1
4	ICICI PRUDENTIAL GROWTH FUND - SERIES 2
5	ICICI PRUDENTIAL GROWTH FUND - SERIES 3
6	ICICI PRUDENTIAL FMCG FUND
7	ICICI PRUDENTIAL FOCUSED EQUITY FUND
8	ICICI PRUDENTIAL TECHNOLOGY FUND

- 3) **HDFC Bank Limited & Deutsche Bank AG**, act as the joint custodians for the below mentioned schemes for the purpose of SLB (Securities Lending & Borrowing).

Sr. No.	Name of the Schemes
1	ICICI PRUDENTIAL BANKING AND FINANCIAL SERVICES FUND
2	ICICI PRUDENTIAL EQUITY & DEBT FUND
3	ICICI PRUDENTIAL MULTI-ASSET FUND
4	ICICI PRUDENTIAL BALANCED ADVANTAGE FUND
5	ICICI PRUDENTIAL BLUECHIP FUND
6	ICICI PRUDENTIAL CHILD CARE FUND - GIFT PLAN

- 4) **SBI-SG Global Securities Services Private Limited** (SBI-SG), having its office at "Jeevan Seva" Annexe Building, Ground Floor, S.V. Road, Santacruz West, Mumabi 400 054, has been appointed as the sole custodian for the below mentioned schemes. SBI-SG has been registered with SEBI under registration No. IN/CUS/022:

Sr. No	Name of the Schemes
1	ICICI PRUDENTIAL BANKING & PSU DEBT FUND
2	ICICI PRUDENTIAL MEDIUM TERM BOND FUND
3	ICICI PRUDENTIAL CREDIT RISK FUND
4	ICICI PRUDENTIAL VALUE DISCOVERY FUND*
5	ICICI PRUDENTIAL MIDCAP FUND*
6	ICICI PRUDENTIAL LARGE & MID CAP FUND*
7	ICICI PRUDENTIAL MULTICAP FUND*
8	ICICI PRUDENTIAL LONG TERM EQUITY FUND (TAX SAVING)*
9	BHARAT 22 ETF
10	ICICI PRUDENTIAL BHARAT CONSUMPTION FUND – SERIES 1
11	ICICI PRUDENTIAL BHARAT CONSUMPTION FUND – SERIES 2
12	ICICI PRUDENTIAL S&P BSE 500 ETF
13	ICICI PRUDENTIAL BHARAT 22 FOF

\* Deutsche Bank AG, has been appointed as joint custodian of the schemes for the purpose of SLB (Securities Lending & Borrowing)

- 5) **HDFC Bank Limited & SBI-SG Global Securities Services Private Limited**, have been appointed as joint Custodians for the below mentioned schemes:

Sr. No.	Name of the Schemes
1	ICICI PRUDENTIAL SAVINGS FUND
2	ICICI PRUDENTIAL FLOATING INTEREST FUND
3	ICICI PRUDENTIAL LIQUID FUND
4	ICICI PRUDENTIAL ULTRA SHORT TERM FUND
5	ICICI PRUDENTIAL MONEY MARKET FUND
6	ICICI PRUDENTIAL CORPORATE BOND FUND

- 6) **Citibank N.A.** India, having its office at 11th Floor, First International Financial Centre, C-54 & 55, G Block, Bandra Kurla Complex, Bandra (East), Mumbai - 400 051 has been appointed as the Custodian for the below mentioned schemes. Citibank N.A. has been registered with SEBI under registration No. IN/CUS/004:

Sr. No	Name of the Schemes
1	ICICI PRUDENTIAL BUSINESS CYCLE FUND – SERIES 1
2	ICICI PRUDENTIAL BUSINESS CYCLE FUND – SERIES 2

3	ICICI PRUDENTIAL VALUE FUND SERIES 1
4	ICICI PRUDENTIAL VALUE FUND SERIES 2
5	ICICI PRUDENTIAL VALUE FUND SERIES 3
6	ICICI PRUDENTIAL VALUE FUND SERIES 4
7	ICICI PRUDENTIAL VALUE FUND-SERIES 5
8	ICICI PRUDENTIAL VALUE FUND SERIES 6
9	ICICI PRUDENTIAL VALUE FUND SERIES 7
10	ICICI PRUDENTIAL VALUE FUND SERIES 8
11	ICICI PRUDENTIAL VALUE FUND SERIES 9
12	ICICI PRUDENTIAL VALUE FUND SERIES 10
13	ICICI PRUDENTIAL VALUE FUND SERIES 11
14	ICICI PRUDENTIAL VALUE FUND – SERIES 12
15	ICICI PRUDENTIAL VALUE FUND – SERIES 13
16	ICICI PRUDENTIAL VALUE FUND – SERIES 14
17	ICICI PRUDENTIAL VALUE FUND – SERIES 15
18	ICICI PRUDENTIAL VALUE FUND – SERIES 16
19	ICICI PRUDENTIAL VALUE FUND - SERIES 17
20	ICICI PRUDENTIAL VALUE FUND – SERIES 18
21	ICICI PRUDENTIAL VALUE FUND – SERIES 19
22	ICICI PRUDENTIAL VALUE FUND – SERIES 20
23	ICICI PRUDENTIAL PHARMA HEALTHCARE AND DIAGNOSTICS (P.H.D) FUND
24	ICICI PRUDENTIAL BHARAT CONSUMPTION FUND – SERIES 3
25	ICICI PRUDENTIAL BHARAT CONSUMPTION FUND – SERIES 4
26	ICICI PRUDENTIAL BHARAT CONSUMPTION FUND-SERIES 5
27	ICICI PRUDENTIAL CAPITAL PROTECTION ORIENTED FUND-SERIES XIV-PLAN A 1275 DAYS
28	ICICI PRUDENTIAL MANUFACTURE IN INDIA FUND

- 7) **Citibank N.A., Securities and Fund Services, India, Citi Markets and Banking**, acts as the global custodian for ICICI Prudential US Bluechip Equity Fund, ICICI Prudential Global Stable Equity Fund and also for the investments under ADR/GDR foreign securities of other schemes of the Fund investing in ADR/GDR and other foreign securities.
- 8) **HSBC**, having its office at 2nd Floor "Shiv", Plot No. 139-140 B, Western Express Highway, Sahar Road Junction, Vile Parle-E, Mumbai – 400 057 acts as the Custodian for the below mentioned schemes. HSBC has been registered with SEBI under registration No. IN/CUS/009.

Sr. No	Name of the Schemes
1	ICICI PRUDENTIAL BOND FUND
2	ICICI PRUDENTIAL NIFTY INDEX FUND
3	ICICI PRUDENTIAL SMALLCAP FUND
4	ICICI PRUDENTIAL FIXED MATURITY PLANS

For the purposes of security lending transactions, HDFC Bank Ltd. Deutsche Bank AG, and Citibank N. A. offer custodial services to the schemes of the Fund.

### Registrar and Transfer agent

Computer Age Management Services Private Limited ("CAMS"/ the "Registrar"), having its principal business at New No 10. Old No. 178, Opp. To Hotel Palm Grove, MGR Salai (K.H.Road) Chennai – 600 034 have been appointed as Registrar and Transfer Agent of the Fund. The Registrar is registered with SEBI under registration No: INR000002813. The Board of the Trustee and the AMC have ensured that the Registrar has adequate capacity to discharge responsibilities with regard to processing of applications and dispatching Statements of Account to unitholders within the time limit prescribed in the Regulations and also has sufficient capacity to handle investor complaints.

### Statutory auditor of the Schemes

M/s S. R. Batliboi & Co. LLP,  
14<sup>th</sup> Floor, The Ruby,  
Senapati Bapat Marg,  
Dadar (West), Mumbai – 400028.

### Fund Accountant

Fund accounting is handled in-house by the AMC for all schemes except ICICI Prudential US Bluechip Equity Fund and ICICI Prudential Global Stable Equity Fund. Fund Accounting for ICICI Prudential US Bluechip Equity Fund and ICICI Prudential Global Stable Equity Fund are being handled by Citibank N.A.

### Collecting Bankers (for New Fund Offers)

Name of Bank	Registered Office Address	SEBI Registration Number
ICICI Bank Ltd.	ICICI Bank Tower, Near Chakli Circle, Old Padra Road, Vadodara 390007, Gujarat, India	INBI00000004
HDFC Bank Limited	HDFC Bank House, Senapati Bapat Marg, Lower Parel (W), Mumbai - 400 013	INBI00000063

The above list is indicative and not exhaustive. The AMC reserves the right to change / modify the list of collecting Bankers.

### Legal Counsel:

Services of various legal advisors/ counsels are obtained as and when required.

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**F. Condensed financial information (CFI) for all the schemes launched by MF during the last three fiscal years (excluding redeemed schemes):**

Condensed Financial Information is enclosed as Annexure – I.

## II. HOW TO APPLY?

### i) New Fund Offer

Application Forms will be available with the distributors, at the corporate office of the AMC and the office of the Registrar.

Applications complete in all respects, may be submitted before closure of the New Fund Offer Period before the closure of the business hours, at Official Point of Transactions locations mentioned in the Application Form.

**Kindly retain the acknowledgement slip initialed/stamped by the branch.**

#### **Facility to purchase / redeem units of the Scheme(s) through Stock Exchange(s)**

A Unit holder may purchase / redeem units of eligible schemes through the Stock Exchange infrastructure. The purchase/redemption of units will be available to both existing and new investors. The investors will be eligible to only purchase / redeem units of the eligible schemes. The list of eligible schemes is subject to change from time to time. Investors have an option to hold the units in physical or dematerialized form. In order to facilitate transactions in mutual fund units through the stock exchange infrastructure, BSE has introduced BSE StAR MF Platform and NSE has introduced Mutual Fund Service System (MFSS). NFO may or may not be available on Exchange Platforms. Switch transactions are also permitted through stock exchange platform provided by BSE Limited (BSE), subject to such operating guidelines, terms and conditions as may be prescribed by BSE from time to time.

Additionally, the units of the Scheme are permitted to be transacted through Clearing Members of the registered Stock Exchanges. Further, the Depository Participants of registered Depositories are permitted to process only redemption request of units held in demat form.

Mutual fund Distributors (MF Distributors) registered with Association of Mutual Funds in India (AMFI) and permitted by the concerned recognized stock exchanges shall be eligible to use the recognized stock exchange's infrastructure to purchase and redeem mutual fund units in demat and non-demat mode on behalf of the investors, directly from ICICI Prudential Asset Management Company Limited (the AMC)/ the Fund. The MF distributors shall not handle payout and pay in of funds as well as units on behalf of investor. Pay in will be directly received by recognised clearing corporation and payout will be directly made to investor account. In the same manner, units shall be credited and debited directly from the demat account of investors. The facility of transacting in mutual fund schemes through stock exchange infrastructure is available subject to such operating guidelines, terms and conditions as may be prescribed by the respective Stock Exchanges from time to time.

#### **APPLICATIONS SUPPORTED BY BLOCKED AMOUNT (ASBA)**

In accordance with SEBI Circular No. SEBI/IMD/CIR No. 18/198647/2010 dated March 15, 2010, ASBA facility shall be provided to investors as a supplementary facility in addition to existing facility through cheques/demand drafts or any other mode of electronic payment for subscribing to the units of scheme(s) during the New Fund Offer period for schemes launched after October 01, 2010. Please note that ASBA facility is purely optional and not mandatory.

## **APPLICATIONS SUPPORTED BY BLOCKED AMOUNT (ASBA) FACILITY DURING NEW FUND OFFER (NFO) OF SCHEMES**

In its continuing endeavour to make the existing New Fund Offer process more efficient SEBI has introduced a supplementary process, viz: the Applications Supported by Blocked Amount (ASBA) facility. ASBA is an application containing an authorization given by the Investor to block application money in his specified bank account towards the subscription of Units offered during the NFO of the Scheme. If an investor is applying through ASBA facility, the application money towards the subscription of Units shall be debited from his specified bank account only if his/her application is selected for allotment of Units.

To avail of the ASBA Facility, an investor must be holding a Bank account with Self Certified Syndicate Bank (SCSB). SCSB means a banker to an issue registered with the SEBI, which offers the facility of ASBA. ASBA applications can be accepted only by SCSBs at their designated branches, whose names appear on the list of SCSBs displayed in SEBI's website (<http://www.sebi.gov.in/pmd/scsb.pdf>).

The SCSB shall then block the application money in the bank account specified in the ASBA, on the basis of an authorisation to this effect given by the account holder in the ASBA. The application money shall remain blocked in the bank account till the allotment of the issue or till withdrawal/rejection of the application, as the case may be. ASBA facility will be available to all the category of investors mentioned under "Who can invest" Section of the respective SID. An investor, who is eligible for ASBA facility, has the option of making application through ASBA or through the existing facility of applying with cheque / demand draft as mentioned in the SID.

Investors should note that ASBA facility shall be made available to investors only for subscribing to the units of scheme during the New Fund Offer period.

### **SALIENT FEATURES OF ASBA FACILITY:**

1. An ASBA investor shall submit a duly filled up **ASBA Application form, physically or electronically**, to the SCSB with whom the bank accounts to be blocked, is maintained.
  - a. **In case of ASBA application in physical mode**, the investor shall submit the ASBA Form at the Bank branch of SCSB, which is designated for the purpose and the investor must be holding a bank account with such SCSB.
  - b. **In case of ASBA application in electronic form**, the investor shall submit the ASBA Form either through the internet banking facility available with the SCSB, or such other electronically enabled mechanism for subscribing to units of Mutual Fund scheme authorising SCSB to block the application money in a bank account.
2. Investors shall correctly mention the Bank Account number in the ASBA Application Form and ensure that funds equal to the application amount are available in the bank account maintained with the SCSB before submitting the same to the designated branch.
3. Upon submission of an ASBA Form with the SCSB, whether in physical or electronic mode, investor shall be deemed to have agreed to block the entire application amount specified and authorized the Designated Branch to block such amount in the Bank Account.
4. On the basis of an authorisation given by the account holder in the ASBA application, the SCSB shall block the application money in the Bank Account specified in the ASBA application. The application money shall remain blocked in the Bank Account (till receipt of instructions for enabling allotment or till rejection as the case maybe).

5. If the Bank Account specified in the ASBA application does not have sufficient credit balance to meet the application money, the ASBA application shall be rejected by the SCSB.
6. The ASBA Form should not be accompanied by cheque, demand draft or any mode of payment other than authorisation to block application amount in the Bank Account.
7. All grievances relating to the ASBA facility may be addressed to the AMC / Registrar to the Issue, with a copy to the SCSB, giving full details such as name, address of the applicant, application amount blocked on application, bank account number and the Designated Branch or the collection centre of the SCSB where the ASBA Form was submitted by the Investor.
8. ASBA facility extended to investors shall operate in accordance with the SEBI guidelines in force from time to time.

**ii) Resident Investors- Mode of Payment:**

Investors may make payments for subscription to the Units of the Scheme by local cheque/bank draft, drawn on any bank branch or **RTGS/fund transfer in favour of MF Collection account**. Cheques/demand drafts should be drawn in favour of ICICI Prudential **Scheme name as provided in the Scheme Information Documents (SID) of respective schemes** and must be crossed **“Account Payee Only”**.

The cheque/demand draft should be payable at the Centre where the application is lodged. The cheque/demand draft should be drawn on any Bank which is situated at and is a member/sub-member of the Bankers’ Clearing House. Cheques/demand drafts drawn on a Bank not participating in the Clearing House will not be accepted.

**Payments by Stock invest/out-station and/or post-dated cheques will not be accepted.** Bank charges for out-station demand drafts (as defined herein) will not be borne by the AMC.

The AMC will reimburse demand draft charges subject to maximum of Rs. 50,000/- per transaction for purchase of units by investors residing at location where the AMC Customer Service Centers/ Collection Centers are not located as per the table below:

<b>Amount of Investment</b>	<b>Rate of Charges for Demand Draft(s)</b>
Up to Rs.10,000/-	At actual, subject to a maximum of Rs. 50/-
Above Rs.10,000/-	Rs. 3/- per Rs. 1000/-
Maximum Charges	Rs. 50,000/-

DD charges are reimbursed for Specific schemes only.

AMC reserves the right to refuse the reimbursement of demand draft charges, in case of investments made by the same applicant(s) through multiple applications at its own discretion which will be final and binding on the investor.

Investors residing at places other than where the AMC Customer Service Centers/ Collection Centers are located are requested to make the payment by way of demand draft(s) after deducting bank charges as per the rates indicated in the above table. It may be noted that additional charges, if any, incurred by the investor over and above the levels indicated above will not be borne by the Fund.

No demand draft charges will be reimbursed by the Fund for purchase of Units by investors residing at such locations where the Customer Service Centers/Collection Centers of the AMC are located.

The Trustee shall have absolute discretion to accept/reject any application for purchase of Units, if in the opinion of the Trustee, increasing the size of Scheme's Unit capital is not in the general interest of the Unitholders, or the Trustee for any other reason believes it would be in the best interest of the Schemes or its Unitholders to accept/reject such an application.

**Mode of Payment for SIP:**

In case of SIP transaction where, the mode of payment is through Standing Instructions/ Direct Debit facility (offered by select banks) or NACH, investors are not required to do an initial purchase transaction for the minimum amount as applicable. However, investors are required to submit SIP request at least 30 days prior to the date of first installment.

Investors shall be required to submit a cancelled cheque or a photocopy of a cheque of the bank account for which the debit mandate is provided. SIP facility shall be available on any date<sup>h</sup> of the month for SIP registrations. In case the date chosen for SIP falls on a Non-Business Day or on a date which is not available in a particular month, the SIP will be processed on the immediate next Business Day.. In addition investors are requested to peruse and understand the instructions mentioned on specific application forms and scheme specific Scheme Information Documents.

**Facility of National Automated Clearing House (NACH) Platform in Systematic Investment Plan (SIP):**

In addition to existing facility available for payments through Direct Debits/ Postdated cheques/Standing Instructions for investments in SIP, the NACH facility can also be used to make payment of SIP installments.

NACH is a centralized system, launched by National Payments Corporation of India (NPCI) with an aim to consolidate multiple Electronic Clearing Service (ECS) mandates. This facility will enable the unit holders of the Fund to make SIP investments through NACH by filling up the SIP Registration cum mandate form. A Unique number will be allotted to every mandate registered under NACH called as Unique Mandate Reference Number ("UMRN") which can be used for SIP transactions.

The NACH facility shall be available subject to terms and conditions contained in the Easy Pay Debit Mandate Form and as prescribed by NPCI from time to time.

**iii) Investments of NRIs, FIIs and Foreign Investors:**

**NRIs:**

In terms of Schedule 5 of Notification no. FEMA 20/2000 dated May 3, 2000, RBI has granted general permission to NRIs to purchase, on repatriation basis units of domestic mutual funds. Further, the general permission is also granted to NRIs to sell the units to the mutual funds for repurchase or for the payment of maturity proceeds, provided that the units have been purchased in accordance with the conditions set out in the aforesaid notification.

For the purpose of this section, the term "mutual funds" is as referred to in Clause (23D) of Section 10 of Income-Tax Act 1961.

However, NRI investors, if so desired, also have the option to make their investment on a non-repatriable basis. In case of NRI investments, the applications and the rupee draft

have to be accompanied by the debit certificate from the bank on which cheque is drawn.

A person who falls within the definition of the term "U.S. Person" under the Securities Act of 1933 of the United States, and corporations or other entities organised under the laws of the U.S. are not eligible to invest in the schemes and apply for subscription to the units of the schemes, except for lump sum subscription, systematic transactions and switch transactions requests received from Non-resident Indians/Persons of Indian origin who at the time of such investment, are present in India and submit a physical transaction request along with such documents as may be prescribed by ICICI Prudential Asset Management Company Limited (the AMC)/ICICI Prudential Trust Limited (the Trustee) from time to time.

The AMC shall accept such investments subject to the applicable laws and such other terms and conditions as may be notified by the AMC/the Trustee. The investor shall be responsible for complying with all the applicable laws for such investments.

The AMC reserves the right to put the transaction requests on hold/reject the transaction request/reverse allotted units, as the case may be, as and when identified by the AMC, which are not in compliance with the terms and conditions notified in this regard.

U.S. Persons and persons of Canada will not be permitted to make any fresh purchases/additional purchases/switches/SIPs in any Schemes of ICICI Prudential Mutual Fund (via internet or otherwise). However, existing investments will be allowed to be redeemed.

In case the debit certificate is not provided, the AMC reserves the right to reject the application of the NRI investors.

**FII:**

In terms of Schedule 5 of Notification no. FEMA 20/2000 dated May 3, 2000. RBI has granted general permission to a registered FII to purchase on a repatriation basis units of domestic mutual funds subject to the conditions set out in the aforesaid notification. Further, the general permission is also granted to FIIs to sell the units to the mutual funds for repurchase or for the payment of maturity proceeds, provided that the units have been purchased in accordance with the conditions set out in the aforesaid notification.

For the purpose of this section, the term "mutual funds" is as referred to in Clause (23D) of Section 10 of Income-Tax Act 1961.

Further, Foreign Portfolio Investor can transact in the schemes of the Fund subject to applicable guidelines. Foreign Portfolio Investor means a person who satisfies the eligibility criteria prescribed under regulation 4 of the Securities and Exchange Board of India (Foreign Portfolio Investors) Regulations, 2014. Any foreign institutional investor or qualified foreign investor who holds a valid certificate of registration shall be deemed to be a foreign portfolio investor till the expiry of the block of three years for which fees have been paid as per the Securities and Exchange Board of India (Foreign Institutional Investors) Regulations, 1995.

The Rupee Draft in case of NRI and FII investments should be drawn in favor of –  
**"Respective Scheme Name – NRI/FII A/c"**

**iv) Mode of Payment on Repatriation basis**

FII's may pay their subscription amounts either by way of inward remittance through normal banking channels or out of funds held in Foreign Currency Account or Non-resident Rupee Account maintained by the FII with a designated branch of an authorized dealer with the approval of the RBI subject to the terms and conditions set out in the aforesaid notification.

In case Indian rupee drafts are purchased abroad or from Foreign Currency Accounts or Non-resident Rupee Accounts an account debit certificate from the Bank issuing the draft confirming the debit shall also be enclosed.

In case of NRIs and persons of Indian origin residing abroad, payment may be made by way of Indian Rupee drafts purchased abroad and payable at the collecting bank branch locations of **ICICI Bank** or by way of cheques drawn on Non-Resident (External) (NRE) Accounts payable at designated ICICI Bank Collection Centres or at specified AMC branches.

**All cheques/drafts should be made out in favour of the Scheme name as provided in the Scheme Information Documents (SID) of respective schemes – NRI /FII A/C” and crossed “Account Payee Only”. In case Indian Rupee drafts are purchased abroad or from FCNR/NRE A/c. an account debit certificate from the Bank issuing the draft confirming the debit shall also be enclosed.**

**v) Mode of payment on Non-Repatriation basis**

In case of NRIs /Persons of Indian origin seeking to apply for Units on a non-repatriation basis, payments may be made by cheques/demand drafts drawn out of Non-Resident Ordinary (NRO) accounts/ Non-Resident Special Rupee (NRSR) accounts and Non Resident Non-Repatriable (NRNR) accounts payable at the city where the Application Form is accepted.

**vi) Application under Power of Attorney/ Body Corporate/ Registered Society/ Partnership/ Sole Proprietorship Account**

Every investor, depending on the category under which he/she/ it falls, is required to provide the relevant documents along with the application form as may be prescribed by AMC.

In case of an application under the Power of Attorney or by a limited company, body corporate, registered society or partnership etc., the relevant Power of Attorney or the relevant resolution or authority to make the application as the case may be, or duly certified copy thereof, along with the memorandum and articles of association/bye-laws must be lodged at the Registrar's Office at the time of submission of application.

In case an investor has issued Power of Attorney (POA) for making investments, switches, redemptions etc. under his folio, both the signature of the investor and the POA holder have to be clearly captured in the POA document to be accepted as a valid document. At the time of making redemption / switches the fund would not be in a position to process the transaction unless, POA holder's signature is available in the POA.

Original or certified true copies of the following documents should be submitted by Companies/Bodies Corporate/PSUs/Banks and Financial Institutions along-with the application form:

- Board resolution authorizing the investment
- List of authorized officials to make such investment along with the specimen signature of such authorized officials
- KNOW YOUR CLIENT(KYC), FATCA, CRS & Ultimate Beneficial Ownership (UBO) Self Certification

The onus of authentication of the documents shall be on the Investors and the AMC/Fund will accept and act on these in good faith wherever the documents are not expressly authenticated Submission of these documents by such Investors shall be full and final proof of the corporate investors' authority to invest and the AMC/Fund shall not be liable under any circumstances for any defects in the documents so submitted.

In case of fresh/additional purchases from the sole proprietorship account, ICICI Prudential Asset Management Company Limited (the AMC) shall process the application after matching the name and signature of the applicant on the application form/transaction slip and the payment instrument/cheque.

In case the name of an applicant mentioned in the application form/transaction slip differs from the name on payment instrument/cheque, then the AMC may process the application and allot units at the applicable Net Asset Value, after obtaining self-declaration certificate from the applicant, as prescribed by the AMC. In case the self-declaration is not furnished by the applicant, the AMC reserves the right to process/reject the application form without any reference to the applicant after carrying out necessary diligence, as deemed appropriate by the AMC.

**vii) Joint Applicants**

In the event an Account has more than one registered owner, the first-named holder (as determined by reference to the original Application Form) shall receive the Account Statement, all notices and correspondence with respect to the Account, as well as the proceeds of any redemption requests or dividends or other distributions. In addition, such Unitholders shall have the voting rights, as permitted, associated with such Units, as per the applicable guidelines.

Applicants can specify the 'mode of holding' in the Application Form as 'Jointly' or 'Anyone or Survivor'. In the case of holding specified as 'Jointly', redemptions and all other requests relating to monetary transactions would have to be signed by all joint holders. However, in cases of holding specified as 'Anyone or Survivor', any one of the Unitholders will have the power to make redemption requests, without it being necessary for all the Unitholders to sign. However, in all cases, the proceeds of the redemption will be paid to the first-named holder.

**viii) Accounts of Minor and Account Status Change :**

**a. "On Behalf of Minor" Accounts:**

1. The minor shall be the first and the sole holder in a folio. There shall not be any joint accounts with minor as the first or joint holder.
2. Guardian in the folio(s) on behalf of the minor should either be a natural guardian (i.e. father or mother) or a court appointed legal guardian.
3. The information on the relationship/status of the guardian as father, mother or legal guardian will be mandatory.
4. In case of natural guardian, the documents evidencing the relationship will have to be submitted (if the same is not available as part of the documents submitted for proof of DOB).
5. In case of court appointed legal guardian- a notarised photo copy of the court order should be submitted alongwith the application.
6. Date of birth of the minor along with photocopy of supporting documents as enumerated below shall be mandatory while opening the account on behalf of minor:
  - i) Birth certificate of the minor, or
  - ii) School leaving certificate / Mark sheet issued by Higher Secondary Board of respective states, ICSE, CBSE etc., or
  - iii) Passport of the minor, or
  - iv) Any other suitable proof evidencing the date of birth of the minor.

**b. Investments of the minor investor on attaining majority:**

On minor attaining majority, the unit holder shall submit a letter along with the documents as mentioned below:

1. A signed request form to change account status from minor to major duly filled containing details like name, folio no. etc.
2. New Bank Mandate.
3. Signature of the minor who has turned major, duly attested by –
  - a. the parent/guardian whose signature is registered in the records of the Fund/Registrar and Transfer Agent (RTA) against the folio of the minor unitholder;OR
  - b. the manager of a scheduled bank (signature attestation by way of Banker's certificate or letter)
4. KYC, PAN and AADHAAR number of the major.
5. Additional KYC, FATCA & CRS - Self Certification

Depending upon the appropriateness, ICICI Prudential Asset Management Company Limited (the AMC) may consider seeking additional/alternative documents for necessary diligence of each case.

For the units held on behalf of the minor, the ownership of the unit shall be rest with the minor. A guardian operates the account until minor attain the age of majority. Hence, the guardian cannot undertake any financial and non-financial transactions

including fresh registration of Systematic Transfer Plan (STP), Systematic Investment Plan (SIP), Systematic Withdrawal Plan (SWP), etc. after the date of the minor attaining majority. The major can operate the account on receipt of the application form along with the above prescribed documents are received by the mutual fund.

Vide AMFI letter dated 135/BP/22/10-11 dated March 31, 2011, it was clarified that the existing standing instructions including STP, SIP and SWP registered prior to the minor attaining the age of majority, will continue to be processed beyond the date of the minor attaining majority till the time an instruction from the major to terminate the standing instruction is received by the mutual fund along with the prescribed documents for processing the change in Status. The standing instruction shall be terminated within 30 days from the date of receiving the instruction.

However, for fresh registrations, SIPs will be registered in a folio held by a minor only till the date of the minor attaining majority, even though the instructions may be for a period beyond that date. The facility will automatically stand terminated upon the Unit Holder attaining 18 years of age.

**c. Change in Guardian:**

When there is a change in guardian either due to mutual consent or demise of existing guardian, the following documents should be submitted for registration of the new guardian:

- Request letter from the new guardian,
- No Objection Letter (NOC) or Consent Letter from existing guardian or Court Order for new guardian, in case the existing guardian is alive.
- Notarized copy or attested copy of the Death Certificate of the deceased guardian, where applicable. The attestation may also be done by a special executive magistrate, ICICI Prudential Asset Management Company Ltd. (the AMC) authorised official or manager of a scheduled bank.
- Bank attestation attesting the signature of the new guardian in a bank account of the minor where the new guardian is registered as the guardian.
- KYC of the new guardian.
- Additional KYC, FATCA & CRS - Self Certification

The new guardian should be a natural guardian (i.e. father or mother) or a court appointed legal guardian. The relationship status of the guardian as father, mother or legal guardian should be specified in the request letter and supporting documentary evidence should be submitted along with the request letter.

**ix) Single plan structure for the schemes of the Fund:**

With effect from October 1, 2012 fresh subscriptions/switch-ins are accepted only under a single plan for all the schemes. Fresh subscriptions / switch-ins in other plans of the schemes shall not be accepted w.e.f. October 1, 2012. However, such plans will continue till the existing investors remain invested in the plans.

**x) Separate plan for direct investments:**

Pursuant to SEBI circular dated September 13, 2012, mutual funds/AMCs are required to provide a separate plan for direct investments, i.e., investments not routed through a distributor, in existing as well as new schemes.

Consequently, the Fund has introduced 'Direct Plan' with effect from January 1, 2013 (the Effective Date) under various plans/ options/ sub-options of various schemes of the Fund as follows:

1. all open-ended schemes of the Fund except (i) Exchange Traded Funds and (ii) Plans discontinued for further subscriptions;
2. New Fund Offer of close-ended schemes of the Fund launched on or after the Effective Date; and
3. Interval Schemes (commencing from the first day of the Specified Transaction Period immediately succeeding the Effective Date).

There will be two plans available under each Scheme, viz.

- a) Where the investment is routed through the distributor, levying additional distribution expenses, and
- b) Where the investor approaches the mutual fund directly and hence distribution expenses are not levied, named as 'Direct Plan'.

Portfolio of the Scheme under both Plans will be common.

Investors subscribing under Direct Plan of any of the Schemes of the Fund will have to indicate the Scheme / Plan name in the application form as "ICICI Prudential <scheme name> - Direct Plan". If the Purchase/ Switch application does not specifically state the details of the plan then the same shall be processed under the Direct Plan if no distributor code is mentioned in the application. Otherwise it shall be processed under the Existing Plan.

**Scheme characteristics:** Scheme characteristics such as Investment Objective, Asset Allocation Pattern, Investment Strategy, risk factors, facilities offered and terms and conditions including load structure will be the same for the Existing Plan and the Direct Plan except that:

(a) Switch of investments from Existing Plan (whether the investments were made before or after the Effective Date) to Direct Plan of the same Scheme shall be subject to applicable exit load, if any, in case the transaction under Existing Plan has been received under distributor code. However, no exit load shall be levied in case of switches from Existing Plan to Direct Plan of the same Scheme, if the transaction was received without broker code in the Existing Plan.

(b) No exit load shall be levied in case of switches from Direct Plan to Existing Plan of the same Scheme.

(c) Direct Plan shall have a lower expense ratio excluding distribution expenses, commission, etc and no commission for distribution of Units will be paid / charged under Direct Plan.

**Applicable NAV and allotment of units:** The starting NAV for the Direct Plan will be at the same NAV as that of Existing Plan on the day of first purchase transaction received in Direct Plan.

**Investments through systematic routes:** In case of registration requests for Systematic Investment Plan (SIP)/ Systematic Transfer Plan (STP)/ Dividend Transfer Plans (DTP), are received on or after the Effective Date without any distributor code, the same shall be by default registered under the "Direct Plan". Similarly, in case of existing SIP/ STP/ DTP registrations without distributor code, all future installments after the Effective Date shall be processed under the Direct Plan.

**Redemption requests:** Where Units under a Scheme are held under both Existing and Direct Plans, the investor must clearly state the Plan in which the redemption/switch request has to be processed, failing which the request will be processed under the Existing Plan. However, where Units under the requested Option are held only under one Plan, the request would be processed under such Plan.

**Tax consequences:** Switch / redemption may entail tax consequences. Investors should consult their professional tax advisor before initiating such requests.

**xi) Cash Investments:**

Pursuant to SEBI circular dated September 13, 2012 and SEBI circular dated May 22, 2014, it is permitted to accept cash transactions to the extent of Rs. 50,000/- subject to compliance with Prevention of Money Laundering Act, 2002 and Rules framed there under and the SEBI Circular(s) on Anti Money Laundering (AML) and other applicable AML rules, regulations and guidelines. Provided that the limit shall be applicable per investor for investments done in a financial year across all schemes of the Mutual Fund, subject to sufficient systems and procedures in place for such acceptance. However any form of repayment either by way of redemption, dividend, etc. with respect to such cash investment shall be paid only through banking channel.

The Asset Management Company is in process of implementing adequate systems and controls to accept Cash Investment in the Scheme. Information in this regard will be provided to Investors as and when the facility is made available.

**xii) Transactions received through fax/Invest Now Internet facility**

**FAX INDEMNITY FOR APPLICATIONS RECEIVED THROUGH FAX**

A transaction will be deemed to be a valid transaction only where the transaction slip and supporting payment instrument is received before the applicable cut off time. In case an investor chooses to transact through fax with the Mutual Fund, the following terms and conditions shall apply and the investor would be deemed to have agreed and accepted the following terms and conditions and the following shall be deemed to be representations and warranties made by the investor on the basis of which the facility is being provided by the Mutual Fund through the AMC:

1. The Investor may from time to time submit applications, supporting documents and instructions with respect to Purchase / Repurchase / Switch and other Non-financial transactions by facsimile, or similar method of transmission in the manner specified herein and at the specific numbers mentioned herein or in such other manner as may be expressly communicated by the AMC from time to time.
2. The AMC will provide to the Investor a fax number to which the Investor may transmit Fax submission. The Investor shall accept the fax number to make 'Fax Submission'.
3. At the request of the Investor the AMC is hereby requested and authorised, but is not obliged to process the transactions as per Fax Submissions received from time to time from Investors and otherwise to rely upon and act in accordance with any Fax Submission which is signed, or is believed to have been signed by any person authorised by the agreements governing the arrangement between the AMC and the Investor.
4. The AMC in good faith will treat any Fax Submission as issued and fully authorised and the same shall be binding on the Investor. The AMC shall take necessary steps in connection with or in reliance upon any Fax Submission as the AMC may in good faith consider appropriate regardless of the value involved and notwithstanding any error/errors in transmission or reception or ambiguity or lack of clarity of any nature in terms of such Fax Submission, the AMC will not be responsible for the above contingencies of nature.

5. In case there is a variance between the particulars mentioned in the fax received as against the original application which may be received thereafter, the AMC reserves the right to process the transaction as per the particulars of the fax received and the pecuniary loss if any due to any such variance shall be entirely borne by the Investor and the AMC shall under no circumstances be liable for such losses.
6. It is unconditionally agreed by the Investor that the Investor is bound and liable for the transactions processed by the AMC on the basis of instructions received on Fax Submission. The Investor will hold the AMC harmless for any loss if any suffered by the Investor for processing any transaction on the basis of Fax Submission.
7. It is agreed between the parties that the terms and conditions of this agreement shall be in addition to but subject to the terms and conditions specified in the Scheme Information Document of the respective Schemes of the Mutual Fund. If any inconsistency exists between the above document and agreements and this Agreement then the terms as specified in the Scheme Information Document shall prevail.
8. It is further mutually agreed that if any other permission is required under the provisions of law for processing such requests / instructions, the Investor shall be solely liable and responsible for any failure to comply with such provisions of laws and regulations. The Investor will keep the AMC fully absolved and indemnified with respect to any violation of such laws and regulations and consequences thereafter in case of such violation mentioned hereinabove.
9. It is agreed by the parties that the AMC need not confirm (whether orally in writing or otherwise) any Fax Submission or verify the Identity of the person making or giving or purporting to make or give any Fax Submission of the signature appearing on the Fax Submission. The AMC shall be under no duty to prescribe or adopt any procedures for the purpose of such confirmations or verification and any such procedure prescribed or adopted by AMC shall not impose upon the AMC any obligation to adopt or comply with the same in any or every instance.
10. It is agreed and confirmed by the Investor that in consideration of the AMC acting in accordance with the request and authority conferred herein, the Investor agrees that the AMC shall not be liable for any losses or damage which the Investor may suffer as a consequence of the AMC acting in accordance with, or in reliance upon any Fax Submission or otherwise in accordance with the request and authority conferred herein.
11. It is agreed and confirmed by the Investor that the Investor shall indemnify the AMC on demand from and against any and all claims, liability, loss, damage, cost and expenses incurred by the AMC arising out of or relating to:
  - AMC acting pursuant to, in accordance with or in reliance upon any Fax Submission or otherwise in accordance with the request and authority conferred herein.
  - Any submission received by the AMC that AMC in good faith believes to be a Fax Submission and
  - Any unauthorised or fraudulent facsimile transmission to AMC. The Investor also agrees, undertakes to execute any other documents indemnifying the AMC.
12. It is agreed by the parties that no provision herein shall be deemed to require or obligate the AMC to maintain any facilities for the receipt of any Fax Submission or to ensure the continued operations or availability of any facsimile facilities or equipment.

13. The Investor acknowledges that it is in the nature of telecommunication services that transmissions may not be properly received and may be inadvertently read or may be made known to unauthorised persons. Investor agrees that the risk of misunderstanding and errors shall be borne by the Investor and the AMC shall not be responsible for such breach or confidentiality. The AMC shall not be liable for any claims, liability, loss, damage, cost or expenses arising from such misunderstanding or errors in transmission or from such breach of confidentiality.
14. It is also mutually agreed that the AMC is requested and shall be entitled to treat any Fax Submission as issued and fully authorised by and binding upon the Investor and the AMC shall be entitled (but not be bound) to take any steps in connection with or in reliance upon any Fax Submission as AMC may in good faith consider appropriate regardless of the amount or money involved and notwithstanding any error in transmission or reception of such Fax Submission or any misunderstanding and ambiguity or lack of clarity in the terms of such Fax Submission.
15. It is agreed and confirmed that the AMC will not be liable for any loss, damages of any nature either to the Investor or to any third party. The Investor agrees irrevocably and unconditionally that in availing of the facilities mentioned hereinabove in detail and in consideration thereof the Investor has agreed to unconditionally and absolutely indemnify and keep indemnified the AMC against all losses, costs, charges, sums, damages, expenses of any nature which the AMC may incur or suffer due to the act of not / wrong processing of any Fax Submission. The Investor further agrees to indemnify and to keep indemnifying the AMC against all loss, costs, charges, sums, damages, expenses of any nature which the AMC may incur or suffer due to any act of the Investor in availing the aforesaid facility and the AMC shall not be responsible or liable to the third party / parties and for which the Investor undertakes to indemnify and keeps the AMC indemnified against any third party claim or loss or damage of any nature.
16. It is further mutually agreed by the parties that MUMBAI would be the exclusive jurisdiction in respect of any of the legal proceedings.
17. It is mutually agreed that the facility may be terminated by the AMC upon and not fewer than 3 days advance written notice in the form of a public notice in one national newspaper and one regional language newspaper circulating in Mumbai. Any termination shall not effect anything done and any rights or liability accrued or incurred prior to the termination. The provisions of clauses hereinabove shall survive any termination.

#### **TRANSACTIONS THROUGH Invest Now/ I online INTERNET FACILITY**

For the purpose of enabling the individual investor and Corporate Investors to transact through Internet Facility, the AMC may provide internet access through a secure internet identity and password.

Corporate Investor shall mean only non - individual investor to whom this facility is being extended and has expressed its intention to avail Online Transaction facility offered by the AMC.

In addition to the requirement of ensuring that the transactions comply with the applicable cut-off time as regulatorily prescribed, investors using the facility are subject to the following terms and conditions which they are deemed to have agreed to:

- "1) Availing of such a facility provided by you as described above has been at the insistence of such Corporate Investor and has been specifically authorized by the

Board of such investor and it shall be construed by the AMC that wherever transactions are put through internet access provided by the AMC, it is understood by us that it is being carried out at the entire risk of our Company and the onus of allowing only authorized officials of our company access and maintaining secrecy for login-id and password is entirely ours and under no circumstances will we hold the AMC or its officials liable or responsible for any act including but not limited to fraud due to improper usage by our company officials(whether in the employment of our company or otherwise) or by any third party/ies or by any reason of misuse, abuse, breach of security, hacking, accidental disclosure of password and under no circumstances can the AMC, its officials or the Trustees be held liable for any loss caused out of transactions arising out of or in the course of exercise of this facility being provided to us.

- 2) It shall be our entire responsibility to maintain secrecy and confidentiality and to ensure that access is restricted and provided only to the authorized signatories of the company and wherever access is made through internet you can construe that it is backed by necessary physical approvals by the requisite number of authorized signatories as specified in our Board Resolution and at all times all transactions by us through internet access is constructive notice to you of the fact of their being duly backed up by our internal approvals by the Board and under the delegated authorities including but not limited to the Articles of Association of the Company, the delegation matrix followed in our company and the due approval of the Board of Directors of the Company for availing the facility.
- 3) We agree to hold the AMC, its officials, the Trustees and ICICI Prudential Mutual Fund harmless and not liable under all circumstances arising out of the usage of the facilities provided to us as detailed above and the circumstances shall include any act of fraud, negligence, third party crime, in relation to any transaction put through by us through these facilities. We shall at all times hereafter save, defend and keep harmless and indemnified the AMC and its officials, Trustees of the Fund and its employees, Directors, Officers against any losses, damages, costs or expenses including legal costs for defending any lawsuits and/or regulatory action/penalties that the AMC/the Fund/the Trustees may incur and for any other incident of a financial nature which they may be required to meet in connection with the AMC agreeing to provide us with the facility of transacting on the Internet using online Transaction facility and forthwith pay the AMC arising out of such circumstances. We agree that it is only upon the above assertion being made by us that the AMC has been and is agreeing to provide us with the facility of transacting through the Internet.
- 4) We, undertake that, this Indemnity shall be enforceable against us and our respective Successors and Assigns and the benefits of this Indemnity shall inure for the benefit of the AMC, its successors and assigns and shall be irrevocable until discharge by them of all obligations devolving upon hereunder.”

Individual investors who intend to avail Invest Now facility and Corporate investors who intend to avail I-online facility are requested to read and understand the terms and conditions applicable for availing of such facilities which are mentioned in the Registration form. Registration Form is available at all the Official Point of Acceptance of Transactions.

**FOR E-MAIL SERVER DECLARED AS AN OFFICIAL POINT OF ACCEPTANCE OF TRANSACTION (OPAT):**

AMC has declared its Email server declared as an Official Point of Acceptance of transaction (OPAT) with effect from June 23, 2014. The transaction requests can be sent

to [trxn@icicipruamc.com](mailto:trxn@icicipruamc.com), [TrxnBangalore@icicipruamc.com](mailto:TrxnBangalore@icicipruamc.com), [TrxnChennai@icicipruamc.com](mailto:TrxnChennai@icicipruamc.com), [TrxnKolkatta@icicipruamc.com](mailto:TrxnKolkatta@icicipruamc.com), [TrxnHyderabad@icicipruamc.com](mailto:TrxnHyderabad@icicipruamc.com), [TrxnAhmedabad@icicipruamc.com](mailto:TrxnAhmedabad@icicipruamc.com), [TrxnMumbai@icicipruamc.com](mailto:TrxnMumbai@icicipruamc.com), [TrxnPune@icicipruamc.com](mailto:TrxnPune@icicipruamc.com), [TrxnDelhi@icicipruamc.com](mailto:TrxnDelhi@icicipruamc.com), [TrxnNRI@icicipruamc.com](mailto:TrxnNRI@icicipruamc.com) (the said email id) which will be dedicated for receiving transaction requests.

The following terms and conditions shall apply to the transactions received through this mode and shall be binding on the Investor:

- 1) All transaction requests will be deemed to be valid, where applications, transaction slips, forms, relevant supporting documents and payment instruments are received only on the said email id. These documents shall only be accepted if they are in PDF or JPG format. The AMC may not acknowledge the receipt of the email requests.
- 2) The AMC shall not verify the identity of the person sending the email requests.
- 3) The physical/original documents must also be submitted by the Investor at the service centre of the AMC.
- 4) The transaction request sent on the said email id will be time-stamped once it is received on the email server of the AMC and it shall be considered as final and binding for determining the applicable Net Asset Value (NAV).
- 5) The AMC reserves the right to change/add the email id(s) from time to time, and the same shall be updated on its website.
- 6) The AMC shall act in good faith and shall take necessary steps in connection with the email requests received regardless of the value involved and the same shall be binding on the Investor. The AMC will be held harmless for any loss if any, suffered by the Investor for processing such transactions.
- 7) In case there is a variation between the documents received vide email as against the original/physical documents which will be received thereafter, the AMC reserves the right to process the transaction as per the documents received vide email and the pecuniary loss if any, due to any such variation shall be entirely borne by the Investor and the AMC shall under no circumstances be liable for such losses.
- 8) The Investor acknowledges that it is a web based service and that transmissions may not be properly received and may be inadvertently read. Investor agrees that the risk of misunderstanding and errors shall be borne by the Investor and the AMC shall not be responsible for such breach and shall not be liable for any claims, liability, loss, damage, cost or expenses arising from such misunderstanding or errors caused in transmission.
- 9) Investor shall indemnify the AMC from and against all claims, liability, loss, damage, cost and expenses incurred by the AMC arising out of or relating to:
  - AMC acting pursuant to, in accordance with or relying upon any email requests received or AMC not processing the email requests for any reason.
  - Any unauthorised or fraudulent email request received by the AMC.The Investor also agrees and undertakes to execute any other documents indemnifying the AMC.
- 10) This facility will be provided subject to provisions of cut off timing for applicability of NAV and time stamping requirements, as amended by Securities and Exchange Board of India (SEBI) from time to time and any other applicable laws, rules and regulations as may be enforced from time to time.

**ADDITIONAL OFFICIAL POINT OF ACCEPTANCE OF TRANSACTIONS THROUGH MF UTILITY:**

The AMC has entered into an Agreement with MF Utilities India Private Limited ("MFUI"), a "Category II – Registrar to an Issue" under SEBI (Registrars to an Issue and Share Transfer Agents) Regulations, 1993, for usage of MF Utility ("MFU") - a shared services initiative of various Asset Management Companies, which acts as a transaction

aggregation portal for transacting in multiple Schemes of various Mutual Funds with a single form and a single payment instrument.

Accordingly, all financial and non-financial transactions pertaining to Schemes of the Fund can be done through MFU at the authorized Points of Service ("POS") of MFUI. The list of POS of MFUI published on the website of MFUI at [www.mfuindia.com](http://www.mfuindia.com) as may be updated from time to time will be considered as Official Points of Acceptance of transactions (OPAT) for transactions in the Scheme(s) of the Fund. Additionally, such transactions can also be carried out electronically on Online Transaction Portal i.e. [www.mfuonline.com](http://www.mfuonline.com) as and when such a facility is made available by MFUI and that this portal will also be considered as OPAT for transactions in the Scheme(s) of the Fund.

The Online Transaction Portal of MFU i.e. [www.mfuonline.com](http://www.mfuonline.com) and the POS locations of MFUI will be in addition to the existing OPATs of the AMC.

The uniform cut-off time as prescribed by SEBI and as mentioned in the SID / KIM of respective schemes shall be applicable for applications received through MFUI. However, investors should note that transactions through MFUI shall be subject to the eligibility of the investors, any terms & conditions as stipulated by MFUI / the Fund / the AMC from time to time and any law for the time being in force.

Investors are requested to note that, MFUI will allot a Common Account Number ("CAN"), a single reference number for all investments in the Mutual Fund industry, for transacting in multiple Schemes of various Mutual Funds through MFU and to map existing folios, if any. Investors can create a CAN by submitting the CAN Registration Form and necessary documents at the MFUI POS. The AMC and / or its Registrar and Transfer Agent shall provide necessary details to MFUI as may be needed for providing the required services to investors / distributors through MFU. Investors are requested to visit the website of MFUI i.e. [www.mfuindia.com](http://www.mfuindia.com) to download the relevant forms. Investors transacting through MFU shall be deemed to have consented to exchange of information viz. personal and/or financial (including changes, if any) between the Fund/the AMC and MFUI and/or its authorized service providers for validation and processing of transactions carried out through MFU.

For any queries or clarifications related to MFU, investors are requested to contact the Customer Care of MFUI on 1800-266-1415 (during the business hours on all days except Sunday and Public Holidays) or send an email to [clientservices@mfuindia.com](mailto:clientservices@mfuindia.com).

#### **COMPLETION OF TRANSACTION DOCUMENTS IN THE CASE OF CORPORATE DOCUMENTS**

- 1) With reference to the investments and transactions being made by Corporate investors through fax from time to time in various Schemes (present and future) of ICICI Prudential Mutual Fund (the Fund) and where duly authorised Memorandum and Articles of Association, Board Resolution and Authorised signatory list, authorizing company officials to give instructions for purchases, additional purchase/redemption/switch/change of bank mandate/change of address on behalf of the company under the above-said folios/schemes, in present and in future to ICICI Prudential Asset Management Company Ltd. (AMC) are already registered with the AMC, where due to internal exigencies such Corporate investors may choose to fax the transactions on the basis of only one of the signatures of the signatories(mentioned in Board Resolution/Authorised Signatory list), the AMC will at its option and at the entire risk of the Corporate be eligible to commence processing of such transactions subject to receipt of signatures in original subsequently at its Official Point of Transaction which are fully in compliance with the terms of the Board Resolution of the respective Corporate Investors. In case

originals are not sighted within a reasonable time subsequently and in any case before pay-outs, the transactions are liable to be summarily rejected by the AMC.

- 2) In consideration of the AMC agreeing to process transactions on the basis of instructions issued by any one of the signatories given in the Board Resolution/ Authorised Signatory List, the Corporate investors shall at all times hereafter save, defend and keep harmless and indemnified the AMC and its officials, Trustees of the Fund and its employees, Directors, Officers against any losses, damages, costs or expenses including all legal costs and/or regulatory action/penalties that the AMC/the Fund/the Trustees may incur. The Corporate Investors agree that it is only upon the above assertion being made by them that the AMC has been and is agreeing to process the transactions and undertake that, this Indemnity shall be enforceable against the Corporate investors and their respective Successors and Assigns and the benefits of this Indemnity shall inure for the benefit of the AMC, its successors and assigns and shall be irrevocable until discharge by them of all obligations devolving upon thereunder.

#### **REQUIRED PERSONAL INFORMATION OF INVESTORS IN ACCORDANCE WITH THE PRIVACY POLICY**

ICICI Prudential Asset Management Company Limited (the AMC) during the course of serving the investor(s), collects personal information from investors that may be sensitive in nature. The AMC recognize the importance of securing such personal sensitive information and with an endeavor to protect the same, have established policies and procedures.

All the personal information collected and received either in physical mode or in electronic mode, shall be governed by the Privacy Policy available on website of the AMC i.e. [www.icicipruamc.com](http://www.icicipruamc.com) (the website).

By subscribing/investing into the unit(s) of the schemes of the Fund online or otherwise, the investors are deemed to have consented for the usage of the personal information in accordance with the Privacy Policy.

The Personal Information collected by the AMC in physical and electronic including online may be converted and stored in an electronic form by the AMC and/or Registrar and Transfer Agent(s) of the Fund (the RTAs) at their sole discretion for the purposes mentioned in the Privacy Policy.

Investor (s) are to note that the personal information which AMC and/or its Registrar collect may include information that is of a confidential nature (all such information being "Personal Information"). Personal Information shall mean and include any information that relates to a natural person, which, either directly or indirectly, is capable of identifying such person. The type of Personal Information collected from the investor shall include the Investor's full name, address, telephone number, e-mail address and any other information as defined in Rule 3 of the Information Technology (Reasonable security practices and procedures and sensitive personal data or information) Rules, 2011, as may be required by AMC and/or the RTAs from time to time in order to provide services to the Investors.

The Personal Information of the Investors may be shared with third parties as more specifically detailed in the Privacy Policy from time to time. Notwithstanding anything contained in the Privacy Policy, the AMC may also share the Investors' Personal Information with any governmental authority including but not limited to the Reserve Bank of India or the Securities and Exchange Board of India, to the extent required by

such governmental authority, without the Investors' consent. For any further information the investor is requested to please refer to the Privacy Policy displayed on the website.

#### **MANNER OF SUBMITTING TRANSACTION REQUESTS**

For any financial and non financial transactions, investors shall use the standard request form(s) prescribed by the AMC, which are also available on it's website/OPATs. Any request received in non standard formats (other than one prescribed by AMC) are liable to be rejected and the AMC reserves the right to process such requests subject to completeness and unambiguity.

Investors are requested to provide details/instructions only in the space provided in the request form. Incase, information/notings/instruction provided at a non designated area of the standard form being used or any additional details for which space is not specified in the standard form, the AMC reserves the right to process such request.

Further, post processing of any financial or non financial request, the AMC endeavors to inform the investor either through letter or email or SMS the information provided in the request form. Investors are requested to review the accuracy and completeness of such requests before start/effective date and contact the AMC/RTA incase of any discrepancy.

The investors shall check their demat accounts for allotment of Units within 10 working days of the NFO closure.

**For processing of any financial and non-financial transactions, the AMC will endeavor to process such request within 10 business days from the receipt of such request, unless specified otherwise in SAI/ SIDs/ KIMs or SEBI/ AMFI guidelines.**

#### **APPLICATIONS THROUGH COMMON ONE TIME MANDATE REGISTRATION FACILITY (COTM FACILITY) OFFERED BY COMPUTER AGE MANAGEMENT SERVICES (REGISTRAR/CAMS)**

Common One Time Mandate registration shall be registered against the PAN/PEKRN of the First Unit holder, which authorizes his/her bank to debit their account up to a certain specified limit per Transaction (subject to the statutory limits as applicable from time to time), as and when they wish to transact with the Fund, without the need of submitting cheque or fund transfer letter with every transaction thereafter. This Facility currently enables Unit holder(s) of the Fund to start Systematic Investment Plan (SIP) or invest lump sum amounts in the schemes of the Fund wherever subscription is allowed. Currently, this facility is available for transactions made through physical mode and the Fund may, at its discretion, extend the same to other modes of transactions from time to time.

This facility can be availed only if the Investor's Bank is participating in the NACH (National Automated Clearing House) Platform and subject to investor's bank accepting ACH/OTM Registration mandate.

#### **APPLICATION FROM SOLE PROPRIETORSHIP ACCOUNT:**

Applications for fresh/additional purchases from sole proprietorship accounts shall be processed after matching the name and signature of the applicant on the application form/transaction slip and the payment instrument/cheque.

In case the name of an applicant mentioned in the application form/transaction slip differs from the name on payment instrument/cheque, then the AMC may process the application and allot units at the applicable Net Asset Value, after obtaining self-

declaration certificate from the applicant, as prescribed by the AMC. In case the self-declaration is not furnished by the applicant, the AMC reserves the right to process/reject the application form without any reference to the applicant after carrying out necessary diligence, as deemed appropriate by the AMC.

### III. RIGHTS OF UNITHOLDERS OF THE SCHEME

1. Unit holders of the Scheme have a proportionate right in the beneficial ownership of the assets of the Scheme.

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2. When the Mutual Fund declares a dividend under the Scheme, the dividend warrants shall be dispatched within 30 days of the declaration of the dividend.

3. The unitholders whose application for subscription has been accepted by the Fund, a communication specifying the number of units allotted, in form of an email and/or SMS at the registered e-mail address and/or mobile number, shall be sent within five Business Days from the date of receipt of transaction request or allotment of units in case of new fund offer. Thereafter, a consolidated account statement (CAS) for each calendar month, detailing:

- a. all the transactions carried out by the unitholders across all Schemes of all mutual funds during the month and
- b. holding at the end of the month including transaction charges if any, paid to the distributor,

shall be sent to the unitholder(s) by mail/ email in whose folio(s) transaction(s) has/have taken place during the month, on or before 10<sup>th</sup> of the succeeding month.

Provided if a Unit holder so desires the Mutual Fund shall issue a Unit certificate (non-transferable) within 5 business days of the receipt of request for the certificate.

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4. The Mutual Fund shall dispatch Redemption proceeds within 10 Business Days of receiving the Redemption request.

5. The Trustee is bound to make such disclosures to the Unit holders as are essential in order to keep the unitholders informed about any information known to the Trustee which may have a material adverse bearing on their investments.

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6. The appointment of the AMC for the Mutual Fund can be terminated by majority of the Directors of the Trustee Board or by 75% of the Unit holders of the Scheme.

7. 75% of the Unit holders of a Scheme can pass a resolution to wind-up a Scheme.

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8. The Trustee shall obtain the consent of the Unit holders:

- whenever required to do so by SEBI, in the interest of the Unit holders.
- whenever required to do so if a requisition is made by three-fourths of the Unit holders of the Scheme.
- when the Trustee decides to wind up the Scheme or prematurely redeem the Units.

- The Trustee shall ensure that no change in the fundamental attributes of any Scheme or the trust or fees and expenses payable or any other change which would modify the Scheme and affects the interest of Unit holders, shall be carried out unless:

- i) a written communication about the proposed change is sent to each Unit holder and an advertisement is given in one English daily newspaper having nationwide circulation as well as in a newspaper published in the language of the region where the Head Office of the Mutual Fund is situated; and
- ii) the Unit holders are given an option to exit at the prevailing Net Asset Value without any Exit Load.

9. In specific circumstances, where the approval of unitholders is sought on any matter, the same shall be obtained by way of a postal ballot or such other means as may be approved by SEBI.

## IV. INVESTMENT VALUATION NORMS FOR SECURITIES AND OTHER ASSETS

### A. Background

SEBI has amended Regulation 47 of SEBI (Mutual Funds) Regulations, 1996 ('Regulations') and the Eighth schedule of Regulations, relating to valuation of Investments on February 21, 2012 to introduce over-riding principles in the form of "Principles of fair valuation".

Prior to this amendment, Eighth schedule and various circulars issued from time to time provided detailed guidelines on valuation of traded securities, non-traded securities, thinly traded securities etc.

The amended Regulations require that mutual funds shall value their investments in accordance with principles of fair valuations so as to ensure fair treatment to all investors i.e. existing investors as well as investors seeking to subscribe or redeem units.

It further prescribes that the valuation shall be reflective of the realizable value of securities and shall be done in good faith and in true and fair manner through appropriate valuation policies and procedures approved by the board of the asset management company ('AMC').

The amendment also states that in case of any conflict between the principles of fair valuation and valuation guidelines as per Eighth schedule and circulars issued by SEBI, the principles of fair valuation shall prevail.

### B. Valuation methodologies

- Mutual Fund shall value its investments in accordance with the overarching principles of fair valuation. The methodologies for each type of securities held by the schemes are provided in Annexure I. The above methodologies also take into account the guidelines stipulated under Regulations.
- In case of any conflict between the principles of Fair Valuation and valuation guidelines issued under Regulations, the Principles of Fair Valuation shall prevail.
- Investment in any new type of security shall be made only after establishment of the valuation methodology for such security with the approval of the Board of the AMC.

### C. Inter-scheme transfers

- Transfer of securities through inter-scheme shall be at market price or fair valuation price.
- The methodology to determine the fair valuation of securities which are intended to be transferred from one scheme to another is included in Annexure II.

### D. Exceptional Events

The following types of events could be classified as exceptional events where current market information may not be available / sufficient for valuation of securities:

- Major policy announcements by the Central Bank, the Government or the Regulator.
- Natural disasters or public disturbances that force the markets to close unexpectedly.
- Significant volatility in the capital markets.
- Significant sale (more than 40% of the AUM) of securities in any open ended scheme other than interval schemes.
- Any other event perceived to be exceptional by the Valuation Committee which is headed by the Managing Director.

In case of exceptional events, the Valuation Committee of the AMC shall assess the situation and advise appropriate method of valuation for the impacted securities. Such decision of Valuation Committee shall subsequently/ suitably be reported to the AMC and Trust Boards.

#### **E. Deviations**

Investments shall be valued as per the methodologies mentioned in this Policy, which aim to enable true and fair valuation of securities. However, if the valuation of any particular asset/security does not result in fair/ appropriate valuation or under exceptional circumstances, the Valuation Committee would have the right to deviate from the established policies in order to value the asset/security at fair/appropriate value.

Deviations from the valuation policy, if any, will be informed to the AMC and Trustee Board and will be communicated to the investors vide appropriate disclosures on the Mutual Fund's website.

#### **F. Periodic Review**

The Valuation policy shall be reviewed at least annually and any modification shall be approved by the AMC and Trustee Boards.

The Valuation Policy shall also be reviewed by Independent Auditors at least once in a Financial Year to ensure the appropriateness of the valuation methodologies.

#### **G. Conflict of Interest**

If any situation arises that leads to conflict of interest, the same shall be raised to the Valuation Committee and the Committee shall endeavor to resolve the same such that the valuation provides for fair treatment to all investors including existing and prospective investors.

#### **H. Disclosure and Record keeping**

Policy document should be updated in Scheme Information Document (SID) / Statement of Additional Information (SAI), website and other documents as prescribed by the SEBI Regulations and guidelines.

All the documents which form the basis of valuation including inter-scheme transfers (the approval notes and supporting documents) should be maintained in electronic or physical form. These records will be preserved in accordance with the norms prescribed by the SEBI Regulations and guidelines.

## ANNEXURE I

The revised policy is to be implemented from 1<sup>st</sup> July 2012 and will stand modified to the extent it is inconsistent with any regulatory pronouncements thereafter:

### A. EQUITY AND RELATED SECURITIES

Assets	Methodology
Traded Equity and Equity Related securities	<p>Traded securities shall be valued at the last quoted closing price on the principal stock exchange. The AMC has selected NSE as principal stock exchange, for all schemes other than Index based Funds/ETF, which invest in domestic equity and equity related securities. For index based schemes/ETF the Principal stock exchange would be the exchange where the underlying benchmark index has been set up. If no trade is reported on the principal stock exchange on a particular valuation date, traded securities shall be valued at the last quoted closing price on other recognised stock exchange. For this purpose only NSE and BSE shall be considered as the recognized stock exchanges.</p> <p>When a security is not traded on any stock exchange on a particular valuation day, the value at which it was traded on the selected stock exchange or any other stock exchange, as the case may be, on the earliest previous day shall be used provided such date is not more than thirty days prior to the valuation date.</p> <p>In case the security is traded in periodic call auction session, the security shall be valued as per last quoted closing price of such periodic call auction session.</p>
Thinly Traded / Non-Traded	<p>When a security (other than Futures &amp; Options) is not traded on any recognized stock exchange for a period of thirty days prior to the valuation date, the scrip must be treated as a 'non-traded' security</p> <p>Futures &amp; Options are considered as Non-Traded, when such Futures &amp; Options are not traded on respective stock exchange as on valuation date.</p> <p>Equity / equity-related security (other than Futures &amp; Options) shall be considered to be thinly traded when the value of the trades of that security in a month is less than Rs. 5 lacs by value and the total volume of the trades in that security is less than 50,000 shares. In order to determine whether a security is thinly traded, the volumes traded in NSE and BSE shall be considered.</p>
Non-Traded / Thinly Traded Equity Shares:	<p>Thinly Traded / Non-traded equity shares shall be valued as below:</p> <p>(a) Based on the latest available Balance Sheet, net worth shall be calculated as follows:            Net Worth per share = [share capital + reserves (excluding revaluation reserves) – Misc. expenditure and Debit Balance in P&amp;L A/c] Divided by number of Paid up Shares.</p>

Assets	Methodology
	<p>(b) Average capitalisation rate (P/E ratio) for the industry based on NSE or BSE data, shall be taken and discounted by 75% i.e. only 25% of the Industry average P/E shall be taken as capitalisation rate (P/E ratio). Earnings per share of the latest audited annual accounts shall be considered for this purpose.</p> <p>(c) The value as per the net worth value per share and the capital earning value calculated as above shall be averaged and further discounted by 10% for ill-liquidity so as to arrive at the fair value per share.</p> <p>(d) If the EPS is negative, EPS value for that year shall be taken as zero for arriving at capitalized earning.</p> <p>(e) Where the latest balance sheet of the company is not available within nine months from the close of the year, unless the accounting year is changed, the shares of such companies shall be valued at zero.</p> <p>(f) Where an individual security accounts for more than 5% of the total assets of the scheme, an independent valuer shall be appointed for the valuation of the said security. To determine if a security accounts for more than 5% of the total net assets of the scheme, it should be valued by the procedure above and the proportion which it bears to the total net assets of the scheme on the date of valuation shall be taken into account.</p> <p>In order to ensure fair valuation, the AMC, after providing suitable justification to and due approval from the Valuation Committee, may decide to value non-traded/thinly traded equity share at a price lower than the value derived using the aforesaid methodology.</p>
Unlisted Equity Shares	<p>Unlisted equity shares of a company shall be valued on the basis of the valuation principles given below:</p> <p>(a) Based on the latest available audited balance sheet, net worth shall be calculated as lower of (i) and (ii) below:</p> <p>i. Net worth per share = [share capital plus free reserves (excluding revaluation reserves) minus miscellaneous expenditure not written off, deferred revenue expenditure, intangible assets and accumulated losses] divided by Number of Paid up Shares.</p> <p>ii. After taking into account the outstanding warrants and options, net worth per share shall again be calculated and shall be = [share capital plus consideration on exercise of Option/Warrants received/receivable by the Company plus free reserves (excluding revaluation reserves) minus miscellaneous expenditure not written off, deferred revenue expenditure, intangible assets and accumulated losses] divided by {Number of paid up shares plus number of shares that would be obtained on conversion/exercise of outstanding Warrants and Options}</p> <p>The lower of (i) and (ii) above shall be used for calculation of</p>

Assets	Methodology
	<p>net worth per share and for further calculation in (c) below.</p> <p>(b) Average capitalisation rate (P/E ratio) for the industry based on NSE or BSE data shall be taken and discounted by 75% i.e. only 25% of the Industry average P/E shall be taken as capitalisation rate (P/E ratio). Earnings per share of the latest audited annual accounts will be considered for this purpose.</p> <p>(c) The value as per the net worth value per share and the capital earning value calculated as above shall be averaged and further discounted by 15% for illiquidity so as to arrive at the fair value per share.</p> <p>The above methodology for valuation shall be subject to the following conditions:</p> <ul style="list-style-type: none"> <li>- All calculations as aforesaid shall be based on audited accounts.</li> <li>- In case where the latest balance sheet of the company is not available within nine months from the close of the year, unless the accounting year is changed, the shares of such companies shall be valued at zero.</li> <li>- If the net worth of the company is negative, the share would be marked down to zero.</li> </ul> <p>In case the EPS is negative, EPS value for that year shall be taken as zero for arriving at capitalized earning.</p> <p>In case an individual security accounts for more than 5% of the total assets of the scheme, an independent valuer shall be appointed for the valuation of the said security. To determine if a security accounts for more than 5% of the total assets of the scheme, it should be valued in accordance with the procedure as mentioned above on the date of valuation.</p> <p>In order to ensure fair valuation, the valuation committee of the AMC may decide to value an unlisted equity share at a price lower than the value derived using the aforesaid methodology.</p>
Equity and Equity related Securities awaiting listing Merger/Demerger)	<p>Valuation of merged entity shall be arrived at based on the previous day's last quoted closing price of the respective companies prior to merger.</p> <p>Where the demerged company is not immediately listed, valuation price shall be worked out by using previous day's last quoted closing price before demerger reduced for last quoted closing price of the listed company.</p> <p>Where none of demerged company is immediately listed, the shares of new companies shall be valued by allocating combined valuation existing as on date of the corporate action to the new companies after taking into consideration the pro-rata shares allotted and other relevant factors.</p>
Equity and Equity related securities	These shall be valued based last quoted closing price of security after applying suitable discount for illiquidity. The

<b>Assets</b>	<b>Methodology</b>
under lock-in period / pending listing	Valuation Committee shall decide on the illiquidity discount to be applied, on a case to case basis.
Suspended equity shares	In case trading in an equity security is suspended up to 30 days, then the last quoted closing price should be considered for valuation of that security. If an equity security is suspended for more than 30 days, then the Valuation Committee shall decide the valuation norms to be followed and such norms should be documented and recorded.
Initial Public Offering (IPO) application	These shall be valued as below : (i) Prior to allotment – at Bid Price. (ii) Post allotment but awaiting listing – at allotment price
Value of non-traded “Rights” Entitlement	<ul style="list-style-type: none"> <li>- Until they are traded, the value of the ‘rights’ entitlement should be valued based on difference between ex-rights price of underlying security and rights offer price as detailed below:  <math display="block">V_r = n/m \times (P_{ex} - P_{of})</math>           Where  <math>V_r</math> = Value of rights  <math>n</math> = No. of rights offered  <math>m</math> = No. of original shares held  <math>P_{ex}</math> = Ex-rights price  <math>P_{of}</math> = Offer price</li> <li>- Where the rights are not treated pari passu with the existing shares, suitable adjustment should be made to the value of rights. Where it is decided not to subscribe for the rights but to renounce them and renunciations are being traded, the rights should be valued at the renunciation value.            In case the rights offer price is greater than the ex-rights price, the value of the rights share is to be taken as zero.</li> </ul>
Non-traded preference shares	<p>The value of convertible preference shares would be arrived based on the intrinsic value of the preference shares considering the conversion ratio as adjusted for illiquidity discount and other relevant factors as applicable as on the valuation date with the approval of Valuation Committee.</p> <p>Non- convertible preference shares are more akin to debt and to be valued as debt securities at a applicable market yield for the similar duration and rating as approved by the Valuation Committee.</p>
Non-traded convertible debentures	In respect of convertible debentures and bonds, the non-convertible and convertible components shall be valued separately. The non-convertible component should be valued on the same basis as would be applicable to a debt instrument. The convertible component should be valued on the same basis as would be applicable to an equity instrument. If after conversion the resultant equity instrument would be traded pari passu with an existing instrument which is traded, the value of the latter instrument can be adopted after an appropriate discount for the non-tradability of the instrument during the period preceding the conversion while valuing such instruments, the fact whether the conversion is optional should also be factored in.

Assets	Methodology
	<p>The appropriate discount applied shall be approved by the Valuation Committee.</p> <p>The valuation of optional conversion shall be determined as follows -</p> <ul style="list-style-type: none"> <li>- If the option to exercise rests with the issuer, the lower of the value when exercised or value when not exercised shall be taken.</li> <li>- If the option to exercise rests with the investor, the higher of the value when exercised and when not exercised shall be taken. The valuation shall be approved by the valuation committee.</li> </ul>
Non-traded warrants	<p>In respect of warrants to subscribe for shares attached to instruments, the warrants can be valued at the value of the share which would be obtained on exercise of the warrant as reduced by the amount which would be payable on exercise of the warrant after applying suitable discount for illiquidity.</p>
Non-traded Futures and Options	<p>Non Traded future and options are valued based on settlement price / any other equivalent price provided by the respective stock exchange.</p>
Foreign Securities (other than units of overseas mutual funds)	<p>These shall be valued as below:</p> <ul style="list-style-type: none"> <li>- Foreign securities shall be valued based on the last quoted closing prices at the Overseas Stock Exchange on which the respective securities are listed. However, the AMC shall select the appropriate stock exchange at the time of launch of a scheme in case a security is listed on more than one stock exchange and the reasons for the selection will be recorded in writing. Any subsequent change in the reference stock exchange used for valuation will be necessarily backed by reasons for such change being recorded in writing by the AMC. However, in case of extreme volatility in other markets post the closure of the relevant markets, the AMC shall value the security at suitable fair value.</li> <li>- When on a particular valuation day, a security has not been traded on the selected stock exchange; the value at which it is traded on another stock exchange or last quoted closing price on documented stock exchange shall be used provided such date is not more than thirty days prior to the valuation date.</li> <li>- Due to difference in time zones of different markets, in case the closing prices of securities are not available within a given time frame to enable the AMC to upload the NAV for a Valuation Day, the AMC may use the last available traded price/ previous day's price for the purpose of valuation. The use of the closing price / last available traded price for the purpose of valuation will also be based on the practice followed in a particular market.</li> <li>- On valuation date, all assets and liabilities in foreign currency shall be valued in Indian Rupees at the RBI reference rate as at the close of banking hours on the relevant business day in India. If required the AMC may change the source for determining the exchange rate.</li> <li>- Non-traded ADR/ GDRs shall be valued after considering prices/ issue terms of underlying security. Valuation committee shall decide the appropriate discount for</li> </ul>

Assets	Methodology
	illiquidity. Non traded foreign security shall be valued by AMC at fair value after considering relevant factors on case to case basis.

**B. DEBT AND MONEY MARKET (INCLUDING SOVEREIGN SECURITIES) INSTRUMENTS**

**i. Securities with residual maturity of up to 60 days**

Assets	Methodology
All instruments except instruments in which a fund scheme has traded (self-trade)	These securities shall be valued based on amortization on a straight-line basis to maturity from cost or last valuation price whichever is more recent as long as the amortised price is within $\pm 0.10\%$ of the reference price (computed based on CRISIL / ICRA matrices plus applicable spreads). In case the variance exceeds $\pm 0.10\%$ , the valuation of the security shall be adjusted to bring it within the $\pm 0.10\%$ band.  In case necessary details to value debt instruments are not available, the valuation committee will determine fair value based on available information.
Self-Trade	Such security (if traded in market lot) may be uniformly valued across all schemes at the self-traded price. In the case of discounted money market instruments traded yield will be considered for valuation.

**ii. Securities with residual maturity of over 60 days**

Assets	Methodology
Valuation of Securities with residual maturity of over 60 days	All the debt and money market (including sovereign securities) instruments with residual maturity of over 60 days shall be valued based on average of the prices provided by CRISIL/ICRA.  Where any security is purchased by any schemes of Mutual Fund and the prices from CRISIL/ICRA is not available on that day, such security shall be valued at Purchase price/ yield (in case of discounted security) on that day and till the day preceding the next business day.  In case CRISIL and/or ICRA does not provide valuation price of any particular security on a given date, such security shall be valued at fair value as approved by Valuation Committee as per the available information.

While valuing debt, sovereign and money market securities following additional points would be considered:

Assets	Methodology
Valuation of securities with Put/Call Options	<b>Securities with call option:</b>  Securities with call option shall be valued based on average of prices provided by CRISIL/ ICRA. Where the call option is

Assets	Methodology
	<p>exercised by the Issuer the same shall be amortized till the call date.</p> <p><b>Securities with put option:</b></p> <p>Securities with put option shall be valued based on average of prices provided by CRISIL/ ICRA. Where the put option is exercised the same shall be amortized till the put date.</p> <p>Securities with both Put and Call option on the same day: The securities with both Put and Call option on the same day will be deemed to mature on the Put/Call day and be valued accordingly.</p>
Bank Fixed Deposit, TREPS* / Reverse Repo / CROMS / Repo	Valued at cost

Further, after reviewing the valuation of the securities, if the prices as per the above methodology does not represent fair price then the same may be ignored and the valuation in such cases would be carried out based on input from the fund management team, duly approved by the Valuation Committee.

\* As per RBI directions and subsequent letters issued by CCIL, CBLO stands replaced with Tri-party repo (TREPS). In light of the same, investors of the schemes of ICICI Prudential Mutual Fund with provisions to invest in CBLO may please note that since triparty repo have replaced CBLOs, all references in scheme information documents (SID)/key information memorandum (KIM) for CBLO shall be replaced with TREPS.

### C. OTHER SECURITIES

Assets	Methodology
Equity Linked Debentures	<p>Traded (if there are representative trades as defined below) shall be valued at weighted average traded price.</p> <p>Traded instruments for the above purpose will be secondary market trades in market lot of ` 5 crore (Face Value) or more on any one exchange platform in the order of preference as follows:</p> <ol style="list-style-type: none"> <li>1. NSE (CBRICS Platform)</li> <li>2. BSE</li> <li>3. MCX</li> </ol> <p>In case of non-traded securities valuation shall be on the basis of the quotation received from the issuers.</p> <p>Where the yields/payouts are crystallized by the issuer as per the terms of the issue, the Valuation policy as defined for Debt And Money Market (Including Sovereign Securities) Instruments will be followed.</p>
Interest Rate Swap (IRS) / Forward Rate	IRS/FRA with residual maturity period of more than 60 days shall be valued at net present value on the basis of expected future cash flows. Future cash flows for IRS/ FRA contract will be

Assets	Methodology
Agreements (FRA):	computed daily based as per terms of contract and discounted by suitable OIS rates available on Reuters/ Bloomberg/ any other provider as approved by valuation Committee. IRS/ FRA with residual maturity of upto 60 days are considered for amortisation.
Gold	<p>The gold acquired by the scheme is in the form of standard bars and its value as on a particular day is determined as under:</p> <ol style="list-style-type: none"> <li>The London Bullion Market Association's (LBMA) AM fixing price per troy ounce would be considered.</li> <li>The Cost, Insurance, Freight premium, LBMA fixing charges and other charges, as applicable, shall be added to the above LBMA price as determined above.</li> <li>The value arrived at based on (a) and (b) above shall then be converted to the equivalent price for 1 kilogram gold of 0.995 fineness by applying the conversion factor.</li> <li>The RBI reference rate shall be applied to convert the price from US dollars to Indian Rupees.</li> <li>Statutory taxes and levies, as applicable from time to time, shall be added to arrive at the final landed price of gold after adjusting for eligible input tax credit.</li> </ol> <p>If on any day the LBMA AM fixing or RBI reference rate is not available due to holiday or any other reason, then the immediately previous day's prices shall be applied for the purpose of calculating the value of gold.</p>
Units of Mutual Fund (domestic)	<p><u>Traded:</u> Traded units of mutual fund shall be valued based on the last quoted closing price on the stock exchange.</p> <p><u>Non Traded:</u> If units are not traded on a day the same shall be considered as non-traded units. Non traded units shall be valued based on latest declared NAV per unit of respective underlying schemes.</p>
Mutual Fund Units (Overseas)	Last Published NAV
Units of InvITs / ReITs	<p><b>I. Allotted but Listing awaited</b></p> <p>(i) Valuation of units of InvIT and REIT post allotment but awaiting listing- at allotment price.</p> <p><b>II. Listed and Traded/Non- Traded</b></p> <ol style="list-style-type: none"> <li>Where units of InvIT and REIT are listed but not traded after initial listing, valuation will be determined by the Valuation Committee based on the principles of fair valuation.</li> <li>Valuation of units of InvIT and REIT will be based on the last quoted closing price on the principal stock exchange where such security is listed. The AMC has selected NSE as principal stock exchange, for all schemes other than Index based Funds/ETF. For index based schemes/ETF, the Principal stock exchange would be the exchange where the underlying benchmark index has been set up. If no trade is reported on the</li> </ol>

Assets	Methodology
	<p>principal stock exchange on a particular valuation date, units of InvIT and REIT shall be valued at the last quoted closing price on other recognised stock exchange. For this purpose only NSE and BSE shall be considered as the recognized stock exchanges.</p> <p>c) When units of InvIT and REIT is not traded on any stock exchange on a particular valuation day, the value at which it was traded on the selected stock exchange or any other stock exchange, as the case may be, on any day immediately prior to valuation day or latest NAV declared by the investment manager of the trust, whichever is later, shall be considered for valuation provided that such date is not more than thirty days prior to the valuation date.</p> <p>d) Where units of InvIT and REIT are not traded on any stock exchange for a continuous period of 30 days then the valuation for such units of InvIT and REIT will be determined based on the price provided by an independent valuation agency(ies). The selection of the independent valuation agency(ies) will be approved by the Valuation Committee.</p> <p>e) Where the valuation for units of InvIT and REIT is not available from any independent valuation agency(ies), the valuation will be determined by the Valuation Committee based on the principles of fair valuation.</p>

Further, after reviewing the valuation of Units of InvITs / ReITs, if the prices as per the above methodology does not represent fair price then the same may be ignored and the valuation in such cases would be decided by the Valuation Committee.

## ANNEXURE II

### Policy for Inter-Scheme Transfer ('IST'):

#### 1. IST of equity and related securities

IST of equity and equity related securities shall be done at the price determined by the exchange at the time of transfer.

Where the IST of equity and equity related securities cannot be done as per the foregoing, the IST shall be executed based on Volume Weighted Average Price (VWAP) on NSE, or where the equity shares are not listed in NSE, then VWAP price on BSE will be considered.

#### 2. Policy for IST of debt and money market securities (excluding Government Securities)

##### A. Securities with residual maturity of up to 60 days

IST will be executed at the weighted average yield in the case of discounted money market instruments at which security is traded (if traded in market lot) on CDSIL platform and at weighted average price for other debt instruments on any one exchange platform (in the order of preference) up to the time of transfer.

If there are no such secondary market trades reported up to the time of transfer, the transfer will be executed at the weighted average yield in the case of discounted money market instruments at which similar security is traded (if traded in market lot) on CDSIL platform and at weighted average price for other debt instruments on any one exchange platform (in the order of preference) up to the time of transfer.

Order of Preference will be :

- 1 NSE (CBRICS Platform)
- 2 BSE
- 3 MCX

If there are no such secondary market trades of same or similar securities reported up to the time of the IST on that day, IST shall be executed based on previous day's valuation price.

The Valuation Committee shall specify norms for identifying similar security and such norms shall be documented and recorded.

If the above methodology does not represent fair price then IST would be carried out based on input from the fund management team, duly approved by the Valuation Committee.

#### **B. Securities with residual maturity of over 60 days**

IST will be executed at the weighted average yield in the case of discounted money market instruments at which security is traded (if traded in market lot) on CDSIL platform and at weighted average price for other debt instruments on any one exchange platform (in the order of preference) up to the time of transfer.

Order of Preference will be:

1. NSE (CBRICS Platform)
2. BSE
3. MCX

If there are no such secondary market trades reported up to the time of the IST on that day, IST shall be executed based on average of the prices/Yields provided by CRISIL/ ICRA.

The investment/ dealing team will also review the price to ensure that the ISTs are executed at a fair value.

Further, after reviewing the IST prices of the securities, if the prices provided by CRISIL and/or ICRA does not represent fair price or if CRISIL and/or ICRA does not provide price of any particular security on a given date in such cases IST would be carried out based on input from the fund management team, duly approved by the Valuation Committee.

### **3. Policy for inter-scheme of Sovereign Securities**

#### **Interscheme Pricing of Sovereign securities with residual maturity up to 60 days**

Inter-scheme transfer (IST) shall be executed at the last traded price/yield in the case of discounted instruments at which the security is traded in one or more marketable lot on Negotiated Dealing System Order Matching (NDS OM) platform of the Clearing Corporation of India Limited (CCIL) website up to the time of transfer.

If there are no market trades reported up to the time of the IST on that day, IST shall be executed based on previous day's valuation price/yield in the case of discounted instruments.

If the above methodology does not represent fair price then IST would be carried out based on input from the fund management team, duly approved by the Valuation Committee.

#### **Interscheme Pricing of Sovereign securities with residual maturity of over 60 days**

Inter-scheme transfer (IST) shall be executed at the last traded price/yield in the case of discounted instruments at which the security is traded in one or more marketable lot on Negotiated Dealing System Order Matching (NDS OM) platform of the Clearing Corporation of India Limited (CCIL) website at to the time of transfer.

If there are no market trades reported up to the time of the IST on that day, IST shall be executed based on average of the prices provided by CRISIL/ ICRA. The investment/ dealing team will also review the price to ensure that the ISTs are executed at a fair value.

Further, after reviewing the IST prices of the securities, if the prices provided by CRISIL and/or ICRA does not represent fair price or in case CRISIL and / or ICRA do not provide price, in such cases IST would be carried out based on input from the fund management team, duly approved by the Valuation Committee.

## V. TAX & LEGAL & GENERAL INFORMATION

### A. Taxation Information

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#### **TAXATION ON INVESTING IN MUTUAL FUNDS**

The following outline of tax implications is provided for general information purposes only, based on the law prevailing as at the date of this document and also incorporating the amendments made by the Finance Act, 2018. These implications should be considered in light of the specific facts of each individual case. Furthermore, in the event of periodic amendments to the relevant legislation, the nature and / or quantum of these benefits / implications are subject to change.

Accordingly, it is recommended that each unit holder should appropriately consult its tax consultant with respect to the specific tax implications arising out of their participation in the scheme.

#### I. To the Mutual Fund:

##### **Income in the hands of the Mutual Fund**

The entire income of a Mutual Fund registered under the Securities and Exchange Board of India Act, 1992 or any regulations made thereunder is exempt from income tax in accordance with the provisions of section 10(23D) of the Income-tax Act, 1961 ('the Act').

Income received by a Mutual Fund is not liable for the deduction of income tax at source as per the provisions of section 196(iv) of the Act. Where the Mutual Fund receives any income from investments made in overseas jurisdictions, this income may be subject to withholding in the relevant jurisdiction. As the income of the Mutual Fund is exempt from tax in India, credits/refunds in relation to these foreign taxes may not be available in India.

##### **Distribution of income by the Mutual Fund to the unit holders**

Under section 115R of the Act, where the income is distributed to the unit holders, the Mutual Fund is required to pay tax on the income distributed by it, as under:

- **In the case of a money market mutual fund or liquid fund**  
@ 25% plus surcharge on such income tax @ 12% plus health and education cess @ 4% on the amount of tax and surcharge, on income distributed to individuals and Hindu Undivided Family ('HUFs'); and  
  
@ 30% plus surcharge on such income tax @ 12% plus health and education cess @ 4% on the amount of tax and surcharge, on income distributed to persons other than individuals and HUFs.
- **In the case of equity oriented Fund**  
  
@ 10% plus surcharge on such income tax @ 12% plus health and education cess @ 4% on the amount of tax and surcharge, on income distributed to all the investors. This is applicable with effect from 1<sup>st</sup> April, 2018.
- **In the case of a fund other than equity oriented fund, money market mutual fund, a liquid fund**  
  
@ 25% plus surcharge on such income tax @ 12% plus health and education cess @ 4% on the amount of tax and surcharge, on income distributed to individuals and HUFs;

@ 30% plus surcharge on such income tax @ 12% plus health and education cess @ 4% on the amount of tax and surcharge, on income distributed to persons other than individuals and HUFs; and

@ 5% plus surcharge on such income tax @ 12% plus health and education cess @ 4% on the amount of tax and surcharge, on income distributed to a non-resident by an Infrastructure Debt Fund ('IDF').

With effect from 1 October 2014, for the purposes of determining the additional income-tax payable in accordance with section 115R, the amount of distributed income referred therein shall be increased to such amount as would, after reduction of the additional income-tax on such increased amount at the rate specified in section 115R, be equal to the amount of income distributed by the Mutual Fund.

The expression 'money market mutual fund' has been defined in Explanation (d) to section 115T of the Act which means a scheme of a Mutual Fund which has been set up with the objective of investing exclusively in money market instruments as defined in sub-clause (p) of clause (2) of the Securities and Exchange Board of India (Mutual Funds) Regulations, 1996.

The expression 'liquid fund' has been defined in Explanation (e) to section 115T of the Act which means a scheme or plan of a Mutual Fund which is classified by the Securities and Exchange Board of India ('SEBI') as a liquid fund in accordance with the guidelines issued by it in this regard under the Securities and Exchange Board of India Act, 1992 or the regulations made thereunder.

The expression 'Infrastructure debt fund' has been defined in clause 1 of the regulation 49L of the Securities and Exchange Board of India (Mutual Fund) Regulations, 1996. As per clause 1 of regulation 49L, an 'infrastructure debt fund scheme' would mean a mutual fund scheme which invests primarily (minimum 90% of scheme assets) in debt securities or securitized debt instrument of infrastructure companies or infrastructure capital companies or infrastructure projects or special purpose vehicles which are created for the purpose of facilitating or promoting investment in infrastructure, and other permissible assets in accordance with these regulations or bank loans in respect of completed and revenue generating projects of infrastructure companies or projects or special purpose vehicles.

The expression 'equity oriented fund' has been defined in Explanation (b) to section 115T of the Act to mean a fund referred to in clause (a) of the explanation to section 112A and the Unit Scheme, 1964 made by the Unit Trust of India.

As per clause (a) of the explanation to section 112A, equity oriented fund means a fund set up under a scheme of a mutual fund specified under clause (23D) of section 10 and, in a case where the fund invests in the units of another fund which is traded on a recognized stock exchange,-

- (A) A minimum of ninety percent of the total proceeds of such fund is invested in the units of such other fund; and
- (B) Such other fund also invests a minimum of ninety percent of its total proceeds in the equity shares of domestic companies listed on a recognized stock exchange

Further, the percentage of equity shareholding or unit held in respect of the fund, as the case may be, shall be computed with reference to the annual average of the monthly averages of opening and closing figures.

## **II. To the unit holders:**

### **Deduction from total income**

Under section 80C of the Act, an assessee, being an individual or HUF, is eligible to claim a deduction up to an aggregate of Rs. 1.50 lakhs on account of sums paid as subscription to units of an Equity Linked Savings Scheme ('ELSS').

ELSS refers to a scheme formulated under Equity Linked Savings Scheme, 2005, as notified by the Central Board of Direct Taxes, Ministry of Finance *vide* notification dated 3 November, 2005 as amended *vide* notification dated 13 December, 2005.

Under section 80CCG of the Act, an assessee who is a resident individual with a gross total income of upto Rs. 12 lakhs can invest in eligible securities (which includes units of certain listed mutual funds schemes) under Rajiv Gandhi Equity Savings Scheme ('RGESS') in accordance with the scheme as notified by the Central Government and claim a tax benefit on 50% of the amount invested to the extent the deduction does not exceed Rs. 25,000. Deduction with respect to investment in RGESS is available for three consecutive years beginning with the year in which such units were first acquired. The deduction under section 80CCG shall not be available from 1 April 2018 [i.e. Assessment year ('AY') 2018-19]. The investors who had claimed deduction for AY 2017-18 or prior years, will continue to be entitled to deduction until 1 April 2019 (i.e. AY 2019-20), if they are otherwise eligible. Investors may note that, eligibility for deduction under section 80CCG of the Act shall be subject to compliance with various provisions of the scheme as notified by the Central Government and other applicable tax laws.

### **Securities Transaction Tax**

Under chapter VII of the Finance (No. 2) Act, 2004, the unit holder is liable to pay Securities Transaction Tax ('STT') on any 'taxable securities transaction' at the applicable rate. Taxable securities transactions include the purchase or sale of units of an equity oriented fund, entered into on the stock exchange or the sale of units of an equity oriented fund to the Mutual Fund.

The purchaser of the units of an equity oriented fund is not liable to pay STT, where the purchase is entered into on a recognized stock exchange and the contract for the purchase of such units is settled by the actual delivery or transfer of such units.

The seller of the units of an equity oriented fund is liable to pay STT at 0.001%, where the sale is entered into on a recognized stock exchange and the contract for sale of such units is settled by the actual delivery or transfer of such units.

At the time of the sale of units of an equity oriented fund to the Mutual Fund, the seller is required to pay STT @ 0.001%.

STT is not applicable on purchase / sale / redemption of units other than equity oriented units.

STT is not deductible for the computation of capital gains. However, if it is held that gains on the sale of securities are in the nature of business profits, then for the purpose of computing the business income, an amount equivalent to the STT paid on the transaction value will be allowed as a deduction from the gains earned, under section 36 of the Act.

### **Incomes from units**

Under the provisions of section 10(35) of the Act, any income (other than income arising from the transfer of units) received by any person on the units of the Mutual Fund is exempt from income tax.

### **Gains on transfer / redemption of units**

Gains arising on transfer / redemption of units, as well as from switching between schemes will be chargeable to tax under the Act. The characterization of income from investments in securities as 'business income' or 'capital gains' should be examined on a case-by-case basis.

Any securities held by a Foreign Institutional Investor ('FI')<sup>1</sup> which have invested in such

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<sup>1</sup> As per Notification No. 9/2014 dated 22 January 2014, the Central Government has specified Foreign Portfolio Investors registered under the Securities and Exchange Board of India (Foreign

securities in accordance with the regulations made under Securities and Exchange Board of India Act, 1992, should be regarded as capital assets. Thus, gains arising on transfer/redemption of units by FII should be characterized as capital gains.

The CBDT has issued Circular No. 6 of 2016, dated February 29, 2016 providing that listed shares / securities held for more than 12 months would be treated as capital gains unless the tax payer himself treats the same as stock in trade; in other cases involving sale of listed shares / securities, the characterisation of income would be decided on the basis of previous circulars and instructions issued by the CBDT on this subject. The Circular also provides that a position once adopted by the tax payer would not be allowed to be changed and it would be applicable for the subsequent assessment years. It is however clarified that the principles as outlined in the circular shall not be applicable in cases where the genuineness of the transaction itself is questionable.

o **Business Income**

Where the units of the Mutual Fund are regarded as business assets, then any gains arising from the transfer / redemption of units would be taxed under the head of "Profits and gains of business or profession" under section 28 of the Act. The gain / loss is to be computed under the head of "Profits and gains of business or profession" after allowing for normal business expenses (inclusive of the expenses incurred on the transfer).

Business income is chargeable to tax at the following rates:

Assessee	% of Income Tax
Individuals, HUFs, Association of Persons	Applicable Slab Rate
Partnership Firms, including Limited Liability Partnerships ('LLPs') & Indian Corporates**	30%
Foreign Companies	40%

\*\*A tax rate of 25% (plus applicable surcharge and cess) is applicable for the financial year 2018-19 in the case of domestic companies having total turnover or gross receipts not exceeding Rs. 250 crores in the financial year 2016-17.

Unless specifically stated, the income-tax rates specified above and elsewhere in this document are exclusive of the applicable surcharge and health and education cess. The rates of surcharge applicable for financial year 2018-19 are given below:

Type of Investor	Surcharge* rate as a % of income-tax		
	If income is less than Rs. 1 crores	If income exceeds Rs. 1 crore but less than Rs. 10 crores	If income exceeds Rs. 10 crores
Individual, HUF, AOP#	Nil		15%
Partnership Firm (including LLP)	Nil		12%
Domestic Company	Nil	7%	12%
Foreign Company	Nil	2%	5%

\* Additionally, health and education cess is leviable @ 4% on the income tax and surcharge as computed above.

# A surcharge of 10% on income-tax payable is applicable for individual, HUF, AOP, if income exceeds Rs. 50 lakhs but does not exceed Rs. 1 crore for the financial year 2018-19

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Portfolio Investors) Regulations, 2014, as 'Foreign Institutional Investor' for the purposes of clause (a) of the Explanation to section 115AD of the Act.

- **Capital Gains**

The mode of computation of capital gains would be as follows:

Sale Consideration	xxx
Less: Cost of Acquisition (Note 1)	(xxx)
Expenses on Transfer (Note 2)	(xxx)
<b>Capital Gains</b>	<b>xxx</b>

Note 1: In case of the computation of long term capital gains, the option of indexation of cost is generally available.

Note 2: This would include only expenses relating to transfer of units.

Capital gains arising on the transfer or redemption of units of an equity oriented fund held for a period of more than 12 months would be regarded as 'long term capital gains' which otherwise would be 'short term capital gains'. However, capital gains arising on transfer or redemption of units other than units of equity oriented funds (as defined under section 115T of the Act), would be regarded as long term capital gains only if the units are held for a period of more than 36 months.

In case of ELSS, the units are subject to a lock-in period of 3 years. Accordingly, any sale of units after this lock-in period will qualify as a long term capital gain.

- **Long term capital gains**

**In the case of a fund other than equity oriented fund, including a money market mutual fund or a liquid fund**

As per section 112 of the Act, income-tax on long term capital gains arising from the transfer of units shall be 20% plus applicable surcharge and cess, on the long term capital gains computed after substituting the indexed cost of acquisition for the cost of acquisition.

Furthermore, long-term capital gains in the case of non-residents would be taxable @ 10% on the transfer of capital assets, being unlisted securities, computed without giving effect to the first and second proviso of section 48 i.e. without taking benefit of foreign currency fluctuation and indexation benefit.

The benefit of indexation and foreign currency fluctuation will, not be available to specified offshore fund which is taxable @ 10% plus the applicable surcharge and health and education cess in terms of section 115AB of the Act.

The benefit of indexation will also not be available to FIIs<sup>2</sup> who are taxed under section 115AD of the Act @ 10% plus applicable surcharge and health and education cess @ 4% on the total amount of tax and surcharge.

In cases where the taxable income, reduced by long term capital gains of a resident individual or HUF is below the taxable limit, the long term capital gain will be reduced to the extent of this shortfall and only the balance of the long term capital gain is chargeable to income tax.

**In the case of equity oriented fund**

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<sup>2</sup> As per Notification No. 9/2014 dated 22 January 2014, the Central Government has specified Foreign Portfolio Investors registered under the Securities and Exchange Board of India (Foreign Portfolio Investors) Regulations, 2014, as 'Foreign Institutional Investor' for the purposes of clause (a) of the Explanation to section 115AD of the Act.

Units of equity oriented funds (which may include ELSS) are subject to STT. Long term capital gains arising from the transfer of such units were exempt under section 10(38) of the Act till 31 March 2018. Finance Act 2018 has introduced a new section 112A for taxing such long term capital gains with effect from 01 April 2018.

As per the said section, long term capital gains exceeding one lakh rupees arising from the transfer of units of an 'equity oriented fund', equity shares and units of business trust are chargeable to tax at 10 per cent (plus the applicable surcharge, health and education cess).

Benefit of such lower tax is available on transfer of units of equity oriented mutual fund if such units are subject to STT at the time of transfer.

For the purpose of this section, "Equity oriented fund" has been defined to mean a fund set up under a scheme of a mutual fund specified under clause (23D) of section 10 and,—

- (i) in a case where the fund invests in the units of another fund which is traded on a recognised stock exchange,—
  - (A) a minimum of ninety per cent of the total proceeds of such fund is invested in the units of such other fund; and
  - (B) such other fund also invests a minimum of ninety per cent of its total proceeds in the equity shares of domestic companies listed on a recognised stock exchange; and
- (ii) in any other case, a minimum of sixty-five per cent of the total proceeds of such fund is invested in the equity shares of domestic companies listed on a recognised stock exchange

Further it is stated that the percentage of equity shareholding or unit held in respect of the fund, as the case may be, shall be computed with reference to the annual average of the monthly averages of the opening and closing figures

In cases where the taxable income, reduced by long term capital gains of a resident individual or HUF is below the taxable limit, the long term capital gain will be reduced to the extent of this shortfall and only the balance of the long term capital gain is chargeable to income tax.

In the cases, where the gross total income includes such Long-term capital gains, deduction under Chapter VI-A should be allowed for the gross total income as reduced by such capital gains. Also, rebate under section 87A (available for resident investors) should be allowed from the income-tax on the total income as reduced by tax payable on such capital gains.

Further, a special mechanism has been introduced for computing the cost of acquisition in case of transfer of units of equity-oriented fund acquired before 1 February 2018 and transferred after 1 April 2018. In such cases, cost of acquisition should be higher of :

- (i) The cost of acquisition of such asset; and**
- (ii) Lower of-**
  - (a) The fair market value of such asset; and**
  - (b) The full value of consideration received or accruing as a result of the transfer of the capital asset**

The fair market value for above purpose means

(i) in a case where the units are listed on any recognised stock exchange as on the 31st day of January, 2018, the highest price of the capital asset quoted on such exchange on the said date:

Provided that where there is no trading in such units on such exchange on the 31st day of January, 2018, the highest price of such asset on such exchange on a date immediately preceding

the 31st day of January, 2018 when such asset was traded on such exchange should be the fair market value;

(ii) in a case unit which is not listed on a recognised stock exchange as on the 31st day of January, 2018, the net asset value of such unit as on the said date;

The Mutual Fund would recover the STT from the unit holder at the applicable rate. Long term capital gains arising from the transfer of units on which STT is not paid, should be chargeable to tax at the rate of 20% (with indexation benefit) [plus applicable surcharge and cess].

The following deductions are available on long term capital gains arising on the transfer of Mutual Fund units, if the sale proceeds are invested in eligible avenues:

Particulars	Section 54F	54EE
Eligible persons	Individuals and HUFs	Any person
Asset to be purchased to claim exemption	One residential house in India	Units, issued before 1 April, 2019, of such fund as may be notified by the Central Government in this behalf (cap of Rupees Fifty lacs)
Time limit for purchase from date of sale of MF units	Purchase: 1 year backward / 2 years forward & Construction: 3 years forward	6 months
Amount Exempted	Capital gains proportionate to the investment made from the sale proceeds (subject to other conditions of owning / purchasing the residential house mentioned in the section)	Investment in the new asset or capital gain whichever is lower
Lock-in period	3 years	3 years

- **Short term capital gains**

**In the case of other than equity oriented fund, including a money market mutual fund or a liquid fund**

Short term capital gains arising from the transfer of units of funds other than equity oriented scheme would be chargeable to tax as follows:

Short term capital gains are taxed at the normal rates applicable to each unit holder. In case where the taxable income as reduced by short term capital gains of a resident individual or HUF is below the taxable limit, the short term capital gain will be reduced to the extent of this shortfall and only the balance short term capital gain is chargeable to income tax.

**In the case of an equity oriented fund**

Short term capital gains arising from the transfer of units of an 'equity oriented fund'<sup>3</sup>, being subject to STT would be charged to tax under section 111A of the Act @ 15% (plus the applicable surcharge and health and education cess)). The Mutual Fund would recover the STT from the unit

<sup>3</sup> For such purpose of such short-term capital gains, equity oriented fund is defined as a fund (i) where the investible funds are invested by the way of equity shares in domestic companies to the extent of more than sixty-five percent of the total proceeds of such fund; and (ii) which has been set up under the scheme of the Mutual Fund specified under clause (23D). Further, the percentage of equity share holding of the fund shall be computed with reference to the annual average of the monthly averages of the opening and closing figures.

holder at the applicable rate when the units are re-purchased by the Mutual Fund/ redeemed by the investor.

Short term capital gains arising from transfer of units of an 'equity oriented fund' on which STT is not paid are taxed at the normal rates applicable to each unit holder. In case where the taxable income as reduced by short term capital gains of a resident individual or HUF is below the taxable limit, the short term capital gain will be reduced to the extent of this shortfall and only the balance short term capital gain is chargeable to income tax.

- **Capital losses**

Losses under the head capital gains cannot be set off against income under any other head. Furthermore, within the head capital gains, losses arising from the transfer of long term capital assets cannot be adjusted against gains arising from the transfer of a short term capital asset. However, losses arising from the transfer of short term capital assets can be adjusted against gains arising from the transfer of either a long term or a short term capital asset.

Under section 10(38) of the Act, long term capital gains on sale of units of an equity oriented fund were exempt from income tax subject to certain conditions till 31 March 2018. Hence, losses arising from such transactions would not be eligible for set off against taxable capital gains and not allowed to be carried forward. With effect from 1 April 2018, long term capital loss on transfer of units of equity oriented mutual fund should be allowed to set off against other long-term gains. Unabsorbed long term capital losses (other than the losses relating to sale of units of equity oriented fund as stated above) can be carried forward and set off against the long term capital gains arising in any of the subsequent eight assessment years. Unabsorbed short term capital losses can be carried forward and set off against the income under the head capital gains in any of the subsequent eight assessment years.

- **Consolidation / Merger of schemes**

In case of consolidation of mutual fund schemes, the investors generally receive units in the consolidated scheme in consideration of units held in the consolidating scheme. As per the Finance Act, 2015, the following provisions would apply from Assessment year 2016-17 and onwards in case of consolidation of mutual fund schemes.

As per section 47(xviii) of the Act, any transfer of units held by the investor in the consolidating scheme of the mutual fund in consideration of allotment of units in the consolidated scheme, shall not to be regarded as a taxable transfer, provided that the consolidation is of two or more schemes of an equity oriented fund or two or more schemes of a fund other than equity oriented fund.

Further, as per section 49(2AD) of the Act, the cost of acquisition of units in the consolidated scheme shall be deemed to be the cost of acquisition of the units in the consolidating scheme. Also, as per section 2(42A) of the Act, the period of holding of the units in the consolidated scheme shall include the period of holding of the units in the consolidating scheme.

'Consolidating scheme' has been defined under section 47(xviii) of the Act as the scheme of a Mutual Fund which merges under the process of consolidation of the schemes of mutual fund in accordance with the SEBI (Mutual Funds) Regulations, 1996. 'Consolidated scheme' has been defined as the scheme with which the consolidating scheme merges or which is formed as a result of such merger.

- **Consolidation / Merger of plans**

The tax exemption, available on merger or consolidation of mutual fund schemes has been extended to the merger or consolidation of different plans in a mutual fund scheme.

For this purpose, Section 47 has been amended to provide that any transfer by a unit holder of a capital asset, being a unit or units, held by him in the consolidating plan of a mutual fund scheme, made in consideration of the allotment to him of a capital asset, being a unit or units, in the consolidated plan of that scheme of the mutual fund shall not be considered transfer for capital gain tax purposes and thereby shall not be chargeable to tax.

Further, sub-section (2AF) is inserted under section 49 of the Act to provide that the cost of acquisition of units in the consolidated plan shall be deemed to be the cost of acquisition of the units in the consolidating plan of a scheme. Also, section 2(42A) of the Act is amended, whereby the period of holding of the units in the consolidated plan of a scheme shall include the period of holding of the units in the consolidating plan of a scheme.

### **Minimum Alternative Tax/Alternate Minimum Tax**

The income on the transfer of Mutual Fund units by a company would be taken into account in computing the book profits and Minimum Alternative Tax ('MAT'), if any, under section 115JB of the Act.

As per an amendment *vide* the Finance Act, 2015, income of a foreign company in respect of capital gains on transactions in securities (as defined under Securities Contract Regulation Act), as well as corresponding expenses, are to be excluded while computing income under minimum alternate tax provisions, if tax payable thereon is less than 18.5%.

The taxable income on transfer of Mutual Fund units would be taken into account in computing the Adjusted Total Income and Alternate Minimum Tax, if any, under section 115JC<sup>4</sup> of the Act.

An amendment has been made *vide* the Finance Act, 2016, to clarify that MAT provisions should not be applicable to a foreign company with retrospective effect from financial year 2001-2002, if:

- it is resident of a country with which India has a DTAA, and it does not have a permanent establishment in India, in accordance with the provisions of the relevant DTAA; or
- it is resident of a country with which India does not have a DTAA, and it is not required to seek registration under Indian corporate laws.

### **Tax deduction at source on capital gains**

#### **• Resident unit holders**

No income tax is required to be deducted at source from capital gains arising on transfer of units by resident unit holders.

#### **• In the case of other than equity oriented fund**

#### **A) Non-Resident Individual unit holders**

Tax is required to be deducted at source on payment of any sum chargeable under the provisions of the Act to a non-resident under section 195 of the Act at the following rates.

- On income by way of long term capital gains @ 20% (plus applicable surcharge and cess). Furthermore, on income by way of long term capital gains @ 10% on transfer of capital assets, being unlisted securities, computed without giving effect to the first & second proviso of section 48 i.e. without taking benefit of foreign currency fluctuation and indexation benefit.

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<sup>4</sup> Section 115JC is applicable to all persons other than company which has claimed any deduction under Chapter VI-A under the heading 'C- Deductions in respect of certain incomes' (other than section 80P) or section 10AA.

- On income by way of short term capital gains @ 30% (plus applicable surcharge and cess)

A non-resident, eligible to claim treaty benefits, would be governed by the provisions of the Act to the extent that they are more beneficial. Accordingly, tax should be withheld as per the provisions of the Act or the provisions of the relevant Double Taxation Avoidance Agreement ('DTAA'), whichever is more beneficial to the assessee. However, the Unit holder will be required to provide appropriate documents to the Fund in order to be entitled to a beneficial rate under such DTAA.

As per section 90(4) of the Act, a non-resident shall not be entitled to claim treaty benefits, unless the non-resident obtains a Tax Residency Certificate ('TRC') of being a resident of his home country. Furthermore, as per section 90(5) of the Act, non-resident is also required to provide other information in the prescribed Form No. 10F.

#### **B) Offshore fund unit holders**

Under section 196B of the Act, tax shall be deducted at source from long term capital gains @ 10% plus applicable surcharge and cess .

Tax is required to be deducted at source , on payment to a non-resident of any sum chargeable under the provisions of the Act, at the applicable rates. A non-resident, eligible to claim treaty benefits, would be governed by the provisions of the Act to the extent that they are more beneficial. Accordingly, tax should be withheld as per the provisions of the Act or the provisions in the DTAA whichever is more beneficial to the assessee, subject to certain conditions. However, the unit holder will be required to provide appropriate documents to the Fund, in order to be entitled to a beneficial rate under the relevant DTAA. As per section 90(4) of the Act, a non-resident shall not be entitled to claim treaty benefits, unless the non-resident obtains a TRC) of being a resident of his home country. Furthermore, as per section 90(5) of the Act, a non-resident is also required to provide other information in the prescribed Form No. 10F.

- **In the case of an equity oriented fund for non-resident unit holders (including offshore fund unit holders)**

Tax is required to be deducted at source under section 195 of the Act on payment to a non-resident on any sum which is chargeable under the provisions of the Act, at the following rates:

- Income from way of long term capital gains arising from the transfer of units, subject to STT, at 10% (plus applicable surcharge and cess).
- On income by way of short term capital gains arising from the transfer of units, subject to STT, taxable under section 111A of the Act @ 15% (plus applicable surcharge and cess).

Tax is required to be deducted at source under section 195 of the Act, on payment to a non-resident of any sum chargeable under the provisions of the Act, at the applicable rates. A non-resident, eligible to claim treaty benefits, would be governed by the provisions of the Act to the extent that they are more beneficial than the DTAA. Accordingly, tax should be withheld as per the provisions of the Act or the provisions in the DTAA, whichever is more beneficial to the assessee, subject to certain conditions. However, the unit holder will be required to provide appropriate documents to the Fund, in order to be entitled to a beneficial rate under the relevant DTAA.

As per section 90(4) of the Act, a non-resident shall not be entitled to claim treaty benefits, unless the non-resident obtains a Tax Residency Certificate ('TRC') of being a resident of his home country. Furthermore, as per section 90(5) of the Act, a non-resident is also required to provide other information in the prescribed Form No. 10F.

- **Foreign Institutional Investors**

As per the provisions of section 196D of the Act, no deduction of tax shall be made from any income from capital gains arising from the transfer of securities referred to in section 115AD, payable to a FII<sup>5</sup>.

### **Failure to provide Permanent Account Number ('PAN')**

Section 206AA of the Act inserted by the Finance (No.2) Act, 2009 effective from 1 April, 2010 states that the deductee is required to furnish his PAN to the deductor failing which the deductor shall deduct tax at source at the higher of the following rates:

1. The rate prescribed in the Act;
2. The rate in force; or
3. The rate of 20%.

As per an amendment *vide* the Finance Act, 2016 the provisions of section 206AA shall not apply to a non-resident, not being a company, or to a foreign company, in respect of any payment. This is, however, subject to the conditions prescribed in Rule 37BC of the Income-tax Rules, 1962. As per the rule, the non-resident deductee shall be required to furnish following details and documents:

- i. Name, e-mail id, contact number;
- ii. Address in the country of residence;
- iii. Tax Residency Certificate (TRC), if the law of country of residence provides for such certificate; and
- iv. Tax Identification Number (TIN) in the country of residence.

Where TIN is not available, a unique identification number is required to be furnished through which the deductee is identified in the country of residence.

### **Dividend stripping**

As per section 94(7) of the Act, loss arising on sale of units which are bought within 3 months of the record date and sold within 9 months after the record date, shall be ignored for the purpose of computing income chargeable to tax to the extent of exempted income received or receivable on such units.

### **Bonus stripping**

As per section 94 (8) of the Act, units purchased within a period of 3 months prior to record date of entitlement of bonus and sold within a period of 9 months after such date, the loss arising on the transfer of original units shall be ignored for the purpose of computing the income chargeable to tax.

The amount of loss ignored shall be deemed to be the cost of purchase / acquisition of the bonus units.

### **III. Religious and Charitable Trust**

Investments in units of the Mutual Fund will rank as an eligible form of investment under section 11(5) of the Act read with Rule 17C of the Income-tax Rules, 1962 for Religious and Charitable Trusts.

### **IV. New pension scheme**

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<sup>5</sup> As per Notification No. 9/2014 dated 22 January 2014, the Central Government has specified Foreign Portfolio Investors registered under the Securities and Exchange Board of India (Foreign Portfolio Investors) Regulations, 2014, as 'Foreign Institutional Investor' for the purposes of clause (a) of the Explanation to section 115AD of the Act.

Any income, including gains from redemption of Mutual Fund units, received by any person for, or on behalf of, the New Pension System Trust (as established under the provisions of Indian Trust Act, 1882, on 27 February, 2008), is exempt in the hands of such person under section 10(44) of the Act.

STT is not leviable in respect of taxable securities transactions entered into by any person for, or on behalf of, the New Pension System Trust referred to in section 10(44) of the Act.

#### **V. Wealth-tax**

With effect from 1 April 2015, the levy of wealth tax is abolished.

#### **VI. Gift-tax**

The Gift -tax Act, 1958 was repealed on 1 October, 1998.

Under section 56(2)(x), receipt of shares and securities without consideration or without adequate consideration, the difference (if exceeding fifty thousand rupees) between the aggregate FMV and such consideration is taxable as income in the hands of any person being recipient of such shares and securities.

Further the above provision of section 56(2)(x) shall not apply to any units/shares received by the donee:

- (a) From any relative; or
- (b) On the occasion of the marriage of the individual; or
- (c) Under a will or by way of inheritance; or
- (d) In contemplation of death of the payer or donor, as the case may be; or
- (e) From any local authority as defined in the Explanation to clause (20) of section 10 of the Act; or
- (f) From any fund or foundation or university or other educational institution or hospital or other medical institution or any trust or institution referred to in clause (23C) of section 10 of the Act; or
- (g) From any trust or institution registered under section 12AA of the Act.
- (h) Transaction not regarded as transfer under clause (i), (vi), (via), (viaa), (vib), (vic), (vica), (vicb), (vid), (vii) of section 47.
- (i) from an individual by a trust created or established solely for the benefit of relative of the individual.

The term 'relative' shall mean:

A] In the case of an Individual -

- (i) The spouse of the individual
- (ii) The brother or sister of the individual
- (iii) The brother or sister of the spouse of the individual
- (iv) The brother or sister of either of the parents of the individual
- (v) Any lineal ascendant or descendant of the individual
- (vi) Any lineal ascendant or descendant of the spouse of the individual
- (vii) The spouse of the person referred to in clauses (ii) to (vi), and

B] In case of a HUF, any member thereof.

#### **Roll-over of schemes:**

As per Circular No. 6 of 2015 dated 9 April 2015, issued by the Central Board of Direct Taxes, the unit of a mutual fund constitutes a capital asset and any sale, exchange or relinquishment of such unit is a 'transfer' under clause (47) of section 2 of the Act. The roll over in accordance with the Regulation 33(4) of the Securities and Exchange Board of India (Mutual Funds) Regulations, 1996, will not amount to transfer as the scheme remains the same. Accordingly, no capital gains should

arise at the time of exercise of the option by the investor to continue in the same scheme. The capital gains will, however, arise at the time of redemption of the units or opting out of the scheme, as the case may be.

### **Other relevant provisions**

Where the total income of an investor other than a domestic company and certain assesses<sup>6</sup> being resident in India, includes any income exceeding Rs. ten lakhs, by way of dividends declared, distributed, or paid by domestic companies then such income should be taxable at the rate of 10% (plus applicable surcharge and cess). This should be applicable with effect from financial year 2017-18. This provision is not applicable for Mutual Funds.

### **Potential U.S tax implications with respect to the U.S investments of ICICI Prudential US Bluechip Equity Fund:**

#### **I. Investment in U.S. listed equity securities**

##### **(i) Capital Gains**

Under Section 865(a)(2) of the Internal Revenue Code (the Code) of U.S., income from the sale of personal property by a non-U.S resident is sourced outside of the U.S., and thus generally should not be subject to U.S. federal income tax.

In addition, under Section 864(b)(2)(A) trading in stock or securities is generally not considered a U.S. trade or business, except when the taxpayer is a dealer in stocks or securities and effect the trades through U.S. offices directly or through the U.S. office of its agent other than an independent agent (Trading Safe Harbor).

However, Section 897(a) may treat gain derived by a non-U.S resident from the disposition of a U.S Real Property Interest (USRPI) as income that is effectively connected with the conduct of a U.S trade of business and thus subjecting such gain to U.S federal income tax. Shares of a U.S. Real Property Holding Corporation (USRPHC), i.e. a company that owns substantial U.S. real estates, would generally be treated as USRPI.

The Treasury Regulations have provided exclusions from the definition of USRPI with respect to stock of a U.S. corporation that is regularly traded on an established securities market, but such exclusion only applies if the stock is held by a person who, during the 5 year look-back period, did not actually or constructively own more than 5% of that class of stock.

The recent enactment of the Protecting Americans from Tax Hikes Act of 2015 (PATH Act) made several important changes to the FIRPTA rules. Among which, the USRPI exclusion for publicly traded stock as a USRPI for holders of 5% or less of such stock has been increased to 10% solely in the case of a publicly traded REIT.

As the Scheme should not be considered as having a U.S. trade or business by reasons of its investment activities, capital gains derived by the Scheme from the sale of listed U.S. equity should not be subject to tax in U.S. provided the Scheme holds an interest of 5% or less of any class of stock or 10% in case of a publicly traded REIT.

In case where the Scheme held, at sometime within the 5-year period ending on the date of disposition, more than 5% of the shares of a publicly-traded company that is also a USRPHC or 10% or more of a publicly traded REIT, gain from disposition of such interest is subject to U.S corporate income tax at progressive rates up to 35%.

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<sup>6</sup> Certain assesses qualifying under section 10(23C) or a trust or institution registered under section 12A or section 12AA.

The AMC shall endeavour that the Scheme's exposure in a publicly-traded company that is also a USRPHC shall not exceed 5% or in case of a publicly traded REIT, shall not exceed 10%, so that the capital gains received by the Scheme are not subject to tax in U.S.

#### **ii) Dividend income**

Under Section 88(a)(1) of the Code, dividend income received by a nonresident entity from sources within the U.S is subject to a 30% withholding tax. Thus U.S. source dividends received by the Scheme from investment in U.S. listed equity shall be subject to withholding tax of 30%.

### **II. Investment in U.S Treasury bills, notes or bonds**

#### **i) Capital Gain**

Under Section 865(a)(2) of the Code, income from the sale of personal property by a non-U.S resident is sourced outside of the U.S. Thus, capital gains derived by the Scheme from the sale of U.S Treasury bills, notes or bonds shall not be subject to tax in the U.S.

#### **ii) Interest income**

Under Section 881(a)(1)(A) of the Code, interest income received by a nonresident corporation from sources within the U.S. is subject to a 30% withholding tax. Hence, interest income received by the Scheme shall be subject to withholding tax of 30%. However, Section 881(c) provides that in the case of any portfolio interest received by a foreign corporation from sources within the U.S., no tax shall be imposed under Section 881(a)(1).

Portfolio interest means any interest which is paid on an obligation which is inregistered form and with respect to which the person who would otherwise be the withholding agent receives a statement from the beneficial owner or a securities clearing organization, bank or other financial institution that holds customers' securities in the ordinary course of business that the beneficial owner of the obligation is not a U.S person. Certain additional requirements may apply. Nonetheless, U.S. Treasury bills, notes and bonds are generally expected to qualify for the portfolio interest exemption.

Further, as the Scheme shall be primarily investing in securities of companies that are listed on NYSE and / or NASDAQ, the Scheme shall not be classified as "Equity Oriented Fund" as per the provisions mentioned in the Income Tax Act, 1961. Hence the tax provisions as applicable to other than Equity Oriented Fund shall be applicable to the unitholders of the Scheme.

### **III. Investment in U.S based mutual funds**

#### **(i) Capital Gains**

As already noted, under Code Section 865(a)(2), income from the sale of personal property by a non-U.S resident is sourced outside of the U.S. Thus generally capital gains derived by a non-resident investor from the sale of investment in a U.S based mutual fund should not be subject tax in the U.S. However, if the mutual fund that is sold is a USRPHC, then the gain is considered to be effectively connected with the conduct of a U.S trade or business and thus subject to U.S taxation, unless the mutual fund whose shares are sold is (a) publicly traded and the investor held an interest of 5% or less in the mutual fund at all times during the year preceding the sale or (b) the mutual fund is a domestically controlled qualified investment entity.

#### **(ii) Income distribution from U.S mutual funds**

Generally, under Code Section 881(a)(1)(A), dividend income received by a non-resident entity from sources within the U.S is subject to 30% withholding tax. A mutual fund is not subject to the

USRPHC related rules described above may distribute ordinary dividends which should be subject to 30% withholding tax. Dividends designated by a RIC (e.g. a mutual fund) as capital gain dividends are treated as long term capital gains in hands of the shareholders. Except as described above for mutual funds otherwise qualify as USRPHCs, because long-term capital gains are sourced to the domicile of the recipient, such capital gain dividends should not be U.S source if the recipient is a non-U.S person and thus not subject to U.S taxation.

Until recently, Code Section 881(c)(1) excluded interest-related dividends received from a RIC (Regulated Investment Companies) from the tax imposed by Code Section 881(a)(1)(A). Under Code Section 881(c)(2), short term capital gain dividends received from a RIC were also excluded from the tax imposed by Section 881(a)(1)(A). However, unless they are retroactively extended, the provisions of Code Section 881(c)(1) and (2) are no longer effective for dividends paid as of January 1, 2015. A RIC will designate by written notice mailed to its shareholders whether a dividend (or part thereof) is a capital gain dividend, or, with respect to prior years, an interest related dividend or a short term capital gain dividend.

Notwithstanding the foregoing, under Code Section 897(h)(1), any distribution to a foreign person or other qualified investment entity by a qualified investment entity to the extent attributable to gain from sales or exchanges by the qualified investment entity of USRPIs, is treated as gain from sale or exchange of a USRPI by the foreign person unless such distribution is with respect to stock that is publicly traded on a U.S exchange and the foreign person did not own more than 5% of such class of stock at any time during the 1 year period ending on the date of distribution. Where the distribution is treated as gain from the sale or exchange of a USRPI, the distribution is treated as income effectively connected to the conduct of a U.S trade or business, subject to tax at U.S corporate tax rates and withheld on at a rate of 35% of the distribution. The total amount in tax paid should not exceed the liability as determined by applying the U.S corporate rate.

In addition, where distributions from the mutual fund are characterized as gain from sale of a USRPI due to Code Section 897(h) discussed above, the income is considered effectively connected with the conduct of a U.S trade or business such that the branch profits tax provisions must be considered. Under Code Section 884(a), dividend equivalent amounts are subject to tax at a rate of 30%. Dividend equivalent amount means the effectively connected earnings and profits as determined under Code Section 884(b). Code Section 884(d)(2)(C) excludes gain on the disposition of an interest in USRPHC from the definition of effectively connected earnings and profits. Thus where Code Section 897(h) applies to treat a dividend distribution as the sale of a USRPI and subject it to withholding, there is branch profits tax as well unless the distribution/gain is related to the sale of USRPHC shares.

## **B. Legal Information**

### **(i) Nomination Facility**

The SEBI (Mutual Fund) Regulations, 1996, notifies that the mutual fund shall provide for nomination facility to the unit holders to nominate a person in whose favour the units shall be transmitted in the event of death of the unitholder. In accordance, with the same, the AMC provides for the nomination facility as permitted under the Regulations.

Nomination Forms are available alongwith the application forms at any of the Customer Service Centers and on the website of the AMC at [www.icicipruamc.com](http://www.icicipruamc.com).

It may, however, be noted that in the event of death of the Unitholder and in the event a nominee has been named, the nominee shall stand transposed in respect of the Units held by the Unit holder. Such nominee (new Unit holder) will hold the Units in trust for and on behalf of the estate of the original Unit holder and his / her legal heirs. All payments and settlements made to such nominee shall be a full and valid discharge of obligation by the AMC / Mutual Fund / Trustees.

Pursuant to AMFI best practice circular following guidelines to be followed for in case of registration of nominee:

1. Nomination shall be maintained at folio level and shall be applicable for investment under all schemes in the folio.
2. Where a folio has joint holders, all joint holders should sign the request for nomination/cancellation of nomination, even if the mode of holding is not "joint". Nomination form/section cannot be signed by Power of attorney (PoA) holders.
3. Every new nomination for a folio/account will overwrite the existing nomination.
4. Nomination will be mandatory for new folios/accounts opened by individual especially with sole holding. Nomination can also be made by a sole proprietorship as the proprietor is providing his/ her personal pan card for KYC and all the details are of the individual itself.
5. Nomination will not be allowed in a folio held on behalf of a minor.
6. A minor can be nominated and in that event, the name, relationship and address of the guardian of the minor nominee shall be provided by the unit holder. Guardian of the minor should either be a natural guardian (i.e. father or mother) or a court appointed legal guardian. Nomination can also be in favour of the Central Government, State Government, a local authority, any person designated by virtue of his office or a religious or charitable trust.
7. The Nominee shall not be a trust (other than a religious or charitable trust), society, body corporate, partnership firm, Karta of Hindu Undivided Family or a Power of Attorney holder. A non-resident Indian can be a Nominee subject to the exchange controls in force, from time to time.
8. Nomination in respect of the units stands withdrawn upon the transfer of units.
9. Transfer of units in favour of a Nominee shall be valid discharge by the Asset Management Company (AMC) against the legal heir.
10. On cancellation of the nomination, the nomination shall stand withdrawn and the AMC shall not be under any obligation to transfer the units in favour of such Nominee.

The AMC shall have the right to ask for any additional information / documentation as it may deem necessary to satisfy itself as to the identity of the Nominee/ Claimant including but not limited to procuring an Indemnity Bond.

Where the units are held by more than one person jointly, the joint unitholders may together nominate a person in whom all the rights in the units shall vest in the event of death of all the joint unit holders.

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Investors who want to make multiple nominations should give a separate request in the Form as prescribed by the AMC.

Nomination can be made for maximum number of three nominees. In case of multiple nominees, the percentage of allocation/share in whole numbers and without decimals in favour of each of the nominees should be indicated against the name of the nominees. Such allocation/ share should total to 100 percent. In the event of the Unit holder(s) fail to indicate the percentage of allocation/share for each of the nominees, the Fund/ AMC, by invoking default option shall settle the claim equally amongst all the nominees.

In case of multiple nominees, on the death of one or more nominee, the transmission of units shall be made in favour of the remaining nominee(s)

If the "Nomination" details in the application form are not provided then by default it shall be treated as the consent provided by the Investor to not register any nomination in the folio and the transaction shall be processed accordingly.

#### **(ii) Requirements of Prevention of Money Laundering**

In terms of the Prevention of Money Laundering Act (PMLA), 2002, the Rules issued thereunder and the guidelines/circulars issued by the Securities and Exchange Board of India ('SEBI') and Association of Mutual Funds in India ('AMFI') regarding Anti Money Laundering ('AML Laws'), all intermediaries, including Mutual Funds, have to verify and maintain records of all its investors through the mandated Know Your Customer ('KYC') process with effect from February 01, 2008.

The AMC shall comply with the provisions notified under the PMLA Act, 2002 and the circulars issued by SEBI and AMFI from time to time.

**(iii) Implementation of the Prevention of Money-laundering (Maintenance of Records) Second Amendment Rules, 2017 with respect to seeding of Aadhaar number:**

The Prevention of Money-laundering (Maintenance of Records) Second Amendment Rules, 2017 have come into force with effect from June 01, 2017. These Rules, inter alia, make it mandatory for investors to submit Aadhaar number issued by the Unique Identification Authority of India (UIDAI) in respect of their investments.

Accordingly, investors are requested to note the following requirements in relation to submission of Aadhaar number and other prescribed details to ICICI Prudential Mutual Fund/its Registrar and Transfer Agent/ ICICI Prudential Asset Management Company Limited ("the AMC").

1. Where the investor is an individual, who is eligible to be enrolled for Aadhaar number, the investor is required to submit the Aadhaar number issued by UIDAI. Where the Aadhaar number has not been assigned to an investor, the investor is required to submit proof of application of enrolment for Aadhaar. If such an individual investor is not eligible to be enrolled for Aadhaar number, and in case the Permanent Account Number (PAN) is not submitted, the investor shall submit one certified copy of an officially valid document containing details of his identity and address and one recent photograph along with such other details as may be required by the Mutual Fund.

The investor is required to submit PAN as defined in the Income Tax Rules, 1962.

2. Where the investor is a non-individual, apart from the constitution documents, Aadhaar numbers and PANs as defined in Income-tax Rules, 1962 of managers, officers or employees or persons holding an attorney to transact on the investor's behalf is required to be submitted. Where an Aadhaar number has not been assigned, proof of application towards enrolment for Aadhaar is required to be submitted and in case PAN is not submitted an officially valid document is required to be submitted. If a person holding an authority to transact on behalf of such an entity is not eligible to be enrolled for Aadhaar and does not submit the PAN, certified copy of an officially valid document containing details of identity, address, photograph and such other documents as prescribed is required to be submitted.

Investors are requested to note that pursuant to the direction issued by Hon'ble Supreme Court on March 13, 2018 in Writ Petition (Civil) no. 494/2012, the date for mandatory submission of Aadhaar in respect of the existing mutual fund folios/accounts (including accounts/folios opened up to March 31, 2018) and for new accounts/folios of a new investor (i.e., an investor who is investing for the first time in the Fund and does not have any folio in the Fund), has been deferred till further notice.

Unit holders are however encouraged to link their Aadhaar to their mutual fund folio(s).

The aforesaid guidelines will be subject to change as per the directives issued by the concerned regulatory/government authority from time to time.

It may be noted that the requirement of submitting Form 60 as prescribed in the aforesaid notification is not applicable for investment in mutual fund units.

Further, the investors who have not provided their PAN or PAN Exempt KYC Reference Number (PEKRN) for their existing folios are requested to provide the same for updation.

#### **(iv) KYC Requirements**

With effect from January 1<sup>st</sup>, 2011, KYC (Know Your Customer) norms is mandatory for ALL investors (including existing investors and joint holders), who wish to make investments in Mutual Funds, irrespective of the amount of investment. Investments where KYC is not completed, is liable to be rejected.

KYC shall also be mandatory for:

- constituted Power of Attorney (PoA) holder(s), in case of investments through PoA.
- each of the applicants, in case of application in joint names.
- guardian investing on behalf of minor
- if an individual becomes an investor due to an operation of law, e.g., transmission of units upon death of an investor, the claimant / person(s) entering the Register of unit holders of the Fund will be required to KYC compliant before such transfer takes place.

#### **Know your Customer ( KYC) Procedure:**

All the prospective and existing investors / Unit holders of the Fund are requested to note that, pursuant to SEBI Circular No. MIRSD/Cir- 26 /2011 dated December 23, 2011, SEBI KYC Registration Agency (KRA) Regulations, 2011 and SEBI Circular No. MIRSD/SE/Cir-21/2011 dated October 5, 2011 regarding uniformity in KYC process in the securities market and development of a mechanism for centralization of the KYC records, the following KYC procedure is being carried out with effect from January 1, 2012:

- 1- To bring uniformity in KYC process, SEBI has introduced a common KYC application form for all the SEBI registered intermediaries viz. Mutual Funds, Portfolio Managers, Depository Participants, Stock Brokers, Venture Capital Funds, Collective Investment Schemes etc. All the new investors are therefore requested to use the Common KYC application form to apply for KYC and mandatorily undergo In Person Verification (IPV) requirements with SEBI registered intermediaries including Mutual Funds. For Common KYC Application Form please visit our website [www.icicipruamc.com](http://www.icicipruamc.com).
- 2- The AMC shall perform the initial KYC of its new investors and upload the details of the investors on the system of the KYC Registration Agency (KRA), like CDSL Ventures Ltd ("CVL"). Registrar and Transfer Agent (RTA) of the Fund may also undertake the KYC of the investors on behalf of the AMC. KRA shall send a letter to the client within 10 business days of the receipt of the initial/updated KYC documents from the AMC, confirming the details thereof. An investor can start investing with the Fund as soon as the initial KYC is done and other necessary information is obtained while the remaining process of KRA is in progress.
- 3- The AMC and the distributors, who comply with the certification process of National Institute of Securities Market (NISM) or Association of Mutual Funds in India (AMFI) and have undergone the process of 'Know Your Distributor (KYD)', can perform the IPV for the investors of the Fund. However, in case of applications received by the Fund directly from the investors (i.e. not through any distributor), the AMC may also rely upon the IPV (on the Common KYC form) performed by the scheduled commercial banks.
- 4- Once the investor has done the KYC with a SEBI registered intermediary, the investor need not undergo the same process again with another intermediary including Mutual

Funds. However, the AMC reserves the right to carryout fresh KYC to the investors or undertake enhanced KYC measures commensurating with the risk profile of the investor.

In terms of the SEBI circular dated December 11, 2009, it is mandated by SEBI that, incase of transactions done through distributor all KYC documents/Power of Attorney of the investors should be in the custody of AMC or RTA agents of AMC. The Trustees have been empowered to ensure compliance with the same.

The investor(s) and their attorney, if any, shall produce reliable, independent source documents such as photographs, certified copies of ration card/ passport/ driving license/PAN card, etc. and/or such documents or produce such information as may be required from time to time for verification of the identity, residential address and financial information of the investor(s) by the AMC/Mutual Fund. If the investor(s) or the person making payment on behalf of the investor(s), refuses / fails to provide the required documents/ information within the period specified in the communication(s) sent by the AMC to the investor(s) then the AMC, after applying appropriate due diligence measures, believes that the transaction is suspicious in nature within the purview of the Act and SEBI circulars issued from time to time and/or on account of deficiencies in the documentation, shall have absolute discretion to report suspicious transactions to FIU-IND and / or to freeze the folios of the investor(s), reject any application(s) / allotment of units and effect mandatory redemption of unit holdings of the investor(s) at the applicable NAV subject to payment of exit load, if any, in terms of the said communication sent by the AMC to the investor(s) in this regard. The KYC documentation shall also be mandatorily complied with by the holders by virtue of operation of law e.g. transmission, etc. The ICICI Prudential Mutual Fund, ICICI Prudential Asset Management Company Limited, ICICI Prudential Trust Limited and their Directors, employees and agents shall not be liable in any manner for any claims arising whatsoever on account of freezing the folios / rejection of any application / allotment of units or mandatory redemption of units due to non-compliance with the provisions of the Act, SEBI circular(s) and KYC policy and / or where the AMC believes that transaction is suspicious in nature within the purview of the Act and SEBI circular(s) and reporting the same to FIU-IND.

With effect from January 01, 2016, it is mandatory for existing investors:-

- A) To update the beneficiary ownership details in order to continue to make additional subscriptions including switches in their existing folio.
- B) To provide / update additional KYC details as prescribed in Part-II of the Account Opening Forms of the Mutual Funds (Where such information were not provided earlier, to be able to continue to make additional subscription (including switches) in their existing folios with the respective schemes.
- C) To provide the missing information and complete IPV in order to continue to make additional subscriptions, including switches in their existing folios with the respective schemes.

#### **E-KYC Process:**

Aadhar based and Biometric based e-KYC is a paperless KYC facility offered to non-KYC compliant investors who will be able to complete the KYC process with the help of Aadhar/ UIDAI Number, PAN Number or fingerprint scan (Bio-Metric based). Under Bio-metric eKYC, transactions are allowed for any amount whereas, transaction under Aadhar based eKYC will be restricted to Rs.50, 000 per financial year per Mutual Fund.

#### **CKYC Process:**

SEBI vide circular no. CIR/MIRSD/66/2016 dated July 21, 2016 and circular no. CIR/MIRSD/120 /2016 dated November 10, 2016, has intimated about operationalisation of Central KYC Records Registry (CKYCR). Further, AMFI vide circular dated December 22, 2016 has prescribed new CKYC forms which shall be applicable for prospective customers.

Accordingly, with effect from February 1, 2017, any new individual investor who has not done KYC under KRA regime shall fill the new CKYC form. In case any such new individual investor uses the old KYC form, he/she shall provide additional/missing information by filling the Supplementary CKYC form or the new CKYC form.

Existing investors who are registered or verified in the KRA system can continue making investments without any additional documentation. However, for any modification to their existing records, they need to fill up the CKYC form.

The aforesaid forms are available on the website of the AMC viz. [www.icicipruamc.com](http://www.icicipruamc.com) and for completion of CKYC process, the investors are required to visit the nearest Point of Service or Point of Acceptance of transactions of the AMC.

**(v) Ultimate Beneficial Ownership (UBO)**

Pursuant to SEBI Master Circular No. CIR/ISD/AML/3/2010 dated December 31, 2010 on anti money laundering standards and Guidelines on identification of Beneficial Ownership issued by SEBI vide its Circular No. CIR/MIRSD/2/2013 dated January 24, 2013, investors (other than Individuals) are required to provide details of Ultimate Beneficial Owner(s) ("UBO(s)") and submit proof of identity (viz. PAN with photograph or any other acceptable proof of identity prescribed in common KYC form) of UBO.

**I. Applicability:**

1. Providing information about beneficial ownership will be applicable to the subscriptions received from all categories of investors except Individuals and a Company listed on a stock exchange or is a majority owned subsidiary of such a Company.

2. Proof of Identity of the UBO such as Name/s, Address & PAN/Passport together with self-attested copy\* alongwith the declaration form for 'Ultimate Beneficial Ownership are required submitted to the AMC/its RTA.

(\* Original to be shown for verification and immediate return.)

3. In case of any change in the beneficial ownership, the investor should immediately intimate the AMC / its Registrar / KRA, as may be applicable, about such changes.

**II. Identification Process:**

(A) For Investors other than Individuals or Trusts:

(i) If the investor is an unlisted company, partnership firm or unincorporated association / body of individuals, the beneficial owners are the natural person/s who are acting alone or together, or through one or more juridical person and exercising control through ownership or who ultimately has a controlling ownership interest.

(ii) Controlling ownership interest means ownership of /entitlement to:

- more than 25% of shares or capital or profits of the juridical person, where juridical person is a company.
- more than 15% of the capital or profits of the juridical person, where the juridical person is a partnership firm; or
- more than 15% of the property or capital or profits of the juridical person, where the juridical person is an unincorporated association or body of individuals.

(iii) In cases, where there exists doubt as to whether the person with the controlling ownership interest is the beneficial owner or where no natural person exerts control through

ownership interests, the identity details should be provided of the natural person who is exercising control over the juridical person through other means (i.e. control exercised through voting rights, agreement, arrangements or in any other manner).

(iv) Where no natural person is identified under any of the above criteria, the person who holds the position of senior managing official shall be provided.

**(B) For Investor which is a Trust:**

In case of a Trust, the settler of the trust, the trustee, the protector and the beneficiaries with 15% or more interest in the trust or any other natural person exercising ultimate effective control over the trust through a chain of control or ownership shall be considered as beneficial owner.

**(C) For Foreign Investors:**

The Know Your Client requirements in case of foreign investors viz. Foreign Institutional Investors (FIIs)/ Foreign Portfolio Investors (FPIs), Sub accounts and Qualified Foreign Investors (QFIs) as specified in SEBI circular no CIR/MIRSD/11/2012 dated September 5, 2012 shall be considered for the purpose of identification of beneficial ownership of the investor.

(vi) Prevention of Tax evasion

**A. Foreign Account Tax Compliance Act (FATCA)**

FATCA is a United States (US) Federal Law, to improve compliance of US tax citizens who have foreign financial assets and offshore accounts. In terms of FATCA, foreign financial institutions (FFIs) are required to report information about financial accounts held by US taxpayers (even if they hold only non-US assets), or held by foreign entities in which US taxpayers hold a substantial ownership interest.

The Government of India and US Government have signed an Inter-Governmental Agreement (IGA) on July 9, 2015 to implement FATCA. Pursuant to the reporting requirements mandated under FATCA, ICICI Prudential Asset Management Company Limited (the AMC)/the Fund would be required, from time to time:

- (i) To undertake necessary due diligence process by collecting information/documentary evidence about US/Non-US status of the investors/unit holders and identify US reportable accounts; and
- (ii) To disclose/report information about the holdings, investments returns pertaining to US reportable accounts to the specified US agencies and/or such Indian authorities as may be specified under FATCA guidelines or under any other guidelines issued by Indian Regulatory Authorities such as SEBI, Income Tax etc. (collectively referred to as 'the Guidelines').

FATCA due diligence will be applicable at each investor/unit holder (including joint holders) level and on being identified as reportable person/specified US person, all folios/accounts will be reported including their identity, direct or indirect beneficiaries, beneficial owners and controlling persons. Further, in case of folio(s)/account(s) with joint holder(s), the entire account value of the investment portfolio will be attributable under each such reportable person. Investor(s)/Unit Holder(s) will, therefore, be required to comply with the request of the AMC/the Fund to furnish such information, in a timely manner as may be required by the AMC/the Fund to comply with the due diligence/reporting requirements stated under IGA and/or the Guidelines issued from time to time.

With respect to individuals, the US reportable accounts would cover those with US citizenship or US residency. One may note that in US, both US citizens and residents are taxed on their worldwide income. With respect to entities, FATCA requires reporting in relation to specified US

persons (Eg. US partnerships, private corporations) as well as passive NFFEs in which controlling interest is held by specified US person.

The identification of US person will be based on one or more of the following "US indicia" –

- Identification of account holder as a US citizen or resident;
- Unambiguous indication of a US place of birth;
- Current US mailing or residence address (including a US post office box)
- Current US telephone number;
- Standing instructions to transfer funds to an account maintained in USA;
- Current effective power of attorney or signing authority granted to a person with a US address; or
- An "in-care of" or "hold mail" address that is the sole address that the Indian Financial Institution has on the file for the account holder.

FATCA provisions are relevant not only at on-boarding stage of investor(s)/unit holder(s) but also throughout the life cycle of investment with the Fund/the AMC. In view of this, Investors should immediately intimate to the Fund/the AMC, in case of any change in their status with respect to FATCA related declaration provided by them previously.

The Fund/AMC reserves the right to reject any application or redeem the units held directly or beneficially in case the applicant/investor(s) fails to furnish the relevant information and/or documentation in accordance with the FATCA provisions, notified.

Investors(s)/Unit holder(s) should consult their own tax advisors to understand the implications of FATCA provisions/requirements. Existing investors of the Fund are also advised to download the FATCA declaration form from the AMC's website ([icicipruamc.com](http://icicipruamc.com)) and submit the duly filled FATCA declaration form to the AMC or CAMS for necessary updation in the records.

## **B. Common Reporting Standard (CRS)**

On similar lines as FATCA, the Organization of Economic Development (OECD), along with the G20 countries, of which India is a member, has released a "Standard for Automatic Exchange of Financial Account Information in Tax Matters", in order to combat the problem of offshore tax evasion and avoidance and stashing of unaccounted money abroad, requiring cooperation amongst tax authorities. The G20 and OECD countries have together developed a Common Reporting Standard (CRS) on Automatic Exchange of Information (AEOI). The CRS on AEOI was presented to G20 Leaders in Brisbane on 16<sup>th</sup> November, 2014. On June 3, 2015, India has joined the Multilateral Competent Authority Agreement (MCAA) on AEOI.

The CRS on AEOI requires the financial institutions of the "source" jurisdiction to collect and report information to their tax authorities about account holders "resident" in other countries, such information having to be transmitted "automatically" annually. The information to be exchanged relates not only to individuals, but also to shell companies and trusts having beneficial ownership or interest on the "resident" countries.

Appropriate rules have been notified to implement CRS and FATCA. In view of India's commitment to implement the CRS on AEOI and also the IGA with USA, and with a view to provide information to other countries, necessary legislative changes have been made through Finance (No. 2) Act, 2014, by amending section 285BA of the Income –tax Act, 1961. Income tax Rules, 1962 were amended vide notification No. 62 of 2015 dated 7<sup>th</sup> August, 2015 by inserting Rules 114F to 114H and Form 61B to provide a legal basis for the Reporting Financial Institutions (RFIs) for maintaining and reporting information about the Reportable Accounts.

### **(vii) EUIN Requirement**

Pursuant to SEBI Circular dated September 13, 2012, mutual funds are directed to capture the unique identity number (EUIN) of the employee/relationship manager/sales person of the

distributor (Sales Person) interacting with the investor for the sale of mutual fund products in addition to the AMFI Registration Number (ARN) of the distributor in the application form.

Investors procuring advisory services from non Individual distributors are requested to note that EUIN would assist in tackling the problem of misselling even if the employee/relationship manager/sales person leave the employment of the distributor. Hence, if investments are routed through a distributor, investors are requested to ensure that the ARN code, Sub broker ARN code, and EUIN is correctly filled up in the Application Form. Further, investors are requested to use new application forms/ transaction forms which will have spaces for the Sub broker ARN code and the EUIN.

**(viii) Payment of Maturity/ Redemption Proceeds**

In case the investors redeem the units upon the maturity, then the Fund will sell the outstanding investments constituting the portfolio of the Scheme at the time of maturity of the Scheme. The securities listed on the Exchange would be sold on the Exchange. In case of securities which are not listed and debt securities, the AMC would initiate the process of asking for quotes from potential buyers / market intermediaries. The AMC shall ensure that the sale of the outstanding Portfolio Investments is at fair market value or at the highest bid.

In the event that the proceeds of sale of the outstanding Portfolio Investments are insufficient to redeem the units in full, neither the AMC nor the Trustee shall be liable to the Unitholders provided that they have complied with the procedure set out above and have acted in good faith and in the best interest of the Unitholders.

**As per the directives issued by SEBI, it is mandatory for applicants to mention their bank account numbers in their applications for purchase or redemption of Units.**

If the Unitholder fails to provide the Bank mandate, the request for redemption would be considered as not valid and the Fund retains the right to reject/withhold the redemption until a proper bank mandate is furnished by the Unitholder and the provision with respect of penal interest in such cases will not be applicable/ entertained.

AMC reserves right to decide the payment the mode of payment viz, Direct Credit /ECS/NEFT or cheque and no specific consent is required in case of electronic mode is opted.

**(ix) Payment of Maturity/ Redemption Proceeds to NRIs/FIIs**

Credit balances in account of the NRI/FII will be subject to any procedures laid down by the RBI. Such maturity/ redemption proceeds will be paid by means of a rupee cheque payable to the designated NRE/NRO account of the unit holder.

Payment to NRI/FII unit holder will be subject to the relevant laws/guidelines of the Reserve Bank of India as are applicable from time to time (subject to deduction of tax at source as applicable).

- a. Wherever the investment is made on repatriation basis, the amount representing the dividend and maturity proceeds may be remitted through normal banking channel or credited to NRE/FCNR/NRO/NRNR account of the non-resident investor.
- b. Where the investment is made by remittance from abroad through normal banking channel or by debit to NRE/FCNR/NRO account of the non-resident investor on non-repatriation basis, the dividend and maturity proceeds may be credited to the NRO/NRNR account of the non-resident investor.
- c. Where the investment is made by debit to NRE/FCNR/NRO account of the non-resident investor, the dividend and maturity proceeds shall be credited to NRE/FCNR/NRO account of the non-resident investor.
- d. In case of FIIs, dividend and maturity proceeds will be paid by means of rupee payable to the Account maintained with a designated bank.

**(x) Effect of Redemptions**

The Unit Capital and Reserves of the Scheme will stand reduced by an amount equivalent to the product of the number of Units redeemed and the Applicable NAV as on the date of redemption.

**(xi) Fractional Units**

Since a request purchase is generally made in Rupee amounts and not in terms of number of Units of the Scheme, an investor may be left with Fractional Units. Fractional Units will be computed and accounted for up to three decimal places. However, Fractional Units will in no way affect the investor's ability to redeem the Units, either in part or in full standing to the Unitholder's credit.

With respect to listed schemes like fixed maturity schemes, and if mandated by the Depositories, units will not be allotted in decimals and the same will be rounded off to the nearest whole number.

**(xii) Signature mismatch cases**

While processing the redemption/switch out request in case the AMC / Registrar come across a signature mismatch, then the AMC/ Registrar reserves the right to process the redemption only on the basis of supporting documents confirming the identity of the investors on case to case basis.

**(xiii) Transfer of units**

The Units held in physical form are not transferable. In view of the same, additions/ deletion of names will not be allowed under any folio of the Scheme. However, pursuant to SEBI Circular no. CIR/IMD/DF/10/2010 dated August 18, 2010, investors/unitholders of the Schemes of ICICI Prudential Mutual Fund are requested to note that units held in dematerialized form are freely transferable with effect from October 01, 2010, except units held in equity linked savings scheme during the lock-in period or as per Rajiv Gandhi Equity Saving Scheme, 2012 requirements.

**(xiv) Suspension of Sale and Redemption of Units**

Suspension or restriction of repurchase/ redemption facility under any scheme of the mutual fund shall be made applicable only after obtaining the approval from the Boards of Directors of the AMC and the Trustees. After obtaining the approval from the AMC Board and the Trustees.

Additionally, the following requirements shall need to be observed before imposing restriction on redemptions:

- a) Restriction may be imposed when there are circumstances leading to a systemic crisis or event that severely constricts market liquidity or the efficient functioning of markets such as:
  - i. Liquidity issues - when market at large becomes illiquid affecting almost all securities rather than any issuer specific security.
  - ii. Market failures, exchange closures - when markets are affected by unexpected events which impact the functioning of exchanges or the regular course of transactions. Such unexpected events could also be related to political, economic, military, monetary or other emergencies.
  - iii. Operational issues – when exceptional circumstances are caused by force majeure, unpredictable operational problems and technical failures (e.g. a black out). Such

cases can only be considered if they are reasonably unpredictable and occur in spite of appropriate diligence of third parties, adequate and effective disaster recovery procedures and systems.

- b) Restriction on redemption may be imposed for a specified period of time not exceeding 10 working days in any 90 days period.
- c) Any imposition of restriction would require specific approval of Board of AMC and Trustees and the same should be informed to SEBI immediately.
- d) When restriction on redemption is imposed, the following procedure shall be applied:
  - a. No redemption requests up to INR 2 lakh shall be subject to such restriction.
  - b. Where redemption requests are above INR 2 lakh, AMCs shall redeem the first INR 2 lakh without such restriction and remaining part over and above INR 2 lakh shall be subject to such restriction.

### **Right to Limit Redemptions**

Any Units, which by virtue of these limitations are not redeemed on a particular Business Day, will be carried forward for Redemption to the next Business Day, in order of receipt. Redemptions so carried forward will be priced on the basis of the Applicable NAV (subject to the prevailing load) of the Business Day on which Redemption is made. Under such circumstances, to the extent multiple Redemption requests are received at the same time on a single Business Day, Redemptions will be made on pro-rata basis, based on the size of each Redemption request, the balance amount being carried forward for Redemption to the next Business Day(s).

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Suspension or restriction of repurchase/ redemption facility under any scheme of the mutual fund shall be made applicable only after obtaining the approval from the Boards of Directors of the AMC and the Trustees. After obtaining the approval from the AMC Board and the Trustees, an intimation would be sent to SEBI in advance providing details of circumstances and justification for the proposed action shall also be informed.

### **(xv) Permanent Account Number (PAN)**

In accordance with SEBI Circular no. MRD/Dop/Cir/-05/2007 dated April 27, 2007 and its letter dated June 25, 2007, Permanent Account Number (PAN) has been made the sole identification number for all participants transacting in the securities market, irrespective of the amount of transaction, effective July 02, 2007. Permanent Account Number (PAN) is mandatory for all the purchases/additional purchases irrespective of the amount of investments for all the existing and prospective investors (including NRIs) including joint holders and guardians in case of investments by Minors.

In accordance with SEBI circular No. MRD/DoP/MF/Cir-08/2008 dated April 03, 2008, it as been notified to exempt investors residing in the state of Sikkim from the mandatory requirement of PAN for their investments in mutual funds also. However, this is subject to the Fund verifying the veracity of the claim of the investors that they are residents of Sikkim, by collecting sufficient documentary evidence. Mutual Funds are also advised to ensure strict compliance with the applicable 'Know Your Client' norms.

With effect from January 1, 2011, KYC norms are mandatory for ALL investors, who wish to make investments in Mutual Funds, irrespective of the amount of investment. Investments where KYC is not completed, is liable to be rejected.

### **MICRO SIP:**

In terms of the SEBI circular No. MRD/DoP/PAN/166999/2009 dated June 19, 2009 which notifies that all Investors investing in Micro SIP up to Rs. 50,000/- per year (Aggregate of

installments in a rolling 12 months period or in Financial year) per investor shall be exempted from the requirement of PAN with effect from August 01, 2009.

This exemption will be applicable only to investments made by individuals (including Non Resident Indians but not Person of India Origin), Sole proprietary firms and Joint Holders.

From January 1, 2012 KYC is mandatory for all holders of Micro SIP.

With respect to the Micro SIP facility investors are requested to note the following:

- The above stated exemption shall be available under all the schemes of the Fund for investments up to Rs. 50,000/- (aggregate under all the schemes of the Fund) in a rolling 12 month period or financial year i.e. April to March by individuals.
- In case of investments held jointly, first holder must not possess a PAN.
- Eligible Investors may invest in the schemes of the Fund (through SIP or lumpsum/ additional purchase) without providing PAN subject to the threshold amount as specified above.
- Eligible Investors should attach a copy of Know Your Client (KYC) acknowledgement letter quoting PAN Exempt KYC reference no. (PEKRN) obtained from KYC Registration Agency alongwith the investment application form.
- Eligible Investors must have only one PEKRN.
- In case KYC status is failed for a particular PEKRN further SIP transaction/investments will not be allowed in such folios having such PEKRN.

#### **(xvi) Dormant Account Locking**

Investment Folios under which there are no transactions for last 24 months shall be classified as dormant folios. Redemption, change of address and change of bank requests in such accounts will be put through only after secondary checks and such additional safeguards that may be stipulated from time to time.

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#### **(xvii) Unclaimed redemption/dividend amount**

SEBI vide its circular dated February 25, 2016 has revised the existing procedure for treatment of unclaimed redemption and dividend amount by the AMCs and laid down following standards:

- i) The unclaimed redemption and dividend amounts that are currently allowed to be deployed only in call money market or in money market instruments shall also be allowed to be invested in a separate plan of Liquid scheme/Money Market mutual fund scheme floated by mutual funds specifically for deployment of unclaimed amount. The AMCs shall not be permitted to charge any exit load in such plans and Total Expense Ratio (TER) of such plans shall be capped at 50bps.
- ii) Investors who claim the unclaimed amounts during a period of three years from the due date shall be paid initial unclaimed amount along with the income earned on its deployment.
- iii) Investors who claim these amount after three years, shall be paid initial unclaimed amount along with the income earned on its deployment till the end of third year.
- iv) After the third year, the income earned on such unclaimed amounts, shall be used for the purpose of investor education.

In response to the above stated circular, the AMC has launched separate plans with following nomenclature under ICICI Prudential Liquid Fund (the Scheme) for the deployment of unclaimed amounts with effect from June 01, 2016:

- ICICI Prudential Liquid Fund - Unclaimed Redemption
- ICICI Prudential Liquid Fund - Unclaimed Dividend
- ICICI Prudential Liquid Fund - Unclaimed Redemption Investor Education

- ICICI Prudential Liquid Fund - Unclaimed Dividend Investor Education

Under 'Transitory Scheme' the initial unclaimed amount shall be invested whereas under 'Stable Scheme', an investment post 3 years from the date of Investment shall be transferred. Investors who claim the unclaimed amounts during a period of three years from the date of investment shall be paid initial unclaimed amount along-with the income earned on its deployment.

Investors, who claim these amounts after 3 years from the date of investment shall be paid initial unclaimed amount along-with the income earned on its deployment till the end of the third year of investment. After the third year, the income earned on such unclaimed amounts shall be used for the purpose of investor education.

The investment of the valid/clear unclaimed amount into the respective plans will generally be made within 6 months of the due date.

The aforesaid plans under the scheme shall not be available for subscriptions/ switch-in by the investors/unit holders.

Investors can submit a separate request for redemption/switch from any of the aforesaid plans. Investors' request will be treated as 'All units' only and the amount as available in all the aforesaid plans (4 plans) shall be redeemed/ switched. No partial redemption/switches will be allowed for investors.

The Total Expense Ratio (TER) of the aforesaid plans will be capped at 50 bps and no exit load shall be charged in the aforesaid plans.

Minimum initial/additional subscription amount shall not be applicable to new plans. No regulatory/scheme criteria will be considered for this allotment.

**(xviii) Duration of the Scheme /Winding up (Open Ended Schemes)**

The duration of the open ended Schemes is perpetual. The AMC, the Fund and the Trustee reserve the right to make such changes/alterations in the Scheme (including the charging of fees and expenses) offered under respective Scheme Information Document to the extent permitted by the applicable Regulations. However, in terms of the Regulations, a Scheme may be wound up after repaying the amount due to the Unitholders:

1. On happening of any event, which in the opinion of the Trustee, requires the Scheme to be wound up, OR
2. If seventy five percent (75%) of the Unitholders of the Schemes pass a resolution that the Scheme be wound up, OR
3. If SEBI so directs in the interest of the Unitholders or
4. In case of non-fulfillment of condition prescribed in terms of minimum number of investors vide SEBI circular No. SEBI/IMD/CIR No.10/22701/03 dated December 12, 2003.

Where the Scheme is so wound up, the Trustee shall give notice of the circumstances leading to the winding up of the Scheme to:

- (I) SEBI and,
- (II) In two daily newspapers with circulation all over India and in one vernacular newspaper with circulation in Mumbai On and from the date of the publication of notice of winding up, the Trustee or the Investment Manager, as the case may be, shall:
  - a) Cease to carry on any business activities in respect of the Scheme so wound up;
  - b) Cease to create or cancel Units in the Scheme;
  - c) Cease to issue or redeem Units in the Scheme.

**(xix) Duration of the Scheme/ Winding up (Close Ended Schemes)**

The duration of the Scheme is limited till the maturity of the plan under the scheme unless rolled over. The AMC, the Fund and the Trustee reserve the right to make such

changes/alterations the Scheme (including the charging of fees and expenses) offered under this respective Scheme Information Document to the extent permitted by the applicable Regulations. However, in terms of the Regulations, a Scheme may be wound up after repaying the amount due to the Unitholders:

1. On happening of any event, which in the opinion of the Trustee, requires the Scheme to be wound up, OR
2. If seventy five percent (75%) of the Unitholders of the Schemes pass a resolution that the Scheme be wound up, OR
3. If SEBI so directs in the interest of the Unitholders, OR
4. In case of non-fulfillment of condition prescribed in terms of minimum number of investors vide SEBI circular No. SEBI/IMD/CIR No.10/22701/03 dated December 12, 2003, OR.
5. On Maturity of the Plan under the Scheme.

Investors please note that pursuant to Securities and Exchange Board of India (SEBI) Circular No. SEBI/IMD/DF/15/2014 dated June 20, 2014 and any amendments thereof, interval schemes of the Fund would be wound up, after repaying the amount due to the unit holders, if below mentioned condition is not fulfilled immediately after closure of each Specified Transaction Period (STP) of the interval schemes:

- the assets under management (AUM) under the Scheme is at least ₹ 20 crore.

Where the Scheme is so wound up, the Trustee shall give notice of the circumstances leading to the winding up of the Scheme to:

1. SEBI and,
2. In two daily newspapers with circulation all over India and in one vernacular newspaper with circulation in Mumbai.

On and from the date of the publication of notice of winding up, the Trustee or the Investment Manager, as the case may be, shall:

1. Cease to carry on any business activities in respect of the Scheme so wound up;
2. Cease to create or cancel Units in the Scheme;
3. Cease to issue or redeem Units in the Scheme.

#### **(xx) Procedure and manner of Winding up**

The Trustee shall call a meeting of the Unitholders of the Scheme to approve by simple majority of the Unitholders present and voting at the meeting for authorizing the Trustee or any other person to take steps for the winding up of the Scheme.

The Trustee or the person authorized above shall dispose of the assets of the Scheme in the best interest of the Unitholders of the Scheme.

The proceeds of sale realized in pursuance of the above, shall be first utilized towards discharge of such liabilities as are due and payable under the Scheme and after meeting the expenses connected with such winding up, the balance shall be paid to Unitholders in proportion to their respective interest in the assets of the Scheme, as on the date the decision for winding up was taken.

On completion of the winding up, the Trustee shall forward to SEBI and the Unitholders a report on the winding up, detailing the circumstances leading to the winding up, the steps taken for disposal of the assets of the Scheme before winding up, net assets available for distribution to the Unitholders and a certificate from the auditors of the Fund.

Notwithstanding anything contained herein above, the provisions of the Regulations in respect of disclosures of half-yearly reports and annual reports shall continue to be applicable until winding up is completed or the Scheme ceases to exist.

After the receipt of the report referred to above, if SEBI is satisfied that all measures for winding up of the Scheme have been complied with, the Scheme shall cease to exist.

**(xxi) Right to discontinue Subscription**

In the interest of the investors and in order to protect the portfolio from market volatility, the Trustees reserve the right to discontinue subscriptions under the schemes for a specified period of time or till further notice.

**(xxii) Transmission of units**

In case Units are held in a single name by the Unit Holder, units shall be transmitted in favour of the nominee(s), where the Unit Holder has appointed nominee(s) upon production stipulated documents to AMC/Trustee or Registrar. If the Unit Holder has not appointed nominee(s), the units shall be transmitted in favour of the Unit Holder's executor/administrator of estate/Legal heir(s) as the case may be on production of stipulated documents. In case Units are held by more than one registered Unit Holder, then upon death of the first Unit Holder, units shall be transmitted in favour of the second named Holder on production of stipulated documents. The rights in the units will vest in the nominee(s) concerned upon the death of all Joint Unit Holders upon the nominee producing stipulated documents.

In case of close ended schemes, units shall be transmitted in favour of second holder/Nominee(s)/Unit Holder's executor/administrator of estate/Legal heir(s) as the case may be, however, all payments/settlements/monetary claims will be made upon maturity of such scheme.

For transmission of units the Applicants/Claimants shall be required to submit the prescribed documents under various situations as stipulated below:-

**1. Transmission to surviving unit holders in case of death of one or more unitholders:**

- a) Letter from surviving unitholders to the Fund / AMC / RTA requesting for transmission of units,
- b) Death Certificate in original or photocopy duly notarized or attested by gazette officer or a bank manager,
- c) Bank Account Details of the new first unit holder along with attestation by a bank branch manager or original cancelled cheque bearing the account details and account holders name.
- d) KYC of the surviving unit holders, if not already available.
- e) FATCA/CRS self –certification form

**2. Transmission to registered nominee/s in case of death of Sole or All unit holders:**

- a) Letter from claimant nominee/s to the Fund / AMC/RTA requesting for transmission of Units,
- b) Death Certificate/s in original or photocopy duly notarized or attested by gazette officer or a bank manager,
- c) Bank Account Details of the new first unit holder along with attestation by a bank branch manager or original cancelled cheque bearing the account details and account holders name.
- d) KYC of the claimant/s,
- e) FATCA/CRS self –certification form

### **3. Transmission to claimant/s, where nominee is not registered, in case of death of Sole or All unit holders:**

- a) Letter from claimant/s to the Fund / AMC / RTA requesting for transmission of units,
- b) Death Certificate/s in original or photocopy duly notarized or attested by gazette officer or a bank manager,
- c) Bank Account details of the new first unit holder along with attestation by a bank branch manager or original cancelled cheque bearing the account details and account holders name.
- d) KYC/FATCA/CRS of the claimant/s,
- e) Indemnity Bond from legal heir/s
- f) Individual affidavits from legal heir/s
- g) If the transmission amount is below Rs 1,000,000\* - any appropriate document evidencing relationship of the claimant/s with the deceased unitholder/s.
- h) If the transmission amount is Rs 1,000,000\* or more - Any one of the documents mentioned below:
  - (i) Notarised copy of Probated Will, or
  - (ii) Legal Heir Certificate or Succession Certificate or Claimant's Certificate issued by a competent court, or
  - (iii) Letter of Administration, in case of Intestate Succession.

In case the claimant submits any one of 3 documents mentioned under sub points (i) to (iii), as above then the Indemnity Bond(s) and Individual affidavit(s) from legal heir(s) as per point (e) and (f), above would not be required, irrespective of the value of the investment\*.

Where the units are to be transmitted to a claimant who is a minor, requisite documents mentioned under (a) to (f), should be submitted and signed by the guardian of the minor.

\*The value of investment of the deceased unitholder/s in all folios across all the schemes of the Fund.

### **4. Transmission in case of HUF, due to death of Karta:**

HUF, being a Hindu Undivided Family, the property of the family is managed by the Karta and HUF does not come to an end in the event of death of the Karta. In such a case, the members of the HUF will appoint the new Karta who needs to submit following documents for transmission:

- a) Letter Requesting for change of Karta,
- b) Death Certificate in original or photocopy duly notarized or attested by gazette officer or a bank manager,
- c) Duly certified Bank certificate stating that the signature and details of new Karta have been appended in the bank account of the HUF,
- d) KYC of the new Karta and KYC of HUF, if not already available,
- e) Indemnity bond signed by all the surviving coparceners and new Karta.
- f) FATCA/CRS self –certification form
- g) UBO (Ultimate Beneficiary Owner) declaration form

In case of no surviving co-parceners AND the transmission amount is Rs One Lakh or more OR where there is an objection from any surviving members of the HUF, transmission should be effected only on the basis of any of the following mandatory documents:

- a) Notarized copy of Settlement Deed, or
- b) Notarized copy of Deed of Partition, or
- c) Notarized copy of Decree of the relevant competent Court

Depending upon appropriateness, the AMC may consider seeking additional/alternative documents for necessary diligence of each case before transmitting the units in favour of the claimant/s.

In case of transmission of units, the investors are requested to visit the nearest branch of the AMC or RTA for specified format of documents required to be submitted.

**(xxiii) Processing of Redemption/Switch/Systematic transaction request(s) where realization status is not available**

The Fund shall place the units allotted to investor on hold for redemption / switch/ systematic transactions till the time the payment is realized towards the purchase transaction(s). The Fund also reserves the right to reject / partially process the redemption / switch /systematic transaction request, as the case may be, based on the realization status of the units held by the investor.

In both the above cases, intimation will be sent to the investor accordingly. Units which are not redeemed/switched will be processed upon confirmation of realization status and on submission of fresh redemption / switch request.

**(xxiv) Reinvestment of dividend payout**

In case Unitholder has opted for dividend payout option under weekly, fortnightly, monthly, quarterly, half yearly and annual frequencies, as applicable in the respective schemes, there will be minimum amount for dividend payout, as per the provisions of the respective scheme (net of dividend distribution tax and other statutory levy, if any), else the dividend would be mandatorily reinvested.

The dividend would be reinvested in the same Scheme/Plan by issuing additional Units of the Scheme at the prevailing ex-dividend Net Asset Value per Unit on the record date. There shall be no exit load on the redemption of units allotted as a result of such reinvestment of dividend.

It may also be noted that the criteria for compulsory reinvestment of dividend declared under the dividend payout option in specific schemes, where the dividend amount is less than the minimum dividend payout limit, will not be applicable to investors holding their units in DEMAT form. For unit holders, holding units in DEMAT form, if dividend is declared in any applicable Scheme, the amount will be paid out or reinvested as per the option selected by the unit holders only.

Dividend declared will be compulsorily paid out under the "dividend payout" option of all schemes which have discontinued fresh subscriptions with effect from October 1, 2012 as per Notice-cum-Addendum no.017/09/2012 published on October 01, 2012.

Further, with respect to Open Ended Schemes [except (i) ICICI Prudential Sensex ETF, ICICI Prudential Nifty ETF, ICICI Prudential Nifty 100 ETF, ICICI Prudential Gold Exchange Traded Fund and ICICI Prudential Long Term Equity Fund (Tax Saving)] and (ii) Plans discontinued for further subscriptions]) for folios where dividend warrants are returned undelivered and/ or the dividend warrants remains unclaimed on 3 (three) consecutive occasions, the AMC reserves the right to compulsorily reinvest the future dividend amounts; wherein reinvestment option is available under the respective scheme. The dividend option of the scheme will be changed to 'Reinvestment' accordingly.

Additionally, in respect of schemes where both dividend payout and dividend reinvestment sub-option is available, any change in dividend sub-option, due to additional investment or on the basis of a request received from the investor, will be applicable to all existing units in the dividend option of the scheme under the respective folio.

**(xxv) Communication via Electronic Mail (e-mail)**

It is hereby notified that wherever the investor(s) has/have provided his/their e-mail address in the application form or any subsequent communication in any of the folio belonging to the investor(s), the Fund/Asset Management Company reserves the right to use Electronic Mail (e-mail) as a default mode to send various communication which include account statements for transactions done by the investor(s).

The investor(s) may request for a physical account statement by writing or calling the Fund's Investor Service Centre / Registrar & Transfer Agent. In case of specific request received from investor(s), the Fund shall endeavour to provide the account statement to the investor(s) within 5 business days from the receipt of such request.

The Fund shall comply with SEBI Circular No. IMD/CIR/12/80083/2006 dated November 20, 2006 with respect to despatch of the account statement.

**(xxvi) Non Acceptance/Processing of Purchase request(s) due to repeated Cheque Bounce**

With respect to purchase request submitted by any investor, if it is noticed that there are repeated instances of two or more cheque bounces, the AMC reserves the right to, not to accept/allot units for all future purchase of such investor(s).

**(xxvii) Investment through Third party cheque (s)/ pre funded instruments.**

Pursuant to AMFI Best Practice Guidelines Circular no. 135/BP/16/10-11 dated August 16, 2010 (the Circular), investors/unitholders of the Schemes of ICICI Prudential Mutual Fund are requested to note that investment/subscription made through third party cheque(s) will not be accepted with effect from November 15, 2010.

**Third party cheque(s) for this purpose are defined as:** (i) Investment made through instruments issued from an account other than that of the beneficiary investor, ii) in case the investment is made from a joint bank account, the first holder of the mutual fund folio is not one of the joint holders of the bank account from which payment is made.

Third party cheque(s) for investment/subscription shall be accepted, only in exceptional circumstances, as detailed below:

- a. Payment by Parents/Grand-Parents/related persons for investment made on behalf of a minor, in consideration of natural love and affection or as gift for a value not exceeding Rs.50,000/- (each regular purchase or per SIP installment). However, this restriction will not be applicable for payment made by a guardian, whose name is registered in the records of Mutual Fund, in that folio. (The investment limit of Rs. 50,000/- is not applicable for ICICI Prudential Child Care Plans).
- b. Payment by Employer on behalf of employee under Systematic Investment Plans or lumpsum/ one time subscription, through Payroll deductions or deductions out of expense reimbursements.
- c. Custodian on behalf of a Foreign Portfolio Investors (FPIs) or a client.
- d. Payment by an AMC to an empanelled Distributor on account of commission/incentive etc. in the form of the Mutual Fund units of the schemes managed by such AMC through SIP or lump sum I one-time subscription, subject to compliance with SEBI Regulations and Guidelines issued by AMFI, from time to time.
- e. Payment by a Corporate to its Agent/Distributor/Dealer (similar arrangement with Principal- agent relationship), on account of commission or incentive payable for sale of its goods/services, in the form of the Mutual Fund Units through SIP or lump sum I one-

time subscription, subject to compliance with SEBI Regulations and Guidelines issued by AMFI , from time to time.

- f. Payment by registered Stock brokers of recognized stock exchanges for their clients having demat accounts.

The above mentioned exception cases will be processed after carrying out necessary checks and verification of documents attached along with the purchase transaction slip/application form, as stated below:

- a. Determining the identity of the Investor and the person making payment i.e. mandatory Know Your Client (KYC) for Investor and the person making the payment.
- b. Obtaining necessary declaration from the Investor/unitholder and the person making the payment. Declaration by the person making the payment should give details of the bank account from which the payment is made and the relationship with the beneficiary.
- c. Verifying the source of funds to ensure that funds have come from the drawer's account only.

The AMC/ Mutual Fund reserves the right to accept applications, over and above the circumstances listed above, subject to completion of requisite documentation and additional checks and verification as stipulated by the AMC/the Fund.

In case of investment/subscriptions made via Pay Order, Demand Draft, Banker's cheque, RTGS, NEFT, ECS, bank transfer, net banking etc. Following additional checks shall be carried out:

- a. If the investment/subscription is settled with pre-funded instruments such as Pay Order, Demand Draft, Banker's cheque, etc., a Certificate from the Issuing banker must accompany the purchase application, stating the Account holder's name and the Account number which has been debited for issue of the instrument. The funds should be debited from a pre-registered pay in account available in the records of the Mutual fund, or from the account of the first named unit holder. Additionally, if a pre-funded instrument issued by the Bank against cash, it shall not be accepted for investments of Rs.50,000/- or more. Such prefunded instrument issued against cash payment of less than Rs.50,000/- should be accompanied by a certificate from the banker giving name, address and PAN (if available) of the person who has requested for the demand draft.
- b. If payment is made by RTGS, NEFT, ECS, bank transfer, etc., a copy of the instruction to the bank stating the account number debited must accompany the purchase application. The account number mentioned on the transfer instruction should be from pay in account available in the records, or from the account of the first named unit holder.

Investors are requested to note that AMC reserves right to have additional checks of verification for any mode of payment received. AMC reserves the right to reject the transaction in case the payment is received an account not belonging to the first unit holder of the mutual fund.

In case of investors with multiple accounts, in order to ensure smooth processing of investor transactions, it is advisable to register all such accounts, as the investments/subscriptions received from the said multiple accounts shall be treated as 1st party payments.

For payments through net banking and debit cards, AMCs shall endeavour to obtain the details of the bank account debited from the payment gateway service provider and match the same with the registered pay-in accounts. In case it is found that the payment is not made from a registered bank account or from an account not belonging to the first named unit

holder, the AMC/R&TA shall reject the transaction with due intimation to the investor. Currently, where the investor account details are not made available by the payment gateway service provider, the AMCs shall obtain the name of the bank making the payment for the subscription.

**(xxviii) Multiple Bank accounts**

The unit holder/ investor can register multiple bank account details under its existing folio by submitting separate form available on the website of the AMC at [www.icicipruamc.com](http://www.icicipruamc.com). Individuals/HUF can register up to 5 different bank accounts for a folio, whereas non-individuals can register up to 10 different bank accounts for a folio.

**(xxix) Multiple Requests**

In case an investor makes multiple requests in a transaction slip i.e. redemption/switch and Change of Address or redemption/switch and Change of Bank Mandate or any combination thereof, but the signature is appended only under one such request, then the AMC reserves the right to process the request under which signature is appended and reject the rest where signature is not appended.

Also, in case, multiple purchase transactions are submitted by investors in same option or sub-option of the scheme for the same Transaction Date / Net Asset Value (NAV) date applicability, the Fund reserves the right to aggregate all such multiple applications and consider them as a single transaction for considering NAV applicability and reimbursement of Demand Draft charges.

**(xxx) Terms and conditions for SIP facility**

Also the following terms and conditions are applicable for SIP facility:

- a. New Investor - If the investor fails to mention the scheme name in the SIP Mandate Form, then the Fund reserves the right to register the SIP as per the scheme name available in the main application. In case multiple schemes are mentioned in the main application form, Fund reserves the right to reject the SIP request.
- b. Existing Investor - If the investor fails to mention the scheme name in the SIP Mandate Form, then the Fund reserves the right to register the SIP in the existing scheme (Eligible for SIP) available in the investor's Folio. In case Multiple Schemes or Equity Linked Savings Scheme (ELSS) are available in the folio then Fund reserves the right to reject the SIP request.
- c. In case SIP date is not selected, then the SIP will be registered on 10<sup>th</sup> (default date) of each Month/Quarter, as applicable. Further in cases SIP registration through NACH, if multiple SIP dates are opted SIP will be registered for all opted dates or if the selection is not clear, then the SIP will be registered for 10<sup>th</sup> of each Month/Quarter, as applicable.
- d. If the investor has not mentioned the SIP start Month, SIP will start from the next applicable month, subject to completion of 30 days lead time from the receipt of SIP request.

In case the SIP 'End period' is incorrect OR not mentioned by the investor in the SIP form, then 5 years from the start date shall be considered as default End Period.

Further, Investors/ unitholders subscribing for SIP are required to submit SIP request at least 30 days prior to the date of first debit date and SIP start date shall not be beyond 100 days from the date of submission of request for monthly and quarterly SIP.

**(xxx) Transaction Charges**

Pursuant to SEBI Circular No. Cir/ IMD/ DF/13/ 2011 dated August 22, 2011 the transaction charge per subscription of Rs.10,000/- and above may be charged in the following manner, in addition to trail fees charged by the AMC and upfront commission, if any:

- i. The existing investors of the mutual fund industry may be charged Rs.100/- as transaction charge per subscription of Rs.10,000/- and above;
- ii. A first time investor in any mutual fund may be charged Rs.150/- as transaction charge per subscription of Rs.10,000/- and above.

There shall be no transaction charge on subscription below Rs. 10,000/- and on transactions other than purchases/ subscriptions relating to new inflows.

However, the option to charge "transaction charges" is at the discretion of the distributors. Investors may note that distributors can opt to receive transaction charges based on 'type of the Scheme'. Accordingly, the transaction charges would be deducted from the subscription amounts, as applicable.

In case of investment through Systematic Investment Plan (SIP), transaction charges shall be deducted only if the total commitment through SIP amounts to Rs. 10,000/- and above. The transaction charges in such cases shall be deducted in 3-4 installments.

Transaction charges shall also be deducted on purchases/subscriptions received through non-demat mode from the investors investing through a valid ARN holder i.e. AMFI Registered Distributor (provided the distributor has opted-in to receive the transaction charges) in respect of transactions routed through Stock Exchange(s) platform viz. NSE Mutual Fund Platform ("NMF-II") and BSE Mutual Fund Platform ("BSE STAR MF").

The aforesaid transaction charge shall be deducted by the Asset Management Company from the subscription amount and paid to the distributor, as the case may be and the balance amount shall be invested subject to deduction of service tax. Unit holder's statement of account will reflect subscription amount, transaction charges and net investments.

However, upfront commission to distributors will be paid by the investor directly to the distributor, based on his assessment of various factors including the service rendered by such distributor.

**Transaction Charges shall not be deducted if:**

- Purchase/Subscription made directly with the fund through any mode (i.e. not through any distributor/agent).
- Purchase/ subscription made in demat mode through stock Exchanges, irrespective of investment amount

CAS/ Statement of account shall state the net investment (i.e. gross subscription less transaction charge) and the number of units allotted against the net investment.

**(xxxii) Consolidated Account Statement (CAS)**

Pursuant to Securities and Exchange Board of India (Mutual Funds) (Amendment) Regulations, 2011 dated August 30, 2011 read with SEBI circular No. Cir/ IMD/ DF/16/ 2011 dated September 8, 2011, all the unit holders whose transactions\*\* have been accepted by the Fund shall note that–

1. The Consolidated Account Statement (CAS) for each calendar month will be issued on or before tenth day of succeeding month to the investors who have provided valid Permanent Account Number (PAN). Due to this regulatory change, AMC shall now cease to send physical account statement to the investors after every financial transaction\*\* including systematic transactions. Further, CAS will be sent via email where any of the folios consolidated has an email id or to the email id of the first unit holder as per KYC records.

\*\*The word 'financial transaction' shall include purchase, redemption, switch, dividend payout, dividend reinvestment, systematic investment plan, systematic withdrawal plan, systematic transfer plan and bonus transactions.

2. For folios not included in the Consolidated Account Statement (CAS), the AMC shall henceforth issue account statement to the investors on a monthly basis, pursuant to any financial transaction in such folios on or before tenth day of succeeding month. In case of a New Fund Offer Period (NFO), the AMC shall send confirmation specifying the number of units allotted to the applicant by way of a physical account statement or an email and/or SMS's to the investor's registered address and/or mobile number not later than five business days from the date of closure of the NFO.
3. In case of a specific request received from the unit holder, the AMC shall provide the account statement to the investors within 5 business days from the receipt of such request.
4. In the case of joint holding in a folio, the first named Unit holder shall receive the CAS/account statement. The holding pattern has to be same in all folios across Mutual Funds for CAS.

Further, in case if no transaction has taken place in a folio during the period of six months ended September 30 and March 31, the CAS detailing the holdings across all Schemes of all mutual funds, shall be emailed at the registered email address of the unitholders on half yearly basis, on or before tenth day of succeeding month, unless a specific request is made to receive the same in physical form.

Each CAS issued to the investors shall also provide the total purchase value / cost of investment in each scheme.

Further, CAS issued for the half-year(September/ March) shall also provide:

- a. The amount of actual commission paid by AMCs/Mutual Funds (MFs) to distributors (in absolute terms) during the half-year period against the concerned investor's total investments in each MF scheme. The term 'commission' here refers to all direct monetary payments and other payments made in the form of gifts / rewards, trips, event sponsorships etc. by AMCs/MFs to distributors. Further, a mention may be made in such CAS indicating that the commission disclosed is gross commission and does not exclude costs incurred by distributors such as service tax (wherever applicable, as per existing rates), operating expenses, etc.
- b. The scheme's average Total Expense Ratio (in percentage terms) along with the break up between Investment and Advisory fees, Commission paid to the distributor and Other expenses for the period for each scheme's applicable plan where the concerned investor has actually invested in.

Such half-yearly CAS shall be issued to all MF investors, excluding those investors who do not have any holdings in MF schemes and where no commission against their investment has been paid to distributors, during the concerned half-year period.

In case of the units are held in dematerialized (demat) form, the statement of holding of the beneficiary account holder will be sent by the respective Depository Participant periodically.

The AMC reserve the right to furnish the account statement in addition to the CAS, if deemed fit in the interest of investor(s).

**CAS for investors having Demat account:**

- Investors having MF investments and holding securities in Demat account shall receive a single Consolidated Account Statement (CAS) from the Depository.
- Consolidation of account statement shall be done on the basis of Permanent Account Number (PAN). In case of multiple holding, it shall be PAN of the first holder and pattern of holding. The CAS shall be generated on a monthly basis.
- If there is any transaction in any of the Demat accounts of the investor or in any of his mutual fund folios, depositories shall send the CAS within ten days from the month end. In case, there is no transaction in any of the mutual fund folios and demat accounts then CAS with holding details shall be sent to the investor on half yearly basis.
- In case an investor has multiple accounts across two depositories, the depository with whom the account has been opened earlier will be the default depository.

The dispatch of CAS by the depositories would constitute compliance by the AMC/ the Fund with the requirement under Regulation 36(4) of SEBI (Mutual Funds) Regulations. However, the AMC reserves the right to furnish the account statement in addition to the CAS, if deemed fit in the interest of investor(s).

**(xxxiii) Annual Report/ Abridged summary**

The scheme wise annual report shall be hosted on the website of the AMC and on the website of the AMFI soon as may be possible but not later than four months from the date of closure of the relevant accounts year. The AMC shall publish an advertisement every year in all India edition of at least two daily newspapers, one each in English and Hindi, disclosing the hosting of the scheme wise annual report on the website of the AMC.

The AMC shall display prominently on the AMC's website link of the scheme wise annual report and physical copy of the same shall be made available to the unitholders at the registered / corporate office of the AMC at all times.

The AMC shall email the annual report or an abridged summary thereof to the unitholders whose email addresses are registered with the Fund. The unitholders whose e-mail addresses are not registered with the Fund are requested to update / provide their email address to the Fund for updating the database. Physical copy of scheme wise annual report or abridged summary shall be provided to investors who have opted to receive the same.

The AMC shall also provide a physical copy of the abridged summary of the Annual Report, without charging any cost, on specific request received from unitholder.

As per regulation 56(3A) of the Regulations, copy of Schemewise Annual Report shall be also made available to unitholder on payment of nominal fees.

**(xxxiv) Multiple purchase transactions**

In case, multiple purchase transactions are submitted by investors in same option or sub-option of the scheme for the same Transaction Date / Net Asset Value (NAV) date applicability, the Fund reserves the right to aggregate all such multiple applications and consider them as a single transaction for considering NAV applicability and reimbursement of Demand Draft charges.

#### **(xxxv) Option to hold units in Demat form**

Pursuant to SEBI circular No. CIR/IMD/DF/9/2011 dated May 19, 2011, with effect from October 1, 2011, the unit holders who wish to hold the units in the demat form, should mention the demat account details of the first holder in the application form while subscribing for units and submit other necessary documents. In case if the demat details are not mentioned or details mentioned are incorrect, then the units will be issued in physical form. Investors may use the forms available at the branches for providing demat details, while subscription.

Investors are requested to note that holding of units through Demat Option is also available under all open-ended equity and debt schemes wherein SIP facility is available. The units will be allotted based on the applicable NAV as per the SID and will be credited to investors' demat account on weekly basis upon realization of funds. For e.g. units will be credited to investors' demat account every Monday for realization status received in last week from Monday to Friday.

The option to hold the units in demat form shall not be available for daily/weekly/fortnightly dividend options.

Unitholders who intend to avail of the facility to trade in units in demat mode are required to have a demat account.

The investors shall note that for holding the units in demat form, the provisions laid in the Scheme Information Document (SID) of respective Scheme and guidelines/procedural requirements as laid by the Depositories (NSDL/CDSL) shall be applicable.

In case the unit holder wishes to convert the units held in non-demat mode to demat mode or vice versa at a later date, such request along with the necessary form should be submitted to their Depository Participant(s).

Units held in demat form will be freely transferable, subject to the applicable regulations and the guidelines as may be amended from time to time.

#### **(xxxvi) Bank Mandate requirement**

For all fresh purchase transactions made by means of a cheque, if cheque provided alongwith fresh subscription/new folio creation does not belong to the bank mandate opted in the application form, any one of the following documents needs to be submitted.

1. Original cancelled cheque having the First Holder Name printed on the cheque.
2. Original bank statement reflecting the First Holder Name, Bank Account Number and Bank Name as specified in the application.
3. Photocopy of the bank statement duly attested by the bank manager with designation, employee number and bank seal.
4. Photocopy of the bank pass book duly attested by the bank manager with designation, employee number and bank seal.
5. Photocopy of the bank statement/passbook/cheque duly attested by ICICI Prudential Asset Management Company Limited (the AMC) branch officials after verification of original bank statement/passbook shown by the investor or their representative.
6. Confirmation by the bank manager with seal, designation and employee number on the bank's letter head confirming the investor details and bank mandate information.

This condition is also applicable to all purchase transactions made by means of a Demand Draft. In case the application is not accompanied by the aforesaid documents, the AMC reserves the right to reject the application, also the AMC will not be liable in case the

redemption/dividend proceeds are credited to wrong account in absence of above documents.

**Change of Bank details:**

- Updation of bank accounts in investor's folio shall be either through "Multiple Bank Account Registration Form" or a standalone separate "Change of Bank Mandate Form".
- Change of bank details or redemption request shall be accepted in two different standalone request forms and processed separately for all existing and new investors.
- In case of change of bank request, the investors shall be required to submit the below stated supporting documents to effect the change:

Documents required for change of bank request:

New bank account:

Original of any one of the following documents or originals should be produced for verification or copy should be attested by the Bank:

- Cancelled original cheque of the new bank mandate with first unit holder name and bank account number printed on the face of the cheque. Or
- Self attested copy of bank account statement issued by the concerned bank. (not older than 3 months). Or
- Bank passbook with current entries not older than 3 months. Or
- Bank letter, on the letterhead of the bank duly signed by branch manager/authorized personnel stating the investor's bank account number, name of investor, account type, bank branch, MICR and IFSC code of the bank branch. (the letter should be not older than 3 months).

Note:

In case photocopies of the documents as stated above are submitted, investor must produce original for verification or a copy of the supporting documents duly attested by the concerned bank to any of the AMC branches or official point of acceptance of transactions.

**Updation of bank account in the folios wherein bank details were not registered:**

In case of folios/accounts where the bank details were not provided by the investor at the time of making investment (old folios, when bank details were not mandatory) the investors shall be required to submit the below stated supporting documents to update the bank details:

New bank account:

Original of any one of the following documents or originals should be produced for verification or copy should be attested by the Bank:

- Cancelled original cheque of the new bank mandate with first unit holder name and bank account number printed on the face of the cheque. Or
- Self attested copy of bank account statement issued by the concerned bank. (not older than 3 months). Or
- Bank passbook with current entries not older than 3 months. Or
- Bank letter, on the letterhead of the bank duly signed by branch manager/authorized personnel stating the investor's bank account number, name of investor, account type, bank branch, MICR and IFSC code of the bank branch. (the letter should be not older than 3 months). And

Proof of Identity:

Self attested copy of any one of the documents prescribed admissible as Proof of Identity in SEBI circular no. MIRSD/SE/Cir-21/2011 dated October 5, 2011.

Note:

- In case of photocopies of the documents as stated above are submitted, investor must produce original for verification or a copy of the supporting documents duly attested by the concerned bank to any of the AMC branches or official point of acceptance of transactions.

- In case the request for change in bank account information being incomplete/invalid or not complying with any requirements as stated above the request for such change shall not be processed. Redemptions/dividends payments, if any will be processed as per specified service standards and last registered bank account shall be used for all the purposes.
- In case the request for change in bank account information and redemption request are in the same transaction slip or letter, such change of bank mandate shall not be processed.

With effect from December 21, 2015, in case the bank account details are not mentioned or found to be incomplete or invalid in a purchase application, then ICICI Prudential Asset Management Company Limited (the AMC) will consider the account details as appearing in the investment amount cheque and the same shall be updated under the folio as the payout bank account for the payment of redemption/dividend amount etc. The aforementioned updation of bank account shall however be subject to compliance with the third party investment guidelines issued by Association of Mutual Funds in India (AMFI) from time to time.

The AMC reserves the right to call for any additional documents as may be required, for processing of such transactions with missing/incomplete/invalid bank account details. The AMC also reserves the right to reject such applications. Investors are requested to take note of the aforesaid changes.

However, the valid redemption transaction will be processed and the payout would be released as per the specified service standards and the last registered bank account shall be used for all the purposes.

Except otherwise expressly requested by the investor, the AMC endeavors to credit investor's bank account in electronic mode for redemption proceeds or any other payouts. The AMC/Registrar will not be responsible for wrongful credit or non-receipt of credit by the unitholders owing to incorrect bank account details provided by the unit holder. Unit holders are advised to take due care while providing the bank details in the application form.

Further, the AMC reserves right to credit payout in any of the modes available in electronic domain or issue cheque/DD, which would be despatched through courier or registered post.

**Cooling Period:**

If the investor submits redemption request accompanied with a standalone request for change of Bank mandate or submits a redemption request within seven days from the date submission of a request for change of Bank mandate details, the AMC will process the redemption. The entire activity of verification of cooling period cases and release of redemption payment shall be carried out within the period of 10 business days from the date of redemption.

**(xxxvii) Change of Address**

I. KYC Complied Folios/Investors: In case of change of address for KYC complied folios, the investors shall be required to submit the below stated documents to the designated intermediaries of the KYC Registration Agency:

- Proof of new address (POA) and,
- Any other document the KYC Registration Agency may specify from time to time.

II. In case of folios created before the implementation of KYC norms as amended from time to time: In case of change of address for KYC not complied folios, the investors shall be required to submit the below stated documents:

- Proof of new address and,
- Proof of Identity (POI): Only PAN card copy, if PAN is updated in the folio. In case where PAN is not updated, copy of PAN card or the other POI as may be prescribed.

However, it is advisable to these investors to complete the KYC process.

Note:

I. List of admissible documents for POA and POI as mentioned in the SEBI circular no. MIRSD/SE/Cir-21/2011 dated October 5, 2011 shall be considered or any other or additional documents as may be required by SEBI, AMFI or SEBI authorized KYC Registration Agency from time to time.

II. In case, the original of any of the aforesaid documents are not produced for verification, then the copies should be properly attested/verified by the authorities who are authorized to attest as per SEBI circular no. MIRSD/SE/ Cir-21/2011 dated October 5, 2011.

III. The AMC, if necessary, reserves the right to collect proof of old bank account or proof of investment (in case of Change of Bank) or proof of old address (in case of change of address) or do any additional verification depending upon case to case basis. For more details please visit our website [www.icicipruamc.com](http://www.icicipruamc.com).

IV. Pursuant to SEBI circular dated August 13, 2012 and October 08, 2013, the Aadhaar Letter issued by Unique Identification Authority of India (UIDAI) shall be admissible as Proof of Address in addition to its presently being recognized as Proof of Identity.

In consultation with Unique Identification Authority of India (UIDAI) and the market participants, it has now been decided to accept e-KYC service launched by UIDAI also, as a valid process for KYC verification. The information containing relevant client details and photograph made available from UIDAI as a result of e-KYC process shall be treated as sufficient proof of Identity and Address of the client. However, the client shall have to authorize the intermediary to access his data through UIDAI system.

**(xxxviii) Aggregation of Split investment transaction of Rs. 2 Lakhs and above:**

Pursuant to AMFI Best practice Circular No. 135/BP/35/2012-13 dated February 18, 2013, the following practice of aggregating split transactions shall be followed and accordingly the closing Net Asset Value (NAV) of the day on which the funds are available for utilization has been implemented where the aggregated amount of investments is Rs. 2 lacs and above:

- b. All transactions received on the same day as per the cut off timing and time stamping rules prescribed under SEBI Mutual Fund Regulations, 1996 or circulars issued thereunder from time to time.
- c. Transactions shall include purchases, additional purchases, excluding Switches, Systematic Investment Plan/ Systematic Transfer Plan and triggered transactions.
- d. Aggregation shall be done on the basis of investor/s Permanent Account Number. In case of joint holding, transactions with similar holding structures shall be aggregated, similar to the principle applied for compilation of Consolidated Account Statement (CAS).
- e. All transactions shall be aggregated where investor holding pattern is same as stated above, irrespective of whether the amount of the individual transaction is above or below Rs 2 Lacs.
- f. Only transactions in the same scheme shall be clubbed. This will include transactions at option level (viz. Dividend and Growth).
- g. Transactions in the name of minor received through guardian shall not be aggregated with the transaction in the name of same guardian.

The Mutual Fund reserves right to change/modify any of the terms with respect to processing of transaction in line with guidelines issued by SEBI or AMFI from time to time.

### **C. General Information**

In addition to the following, this section may include information on Underwriting, Securities Lending and Borrowing by the Mutual Funds etc.:

#### **INTER-SCHEME TRANSFER OF INVESTMENTS:**

Inter-scheme transfers shall be governed by the Inter-scheme transfer policy/ Investment policy as formulated by the AMC from time to time.

#### **UNDERWRITING BY THE FUND**

Subject to the Regulations, the Scheme may enter into underwriting agreements after the Fund obtains a certificate of registration in terms of the Securities and Exchange Board of India (Underwriters) Rules and the Securities and Exchange Board of India (Underwriters) Regulations, 1993, authorizing it to carry on activities as underwriters.

The capital adequacy norms for the purpose of underwriting shall be the net assets of the Scheme and the underwriting obligation of the Scheme shall not at any time exceed the total net asset value of the Scheme.

#### **STOCK LENDING BY THE MUTUAL FUND**

Subject to the SEBI Regulations and the applicable guidelines, the Scheme and the Plans thereunder may, if the Trustee permits, engage in stock lending up to certain percentage of the net asset of the Scheme. Stock lending means the lending of stock to another person or entity for a fixed period of time, at a negotiated compensation. The securities lent will be returned by the borrower on expiry of the stipulated period. The AMC shall report to the Trustee on a quarterly basis as to the level of lending in terms of value, volume and the names of the intermediaries and the earnings/losses arising out of the transactions, the value of collateral security offered etc. The Trustees shall offer their comments on the above aspect in the report filed with SEBI under sub-regulation 23(a) of Regulation 18.

#### **BORROWING BY THE MUTUAL FUND**

Under the Regulations, the Fund is allowed to borrow to meet its temporary liquidity needs of the Fund for the purpose of repurchase, redemption of units or payment of interest or dividend to the Unitholders. Further, as per the Regulations, the Fund shall not borrow more than 20% of the Net Assets of the Scheme and the duration of such borrowing shall not exceed a period of six months. The Fund may raise such borrowings after approval by the Trustee from any of its Sponsors/Associate/Group Companies/Commercial Banks in India or any other entity at market related rates prevailing at the time and applicable to similar borrowings. The security for such borrowings, if required, will be as determined by the Trustee. Such borrowings, if raised, may result in a cost, which would be dealt with in consultation with the Trustees.

#### **DISCLOSURE ON SOFT DOLLAR ARRANGEMENTS**

(Pursuant to SEBI Circular no. SEBI/HO/IMD/DF2/CIR/P/2016/42 dated March 18, 2016 (the SEBI Circular)).

In terms of Clause F of the SEBI Circular, soft dollar arrangements between the Asset Management companies (AMCs) and brokers should be limited to only benefits (like free research report, etc.) that are in the interest of investors and the same should be suitably disclosed.

In this regard, it may be noted that ICICI Prudential Asset Management Company Limited (the AMC) does not have any Soft-Dollar arrangements with any of its brokers. Separately, such brokers may provide research related services which can facilitate in investment decision making

process (like research reports, meetings /calls with subject experts, etc.) and / or trade execution related services. Such arrangements are in the interest of investors of ICICI Prudential Mutual Fund (the Fund).

The AMC/Fund is not obliged to use the services of any these brokers for trade execution.

#### **BENCHMARKING OF PERFORMANCE OF SCHEMES.**

Pursuant to the provisions of SEBI circular no. SEBI/HO/IMD/DF3/CIR/P/2018/04 dated January 04, 2018, the performance of the schemes of ICICI Prudential Mutual Fund shall be benchmarked to the Total Return variant of the Index (TRI) chosen as benchmark for the respective schemes, with effect from February 01, 2018. However for schemes where TRI data is not available since inception of the scheme, the Mutual funds shall use a composite CAGR figure of the performance of the PRI benchmark (till the date from which TRI is available) and the TRI (subsequently) to compare the performance of the schemes in case TRI is not available for that particular period(s).

#### **REGISTRATION WITH SECURITIES AND COMMODITIES AUTHORITY (SCA) IN THE UNITED ARAB EMIRATES (UAE)**

With respect to ICICI Prudential Balanced Advantage Fund, ICICI Prudential Equity & Debt Fund, ICICI Prudential Bluechip Fund, ICICI Prudential Multicap Fund, ICICI Prudential Floating Interest Fund and ICICI Prudential Value Discovery Fund, the SIDs of the aforesaid schemes and the SAI have been registered with the Securities and Commodities Authority (SCA) in the United Arab Emirates (UAE). However, the distribution of these SIDs in certain jurisdictions may be restricted or subject to registration requirements, and accordingly, persons who come into possession of these SIDs and the SAI in such jurisdictions are required to inform themselves about, and to observe, any such restrictions. No person receiving a copy of these SIDs or any accompanying application form in such jurisdiction may treat these SIDs or such application form as constituting an invitation to them to subscribe for Units, nor should they in any event use any such application form, unless in the relevant jurisdiction such an invitation could lawfully be made to them and such application form could lawfully be used without compliance of any registration or other legal requirements.

### **Associate Transactions**

Details of Associate Transactions have been enclosed as **Annexure - II**.

### **Aggregate market value of securities of sponsors/ group companies/ AMC held by the Schemes of the Fund**

Aggregate market value of securities of sponsors/group companies/AMC held by the Schemes of ICICI Prudential Mutual Fund is enclosed as **Annexure – III**.

### **Payments Made To Group Companies**

Details on payments made to group companies are enclosed as **Annexure – IV**.

### **Underwriting obligations with respect to issues of Associate Companies:**

The Fund has, till date, not entered into any underwriting contracts in respect of any public issue made by any of its associate companies.

### **Transactions with associates/ group**

Associate transactions, if carried out, will be in the ordinary course of business at arm's length and as per the SEBI (Mutual Funds) Regulations, 1996 and the limits prescribed thereunder.

As per the Regulations, a Scheme should not make any investments in –

- any unlisted security of an associate or group company of the Sponsors; or
- any security issued by way of private placement by an associate or group company of the Sponsors; or
- the listed securities of group companies of the Sponsors which is in excess of 25% of the net assets.

### **Documents Available for Inspection**

The following documents will be available for inspection at the office of the Mutual Fund at 2<sup>nd</sup> Floor, Block B-2, Nirlon Knowledge Park, Western Express Highway, Goregaon (East), Mumbai – 400 063 during business hours on any day (excluding Saturdays, Sundays and public holidays):

- Memorandum and Articles of Association of the AMC
- Investment Management Agreement
- Trust Deed and amendments thereto, if any
- Mutual Fund Registration Certificate
- Agreement between the Mutual Fund and the Custodian
- Agreement with Registrar and Share Transfer Agents
- Consent of Auditors to act in the said capacity
- Securities and Exchange Board of India (Mutual Funds) Regulations, 1996 and amendments from time to time thereto.
- Indian Trusts Act, 1882.

### **Investor Grievances Redressal Mechanism**

#### **a) Investor Services**

The Fund believes in providing the investors with a superior service to make the investors' experience in dealing with the Fund an efficient and satisfactory one. In order to achieve these goals, the Fund will endeavour to continuously establish and upgrade systems to handle transactions efficiently and resolve any investor grievances promptly.

**b) Ease of Transactions**

The Fund intends to make every transaction for the investor a simple and convenient one. The Fund plans to provide the following services: -

**i) Customer Service Centres in major metros**

The AMC presently has Customer Service Centres in various cities. Over a period of time, the AMC may add further Customer Service Centres and/or sales offices in other cities. Unitholders can go to these Service Centres / Sales Offices for enquiries and transactions during business hours.

**ii) Process transactions in a timely manner**

Under the Regulations, the Fund/ the Registrar / AMC shall dispatch to the Unitholders the dividend warrants, if any, within thirty days of the date of declaration of dividend and the Redemption proceeds within ten Business Days from the date of acceptance / deemed acceptance of the request for Redemption or repurchase proceeds, as the case may be.

Under normal circumstances, the Fund will endeavour to complete all monetary transactions within T+3 Business Days from the date of acceptance of a transaction request. Ordinarily, non-monetary transactions or requests will be processed, (with the exception of issue of Unit certificates) within 7 Business Days. Investors should note that completion of monetary/ non-monetary transactions within 3/7 Business Days as indicated above would be done on "best efforts" basis and completion of all such transactions are subject to the time limits as prescribed under the Regulations.

**c) Problem Resolution**

The Fund will follow-up with Customer Service Centres and Registrar on complaints and enquiries received from investors for resolving them promptly.

For this purpose, Mr. Yatin Suvarna, Head – Unit Operations has also been designated as the Investor Relations Officer of the Fund. He can be contacted at 2nd Floor, Block B-2, Nirlon Knowledge Park, Western Express Highway, Goregaon (East), Mumbai – 400 063. Tel No.:022-2685 2000, FAX No.: 022 -2686 8313 e-mail - enquiry@icicipruamc.com

Investor grievances are normally received at AMC office or at the Customer Service Centres or directly by the Registrar. All grievances are forwarded to the Registrar for their necessary action. The complaints are closely followed up with the Registrar to ensure timely redresses and prompt investor service.

Information on complaints received for the last three fiscal years is attached as **Annexure – V**.

Data on complaints is being regularly placed before the Board of the AMC and Trust Company on a bi-monthly basis.

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**Notwithstanding anything contained in this Statement of Additional Information, the provisions of the SEBI (Mutual Funds) Regulations, 1996 and the guidelines thereunder shall be applicable.**

## ANNEXURE I - CONDENSED FINANCIAL INFORMATION

F. Condensed financial information (CFI) for all the schemes launched by MF during the last three fiscal periods (excluding redeemed schemes) in the format given below:

ICICI Prudential Business Cycle Fund - Series 1	FY-2017-2018	FY-2016-2017	FY-2015-2016
<b>Historical Per Unit Statistics</b>			
Date of Allotment	07-Oct-15		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	12.04	9.61	-
Direct Growth Option	12.04	9.61	-
Dividend Option	11.80	9.54	-
Growth Option	11.80	9.54	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
Direct Dividend Option	3.35	-	-
Dividend Option	3.31	-	-
<b>Net Assets end of period (₹ in Crore)</b>			
	292.72	316.46	255.75
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	10.44	12.04	9.61
Direct Growth Option	13.84	12.04	9.61
Dividend Option	10.11	11.80	9.54
Growth Option	13.46	11.80	9.54
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>			
	2.61%	2.50%	2.48%

ICICI Prudential Business Cycle Fund - Series 2	FY-2017-2018	FY-2016-2017	FY-2015-2016
<b>Historical Per Unit Statistics</b>			
Date of Allotment	06-Nov-15		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	12.19	9.72	-
Direct Growth Option	13.01	9.72	-
Dividend Option	11.94	9.65	-
Growth Option	12.76	9.65	-

<b>Dividends (inclusive of distribution tax if, any)</b>			
Direct Dividend Option	2.70	0.75	-
Dividend Option	2.68	0.75	-
<b>Net Assets end of period (₹ in Crore)</b>	141.03	151.99	119.86
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	10.35	12.19	9.72
Direct Growth Option	14.01	13.01	9.72
Dividend Option	10.04	11.94	9.65
Growth Option	13.65	12.76	9.65
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	2.74%	2.60%	2.66%

ICICI Prudential Business Cycle Fund - Series 3	FY-2017-2018	FY-2016-2017	FY-2015-2016
<b>Historical Per Unit Statistics</b>			
Date of Allotment	28-Jan-16		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	13.96	10.56	-
Direct Growth Option	14.84	10.56	-
Dividend Option	13.71	10.53	-
Growth Option	14.58	10.53	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
Direct Dividend Option	4.25	0.75	-
Dividend Option	4.25	0.75	-
<b>Net Assets end of period (₹ in Crore)</b>	17.87	18.00	13.31
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	11.40	13.96	10.56
Direct Growth Option	16.71	14.84	10.56
Dividend Option	10.93	13.71	10.53
Growth Option	16.19	14.58	10.53

Ratio of Recurring Expenses to Net Assets for the Scheme	2.66%	2.62%	2.68%
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ICICI Prudential Capital Protection Oriented Fund VIII - PLAN B - 1103 Days	FY-2017-2018	FY-2016-2017	FY-2015-2016
<b>Historical Per Unit Statistics</b>			
Date of Allotment	23-Apr-15		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	11.6459	10.6633	-
Direct Growth Option	11.6459	10.6633	-
Dividend Option	11.3401	10.5135	-
Growth Option	11.3401	10.5135	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	33.35	31.81	29.48
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	12.3681	11.6459	10.6633
Direct Growth Option	12.3681	11.6459	10.6633
Dividend Option	11.8788	11.3401	10.5135
Growth Option	11.8788	11.3401	10.5135
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	2.20%	2.20%	2.19%

ICICI Prudential Capital Protection Oriented Fund VIII - PLAN C - 1103 Days	FY-2017-2018	FY-2016-2017	FY-2015-2016
<b>Historical Per Unit Statistics</b>			
Date of Allotment	14-May-15		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	11.4117	10.5570	-
Direct Growth Option	11.4117	10.5570	-
Dividend Option	11.1087	10.4145	-
Growth Option	11.1087	10.4145	-

<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	36.53	34.36	32.21
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	12.2961	11.4117	10.5570
Direct Growth Option	12.2961	11.4117	10.5570
Dividend Option	11.8060	11.1087	10.4145
Growth Option	11.8060	11.1087	10.4145
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	2.23%	2.23%	2.23%

<b>ICICI Prudential Capital Protection Oriented Fund VIII - PLAN D - 1101 Days</b>	<b>FY-2017-2018</b>	<b>FY-2016-2017</b>	<b>FY-2015-2016</b>
<b>Historical Per Unit Statistics</b>			
Date of Allotment	19-Jun-15		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	11.4887	10.4487	-
Direct Growth Option	11.4887	10.4487	-
Dividend Option	11.2493	10.3342	-
Growth Option	11.2493	10.3342	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	40.07	38.33	35.21
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	12.1570	11.4887	10.4487
Direct Growth Option	12.1570	11.4887	10.4487
Dividend Option	11.7553	11.2493	10.3342
Growth Option	11.7553	11.2493	10.3342
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	1.94%	1.94%	1.98%

ICICI Prudential Capital Protection Oriented Fund VIII - PLAN E - 1107 Days	FY-2017-2018	FY-2016-2017	FY-2015-2016
<b>Historical Per Unit Statistics</b>			
Date of Allotment	10-Jul-15		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	11.5374	10.4293	-
Direct Growth Option	11.5374	10.4293	-
Dividend Option	11.2111	10.2988	-
Growth Option	11.2111	10.2988	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	60.09	56.98	52.34
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	12.3528	11.5374	10.4293
Direct Growth Option	12.3528	11.5374	10.4293
Dividend Option	11.8173	11.2111	10.2988
Growth Option	11.8173	11.2111	10.2988
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	2.23%	2.23%	2.22%

ICICI Prudential Capital Protection Oriented Fund VIII - PLAN F - 1115 Days	FY-2017-2018	FY-2016-2017	FY-2015-2016
<b>Historical Per Unit Statistics</b>			
Date of Allotment	28-Jul-15		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	11.4298	10.3722	-
Direct Growth Option	11.4298	10.3722	-
Dividend Option	11.1928	10.2632	-
Growth Option	11.1928	10.2632	-

<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	330.58	314.23	288.13
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	12.1268	11.4298	10.3722
Direct Growth Option	12.1268	11.4298	10.3722
Dividend Option	11.7706	11.1928	10.2632
Growth Option	11.7706	11.1928	10.2632
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	2.05%	2.05%	2.05%

<b>ICICI Prudential Capital Protection Oriented Fund VIII - PLAN G - 1101 Days</b>	<b>FY-2017-2018</b>	<b>FY-2016-2017</b>	<b>FY-2015-2016</b>
<b>Historical Per Unit Statistics</b>			
Date of Allotment	12-Aug-15		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	-	-	-
Direct Growth Option	11.3947	10.3589	-
Dividend Option	11.0955	10.2489	-
Growth Option	11.0955	10.2489	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	34.93	33.42	30.86
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	-	-	-
Direct Growth Option	12.0867	11.3947	10.3589
Dividend Option	11.5885	11.0955	10.2489
Growth Option	11.5885	11.0955	10.2489
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	2.23%	2.23%	2.22%

ICICI Prudential Capital Protection Oriented Fund VIII - PLAN H - 1105 Days	FY-2017-2018	FY-2016-2017	FY-2015-2016
<b>Historical Per Unit Statistics</b>			
Date of Allotment	21-Aug-15		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	11.4446	10.3410	-
Direct Growth Option	11.4446	10.3410	-
Dividend Option	11.1879	10.2417	-
Growth Option	11.1879	10.2417	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	37.10	35.45	32.44
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	12.1099	11.4446	10.3410
Direct Growth Option	12.1099	11.4446	10.3410
Dividend Option	11.6999	11.1879	10.2417
Growth Option	11.6999	11.1879	10.2417
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	2.22%	2.22%	2.21%

ICICI Prudential Capital Protection Oriented Fund VIII - PLAN I - 1290 Days	FY-2017-2018	FY-2016-2017	FY-2015-2016
<b>Historical Per Unit Statistics</b>			
Date of Allotment	26-Aug-15		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	11.5237	10.3810	-
Direct Growth Option	11.5237	10.3810	-
Dividend Option	11.2331	10.2798	-
Growth Option	11.2331	10.2798	-
<b>Dividends (inclusive of distribution tax if, any)</b>			

<b>Net Assets end of period (₹ in Crore)</b>	27.23	25.84	23.64
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	12.3173	11.5237	10.3810
Direct Growth Option	12.3173	11.5237	10.3810
Dividend Option	11.8338	11.2331	10.2798
Growth Option	11.8338	11.2331	10.2798
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	2.23%	2.23%	2.23%

<b>ICICI Prudential Capital Protection Oriented Fund VIII - PLAN J - 1284 Days</b>	<b>FY-2017-2018</b>	<b>FY-2016-2017</b>	<b>FY-2015-2016</b>
<b>Historical Per Unit Statistics</b>			
Date of Allotment	01-Sep-15		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	11.5316	10.4417	-
Direct Growth Option	11.5316	10.4417	-
Dividend Option	11.3079	10.3622	-
Growth Option	11.3079	10.3622	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	39.48	37.47	34.33
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	12.2959	11.5316	10.4417
Direct Growth Option	12.2959	11.5316	10.4417
Dividend Option	11.9120	11.3079	10.3622
Growth Option	11.9120	11.3079	10.3622
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	2.24%	2.24%	2.24%

<b>ICICI Prudential Capital Protection Oriented Fund IX - PLAN A - 1101 Days</b>	<b>FY-2017-2018</b>	<b>FY-2016-2017</b>	<b>FY-2015-2016</b>
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<b>Historical Per Unit Statistics</b>			
Date of Allotment	28-Oct-15		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	11.2732	10.2141	-
Direct Growth Option	11.2732	10.2141	-
Dividend Option	11.0413	10.1430	-
Growth Option	11.0413	10.1430	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	215.43	204.31	187.68
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	11.9738	11.2732	10.2141
Direct Growth Option	11.9738	11.2732	10.2141
Dividend Option	11.6375	11.0413	10.1430
Growth Option	11.6375	11.0413	10.1430
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	2.11%	2.12%	2.13%

<b>ICICI Prudential Capital Protection Oriented Fund IX - PLAN B - 1103 Days</b>	<b>FY-2017-2018</b>	<b>FY-2016-2017</b>	<b>FY-2015-2016</b>
<b>Historical Per Unit Statistics</b>			
Date of Allotment	05-Nov-15		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	11.1734	10.1787	-
Direct Growth Option	11.1734	10.1787	-
Dividend Option	10.9514	10.1115	-
Growth Option	10.9514	10.1115	-
<b>Dividends (inclusive of distribution tax if, any)</b>			

<b>Net Assets end of period (₹ in Crore)</b>	95.38	90.25	83.32
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	11.8875	11.1734	10.1787
Direct Growth Option	11.8875	11.1734	10.1787
Dividend Option	11.5696	10.9514	10.1115
Growth Option	11.5696	10.9514	10.1115
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	2.25%	2.24%	2.24%

<b>ICICI Prudential Capital Protection Oriented Fund IX - PLAN C - 1195 Days</b>	<b>FY-2017-2018</b>	<b>FY-2016-2017</b>	<b>FY-2015-2016</b>
<b>Historical Per Unit Statistics</b>			
Date of Allotment	29-Dec-15		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	11.2181	10.1549	-
Direct Growth Option	11.2181	10.1549	-
Dividend Option	11.0234	10.1124	-
Growth Option	11.0234	10.1124	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	169.70	160.83	147.52
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	11.9084	11.2181	10.1549
Direct Growth Option	11.9084	11.2181	10.1549
Dividend Option	11.6269	11.0234	10.1124
Growth Option	11.6269	11.0234	10.1124
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	2.15%	2.15%	2.16%

<b>ICICI Prudential Capital Protection Oriented Fund IX - PLAN D - 1378 Days</b>	<b>FY-2017-2018</b>	<b>FY-2016-2017</b>	<b>FY-2015-2016</b>
<b>Historical Per Unit Statistics</b>			

Date of Allotment	21-Jan-16		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	11.4166	10.2705	-
Direct Growth Option	11.4168	10.2706	-
Dividend Option	11.2075	10.2382	-
Growth Option	11.2075	10.2382	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
Direct Dividend Option	0.0500	-	-
Dividend Option	0.0500	-	-
<b>Net Assets end of period (₹ in Crore)</b>	101.41	96.53	88.17
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	12.1090	11.4166	10.2705
Direct Growth Option	12.1621	11.4168	10.2706
Dividend Option	11.7196	11.2075	10.2382
Growth Option	11.7718	11.2075	10.2382
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	2.23%	2.24%	2.23%

ICICI Prudential Capital Protection Oriented Fund IX - PLAN E - 1325 Days	FY-2017-2018	FY-2016-2017	FY-2015-2016
<b>Historical Per Unit Statistics</b>			
Date of Allotment	15-Mar-16		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	11.2772	10.1243	-
Direct Growth Option	11.2774	10.1243	-
Dividend Option	11.0918	10.1170	-
Growth Option	11.0918	10.1170	-

<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	72.76	68.21	62.21
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	12.1917	11.2772	10.1243
Direct Growth Option	12.1921	11.2774	10.1243
Dividend Option	11.8270	11.0918	10.1170
Growth Option	11.8270	11.0918	10.1170
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	2.24%	2.24%	2.24%

<b>ICICI Prudential Fixed Maturity Plan - Series 76 - 1127 Days Plan W</b>	<b>FY-2017-2018</b>	<b>FY-2016-2017</b>	<b>FY-2015-2016</b>
<b>Historical Per Unit Statistics</b>			
Date of Allotment	07-Apr-15		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	11.8675	10.8852	-
Direct Growth Option	11.8675	10.8852	-
Dividend Option	11.8479	10.8752	-
Growth Option	11.8479	10.8752	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	127.60	119.57	109.68
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	12.6581	11.8675	10.8852
Direct Growth Option	12.6581	11.8675	10.8852
Dividend Option	12.6259	11.8479	10.8752
Growth Option	12.6259	11.8479	10.8752
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	0.01%	0.03%	0.01%

ICICI Prudential Fixed Maturity Plan - Series 76 - 1134 Days Plan Y	FY-2017-2018	FY-2016-2017	FY-2015-2016
<b>Historical Per Unit Statistics</b>			
Date of Allotment	17-Apr-15		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	-	-	-
Direct Growth Option	11.7908	10.8037	-
Dividend Option	11.7679	10.7934	-
Growth Option	11.7679	10.7934	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	179.03	167.25	153.30
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	-	-	-
Direct Growth Option	12.6188	11.7908	10.8037
Dividend Option	12.5818	11.7679	10.7934
Growth Option	12.5818	11.7679	10.7934
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	0.16%	0.08%	0.08%

ICICI Prudential Fixed Maturity Plan - Series 76 - 1135 Days Plan Z	FY-2017-2018	FY-2016-2017	FY-2015-2016
<b>Historical Per Unit Statistics</b>			
Date of Allotment	22-Apr-15		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	11.7676	10.7879	-
Direct Growth Option	11.7676	10.7879	-
Dividend Option	11.7448	10.7778	-
Growth Option	11.7448	10.7778	-
<b>Dividends (inclusive of distribution tax if, any)</b>			

<b>Net Assets end of period (₹ in Crore)</b>	147.93	138.89	127.37
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	12.5313	11.7676	10.7879
Direct Growth Option	12.5313	11.7676	10.7879
Dividend Option	12.4948	11.7448	10.7778
Growth Option	12.4948	11.7448	10.7778
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	0.60%	0.08%	0.08%

<b>ICICI Prudential Fixed Maturity Plan - Series 77 - 1100 Days Plan L</b>	<b>FY-2017-2018</b>	<b>FY-2016-2017</b>	<b>FY-2015-2016</b>
<b>Historical Per Unit Statistics</b>			
Date of Allotment	14-Jul-15		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	11.4892	10.5919	-
Direct Growth Option	11.4892	10.5919	-
Dividend Option	11.4103	10.5431	-
Growth Option	11.4103	10.5431	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	32.10	30.03	27.73
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	12.2911	11.4892	10.5919
Direct Growth Option	12.2911	11.4892	10.5919
Dividend Option	12.1847	11.4103	10.5431
Growth Option	12.1847	11.4103	10.5431
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	0.25%	1.02%	0.81%

<b>ICICI Prudential Fixed Maturity Plan - Series 77 - 1100 Days Plan M</b>	<b>FY-2017-2018</b>	<b>FY-2016-2017</b>	<b>FY-2015-2016</b>
<b>Historical Per Unit Statistics</b>			

Date of Allotment	21-Jul-15		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	11.9054	10.3931	-
Direct Growth Option	11.9054	10.3931	-
Dividend Option	11.7581	10.3137	-
Growth Option	11.7581	10.3137	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	227.07	210.04	184.24
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	12.8746	11.9054	10.3931
Direct Growth Option	12.8746	11.9054	10.3931
Dividend Option	12.7027	11.7581	10.3137
Growth Option	12.7027	11.7581	10.3137
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	0.25%	1.60%	1.58%

ICICI Prudential Fixed Maturity Plan - Series 77 - 1105 Days Plan N	FY-2017-2018	FY-2016-2017	FY-2015-2016
<b>Historical Per Unit Statistics</b>			
Date of Allotment	17-Jul-15		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	-	-	-
Direct Growth Option	11.5062	10.5877	-
Dividend Option	11.4344	10.5499	-
Growth Option	11.4344	10.5499	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	102.23	95.00	87.47

<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	-	-	-
Direct Growth Option	12.3749	11.5062	10.5877
Dividend Option	12.2966	11.4344	10.5499
Growth Option	12.2966	11.4344	10.5499
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	0.02%	0.84%	0.40%

<b>ICICI Prudential Fixed Maturity Plan - Series 77 - 1129 Days Plan W</b>	<b>FY-2017-2018</b>	<b>FY-2016-2017</b>	<b>FY-2015-2016</b>
<b>Historical Per Unit Statistics</b>			
Date of Allotment	24-Sep-15		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	-	-	-
Direct Growth Option	11.3162	10.4262	-
Dividend Option	11.2493	10.3906	-
Growth Option	11.2493	10.3906	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	271.91	252.09	232.28
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	-	-	-
Direct Growth Option	12.1987	11.3162	10.4262
Dividend Option	12.1255	11.2493	10.3906
Growth Option	12.1255	11.2493	10.3906
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	0.02%	0.83%	0.43%

<b>ICICI Prudential Fixed Maturity Plan - Series 77 - 1130 Days Plan D</b>	<b>FY-2017-2018</b>	<b>FY-2016-2017</b>	<b>FY-2015-2016</b>
<b>Historical Per Unit Statistics</b>			
Date of Allotment	19-May-15		
<b>NAV at the beginning of the period (₹)</b>			

Direct Dividend Option	-	-	-
Direct Growth Option	11.7526	10.7549	-
Dividend Option	11.7307	10.7456	-
Growth Option	11.7307	10.7456	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	158.91	148.29	135.73
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	-	-	-
Direct Growth Option	12.5892	11.7526	10.7549
Dividend Option	12.5582	11.7307	10.7456
Growth Option	12.5582	11.7307	10.7456
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	0.06%	0.07%	0.07%

ICICI Prudential Fixed Maturity Plan - Series 77 - 1132 Days Plan A	FY-2017-2018	FY-2016-2017	FY-2015-2016
<b>Historical Per Unit Statistics</b>			
Date of Allotment	06-May-15		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	11.7910	10.7980	-
Direct Growth Option	11.7910	10.7980	-
Dividend Option	11.7686	10.7883	-
Growth Option	11.7686	10.7883	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	145.31	137.71	126.15
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	12.4443	11.7910	10.7980
Direct Growth Option			

	12.4443	11.7910	10.7980
Dividend Option	12.3976	11.7686	10.7883
Growth Option	12.3976	11.7686	10.7883
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	1.65%	0.08%	0.08%

<b>ICICI Prudential Fixed Maturity Plan - Series 77 - 1134 Days Plan H</b>	<b>FY-2017-2018</b>	<b>FY-2016-2017</b>	<b>FY-2015-2016</b>
<b>Historical Per Unit Statistics</b>			
Date of Allotment	09-Jun-15		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	11.6074	10.7091	-
Direct Growth Option	11.6074	10.7091	-
Dividend Option	-	-	-
Growth Option	11.5383	10.6622	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	144.82	134.56	124.15
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	12.4850	11.6074	10.7091
Direct Growth Option	12.4850	11.6074	10.7091
Dividend Option	-	-	-
Growth Option	12.4095	11.5383	10.6622
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	0.02%	0.89%	0.20%

<b>ICICI Prudential Fixed Maturity Plan - Series 77 - 1144 Days Plan T</b>	<b>FY-2017-2018</b>	<b>FY-2016-2017</b>	<b>FY-2015-2016</b>
<b>Historical Per Unit Statistics</b>			
Date of Allotment	08-Sep-15		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	-	-	-
Direct Growth Option	11.3815	10.4806	-

Dividend Option	11.3138	10.4386	-
Growth Option	11.3138	10.4386	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	133.54	124.38	114.55
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	-	-	-
Direct Growth Option	12.2124	11.3815	10.4806
Dividend Option	12.1349	11.3138	10.4386
Growth Option	12.1349	11.3138	10.4386
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	0.09%	0.86%	0.36%

<b>ICICI Prudential Fixed Maturity Plan - Series 77 - 1151 Days Plan S</b>	<b>FY-2017-2018</b>	<b>FY-2016-2017</b>	<b>FY-2015-2016</b>
<b>Historical Per Unit Statistics</b>			
Date of Allotment	01-Sep-15		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	11.3854	10.4785	-
Direct Growth Option	11.3854	10.4785	-
Dividend Option	11.3151	10.4363	-
Growth Option	11.3151	10.4363	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	81.58	76.05	70.00
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	12.2065	11.3854	10.4785
Direct Growth Option	12.2065	11.3854	10.4785
Dividend Option	12.1261	11.3151	10.4363

Growth Option	12.1261	11.3151	10.4363
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	0.10%	0.87%	0.41%

<b>ICICI Prudential Fixed Maturity Plan - Series 77 - 1473 Days Plan C</b>	<b>FY-2017-2018</b>	<b>FY-2016-2017</b>	<b>FY-2015-2016</b>
<b>Historical Per Unit Statistics</b>			
Date of Allotment	15-May-15		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	11.8866	10.8340	-
Direct Growth Option	11.8866	10.8340	-
Dividend Option	11.8187	10.8057	-
Growth Option	11.8187	10.8057	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	130.69	121.78	111.01
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	12.7509	11.8866	10.8340
Direct Growth Option	12.7509	11.8866	10.8340
Dividend Option	12.6427	11.8187	10.8057
Growth Option	12.6427	11.8187	10.8057
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	0.08%	0.05%	0.06%

<b>ICICI Prudential Fixed Maturity Plan - Series 78 - 1115 Days Plan X</b>	<b>FY-2017-2018</b>	<b>FY-2016-2017</b>	<b>FY-2015-2016</b>
<b>Historical Per Unit Statistics</b>			
Date of Allotment	29-Mar-16		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	10.9593	10.0180	-
Direct Growth Option	10.9593	10.0180	-
Dividend Option	-	-	-

Growth Option	10.9435	10.0178	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	296.68	276.66	252.94
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	11.7454	10.9593	10.0180
Direct Growth Option	11.7454	10.9593	10.0180
Dividend Option	-	-	-
Growth Option	11.7258	10.9435	10.0178
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	0.04%	0.17%	0.03%

<b>ICICI Prudential Fixed Maturity Plan - Series 78 - 1127 Days Plan R</b>	<b>FY-2017-2018</b>	<b>FY-2016-2017</b>	<b>FY-2015-2016</b>
<b>Historical Per Unit Statistics</b>			
Date of Allotment	17-Mar-16		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	11.1108	10.0504	-
Direct Growth Option	11.1108	10.0504	-
Dividend Option	11.0614	10.0492	-
Growth Option	11.0614	10.0492	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	105.76	97.75	88.74
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	12.0193	11.1108	10.0504
Direct Growth Option	12.0193	11.1108	10.0504
Dividend Option	11.9585	11.0614	10.0492
Growth Option	11.9585	11.0614	10.0492

<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	0.17%	0.92%	0.30%

<b>ICICI Prudential Fixed Maturity Plan - Series 78 - 1130 Days Plan T</b>	<b>FY-2017-2018</b>	<b>FY-2016-2017</b>	<b>FY-2015-2016</b>
<b>Historical Per Unit Statistics</b>			
Date of Allotment	22-Mar-16		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	10.9628	10.0261	-
Direct Growth Option	10.9628	10.0261	-
Dividend Option	-	-	-
Growth Option	10.9459	10.0253	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	123.38	115.08	105.30
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	11.7475	10.9628	10.0261
Direct Growth Option	11.7475	10.9628	10.0261
Dividend Option	-	-	-
Growth Option	11.7267	10.9459	10.0253
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	0.05%	0.20%	0.10%

<b>ICICI Prudential Fixed Maturity Plan - Series 78 - 1135 Days Plan W</b>	<b>FY-2017-2018</b>	<b>FY-2016-2017</b>	<b>FY-2015-2016</b>
<b>Historical Per Unit Statistics</b>			
Date of Allotment	17-Mar-16		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	-	-	-
Direct Growth Option	10.9606	10.0589	-
Dividend Option	-	-	-
Growth Option	10.9172	10.0577	-

<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	149.96	140.01	128.55
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	-	-	-
Direct Growth Option	11.7328	10.9606	10.0589
Dividend Option	-	-	-
Growth Option	11.6801	10.9172	10.0577
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	0.12%	0.56%	0.08%

<b>ICICI Prudential Fixed Maturity Plan - Series 78 - 1150 Days Plan N</b>	<b>FY-2017-2018</b>	<b>FY-2016-2017</b>	<b>FY-2015-2016</b>
<b>Historical Per Unit Statistics</b>			
Date of Allotment	02-Mar-16		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	11.0368	10.0941	-
Direct Growth Option	11.0735	10.1277	-
Dividend Option	11.0220	10.0936	-
Growth Option	11.0584	10.1269	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
Direct Dividend Option	-	-	0.0335
Dividend Option	-	-	0.0332
<b>Net Assets end of period (₹ in Crore)</b>	221.95	207.05	189.40
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	11.8244	11.0368	10.0941
Direct Growth Option	11.8637	11.0735	10.1277
Dividend Option	11.8058	11.0220	10.0936
Growth Option	11.8447	11.0584	10.1269

Ratio of Recurring Expenses to Net Assets for the Scheme	0.04%	0.17%	0.01%
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ICICI Prudential Fixed Maturity Plan - Series 78 - 1156 Days Plan U	FY-2017-2018	FY-2016-2017	FY-2015-2016
<b>Historical Per Unit Statistics</b>			
Date of Allotment	30-Mar-16		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	-	-	-
Direct Growth Option	10.9026	10.0125	-
Dividend Option	10.8569	10.0123	-
Growth Option	10.8569	10.0123	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	101.21	94.49	86.92
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	-	-	-
Direct Growth Option	11.6741	10.9026	10.0125
Dividend Option	11.6192	10.8569	10.0123
Growth Option	11.6192	10.8569	10.0123
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	0.14%	0.70%	0.41%

ICICI Prudential Fixed Maturity Plan - Series 78 - 1168 Days Plan J	FY-2017-2018	FY-2016-2017	FY-2015-2016
<b>Historical Per Unit Statistics</b>			
Date of Allotment	26-Feb-16		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	11.0607	10.1092	-
Direct Growth Option	11.1059	10.1505	-
Dividend Option	11.0442	10.1086	-
Growth Option	11.0888	10.1494	-

<b>Dividends (inclusive of distribution tax if, any)</b>			
Direct Dividend Option	-	-	0.0412
Dividend Option	-	-	0.0407
<b>Net Assets end of period (₹ in Crore)</b>	145.40	135.63	124.00
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	11.8507	11.0607	10.1092
Direct Growth Option	11.8991	11.1059	10.1505
Dividend Option	11.8303	11.0442	10.1086
Growth Option	11.8781	11.0888	10.1494
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	0.05%	0.19%	0.02%

<b>ICICI Prudential Fixed Maturity Plan - Series 78 - 1170 Days Plan I</b>	<b>FY-2017-2018</b>	<b>FY-2016-2017</b>	<b>FY-2015-2016</b>
<b>Historical Per Unit Statistics</b>			
Date of Allotment	25-Feb-16		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	11.0948	10.1414	-
Direct Growth Option	11.1470	10.1891	-
Dividend Option	11.0782	10.1408	-
Growth Option	11.1298	10.1880	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
Direct Dividend Option	-	-	0.0476
Dividend Option	-	-	0.0471
<b>Net Assets end of period (₹ in Crore)</b>	220.29	205.47	187.84
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	11.8881	11.0948	10.1414
Direct Growth Option	11.9441	11.1470	10.1891

Dividend Option	11.8676	11.0782	10.1408
Growth Option	11.9229	11.1298	10.1880
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	0.04%	0.18%	0.01%

<b>ICICI Prudential Fixed Maturity Plan - Series 78 - 1185 Days Plan F</b>	<b>FY-2017-2018</b>	<b>FY-2016-2017</b>	<b>FY-2015-2016</b>
<b>Historical Per Unit Statistics</b>			
Date of Allotment	22-Jan-16		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	11.1199	10.1745	-
Direct Growth Option	11.1198	10.1746	-
Dividend Option	11.0992	10.1688	-
Growth Option	11.0992	10.1688	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	139.66	130.20	119.14
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	11.9207	11.1199	10.1745
Direct Growth Option	11.9207	11.1198	10.1746
Dividend Option	11.8962	11.0992	10.1688
Growth Option	11.8962	11.0992	10.1688
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	0.06%	0.23%	0.07%

<b>ICICI Prudential Fixed Maturity Plan - Series 78 - 1190 Days Plan C</b>	<b>FY-2017-2018</b>	<b>FY-2016-2017</b>	<b>FY-2015-2016</b>
<b>Historical Per Unit Statistics</b>			
Date of Allotment	30-Dec-15		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	11.1401	10.2093	-
Direct Growth Option	11.1401	10.2093	-

Dividend Option	11.0840	10.1905	-
Growth Option	11.0840	10.1905	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	222.15	207.37	190.07
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	11.9272	11.1401	10.2093
Direct Growth Option	11.9272	11.1401	10.2093
Dividend Option	11.8661	11.0840	10.1905
Growth Option	11.8661	11.0840	10.1905
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	0.01%	0.48%	0.08%

<b>ICICI Prudential Fixed Maturity Plan - Series 78 - 1190 Days Plan E</b>	<b>FY-2017-2018</b>	<b>FY-2016-2017</b>	<b>FY-2015-2016</b>
<b>Historical Per Unit Statistics</b>			
Date of Allotment	20-Jan-16		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	11.1319	10.1824	-
Direct Growth Option	11.1319	10.1824	-
Dividend Option	11.1103	10.1764	-
Growth Option	11.1103	10.1764	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	137.71	128.35	117.42
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	11.9373	11.1319	10.1824
Direct Growth Option	11.9373	11.1319	10.1824
Dividend Option	11.9114	11.1103	10.1764

Growth Option	11.9114	11.1103	10.1764
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	0.05%	0.23%	0.09%

<b>ICICI Prudential Fixed Maturity Plan - Series 78 - 1212 Days Plan A</b>	<b>FY-2017-2018</b>	<b>FY-2016-2017</b>	<b>FY-2015-2016</b>
<b>Historical Per Unit Statistics</b>			
Date of Allotment	09-Dec-15		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	11.1957	10.2549	-
Direct Growth Option	11.1957	10.2549	-
Dividend Option	11.1300	10.2298	-
Growth Option	11.1300	10.2298	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	202.05	188.74	172.92
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	11.9786	11.1957	10.2549
Direct Growth Option	11.9786	11.1957	10.2549
Dividend Option	11.9036	11.1300	10.2298
Growth Option	11.9036	11.1300	10.2298
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	0.09%	0.49%	0.06%

<b>ICICI Prudential Fixed Maturity Plan - Series 78 - 1281 Days Plan V</b>	<b>FY-2017-2018</b>	<b>FY-2016-2017</b>	<b>FY-2015-2016</b>
<b>Historical Per Unit Statistics</b>			
Date of Allotment	30-Mar-16		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	11.0853	10.0132	-
Direct Growth Option	11.0853	10.0132	-
Dividend Option	11.0431	10.0130	-

Growth Option	11.0431	10.0130	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	278.68	257.23	233.01
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	12.0068	11.0853	10.0132
Direct Growth Option	12.0068	11.0853	10.0132
Dividend Option	11.9551	11.0431	10.0130
Growth Option	11.9551	11.0431	10.0130
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	0.17%	0.98%	0.91%

<b>ICICI Prudential Multiple Yield Fund - Series 10 - 1775 Days - Plan A</b>	<b>FY-2017-2018</b>	<b>FY-2016-2017</b>	<b>FY-2015-2016</b>
<b>Historical Per Unit Statistics</b>			
Date of Allotment	08-Dec-15		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	11.4118	10.2336	-
Direct Growth Option	11.4118	10.2336	-
Dividend Option	11.2147	10.1811	-
Growth Option	11.2147	10.1811	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	135.28	127.96	116.16
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	12.1265	11.4118	10.2336
Direct Growth Option	12.1265	11.4118	10.2336
Dividend Option	11.8518	11.2147	10.1811
Growth Option	11.8518	11.2147	10.1811

<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	2.19%	2.20%	2.21%

<b>ICICI Prudential Multiple Yield Fund - Series 10 - 1825 Days - Plan B</b>	<b>FY-2017-2018</b>	<b>FY-2016-2017</b>	<b>FY-2015-2016</b>
<b>Historical Per Unit Statistics</b>			
Date of Allotment	13-Jan-16		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	11.1903	9.9715	-
Direct Growth Option	11.1903	9.9715	-
Dividend Option	10.9655	9.9365	-
Growth Option	10.9655	9.9365	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	76.29	72.15	65.37
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	12.0251	11.1903	9.9715
Direct Growth Option	12.0251	11.1903	9.9715
Dividend Option	11.5885	10.9655	9.9365
Growth Option	11.5885	10.9655	9.9365
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	1.97%	1.97%	2.11%

<b>ICICI Prudential Multiple Yield Fund - Series 9 - 1140 Days - Plan A</b>	<b>FY-2017-2018</b>	<b>FY-2016-2017</b>	<b>FY-2015-2016</b>
<b>Historical Per Unit Statistics</b>			
Date of Allotment	09-Apr-15		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	10.5178	9.8302	-
Direct Growth Option	10.5178	9.8302	-
Dividend Option	10.2448	9.6831	-
Growth Option	10.2448	9.6831	-

<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	68.91	63.28	59.80
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	11.6023	10.5178	9.8302
Direct Growth Option	11.6023	10.5178	9.8302
Dividend Option	11.1524	10.2448	9.6831
Growth Option	11.1524	10.2448	9.6831
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	2.24%	2.24%	2.24%

ICICI Prudential India Recovery Fund - Series 2	FY-2017-2018	FY-2016-2017	FY-2015-2016
<b>Historical Per Unit Statistics</b>			
Date of Allotment	08-Apr-15		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	12.95	9.91	-
Direct Growth Option	-	-	-
Dividend Option	12.52	9.73	-
Growth Option	-	-	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
Direct Dividend Option	3.25	-	-
Dividend Option	3.25	-	-
<b>Net Assets end of period (₹ in Crore)</b>	330.59	370.44	287.83
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	11.85	12.95	9.91
Direct Growth Option	-	-	-
Dividend Option	11.16	12.52	9.73
Growth Option	-	-	-
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	2.64%	2.61%	2.87%

ICICI Prudential India Recovery Fund – Series 3	FY-2017-2018	FY-2016-2017	FY-2015-2016
<b>Historical Per Unit Statistics</b>			
Date of Allotment	28-Aug-15		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	12.99	9.69	-
Direct Growth Option	12.99	9.69	-
Dividend Option	12.68	9.59	-
Growth Option	12.68	9.59	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
Direct Dividend Option	4.15	-	-
Dividend Option	3.91	-	-
<b>Net Assets end of period (₹ in Crore)</b>	131.73	163.73	123.80
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	10.21	12.99	9.69
Direct Growth Option	14.33	12.99	9.69
Dividend Option	9.99	12.68	9.59
Growth Option	13.86	12.68	9.59
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	2.62%	2.62%	2.77%

ICICI Prudential India Recovery Fund – Series 4	FY-2017-2018	FY-2016-2017	FY-2015-2016
<b>Historical Per Unit Statistics</b>			
Date of Allotment	25-Feb-16		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	12.99	10.75	-
Direct Growth Option	13.80	10.75	-
Dividend Option	12.78	10.73	-
Growth Option	13.59	10.73	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
Direct Dividend Option	3.75	0.75	-
Dividend Option	3.75	0.75	-

<b>Net Assets end of period (₹ in Crore)</b>	38.71	37.65	30.58
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	11.49	12.99	10.75
Direct Growth Option	16.28	13.80	10.75
Dividend Option	11.07	12.78	10.73
Growth Option	15.82	13.59	10.73
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	2.67%	2.61%	2.50%

<b>ICICI Prudential Value Fund - Series 7</b>	<b>FY-2017-2018</b>	<b>FY-2016-2017</b>	<b>FY-2015-2016</b>
<b>Historical Per Unit Statistics</b>			
Date of Allotment	08-Jun-15		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	12.48	9.55	-
Direct Growth Option	-	-	-
Dividend Option	12.22	9.47	-
Growth Option	-	-	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
Direct Dividend Option	3.75	0.75	-
Dividend Option	3.75	0.75	-
<b>Net Assets end of period (₹ in Crore)</b>	11.52	13.38	10.36
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	10.96	12.48	9.55
Direct Growth Option	-	-	-
Dividend Option	10.51	12.22	9.47
Growth Option	-	-	-
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	2.72%	2.73%	2.75%

<b>ICICI Prudential Value Fund - Series 8</b>	<b>FY-2017-2018</b>	<b>FY-2016-2017</b>	<b>FY-2015-2016</b>
<b>Historical Per Unit Statistics</b>			
Date of Allotment	06-Aug-15		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	12.69	9.51	-

Direct Growth Option	-	-	-
Dividend Option	12.39	9.41	-
Growth Option	-	-	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
Direct Dividend Option	3.00	-	-
Dividend Option	3.00	-	-
<b>Net Assets end of period (₹ in Crore)</b>	263.79	317.02	240.67
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	10.77	12.69	9.51
Direct Growth Option	-	-	-
Dividend Option	10.31	12.39	9.41
Growth Option	-	-	-
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	2.55%	2.49%	2.60%

ICICI Prudential Capital Protection Oriented Fund IX - PLAN F - 1120 Days	FY-2017-2018	FY-2016-2017	FY-2015-2016
<b>Historical Per Unit Statistics</b>			
Date of Allotment	31-Mar-16		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	-	10.0000	-
Direct Growth Option	11.0569	10.0000	-
Dividend Option	10.8815	10.0000	-
Growth Option	10.8815	10.0000	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	32.30	30.24	27.78
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	-	-	10.0000
Direct Growth Option	11.9688	11.0569	10.0000
Dividend Option	11.6168	10.8815	10.0000

Growth Option	11.6168	10.8815	10.0000
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	2.23%	2.23%	-

ICICI Prudential Capital Protection Oriented Fund – Series X – 1235 Days Plan A	FY-2017-2018	FY-2016-2017	FY-2015-2016
<b>Historical Per Unit Statistics</b>			
Date of Allotment	08-Jun-16		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	11.0261	-	-
Direct Growth Option	11.0261	-	-
Dividend Option	10.8626	-	-
Growth Option	10.8626	-	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	122.41	116.80	-
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	11.6966	11.0261	-
Direct Growth Option	11.6966	11.0261	-
Dividend Option	11.3775	10.8626	-
Growth Option	11.3775	10.8626	-
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	2.36%	2.55%	-

ICICI Prudential Capital Protection Oriented Fund – Series X – 1375 Days Plan B	FY-2017-2018	FY-2016-2017	FY-2015-2016
<b>Historical Per Unit Statistics</b>			
Date of Allotment	11-Jul-16		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	10.7318	-	-
Direct Growth Option	10.7318	-	-
Dividend Option	10.6058	-	-

Growth Option	10.6058	-	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
Direct Dividend Option	0.0500	-	-
Dividend Option	0.0500	-	-
<b>Net Assets end of period (₹ in Crore)</b>	215.87	205.90	-
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	11.3610	10.7318	-
Direct Growth Option	11.4124	10.7318	-
Dividend Option	11.0668	10.6058	-
Growth Option	11.1178	10.6058	-
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	2.24%	2.38%	-

ICICI Prudential Capital Protection Oriented Fund - Series XI - Plan A 2056 Days	FY-2017-2018	FY-2016-2017	FY-2015-2016
<b>Historical Per Unit Statistics</b>			
Date of Allotment	14-Dec-16		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	10.3678	-	-
Direct Growth Option	10.3678	-	-
Dividend Option	10.3195	-	-
Growth Option	10.3195	-	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	26.17	24.84	-
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	11.0861	10.3678	-
Direct Growth Option	11.0861	10.3678	-

Dividend Option	10.8636	10.3195	-
Growth Option	10.8636	10.3195	-
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	2.19%	2.17%	-

<b>ICICI Prudential Capital Protection Oriented Fund – Series XI - Plan B 1222 Days</b>	<b>FY-2017-2018</b>	<b>FY-2016-2017</b>	<b>FY-2015-2016</b>
<b>Historical Per Unit Statistics</b>			
Date of Allotment	23-Dec-16		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	10.2617	-	-
Direct Growth Option	10.2617	-	-
Dividend Option	10.2208	-	-
Growth Option	10.2208	-	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	32.87	31.20	-
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	10.9424	10.2617	-
Direct Growth Option	10.9424	10.2617	-
Dividend Option	10.7605	10.2208	-
Growth Option	10.7605	10.2208	-
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	2.22%	2.22%	-

<b>ICICI Prudential Capital Protection Oriented Fund - Series XI - Plan C 1255 Days</b>	<b>FY-2017-2018</b>	<b>FY-2016-2017</b>	<b>FY-2015-2016</b>
<b>Historical Per Unit Statistics</b>			
Date of Allotment	01-Mar-17		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	10.0604	-	-
Direct Growth Option	10.0604	-	-

Dividend Option	10.0468	-	-
Growth Option	10.0468	-	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	47.42	45.73	-
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	10.5730	10.0604	-
Direct Growth Option	10.5730	10.0604	-
Dividend Option	10.4145	10.0468	-
Growth Option	10.4145	10.0468	-
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	2.24%	2.24%	-

ICICI Prudential Capital Protection Oriented Fund - Series XI - Plan D 1247 Days	FY-2017-2018	FY-2016-2017	FY-2015-2016
<b>Historical Per Unit Statistics</b>			
Date of Allotment	08-Mar-17		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	10.0687	-	-
Direct Growth Option	10.0687	-	-
Dividend Option	10.0583	-	-
Growth Option	10.0583	-	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	72.84	70.50	-
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	10.5365	10.0687	-
Direct Growth Option	10.5365	10.0687	-
Dividend Option	10.3893	10.0583	-

Growth Option	10.3893	10.0583	-
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	2.24%	2.24%	-

ICICI Prudential Capital Protection Oriented Fund - Series XI - Plan E 1222 Days	FY-2017-2018	FY-2016-2017	FY-2015-2016
<b>Historical Per Unit Statistics</b>			
Date of Allotment	31-Mar-17		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	10.0000	-	-
Direct Growth Option	10.0000	-	-
Dividend Option	10.0000	-	-
Growth Option	10.0000	-	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	45.15	44.13	-
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	10.5170	10.0000	-
Direct Growth Option	10.5170	10.0000	-
Dividend Option	10.3688	10.0000	-
Growth Option	10.3688	10.0000	-
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	2.22%	-	-

ICICI Prudential Fixed Maturity Plan - Series 78 - 1102 Days Plan Z	FY-2017-2018	FY-2016-2017	FY-2015-2016
<b>Historical Per Unit Statistics</b>			
Date of Allotment	27-Apr-16		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	10.8354	-	-
Direct Growth Option	10.8355	-	-
Dividend Option	10.7618	-	-

Growth Option	10.7618	-	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	29.15	27.21	-
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	11.6022	10.8354	-
Direct Growth Option	11.6022	10.8355	-
Dividend Option	11.5164	10.7618	-
Growth Option	11.5164	10.7618	-
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	0.15%	0.61%	-

ICICI Prudential Fixed Maturity Plan - Series 79 - 1104 Days Plan O	FY-2017-2018	FY-2016-2017	FY-2015-2016
<b>Historical Per Unit Statistics</b>			
Date of Allotment	08-Sep-16		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	10.5725	-	-
Direct Growth Option	10.5725	-	-
Dividend Option	10.5358	-	-
Growth Option	10.5358	-	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	149.19	137.81	-
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	11.4471	10.5725	-
Direct Growth Option	11.4471	10.5725	-
Dividend Option	11.3968	10.5358	-
Growth Option	11.3968	10.5358	-

<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	0.23%	1.14%	-

<b>ICICI Prudential Fixed Maturity Plan - Series 79 - 1104 Days Plan P</b>	<b>FY-2017-2018</b>	<b>FY-2016-2017</b>	<b>FY-2015-2016</b>
<b>Historical Per Unit Statistics</b>			
Date of Allotment	08-Sep-16		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	10.4246	-	-
Direct Growth Option	10.4246	-	-
Dividend Option	10.3998	-	-
Growth Option	10.3998	-	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	54.45	50.96	-
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	11.1329	10.4246	-
Direct Growth Option	11.1329	10.4246	-
Dividend Option	11.1012	10.3998	-
Growth Option	11.1012	10.3998	-
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	0.10%	0.40%	-

<b>ICICI Prudential Fixed Maturity Plan - Series 79 - 1105 Days Plan B</b>	<b>FY-2017-2018</b>	<b>FY-2016-2017</b>	<b>FY-2015-2016</b>
<b>Historical Per Unit Statistics</b>			
Date of Allotment	19-May-16		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	10.8049	-	-
Direct Growth Option	10.8044	-	-
Dividend Option	10.7362	-	-
Growth Option	10.7362	-	-

<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	29.00	27.02	-
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	11.5926	10.8049	-
Direct Growth Option	11.5934	10.8044	-
Dividend Option	11.5127	10.7362	-
Growth Option	11.5127	10.7362	-
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	0.16%	0.65%	-

<b>ICICI Prudential Fixed Maturity Plan - Series 79 - 1106 Days Plan M</b>	<b>FY-2017-2018</b>	<b>FY-2016-2017</b>	<b>FY-2015-2016</b>
<b>Historical Per Unit Statistics</b>			
Date of Allotment	24-Aug-16		
<b>NAV at the beginning of the period (₹)</b>			-
Direct Dividend Option	10.4827	-	-
Direct Growth Option	10.4827	-	-
Dividend Option	10.4534	-	-
Growth Option	10.4534	-	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	61.30	57.58	-
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	11.1599	10.4827	-
Direct Growth Option	11.1599	10.4827	-
Dividend Option	11.1108	10.4534	-
Growth Option	11.1108	10.4534	-

Ratio of Recurring Expenses to Net Assets for the Scheme	0.42%	0.45%	-
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ICICI Prudential Fixed Maturity Plan - Series 79 - 1118 Days Plan K	FY-2017-2018	FY-2016-2017	FY-2015-2016
<b>Historical Per Unit Statistics</b>			
Date of Allotment	12-Aug-16		
<b>NAV at the beginning of the period (₹)</b>			-
Direct Dividend Option	10.4971	-	-
Direct Growth Option	10.4971	-	-
Dividend Option	10.4681	-	-
Growth Option	10.4681	-	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	59.91	56.08	-
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	11.2091	10.4971	-
Direct Growth Option	11.2091	10.4971	-
Dividend Option	11.1739	10.4681	-
Growth Option	11.1739	10.4681	-
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	0.11%	0.36%	-

ICICI Prudential Fixed Maturity Plan - Series 79 - 1120 Days Plan J	FY-2017-2018	FY-2016-2017	FY-2015-2016
<b>Historical Per Unit Statistics</b>			
Date of Allotment	03-Aug-16		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	-	-	-
Direct Growth Option	10.5534	-	-
Dividend Option	10.5272	-	-
Growth Option	10.5272	-	-

<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	138.07	129.22	-
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	-	-	-
Direct Growth Option	11.2713	10.5534	-
Dividend Option	11.2391	10.5272	-
Growth Option	11.2391	10.5272	-
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	0.09%	0.34%	-

<b>ICICI Prudential Fixed Maturity Plan - Series 79 - 1130 Days Plan E</b>	<b>FY-2017-2018</b>	<b>FY-2016-2017</b>	<b>FY-2015-2016</b>
<b>Historical Per Unit Statistics</b>			
Date of Allotment	28-Jun-16		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	10.6555	-	-
Direct Growth Option	10.6555	-	-
Dividend Option	10.6301	-	-
Growth Option	10.6301	-	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	25.22	23.62	-
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	11.3787	10.6555	-
Direct Growth Option	11.3787	10.6555	-
Dividend Option	11.3258	10.6301	-
Growth Option	11.3258	10.6301	-
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	0.55%	0.82%	-

ICICI Prudential Fixed Maturity Plan - Series 79 - 1140 Days Plan D	FY-2017-2018	FY-2016-2017	FY-2015-2016
<b>Historical Per Unit Statistics</b>			
Date of Allotment	30-Jun-16		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	10.7885	-	-
Direct Growth Option	10.7885	-	-
Dividend Option	10.7325	-	-
Growth Option	10.7325	-	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	103.82	97.01	-
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	11.5673	10.7885	-
Direct Growth Option	11.5673	10.7885	-
Dividend Option	11.4772	10.7325	-
Growth Option	11.4772	10.7325	-
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	0.86%	1.22%	-

ICICI Prudential Fixed Maturity Plan - Series 79 - 1218 Days Plan A	FY-2017-2018	FY-2016-2017	FY-2015-2016
<b>Historical Per Unit Statistics</b>			
Date of Allotment	05-May-16		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	10.9990	-	-
Direct Growth Option	10.9990	-	-
Dividend Option	10.8764	-	-
Growth Option	10.8764	-	-

<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	457.03	421.05	-
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	11.9469	10.9990	-
Direct Growth Option	11.9469	10.9990	-
Dividend Option	11.7966	10.8764	-
Growth Option	11.7966	10.8764	-
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	0.16%	1.50%	-

<b>ICICI Prudential Fixed Maturity Plan - Series 79 - 1404 Days Plan T</b>	<b>FY-2017-2018</b>	<b>FY-2016-2017</b>	<b>FY-2015-2016</b>
<b>Historical Per Unit Statistics</b>			
Date of Allotment	23-Sep-16		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	-	-	-
Direct Growth Option	10.3870	-	-
Dividend Option	10.3687	-	-
Growth Option	10.3687	-	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	38.20	35.81	-
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	-	-	-
Direct Growth Option	11.0754	10.3870	-
Dividend Option	11.0521	10.3687	-
Growth Option	11.0524	10.3687	-
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	0.12%	0.52%	-

ICICI Prudential Fixed Maturity Plan - Series 80 - 1100 Days Plan A	FY-2017-2018	FY-2016-2017	FY-2015-2016
<b>Historical Per Unit Statistics</b>			
Date of Allotment	21-Oct-16		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	10.4247	-	-
Direct Growth Option	10.4247	-	-
Dividend Option	10.3931	-	-
Growth Option	10.3931	-	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	40.87	37.83	-
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	11.2783	10.4247	-
Direct Growth Option	11.2783	10.4247	-
Dividend Option	11.2075	10.3931	-
Growth Option	11.2075	10.3931	-
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	0.25%	0.49%	-

ICICI Prudential Fixed Maturity Plan - Series 80 - 1125 Days Plan S	FY-2017-2018	FY-2016-2017	FY-2015-2016
<b>Historical Per Unit Statistics</b>			
Date of Allotment	30-Mar-17		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	10.0014	-	-
Direct Growth Option	10.0014	-	-
Dividend Option	10.0014	-	-
Growth Option	10.0014	-	-
<b>Dividends (inclusive of distribution tax if, any)</b>			

<b>Net Assets end of period (₹ in Crore)</b>	27.02	24.27	-
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	10.8785	10.0014	-
Direct Growth Option	10.8785	10.0014	-
Dividend Option	10.8315	10.0014	-
Growth Option	10.8315	10.0014	-
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	0.16%	0.02%	-

<b>ICICI Prudential Fixed Maturity Plan - Series 80 - 1138 Days Plan R</b>	<b>FY-2017-2018</b>	<b>FY-2016-2017</b>	<b>FY-2015-2016</b>
<b>Historical Per Unit Statistics</b>			
Date of Allotment	29-Mar-17		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	10.0195	-	-
Direct Growth Option	10.0195	-	-
Dividend Option	10.0188	-	-
Growth Option	10.0188	-	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	155.98	143.51	-
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	10.9201	10.0195	-
Direct Growth Option	10.9201	10.0195	-
Dividend Option	10.8477	10.0188	-
Growth Option	10.8478	10.0188	-
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	0.35%	0.66%	-

<b>ICICI Prudential Fixed Maturity Plan - Series 80 - 1150 Days Plan N</b>	<b>FY-2017-2018</b>	<b>FY-2016-2017</b>	<b>FY-2015-2016</b>
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<b>Historical Per Unit Statistics</b>			
Date of Allotment	16-Mar-17		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	10.0494	-	-
Direct Growth Option	10.0494	-	-
Dividend Option	10.0442	-	-
Growth Option	10.0442	-	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	91.23	83.96	-
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	10.9394	10.0494	-
Direct Growth Option	10.9394	10.0494	-
Dividend Option	10.8629	10.0442	-
Growth Option	10.8629	10.0442	-
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	0.27%	0.51%	-

<b>ICICI Prudential Fixed Maturity Plan - Series 80 - 1170 Days Plan I</b>	<b>FY-2017-2018</b>	<b>FY-2016-2017</b>	<b>FY-2015-2016</b>
<b>Historical Per Unit Statistics</b>			
Date of Allotment	28-Feb-17		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	10.0641	-	-
Direct Growth Option	10.0641	-	-
Dividend Option	10.0536	-	-
Growth Option	10.0536	-	-
<b>Dividends (inclusive of distribution tax if, any)</b>			

<b>Net Assets end of period (₹ in Crore)</b>	101.57	93.69	-
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	10.9544	10.0641	-
Direct Growth Option	10.9544	10.0641	-
Dividend Option	10.8721	10.0536	-
Growth Option	10.8721	10.0536	-
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	0.48%	0.91%	-

<b>ICICI Prudential Fixed Maturity Plan Series 80 - 1187 Days Plan G</b>	<b>FY-2017-2018</b>	<b>FY-2016-2017</b>	<b>FY-2015-2016</b>
<b>Historical Per Unit Statistics</b>			
Date of Allotment	03-Feb-17		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	10.0346	-	-
Direct Growth Option	10.0346	-	-
Dividend Option	10.0331	-	-
Growth Option	10.0331	-	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	183.43	171.60	-
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	10.7214	10.0346	-
Direct Growth Option	10.7214	10.0346	-
Dividend Option	10.7125	10.0331	-
Growth Option	10.7125	10.0331	-
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	0.05%	0.03%	-

<b>ICICI Prudential Fixed Maturity Plan Series 80 - 1194 Days Plan F</b>	<b>FY-2017-2018</b>	<b>FY-2016-2017</b>	<b>FY-2015-2016</b>
<b>Historical Per Unit Statistics</b>			

Date of Allotment	27-Jan-17		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	10.0613	-	-
Direct Growth Option	10.0613	-	-
Dividend Option	10.0596	-	-
Growth Option	10.0596	-	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	177.12	165.72	-
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	10.7510	10.0613	-
Direct Growth Option	10.7510	10.0613	-
Dividend Option	10.7426	10.0596	-
Growth Option	10.7426	10.0596	-
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	0.08%	0.09%	-

ICICI Prudential Fixed Maturity Plan - Series 80 - 1216 Days Plan U	FY-2017-2018	FY-2016-2017	FY-2015-2016
<b>Historical Per Unit Statistics</b>			
Date of Allotment	30-Mar-17		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	10.0025	-	-
Direct Growth Option	10.0025	-	-
Dividend Option	10.0024	-	-
Growth Option	10.0024	-	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	59.00	54.72	-

<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	10.6708	10.0025	-
Direct Growth Option	10.6708	10.0025	-
Dividend Option	10.6529	10.0024	-
Growth Option	10.6529	10.0024	-
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	0.08%	0.15%	-

<b>ICICI Prudential Fixed Maturity Plan - Series 80 - 1225 Days Plan T</b>	<b>FY-2017-2018</b>	<b>FY-2016-2017</b>	<b>FY-2015-2016</b>
<b>Historical Per Unit Statistics</b>			
Date of Allotment	29-Mar-17		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	10.0154	-	-
Direct Growth Option	10.0154	-	-
Dividend Option	-	-	-
Growth Option	10.0152	-	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	112.50	105.20	-
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	10.6898	10.0154	-
Direct Growth Option	10.6898	10.0154	-
Dividend Option	10.6716	-	-
Growth Option	10.6717	10.0152	-
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	0.02%	0.04%	-

<b>ICICI Prudential Fixed Maturity Plan - Series 80 - 1227 Days Plan Q</b>	<b>FY-2017-2018</b>	<b>FY-2016-2017</b>	<b>FY-2015-2016</b>
<b>Historical Per Unit Statistics</b>			
Date of Allotment	21-Mar-17		

<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	10.0559	-	-
Direct Growth Option	10.0559	-	-
Dividend Option	-	-	-
Growth Option	10.0551	-	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	113.49	106.26	-
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	10.7344	10.0559	-
Direct Growth Option	10.7344	10.0559	-
Dividend Option	-	-	-
Growth Option	10.7155	10.0551	-
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	0.02%	0.02%	-

<b>ICICI Prudential Fixed Maturity Plan - Series 80 - 1231 Days Plan P</b>	<b>FY-2017-2018</b>	<b>FY-2016-2017</b>	<b>FY-2015-2016</b>
<b>Historical Per Unit Statistics</b>			
Date of Allotment	17-Mar-17		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	10.0584	-	-
Direct Growth Option	10.0584	-	-
Dividend Option	-	-	-
Growth Option	10.0573	-	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	110.86	103.81	-
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option			-

	10.7363	10.0584	
Direct Growth Option	10.7363	10.0584	-
Dividend Option	-	-	-
Growth Option	10.7171	10.0573	-
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	0.02%	0.03%	-

ICICI Prudential Fixed Maturity Plan - Series 80 - 1233 Days Plan O	FY-2017-2018	FY-2016-2017	FY-2015-2016
<b>Historical Per Unit Statistics</b>			
Date of Allotment	15-Mar-17		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	10.0672	-	-
Direct Growth Option	10.0672	-	-
Dividend Option	-	-	-
Growth Option	10.0668	-	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	127.39	119.31	-
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	10.7434	10.0672	-
Direct Growth Option	10.7434	10.0672	-
Dividend Option	-	-	-
Growth Option	10.7358	10.0668	-
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	0.01%	0.02%	-

ICICI Prudential Fixed Maturity Plan - Series 80 - 1245 Days Plan L	FY-2017-2018	FY-2016-2017	FY-2015-2016
<b>Historical Per Unit Statistics</b>			
Date of Allotment	10-Mar-17		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	10.0809	-	-

Direct Growth Option	10.0809	-	-
Dividend Option	10.0804	-	-
Growth Option	10.0804	-	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	43.67	40.92	-
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	10.7547	10.0809	-
Direct Growth Option	10.7547	10.0809	-
Dividend Option	10.7471	10.0804	-
Growth Option	10.7471	10.0804	-
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	0.03%	0.04%	-

ICICI Prudential Fixed Maturity Plan - Series 80 - 1248 Days Plan D	FY-2017-2018	FY-2016-2017	FY-2015-2016
<b>Historical Per Unit Statistics</b>			
Date of Allotment	22-Nov-16		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	-	-	-
Direct Growth Option	10.2724	-	-
Dividend Option	10.2579	-	-
Growth Option	10.2579	-	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	97.00	89.82	-
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	-	-	-
Direct Growth Option	11.1153	10.2724	-
Dividend Option			-

	11.0686	10.2579	
Growth Option	11.0686	10.2579	-
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	0.58%	0.77%	-

ICICI Prudential Fixed Maturity Plan - Series 80 - 1253 Days Plan J	FY-2017-2018	FY-2016-2017	FY-2015-2016
<b>Historical Per Unit Statistics</b>			
Date of Allotment	23-Feb-17		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	-	-	-
Direct Growth Option	10.0809	-	-
Dividend Option	10.0799	-	-
Growth Option	10.0799	-	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	174.22	163.18	-
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	-	-	-
Direct Growth Option	10.7581	10.0809	-
Dividend Option	10.7544	10.0799	-
Growth Option	10.7544	10.0799	-
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	0.02%	0.03%	-

ICICI Prudential Midcap Select ETF	FY-2017-2018	FY-2016-2017	FY-2015-2016
<b>Historical Per Unit Statistics</b>			
Date of Allotment	04-Jul-16		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	-	-	-
Direct Growth Option	-	-	-
Dividend Option	-	-	-
Growth Option	60.68	-	-

<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	12.10	8.40	-
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	-	-	-
Direct Growth Option	-	-	-
Dividend Option	-	-	-
Growth Option	69.75	60.68	-
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	0.50%	0.49%	-

<b>ICICI Prudential Multiple Yield Fund - Series 11 - Plan A 1427 Days</b>	<b>FY-2017-2018</b>	<b>FY-2016-2017</b>	<b>FY-2015-2016</b>
<b>Historical Per Unit Statistics</b>			
Date of Allotment	05-Aug-16		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	10.6015	-	-
Direct Growth Option	10.6015	-	-
Dividend Option	10.4942	-	-
Growth Option	10.4942	-	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	133.47	124.63	-
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	11.5107	10.6015	-
Direct Growth Option	11.5107	10.6015	-
Dividend Option	11.2312	10.4942	-
Growth Option	11.2312	10.4942	-
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	2.16%	2.17%	-

ICICI Prudential Multiple Yield Fund - Series 11 - Plan B 1394 Days	FY-2017-2018	FY-2016-2017	FY-2015-2016
<b>Historical Per Unit Statistics</b>			
Date of Allotment	09-Sep-16		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	10.4660	-	-
Direct Growth Option	10.4660	-	-
Dividend Option	10.3887	-	-
Growth Option	10.3887	-	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	105.61	99.13	-
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	11.2832	10.4660	-
Direct Growth Option	11.2832	10.4660	-
Dividend Option	11.0618	10.3887	-
Growth Option	11.0618	10.3887	-
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	2.22%	2.23%	-

ICICI Prudential Multiple Yield Fund - Series 11 - Plan C - 1387 days	FY-2017-2018	FY-2016-2017	FY-2015-2016
<b>Historical Per Unit Statistics</b>			
Date of Allotment	17-Oct-16		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	10.3623	-	-
Direct Growth Option	10.3623	-	-
Dividend Option	10.2897	-	-
Growth Option	10.2897	-	-
<b>Dividends (inclusive of distribution tax if, any)</b>			

<b>Net Assets end of period (₹ in Crore)</b>	43.59	41.21	-
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	11.0776	10.3623	-
Direct Growth Option	11.0776	10.3623	-
Dividend Option	10.8755	10.2897	-
Growth Option	10.8755	10.2897	-
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	2.41%	2.24%	-

<b>ICICI Prudential Multiple Yield Fund - Series 11 - Plan D 1361 Days</b>	<b>FY-2017-2018</b>	<b>FY-2016-2017</b>	<b>FY-2015-2016</b>
<b>Historical Per Unit Statistics</b>			
Date of Allotment	08-Nov-16		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	10.2983	-	-
Direct Growth Option	10.2983	-	-
Dividend Option	10.2320	-	-
Growth Option	10.2320	-	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	30.59	28.61	-
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	11.1559	10.2983	-
Direct Growth Option	11.1559	10.2983	-
Dividend Option	10.9274	10.2320	-
Growth Option	10.9274	10.2320	-
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	2.18%	2.17%	-

<b>ICICI Prudential NV20 ETF</b>	<b>FY-2017-2018</b>	<b>FY-2016-2017</b>	<b>FY-2015-2016</b>
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<b>Historical Per Unit Statistics</b>			
Date of Allotment	17-Jun-16		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	-	-	-
Direct Growth Option	-	-	-
Dividend Option	-	-	-
Growth Option	40.27	-	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	8.85	7.24	-
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	-	-	-
Direct Growth Option	-	-	-
Dividend Option	-	-	-
Growth Option	46.04	40.27	-
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	0.49%	0.49%	-

<b>ICICI Prudential India Recovery Fund – Series 5</b>	<b>FY-2017-2018</b>	<b>FY-2016-2017</b>	<b>FY-2015-2016</b>
<b>Historical Per Unit Statistics</b>			
Date of Allotment	12-May-16		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	11.57	-	-
Direct Growth Option	12.40	-	-
Dividend Option	11.41	-	-
Growth Option	12.24	-	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
Direct Dividend Option	2.25	0.75	-
Dividend Option	2.20	0.75	-
<b>Net Assets end of period (₹ in Crore)</b>	73.58	76.57	-
<b>NAV at the end of the period (₹)</b>			

Direct Dividend Option	10.34	11.57	-
Direct Growth Option	13.61	12.40	-
Dividend Option	10.10	11.41	-
Growth Option	13.30	12.24	-
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	2.80%	2.64%	-

ICICI Prudential India Recovery Fund – Series 7	FY-2017-2018	FY-2016-2017	FY-2015-2016
<b>Historical Per Unit Statistics</b>			
Date of Allotment	22-Jun-16		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	12.11	-	-
Direct Growth Option	-	-	-
Dividend Option	11.96	-	-
Growth Option	-	-	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
Direct Dividend Option	3.05	-	-
Dividend Option	3.05	-	-
<b>Net Assets end of period (₹ in Crore)</b>	42.70	50.10	-
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	10.52	12.11	-
Direct Growth Option	-	-	-
Dividend Option	10.19	11.96	-
Growth Option	-	-	-
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	2.68%	2.62%	-

ICICI Prudential Value Fund – Series 10	FY-2017-2018	FY-2016-2017	FY-2015-2016
<b>Historical Per Unit Statistics</b>			
Date of Allotment	09-Jan-17		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	11.19	-	-
Direct Growth Option	11.19	-	-
Dividend Option	11.16	-	-
Growth Option	11.16	-	-

<b>Dividends (inclusive of distribution tax if, any)</b>			
Direct Dividend Option	1.40	-	-
Dividend Option	1.40	-	-
<b>Net Assets end of period (₹ in Crore)</b>	144.19	150.51	-
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	10.34	11.19	-
Direct Growth Option	11.68	11.19	-
Dividend Option	10.13	11.16	-
Growth Option	11.47	11.16	-
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	2.55%	2.77%	-

ICICI Prudential Value Fund – Series 11	FY-2017-2018	FY-2016-2017	FY-2015-2016
<b>Historical Per Unit Statistics</b>			
Date of Allotment	25-Jan-17		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	10.20	-	-
Direct Growth Option	10.20	-	-
Dividend Option	10.18	-	-
Growth Option	10.18	-	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
Direct Dividend Option	1.75	-	-
Dividend Option	1.75	-	-
<b>Net Assets end of period (₹ in Crore)</b>	140.20	128.90	-
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	10.64	10.20	-
Direct Growth Option	12.32	10.20	-
Dividend Option	10.43	10.18	-
Growth Option	12.11	10.18	-
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	2.46%	2.59%	-

ICICI Prudential Value Fund - Series 9	FY-2017-2018	FY-2016-2017	FY-2015-2016
<b>Historical Per Unit Statistics</b>			
Date of Allotment	29-Oct-16		
<b>NAV at the beginning of the period (₹)</b>			
Direct Dividend Option	10.90	-	-
Direct Growth Option	10.90	-	-
Dividend Option	10.83	-	-
Growth Option	10.83	-	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
Direct Dividend Option	1.75	-	-
Dividend Option	1.75	-	-
<b>Net Assets end of period (₹ in Crore)</b>	282.30	281.46	-
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	10.57	10.90	-
Direct Growth Option	12.27	10.90	-
Dividend Option	10.35	10.83	-
Growth Option	12.05	10.83	-
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	2.29%	2.35%	-

BHARAT 22 ETF	FY-2017-2018	FY-2016-2017	FY-2015-2016
<b>Historical Per Unit Statistics</b>			
Date of Allotment	24-Nov-17		
<b>NAV at the beginning of the period (₹)</b>	Scheme Launched during the Year	-	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	6,037.93	-	-
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	-	-	-
Direct Growth Option	-	-	-
Dividend Option	-	-	-

Growth Option	35.1830	-	-
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	0.009%	-	-

ICICI Prudential Capital Protection Oriented Fund - Series XII - Plan A 1168 Days	FY-2017-2018	FY-2016-2017	FY-2015-2016
<b>Historical Per Unit Statistics</b>			
Date of Allotment	26-May-17		
NAV at the beginning of the period (₹)	Scheme Launched during the Year	-	-
Dividends (inclusive of distribution tax if, any)			
Net Assets end of period (₹ in Crore)	27.71	-	-
NAV at the end of the period (₹)			
Direct Dividend Option	10.4206	-	-
Direct Growth Option	10.4206	-	-
Dividend Option	10.2881	-	-
Growth Option	10.2881	-	-
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	2.22%	-	-

ICICI Prudential Capital Protection Oriented Fund - Series XII - Plan C 1270 Days	FY-2017-2018	FY-2016-2017	FY-2015-2016
<b>Historical Per Unit Statistics</b>			
Date of Allotment	10-Oct-17		
NAV at the beginning of the period (₹)	Scheme Launched during the Year	-	-
Dividends (inclusive of distribution tax if, any)			
Net Assets end of period (₹ in Crore)	25.94	-	-

<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	10.2028	-	-
Direct Growth Option	10.2028	-	-
Dividend Option	10.1300	-	-
Growth Option	10.1300	-	-
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	2.18%	-	-

<b>ICICI Prudential Fixed Maturity Plan - Series 81 - 1100 Days Plan O</b>	<b>FY-2017-2018</b>	<b>FY-2016-2017</b>	<b>FY-2015-2016</b>
<b>Historical Per Unit Statistics</b>			
Date of Allotment	14-Jul-17		
<b>NAV at the beginning of the period (₹)</b>	Scheme Launched during the Year	-	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	31.91	-	-
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	10.4801	-	-
Direct Growth Option	10.4801	-	-
Dividend Option	10.4466	-	-
Growth Option	10.4466	-	-
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	0.41%	-	-

<b>ICICI Prudential Fixed Maturity Plan - Series 81 - 1100 Days Plan R</b>	<b>FY-2017-2018</b>	<b>FY-2016-2017</b>	<b>FY-2015-2016</b>
<b>Historical Per Unit Statistics</b>			
Date of Allotment	16-Aug-17		

NAV at the beginning of the period (₹)	Scheme Launched during the Year	-	-
Dividends (inclusive of distribution tax if, any)			
Net Assets end of period (₹ in Crore)	32.85	-	-
NAV at the end of the period (₹)			
Direct Dividend Option	10.3946	-	-
Direct Growth Option	10.3946	-	-
Dividend Option	10.3750	-	-
Growth Option	10.3750	-	-
Ratio of Recurring Expenses to Net Assets for the Scheme	0.35%	-	-

ICICI Prudential Fixed Maturity Plan - Series 81 - 1100 Days Plan W	FY-2017-2018	FY-2016-2017	FY-2015-2016
<b>Historical Per Unit Statistics</b>			
Date of Allotment	12-Oct-17		
NAV at the beginning of the period (₹)	Scheme Launched during the Year	-	-
Dividends (inclusive of distribution tax if, any)			
Net Assets end of period (₹ in Crore)	125.62	-	-
NAV at the end of the period (₹)			
Direct Dividend Option	10.2593	-	-
Direct Growth Option	10.2593	-	-
Dividend Option	10.2547	-	-
Growth Option	10.2547	-	-

Ratio of Recurring Expenses to Net Assets for the Scheme	0.15%	-	-
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ICICI Prudential Fixed Maturity Plan - Series 81 - 1101 Days Plan C	FY-2017-2018	FY-2016-2017	FY-2015-2016
<b>Historical Per Unit Statistics</b>			
Date of Allotment	28-Apr-17		
NAV at the beginning of the period (₹)	Scheme Launched during the Year	-	-
Dividends (inclusive of distribution tax if, any)			
Net Assets end of period (₹ in Crore)	124.67	-	-
NAV at the end of the period (₹)			
Direct Dividend Option	10.7490	-	-
Direct Growth Option	10.7490	-	-
Dividend Option	10.6156	-	-
Growth Option	10.6156	-	-
Ratio of Recurring Expenses to Net Assets for the Scheme	1.25%	-	-

ICICI Prudential Fixed Maturity Plan - Series 81 - 1101 Days Plan E	FY-2017-2018	FY-2016-2017	FY-2015-2016
<b>Historical Per Unit Statistics</b>			
Date of Allotment	12-May-17		
NAV at the beginning of the period (₹)	Scheme Launched during the Year	-	-
Dividends (inclusive of distribution tax if, any)			
Net Assets end of period (₹ in Crore)	92.55	-	-
NAV at the end of the period (₹)			
Direct Dividend Option		-	-

	10.7170		
Direct Growth Option	10.7171	-	-
Dividend Option	10.5912	-	-
Growth Option	10.5912	-	-
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	1.18%	-	-

ICICI Prudential Fixed Maturity Plan - Series 81 - 1116 Days Plan I	FY-2017-2018	FY-2016-2017	FY-2015-2016
<b>Historical Per Unit Statistics</b>			
Date of Allotment	11-May-17		
<b>NAV at the beginning of the period (₹)</b>	Scheme Launched during the Year	-	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	58.13	-	-
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	10.6894	-	-
Direct Growth Option	10.6893	-	-
Dividend Option	-	-	-
Growth Option	10.6625	-	-
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	0.29%	-	-

ICICI Prudential Fixed Maturity Plan - Series 81 - 1150 Days Plan K	FY-2017-2018	FY-2016-2017	FY-2015-2016
<b>Historical Per Unit Statistics</b>			
Date of Allotment	21-Jun-17		
<b>NAV at the beginning of the period (₹)</b>	Scheme Launched during the Year	-	-

Dividends (inclusive of distribution tax if, any)			
Net Assets end of period (₹ in Crore)	21.45	-	-
NAV at the end of the period (₹)			
Direct Dividend Option	10.4610	-	-
Direct Growth Option	10.4611	-	-
Dividend Option	10.4289	-	-
Growth Option	10.4289	-	-
Ratio of Recurring Expenses to Net Assets for the Scheme	0.26%	-	-

ICICI Prudential Fixed Maturity Plan - Series 81 - 1154 Days Plan J	FY-2017-2018	FY-2016-2017	FY-2015-2016
<b>Historical Per Unit Statistics</b>			
Date of Allotment	09-Jun-17		
NAV at the beginning of the period (₹)	Scheme Launched during the Year	-	-
Dividends (inclusive of distribution tax if, any)			
Net Assets end of period (₹ in Crore)	55.37	-	-
NAV at the end of the period (₹)			
Direct Dividend Option	10.4775	-	-
Direct Growth Option	10.4775	-	-
Dividend Option	10.4583	-	-
Growth Option	10.4583	-	-
Ratio of Recurring Expenses to Net Assets for the Scheme	0.12%	-	-

ICICI Prudential Fixed Maturity Plan - Series 81 - 1162 Days Plan P	FY-2017-2018	FY-2016-2017	FY-2015-2016
<b>Historical Per Unit Statistics</b>			
Date of Allotment	19-Jul-17		

<b>NAV at the beginning of the period (₹)</b>	Scheme Launched during the Year	-	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	57.74	-	-
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	10.3802	-	-
Direct Growth Option	10.3802	-	-
Dividend Option	10.3721	-	-
Growth Option	10.3721	-	-
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	0.05%	-	-

<b>ICICI Prudential Fixed Maturity Plan - Series 81 - 1163 Days Plan Q</b>	<b>FY-2017-2018</b>	<b>FY-2016-2017</b>	<b>FY-2015-2016</b>
<b>Historical Per Unit Statistics</b>			
Date of Allotment	31-Jul-17		
<b>NAV at the beginning of the period (₹)</b>	Scheme Launched during the Year	-	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	41.92	-	-
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	10.3423	-	-
Direct Growth Option	10.3423	-	-
Dividend Option	10.3350	-	-
Growth Option	10.3350	-	-

Ratio of Recurring Expenses to Net Assets for the Scheme	0.06%	-	-
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ICICI Prudential Fixed Maturity Plan - Series 81 - 1178 Days Plan H	FY-2017-2018	FY-2016-2017	FY-2015-2016
<b>Historical Per Unit Statistics</b>			
Date of Allotment	23-May-17		
NAV at the beginning of the period (₹)	Scheme Launched during the Year	-	-
Dividends (inclusive of distribution tax if, any)			
Net Assets end of period (₹ in Crore)	110.22	-	-
NAV at the end of the period (₹)			
Direct Dividend Option	10.5713	-	-
Direct Growth Option	10.5713	-	-
Dividend Option	10.5134	-	-
Growth Option	10.5134	-	-
Ratio of Recurring Expenses to Net Assets for the Scheme	0.07%	-	-

ICICI Prudential Fixed Maturity Plan - Series 81 - 1185 Days Plan G	FY-2017-2018	FY-2016-2017	FY-2015-2016
<b>Historical Per Unit Statistics</b>			
Date of Allotment	12-May-17		
NAV at the beginning of the period (₹)	Scheme Launched during the Year	-	-
Dividends (inclusive of distribution tax if, any)			
Net Assets end of period (₹ in Crore)	42.44	-	-
NAV at the end of the period (₹)			
Direct Dividend Option	-	-	-

Direct Growth Option	10.5913	-	-
Dividend Option	10.5289	-	-
Growth Option	10.5289	-	-
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	0.09%	-	-

ICICI Prudential Fixed Maturity Plan - Series 81 - 1190 Days Plan F	FY-2017-2018	FY-2016-2017	FY-2015-2016
<b>Historical Per Unit Statistics</b>			
Date of Allotment	05-May-17		
<b>NAV at the beginning of the period (₹)</b>	Scheme Launched during the Year	-	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	42.56	-	-
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	-	-	-
Direct Growth Option	10.6124	-	-
Dividend Option	10.5478	-	-
Growth Option	10.5478	-	-
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	0.22%	-	-

ICICI Prudential Fixed Maturity Plan - Series 81 - 1195 Days Plan D	FY-2017-2018	FY-2016-2017	FY-2015-2016
<b>Historical Per Unit Statistics</b>			
Date of Allotment	28-Apr-17		
<b>NAV at the beginning of the period (₹)</b>	Scheme Launched during the Year	-	-
<b>Dividends (inclusive of distribution tax if, any)</b>			

<b>Net Assets end of period (₹ in Crore)</b>	105.21	-	-
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	-	-	-
Direct Growth Option	10.6273	-	-
Dividend Option	10.5627	-	-
Growth Option	10.5617	-	-
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	0.13%	-	-

<b>ICICI Prudential Fixed Maturity Plan - Series 81 - 1205 Days Plan B</b>	<b>FY-2017-2018</b>	<b>FY-2016-2017</b>	<b>FY-2015-2016</b>
<b>Historical Per Unit Statistics</b>			
Date of Allotment	25-Apr-17		
<b>NAV at the beginning of the period (₹)</b>	Scheme Launched during the Year	-	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	44.19	-	-
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	10.6327	-	-
Direct Growth Option	10.6327	-	-
Dividend Option	10.5878	-	-
Growth Option	10.5878	-	-
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	0.14%	-	-

<b>ICICI Prudential Fixed Maturity Plan - Series 81 - 1211 Days Plan A</b>	<b>FY-2017-2018</b>	<b>FY-2016-2017</b>	<b>FY-2015-2016</b>
<b>Historical Per Unit Statistics</b>			
Date of Allotment	18-Apr-17		

NAV at the beginning of the period (₹)	Scheme Launched during the Year	-	-
Dividends (inclusive of distribution tax if, any)			
Net Assets end of period (₹ in Crore)	32.60	-	-
NAV at the end of the period (₹)			
Direct Dividend Option	10.6431	-	-
Direct Growth Option	10.6431	-	-
Dividend Option	10.6026	-	-
Growth Option	10.6026	-	-
Ratio of Recurring Expenses to Net Assets for the Scheme	0.19%	-	-

ICICI Prudential Fixed Maturity Plan - Series 82 - 103 Days Plan O	FY-2017-2018	FY-2016-2017	FY-2015-2016
<b>Historical Per Unit Statistics</b>			
Date of Allotment	06-Mar-18		
NAV at the beginning of the period (₹)	Scheme Launched during the Year	-	-
Dividends (inclusive of distribution tax if, any)			
Net Assets end of period (₹ in Crore)	678.87	-	-
NAV at the end of the period (₹)			
Direct Dividend Option	10.0594	-	-
Direct Growth Option	10.0594	-	-
Dividend Option	10.0582	-	-
Growth Option	10.0582	-	-

Ratio of Recurring Expenses to Net Assets for the Scheme	0.06%	-	-
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ICICI Prudential Fixed Maturity Plan - Series 82 - 1135 Days Plan S	FY-2017-2018	FY-2016-2017	FY-2015-2016
<b>Historical Per Unit Statistics</b>			
Date of Allotment	26-Mar-18		
NAV at the beginning of the period (₹)	Scheme Launched during the Year	-	-
Dividends (inclusive of distribution tax if, any)			
Net Assets end of period (₹ in Crore)	296.46	-	-
NAV at the end of the period (₹)			
Direct Dividend Option	-	-	-
Direct Growth Option	10.0152	-	-
Dividend Option	-	-	-
Growth Option	10.0151	-	-
Direct Quarterly Dividend Option	10.0152	-	-
Direct Half Yearly Dividend Option	10.0152	-	-
Quarterly Dividend Option	10.0151	-	-
Half Yearly Dividend Option	10.0151	-	-
Ratio of Recurring Expenses to Net Assets for the Scheme	0.44%	-	-

ICICI Prudential Fixed Maturity Plan - Series 82 - 1135 Days Plan U	FY-2017-2018	FY-2016-2017	FY-2015-2016
<b>Historical Per Unit Statistics</b>			
Date of Allotment	22-Mar-18		
NAV at the beginning of the period (₹)	Scheme Launched during the Year	-	-
Dividends (inclusive of distribution tax if, any)			

<b>Net Assets end of period (₹ in Crore)</b>	524.37	-	-
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	-	-	-
Direct Growth Option	10.0296	-	-
Dividend Option	-	-	-
Growth Option	10.0294	-	-
Direct Quarterly Dividend Option	-	-	-
Direct Half Yearly Dividend Option	10.0296	-	-
Quarterly Dividend Option	10.0294	-	-
Half Yearly Dividend Option	-	-	-
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	0.03%	-	-

<b>ICICI Prudential Fixed Maturity Plan - Series 82 - 1135 Days Plan V</b>	<b>FY-2017-2018</b>	<b>FY-2016-2017</b>	<b>FY-2015-2016</b>
<b>Historical Per Unit Statistics</b>			
Date of Allotment	27-Mar-18		
<b>NAV at the beginning of the period (₹)</b>	Scheme Launched during the Year	-	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	27.50	-	-
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	-	-	-
Direct Growth Option	10.0022	-	-
Dividend Option	-	-	-
Growth Option	10.0021	-	-
Direct Quarterly Dividend Option	10.0022	-	-
Direct Half Yearly Dividend Option	-	-	-
Quarterly Dividend Option	10.0021	-	-
Half Yearly Dividend Option	10.0021	-	-

<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	0.35%	-	-

<b>ICICI Prudential Fixed Maturity Plan - Series 82 - 1136 Days Plan P</b>	<b>FY-2017-2018</b>	<b>FY-2016-2017</b>	<b>FY-2015-2016</b>
<b>Historical Per Unit Statistics</b>			
Date of Allotment	22-Mar-18		
<b>NAV at the beginning of the period (₹)</b>	Scheme Launched during the Year	-	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	598.39	-	-
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	-	-	-
Direct Growth Option	10.0249	-	-
Dividend Option	-	-	-
Growth Option	10.0245	-	-
Direct Quarterly Dividend Option	10.0249	-	-
Direct Half Yearly Dividend Option	10.0249	-	-
Quarterly Dividend Option	10.0245	-	-
Half Yearly Dividend Option	10.0245	-	-
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	0.33%	-	-

<b>ICICI Prudential Fixed Maturity Plan - Series 82 - 1157 Days Plan J</b>	<b>FY-2017-2018</b>	<b>FY-2016-2017</b>	<b>FY-2015-2016</b>
<b>Historical Per Unit Statistics</b>			
Date of Allotment	01-Mar-18		
<b>NAV at the beginning of the period (₹)</b>	Scheme Launched during the Year	-	-

<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	131.52	-	-
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	-	-	-
Direct Growth Option	10.1099	-	-
Dividend Option	-	-	-
Growth Option	10.1066	-	-
Direct Quarterly Dividend Option	10.1099	-	-
Direct Half Yearly Dividend Option	10.1099	-	-
Quarterly Dividend Option	10.1066	-	-
Half Yearly Dividend Option	10.1066	-	-
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	0.50%	-	-

<b>ICICI Prudential Fixed Maturity Plan - Series 82 - 1170 Days Plan R</b>	<b>FY-2017-2018</b>	<b>FY-2016-2017</b>	<b>FY-2015-2016</b>
<b>Historical Per Unit Statistics</b>			
Date of Allotment	27-Mar-18		
<b>NAV at the beginning of the period (₹)</b>	Scheme Launched during the Year	-	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	244.51	-	-
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	-	-	-
Direct Growth Option	10.0028	-	-
Dividend Option	-	-	-
Growth Option	10.0028	-	-
Direct Quarterly Dividend Option	10.0028	-	-
Direct Half Yearly Dividend Option	-	-	-
Quarterly Dividend Option		-	-

	10.0028		
Half Yearly Dividend Option	10.0028	-	-
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	0.05%	-	-

ICICI Prudential Fixed Maturity Plan - Series 82 - 1175 Days Plan Q	FY-2017-2018	FY-2016-2017	FY-2015-2016
<b>Historical Per Unit Statistics</b>			
Date of Allotment	14-Mar-18		
<b>NAV at the beginning of the period (₹)</b>	Scheme Launched during the Year	-	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	500.93	-	-
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	-	-	-
Direct Growth Option	10.0529	-	-
Dividend Option	-	-	-
Growth Option	10.0520	-	-
Direct Quarterly Dividend Option	10.0529	-	-
Direct Half Yearly Dividend Option	10.0530	-	-
Quarterly Dividend Option	10.0520	-	-
Half Yearly Dividend Option	10.0520	-	-
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	0.05%	-	-

ICICI Prudential Fixed Maturity Plan - Series 82 - 1185 Days Plan I	FY-2017-2018	FY-2016-2017	FY-2015-2016
<b>Historical Per Unit Statistics</b>			
Date of Allotment	06-Feb-18		
<b>NAV at the beginning of the period (₹)</b>	Scheme Launched during the Year	-	-

<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	913.62	-	-
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	-	-	-
Direct Growth Option	10.1258	-	-
Dividend Option	-	-	-
Growth Option	10.1237	-	-
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	0.03%	-	-

<b>ICICI Prudential Fixed Maturity Plan Series 82 - 1185 Days Plan M</b>	<b>FY-2017-2018</b>	<b>FY-2016-2017</b>	<b>FY-2015-2016</b>
<b>Historical Per Unit Statistics</b>			
Date of Allotment	28-Feb-18		
<b>NAV at the beginning of the period (₹)</b>	Scheme Launched during the Year	-	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	438.85	-	-
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	-	-	-
Direct Growth Option	10.0941	-	-
Dividend Option	-	-	-
Growth Option	10.0937	-	-
Direct Quarterly Dividend Option	10.0941	-	-
Direct Half Yearly Dividend Option	10.0941	-	-
Quarterly Dividend Option	10.0937	-	-
Half Yearly Dividend Option	-	-	-

Ratio of Recurring Expenses to Net Assets for the Scheme	0.02%	-	-
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ICICI Prudential Fixed Maturity Plan - Series 82 - 1185 Days Plan N	FY-2017-2018	FY-2016-2017	FY-2015-2016
<b>Historical Per Unit Statistics</b>			
Date of Allotment	08-Mar-18		
NAV at the beginning of the period (₹)	Scheme Launched during the Year	-	-
Dividends (inclusive of distribution tax if, any)			
Net Assets end of period (₹ in Crore)	256.17	-	-
NAV at the end of the period (₹)			
Direct Dividend Option	-	-	-
Direct Growth Option	10.0701	-	-
Dividend Option	-	-	-
Growth Option	10.0690	-	-
Direct Quarterly Dividend Option	10.0702	-	-
Direct Half Yearly Dividend Option	10.0701	-	-
Quarterly Dividend Option	10.0690	-	-
Half Yearly Dividend Option	10.0690	-	-
Ratio of Recurring Expenses to Net Assets for the Scheme	0.04%	-	-

ICICI Prudential Fixed Maturity Plan – Series 82 – 1187 Days Plan F	FY-2017-2018	FY-2016-2017	FY-2015-2016
<b>Historical Per Unit Statistics</b>			
Date of Allotment	30-Jan-18		
NAV at the beginning of the period (₹)	Scheme Launched during the Year	-	-
Dividends (inclusive of distribution tax if, any)			

<b>Net Assets end of period (₹ in Crore)</b>	465.61	-	-
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	-	-	-
Direct Growth Option	10.1693	-	-
Dividend Option	-	-	-
Growth Option	10.1641	-	-
Direct Quarterly Dividend Option	10.1693	-	-
Direct Half Yearly Dividend Option	-	-	-
Quarterly Dividend Option	10.1641	-	-
Half Yearly Dividend Option	10.1641	-	-
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	0.41%	-	-

<b>ICICI Prudential Fixed Maturity Plan - Series 82 - 1199 Days Plan L</b>	<b>FY-2017-2018</b>	<b>FY-2016-2017</b>	<b>FY-2015-2016</b>
<b>Historical Per Unit Statistics</b>			
Date of Allotment	21-Feb-18		
<b>NAV at the beginning of the period (₹)</b>	Scheme Launched during the Year	-	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	641.34	-	-
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	-	-	-
Direct Growth Option	10.1165	-	-
Dividend Option	-	-	-
Growth Option	10.1151	-	-
Direct Quarterly Dividend Option	-	-	-
Direct Half Yearly Dividend Option	10.1165	-	-
Quarterly Dividend Option	-	-	-
Half Yearly Dividend Option	10.1151	-	-

<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	0.02%	-	-

<b>ICICI Prudential Fixed Maturity Plan - Series 82 - 1203 Days Plan K</b>	<b>FY-2017-2018</b>	<b>FY-2016-2017</b>	<b>FY-2015-2016</b>
<b>Historical Per Unit Statistics</b>			
Date of Allotment	15-Feb-18		
<b>NAV at the beginning of the period (₹)</b>	Scheme Launched during the Year	-	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	527.88	-	-
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	-	-	-
Direct Growth Option	10.1225	-	-
Dividend Option	-	-	-
Growth Option	10.1208	-	-
Direct Quarterly Dividend Option	10.1225	-	-
Direct Half Yearly Dividend Option	-	-	-
Quarterly Dividend Option	10.1208	-	-
Half Yearly Dividend Option	10.1211	-	-
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	0.03%	-	-

<b>ICICI Prudential Fixed Maturity Plan - Series 82 - 1215 Days Plan H</b>	<b>FY-2017-2018</b>	<b>FY-2016-2017</b>	<b>FY-2015-2016</b>
<b>Historical Per Unit Statistics</b>			
Date of Allotment	02-Feb-18		
<b>NAV at the beginning of the period (₹)</b>	Scheme Launched during the Year	-	-

<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	523.14	-	-
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	-	-	-
Direct Growth Option	10.1401	-	-
Dividend Option	-	-	-
Growth Option	10.1380	-	-
Direct Quarterly Dividend Option	10.1402	-	-
Direct Half Yearly Dividend Option	10.1401	-	-
Quarterly Dividend Option	10.1380	-	-
Half Yearly Dividend Option	10.1379	-	-
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	0.02%	-	-

<b>ICICI Prudential Fixed Maturity Plan – Series 82 – 1217 Days Plan C</b>	<b>FY-2017-2018</b>	<b>FY-2016-2017</b>	<b>FY-2015-2016</b>
<b>Historical Per Unit Statistics</b>			
Date of Allotment	04-Jan-18		
<b>NAV at the beginning of the period (₹)</b>	Scheme Launched during the Year	-	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	129.74	-	-
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	-	-	-
Direct Growth Option	10.1611	-	-
Dividend Option	-	-	-
Growth Option	10.1565	-	-
Direct Quarterly Dividend Option	10.1611	-	-
Direct Half Yearly Dividend Option	10.1609	-	-

Quarterly Dividend Option	10.1565	-	-
Half Yearly Dividend Option	10.1565	-	-
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	0.04%	-	-

<b>ICICI Prudential Fixed Maturity Plan – Series 82 – 1219 Days Plan D</b>	<b>FY-2017-2018</b>	<b>FY-2016-2017</b>	<b>FY-2015-2016</b>
<b>Historical Per Unit Statistics</b>			
Date of Allotment	11-Jan-18		
<b>NAV at the beginning of the period (₹)</b>	Scheme Launched during the Year	-	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	219.15	-	-
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	-	-	-
Direct Growth Option	10.1666	-	-
Dividend Option	-	-	-
Growth Option	10.1624	-	-
Direct Quarterly Dividend Option	10.1666	-	-
Direct Half Yearly Dividend Option	-	-	-
Quarterly Dividend Option	10.1624	-	-
Half Yearly Dividend Option	10.1624	-	-
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	0.01%	-	-

<b>ICICI Prudential Fixed Maturity Plan – Series 82 – 1223 Days Plan E</b>	<b>FY-2017-2018</b>	<b>FY-2016-2017</b>	<b>FY-2015-2016</b>
<b>Historical Per Unit Statistics</b>			
Date of Allotment	18-Jan-18		
<b>NAV at the beginning of the period (₹)</b>	Scheme Launched during the Year	-	-

<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	149.60	-	-
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	-	-	-
Direct Growth Option	10.1520	-	-
Dividend Option	-	-	-
Growth Option	10.1482	-	-
Direct Quarterly Dividend Option	10.1520	-	-
Direct Half Yearly Dividend Option	10.1520	-	-
Quarterly Dividend Option	10.1482	-	-
Half Yearly Dividend Option	10.1481	-	-
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	0.04%	-	-

<b>ICICI Prudential Fixed Maturity Plan – Series 82 – 1223 Days Plan G</b>	<b>FY-2017-2018</b>	<b>FY-2016-2017</b>	<b>FY-2015-2016</b>
<b>Historical Per Unit Statistics</b>			
Date of Allotment	25-Jan-18		
<b>NAV at the beginning of the period (₹)</b>	Scheme Launched during the Year	-	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	172.98	-	-
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	-	-	-
Direct Growth Option	10.1391	-	-
Dividend Option	-	-	-
Growth Option	10.1357	-	-
Direct Quarterly Dividend Option	-	-	-

Direct Half Yearly Dividend Option	10.1391	-	-
Quarterly Dividend Option	10.1356	-	-
Half Yearly Dividend Option	10.1357	-	-
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	0.03%	-	-

ICICI Prudential Fixed Maturity Plan – Series 82 – 1225 Days Plan B	FY-2017-2018	FY-2016-2017	FY-2015-2016
<b>Historical Per Unit Statistics</b>			
Date of Allotment	27-Dec-17		
<b>NAV at the beginning of the period (₹)</b>	Scheme Launched during the Year	-	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	390.47	-	-
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	-	-	-
Direct Growth Option	10.1775	-	-
Dividend Option	-	-	-
Growth Option	10.1724	-	-
Direct Quarterly Dividend Option	10.1774	-	-
Direct Half Yearly Dividend Option	10.1774	-	-
Quarterly Dividend Option	10.1724	-	-
Half Yearly Dividend Option	10.1724	-	-
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	0.01%	-	-

ICICI Prudential Fixed Maturity Plan - Series 82 - 1236 Days Plan A	FY-2017-2018	FY-2016-2017	FY-2015-2016
<b>Historical Per Unit Statistics</b>			
Date of Allotment	08-Dec-17		

NAV at the beginning of the period (₹)	Scheme Launched during the Year	-	-
Dividends (inclusive of distribution tax if, any)			
Net Assets end of period (₹ in Crore)	78.51	-	-
NAV at the end of the period (₹)			
Direct Dividend Option	-	-	-
Direct Growth Option	10.1758	-	-
Dividend Option	-	-	-
Growth Option	10.1727	-	-
Direct Quarterly Dividend Option	10.1757	-	-
Direct Half Yearly Dividend Option	10.1758	-	-
Quarterly Dividend Option	10.1727	-	-
Half Yearly Dividend Option	10.1726	-	-
Ratio of Recurring Expenses to Net Assets for the Scheme	0.08%	-	-

ICICI Prudential Long Term Wealth Enhancement Fund	FY-2017-2018	FY-2016-2017	FY-2015-2016
<b>Historical Per Unit Statistics</b>			
Date of Allotment	22-Mar-18		
NAV at the beginning of the period (₹)	Scheme Launched during the Year	-	-
Dividends (inclusive of distribution tax if, any)			
Net Assets end of period (₹ in Crore)	38.33	-	-
NAV at the end of the period (₹)			
Direct Dividend Option	9.98	-	-
Direct Growth Option	9.98	-	-
Dividend Option	9.98	-	-

Growth Option	9.98	-	-
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	2.77%	-	-

ICICI Prudential Multiple Yield Fund - Series 14 - Plan A 1228 Days	FY-2017-2018	FY-2016-2017	FY-2015-2016
<b>Historical Per Unit Statistics</b>			
Date of Allotment	21-Feb-18		
NAV at the beginning of the period (₹)	Scheme Launched during the Year	-	-
Dividends (inclusive of distribution tax if, any)			
Net Assets end of period (₹ in Crore)	35.76	-	-
NAV at the end of the period (₹)			
Direct Dividend Option	10.0819	-	-
Direct Growth Option	10.0819	-	-
Dividend Option	10.0659	-	-
Growth Option	10.0659	-	-
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	2.22%	-	-

ICICI Prudential Nifty Low Vol 30 ETF	FY-2017-2018	FY-2016-2017	FY-2015-2016
<b>Historical Per Unit Statistics</b>			
Date of Allotment	03-Jul-17		
NAV at the beginning of the period (₹)	Scheme Launched during the Year	-	-
Dividends (inclusive of distribution tax if, any)			
Net Assets end of period (₹ in Crore)	11.80	-	-

<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	-	-	-
Direct Growth Option	-	-	-
Dividend Option	-	-	-
Growth Option	80.08	-	-
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	0.50%	-	-

<b>ICICI Prudential Sensex Index Fund</b>	<b>FY-2017-2018</b>	<b>FY-2016-2017</b>	<b>FY-2015-2016</b>
<b>Historical Per Unit Statistics</b>			
Date of Allotment	21-Sep-17		
<b>NAV at the beginning of the period (₹)</b>	Scheme Launched during the Year	-	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	3.67	-	-
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	10.2094	-	-
Direct Growth Option	10.2094	-	-
Dividend Option	10.1964	-	-
Growth Option	10.1964	-	-
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	0.36%	-	-

<b>ICICI Prudential Value Fund - Series 12</b>	<b>FY-2017-2018</b>	<b>FY-2016-2017</b>	<b>FY-2015-2016</b>
<b>Historical Per Unit Statistics</b>			
Date of Allotment	17-Apr-17		
<b>NAV at the beginning of the period (₹)</b>	Scheme Launched during the Year	-	-
<b>Dividends (inclusive of distribution tax if, any)</b>			

Direct Dividend Option	1.30	-	-
Dividend Option	1.28	-	-
<b>Net Assets end of period (₹ in Crore)</b>	656.04	-	-
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	10.10	-	-
Direct Growth Option	-	-	-
Dividend Option	9.91	-	-
Growth Option	-	-	-
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	2.48%	-	-

ICICI Prudential Value Fund - Series 13	FY-2017-2018	FY-2016-2017	FY-2015-2016
<b>Historical Per Unit Statistics</b>			
Date of Allotment	16-May-17		
<b>NAV at the beginning of the period (₹)</b>	Scheme Launched during the Year	-	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
Direct Dividend Option	0.75	-	-
Dividend Option	0.73	-	-
<b>Net Assets end of period (₹ in Crore)</b>	673.17	-	-
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	10.07	-	-
Direct Growth Option	-	-	-
Dividend Option	9.92	-	-
Growth Option	-	-	-
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	2.46%	-	-

ICICI Prudential Value Fund - Series 14	FY-2017-2018	FY-2016-2017	FY-2015-2016
<b>Historical Per Unit Statistics</b>			
Date of Allotment	14-Jun-17		

<b>NAV at the beginning of the period (₹)</b>	Scheme Launched during the Year	-	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
Direct Dividend Option	0.50	-	-
Dividend Option	0.50	-	-
<b>Net Assets end of period (₹ in Crore)</b>	527.92	-	-
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	10.12	-	-
Direct Growth Option	10.61	-	-
Dividend Option	9.95	-	-
Growth Option	10.44	-	-
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	2.41%	-	-

ICICI Prudential Value Fund - Series 15	FY-2017-2018	FY-2016-2017	FY-2015-2016
<b>Historical Per Unit Statistics</b>			
Date of Allotment	17-Jul-17		
<b>NAV at the beginning of the period (₹)</b>	Scheme Launched during the Year	-	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
Direct Dividend Option	0.38	-	-
Dividend Option	0.25	-	-
<b>Net Assets end of period (₹ in Crore)</b>	571.54	-	-
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	9.95	-	-
Direct Growth Option	10.33	-	-
Dividend Option	9.94	-	-
Growth Option	10.18	-	-
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	2.55%	-	-

ICICI Prudential Value Fund - Series 16	FY-2017-2018	FY-2016-2017	FY-2015-2016
<b>Historical Per Unit Statistics</b>			
Date of Allotment	11-Aug-17		
NAV at the beginning of the period (₹)	Scheme Launched during the Year	-	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
Direct Dividend Option	0.50	-	-
Dividend Option	0.42	-	-
<b>Net Assets end of period (₹ in Crore)</b>	595.13	-	-
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	10.07	-	-
Direct Growth Option	10.57	-	-
Dividend Option	10.04	-	-
Growth Option	10.46	-	-
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	2.44%	-	-

ICICI Prudential Value Fund - Series 17	FY-2017-2018	FY-2016-2017	FY-2015-2016
<b>Historical Per Unit Statistics</b>			
Date of Allotment	18-Sep-17		
NAV at the beginning of the period (₹)	Scheme Launched during the Year	-	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
Direct Dividend Option	0.25	-	-
Dividend Option	0.25	-	-
<b>Net Assets end of period (₹ in Crore)</b>	188.14	-	-
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	10.01	-	-
Direct Growth Option	10.26	-	-

Dividend Option	9.91	-	-
Growth Option	10.16	-	-
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	2.76%	-	-

ICICI Prudential Value Fund - Series 18	FY-2017-2018	FY-2016-2017	FY-2015-2016
<b>Historical Per Unit Statistics</b>			
Date of Allotment	25-Oct-17		
<b>NAV at the beginning of the period (₹)</b>	Scheme Launched during the Year	-	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
Direct Dividend Option	0.25	-	-
Dividend Option	0.23	-	-
<b>Net Assets end of period (₹ in Crore)</b>	121.44	-	-
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	10.10	-	-
Direct Growth Option	10.35	-	-
Dividend Option	10.03	-	-
Growth Option	10.26	-	-
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	2.80%	-	-

ICICI Prudential Value Fund - Series 19	FY-2017-2018	FY-2016-2017	FY-2015-2016
<b>Historical Per Unit Statistics</b>			
Date of Allotment	10-Jan-18		
<b>NAV at the beginning of the period (₹)</b>	Scheme Launched during the Year	-	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	1,757.34	-	-

<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	9.62	-	-
Direct Growth Option	9.62	-	-
Dividend Option	9.58	-	-
Growth Option	9.58	-	-
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	2.21%	-	-

ICICI Prudential Value Fund - Series 20	FY-2017-2018	FY-2016-2017	FY-2015-2016
<b>Historical Per Unit Statistics</b>			
Date of Allotment	06-Feb-18		
<b>NAV at the beginning of the period (₹)</b>	Scheme Launched during the Year	-	-
<b>Dividends (inclusive of distribution tax if, any)</b>			
<b>Net Assets end of period (₹ in Crore)</b>	506.99	-	-
<b>NAV at the end of the period (₹)</b>			
Direct Dividend Option	9.82	-	-
Direct Growth Option	9.82	-	-
Dividend Option	9.80	-	-
Growth Option	9.80	-	-
<b>Ratio of Recurring Expenses to Net Assets for the Scheme</b>	2.52%	-	-

\$\$ The Schemes have been rolled over in accordance with Regulation 33(4) of the SEBI (Mutual funds) Regulations, 1996.

PERFORMANCE OF THE SCHEMES AS ON MARCH 31, 2018

	March 31,2017 to March 31,2018 Absolute Returns (%)	March 31,2016 to March 31,2017 Absolute Returns (%)	March 31,2015 to March 31,2016 Absolute Returns (%)	Inception Date
<b>ICICI Prudential Business Cycle Fund - Series 1</b>	<b>14.07</b>	<b>23.69</b>	-	<b>07-Oct-15</b>
S&P BSE 500 Index	13.21	25.53	-	
Nifty 50 Index	11.76	20.16	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 13.46)	11.8	9.54	-	
<b>ICICI Prudential Business Cycle Fund - Series 2</b>	<b>6.97</b>	<b>32.23</b>	-	<b>06-Nov-15</b>
S&P BSE 500 Index	13.21	25.53	-	
Nifty 50 Index	11.76	20.16	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 13.65)	12.76	9.65	-	
<b>ICICI Prudential Business Cycle Fund - Series 3</b>	<b>11.04</b>	<b>38.46</b>	-	<b>28-Jan-16</b>
S&P BSE 500 Index	13.21	25.53	-	
Nifty 50 Index	11.76	20.16	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 16.19)	14.58	10.53	-	
<b>ICICI Prudential Capital Protection Oriented Fund – Series X – 1235 Days Plan A</b>	<b>4.74</b>	-	-	<b>08-Jun-16</b>
CRISIL Composite Bond Fund Index (85%) + Nifty 50 (15%)	6.10	-	-	
1 Year T Bill	5.87	-	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 11.3775)	10.8626	-	-	
<b>ICICI Prudential Capital Protection Oriented Fund – Series X – 1375 Days Plan B</b>	<b>4.83</b>	-	-	<b>11-Jul-16</b>
CRISIL Composite Bond Fund Index (85%) + Nifty 50 (15%)	6.10	-	-	
1 Year T Bill	5.87	-	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 11.1178)	10.6058	-	-	
<b>ICICI Prudential Capital Protection Oriented Fund - Series XI - Plan A 2056 Days</b>	<b>5.27</b>	-	-	<b>14-Dec-16</b>
CRISIL Composite Bond Fund Index (80%) + Nifty 50 (20%)	6.45	-	-	
1 Year T Bill	5.87	-	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 10.8636)	10.3195	-	-	
<b>ICICI Prudential Capital Protection Oriented Fund – Series XI - Plan B 1222 Days</b>	<b>5.28</b>	-	-	<b>23-Dec-16</b>
CRISIL Composite Bond Fund Index (85%) + Nifty 50 (15%)	6.10	-	-	
1 Year T Bill	5.87	-	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 10.7605)	10.2208	-	-	
<b>ICICI Prudential Capital Protection Oriented Fund - Series XI - Plan C 1255 Days</b>	<b>3.66</b>	-	-	<b>01-Mar-17</b>
CRISIL Composite Bond Fund Index (85%) + Nifty 50 (15%)	6.10	-	-	
1 Year T Bill	5.87	-	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 10.4145)	10.0468	-	-	
<b>ICICI Prudential Capital Protection Oriented Fund - Series XI - Plan D 1247 Days</b>	<b>3.29</b>	-	-	<b>08-Mar-17</b>
CRISIL Composite Bond Fund Index (85%) + Nifty 50 (15%)	6.10	-	-	

	March 31,2017 to March 31,2018 Absolute Returns (%)	March 31,2016 to March 31,2017 Absolute Returns (%)	March 31,2015 to March 31,2016 Absolute Returns (%)	Inception Date
1 Year T Bill	5.87	-	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 10.3893)	10.0583	-	-	
<b>ICICI Prudential Capital Protection Oriented Fund VIII - Plan B - 1103 Days</b>	<b>4.75</b>	<b>7.86</b>	-	<b>23-Apr-15</b>
CRISIL Hybrid 85+15 - Conservative Index	6.21	13.06	-	
1 Year T Bill	5.87	7.15	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 11.8788)	11.3401	10.5135	-	
<b>ICICI Prudential Capital Protection Oriented Fund VIII - Plan C - 1103 Days</b>	<b>6.28</b>	<b>6.67</b>	-	<b>14-May-15</b>
CRISIL Hybrid 85+15 - Conservative Index	6.21	13.06	-	
1 Year T Bill	5.87	7.15	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 11.8060)	11.1087	10.4145	-	
<b>ICICI Prudential Capital Protection Oriented Fund VIII - Plan D - 1101 Days</b>	<b>4.50</b>	<b>8.86</b>	-	<b>19-Jun-15</b>
CRISIL Hybrid 85+15 - Conservative Index	6.21	13.06	-	
1 Year T Bill	5.87	7.15	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 11.7553)	11.2493	10.3342	-	
<b>ICICI Prudential Capital Protection Oriented Fund VIII - Plan E - 1107 Days</b>	<b>5.41</b>	<b>8.86</b>	-	<b>10-Jul-15</b>
CRISIL Hybrid 85+15 - Conservative Index	6.21	13.06	-	
1 Year T Bill	5.87	7.15	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 11.8173)	11.2111	10.2988	-	
<b>ICICI Prudential Capital Protection Oriented Fund VIII - Plan F - 1115 Days</b>	<b>5.16</b>	<b>9.06</b>	-	<b>28-Jul-15</b>
CRISIL Hybrid 85+15 - Conservative Index	6.21	13.06	-	
1 Year T Bill	5.87	7.15	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 11.7706)	11.1928	10.2632	-	
<b>ICICI Prudential Capital Protection Oriented Fund VIII - Plan G - 1101 Days</b>	<b>4.44</b>	<b>8.26</b>	-	<b>12-Aug-15</b>
CRISIL Hybrid 85+15 - Conservative Index	6.21	13.06	-	
1 Year T Bill	5.87	7.15	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 11.5885)	11.0955	10.2489	-	
<b>ICICI Prudential Capital Protection Oriented Fund VIII - Plan H - 1105 Days</b>	<b>4.58</b>	<b>9.24</b>	-	<b>21-Aug-15</b>
CRISIL Hybrid 85+15 - Conservative Index	6.21	13.06	-	
1 Year T Bill	5.87	7.15	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 11.6999)	11.1879	10.2417	-	
<b>ICICI Prudential Capital Protection Oriented Fund VIII - Plan I - 1290 Days</b>	<b>5.35</b>	<b>9.27</b>	-	<b>26-Aug-15</b>
CRISIL Hybrid 85+15 - Conservative Index	6.21	13.06	-	
1 Year T Bill	5.87	7.15	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 11.8338)	11.2331	10.2798	-	
<b>ICICI Prudential Capital Protection Oriented Fund VIII - Plan J -</b>	<b>5.34</b>	<b>9.13</b>	-	<b>01-Sep-15</b>

	March 31,2017 to March 31,2018 Absolute Returns (%)	March 31,2016 to March 31,2017 Absolute Returns (%)	March 31,2015 to March 31,2016 Absolute Returns (%)	Inception Date
<b>1284 Days</b>				
CRISIL Hybrid 85+15 - Conservative Index	6.21	13.06	-	
1 Year T Bill	5.87	7.15	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 11.9120)	11.3079	10.3622	-	
<b>ICICI Prudential Capital Protection Oriented Fund IX - Plan A - 1101 Days</b>	<b>5.40</b>	<b>8.86</b>	-	<b>28-Oct-15</b>
CRISIL Composite Bond Fund Index (85%) + Nifty 50 (15%)	6.10	12.52	-	
1 Year T Bill	5.87	7.15	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 11.6375)	11.0413	10.143	-	
<b>ICICI Prudential Capital Protection Oriented Fund IX - Plan B - 1103 Days</b>	<b>5.64</b>	<b>8.31</b>	-	<b>05-Nov-15</b>
CRISIL Composite Bond Fund Index (85%) + Nifty 50 (15%)	6.10	12.52	-	
1 Year T Bill	5.87	7.15	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 11.5696)	10.9514	10.1115	-	
<b>ICICI Prudential Capital Protection Oriented Fund IX - Plan C - 1195 Days</b>	<b>5.47</b>	<b>9.01</b>	-	<b>29-Dec-15</b>
CRISIL Composite Bond Fund Index (85%) + Nifty 50 (15%)	6.10	12.52	-	
1 Year T Bill	5.87	7.15	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 11.6269)	11.0234	10.1124	-	
<b>ICICI Prudential Capital Protection Oriented Fund IX - Plan D - 1378 Days</b>	<b>5.04</b>	<b>9.47</b>	-	<b>21-Jan-16</b>
CRISIL Composite Bond Fund Index (85%) + Nifty 50 (15%)	6.10	12.52	-	
1 Year T Bill	5.87	7.15	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 11.7718)	11.2075	10.2382	-	
<b>ICICI Prudential Capital Protection Oriented Fund IX - Plan E - 1325 Days</b>	<b>6.63</b>	<b>9.64</b>	-	<b>15-Mar-16</b>
CRISIL Composite Bond Fund Index (85%) + Nifty 50 (15%)	6.10	12.52	-	
1 Year T Bill	5.87	7.15	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 11.8270)	11.0918	10.117	-	
<b>ICICI Prudential Capital Protection Oriented Fund IX - Plan F - 1120 Days</b>	<b>6.76</b>	<b>8.82</b>	-	<b>31-Mar-16</b>
CRISIL Composite Bond Fund Index (85%) + Nifty 50 (15%)	6.10	12.52	-	
1 Year T Bill	5.87	7.15	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 11.6168)	10.8815	10	-	
<b>ICICI Prudential Fixed Maturity Plan - Series 76 - 1127 Days Plan W</b>	<b>6.57</b>	<b>8.94</b>	-	<b>07-Apr-15</b>
Crisil Composite Bond Fund Index	5.06	11.09	-	
1 Year T Bill	5.87	7.15	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 12.6259)	11.8479	10.8752	-	
<b>ICICI Prudential Fixed Maturity Plan - Series 76 - 1134 Days Plan Y</b>	<b>6.92</b>	<b>9.03</b>	-	<b>17-Apr-15</b>
Crisil Composite Bond Fund Index	5.06	11.09	-	
1 Year T Bill	5.87	7.15	-	

	March 31,2017 to March 31,2018 Absolute Returns (%)	March 31,2016 to March 31,2017 Absolute Returns (%)	March 31,2015 to March 31,2016 Absolute Returns (%)	Inception Date
NAV (Rs.) Per Unit (as on March 28,2018 : 12.5818)	11.7679	10.7934	-	
<b>ICICI Prudential Fixed Maturity Plan - Series 76 - 1135 Days Plan Z</b>	<b>6.39</b>	<b>8.97</b>	-	<b>22-Apr-15</b>
Crisil Composite Bond Fund Index	5.06	11.09	-	
1 Year T Bill	5.87	7.15	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 12.4948)	11.7448	10.7778	-	
<b>ICICI Prudential Fixed Maturity Plan - Series 77 - 1100 Days Plan L</b>	<b>6.79</b>	<b>8.23</b>	-	<b>14-Jul-15</b>
CRISIL Short Term Bond Fund Index	6.11	9.10	-	
1 Year T Bill	5.87	7.15	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 12.1847)	11.4103	10.5431	-	
<b>ICICI Prudential Fixed Maturity Plan - Series 77 - 1100 Days Plan M</b>	<b>8.03</b>	<b>14.00</b>	-	<b>21-Jul-15</b>
CRISIL Short Term Bond Fund Index	6.11	9.10	-	
1 Year T Bill	5.87	7.15	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 12.7027)	11.7581	10.3137	-	
<b>ICICI Prudential Fixed Maturity Plan - Series 77 - 1105 Days Plan N</b>	<b>7.54</b>	<b>8.38</b>	-	<b>17-Jul-15</b>
Crisil Composite Bond Fund Index	5.06	11.09	-	
1 Year T Bill	5.87	7.15	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 12.2966)	11.4344	10.5499	-	
<b>ICICI Prudential Fixed Maturity Plan - Series 77 - 1129 Days Plan W</b>	<b>7.79</b>	<b>8.26</b>	-	<b>24-Sep-15</b>
Crisil Composite Bond Fund Index	5.06	11.09	-	
1 Year T Bill	5.87	7.15	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 12.1255)	11.2493	10.3906	-	
<b>ICICI Prudential Fixed Maturity Plan - Series 77 - 1130 Days Plan D</b>	<b>7.05</b>	<b>9.17</b>	-	<b>19-May-15</b>
Crisil Composite Bond Fund Index	5.06	11.09	-	
1 Year T Bill	5.87	7.15	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 12.5582)	11.7307	10.7456	-	
<b>ICICI Prudential Fixed Maturity Plan - Series 77 - 1132 Days Plan A</b>	<b>5.34</b>	<b>9.09</b>	-	<b>06-May-15</b>
Crisil Composite Bond Fund Index	5.06	11.09	-	
1 Year T Bill	5.87	7.15	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 12.3976)	11.7686	10.7883	-	
<b>ICICI Prudential Fixed Maturity Plan - Series 77 - 1134 Days Plan H</b>	<b>7.55</b>	<b>8.22</b>	-	<b>09-Jun-15</b>
Crisil Composite Bond Fund Index	5.06	11.09	-	
1 Year T Bill	5.87	7.15	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 12.4095)	11.5383	10.6622	-	
<b>ICICI Prudential Fixed Maturity Plan - Series 77 - 1144 Days Plan T</b>	<b>7.26</b>	<b>8.38</b>	-	<b>08-Sep-15</b>

	<b>March 31,2017 to March 31,2018 Absolute Returns (%)</b>	<b>March 31,2016 to March 31,2017 Absolute Returns (%)</b>	<b>March 31,2015 to March 31,2016 Absolute Returns (%)</b>	<b>Inception Date</b>
Crisil Composite Bond Fund Index	5.06	11.09	-	
1 Year T Bill	5.87	7.15	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 12.1349)	11.3138	10.4386	-	
<b>ICICI Prudential Fixed Maturity Plan - Series 77 - 1151 Days Plan S</b>	<b>7.17</b>	<b>8.42</b>	-	<b>01-Sep-15</b>
Crisil Composite Bond Fund Index	5.06	11.09	-	
1 Year T Bill	5.87	7.15	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 12.1261)	11.3151	10.4363	-	
<b>ICICI Prudential Fixed Maturity Plan - Series 77 - 1473 Days Plan C</b>	<b>6.97</b>	<b>9.37</b>	-	<b>15-May-15</b>
Crisil Composite Bond Fund Index	5.06	11.09	-	
1 Year T Bill	5.87	7.15	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 12.6427)	11.8187	10.8057	-	
<b>ICICI Prudential Fixed Maturity Plan - Series 78 - 1102 Days Plan Z</b>	<b>7.01</b>	-	-	<b>27-Apr-16</b>
Crisil Composite Bond Fund Index	5.06	-	-	
1 Year T Bill	5.87	-	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 11.5164)	10.7618	-	-	
<b>ICICI Prudential Fixed Maturity Plan - Series 78 - 1115 Days Plan X</b>	<b>7.15</b>	<b>9.24</b>	-	<b>29-Mar-16</b>
Crisil Composite Bond Fund Index	5.06	11.09	-	
1 Year T Bill	5.87	7.15	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 11.7258)	10.9435	10.0178	-	
<b>ICICI Prudential Fixed Maturity Plan - Series 78 - 1127 Days Plan R</b>	<b>8.11</b>	<b>10.07</b>	-	<b>17-Mar-16</b>
Crisil Composite Bond Fund Index	5.06	11.09	-	
1 Year T Bill	5.87	7.15	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 11.9585)	11.0614	10.0492	-	
<b>ICICI Prudential Fixed Maturity Plan - Series 78 - 1130 Days Plan T</b>	<b>7.13</b>	<b>9.18</b>	-	<b>22-Mar-16</b>
Crisil Composite Bond Fund Index	5.06	11.09	-	
1 Year T Bill	5.87	7.15	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 11.7267)	10.9459	10.0253	-	
<b>ICICI Prudential Fixed Maturity Plan - Series 78 - 1135 Days Plan W</b>	<b>6.99</b>	<b>8.55</b>	-	<b>17-Mar-16</b>
Crisil Composite Bond Fund Index	5.06	11.09	-	
1 Year T Bill	5.87	7.15	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 11.6801)	10.9172	10.0577	-	
<b>ICICI Prudential Fixed Maturity Plan - Series 78 - 1150 Days Plan N</b>	<b>7.11</b>	<b>9.20</b>	-	<b>02-Mar-16</b>
Crisil Composite Bond Fund Index	5.06	11.09	-	
1 Year T Bill	5.87	7.15	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 11.8447)	11.0584	10.1269	-	

	March 31,2017 to March 31,2018 Absolute Returns (%)	March 31,2016 to March 31,2017 Absolute Returns (%)	March 31,2015 to March 31,2016 Absolute Returns (%)	Inception Date
<b>ICICI Prudential Fixed Maturity Plan - Series 78 - 1156 Days Plan U</b>	<b>7.02</b>	<b>8.44</b>	-	<b>30-Mar-16</b>
Crisil Composite Bond Fund Index	5.06	11.09	-	
1 Year T Bill	5.87	7.15	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 11.6192)	10.8569	10.0123	-	
<b>ICICI Prudential Fixed Maturity Plan - Series 78 - 1168 Days Plan J</b>	<b>7.12</b>	<b>9.26</b>	-	<b>26-Feb-16</b>
Crisil Composite Bond Fund Index	5.06	11.09	-	
1 Year T Bill	5.87	7.15	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 11.8781)	11.0888	10.1494	-	
<b>ICICI Prudential Fixed Maturity Plan - Series 78 - 1170 Days Plan I</b>	<b>7.13</b>	<b>9.24</b>	-	<b>25-Feb-16</b>
Crisil Composite Bond Fund Index	5.06	11.09	-	
1 Year T Bill	5.87	7.15	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 11.9229)	11.1298	10.188	-	
<b>ICICI Prudential Fixed Maturity Plan - Series 78 - 1185 Days Plan F</b>	<b>7.18</b>	<b>9.15</b>	-	<b>22-Jan-16</b>
Crisil Composite Bond Fund Index	5.06	11.09	-	
1 Year T Bill	5.87	7.15	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 11.8962)	11.0992	10.1688	-	
<b>ICICI Prudential Fixed Maturity Plan - Series 78 - 1190 Days Plan C</b>	<b>7.06</b>	<b>8.77</b>	-	<b>30-Dec-15</b>
Crisil Composite Bond Fund Index	5.06	11.09	-	
1 Year T Bill	5.87	7.15	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 11.8661)	11.084	10.1905	-	
<b>ICICI Prudential Fixed Maturity Plan - Series 78 - 1190 Days Plan E</b>	<b>7.21</b>	<b>9.18</b>	-	<b>20-Jan-16</b>
Crisil Composite Bond Fund Index	5.06	11.09	-	
1 Year T Bill	5.87	7.15	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 11.9114)	11.1103	10.1764	-	
<b>ICICI Prudential Fixed Maturity Plan - Series 78 - 1212 Days Plan A</b>	<b>6.95</b>	<b>8.80</b>	-	<b>09-Dec-15</b>
Crisil Composite Bond Fund Index	5.06	11.09	-	
1 Year T Bill	5.87	7.15	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 11.9036)	11.13	10.2298	-	
<b>ICICI Prudential Fixed Maturity Plan - Series 78 - 1281 Days Plan V</b>	<b>8.26</b>	<b>10.29</b>	-	<b>30-Mar-16</b>
Crisil Composite Bond Fund Index	5.06	11.09	-	
1 Year T Bill	5.87	7.15	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 11.9551)	11.0431	10.013	-	
<b>ICICI Prudential Fixed Maturity Plan - Series 79 - 1104 Days Plan O</b>	<b>8.17</b>	-	-	<b>08-Sep-16</b>
Crisil Composite Bond Fund Index	5.06	-	-	

	March 31,2017 to March 31,2018 Absolute Returns (%)	March 31,2016 to March 31,2017 Absolute Returns (%)	March 31,2015 to March 31,2016 Absolute Returns (%)	Inception Date
1 Year T Bill	5.87	-	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 11.3968)	10.5358	-	-	
<b>ICICI Prudential Fixed Maturity Plan - Series 79 - 1104 Days Plan P</b>	<b>6.74</b>	-	-	<b>08-Sep-16</b>
Crisil Composite Bond Fund Index	5.06	-	-	
1 Year T Bill	5.87	-	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 11.1012)	10.3998	-	-	
<b>ICICI Prudential Fixed Maturity Plan - Series 79 - 1105 Days Plan B</b>	<b>7.23</b>	-	-	<b>19-May-16</b>
Crisil Composite Bond Fund Index	5.06	-	-	
1 Year T Bill	5.87	-	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 11.5127)	10.7362	-	-	
<b>ICICI Prudential Fixed Maturity Plan - Series 79 - 1106 Days Plan M</b>	<b>6.29</b>	-	-	<b>24-Aug-16</b>
Crisil Composite Bond Fund Index	5.06	-	-	
1 Year T Bill	5.87	-	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 11.1108)	10.4534	-	-	
<b>ICICI Prudential Fixed Maturity Plan - Series 79 - 1118 Days Plan K</b>	<b>6.74</b>	-	-	<b>12-Aug-16</b>
Crisil Composite Bond Fund Index	5.06	-	-	
1 Year T Bill	5.87	-	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 11.1739)	10.4681	-	-	
<b>ICICI Prudential Fixed Maturity Plan - Series 79 - 1120 Days Plan J</b>	<b>6.76</b>	-	-	<b>03-Aug-16</b>
Crisil Composite Bond Fund Index	5.06	-	-	
1 Year T Bill	5.87	-	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 11.2391)	10.5272	-	-	
<b>ICICI Prudential Fixed Maturity Plan - Series 79 - 1130 Days Plan E</b>	<b>6.54</b>	-	-	<b>28-Jun-16</b>
Crisil Composite Bond Fund Index	5.06	-	-	
1 Year T Bill	5.87	-	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 11.3258)	10.6301	-	-	
<b>ICICI Prudential Fixed Maturity Plan - Series 79 - 1140 Days Plan D</b>	<b>6.94</b>	-	-	<b>30-Jun-16</b>
Crisil Composite Bond Fund Index	5.06	-	-	
1 Year T Bill	5.87	-	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 11.4772)	10.7325	-	-	
<b>ICICI Prudential Fixed Maturity Plan - Series 79 - 1218 Days Plan A</b>	<b>8.46</b>	-	-	<b>05-May-16</b>
Crisil Composite Bond Fund Index	5.06	-	-	
1 Year T Bill	5.87	-	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 11.7966)	10.8764	-	-	
<b>ICICI Prudential Fixed Maturity Plan - Series 79 - 1404 Days</b>	<b>6.59</b>	-	-	<b>23-Sep-16</b>

	March 31,2017 to March 31,2018 Absolute Returns (%)	March 31,2016 to March 31,2017 Absolute Returns (%)	March 31,2015 to March 31,2016 Absolute Returns (%)	Inception Date
<b>Plan T</b>				
Crisil Composite Bond Fund Index	5.06	-	-	
1 Year T Bill	5.87	-	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 11.0524)	10.3687	-	-	
<b>ICICI Prudential Fixed Maturity Plan - Series 80 - 1100 Days Plan A</b>	<b>7.84</b>	-	-	<b>21-Oct-16</b>
Crisil Composite Bond Fund Index	6.11	-	-	
1 Year T Bill	5.87	-	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 11.2075)	10.3931	-	-	
<b>ICICI Prudential Fixed Maturity Plan - Series 80 - 1125 Days Plan S</b>	<b>8.30</b>	-	-	<b>30-Mar-17</b>
Crisil Composite Bond Fund Index	5.06	-	-	
1 Year T Bill	5.87	-	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 10.8315)	10.0014	-	-	
<b>ICICI Prudential Fixed Maturity Plan - Series 80 - 1138 Days Plan R</b>	<b>8.27</b>	-	-	<b>29-Mar-17</b>
Crisil Composite Bond Fund Index	5.06	-	-	
1 Year T Bill	5.87	-	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 10.8478)	10.0188	-	-	
<b>ICICI Prudential Fixed Maturity Plan - Series 80 - 1150 Days Plan N</b>	<b>8.15</b>	-	-	<b>16-Mar-17</b>
Crisil Composite Bond Fund Index	5.06	-	-	
1 Year T Bill	5.87	-	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 10.8629)	10.0442	-	-	
<b>ICICI Prudential Fixed Maturity Plan - Series 80 - 1170 Days Plan I</b>	<b>8.14</b>	-	-	<b>28-Feb-17</b>
Crisil Composite Bond Fund Index	5.06	-	-	
1 Year T Bill	5.87	-	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 10.8721)	10.0536	-	-	
<b>ICICI Prudential Fixed Maturity Plan - Series 80 - 1187 Days Plan G</b>	<b>6.77</b>	-	-	<b>03-Feb-17</b>
Crisil Composite Bond Fund Index	5.06	-	-	
1 Year T Bill	5.87	-	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 10.7125)	10.0331	-	-	
<b>ICICI Prudential Fixed Maturity Plan - Series 80 - 1194 Days Plan F</b>	<b>6.79</b>	-	-	<b>27-Jan-17</b>
Crisil Composite Bond Fund Index	5.06	-	-	
1 Year T Bill	5.87	-	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 10.7426)	10.0596	-	-	
<b>ICICI Prudential Fixed Maturity Plan - Series 80 - 1216 Days Plan U</b>	<b>6.50</b>	-	-	<b>30-Mar-17</b>
Crisil Composite Bond Fund Index	5.06	-	-	
1 Year T Bill	5.87	-	-	

	March 31,2017 to March 31,2018 Absolute Returns (%)	March 31,2016 to March 31,2017 Absolute Returns (%)	March 31,2015 to March 31,2016 Absolute Returns (%)	Inception Date
NAV (Rs.) Per Unit (as on March 28,2018 : 10.6529)	10.0024	-	-	
<b>ICICI Prudential Fixed Maturity Plan - Series 80 - 1225 Days Plan T</b>	<b>6.56</b>	-	-	<b>29-Mar-17</b>
Crisil Composite Bond Fund Index	5.06	-	-	
1 Year T Bill	5.87	-	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 10.6717)	10.0152	-	-	
<b>ICICI Prudential Fixed Maturity Plan - Series 80 - 1227 Days Plan Q</b>	<b>6.57</b>	-	-	<b>21-Mar-17</b>
Crisil Composite Bond Fund Index	5.06	-	-	
1 Year T Bill	5.87	-	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 10.7155)	10.0551	-	-	
<b>ICICI Prudential Fixed Maturity Plan - Series 80 - 1231 Days Plan P</b>	<b>6.56</b>	-	-	<b>17-Mar-17</b>
Crisil Composite Bond Fund Index	5.06	-	-	
1 Year T Bill	5.87	-	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 10.7171)	10.0573	-	-	
<b>ICICI Prudential Fixed Maturity Plan - Series 80 - 1233 Days Plan O</b>	<b>6.65</b>	-	-	<b>15-Mar-17</b>
Crisil Composite Bond Fund Index	5.06	-	-	
1 Year T Bill	5.87	-	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 10.7358)	10.0668	-	-	
<b>ICICI Prudential Fixed Maturity Plan - Series 80 - 1245 Days Plan L</b>	<b>6.61</b>	-	-	<b>10-Mar-17</b>
Crisil Composite Bond Fund Index	5.06	-	-	
1 Year T Bill	5.87	-	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 10.7471)	10.0804	-	-	
<b>ICICI Prudential Fixed Maturity Plan - Series 80 - 1248 Days Plan D</b>	<b>7.90</b>	-	-	<b>22-Nov-16</b>
Crisil Composite Bond Fund Index	5.06	-	-	
1 Year T Bill	5.87	-	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 11.0686)	10.2579	-	-	
<b>ICICI Prudential Fixed Maturity Plan - Series 80 - 1253 Days Plan J</b>	<b>6.69</b>	-	-	<b>23-Feb-17</b>
Crisil Composite Bond Fund Index	5.06	-	-	
1 Year T Bill	5.87	-	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 10.7544)	10.0799	-	-	
<b>ICICI Prudential Midcap Select ETF</b>	<b>14.95</b>	-	-	<b>04-Jul-16</b>
S&P BSE Midcap Select Index	16.01	-	-	
Nifty 50 Index	11.76	-	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 69.75)	60.68	-	-	
<b>ICICI Prudential Multiple Yield Fund - Series 10 - 1775 Days - Plan A</b>	<b>5.68</b>	<b>10.15</b>	-	<b>08-Dec-15</b>
CRISIL Composite Bond Fund Index (80%) + Nifty 50 (20%)	6.45	13.00	-	

	March 31,2017 to March 31,2018 Absolute Returns (%)	March 31,2016 to March 31,2017 Absolute Returns (%)	March 31,2015 to March 31,2016 Absolute Returns (%)	Inception Date
1 Year T Bill	5.87	7.15	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 11.8518)	11.2147	10.1811	-	
<b>ICICI Prudential Multiple Yield Fund - Series 10 - 1825 Days - Plan B</b>	<b>5.68</b>	<b>10.36</b>	-	<b>13-Jan-16</b>
CRISIL Composite Bond Fund Index (80%) + Nifty 50 (20%)	6.45	13.00	-	
1 Year T Bill	5.87	7.15	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 11.5885)	10.9655	9.9365	-	
<b>ICICI Prudential Multiple Yield Fund - Series 11 - Plan A 1427 Days</b>	<b>7.02</b>	-	-	<b>05-Aug-16</b>
CRISIL Composite Bond Fund Index (80%) + Nifty 50 (20%)	6.45	-	-	
1 Year T Bill	5.87	-	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 11.2312)	10.4942	-	-	
<b>ICICI Prudential Multiple Yield Fund - Series 11 - Plan B 1394 Days</b>	<b>6.48</b>	-	-	<b>09-Sep-16</b>
CRISIL Composite Bond Fund Index (80%) + Nifty 50 (20%)	6.45	-	-	
1 Year T Bill	5.87	-	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 11.0618)	10.3887	-	-	
<b>ICICI Prudential Multiple Yield Fund - Series 11 - Plan C - 1387 days</b>	<b>5.69</b>	-	-	<b>17-Oct-16</b>
CRISIL Composite Bond Fund Index (80%) + Nifty 50 (20%)	6.45	-	-	
1 Year T Bill	5.87	-	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 10.8755)	10.2897	-	-	
<b>ICICI Prudential Multiple Yield Fund - Series 11 - Plan D 1361 Days</b>	<b>6.80</b>	-	-	<b>08-Nov-16</b>
CRISIL Composite Bond Fund Index (80%) + Nifty 50 (20%)	6.45	-	-	
1 Year T Bill	5.87	-	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 10.9274)	10.232	-	-	
<b>ICICI Prudential Multiple Yield Fund - Series 9 - 1140 Days - Plan A</b>	<b>8.86</b>	<b>5.80</b>	-	<b>09-Apr-15</b>
CRISIL Hybrid 85+15 - Conservative Index	6.21	13.06	-	
1 Year T Bill	5.87	7.15	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 11.1524)	10.2448	9.6831	-	
<b>ICICI Prudential NV20 ETF</b>	<b>14.33</b>	-	-	<b>17-Jun-16</b>
Nifty50 Value 20 Index	15.15	-	-	
Nifty 50 Index	11.76	-	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 46.04)	40.27	-	-	
<b>ICICI Prudential India Recovery Fund - Series 2</b>	<b>15.41</b>	<b>28.67</b>	-	<b>08-Apr-15</b>
S&P BSE 500 Index	13.21	25.53	-	
Nifty 50 Index	11.76	20.16	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 11.16)	12.52	9.73	-	
<b>ICICI Prudential India Recovery Fund – Series 3</b>	<b>9.31</b>	<b>32.22</b>	-	<b>28-Aug-15</b>
S&P BSE 500 Index	13.21	25.53	-	
Nifty 50 Index	11.76	20.16	-	

	March 31,2017 to March 31,2018 Absolute Returns (%)	March 31,2016 to March 31,2017 Absolute Returns (%)	March 31,2015 to March 31,2016 Absolute Returns (%)	Inception Date
NAV (Rs.) Per Unit (as on March 28,2018 : 13.86)	12.68	9.59	-	
<b>ICICI Prudential India Recovery Fund – Series 4</b>	<b>16.41</b>	<b>26.65</b>	-	<b>25-Feb-16</b>
S&P BSE 500 Index	13.21	25.53	-	
Nifty 50 Index	11.76	20.16	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 15.82)	13.59	10.73	-	
<b>ICICI Prudential India Recovery Fund – Series 5</b>	<b>8.66</b>	-	-	<b>12-May-16</b>
S&P BSE 500 Index	13.21	-	-	
Nifty 50 Index	11.76	-	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 13.30)	12.24	-	-	
<b>ICICI Prudential India Recovery Fund – Series 7</b>	<b>11.33</b>	-	-	<b>22-Jun-16</b>
S&P BSE 500 Index	13.21	-	-	
Nifty 50 Index	11.76	-	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 10.19)	11.96	-	-	
<b>ICICI Prudential Value Fund - Series 10</b>	<b>2.78</b>	-	-	<b>09-Jan-17</b>
S&P BSE 500 Index	13.21	-	-	
Nifty 50 Index	11.76	-	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 11.47)	11.16	-	-	
<b>ICICI Prudential Value Fund - Series 11</b>	<b>18.96</b>	-	-	<b>25-Jan-17</b>
S&P BSE 500 Index	13.21	-	-	
Nifty 50 Index	11.76	-	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 12.11)	10.18	-	-	
<b>ICICI Prudential Value Fund - Series 7</b>	<b>17.16</b>	<b>38.05</b>	-	<b>08-Jun-15</b>
S&P BSE 500 Index	13.21	25.53	-	
Nifty 50 Index	11.76	20.16	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 10.51)	12.22	9.47	-	
<b>ICICI Prudential Value Fund - Series 8</b>	<b>7.78</b>	<b>31.67</b>	-	<b>06-Aug-15</b>
S&P BSE 500 Index	13.21	25.53	-	
Nifty 50 Index	11.76	20.16	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 10.31)	12.39	9.41	-	
<b>ICICI Prudential Value Fund - Series 9</b>	<b>11.27</b>	-	-	<b>29-Oct-16</b>
S&P BSE 500 Index	13.21	-	-	
Nifty 50 Index	11.76	-	-	
NAV (Rs.) Per Unit (as on March 28,2018 : 12.05)	10.83	-	-	

Performance for Schemes not having Growth/Cumulative Options have been calculated considering the Dividend Option, post adjustment of the dividend factor. Past performance may or may not be sustained in future. Load is not considered for computation of returns. In case, the start/end date of the concerned period is non-business date (NBD), the NAV of the previous date is considered for computation of returns. The NAV per unit shown in the table is as on the start date of the said period. Schemes in existence for > 1 year < 3 years, performance provided for as many 12 months period as possible, for the quarter ended March 31, 2018.

Annexure II - Associate Transactions

Investment in Associates / Group Companies

During the period April 01, 2017 to March 31, 2018, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code*	Particulars	Type	Quantity	Birla Corporation Limited	Brigade Enterprises Limited	City Union Bank Ltd	GMR Infrastructure Ltd	ICICI Bank Limited	ICICI Home Finance Company Limited	ICICI Lombard General Insurance Company Limited	ICICI Prudential Life Insurance Company Limited	ICICI Securities Ltd	Grand Total		
BAFIN	Equity Shares	PUR	750	-	-	-	-	-	-	-	0.03	-	0.03		
			2,276	-	-	0.04	-	-	-	-	-	-	-	0.04	
			2,394	-	-	0.04	-	-	-	-	-	-	-	-	0.04
			2,746	-	-	-	-	-	-	-	-	-	0.11	-	0.11
			5,763	-	-	-	-	-	-	-	-	-	0.22	-	0.22
			6,986	-	-	0.11	-	-	-	-	-	-	-	-	0.11
			7,235	-	-	-	-	-	-	-	-	-	0.29	-	0.29
			7,808	-	-	-	-	-	-	-	-	-	0.32	-	0.32
			14,958	-	-	0.23	-	-	-	-	-	-	-	-	0.23
			17,128	-	-	-	-	-	-	-	-	-	0.67	-	0.67
			18,830	-	-	-	-	-	-	-	-	-	0.73	-	0.73
			22,820	-	-	-	-	-	-	-	-	-	0.86	-	0.86
			27,101	-	-	0.42	-	-	-	-	-	-	-	-	0.42
			27,681	-	-	0.43	-	-	-	-	-	-	-	-	0.43
			52,055	-	-	0.84	-	-	-	-	-	-	-	-	0.84
			53,260	-	-	0.85	-	-	-	-	-	-	-	-	0.85
			57,239	-	-	-	-	-	-	-	-	-	2.33	-	2.33
			64,515	-	-	-	-	-	-	-	1.87	-	-	-	1.87
			87,789	-	-	-	-	-	-	-	-	-	3.31	-	3.31
			95,000	-	-	-	-	-	-	-	-	-	3.66	-	3.66
			106,069	-	-	-	-	-	-	-	-	-	4.09	-	4.09
			109,167	-	-	-	-	-	-	-	-	-	4.11	-	4.11
			117,020	-	-	-	-	-	-	-	-	-	4.76	-	4.76
			144,226	-	-	2.34	-	-	-	-	-	-	-	-	2.34
			162,232	-	-	-	-	-	-	-	4.67	-	-	-	4.67
			167,596	-	-	-	-	-	-	-	-	-	6.66	-	6.66
			168,540	-	-	-	-	-	-	-	-	-	6.46	-	6.46
		173,879	-	-	-	-	-	-	-	-	-	6.75	-	6.75	
		176,176	-	-	-	-	-	-	-	5.10	-	-	-	5.10	
		315,208	-	-	4.86	-	-	-	-	-	-	-	-	4.86	
		450,000	-	-	-	-	-	-	-	13.06	-	-	-	13.06	
		500,000	-	-	-	-	-	-	-	14.80	-	-	-	14.80	
		526,315	-	-	-	-	-	-	-	15.27	-	-	-	15.27	
		650,436	-	-	-	-	-	-	-	19.16	-	-	-	19.16	
		769,216	-	-	-	-	-	-	-	-	-	-	40.00	40.00	
		1,127,996	-	-	-	-	-	-	-	32.92	-	-	-	32.92	
SAL			9,180	-	-	-	-	0.30	-	-	-	-	0.30		
			10,122	-	-	-	-	0.33	-	-	-	-	0.33		
			22,507	-	-	0.41	-	-	-	-	-	-	-	0.41	
			29,837	-	-	0.54	-	-	-	-	-	-	-	0.54	
			61,110	-	-	1.10	-	-	-	-	-	-	-	1.10	
			67,001	-	-	1.21	-	-	-	-	-	-	-	1.21	
			81,621	-	-	1.49	-	-	-	-	-	-	-	1.49	

Annexure II - Associate Transactions

Investment in Associates / Group Companies

During the period April 01, 2017 to March 31, 2018, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code*	Particulars	Type	Quantity	Birla Corporation Limited	Brigade Enterprises Limited	City Union Bank Ltd	GMR Infrastructure Ltd	ICICI Bank Limited	ICICI Home Finance Company Limited	ICICI Lombard General Insurance Company Limited	ICICI Prudential Life Insurance Company Limited	ICICI Securities Ltd	Grand Total
			127,627	-	-	2.30	-	-	-	-	-	-	2.30
			149,811	-	-	-	-	4.91	-	-	-	-	4.91
			233,929	-	-	4.20	-	-	-	-	-	-	4.20
			269,837	-	-	4.89	-	-	-	-	-	-	4.89
			300,000	-	-	5.43	-	-	-	-	-	-	5.43
			474,655	-	-	-	-	14.98	-	-	-	-	14.98
			1,104,536	-	-	-	-	34.97	-	-	-	-	34.97
BALCD	Debentures and Bonds	PUR	500	-	-	-	-	51.59	-	-	-	-	51.59
			750	-	-	-	-	75.12	-	-	-	-	75.12
			1,000	-	-	-	-	100.16	-	-	-	-	100.16
		SAL	1,000	-	-	-	-	103.72	-	-	-	-	103.72
			1,000	-	-	-	-	104.33	-	-	-	-	104.33
			1,000	-	-	-	-	100.59	-	-	-	-	100.59
	Equity Shares	PUR	5,000	-	-	-	-	0.14	-	-	-	-	0.14
			6,622	-	-	-	-	0.18	-	-	-	-	0.18
			7,335	-	-	-	-	0.21	-	-	-	-	0.21
			8,923	-	-	-	-	0.27	-	-	-	-	0.27
			25,121	-	-	-	-	0.67	-	-	-	-	0.67
			50,075	-	-	-	-	1.56	-	-	-	-	1.56
			60,209	-	-	-	-	1.91	-	-	-	-	1.91
			66,433	-	-	-	-	-	-	-	2.52	-	2.52
			67,145	-	-	-	-	1.96	-	-	-	-	1.96
			73,577	-	-	-	-	2.04	-	-	-	-	2.04
			88,990	-	-	-	-	2.80	-	-	-	-	2.80
			108,464	-	-	-	-	3.42	-	-	-	-	3.42
			111,059	-	-	-	-	-	-	-	4.09	-	4.09
			145,857	-	-	-	-	3.89	-	-	-	-	3.89
			146,588	-	-	-	-	-	-	-	5.43	-	5.43
			178,952	-	-	-	-	5.63	-	-	-	-	5.63
			201,989	-	-	-	-	5.47	-	-	-	-	5.47
			228,292	-	-	-	-	7.15	-	-	-	-	7.15
			230,932	-	-	-	-	7.27	-	-	-	-	7.27
			271,275	-	-	-	-	7.87	-	-	-	-	7.87
			273,816	-	-	-	-	8.64	-	-	-	-	8.64
			276,758	-	-	-	-	8.32	-	-	-	-	8.32
			279,604	-	-	-	-	8.29	-	-	-	-	8.29
			288,147	-	-	-	-	-	-	-	10.97	-	10.97
			298,011	-	-	-	-	8.06	-	-	-	-	8.06
			307,000	-	-	-	-	8.62	-	-	-	-	8.62
			308,398	-	-	-	-	9.01	-	-	-	-	9.01
			311,222	-	-	-	-	9.11	-	-	-	-	9.11
			316,473	-	-	-	-	-	-	-	12.05	-	12.05
			337,203	-	-	-	-	9.75	-	-	-	-	9.75

Annexure II - Associate Transactions

Investment in Associates / Group Companies

During the period April 01, 2017 to March 31, 2018, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code*	Particulars	Type	Quantity	Birla Corporation Limited	Brigade Enterprises Limited	City Union Bank Ltd	GMR Infrastructure Ltd	ICICI Bank Limited	ICICI Home Finance Company Limited	ICICI Lombard General Insurance Company Limited	ICICI Prudential Life Insurance Company Limited	ICICI Securities Ltd	Grand Total
			351,337	-	-	-	-	-	-	-	13.34	-	13.34
			374,684	-	-	-	-	11.49	-	-	-	-	11.49
			390,116	-	-	-	-	12.28	-	-	-	-	12.28
			395,500	-	-	-	-	-	-	-	14.99	-	14.99
			443,000	-	-	-	-	12.30	-	-	-	-	12.30
			462,918	-	-	-	-	14.51	-	-	-	-	14.51
			487,007	-	-	-	-	15.35	-	-	-	-	15.35
			1,000,000	-	-	-	-	14.82	-	-	19.04	-	33.86
			500,000	-	-	-	-	13.93	-	-	-	-	13.93
			500,000	-	-	-	-	14.49	-	-	-	-	14.49
			500,000	-	-	-	-	14.43	-	-	-	-	14.43
			512,632	-	-	-	-	-	-	33.88	-	-	33.88
			575,500	-	-	-	-	15.35	-	-	-	-	15.35
			580,491	-	-	-	-	18.26	-	-	-	-	18.26
			582,110	-	-	-	-	-	-	-	22.37	-	22.37
			585,453	-	-	-	-	18.04	-	-	-	-	18.04
			617,940	-	-	-	-	16.79	-	-	-	-	16.79
			693,039	-	-	-	-	20.22	-	-	-	-	20.22
			700,000	-	-	-	-	21.71	-	-	-	-	21.71
			700,000	-	-	-	-	22.13	-	-	-	-	22.13
			740,932	-	-	-	-	20.64	-	-	-	-	20.64
			749,304	-	-	-	-	20.10	-	-	-	-	20.10
			750,000	-	-	-	-	20.37	-	-	-	-	20.37
			750,000	-	-	-	-	20.78	-	-	-	-	20.78
			750,000	-	-	-	-	20.78	-	-	-	-	20.78
			842,949	-	-	-	-	24.29	-	-	-	-	24.29
			850,000	-	-	-	-	23.68	-	-	-	-	23.68
			856,000	-	-	-	-	27.65	-	-	-	-	27.65
			890,875	-	-	-	-	25.26	-	-	-	-	25.26
			1,000,000	-	-	-	-	29.35	-	-	-	-	29.35
			1,000,000	-	-	-	-	27.62	-	-	-	-	27.62
			1,000,000	-	-	-	-	30.71	-	-	-	-	30.71
			1,000,000	-	-	-	-	28.85	-	-	-	-	28.85
			1,000,000	-	-	-	-	28.83	-	-	-	-	28.83
			1,000,000	-	-	-	-	27.58	-	-	-	-	27.58
			1,153,824	-	-	-	-	-	-	-	-	60.00	60.00
			1,453,005	-	-	-	-	42.12	-	-	-	-	42.12
			2,000,000	-	-	-	-	62.74	-	-	-	-	62.74
			2,480,500	-	-	-	-	68.49	-	-	-	-	68.49
			2,884,588	-	-	-	-	-	-	-	-	150.00	150.00
		SAL	271	-	-	-	-	-	-	-	0.01	-	0.01
			2,473	-	-	-	-	-	-	-	0.10	-	0.10
			3,349	-	-	-	-	-	-	0.28	-	-	0.28

Annexure II - Associate Transactions

Investment in Associates / Group Companies

During the period April 01, 2017 to March 31, 2018, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code*	Particulars	Type	Quantity	Birla Corporation Limited	Brigade Enterprises Limited	City Union Bank Ltd	GMR Infrastructure Ltd	ICICI Bank Limited	ICICI Home Finance Company Limited	ICICI Lombard General Insurance Company Limited	ICICI Prudential Life Insurance Company Limited	ICICI Securities Ltd	Grand Total
			8,771	-	-	-	-	-	-	-	0.36	-	0.36
			13,121	-	-	-	-	0.44	-	-	-	-	0.44
			18,551	-	-	-	-	-	-	1.57	-	-	1.57
			25,518	-	-	-	-	-	-	2.15	-	-	2.15
			41,865	-	-	-	-	-	-	3.53	-	-	3.53
			41,977	-	-	-	-	1.34	-	-	-	-	1.34
			44,872	-	-	-	-	-	-	3.07	-	-	3.07
			46,089	-	-	-	-	-	-	3.91	-	-	3.91
			61,493	-	-	-	-	-	-	4.20	-	-	4.20
			77,317	-	-	-	-	-	-	-	3.21	-	3.21
			98,800	-	-	-	-	-	-	-	3.95	-	3.95
			125,402	-	-	-	-	-	-	10.57	-	-	10.57
			162,701	-	-	-	-	4.96	-	-	-	-	4.96
			230,853	-	-	-	-	-	-	-	9.46	-	9.46
			326,552	-	-	-	-	10.59	-	-	-	-	10.59
			330,156	-	-	-	-	10.51	-	-	-	-	10.51
			432,500	-	-	-	-	13.72	-	-	-	-	13.72
			1,270,500	-	-	-	-	40.39	-	-	-	-	40.39
			1,749,243	-	-	-	-	59.63	-	-	-	-	59.63
			1,801,075	-	-	-	-	57.15	-	-	-	-	57.15
			2,000,000	-	-	-	-	65.22	-	-	-	-	65.22
BANPSU	Debentures and Bonds	PUR	250	-	-	-	-	25.45	-	-	-	-	25.45
			400	-	-	-	-	40.97	-	-	-	-	40.97
			500	-	-	-	-	50.09	-	-	-	-	50.09
			750	-	-	-	-	76.35	-	-	-	-	76.35
			2,000	-	-	-	-	200.35	-	-	-	-	200.35
		SAL	15	-	-	-	-	1.62	-	-	-	-	1.62
			50	-	-	-	-	5.13	-	-	-	-	5.13
			100	-	-	-	-	10.79	-	-	-	-	10.79
			100	-	-	-	-	10.25	-	-	-	-	10.25
			100	-	-	-	-	10.25	-	-	-	-	10.25
			150	-	-	-	-	16.19	-	-	-	-	16.19
			150	-	-	-	-	15.48	-	-	-	-	15.48
			200	-	-	-	-	20.51	-	-	-	-	20.51
			235	-	-	-	-	25.39	-	-	-	-	25.39
			250	-	-	-	-	25.76	-	-	-	-	25.76
			250	-	-	-	-	25.63	-	-	-	-	25.63
			250	-	-	-	-	25.79	-	-	-	-	25.79
			500	-	-	-	-	54.05	-	-	-	-	54.05
BUSINESS1	Equity Shares	PUR	2,155	-	-	-	-	0.07	-	-	-	-	0.07
			68,338	-	-	-	-	2.14	-	-	-	-	2.14
			107,480	-	-	-	-	3.37	-	-	-	-	3.37
			264,000	-	-	-	-	7.75	-	-	-	-	7.75

Annexure II - Associate Transactions

Investment in Associates / Group Companies

During the period April 01, 2017 to March 31, 2018, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code*	Particulars	Type	Quantity	Birla Corporation Limited	Brigade Enterprises Limited	City Union Bank Ltd	GMR Infrastructure Ltd	ICICI Bank Limited	ICICI Home Finance Company Limited	ICICI Lombard General Insurance Company Limited	ICICI Prudential Life Insurance Company Limited	ICICI Securities Ltd	Grand Total
			349,250	-	-	-	-	9.95	-	-	-	-	9.95
		SAL	107,411	-	-	-	-	3.88	-	-	-	-	3.88
			156,532	-	-	-	-	4.82	-	-	-	-	4.82
			349,250	-	-	-	-	10.54	-	-	-	-	10.54
BUSINESS2	Equity Shares	PUR	89,918	-	-	-	-	2.63	-	-	-	-	2.63
			110,887	-	-	-	-	3.09	-	-	-	-	3.09
		SAL	29,149	-	-	-	-	0.88	-	-	-	-	0.88
			47,893	-	-	-	-	1.44	-	-	-	-	1.44
			212,434	-	-	-	-	6.71	-	-	-	-	6.71
			342,106	-	-	-	-	10.17	-	-	-	-	10.17
CAPITA3B60	Equity Shares	SAL	41,567	-	-	-	-	1.31	-	-	-	-	1.31
			81,347	-	-	-	-	2.55	-	-	-	-	2.55
CAPITA3E60	Equity Shares	SAL	179,791	-	-	-	-	5.90	-	-	-	-	5.90
CAPITA3G60	Equity Shares	SAL	47,487	-	-	-	-	1.53	-	-	-	-	1.53
CAPITA3H60	Equity Shares	SAL	62,727	-	-	-	-	1.85	-	-	-	-	1.85
CAPITA5E	Equity Shares	SAL	65,590	-	-	-	-	1.84	-	-	-	-	1.84
CAPITA5F	Equity Shares	SAL	30,038	-	-	-	-	0.92	-	-	-	-	0.92
CAPITA6B	Equity Shares	SAL	35,277	-	-	-	-	1.03	-	-	-	-	1.03
CAPITA6D	Equity Shares	SAL	58,483	-	-	-	-	1.69	-	-	-	-	1.69
CAPITA6E	Equity Shares	SAL	66,105	-	-	-	-	2.00	-	-	-	-	2.00
CAPITA6F	Equity Shares	SAL	36,550	-	-	-	-	1.07	-	-	-	-	1.07
CAPITA6G	Equity Shares	SAL	40,244	-	-	-	-	1.20	-	-	-	-	1.20
CAPITA6H	Equity Shares	SAL	52,536	-	-	-	-	1.53	-	-	-	-	1.53
CNX100	Equity Shares	PUR	3	-	-	-	-	-	-	-	^^	-	^^
			22	-	-	-	-	-	-	-	^^	-	^^
			69	-	-	-	-	^^	-	-	-	-	^^
			688	-	-	-	-	-	-	-	0.03	-	0.03
			775	-	-	-	-	0.02	-	-	-	-	0.02
		SAL	2	-	-	-	-	-	-	-	^^	-	^^
			3	-	-	-	-	-	-	-	^^	-	^^
			3	-	-	-	-	-	-	-	^^	-	^^
			5	-	-	-	-	-	-	-	^^	-	^^
			12	-	-	-	-	^^	-	-	^^	-	^^
			10	-	-	-	-	-	-	-	^^	-	^^
			12	-	-	-	-	-	-	-	^^	-	^^
			23	-	-	-	-	^^	-	-	-	-	^^
			61	-	-	-	-	^^	-	-	-	-	^^
			92	-	-	-	-	^^	-	-	-	-	^^
			137	-	-	-	-	^^	-	-	-	-	^^
			204	-	-	-	-	0.01	-	-	-	-	0.01
			257	-	-	-	-	0.01	-	-	-	-	0.01
			270	-	-	-	-	0.01	-	-	-	-	0.01
			1,037	-	-	-	-	0.03	-	-	-	-	0.03

Annexure II - Associate Transactions

Investment in Associates / Group Companies

During the period April 01, 2017 to March 31, 2018, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code*	Particulars	Type	Quantity	Birla Corporation Limited	Brigade Enterprises Limited	City Union Bank Ltd	GMR Infrastructure Ltd	ICICI Bank Limited	ICICI Home Finance Company Limited	ICICI Lombard General Insurance Company Limited	ICICI Prudential Life Insurance Company Limited	ICICI Securities Ltd	Grand Total
DISCO	Equity Shares	PUR	1,329,506	-	-	-	-	-	-	87.88	-	-	87.88
		SAL	107	0.01	-	-	-	-	-	-	-	-	-
			151	0.01	-	-	-	-	-	-	-	-	0.01
			204	0.02	-	-	-	-	-	-	-	-	0.02
			409	0.04	-	-	-	-	-	-	-	-	0.04
			587	0.05	-	-	-	-	-	-	-	-	0.05
			787	0.08	-	-	-	-	-	-	-	-	0.08
			960	0.09	-	-	-	-	-	-	-	-	0.09
			1,083	0.10	-	-	-	-	-	-	-	-	0.10
			1,470	0.13	-	-	-	-	-	-	-	-	0.13
			1,652	0.15	-	-	-	-	-	-	-	-	0.15
			1,670	0.13	-	-	-	-	-	-	-	-	0.13
			2,009	0.19	-	-	-	-	-	-	-	-	0.19
			2,114	0.16	-	-	-	-	-	-	-	-	0.16
			2,234	0.21	-	-	-	-	-	-	-	-	0.21
			2,253	0.22	-	-	-	-	-	-	-	-	0.22
			2,462	0.23	-	-	-	-	-	-	-	-	0.23
			3,015	0.29	-	-	-	-	-	-	-	-	0.29
			3,145	0.32	-	-	-	-	-	-	-	-	0.32
			3,387	0.31	-	-	-	-	-	-	-	-	0.31
			3,422	0.32	-	-	-	-	-	-	-	-	0.32
			3,479	0.26	-	-	-	-	-	-	-	-	0.26
			3,793	-	-	-	-	-	-	0.30	-	-	0.30
			4,114	0.39	-	-	-	-	-	-	-	-	0.39
			4,640	0.36	-	-	-	-	-	-	-	-	0.36
			4,833	0.37	-	-	-	-	-	-	-	-	0.37
			5,307	0.54	-	-	-	-	-	-	-	-	0.54
			5,347	0.41	-	-	-	-	-	-	-	-	0.41
			6,472	0.62	-	-	-	-	-	-	-	-	0.62
			6,728	0.50	-	-	-	-	-	-	-	-	0.50
			7,009	0.68	-	-	-	-	-	-	-	-	0.68
			7,084	0.55	-	-	-	-	-	-	-	-	0.55
			7,122	0.65	-	-	-	-	-	-	-	-	0.65
			7,454	0.71	-	-	-	-	-	-	-	-	0.71
			7,460	0.56	-	-	-	-	-	-	-	-	0.56
			7,500	0.56	-	-	-	-	-	-	-	-	0.56
			7,697	0.74	-	-	-	-	-	-	-	-	0.74
			7,908	0.72	-	-	-	-	-	-	-	-	0.72
			8,179	0.75	-	-	-	-	-	-	-	-	0.75
			8,199	0.78	-	-	-	-	-	-	-	-	0.78
			8,684	0.67	-	-	-	-	-	-	-	-	0.67
			8,722	0.91	-	-	-	-	-	-	-	-	0.91
			8,795	0.66	-	-	-	-	-	-	-	-	0.66

Annexure II - Associate Transactions

Investment in Associates / Group Companies

During the period April 01, 2017 to March 31, 2018, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code*	Particulars	Type	Quantity	Birla Corporation Limited	Brigade Enterprises Limited	City Union Bank Ltd	GMR Infrastructure Ltd	ICICI Bank Limited	ICICI Home Finance Company Limited	ICICI Lombard General Insurance Company Limited	ICICI Prudential Life Insurance Company Limited	ICICI Securities Ltd	Grand Total
			8,917	0.86	-	-	-	-	-	-	-	-	0.86
			10,722	1.04	-	-	-	-	-	-	-	-	1.04
			10,737	1.13	-	-	-	-	-	-	-	-	1.13
			11,562	0.90	-	-	-	-	-	-	-	-	0.90
			11,829	1.08	-	-	-	-	-	-	-	-	1.08
			12,015	1.13	-	-	-	-	-	-	-	-	1.13
			12,126	1.16	-	-	-	-	-	-	-	-	1.16
			12,282	0.93	-	-	-	-	-	-	-	-	0.93
			12,694	1.24	-	-	-	-	-	-	-	-	1.24
			13,027	1.25	-	-	-	-	-	-	-	-	1.25
			13,417	1.25	-	-	-	-	-	-	-	-	1.25
			13,682	1.33	-	-	-	-	-	-	-	-	1.33
			14,019	1.33	-	-	-	-	-	-	-	-	1.33
			14,028	1.33	-	-	-	-	-	-	-	-	1.33
			14,706	1.10	-	-	-	-	-	-	-	-	1.10
			15,340	1.19	-	-	-	-	-	-	-	-	1.19
			16,563	1.59	-	-	-	-	-	-	-	-	1.59
			16,614	1.61	-	-	-	-	-	-	-	-	1.61
			16,692	1.75	-	-	-	-	-	-	-	-	1.75
			16,845	1.30	-	-	-	-	-	-	-	-	1.30
			16,986	1.31	-	-	-	-	-	-	-	-	1.31
			17,132	-	-	-	-	0.55	-	-	-	-	0.55
			18,088	-	-	-	-	0.52	-	-	-	-	0.52
			18,114	1.72	-	-	-	-	-	-	-	-	1.72
			18,587	1.58	-	-	-	-	-	-	-	-	1.58
			18,689	1.40	-	-	-	-	-	-	-	-	1.40
			19,574	1.51	-	-	-	-	-	-	-	-	1.51
			19,607	1.47	-	-	-	-	-	-	-	-	1.47
			19,937	1.54	-	-	-	-	-	-	-	-	1.54
			20,429	1.58	-	-	-	-	-	-	-	-	1.58
			20,450	1.97	-	-	-	-	-	-	-	-	1.97
			21,838	-	-	-	-	-	-	1.72	-	-	1.72
			22,135	2.08	-	-	-	-	-	-	-	-	2.08
			22,322	1.73	-	-	-	-	-	-	-	-	1.73
			22,525	1.74	-	-	-	-	-	-	-	-	1.74
			22,768	1.70	-	-	-	-	-	-	-	-	1.70
			22,917	1.77	-	-	-	-	-	-	-	-	1.77
			23,890	2.27	-	-	-	-	-	-	-	-	2.27
			24,111	2.33	-	-	-	-	-	-	-	-	2.33
			24,131	2.43	-	-	-	-	-	-	-	-	2.43
			24,244	-	-	-	-	-	-	1.89	-	-	1.89
			24,251	1.82	-	-	-	-	-	-	-	-	1.82
			24,551	2.49	-	-	-	-	-	-	-	-	2.49

Annexure II - Associate Transactions

Investment in Associates / Group Companies

During the period April 01, 2017 to March 31, 2018, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code*	Particulars	Type	Quantity	Birla Corporation Limited	Brigade Enterprises Limited	City Union Bank Ltd	GMR Infrastructure Ltd	ICICI Bank Limited	ICICI Home Finance Company Limited	ICICI Lombard General Insurance Company Limited	ICICI Prudential Life Insurance Company Limited	ICICI Securities Ltd	Grand Total
			25,000	-	-	-	-	-	-	2.02	-	-	2.02
			25,064	2.40	-	-	-	-	-	-	-	-	2.40
			26,100	2.02	-	-	-	-	-	-	-	-	2.02
			28,798	2.16	-	-	-	-	-	-	-	-	2.16
			29,083	2.71	-	-	-	-	-	-	-	-	2.71
			29,289	2.96	-	-	-	-	-	-	-	-	2.96
			29,683	2.99	-	-	-	-	-	-	-	-	2.99
			30,494	2.36	-	-	-	-	-	-	-	-	2.36
			31,749	3.07	-	-	-	-	-	-	-	-	3.07
			35,970	3.45	-	-	-	-	-	-	-	-	3.45
			40,743	-	-	-	-	1.19	-	-	-	-	1.19
			46,188	3.58	-	-	-	-	-	-	-	-	3.58
			47,639	-	-	-	-	1.54	-	-	-	-	1.54
			48,199	-	-	-	-	1.47	-	-	-	-	1.47
			50,000	-	-	-	0.09	-	-	-	-	-	0.09
			50,646	-	-	-	-	1.62	-	-	-	-	1.62
			50,751	4.69	-	-	-	-	-	-	-	-	4.69
			52,427	5.08	-	-	-	-	-	-	-	-	5.08
			52,522	3.93	-	-	-	-	-	-	-	-	3.93
			54,205	5.19	-	-	-	-	-	-	-	-	5.19
			54,771	-	-	-	-	-	-	4.41	-	-	4.41
			57,340	-	-	-	-	1.67	-	-	-	-	1.67
			75,989	7.23	-	-	-	-	-	-	-	-	7.23
			77,856	-	-	-	-	-	-	6.34	-	-	6.34
			89,485	-	-	-	-	-	-	7.16	-	-	7.16
			91,569	-	-	-	-	-	-	7.23	-	-	7.23
			93,811	8.99	-	-	-	-	-	-	-	-	8.99
			100,000	-	-	-	-	-	-	7.99	-	-	7.99
			100,000	-	-	-	-	-	-	8.12	-	-	8.12
			111,684	-	-	-	-	3.57	-	-	-	-	3.57
			112,450	-	-	-	-	-	-	9.10	-	-	9.10
			118,679	10.07	-	-	-	-	-	-	-	-	10.07
			126,203	11.88	-	-	-	-	-	-	-	-	11.88
			129,006	13.40	-	-	-	-	-	-	-	-	13.40
			155,646	-	-	-	-	-	-	12.35	-	-	12.35
			170,654	15.92	-	-	-	-	-	-	-	-	15.92
			171,622	-	-	-	-	6.05	-	-	-	-	6.05
			192,108	-	-	-	-	5.56	-	-	-	-	5.56
			195,075	-	-	-	-	6.24	-	-	-	-	6.24
			200,000	-	-	-	-	5.79	-	-	-	-	5.79
			222,854	-	-	-	-	-	-	18.03	-	-	18.03
			232,651	20.45	-	-	-	-	-	-	-	-	20.45
			244,815	-	-	-	-	8.31	-	-	-	-	8.31

Annexure II - Associate Transactions

Investment in Associates / Group Companies

During the period April 01, 2017 to March 31, 2018, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code*	Particulars	Type	Quantity	Birla Corporation Limited	Brigade Enterprises Limited	City Union Bank Ltd	GMR Infrastructure Ltd	ICICI Bank Limited	ICICI Home Finance Company Limited	ICICI Lombard General Insurance Company Limited	ICICI Prudential Life Insurance Company Limited	ICICI Securities Ltd	Grand Total
			500,000	-	-	-	-	7.30	-	19.58	-	-	26.88
			263,912	-	-	-	-	7.65	-	-	-	-	7.65
			280,542	-	-	-	-	8.22	-	-	-	-	8.22
			282,660	-	-	-	-	9.97	-	-	-	-	9.97
			290,612	-	-	-	-	9.77	-	-	-	-	9.77
			355,845	-	-	-	-	10.34	-	-	-	-	10.34
			368,177	-	-	-	-	11.76	-	-	-	-	11.76
			400,000	-	-	-	-	11.73	-	-	-	-	11.73
			400,000	-	-	-	-	14.10	-	-	-	-	14.10
			400,775	-	-	-	-	11.63	-	-	-	-	11.63
			428,169	-	-	-	-	13.67	-	-	-	-	13.67
			450,000	-	-	-	-	14.66	-	-	-	-	14.66
			450,000	-	-	-	-	13.77	-	-	-	-	13.77
			450,000	-	-	-	-	13.03	-	-	-	-	13.03
			472,761	-	-	-	-	16.40	-	-	-	-	16.40
			481,019	-	-	-	0.88	-	-	-	-	-	0.88
			481,467	-	-	-	-	16.65	-	-	-	-	16.65
			500,000	-	-	-	-	15.97	-	-	-	-	15.97
			500,000	-	-	-	-	16.01	-	-	-	-	16.01
			500,000	-	-	-	-	14.53	-	-	-	-	14.53
			500,000	-	-	-	-	14.50	-	-	-	-	14.50
			500,000	-	-	-	-	14.47	-	-	-	-	14.47
			500,494	-	-	-	-	14.67	-	-	-	-	14.67
			501,801	-	-	-	-	15.23	-	-	-	-	15.23
			517,547	-	-	-	-	16.58	-	-	-	-	16.58
			529,500	-	-	-	-	15.33	-	-	-	-	15.33
			540,485	-	-	-	-	17.43	-	-	-	-	17.43
			550,000	-	-	-	-	17.69	-	-	-	-	17.69
			560,617	-	-	-	-	19.77	-	-	-	-	19.77
			601,161	-	-	-	-	17.61	-	-	-	-	17.61
			604,673	-	-	-	-	19.37	-	-	-	-	19.37
			625,400	-	-	-	-	18.11	-	-	-	-	18.11
			648,750	-	-	-	-	18.88	-	-	-	-	18.88
			654,926	-	-	-	-	22.81	-	-	-	-	22.81
			695,211	-	-	-	-	20.13	-	-	-	-	20.13
			697,700	-	-	-	-	22.29	-	-	-	-	22.29
			697,700	-	-	-	-	22.38	-	-	-	-	22.38
			697,700	-	-	-	-	22.36	-	-	-	-	22.36
			697,700	-	-	-	-	22.29	-	-	-	-	22.29
			700,000	-	-	-	-	20.35	-	-	-	-	20.35
			714,114	-	-	-	-	21.20	-	-	-	-	21.20
			736,509	-	-	-	-	23.54	-	-	-	-	23.54
			750,000	-	-	-	-	22.25	-	-	-	-	22.25

Annexure II - Associate Transactions

Investment in Associates / Group Companies

During the period April 01, 2017 to March 31, 2018, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code*	Particulars	Type	Quantity	Birla Corporation Limited	Brigade Enterprises Limited	City Union Bank Ltd	GMR Infrastructure Ltd	ICICI Bank Limited	ICICI Home Finance Company Limited	ICICI Lombard General Insurance Company Limited	ICICI Prudential Life Insurance Company Limited	ICICI Securities Ltd	Grand Total
			750,453	-	-	-	-	24.07	-	-	-	-	24.07
			759,929	-	-	-	-	22.08	-	-	-	-	22.08
			801,549	-	-	-	-	23.42	-	-	-	-	23.42
			966,187	-	-	-	-	29.25	-	-	-	-	29.25
			994,758	-	-	-	-	31.82	-	-	-	-	31.82
			1,000,000	-	-	-	-	30.28	-	-	-	-	30.28
			1,000,000	-	-	-	-	31.84	-	-	-	-	31.84
			1,073,196	-	-	-	-	32.78	-	-	-	-	32.78
			1,165,831	-	-	-	2.10	-	-	-	-	-	2.10
			1,189,919	-	-	-	2.38	-	-	-	-	-	2.38
			1,200,000	-	-	-	-	38.55	-	-	-	-	38.55
			1,317,275	-	-	-	-	42.09	-	-	-	-	42.09
			1,434,626	-	-	-	-	48.05	-	-	-	-	48.05
			1,457,657	-	-	-	-	47.74	-	-	-	-	47.74
			3,500,000	-	-	-	6.32	-	-	-	-	-	6.32
			3,988,206	-	-	-	7.18	-	-	-	-	-	7.18
			5,000,000	-	-	-	9.06	-	-	-	-	-	9.06
			5,490,873	-	-	-	9.87	-	-	-	-	-	9.87
			8,577,435	-	-	-	16.28	-	-	-	-	-	16.28
			8,952,998	-	-	-	16.74	-	-	-	-	-	16.74
			14,967,692	-	-	-	27.29	-	-	-	-	-	27.29
			21,445,174	-	-	-	40.58	-	-	-	-	-	40.58
DIVYLD	Equity Shares	PUR	29,838	-	-	-	-	0.87	-	-	-	-	0.87
		SAL	27,752	-	-	-	-	0.86	-	-	-	-	0.86
			65,462	-	-	-	-	1.98	-	-	-	-	1.98
DYNMIC	Equity Shares	PUR	5,491	-	-	-	-	-	-	-	0.21	-	0.21
			13,288	-	-	-	-	0.36	-	-	-	-	0.36
			37,660	-	-	-	-	-	-	-	1.45	-	1.45
			77,153	-	-	-	-	2.06	-	-	-	-	2.06
			140,278	-	-	-	-	4.46	-	-	-	-	4.46
			190,000	-	-	-	-	-	-	-	7.31	-	7.31
			212,139	-	-	-	-	-	-	-	8.18	-	8.18
			236,010	-	-	-	-	7.44	-	-	-	-	7.44
			287,654	-	-	-	-	9.08	-	-	-	-	9.08
			336,873	-	-	-	-	-	-	22.27	-	-	22.27
			341,048	-	-	-	-	10.73	-	-	-	-	10.73
			440,111	-	-	-	-	13.85	-	-	-	-	13.85
			575,000	-	-	-	-	17.29	-	-	-	-	17.29
			726,184	-	-	-	-	22.92	-	-	-	-	22.92
			743,484	-	-	-	-	23.40	-	-	-	-	23.40
			874,040	-	-	-	-	23.44	-	-	-	-	23.44
			914,547	-	-	-	-	28.17	-	-	-	-	28.17
			1,539,509	-	-	-	-	48.42	-	-	-	-	48.42

Annexure II - Associate Transactions

Investment in Associates / Group Companies

During the period April 01, 2017 to March 31, 2018, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code*	Particulars	Type	Quantity	Birla Corporation Limited	Brigade Enterprises Limited	City Union Bank Ltd	GMR Infrastructure Ltd	ICICI Bank Limited	ICICI Home Finance Company Limited	ICICI Lombard General Insurance Company Limited	ICICI Prudential Life Insurance Company Limited	ICICI Securities Ltd	Grand Total
		SAL	6,561	-	-	-	-	0.22	-	-	-	-	0.22
			25,634	-	-	-	-	0.78	-	-	-	-	0.78
			29,487	-	-	-	-	-	-	2.02	-	-	2.02
			40,410	-	-	-	-	-	-	2.76	-	-	2.76
			42,439	-	-	-	-	-	-	3.43	-	-	3.43
			95,079	-	-	-	-	2.90	-	-	-	-	2.90
			118,084	-	-	-	-	3.60	-	-	-	-	3.60
			205,084	-	-	-	-	7.23	-	-	-	-	7.23
			224,537	-	-	-	-	-	-	18.16	-	-	18.16
			230,853	-	-	-	-	-	-	-	9.43	-	9.43
			330,362	-	-	-	-	10.48	-	-	-	-	10.48
			337,769	-	-	-	-	11.91	-	-	-	-	11.91
			348,086	-	-	-	-	11.05	-	-	-	-	11.05
			500,000	-	-	-	-	14.89	-	-	-	-	14.89
			500,000	-	-	-	-	16.17	-	-	-	-	16.17
			508,987	-	-	-	-	15.55	-	-	-	-	15.55
			606,404	-	-	-	-	19.14	-	-	-	-	19.14
			627,249	-	-	-	-	19.13	-	-	-	-	19.13
			1,000,000	-	-	-	-	32.61	-	-	-	-	32.61
			1,133,954	-	-	-	-	34.59	-	-	-	-	34.59
			1,991,013	-	-	-	-	60.28	-	-	-	-	60.28
EQDINO	Equity Shares	PUR	1,798	-	-	-	-	0.05	-	-	-	-	0.05
			2,750	-	-	-	-	0.08	-	-	-	-	0.08
			2,750	-	-	-	-	0.08	-	-	-	-	0.08
			2,750	-	-	-	-	0.08	-	-	-	-	0.08
			5,500	-	-	-	-	0.16	-	-	-	-	0.16
			5,500	-	-	-	-	0.16	-	-	-	-	0.16
			8,250	-	-	-	-	0.24	-	-	-	-	0.24
			9,860	-	-	-	-	0.27	-	-	-	-	0.27
			23,727	-	-	-	-	0.68	-	-	-	-	0.68
			24,750	-	-	-	-	0.73	-	-	-	-	0.73
			27,300	-	-	-	-	-	-	-	1.17	-	1.17
			30,250	-	-	-	-	0.86	-	-	-	-	0.86
			30,250	-	-	-	-	0.92	-	-	-	-	0.92
			54,882	-	-	-	-	1.68	-	-	-	-	1.68
			61,326	-	-	-	-	1.82	-	-	-	-	1.82
			70,984	-	-	-	-	2.04	-	-	-	-	2.04
			84,424	-	-	-	-	2.50	-	-	-	-	2.50
			85,250	-	-	-	-	2.47	-	-	-	-	2.47
			88,000	-	-	-	-	2.59	-	-	-	-	2.59
			100,000	-	-	-	-	3.03	-	-	-	-	3.03
			135,702	-	-	-	-	4.13	-	-	-	-	4.13
			158,926	-	-	-	-	4.92	-	-	-	-	4.92

Annexure II - Associate Transactions

Investment in Associates / Group Companies

During the period April 01, 2017 to March 31, 2018, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code*	Particulars	Type	Quantity	Birla Corporation Limited	Brigade Enterprises Limited	City Union Bank Ltd	GMR Infrastructure Ltd	ICICI Bank Limited	ICICI Home Finance Company Limited	ICICI Lombard General Insurance Company Limited	ICICI Prudential Life Insurance Company Limited	ICICI Securities Ltd	Grand Total
			250,000	-	-	-	-	7.64	-	-	-	-	7.64
			250,766	-	-	-	-	7.18	-	-	-	-	7.18
			276,023	-	-	-	-	7.95	-	-	-	-	7.95
			300,000	-	-	-	-	9.16	-	-	-	-	9.16
			310,750	-	-	-	-	9.22	-	-	-	-	9.22
			321,868	-	-	-	-	9.81	-	-	-	-	9.81
			354,750	-	-	-	-	10.81	-	-	-	-	10.81
			497,750	-	-	-	-	15.46	-	-	-	-	15.46
			676,500	-	-	-	-	21.61	-	-	-	-	21.61
			759,000	-	-	-	-	23.04	-	-	-	-	23.04
			913,000	-	-	-	-	24.93	-	-	-	-	24.93
			930,000	-	-	-	-	29.42	-	-	-	-	29.42
			959,750	-	-	-	-	29.12	-	-	-	-	29.12
			1,097,824	-	-	-	-	33.70	-	-	-	-	33.70
			1,100,000	-	-	-	-	34.91	-	-	-	-	34.91
			1,500,000	-	-	-	-	45.90	-	-	-	-	45.90
			1,800,000	-	-	-	3.24	-	-	-	-	-	3.24
			2,401,890	-	-	-	-	65.40	-	-	-	-	65.40
			3,255,000	-	-	-	-	99.53	-	-	-	-	99.53
			3,915,000	-	-	-	7.54	-	-	-	-	-	7.54
			6,390,000	-	-	-	13.64	-	-	-	-	-	13.64
		SAL	2,500	-	-	-	-	0.07	-	-	-	-	0.07
			3,000	-	-	-	-	0.09	-	-	-	-	0.09
			6,500	-	-	-	-	0.20	-	-	-	-	0.20
			8,250	-	-	-	-	0.24	-	-	-	-	0.24
			9,133	-	-	-	-	0.29	-	-	-	-	0.29
			10,000	-	-	-	-	0.32	-	-	-	-	0.32
			12,500	-	-	-	-	0.39	-	-	-	-	0.39
			12,836	-	-	-	-	0.40	-	-	-	-	0.40
			13,694	-	-	-	-	0.40	-	-	-	-	0.40
			46,750	-	-	-	-	1.56	-	-	-	-	1.56
			60,800	-	-	-	-	1.81	-	-	-	-	1.81
			82,500	-	-	-	-	2.44	-	-	-	-	2.44
			102,500	-	-	-	-	3.14	-	-	-	-	3.14
			122,500	-	-	-	-	3.95	-	-	-	-	3.95
			132,000	-	-	-	-	4.04	-	-	-	-	4.04
			195,000	-	-	-	-	5.81	-	-	-	-	5.81
			198,000	-	-	-	-	6.18	-	-	-	-	6.18
			200,750	-	-	-	-	6.08	-	-	-	-	6.08
			220,914	-	-	-	-	6.88	-	-	-	-	6.88
			335,556	-	-	-	-	9.71	-	-	-	-	9.71
			337,500	-	-	-	-	10.39	-	-	-	-	10.39
			343,750	-	-	-	-	10.11	-	-	-	-	10.11

Annexure II - Associate Transactions

Investment in Associates / Group Companies

During the period April 01, 2017 to March 31, 2018, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code*	Particulars	Type	Quantity	Birla Corporation Limited	Brigade Enterprises Limited	City Union Bank Ltd	GMR Infrastructure Ltd	ICICI Bank Limited	ICICI Home Finance Company Limited	ICICI Lombard General Insurance Company Limited	ICICI Prudential Life Insurance Company Limited	ICICI Securities Ltd	Grand Total
			390,867	-	-	-	-	12.51	-	-	-	-	12.51
			392,500	-	-	-	-	12.61	-	-	-	-	12.61
			462,000	-	-	-	-	13.52	-	-	-	-	13.52
			481,250	-	-	-	-	16.02	-	-	-	-	16.02
			487,500	-	-	-	-	15.07	-	-	-	-	15.07
			497,500	-	-	-	-	14.75	-	-	-	-	14.75
			500,000	-	-	-	-	16.31	-	-	-	-	16.31
			577,500	-	-	-	-	18.07	-	-	-	-	18.07
			656,700	-	-	-	-	19.45	-	-	-	-	19.45
			766,250	-	-	-	-	23.22	-	-	-	-	23.22
			1,000,000	-	-	-	-	32.54	-	-	-	-	32.54
			1,199,000	-	-	-	-	39.34	-	-	-	-	39.34
			1,200,000	-	-	-	-	39.14	-	-	-	-	39.14
			1,425,000	-	-	-	-	43.45	-	-	-	-	43.45
			1,487,500	-	-	-	-	48.42	-	-	-	-	48.42
			1,500,000	-	-	-	-	48.56	-	-	-	-	48.56
			1,500,000	-	-	-	-	48.86	-	-	-	-	48.86
			1,530,000	-	-	-	3.48	-	-	-	-	-	3.48
			2,505,250	-	-	-	-	75.15	-	-	-	-	75.15
			2,640,000	-	-	-	-	80.02	-	-	-	-	80.02
EQDWTO	Debentures and Bonds	PUR	750	-	-	-	-	75.12	-	-	-	-	75.12
			1,000	-	-	-	-	100.15	-	-	-	-	100.15
			1,500	-	-	-	-	154.78	-	-	-	-	154.78
		SAL	20	-	-	-	-	2.06	-	-	-	-	2.06
			30	-	-	-	-	3.09	-	-	-	-	3.09
			50	-	-	-	-	4.98	-	-	-	-	4.98
			80	-	-	-	-	8.25	-	-	-	-	8.25
			100	-	-	-	-	10.79	-	-	-	-	10.79
			150	-	-	-	-	16.19	-	-	-	-	16.19
			170	-	-	-	-	17.53	-	-	-	-	17.53
			200	-	-	-	-	20.62	-	-	-	-	20.62
			250	-	-	-	-	27.02	-	-	-	-	27.02
			250	-	-	-	-	27.02	-	-	-	-	27.02
			250	-	-	-	-	25.79	-	-	-	-	25.79
			250	-	-	-	-	25.79	-	-	-	-	25.79
			250	-	-	-	-	25.15	-	-	-	-	25.15
			500	-	-	-	-	50.30	-	-	-	-	50.30
	Equity Shares	PUR	29,066	-	-	-	-	-	-	-	1.22	-	1.22
			32,825	-	-	-	-	-	-	-	1.38	-	1.38
			38,824	-	-	-	-	-	-	-	1.63	-	1.63
			113,867	-	-	-	-	-	-	-	4.78	-	4.78
			152,896	-	-	-	-	-	-	-	6.43	-	6.43
			227,904	-	-	-	-	7.89	-	-	-	-	7.89

Annexure II - Associate Transactions

Investment in Associates / Group Companies

During the period April 01, 2017 to March 31, 2018, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code*	Particulars	Type	Quantity	Birla Corporation Limited	Brigade Enterprises Limited	City Union Bank Ltd	GMR Infrastructure Ltd	ICICI Bank Limited	ICICI Home Finance Company Limited	ICICI Lombard General Insurance Company Limited	ICICI Prudential Life Insurance Company Limited	ICICI Securities Ltd	Grand Total
			502,500	-	-	-	-	16.16	-	-	-	-	16.16
			714,737	-	16.26	-	-	-	-	-	-	-	16.26
			912,590	-	-	-	-	26.64	-	-	-	-	26.64
			1,000,000	-	-	-	-	31.52	-	-	-	-	31.52
			1,063,730	-	-	-	-	33.47	-	-	-	-	33.47
			1,093,020	-	-	-	-	34.17	-	-	-	-	34.17
			1,153,824	-	-	-	-	-	-	-	-	60.00	60.00
			1,200,000	-	-	-	-	41.79	-	-	-	-	41.79
			1,416,127	-	-	-	-	44.67	-	-	-	-	44.67
			2,884,588	-	-	-	-	-	-	-	-	150.00	150.00
		SAL	162	-	^^	-	-	-	-	-	-	-	^^
			299	-	0.01	-	-	-	-	-	-	-	0.01
			300	-	0.01	-	-	-	-	-	-	-	0.01
			399	-	0.01	-	-	-	-	-	-	-	0.01
			594	-	0.02	-	-	-	-	-	-	-	0.02
			828	-	0.02	-	-	-	-	-	-	-	0.02
			1,687	-	0.05	-	-	-	-	-	-	-	0.05
			1,782	-	0.05	-	-	-	-	-	-	-	0.05
			4,497	-	0.14	-	-	-	-	-	-	-	0.14
			5,802	-	0.17	-	-	-	-	-	-	-	0.17
			10,722	-	0.31	-	-	-	-	-	-	-	0.31
			37,545	-	1.07	-	-	-	-	-	-	-	1.07
			145,645	-	4.36	-	-	-	-	-	-	-	4.36
			465,828	-	-	-	-	15.11	-	-	-	-	15.11
			512,289	-	-	-	-	18.16	-	-	-	-	18.16
			529,418	-	-	-	-	16.80	-	-	-	-	16.80
			827,457	-	-	-	-	24.54	-	-	-	-	24.54
			838,029	-	-	-	-	25.11	-	-	-	-	25.11
			975,729	-	-	-	-	34.64	-	-	-	-	34.64
			1,250,000	-	-	-	-	37.51	-	-	-	-	37.51
			1,330,663	-	-	-	-	40.75	-	-	-	-	40.75
			1,570,154	-	-	-	-	47.57	-	-	-	-	47.57
			2,573,344	-	-	-	-	73.59	-	-	-	-	73.59
EQTYINC	Debentures and Bonds	SAL	250	-	-	-	-	27.15	-	-	-	-	27.15
	Equity Shares	PUR	6,325	-	-	-	-	0.19	-	-	-	-	0.19
			56,250	-	-	-	-	1.62	-	-	-	-	1.62
			83,027	-	-	-	-	2.49	-	-	-	-	2.49
			95,425	-	-	-	-	2.88	-	-	-	-	2.88
			216,973	-	-	-	-	6.56	-	-	-	-	6.56
			297,990	-	-	-	-	9.34	-	-	-	-	9.34
			311,487	-	-	-	-	8.68	-	-	-	-	8.68
			612,750	-	-	-	-	17.49	-	-	-	-	17.49
			748,000	-	-	-	-	21.62	-	-	-	-	21.62

Annexure II - Associate Transactions

Investment in Associates / Group Companies

During the period April 01, 2017 to March 31, 2018, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code*	Particulars	Type	Quantity	Birla Corporation Limited	Brigade Enterprises Limited	City Union Bank Ltd	GMR Infrastructure Ltd	ICICI Bank Limited	ICICI Home Finance Company Limited	ICICI Lombard General Insurance Company Limited	ICICI Prudential Life Insurance Company Limited	ICICI Securities Ltd	Grand Total
		SAL	74,250	-	-	-	-	2.45	-	-	-	-	2.45
			442,750	-	-	-	-	15.03	-	-	-	-	15.03
			451,000	-	-	-	-	14.76	-	-	-	-	14.76
			962,500	-	-	-	-	30.78	-	-	-	-	30.78
ESTAR	Equity Shares	PUR	146,465	-	-	-	-	-	-	9.68	-	-	9.68
		SAL	355,855	-	-	-	0.71	-	-	-	-	-	0.71
			2,565,150	-	-	-	4.87	-	-	-	-	-	4.87
			2,677,464	-	-	-	5.01	-	-	-	-	-	5.01
F821135S	Debentures and Bonds	PUR	270	-	-	-	-	-	13.52	-	-	-	13.52
F821136P	Debentures and Bonds	PUR	1,230	-	-	-	-	-	61.59	-	-	-	61.59
FOCUS	Equity Shares	PUR	9,297	-	-	-	-	0.25	-	-	-	-	0.25
			35,269	-	-	-	-	0.94	-	-	-	-	0.94
			204,784	-	-	-	-	5.46	-	-	-	-	5.46
			292,934	-	-	-	-	-	-	19.36	-	-	19.36
			303,289	-	-	-	-	9.25	-	-	-	-	9.25
			456,585	-	-	-	-	14.30	-	-	-	-	14.30
			498,432	-	-	-	-	14.14	-	-	-	-	14.14
			500,000	-	-	-	-	14.46	-	-	-	-	14.46
			526,711	-	-	-	-	16.09	-	-	-	-	16.09
			543,003	-	-	-	-	15.18	-	-	-	-	15.18
			643,442	-	-	-	-	18.24	-	-	-	-	18.24
			670,496	-	-	-	-	20.49	-	-	-	-	20.49
			769,300	-	-	-	-	-	-	-	-	40.00	40.00
			1,250,000	-	-	-	-	34.98	-	-	-	-	34.98
			1,677,752	-	-	-	-	49.26	-	-	-	-	49.26
			1,923,068	-	-	-	-	-	-	-	-	100.00	100.00
			2,042,474	-	-	-	-	65.84	-	-	-	-	65.84
		SAL	4,384	-	-	-	-	0.14	-	-	-	-	0.14
			12,193	-	-	-	-	0.39	-	-	-	-	0.39
			12,961	-	-	-	-	0.41	-	-	-	-	0.41
			15,130	-	-	-	-	0.51	-	-	-	-	0.51
			25,641	-	-	-	-	-	-	1.75	-	-	1.75
			35,139	-	-	-	-	-	-	2.40	-	-	2.40
			49,925	-	-	-	-	1.60	-	-	-	-	1.60
			50,000	-	-	-	-	1.75	-	-	-	-	1.75
			94,226	-	-	-	-	3.01	-	-	-	-	3.01
			132,453	-	-	-	-	4.24	-	-	-	-	4.24
			140,000	-	-	-	-	4.33	-	-	-	-	4.33
			175,000	-	-	-	-	6.11	-	-	-	-	6.11
			188,491	-	-	-	-	6.02	-	-	-	-	6.02
			337,125	-	-	-	-	10.77	-	-	-	-	10.77
			460,865	-	-	-	-	14.65	-	-	-	-	14.65
			492,597	-	-	-	-	15.25	-	-	-	-	15.25

Annexure II - Associate Transactions

Investment in Associates / Group Companies

During the period April 01, 2017 to March 31, 2018, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code*	Particulars	Type	Quantity	Birla Corporation Limited	Brigade Enterprises Limited	City Union Bank Ltd	GMR Infrastructure Ltd	ICICI Bank Limited	ICICI Home Finance Company Limited	ICICI Lombard General Insurance Company Limited	ICICI Prudential Life Insurance Company Limited	ICICI Securities Ltd	Grand Total	
GIFT	Equity Shares	PUR	561,274	-	-	-	-	17.81	-	-	-	-	17.81	
			298	-	-	^^	-	-	-	-	-	-	^^	
			1,300	-	-	0.02	-	-	-	-	-	-	-	0.02
			7,520	-	-	0.12	-	-	-	-	-	-	-	0.12
			8,300	-	-	0.13	-	-	-	-	-	-	-	0.13
			26,184	-	-	-	-	0.76	-	-	-	-	-	0.76
			56,039	-	-	0.91	-	-	-	-	-	-	-	0.91
			57,336	-	-	0.92	-	-	-	-	-	-	-	0.92
			65,845	-	-	-	-	1.90	-	-	-	-	-	1.90
			155,262	-	-	2.52	-	-	-	-	-	-	-	2.52
		295,280	-	-	-	-	8.67	-	-	-	-	-	8.67	
		341,700	-	-	-	-	10.17	-	-	-	-	-	10.17	
		SAL	9,918	-	-	0.17	-	-	-	-	-	-	-	0.17
			89,001	-	-	1.54	-	-	-	-	-	-	-	1.54
			187,136	-	-	3.35	-	-	-	-	-	-	-	3.35
			305,999	-	-	-	-	9.68	-	-	-	-	-	9.68
423,010	-		-	-	-	14.43	-	-	-	-	-	14.43		
655,092	-		-	-	-	20.34	-	-	-	-	-	20.34		
GROWTH	Equity Shares	PUR	25,646	-	-	-	-	0.80	-	-	-	-	0.80	
			74,250	-	-	-	-	2.18	-	-	-	-	2.18	
			156,750	-	-	-	-	4.60	-	-	-	-	4.60	
			184,250	-	-	-	-	5.43	-	-	-	-	5.43	
			186,359	-	-	-	-	6.06	-	-	-	-	6.06	
			237,082	-	-	-	-	7.43	-	-	-	-	7.43	
			249,420	-	-	-	-	7.86	-	-	-	-	7.86	
			563,750	-	-	-	-	16.82	-	-	-	-	16.82	
		SAL	11,855	-	-	-	-	0.38	-	-	-	-	-	0.38
			100,167	-	-	-	-	3.05	-	-	-	-	-	3.05
			163,506	-	-	-	-	5.08	-	-	-	-	-	5.08
			166,945	-	-	-	-	5.09	-	-	-	-	-	5.09
			500,000	-	-	-	-	14.94	-	-	-	-	-	14.94
			508,675	-	-	-	-	16.14	-	-	-	-	-	16.14
600,000	-	-	-	-	20.36	-	-	-	-	-	20.36			
GROWTH1	Equity Shares	PUR	109,937	-	-	-	-	3.21	-	-	-	-	3.21	
		SAL	17,998	-	-	-	-	0.65	-	-	-	-	0.65	
			30,000	-	-	-	-	0.88	-	-	-	-	0.88	
			31,866	-	-	-	-	1.10	-	-	-	-	1.10	
			33,320	-	-	-	-	1.16	-	-	-	-	1.16	
			40,000	-	-	-	-	1.28	-	-	-	-	1.28	
			48,656	-	-	-	-	1.54	-	-	-	-	1.54	
			95,560	-	-	-	-	3.04	-	-	-	-	3.04	
			166,290	-	-	-	-	5.34	-	-	-	-	5.34	
			287,437	-	-	-	-	9.09	-	-	-	-	-	9.09

Annexure II - Associate Transactions

Investment in Associates / Group Companies

During the period April 01, 2017 to March 31, 2018, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code*	Particulars	Type	Quantity	Birla Corporation Limited	Brigade Enterprises Limited	City Union Bank Ltd	GMR Infrastructure Ltd	ICICI Bank Limited	ICICI Home Finance Company Limited	ICICI Lombard General Insurance Company Limited	ICICI Prudential Life Insurance Company Limited	ICICI Securities Ltd	Grand Total	
			948,530	-	-	-	-	29.93	-	-	-	-	29.93	
GROWTH2	Equity Shares	PUR	220,000	-	-	-	-	6.46	-	-	-	-	6.46	
			SAL	2,357	-	-	-	-	0.07	-	-	-	-	0.07
				33,000	-	-	-	-	0.92	-	-	-	-	0.92
				46,162	-	-	-	-	1.34	-	-	-	-	1.34
				132,591	-	-	-	-	4.19	-	-	-	-	4.19
				489,679	-	-	-	-	16.15	-	-	-	-	16.15
				604,758	-	-	-	-	20.05	-	-	-	-	20.05
GROWTH3	Equity Shares	PUR	364,869	-	-	-	-	11.56	-	-	-	-	11.56	
			608,085	-	-	-	-	19.24	-	-	-	-	19.24	
		SAL	2,140	-	-	-	-	0.07	-	-	-	-	-	0.07
			7,937	-	-	-	-	0.24	-	-	-	-	-	0.24
			8,372	-	-	-	-	0.27	-	-	-	-	-	0.27
			9,858	-	-	-	-	0.30	-	-	-	-	-	0.30
			32,098	-	-	-	-	1.03	-	-	-	-	-	1.03
			37,283	-	-	-	-	1.19	-	-	-	-	-	1.19
			40,515	-	-	-	-	1.31	-	-	-	-	-	1.31
			45,327	-	-	-	-	1.45	-	-	-	-	-	1.45
			52,300	-	-	-	-	1.68	-	-	-	-	-	1.68
			52,300	-	-	-	-	1.67	-	-	-	-	-	1.67
			52,300	-	-	-	-	1.67	-	-	-	-	-	1.67
			52,300	-	-	-	-	1.68	-	-	-	-	-	1.68
			52,366	-	-	-	-	1.60	-	-	-	-	-	1.60
			94,667	-	-	-	-	2.89	-	-	-	-	-	2.89
			102,594	-	-	-	-	3.28	-	-	-	-	-	3.28
111,810	-	-	-	-	3.58	-	-	-	-	-	3.58			
258,500	-	-	-	-	9.37	-	-	-	-	-	9.37			
714,454	-	-	-	-	21.06	-	-	-	-	-	21.06			
GROWTH4	Equity Shares	PUR	17,121	-	-	-	-	0.53	-	-	-	-	0.53	
			76,658	-	-	-	-	2.39	-	-	-	-	2.39	
		SAL	73,758	-	-	-	-	2.24	-	-	-	-	2.24	
			99,921	-	-	-	-	3.15	-	-	-	-	3.15	
GROWTH5	Equity Shares	PUR	12,408	-	-	-	-	0.39	-	-	-	-	0.39	
			55,555	-	-	-	-	1.73	-	-	-	-	1.73	
		SAL	2,643	-	-	-	-	0.08	-	-	-	-	0.08	
			51,750	-	-	-	-	1.50	-	-	-	-	1.50	
			92,991	-	-	-	-	2.94	-	-	-	-	2.94	
GROWTH6	Equity Shares	PUR	5,816	-	-	-	-	0.18	-	-	-	-	0.18	
			26,044	-	-	-	-	0.81	-	-	-	-	0.81	
			176,851	-	-	-	-	4.02	-	-	-	-	4.02	
		SAL	491	-	4.02	-	-	-	-	-	-	-	4.02	
			1,520	-	0.01	-	-	-	-	-	-	-	0.01	
			3,732	-	0.04	-	-	-	-	-	-	-	0.04	
			3,732	-	0.11	-	-	-	-	-	-	0.11		

Annexure II - Associate Transactions

Investment in Associates / Group Companies

During the period April 01, 2017 to March 31, 2018, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code*	Particulars	Type	Quantity	Birla Corporation Limited	Brigade Enterprises Limited	City Union Bank Ltd	GMR Infrastructure Ltd	ICICI Bank Limited	ICICI Home Finance Company Limited	ICICI Lombard General Insurance Company Limited	ICICI Prudential Life Insurance Company Limited	ICICI Securities Ltd	Grand Total	
			8,805	-	0.27	-	-	-	-	-	-	-	0.27	
			78,509	-	-	-	-	2.38	-	-	-	-	2.38	
			112,844	-	-	-	-	3.56	-	-	-	-	3.56	
GROWTH7	Equity Shares	PUR	99,000	-	-	-	-	2.76	-	-	-	-	2.76	
		SAL	10,000	-	-	-	-	0.32	-	-	-	-	0.32	
			11,000	-	-	-	-	0.32	-	-	-	-	0.32	
			16,500	-	-	-	-	0.49	-	-	-	-	0.49	
			17,492	-	-	-	-	0.63	-	-	-	-	0.63	
			19,557	-	-	-	-	0.55	-	-	-	-	0.55	
			20,696	-	-	-	-	0.66	-	-	-	-	0.66	
			29,367	-	-	-	-	1.02	-	-	-	-	1.02	
			72,000	-	-	-	-	2.11	-	-	-	-	2.11	
IMPL	Debentures and Bonds	PUR	500	-	-	-	-	51.59	-	-	-	-	51.59	
	Equity Shares	SAL	20,681	-	-	0.31	-	-	-	-	-	-	0.31	
INASIA	Equity Shares	PUR	25,605	-	0.64	-	-	-	-	-	-	-	0.64	
			40,000	-	-	-	-	1.26	-	-	-	-	1.26	
		SAL	96	-	^^	-	-	-	-	-	-	-	^^	
			2,101	-	-	0.06	-	-	-	-	-	-	-	0.06
			2,557	-	-	0.07	-	-	-	-	-	-	-	0.07
			2,605	-	-	0.06	-	-	-	-	-	-	-	0.06
			2,622	-	-	0.06	-	-	-	-	-	-	-	0.06
			9,590	-	-	0.23	-	-	-	-	-	-	-	0.23
			10,300	-	-	0.25	-	-	-	-	-	-	-	0.25
			14,509	-	-	0.43	-	-	-	-	-	-	-	0.43
			20,000	-	-	-	-	-	0.64	-	-	-	-	0.64
	24,544	-	-	0.75	-	-	-	-	-	-	-	0.75		
	25,743	-	-	0.63	-	-	-	-	-	-	-	0.63		
	27,009	-	-	0.66	-	-	-	-	-	-	-	0.66		
	28,461	-	-	0.69	-	-	-	-	-	-	-	0.69		
	37,116	-	-	-	-	-	1.29	-	-	-	-	1.29		
	50,975	-	-	1.48	-	-	-	-	-	-	-	1.48		
	53,343	-	-	-	-	-	1.70	-	-	-	-	1.70		
INCOPP	Debentures and Bonds	SAL	250	-	-	-	-	25.76	-	-	-	-	25.76	
			250	-	-	-	-	25.76	-	-	-	-	25.76	
INDEX	Equity Shares	PUR	398	-	-	-	-	0.01	-	-	-	-	0.01	
			399	-	-	-	-	0.01	-	-	-	-	0.01	
			405	-	-	-	-	0.01	-	-	-	-	0.01	
			408	-	-	-	-	0.01	-	-	-	-	0.01	
			418	-	-	-	-	0.01	-	-	-	-	0.01	
			419	-	-	-	-	0.01	-	-	-	-	0.01	
			430	-	-	-	-	0.01	-	-	-	-	0.01	
			483	-	-	-	-	0.02	-	-	-	-	0.02	
			494	-	-	-	-	0.02	-	-	-	-	0.02	

Annexure II - Associate Transactions

Investment in Associates / Group Companies

During the period April 01, 2017 to March 31, 2018, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code*	Particulars	Type	Quantity	Birla Corporation Limited	Brigade Enterprises Limited	City Union Bank Ltd	GMR Infrastructure Ltd	ICICI Bank Limited	ICICI Home Finance Company Limited	ICICI Lombard General Insurance Company Limited	ICICI Prudential Life Insurance Company Limited	ICICI Securities Ltd	Grand Total
			505	-	-	-	-	0.01	-	-	-	-	0.01
			511	-	-	-	-	0.02	-	-	-	-	0.02
			529	-	-	-	-	0.02	-	-	-	-	0.02
			573	-	-	-	-	0.02	-	-	-	-	0.02
			668	-	-	-	-	0.02	-	-	-	-	0.02
			685	-	-	-	-	0.02	-	-	-	-	0.02
			694	-	-	-	-	0.02	-	-	-	-	0.02
			791	-	-	-	-	0.03	-	-	-	-	0.03
			797	-	-	-	-	0.03	-	-	-	-	0.03
			816	-	-	-	-	0.02	-	-	-	-	0.02
			819	-	-	-	-	0.03	-	-	-	-	0.03
			823	-	-	-	-	0.02	-	-	-	-	0.02
			847	-	-	-	-	0.03	-	-	-	-	0.03
			850	-	-	-	-	0.03	-	-	-	-	0.03
			863	-	-	-	-	0.03	-	-	-	-	0.03
			892	-	-	-	-	0.03	-	-	-	-	0.03
			934	-	-	-	-	0.03	-	-	-	-	0.03
			1,057	-	-	-	-	0.04	-	-	-	-	0.04
			1,059	-	-	-	-	0.03	-	-	-	-	0.03
			1,207	-	-	-	-	0.04	-	-	-	-	0.04
			1,288	-	-	-	-	0.04	-	-	-	-	0.04
			1,293	-	-	-	-	0.04	-	-	-	-	0.04
			1,325	-	-	-	-	0.04	-	-	-	-	0.04
			1,482	-	-	-	-	0.05	-	-	-	-	0.05
			1,592	-	-	-	-	0.05	-	-	-	-	0.05
			1,614	-	-	-	-	0.05	-	-	-	-	0.05
			1,616	-	-	-	-	0.05	-	-	-	-	0.05
			1,649	-	-	-	-	0.05	-	-	-	-	0.05
			1,681	-	-	-	-	0.05	-	-	-	-	0.05
			1,681	-	-	-	-	0.05	-	-	-	-	0.05
			1,932	-	-	-	-	0.06	-	-	-	-	0.06
			2,097	-	-	-	-	0.07	-	-	-	-	0.07
			2,173	-	-	-	-	0.06	-	-	-	-	0.06
			2,203	-	-	-	-	0.06	-	-	-	-	0.06
			2,224	-	-	-	-	0.06	-	-	-	-	0.06
			2,383	-	-	-	-	0.07	-	-	-	-	0.07
			2,447	-	-	-	-	0.08	-	-	-	-	0.08
			2,458	-	-	-	-	0.07	-	-	-	-	0.07
			2,563	-	-	-	-	0.08	-	-	-	-	0.08
			2,642	-	-	-	-	0.09	-	-	-	-	0.09
			2,683	-	-	-	-	0.08	-	-	-	-	0.08
			2,699	-	-	-	-	0.08	-	-	-	-	0.08
			2,737	-	-	-	-	0.08	-	-	-	-	0.08

Annexure II - Associate Transactions

Investment in Associates / Group Companies

During the period April 01, 2017 to March 31, 2018, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code*	Particulars	Type	Quantity	Birla Corporation Limited	Brigade Enterprises Limited	City Union Bank Ltd	GMR Infrastructure Ltd	ICICI Bank Limited	ICICI Home Finance Company Limited	ICICI Lombard General Insurance Company Limited	ICICI Prudential Life Insurance Company Limited	ICICI Securities Ltd	Grand Total
			2,984	-	-	-	-	0.09	-	-	-	-	0.09
			3,248	-	-	-	-	0.10	-	-	-	-	0.10
			3,333	-	-	-	-	0.09	-	-	-	-	0.09
			3,446	-	-	-	-	0.10	-	-	-	-	0.10
			3,608	-	-	-	-	0.11	-	-	-	-	0.11
			3,706	-	-	-	-	0.12	-	-	-	-	0.12
			4,105	-	-	-	-	0.12	-	-	-	-	0.12
			4,495	-	-	-	-	0.13	-	-	-	-	0.13
			4,778	-	-	-	-	0.15	-	-	-	-	0.15
			5,040	-	-	-	-	0.14	-	-	-	-	0.14
			5,192	-	-	-	-	0.16	-	-	-	-	0.16
			6,515	-	-	-	-	0.21	-	-	-	-	0.21
			7,258	-	-	-	-	0.24	-	-	-	-	0.24
			7,981	-	-	-	-	0.24	-	-	-	-	0.24
			8,794	-	-	-	-	0.26	-	-	-	-	0.26
			8,919	-	-	-	-	0.26	-	-	-	-	0.26
			15,922	-	-	-	-	0.51	-	-	-	-	0.51
			20,322	-	-	-	-	0.63	-	-	-	-	0.63
		SAL	377	-	-	-	-	0.01	-	-	-	-	0.01
			399	-	-	-	-	0.01	-	-	-	-	0.01
			400	-	-	-	-	0.01	-	-	-	-	0.01
			401	-	-	-	-	0.01	-	-	-	-	0.01
			416	-	-	-	-	0.01	-	-	-	-	0.01
			418	-	-	-	-	0.01	-	-	-	-	0.01
			418	-	-	-	-	0.01	-	-	-	-	0.01
			425	-	-	-	-	0.01	-	-	-	-	0.01
			429	-	-	-	-	0.01	-	-	-	-	0.01
			512	-	-	-	-	0.01	-	-	-	-	0.01
			790	-	-	-	-	0.03	-	-	-	-	0.03
			827	-	-	-	-	0.03	-	-	-	-	0.03
			846	-	-	-	-	0.03	-	-	-	-	0.03
			1,003	-	-	-	-	0.03	-	-	-	-	0.03
			1,130	-	-	-	-	0.03	-	-	-	-	0.03
			1,166	-	-	-	-	0.03	-	-	-	-	0.03
			1,250	-	-	-	-	0.04	-	-	-	-	0.04
			1,396	-	-	-	-	0.04	-	-	-	-	0.04
			1,504	-	-	-	-	0.05	-	-	-	-	0.05
			1,592	-	-	-	-	0.05	-	-	-	-	0.05
			1,698	-	-	-	-	0.05	-	-	-	-	0.05
			2,060	-	-	-	-	0.07	-	-	-	-	0.07
			2,092	-	-	-	-	0.06	-	-	-	-	0.06
			2,417	-	-	-	-	0.07	-	-	-	-	0.07
			2,594	-	-	-	-	0.08	-	-	-	-	0.08

Annexure II - Associate Transactions

Investment in Associates / Group Companies

During the period April 01, 2017 to March 31, 2018, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code*	Particulars	Type	Quantity	Birla Corporation Limited	Brigade Enterprises Limited	City Union Bank Ltd	GMR Infrastructure Ltd	ICICI Bank Limited	ICICI Home Finance Company Limited	ICICI Lombard General Insurance Company Limited	ICICI Prudential Life Insurance Company Limited	ICICI Securities Ltd	Grand Total
			2,845	-	-	-	-	0.09	-	-	-	-	0.09
			3,997	-	-	-	-	0.13	-	-	-	-	0.13
			4,124	-	-	-	-	0.13	-	-	-	-	0.13
			4,327	-	-	-	-	0.14	-	-	-	-	0.14
			4,514	-	-	-	-	0.16	-	-	-	-	0.16
			5,190	-	-	-	-	0.16	-	-	-	-	0.16
			6,316	-	-	-	-	0.18	-	-	-	-	0.18
			6,354	-	-	-	-	0.20	-	-	-	-	0.20
			6,952	-	-	-	-	0.19	-	-	-	-	0.19
			12,890	-	-	-	-	0.36	-	-	-	-	0.36
			12,914	-	-	-	-	0.41	-	-	-	-	0.41
			14,313	-	-	-	-	0.42	-	-	-	-	0.42
			14,448	-	-	-	-	0.46	-	-	-	-	0.46
			14,642	-	-	-	-	0.41	-	-	-	-	0.41
			17,915	-	-	-	-	0.58	-	-	-	-	0.58
			17,980	-	-	-	-	0.64	-	-	-	-	0.64
INFRA	Equity Shares	PUR	41,628	-	-	-	-	1.12	-	-	-	-	1.12
			145,882	-	-	-	-	4.38	-	-	-	-	4.38
			161,592	-	-	-	-	4.37	-	-	-	-	4.37
			238,408	-	-	-	-	6.45	-	-	-	-	6.45
			358,372	-	-	-	-	9.55	-	-	-	-	9.55
			1,387,456	-	31.56	-	-	-	-	-	-	-	31.56
		SAL	3,556	-	0.10	-	-	-	-	-	-	-	0.10
			4,309	-	0.13	-	-	-	-	-	-	-	0.13
			5,063	-	0.15	-	-	-	-	-	-	-	0.15
			6,335	-	0.18	-	-	-	-	-	-	-	0.18
			60,054	-	-	-	-	1.66	-	-	-	-	1.66
			68,193	-	2.04	-	-	-	-	-	-	-	2.04
			72,239	-	-	-	-	2.51	-	-	-	-	2.51
			73,569	-	-	-	-	2.54	-	-	-	-	2.54
			89,946	-	-	-	-	2.48	-	-	-	-	2.48
			100,000	-	-	-	-	3.61	-	-	-	-	3.61
			100,074	-	-	-	-	3.49	-	-	-	-	3.49
			113,799	-	-	-	-	3.16	-	-	-	-	3.16
			137,711	-	-	-	-	4.88	-	-	-	-	4.88
			150,000	-	-	-	-	4.21	-	-	-	-	4.21
			159,893	-	-	-	-	5.15	-	-	-	-	5.15
			181,981	-	-	-	-	5.84	-	-	-	-	5.84
			200,000	-	-	-	-	6.01	-	-	-	-	6.01
			200,000	-	-	-	-	7.25	-	-	-	-	7.25
			262,289	-	-	-	-	9.31	-	-	-	-	9.31
			698,500	-	-	-	-	19.42	-	-	-	-	19.42
LIQUID	Commercial Paper	PUR	1,000	49.48	-	-	-	-	-	-	-	-	49.48

Annexure II - Associate Transactions

Investment in Associates / Group Companies

During the period April 01, 2017 to March 31, 2018, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code*	Particulars	Type	Quantity	Birla Corporation Limited	Brigade Enterprises Limited	City Union Bank Ltd	GMR Infrastructure Ltd	ICICI Bank Limited	ICICI Home Finance Company Limited	ICICI Lombard General Insurance Company Limited	ICICI Prudential Life Insurance Company Limited	ICICI Securities Ltd	Grand Total	
LNGFLT	Debentures and Bonds	PUR	100	-	-	-	-	10.02	-	-	-	-	10.02	
			500	-	-	-	-	50.10	-	-	-	-	50.10	
			650	-	-	-	-	65.10	-	-	-	-	65.10	
		SAL	15	-	-	-	-	1.62	-	-	-	-	-	1.62
			20	-	-	-	-	2.16	-	-	-	-	-	2.16
			180	-	-	-	-	19.46	-	-	-	-	-	19.46
			235	-	-	-	-	25.39	-	-	-	-	-	25.39
			300	-	-	-	-	32.43	-	-	-	-	-	32.43
			500	-	-	-	-	54.03	-	-	-	-	-	54.03
500	-	-	-	-	54.36	-	-	-	-	-	54.36			
LNGTEM	Debentures and Bonds	PUR	50	-	-	-	-	5.38	-	-	-	-	5.38	
			100	-	-	-	-	10.76	-	-	-	-	10.76	
MULTIPLE6B	Equity Shares	SAL	38,535	-	-	-	-	1.07	-	-	-	-	1.07	
MULTIPLE6E	Equity Shares	SAL	54,044	-	-	-	-	1.51	-	-	-	-	1.51	
MULTIPLE6F	Equity Shares	SAL	63,505	-	-	-	-	1.80	-	-	-	-	1.80	
MULTIPLE7F	Equity Shares	SAL	58,427	-	-	-	-	1.63	-	-	-	-	1.63	
MULTIPLE8C	Equity Shares	SAL	55,850	-	-	-	-	1.78	-	-	-	-	1.78	
MULTIPLE8F	Equity Shares	SAL	49,788	-	-	-	-	1.76	-	-	-	-	1.76	
NIFETF	Equity Shares	PUR	10	-	-	-	-	^^	-	-	-	-	^^	
			788	-	-	-	-	0.03	-	-	-	-	0.03	
			789	-	-	-	-	0.03	-	-	-	-	0.03	
			789	-	-	-	-	0.03	-	-	-	-	0.03	
			789	-	-	-	-	0.03	-	-	-	-	0.03	
			790	-	-	-	-	0.03	-	-	-	-	0.03	
			790	-	-	-	-	0.03	-	-	-	-	0.03	
			790	-	-	-	-	0.03	-	-	-	-	0.03	
			790	-	-	-	-	0.03	-	-	-	-	0.03	
			791	-	-	-	-	0.02	-	-	-	-	0.02	
			791	-	-	-	-	0.02	-	-	-	-	0.02	
			791	-	-	-	-	0.02	-	-	-	-	0.02	
			791	-	-	-	-	0.02	-	-	-	-	0.02	
			791	-	-	-	-	0.02	-	-	-	-	0.02	
			791	-	-	-	-	0.02	-	-	-	-	0.02	
			791	-	-	-	-	0.02	-	-	-	-	0.02	
			791	-	-	-	-	0.02	-	-	-	-	0.02	
			791	-	-	-	-	0.02	-	-	-	-	0.02	
			791	-	-	-	-	0.02	-	-	-	-	0.02	
			791	-	-	-	-	0.02	-	-	-	-	0.02	
			791	-	-	-	-	0.02	-	-	-	-	0.02	
			791	-	-	-	-	0.02	-	-	-	-	0.02	
			791	-	-	-	-	0.02	-	-	-	-	0.02	
			791	-	-	-	-	0.02	-	-	-	-	0.02	
			791	-	-	-	-	0.02	-	-	-	-	0.02	
			791	-	-	-	-	0.02	-	-	-	-	0.02	
791	-	-	-	-	0.02	-	-	-	-	0.02				
791	-	-	-	-	0.02	-	-	-	-	0.02				
853	-	-	-	-	0.03	-	-	-	-	0.03				
853	-	-	-	-	0.03	-	-	-	-	0.03				
853	-	-	-	-	0.03	-	-	-	-	0.03				



Annexure II - Associate Transactions

Investment in Associates / Group Companies

During the period April 01, 2017 to March 31, 2018, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code*	Particulars	Type	Quantity	Birla Corporation Limited	Brigade Enterprises Limited	City Union Bank Ltd	GMR Infrastructure Ltd	ICICI Bank Limited	ICICI Home Finance Company Limited	ICICI Lombard General Insurance Company Limited	ICICI Prudential Life Insurance Company Limited	ICICI Securities Ltd	Grand Total
			855	-	-	-	-	0.03	-	-	-	-	0.03
			855	-	-	-	-	0.03	-	-	-	-	0.03
			855	-	-	-	-	0.03	-	-	-	-	0.03
			855	-	-	-	-	0.03	-	-	-	-	0.03
			855	-	-	-	-	0.03	-	-	-	-	0.03
			855	-	-	-	-	0.03	-	-	-	-	0.03
			856	-	-	-	-	0.03	-	-	-	-	0.03
			856	-	-	-	-	0.03	-	-	-	-	0.03
			856	-	-	-	-	0.03	-	-	-	-	0.03
			856	-	-	-	-	0.03	-	-	-	-	0.03
			856	-	-	-	-	0.03	-	-	-	-	0.03
			856	-	-	-	-	0.03	-	-	-	-	0.03
			856	-	-	-	-	0.03	-	-	-	-	0.03
			856	-	-	-	-	0.03	-	-	-	-	0.03
			856	-	-	-	-	0.03	-	-	-	-	0.03
			856	-	-	-	-	0.03	-	-	-	-	0.03
			856	-	-	-	-	0.03	-	-	-	-	0.03
			856	-	-	-	-	0.03	-	-	-	-	0.03
			857	-	-	-	-	0.02	-	-	-	-	0.02
			857	-	-	-	-	0.02	-	-	-	-	0.02
			857	-	-	-	-	0.02	-	-	-	-	0.02
			857	-	-	-	-	0.02	-	-	-	-	0.02
			857	-	-	-	-	0.02	-	-	-	-	0.02
			857	-	-	-	-	0.02	-	-	-	-	0.02
			857	-	-	-	-	0.02	-	-	-	-	0.02
			865	-	-	-	-	0.03	-	-	-	-	0.03
			866	-	-	-	-	0.03	-	-	-	-	0.03
			866	-	-	-	-	0.03	-	-	-	-	0.03
			867	-	-	-	-	0.03	-	-	-	-	0.03
			867	-	-	-	-	0.03	-	-	-	-	0.03
			867	-	-	-	-	0.02	-	-	-	-	0.02
			867	-	-	-	-	0.03	-	-	-	-	0.03
			867	-	-	-	-	0.03	-	-	-	-	0.03
			867	-	-	-	-	0.03	-	-	-	-	0.03
			867	-	-	-	-	0.03	-	-	-	-	0.03
			868	-	-	-	-	0.02	-	-	-	-	0.02
			868	-	-	-	-	0.03	-	-	-	-	0.03
			869	-	-	-	-	0.03	-	-	-	-	0.03
			869	-	-	-	-	0.03	-	-	-	-	0.03
			869	-	-	-	-	0.03	-	-	-	-	0.03
			869	-	-	-	-	0.03	-	-	-	-	0.03
			869	-	-	-	-	0.03	-	-	-	-	0.03
			869	-	-	-	-	0.03	-	-	-	-	0.03
			1,580	-	-	-	-	0.05	-	-	-	-	0.05
			1,582	-	-	-	-	0.04	-	-	-	-	0.04
			1,582	-	-	-	-	0.04	-	-	-	-	0.04
			1,582	-	-	-	-	0.05	-	-	-	-	0.05
			1,584	-	-	-	-	0.05	-	-	-	-	0.05
			1,586	-	-	-	-	0.05	-	-	-	-	0.05



Annexure II - Associate Transactions

Investment in Associates / Group Companies

During the period April 01, 2017 to March 31, 2018, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code*	Particulars	Type	Quantity	Birla Corporation Limited	Brigade Enterprises Limited	City Union Bank Ltd	GMR Infrastructure Ltd	ICICI Bank Limited	ICICI Home Finance Company Limited	ICICI Lombard General Insurance Company Limited	ICICI Prudential Life Insurance Company Limited	ICICI Securities Ltd	Grand Total
			2,565	-	-	-	-	0.08	-	-	-	-	0.08
			2,565	-	-	-	-	0.08	-	-	-	-	0.08
			2,565	-	-	-	-	0.08	-	-	-	-	0.08
			2,565	-	-	-	-	0.08	-	-	-	-	0.08
			2,565	-	-	-	-	0.08	-	-	-	-	0.08
			2,565	-	-	-	-	0.09	-	-	-	-	0.09
			2,565	-	-	-	-	0.08	-	-	-	-	0.08
			2,568	-	-	-	-	0.08	-	-	-	-	0.08
			2,568	-	-	-	-	0.08	-	-	-	-	0.08
			2,571	-	-	-	-	0.07	-	-	-	-	0.07
			2,571	-	-	-	-	0.07	-	-	-	-	0.07
			2,595	-	-	-	-	0.08	-	-	-	-	0.08
			2,598	-	-	-	-	0.08	-	-	-	-	0.08
			2,601	-	-	-	-	0.08	-	-	-	-	0.08
			2,601	-	-	-	-	0.08	-	-	-	-	0.08
			2,601	-	-	-	-	0.08	-	-	-	-	0.08
			2,601	-	-	-	-	0.07	-	-	-	-	0.07
			2,604	-	-	-	-	0.08	-	-	-	-	0.08
			2,607	-	-	-	-	0.08	-	-	-	-	0.08
			2,607	-	-	-	-	0.08	-	-	-	-	0.08
			2,607	-	-	-	-	0.08	-	-	-	-	0.08
			2,607	-	-	-	-	0.08	-	-	-	-	0.08
			3,160	-	-	-	-	0.10	-	-	-	-	0.10
			3,160	-	-	-	-	0.10	-	-	-	-	0.10
			3,164	-	-	-	-	0.10	-	-	-	-	0.10
			3,394	-	-	-	-	0.11	-	-	-	-	0.11
			3,412	-	-	-	-	0.11	-	-	-	-	0.11
			3,416	-	-	-	-	0.09	-	-	-	-	0.09
			3,420	-	-	-	-	0.11	-	-	-	-	0.11
			3,420	-	-	-	-	0.11	-	-	-	-	0.11
			3,420	-	-	-	-	0.11	-	-	-	-	0.11
			3,420	-	-	-	-	0.10	-	-	-	-	0.10
			3,420	-	-	-	-	0.11	-	-	-	-	0.11
			3,420	-	-	-	-	0.10	-	-	-	-	0.10
			3,420	-	-	-	-	0.11	-	-	-	-	0.11
			3,420	-	-	-	-	0.10	-	-	-	-	0.10
			3,424	-	-	-	-	0.10	-	-	-	-	0.10
			3,424	-	-	-	-	0.10	-	-	-	-	0.10
			3,424	-	-	-	-	0.10	-	-	-	-	0.10
			3,428	-	-	-	-	0.10	-	-	-	-	0.10
			3,428	-	-	-	-	0.10	-	-	-	-	0.10
			3,468	-	-	-	-	0.10	-	-	-	-	0.10

Annexure II - Associate Transactions

Investment in Associates / Group Companies

During the period April 01, 2017 to March 31, 2018, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code*	Particulars	Type	Quantity	Birla Corporation Limited	Brigade Enterprises Limited	City Union Bank Ltd	GMR Infrastructure Ltd	ICICI Bank Limited	ICICI Home Finance Company Limited	ICICI Lombard General Insurance Company Limited	ICICI Prudential Life Insurance Company Limited	ICICI Securities Ltd	Grand Total
			3,468	-	-	-	-	0.10	-	-	-	-	0.10
			3,472	-	-	-	-	0.11	-	-	-	-	0.11
			3,950	-	-	-	-	0.13	-	-	-	-	0.13
			3,955	-	-	-	-	0.12	-	-	-	-	0.12
			4,275	-	-	-	-	0.14	-	-	-	-	0.14
			4,330	-	-	-	-	0.12	-	-	-	-	0.12
			4,340	-	-	-	-	0.13	-	-	-	-	0.13
			4,345	-	-	-	-	0.13	-	-	-	-	0.13
			4,345	-	-	-	-	0.13	-	-	-	-	0.13
			4,746	-	-	-	-	0.14	-	-	-	-	0.14
			4,758	-	-	-	-	0.13	-	-	-	-	0.13
			5,124	-	-	-	-	0.14	-	-	-	-	0.14
			5,130	-	-	-	-	0.16	-	-	-	-	0.16
			5,130	-	-	-	-	0.16	-	-	-	-	0.16
			5,202	-	-	-	-	0.15	-	-	-	-	0.15
			5,208	-	-	-	-	0.15	-	-	-	-	0.15
			5,558	-	-	-	-	0.16	-	-	-	-	0.16
			6,920	-	-	-	-	0.20	-	-	-	-	0.20
			6,936	-	-	-	-	0.21	-	-	-	-	0.21
			7,686	-	-	-	-	0.21	-	-	-	-	0.21
			7,785	-	-	-	-	0.22	-	-	-	-	0.22
			7,910	-	-	-	-	0.24	-	-	-	-	0.24
			8,670	-	-	-	-	0.24	-	-	-	-	0.24
			8,670	-	-	-	-	0.24	-	-	-	-	0.24
			8,690	-	-	-	-	0.26	-	-	-	-	0.26
			9,405	-	-	-	-	0.30	-	-	-	-	0.30
			10,260	-	-	-	-	0.32	-	-	-	-	0.32
			11,141	-	-	-	-	0.32	-	-	-	-	0.32
			12,825	-	-	-	-	0.42	-	-	-	-	0.42
			13,872	-	-	-	-	0.39	-	-	-	-	0.39
			15,642	-	-	-	-	0.45	-	-	-	-	0.45
			47,880	-	-	-	-	1.49	-	-	-	-	1.49
		SAL	855	-	-	-	-	0.03	-	-	-	-	0.03
			855	-	-	-	-	0.03	-	-	-	-	0.03
			855	-	-	-	-	0.03	-	-	-	-	0.03
			855	-	-	-	-	0.03	-	-	-	-	0.03
			855	-	-	-	-	0.03	-	-	-	-	0.03
			866	-	-	-	-	0.03	-	-	-	-	0.03
			866	-	-	-	-	0.03	-	-	-	-	0.03
			868	-	-	-	-	0.03	-	-	-	-	0.03
			868	-	-	-	-	0.03	-	-	-	-	0.03
			869	-	-	-	-	0.03	-	-	-	-	0.03

Annexure II - Associate Transactions

Investment in Associates / Group Companies

During the period April 01, 2017 to March 31, 2018, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code*	Particulars	Type	Quantity	Birla Corporation Limited	Brigade Enterprises Limited	City Union Bank Ltd	GMR Infrastructure Ltd	ICICI Bank Limited	ICICI Home Finance Company Limited	ICICI Lombard General Insurance Company Limited	ICICI Prudential Life Insurance Company Limited	ICICI Securities Ltd	Grand Total
			869	-	-	-	-	0.03	-	-	-	-	0.03
			1,706	-	-	-	-	0.05	-	-	-	-	0.05
			1,708	-	-	-	-	0.05	-	-	-	-	0.05
			1,710	-	-	-	-	0.06	-	-	-	-	0.06
			1,710	-	-	-	-	0.05	-	-	-	-	0.05
			1,734	-	-	-	-	0.05	-	-	-	-	0.05
			2,178	-	-	-	-	0.07	-	-	-	-	0.07
			2,562	-	-	-	-	0.07	-	-	-	-	0.07
			2,598	-	-	-	-	0.08	-	-	-	-	0.08
			2,601	-	-	-	-	0.08	-	-	-	-	0.08
			3,416	-	-	-	-	0.10	-	-	-	-	0.10
			3,420	-	-	-	-	0.11	-	-	-	-	0.11
			3,420	-	-	-	-	0.11	-	-	-	-	0.11
			3,420	-	-	-	-	0.11	-	-	-	-	0.11
			3,464	-	-	-	-	0.10	-	-	-	-	0.10
			3,468	-	-	-	-	0.10	-	-	-	-	0.10
			4,335	-	-	-	-	0.13	-	-	-	-	0.13
			4,513	-	-	-	-	0.12	-	-	-	-	0.12
			5,130	-	-	-	-	0.16	-	-	-	-	0.16
			5,202	-	-	-	-	0.15	-	-	-	-	0.15
			5,891	-	-	-	-	0.17	-	-	-	-	0.17
			6,832	-	-	-	-	0.21	-	-	-	-	0.21
			6,832	-	-	-	-	0.19	-	-	-	-	0.19
			6,840	-	-	-	-	0.22	-	-	-	-	0.22
			6,936	-	-	-	-	0.21	-	-	-	-	0.21
			8,540	-	-	-	-	0.26	-	-	-	-	0.26
			8,540	-	-	-	-	0.23	-	-	-	-	0.23
			8,617	-	-	-	-	0.28	-	-	-	-	0.28
			8,806	-	-	-	-	0.25	-	-	-	-	0.25
			10,404	-	-	-	-	0.31	-	-	-	-	0.31
			13,712	-	-	-	-	0.39	-	-	-	-	0.39
			17,060	-	-	-	-	0.54	-	-	-	-	0.54
			18,788	-	-	-	-	0.49	-	-	-	-	0.49
			29,232	-	-	-	-	0.82	-	-	-	-	0.82
			30,780	-	-	-	-	0.96	-	-	-	-	0.96
			40,113	-	-	-	-	1.12	-	-	-	-	1.12
			40,185	-	-	-	-	1.28	-	-	-	-	1.28
			47,880	-	-	-	-	1.46	-	-	-	-	1.46
			284,715	-	-	-	-	8.99	-	-	-	-	8.99
			395,010	-	-	-	-	12.31	-	-	-	-	12.31
NIFJUN	Equity Shares	PUR	13	-	-	-	-	-	-	-	^^	-	^^
			15	-	-	-	-	-	-	-	^^	-	^^
			49	-	-	-	-	-	-	-	^^	-	^^

Annexure II - Associate Transactions

Investment in Associates / Group Companies

During the period April 01, 2017 to March 31, 2018, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code*	Particulars	Type	Quantity	Birla Corporation Limited	Brigade Enterprises Limited	City Union Bank Ltd	GMR Infrastructure Ltd	ICICI Bank Limited	ICICI Home Finance Company Limited	ICICI Lombard General Insurance Company Limited	ICICI Prudential Life Insurance Company Limited	ICICI Securities Ltd	Grand Total
			64	-	-	-	-	-	-	-	^^	-	^^
			66	-	-	-	-	-	-	-	^^	-	^^
			66	-	-	-	-	-	-	-	^^	-	^^
			67	-	-	-	-	-	-	-	^^	-	^^
			68	-	-	-	-	-	-	-	^^	-	^^
			68	-	-	-	-	-	-	-	^^	-	^^
			68	-	-	-	-	-	-	-	^^	-	^^
			68	-	-	-	-	-	-	-	^^	-	^^
			69	-	-	-	-	-	-	-	^^	-	^^
			72	-	-	-	-	-	-	-	^^	-	^^
			75	-	-	-	-	-	-	-	^^	-	^^
			79	-	-	-	-	-	-	-	^^	-	^^
			81	-	-	-	-	-	-	-	^^	-	^^
			81	-	-	-	-	-	-	-	^^	-	^^
			82	-	-	-	-	-	-	-	^^	-	^^
			83	-	-	-	-	-	-	-	^^	-	^^
			83	-	-	-	-	-	-	-	^^	-	^^
			83	-	-	-	-	-	-	-	^^	-	^^
			84	-	-	-	-	-	-	-	^^	-	^^
			85	-	-	-	-	-	-	-	^^	-	^^
			85	-	-	-	-	-	-	-	^^	-	^^
			89	-	-	-	-	-	-	-	^^	-	^^
			94	-	-	-	-	-	-	-	^^	-	^^
			95	-	-	-	-	-	-	-	^^	-	^^
			95	-	-	-	-	-	-	-	^^	-	^^
			96	-	-	-	-	-	-	-	^^	-	^^
			97	-	-	-	-	-	-	-	^^	-	^^
			97	-	-	-	-	-	-	-	^^	-	^^
			98	-	-	-	-	-	-	-	^^	-	^^
			98	-	-	-	-	-	-	-	^^	-	^^
			109	-	-	-	-	-	-	-	^^	-	^^
			109	-	-	-	-	-	-	-	^^	-	^^
			110	-	-	-	-	-	-	-	^^	-	^^
			110	-	-	-	-	-	-	-	^^	-	^^
			112	-	-	-	-	-	-	-	^^	-	^^
			114	-	-	-	-	-	-	-	^^	-	^^
			128	-	-	-	-	-	-	-	^^	-	^^
			128	-	-	-	-	-	-	-	0.01	-	0.01
			128	-	-	-	-	-	-	-	0.01	-	0.01
			130	-	-	-	-	-	-	-	0.01	-	0.01
			130	-	-	-	-	-	-	-	0.01	-	0.01
			132	-	-	-	-	-	-	-	0.01	-	0.01
			132	-	-	-	-	-	-	-	0.01	-	0.01

Annexure II - Associate Transactions

Investment in Associates / Group Companies

During the period April 01, 2017 to March 31, 2018, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code*	Particulars	Type	Quantity	Birla Corporation Limited	Brigade Enterprises Limited	City Union Bank Ltd	GMR Infrastructure Ltd	ICICI Bank Limited	ICICI Home Finance Company Limited	ICICI Lombard General Insurance Company Limited	ICICI Prudential Life Insurance Company Limited	ICICI Securities Ltd	Grand Total
			134	-	-	-	-	-	-	-	0.01	-	0.01
			134	-	-	-	-	-	-	-	0.01	-	0.01
			134	-	-	-	-	-	-	-	0.01	-	0.01
			134	-	-	-	-	-	-	-	0.01	-	0.01
			135	-	-	-	-	-	-	-	0.01	-	0.01
			137	-	-	-	-	-	-	-	0.01	-	0.01
			137	-	-	-	-	-	-	-	0.01	-	0.01
			139	-	-	-	-	-	-	-	0.01	-	0.01
			139	-	-	-	-	-	-	-	0.01	-	0.01
			140	-	-	-	-	-	-	-	0.01	-	0.01
			140	-	-	-	-	-	-	-	0.01	-	0.01
			141	-	-	-	-	-	-	-	0.01	-	0.01
			142	-	-	-	-	-	-	-	0.01	-	0.01
			143	-	-	-	-	-	-	-	0.01	-	0.01
			144	-	-	-	-	-	-	-	0.01	-	0.01
			145	-	-	-	-	-	-	-	0.01	-	0.01
			150	-	-	-	-	-	-	-	0.01	-	0.01
			153	-	-	-	-	-	-	-	0.01	-	0.01
			155	-	-	-	-	-	-	-	0.01	-	0.01
			157	-	-	-	-	-	-	-	0.01	-	0.01
			161	-	-	-	-	-	-	-	0.01	-	0.01
			162	-	-	-	-	-	-	-	0.01	-	0.01
			162	-	-	-	-	-	-	-	0.01	-	0.01
			166	-	-	-	-	-	-	-	0.01	-	0.01
			169	-	-	-	-	-	-	-	0.01	-	0.01
			170	-	-	-	-	-	-	-	0.01	-	0.01
			177	-	-	-	-	-	-	-	0.01	-	0.01
			180	-	-	-	-	-	-	-	0.01	-	0.01
			181	-	-	-	-	-	-	-	0.01	-	0.01
			183	-	-	-	-	-	-	-	0.01	-	0.01
			185	-	-	-	-	-	-	-	0.01	-	0.01
			191	-	-	-	-	-	-	-	0.01	-	0.01
			191	-	-	-	-	-	-	-	0.01	-	0.01
			192	-	-	-	-	-	-	-	0.01	-	0.01
			192	-	-	-	-	-	-	-	0.01	-	0.01
			192	-	-	-	-	-	-	-	0.01	-	0.01
			193	-	-	-	-	-	-	-	0.01	-	0.01
			193	-	-	-	-	-	-	-	0.01	-	0.01
			193	-	-	-	-	-	-	-	0.01	-	0.01
			194	-	-	-	-	-	-	-	0.01	-	0.01
			194	-	-	-	-	-	-	-	0.01	-	0.01
			195	-	-	-	-	-	-	-	0.01	-	0.01
			195	-	-	-	-	-	-	-	0.01	-	0.01

Annexure II - Associate Transactions

Investment in Associates / Group Companies

During the period April 01, 2017 to March 31, 2018, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code*	Particulars	Type	Quantity	Birla Corporation Limited	Brigade Enterprises Limited	City Union Bank Ltd	GMR Infrastructure Ltd	ICICI Bank Limited	ICICI Home Finance Company Limited	ICICI Lombard General Insurance Company Limited	ICICI Prudential Life Insurance Company Limited	ICICI Securities Ltd	Grand Total
			197	-	-	-	-	-	-	-	0.01	-	0.01
			198	-	-	-	-	-	-	-	0.01	-	0.01
			201	-	-	-	-	-	-	-	0.01	-	0.01
			202	-	-	-	-	-	-	-	0.01	-	0.01
			205	-	-	-	-	-	-	-	0.01	-	0.01
			212	-	-	-	-	-	-	-	0.01	-	0.01
			213	-	-	-	-	-	-	-	0.01	-	0.01
			213	-	-	-	-	-	-	-	0.01	-	0.01
			213	-	-	-	-	-	-	-	0.01	-	0.01
			235	-	-	-	-	-	-	-	0.01	-	0.01
			243	-	-	-	-	-	-	-	0.01	-	0.01
			249	-	-	-	-	-	-	-	0.01	-	0.01
			257	-	-	-	-	-	-	-	0.01	-	0.01
			257	-	-	-	-	-	-	-	0.01	-	0.01
			269	-	-	-	-	-	-	-	0.01	-	0.01
			275	-	-	-	-	-	-	-	0.01	-	0.01
			277	-	-	-	-	-	-	-	0.01	-	0.01
			279	-	-	-	-	-	-	-	0.01	-	0.01
			283	-	-	-	-	-	-	-	0.01	-	0.01
			284	-	-	-	-	-	-	-	0.01	-	0.01
			286	-	-	-	-	-	-	-	0.01	-	0.01
			293	-	-	-	-	-	-	-	0.01	-	0.01
			312	-	-	-	-	-	-	-	0.01	-	0.01
			316	-	-	-	-	-	-	-	0.01	-	0.01
			350	-	-	-	-	-	-	-	0.01	-	0.01
			354	-	-	-	-	-	-	-	0.01	-	0.01
			354	-	-	-	-	-	-	-	0.01	-	0.01
			355	-	-	-	-	-	-	-	0.01	-	0.01
			358	-	-	-	-	-	-	-	0.02	-	0.02
			358	-	-	-	-	-	-	-	0.02	-	0.02
			363	-	-	-	-	-	-	-	0.01	-	0.01
			364	-	-	-	-	-	-	-	0.01	-	0.01
			366	-	-	-	-	-	-	-	0.01	-	0.01
			381	-	-	-	-	-	-	-	0.01	-	0.01
			385	-	-	-	-	-	-	-	0.01	-	0.01
			388	-	-	-	-	-	-	-	0.01	-	0.01
			388	-	-	-	-	-	-	-	0.02	-	0.02
			390	-	-	-	-	-	-	-	0.02	-	0.02
			390	-	-	-	-	-	-	-	0.01	-	0.01
			410	-	-	-	-	-	-	-	0.02	-	0.02
			423	-	-	-	-	-	-	-	0.02	-	0.02
			423	-	-	-	-	-	-	-	0.02	-	0.02
			451	-	-	-	-	-	-	-	0.02	-	0.02

Annexure II - Associate Transactions

Investment in Associates / Group Companies

During the period April 01, 2017 to March 31, 2018, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code*	Particulars	Type	Quantity	Birla Corporation Limited	Brigade Enterprises Limited	City Union Bank Ltd	GMR Infrastructure Ltd	ICICI Bank Limited	ICICI Home Finance Company Limited	ICICI Lombard General Insurance Company Limited	ICICI Prudential Life Insurance Company Limited	ICICI Securities Ltd	Grand Total
			480	-	-	-	-	-	-	-	0.02	-	0.02
			480	-	-	-	-	-	-	-	0.02	-	0.02
			485	-	-	-	-	-	-	-	0.02	-	0.02
			505	-	-	-	-	-	-	-	0.02	-	0.02
			534	-	-	-	-	-	-	-	0.02	-	0.02
			534	-	-	-	-	-	-	-	0.02	-	0.02
			534	-	-	-	-	-	-	-	0.02	-	0.02
			535	-	-	-	-	-	-	-	0.02	-	0.02
			552	-	-	-	-	-	-	-	0.02	-	0.02
			568	-	-	-	-	-	-	-	0.02	-	0.02
			577	-	-	-	-	-	-	-	0.02	-	0.02
			583	-	-	-	-	-	-	-	0.02	-	0.02
			590	-	-	-	-	-	-	-	0.02	-	0.02
			594	-	-	-	-	-	-	-	0.02	-	0.02
			643	-	-	-	-	-	-	-	0.03	-	0.03
			658	-	-	-	-	-	-	-	0.03	-	0.03
			674	-	-	-	-	-	-	-	0.03	-	0.03
			731	-	-	-	-	-	-	-	0.03	-	0.03
			741	-	-	-	-	-	-	-	0.03	-	0.03
			744	-	-	-	-	-	-	-	0.03	-	0.03
			757	-	-	-	-	-	-	-	0.03	-	0.03
			761	-	-	-	-	-	-	-	0.03	-	0.03
			769	-	-	-	-	-	-	-	0.03	-	0.03
			815	-	-	-	-	-	-	-	0.03	-	0.03
			858	-	-	-	-	-	-	-	0.03	-	0.03
			1,083	-	-	-	-	-	-	-	0.05	-	0.05
			1,122	-	-	-	-	-	-	-	0.04	-	0.04
			1,153	-	-	-	-	-	-	-	0.05	-	0.05
			1,159	-	-	-	-	-	-	-	0.05	-	0.05
			1,680	-	-	-	-	-	-	-	0.07	-	0.07
			3,483	-	-	-	-	-	-	-	0.14	-	0.14
			13,606	-	-	-	-	-	-	-	0.55	-	0.55
		SAL	481	-	-	-	-	-	-	-	0.02	-	0.02
			661	-	-	-	-	-	-	-	0.03	-	0.03
			818	-	-	-	-	-	-	-	0.03	-	0.03
			898	-	-	-	-	-	-	-	0.04	-	0.04
			1,026	-	-	-	-	-	-	-	0.04	-	0.04
			1,046	-	-	-	-	-	-	-	0.04	-	0.04
NV20ETF	Equity Shares	PUR	79	-	-	-	-	^^	-	-	-	-	^^
			240	-	-	-	-	0.01	-	-	-	-	0.01
			371	-	-	-	-	0.01	-	-	-	-	0.01
			406	-	-	-	-	0.01	-	-	-	-	0.01
			460	-	-	-	-	0.01	-	-	-	-	0.01

Annexure II - Associate Transactions

Investment in Associates / Group Companies

During the period April 01, 2017 to March 31, 2018, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code*	Particulars	Type	Quantity	Birla Corporation Limited	Brigade Enterprises Limited	City Union Bank Ltd	GMR Infrastructure Ltd	ICICI Bank Limited	ICICI Home Finance Company Limited	ICICI Lombard General Insurance Company Limited	ICICI Prudential Life Insurance Company Limited	ICICI Securities Ltd	Grand Total
			461	-	-	-	-	0.02	-	-	-	-	0.02
			461	-	-	-	-	0.02	-	-	-	-	0.02
			463	-	-	-	-	0.01	-	-	-	-	0.01
			923	-	-	-	-	0.03	-	-	-	-	0.03
			1,386	-	-	-	-	0.04	-	-	-	-	0.04
		SAL	36	-	-	-	-	^^	-	-	-	-	^^
			48	-	-	-	-	^^	-	-	-	-	^^
			200	-	-	-	-	0.01	-	-	-	-	0.01
			296	-	-	-	-	0.01	-	-	-	-	0.01
			353	-	-	-	-	0.01	-	-	-	-	0.01
			403	-	-	-	-	0.01	-	-	-	-	0.01
			442	-	-	-	-	0.01	-	-	-	-	0.01
POWER	Equity Shares	PUR	10,563	-	-	-	-	0.31	-	-	-	-	0.31
			16,380	-	-	-	-	0.45	-	-	-	-	0.45
			24,258	-	-	-	-	0.70	-	-	-	-	0.70
			115,097	-	-	-	-	3.16	-	-	-	-	3.16
			174,482	-	-	-	-	5.11	-	-	-	-	5.11
			216,097	-	-	-	-	6.03	-	-	-	-	6.03
			223,888	-	-	-	-	6.76	-	-	-	-	6.76
			326,832	-	-	-	-	9.60	-	-	-	-	9.60
			388,543	-	-	-	-	11.34	-	-	-	-	11.34
			492,337	-	-	-	-	13.60	-	-	-	-	13.60
			549,910	-	-	-	-	15.25	-	-	-	-	15.25
			600,000	-	-	-	-	15.93	-	-	-	-	15.93
			682,255	-	-	-	-	18.24	-	-	-	-	18.24
			814,445	-	18.53	-	-	-	-	-	-	-	18.53
			923,242	-	-	-	-	26.47	-	-	-	-	26.47
		SAL	66	-	^^	-	-	-	-	-	-	-	^^
			500	-	0.01	-	-	-	-	-	-	-	0.01
			1,104	-	0.03	-	-	-	-	-	-	-	0.03
			1,792	-	0.05	-	-	-	-	-	-	-	0.05
			2,739	-	0.08	-	-	-	-	-	-	-	0.08
			3,033	-	0.09	-	-	-	-	-	-	-	0.09
			3,382	-	0.09	-	-	-	-	-	-	-	0.09
			4,575	-	0.12	-	-	-	-	-	-	-	0.12
			5,034	-	0.13	-	-	-	-	-	-	-	0.13
			8,393	-	0.22	-	-	-	-	-	-	-	0.22
			14,008	-	0.38	-	-	-	-	-	-	-	0.38
			14,769	-	0.40	-	-	-	-	-	-	-	0.40
			15,347	-	0.44	-	-	-	-	-	-	-	0.44
			17,067	-	0.44	-	-	-	-	-	-	-	0.44
			18,749	-	-	-	-	0.57	-	-	-	-	0.57
			23,454	-	0.63	-	-	-	-	-	-	-	0.63

Annexure II - Associate Transactions

Investment in Associates / Group Companies

During the period April 01, 2017 to March 31, 2018, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code*	Particulars	Type	Quantity	Birla Corporation Limited	Brigade Enterprises Limited	City Union Bank Ltd	GMR Infrastructure Ltd	ICICI Bank Limited	ICICI Home Finance Company Limited	ICICI Lombard General Insurance Company Limited	ICICI Prudential Life Insurance Company Limited	ICICI Securities Ltd	Grand Total
			51,747	-	1.40	-	-	-	-	-	-	-	1.40
			69,106	-	1.86	-	-	-	-	-	-	-	1.86
			69,544	-	-	-	-	2.12	-	-	-	-	2.12
			86,370	-	-	-	-	2.64	-	-	-	-	2.64
			95,420	-	-	-	-	2.94	-	-	-	-	2.94
			100,000	-	2.95	-	-	-	-	-	-	-	2.95
			112,797	-	2.98	-	-	-	-	-	-	-	2.98
			113,800	-	-	-	-	3.47	-	-	-	-	3.47
			156,196	-	4.21	-	-	-	-	-	-	-	4.21
			163,256	-	-	-	-	4.91	-	-	-	-	4.91
			169,748	-	-	-	-	5.99	-	-	-	-	5.99
			233,579	-	6.67	-	-	-	-	-	-	-	6.67
			268,239	-	-	-	-	8.08	-	-	-	-	8.08
			279,571	-	-	-	-	9.86	-	-	-	-	9.86
			314,349	-	-	-	-	9.62	-	-	-	-	9.62
			348,720	-	9.30	-	-	-	-	-	-	-	9.30
			390,155	-	10.39	-	-	-	-	-	-	-	10.39
			390,489	-	10.53	-	-	-	-	-	-	-	10.53
			458,790	-	-	-	-	13.99	-	-	-	-	13.99
			479,191	-	-	-	-	14.60	-	-	-	-	14.60
			479,543	-	-	-	-	16.59	-	-	-	-	16.59
			829,411	-	-	-	-	25.30	-	-	-	-	25.30
			869,058	-	-	-	-	31.19	-	-	-	-	31.19
			1,051,135	-	-	-	-	35.66	-	-	-	-	35.66
			1,112,442	-	-	-	-	36.36	-	-	-	-	36.36
RECOVERY1	Equity Shares	PUR	7,471	-	-	-	-	0.24	-	-	-	-	0.24
			236,940	-	-	-	-	7.44	-	-	-	-	7.44
			372,646	-	-	-	-	11.69	-	-	-	-	11.69
		SAL	17,066	-	-	-	-	0.52	-	-	-	-	0.52
			114,719	-	-	-	-	4.14	-	-	-	-	4.14
			124,291	-	-	-	-	3.81	-	-	-	-	3.81
RECOVERY2	Equity Shares	PUR	2,655	-	-	-	-	0.08	-	-	-	-	0.08
			84,182	-	-	-	-	2.64	-	-	-	-	2.64
			132,398	-	-	-	-	4.16	-	-	-	-	4.16
			299,750	-	-	-	-	8.95	-	-	-	-	8.95
		SAL	21,436	-	-	-	-	0.66	-	-	-	-	0.66
			142,503	-	-	-	-	5.14	-	-	-	-	5.14
			156,118	-	-	-	-	4.79	-	-	-	-	4.79
RECOVERY3	Equity Shares	PUR	2,756	-	-	-	-	0.09	-	-	-	-	0.09
			87,411	-	-	-	-	2.74	-	-	-	-	2.74
			137,476	-	-	-	-	4.31	-	-	-	-	4.31
		SAL	9,312	-	-	-	-	0.29	-	-	-	-	0.29
			58,319	-	-	-	-	2.10	-	-	-	-	2.10

Annexure II - Associate Transactions

Investment in Associates / Group Companies

During the period April 01, 2017 to March 31, 2018, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code*	Particulars	Type	Quantity	Birla Corporation Limited	Brigade Enterprises Limited	City Union Bank Ltd	GMR Infrastructure Ltd	ICICI Bank Limited	ICICI Home Finance Company Limited	ICICI Lombard General Insurance Company Limited	ICICI Prudential Life Insurance Company Limited	ICICI Securities Ltd	Grand Total		
RECOVERY4	Equity Shares	SAL	67,816	-	-	-	-	2.08	-	-	-	-	2.08		
			21,030	-	-	-	-	0.63	-	-	-	-	0.63		
			23,475	-	-	-	-	0.68	-	-	-	-	-	0.68	
			39,960	-	-	-	-	1.26	-	-	-	-	-	1.26	
RECOVERY5	Equity Shares	PUR	47,846	-	-	-	-	1.37	-	-	-	-	1.37		
			54,159	-	-	-	-	1.50	-	-	-	-	1.50		
			72,300	-	-	-	-	2.11	-	-	-	-	-	2.11	
			53,901	-	-	-	-	1.66	-	-	-	-	-	1.66	
		SAL	72,046	-	-	-	-	2.24	-	-	-	-	-	2.24	
			110,412	-	-	-	-	3.40	-	-	-	-	-	3.40	
			120,146	-	-	-	-	4.10	-	-	-	-	-	4.10	
			19,000	-	-	-	-	0.60	-	-	-	-	-	0.60	
RECOVERY7	Equity Shares	PUR	19,000	-	-	-	-	0.60	-	-	-	-	0.60		
			5,000	-	-	-	-	0.16	-	-	-	-	0.16		
		SAL	11,154	-	-	-	-	0.40	-	-	-	-	-	0.40	
			12,660	-	-	-	-	0.44	-	-	-	-	-	0.44	
			12,801	-	-	-	-	0.41	-	-	-	-	-	0.41	
REGULAR	Debentures and Bonds	PUR	16,158	-	-	-	-	0.56	-	-	-	-	0.56		
			900	-	-	-	-	90.18	-	-	-	-	90.18		
			2,100	-	-	-	-	210.32	-	-	-	-	210.32		
RIGHT	Equity Shares	PUR	47,974	-	-	-	-	1.45	-	-	-	-	1.45		
			37,092	-	-	-	-	1.08	-	-	-	-	1.08		
		SAL	39,234	-	-	-	-	1.26	-	-	-	-	-	1.26	
			41,860	-	-	-	-	1.17	-	-	-	-	-	1.17	
SERVE	Equity Shares	SAL	12	-	^^	-	-	-	-	-	-	-	^^		
			838	-	0.02	-	-	-	-	-	-	-	-	0.02	
			1,274	-	0.04	-	-	-	-	-	-	-	-	0.04	
			1,747	-	0.05	-	-	-	-	-	-	-	-	0.05	
			1,889	-	0.05	-	-	-	-	-	-	-	-	0.05	
			2,705	-	0.07	-	-	-	-	-	-	-	-	0.07	
			4,295	-	0.11	-	-	-	-	-	-	-	-	0.11	
			5,500	-	0.16	-	-	-	-	-	-	-	-	0.16	
			6,421	-	0.17	-	-	-	-	-	-	-	-	0.17	
			10,025	-	0.29	-	-	-	-	-	-	-	-	0.29	
			19,468	-	0.53	-	-	-	-	-	-	-	-	0.53	
			25,998	-	0.70	-	-	-	-	-	-	-	-	0.70	
			28,605	-	0.77	-	-	-	-	-	-	-	-	0.77	
			36,048	-	1.04	-	-	-	-	-	-	-	-	1.04	
			62,717	-	-	-	-	-	2.00	-	-	-	-	-	2.00
			63,864	-	1.70	-	-	-	-	-	-	-	-	-	1.70
			71,451	-	1.90	-	-	-	-	-	-	-	-	-	1.90
71,513	-	1.93	-	-	-	-	-	-	-	-	-	1.93			
108,677	-	3.10	-	-	-	-	-	-	-	-	-	3.10			
134,379	-	3.94	-	-	-	-	-	-	-	-	-	3.94			

Annexure II - Associate Transactions

Investment in Associates / Group Companies

During the period April 01, 2017 to March 31, 2018, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code*	Particulars	Type	Quantity	Birla Corporation Limited	Brigade Enterprises Limited	City Union Bank Ltd	GMR Infrastructure Ltd	ICICI Bank Limited	ICICI Home Finance Company Limited	ICICI Lombard General Insurance Company Limited	ICICI Prudential Life Insurance Company Limited	ICICI Securities Ltd	Grand Total		
			172,581	-	-	-	-	5.52	-	-	-	-	5.52		
			693,355	-	-	-	-	22.03	-	-	-	-	22.03		
SHTERM	Debentures and Bonds	PUR	250	-	-	-	-	26.89	-	-	-	-	26.89		
		SAL	50	-	-	-	-	5.34	-	-	-	-	5.34		
			100	-	-	-	-	10.27	-	-	-	-	10.27		
			250	-	-	-	-	25.61	-	-	-	-	25.61		
			400	-	-	-	-	42.66	-	-	-	-	42.66		
SINDEX	Equity Shares	PUR	36	-	-	-	-	^^	-	-	-	-	^^		
			57	-	-	-	-	^^	-	-	-	-	^^		
			72	-	-	-	-	^^	-	-	-	-	^^		
			76	-	-	-	-	^^	-	-	-	-	^^		
			100	-	-	-	-	^^	-	-	-	-	^^		
			102	-	-	-	-	^^	-	-	-	-	^^		
			110	-	-	-	-	^^	-	-	-	-	^^		
			123	-	-	-	-	^^	-	-	-	-	^^		
			124	-	-	-	-	^^	-	-	-	-	^^		
			134	-	-	-	-	^^	-	-	-	-	^^		
			135	-	-	-	-	^^	-	-	-	-	^^		
			137	-	-	-	-	^^	-	-	-	-	^^		
			141	-	-	-	-	^^	-	-	-	-	^^		
			193	-	-	-	-	-	0.01	-	-	-	-	0.01	
			193	-	-	-	-	-	0.01	-	-	-	-	0.01	
			196	-	-	-	-	-	0.01	-	-	-	-	0.01	
				PUR	238	-	-	-	-	0.01	-	-	-	-	0.01
					302	-	-	-	-	0.01	-	-	-	-	0.01
					441	-	-	-	-	0.01	-	-	-	-	0.01
455	-				-	-	-	0.01	-	-	-	-	0.01		
501	-				-	-	-	0.02	-	-	-	-	0.02		
514	-				-	-	-	0.02	-	-	-	-	0.02		
28,221	-				-	-	-	0.81	-	-	-	-	0.81		
22	-				-	-	-	^^	-	-	-	-	^^		
SAL	130			-	-	-	-	^^	-	-	-	-	^^		
	138			-	-	-	-	^^	-	-	-	-	^^		
	424			-	-	-	-	0.01	-	-	-	-	0.01		
	673			-	-	-	-	0.02	-	-	-	-	0.02		
	4,741			-	-	-	-	0.13	-	-	-	-	0.13		
	5,193			-	-	-	-	0.14	-	-	-	-	0.14		
	14,238			-	-	-	-	0.39	-	-	-	-	0.39		
	1			-	-	-	-	^^	-	-	-	-	^^		
SPICE	Equity Shares	PUR	680	-	-	-	-	0.02	-	-	-	-	0.02		
			681	-	-	-	-	0.02	-	-	-	-	0.02		
			681	-	-	-	-	0.02	-	-	-	-	0.02		
			700	-	-	-	-	0.02	-	-	-	-	0.02		

Annexure II - Associate Transactions

Investment in Associates / Group Companies

During the period April 01, 2017 to March 31, 2018, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code*	Particulars	Type	Quantity	Birla Corporation Limited	Brigade Enterprises Limited	City Union Bank Ltd	GMR Infrastructure Ltd	ICICI Bank Limited	ICICI Home Finance Company Limited	ICICI Lombard General Insurance Company Limited	ICICI Prudential Life Insurance Company Limited	ICICI Securities Ltd	Grand Total
			701	-	-	-	-	0.02	-	-	-	-	0.02
			701	-	-	-	-	0.02	-	-	-	-	0.02
			702	-	-	-	-	0.02	-	-	-	-	0.02
		SAL	3	-	-	-	-	^^	-	-	-	-	^^
			8	-	-	-	-	^^	-	-	-	-	^^
			25	-	-	-	-	^^	-	-	-	-	^^
			162	-	-	-	-	^^	-	-	-	-	^^
			236	-	-	-	-	0.01	-	-	-	-	0.01
			657	-	-	-	-	0.02	-	-	-	-	0.02
			682	-	-	-	-	0.02	-	-	-	-	0.02
			702	-	-	-	-	0.02	-	-	-	-	0.02
			1,314	-	-	-	-	0.04	-	-	-	-	0.04
			1,360	-	-	-	-	0.05	-	-	-	-	0.05
			1,400	-	-	-	-	0.04	-	-	-	-	0.04
			1,400	-	-	-	-	0.04	-	-	-	-	0.04
			1,402	-	-	-	-	0.04	-	-	-	-	0.04
			1,971	-	-	-	-	0.06	-	-	-	-	0.06
STUDY	Equity Shares	PUR	19,018	-	-	-	-	0.59	-	-	-	-	0.59
TARGET	Equity Shares	SAL	69,458	-	-	-	-	2.04	-	-	-	-	2.04
			82,394	-	-	-	-	2.39	-	-	-	-	2.39
			99,225	-	-	-	-	2.88	-	-	-	-	2.88
			148,839	-	-	-	-	4.36	-	-	-	-	4.36
			188,147	-	-	-	-	5.47	-	-	-	-	5.47
			198,451	-	-	-	-	5.80	-	-	-	-	5.80
			411,393	-	-	-	-	11.91	-	-	-	-	11.91
			480,831	-	-	-	-	13.98	-	-	-	-	13.98
			650,000	-	-	-	-	18.84	-	-	-	-	18.84
TAX	Equity Shares	PUR	1,445	-	-	-	-	-	-	0.10	-	-	0.10
			1,498	-	-	-	-	-	-	0.10	-	-	0.10
			4,999	-	-	-	-	-	-	0.34	-	-	0.34
			6,827	-	-	-	-	-	-	0.47	-	-	0.47
			12,973	-	-	-	-	0.38	-	-	-	-	0.38
			16,166	-	-	-	-	0.43	-	-	-	-	0.43
			16,204	-	-	-	-	-	-	1.13	-	-	1.13
			38,658	-	-	-	-	1.12	-	-	-	-	1.12
			47,688	-	-	-	-	-	-	3.27	-	-	3.27
			75,592	-	-	-	-	2.37	-	-	-	-	2.37
			79,516	-	-	-	-	2.49	-	-	-	-	2.49
			250,000	-	-	-	-	3.43	-	8.64	-	-	12.07
			196,151	-	-	-	-	5.35	-	-	-	-	5.35
			214,296	-	-	-	-	6.27	-	-	-	-	6.27
			257,261	-	-	-	-	7.53	-	-	-	-	7.53
			296,498	-	-	-	-	-	-	19.60	-	-	19.60

Annexure II - Associate Transactions

Investment in Associates / Group Companies

During the period April 01, 2017 to March 31, 2018, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code*	Particulars	Type	Quantity	Birla Corporation Limited	Brigade Enterprises Limited	City Union Bank Ltd	GMR Infrastructure Ltd	ICICI Bank Limited	ICICI Home Finance Company Limited	ICICI Lombard General Insurance Company Limited	ICICI Prudential Life Insurance Company Limited	ICICI Securities Ltd	Grand Total
			477,203	-	-	-	-	13.93	-	-	-	-	13.93
			481,265	-	-	-	-	13.21	-	-	-	-	13.21
			609,338	-	-	-	-	17.76	-	-	-	-	17.76
			819,448	-	-	-	-	22.64	-	-	-	-	22.64
			1,139,495	-	-	-	-	31.70	-	-	-	-	31.70
			1,234,390	-	-	-	-	36.26	-	-	-	-	36.26
			1,471,342	-	-	-	-	42.19	-	-	-	-	42.19
		SAL	3,020	-	-	-	-	-	-	0.24	-	-	0.24
			4,650	-	-	-	-	-	-	0.39	-	-	0.39
			25,760	-	-	-	-	-	-	2.19	-	-	2.19
			28,075	-	-	-	-	0.86	-	-	-	-	0.86
			29,884	-	-	-	-	-	-	2.46	-	-	2.46
			35,436	-	-	-	-	-	-	2.99	-	-	2.99
			58,135	-	-	-	-	-	-	4.90	-	-	4.90
			67,083	-	-	-	-	-	-	5.47	-	-	5.47
			91,095	-	-	-	-	2.95	-	-	-	-	2.95
			102,051	-	-	-	-	-	-	8.34	-	-	8.34
			104,136	-	-	-	-	3.18	-	-	-	-	3.18
			129,332	-	-	-	-	3.95	-	-	-	-	3.95
			153,489	-	-	-	-	4.72	-	-	-	-	4.72
			164,700	-	-	-	-	5.02	-	-	-	-	5.02
			172,520	-	-	-	-	5.53	-	-	-	-	5.53
			174,140	-	-	-	-	-	-	14.68	-	-	14.68
			176,391	-	-	-	-	5.98	-	-	-	-	5.98
			209,388	-	-	-	-	7.04	-	-	-	-	7.04
			264,061	-	-	-	-	7.94	-	-	-	-	7.94
			343,722	-	-	-	-	11.21	-	-	-	-	11.21
			381,807	-	-	-	-	12.43	-	-	-	-	12.43
			391,872	-	-	-	-	12.86	-	-	-	-	12.86
			422,067	-	-	-	-	13.81	-	-	-	-	13.81
			433,868	-	-	-	-	13.06	-	-	-	-	13.06
			500,000	-	-	-	-	16.15	-	-	-	-	16.15
			505,651	-	-	-	-	15.47	-	-	-	-	15.47
			681,957	-	-	-	-	21.73	-	-	-	-	21.73
			686,997	-	-	-	-	20.96	-	-	-	-	20.96
			770,809	-	-	-	-	23.49	-	-	-	-	23.49
			1,033,655	-	-	-	-	34.62	-	-	-	-	34.62
			1,241,968	-	-	-	-	37.88	-	-	-	-	37.88
			1,704,125	-	-	-	-	56.17	-	-	-	-	56.17
ULTRA	Debentures and Bonds	PUR	750	-	-	-	-	75.13	-	-	-	-	75.13
			1,750	-	-	-	-	175.31	-	-	-	-	175.31
		SAL	1	-	-	-	-	0.10	-	-	-	-	0.10
			5	-	-	-	-	0.52	-	-	-	-	0.52

Annexure II - Associate Transactions

Investment in Associates / Group Companies

During the period April 01, 2017 to March 31, 2018, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code*	Particulars	Type	Quantity	Birla Corporation Limited	Brigade Enterprises Limited	City Union Bank Ltd	GMR Infrastructure Ltd	ICICI Bank Limited	ICICI Home Finance Company Limited	ICICI Lombard General Insurance Company Limited	ICICI Prudential Life Insurance Company Limited	ICICI Securities Ltd	Grand Total
			9	-	-	-	-	0.92	-	-	-	-	0.92
			100	-	-	-	-	10.33	-	-	-	-	10.33
			145	-	-	-	-	14.97	-	-	-	-	14.97
			150	-	-	-	-	15.41	-	-	-	-	15.41
			240	-	-	-	-	24.59	-	-	-	-	24.59
			250	-	-	-	-	26.91	-	-	-	-	26.91
			250	-	-	-	-	25.82	-	-	-	-	25.82
			250	-	-	-	-	25.82	-	-	-	-	25.82
			250	-	-	-	-	25.70	-	-	-	-	25.70
			750	-	-	-	-	77.38	-	-	-	-	77.38
VALUE1	Equity Shares	SAL	77,232	-	-	-	-	2.79	-	-	-	-	2.79
VALUE10	Equity Shares	PUR	30,834	-	-	-	-	0.97	-	-	-	-	0.97
		SAL	62	-	^^	-	-	-	-	-	-	-	^^
			158	-	^^	-	-	-	-	-	-	-	^^
			423	-	-	0.01	-	-	-	-	-	-	0.01
			598	-	-	0.02	-	-	-	-	-	-	0.02
			1,331	-	-	0.04	-	-	-	-	-	-	0.04
			2,343	-	-	0.06	-	-	-	-	-	-	0.06
			2,460	-	-	0.07	-	-	-	-	-	-	0.07
			4,943	-	-	0.13	-	-	-	-	-	-	0.13
			7,603	-	-	0.20	-	-	-	-	-	-	0.20
			30,000	-	-	0.79	-	-	-	-	-	-	0.79
			62,679	-	-	1.67	-	-	-	-	-	-	1.67
			77,322	-	-	-	-	2.44	-	-	-	-	2.44
			151,250	-	-	-	-	4.21	-	-	-	-	4.21
VALUE11	Equity Shares	SAL	109,824	-	-	-	-	3.06	-	-	-	-	3.06
VALUE12	Equity Shares	PUR	200,000	-	-	-	-	6.14	-	-	-	-	6.14
			208,785	-	-	-	-	6.56	-	-	-	-	6.56
			375,000	-	-	-	-	11.59	-	-	-	-	11.59
			524,115	-	-	-	-	16.21	-	-	-	-	16.21
			946,682	-	-	21.54	-	-	-	-	-	-	21.54
			1,425,000	-	-	-	-	43.55	-	-	-	-	43.55
		SAL	71	-	^^	-	-	-	-	-	-	-	^^
			290	-	-	0.01	-	-	-	-	-	-	0.01
			461	-	-	0.01	-	-	-	-	-	-	0.01
			681	-	-	0.02	-	-	-	-	-	-	0.02
			770	-	-	0.02	-	-	-	-	-	-	0.02
			1,683	-	-	0.05	-	-	-	-	-	-	0.05
			2,339	-	-	0.06	-	-	-	-	-	-	0.06
			2,681	-	-	0.07	-	-	-	-	-	-	0.07
			3,384	-	-	0.09	-	-	-	-	-	-	0.09
			4,174	-	-	0.11	-	-	-	-	-	-	0.11
			5,032	-	-	0.14	-	-	-	-	-	-	0.14

Annexure II - Associate Transactions

Investment in Associates / Group Companies

During the period April 01, 2017 to March 31, 2018, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code*	Particulars	Type	Quantity	Birla Corporation Limited	Brigade Enterprises Limited	City Union Bank Ltd	GMR Infrastructure Ltd	ICICI Bank Limited	ICICI Home Finance Company Limited	ICICI Lombard General Insurance Company Limited	ICICI Prudential Life Insurance Company Limited	ICICI Securities Ltd	Grand Total
			5,089	-	0.14	-	-	-	-	-	-	-	0.14
			5,111	-	0.14	-	-	-	-	-	-	-	0.14
			6,783	-	0.18	-	-	-	-	-	-	-	0.18
			7,700	-	0.22	-	-	-	-	-	-	-	0.22
			11,013	-	0.30	-	-	-	-	-	-	-	0.30
			16,306	-	0.44	-	-	-	-	-	-	-	0.44
			16,570	-	0.47	-	-	-	-	-	-	-	0.47
			22,056	-	0.59	-	-	-	-	-	-	-	0.59
			22,935	-	0.62	-	-	-	-	-	-	-	0.62
			24,654	-	0.66	-	-	-	-	-	-	-	0.66
			25,000	-	0.67	-	-	-	-	-	-	-	0.67
			25,000	-	0.67	-	-	-	-	-	-	-	0.67
			34,436	-	0.94	-	-	-	-	-	-	-	0.94
			36,458	-	-	-	-	1.18	-	-	-	-	1.18
			652,896	-	-	-	-	21.42	-	-	-	-	21.42
			1,094,500	-	-	-	-	34.45	-	-	-	-	34.45
VALUE13	Equity Shares	PUR	386,419	-	-	-	-	10.46	-	-	-	-	10.46
			500,000	-	-	-	-	14.92	-	-	-	-	14.92
			570,114	-	-	-	-	15.43	-	-	-	-	15.43
			600,000	-	-	-	-	18.13	-	-	-	-	18.13
		SAL	151,439	-	-	-	-	4.90	-	-	-	-	4.90
VALUE14	Equity Shares	PUR	17,590	-	-	-	-	0.53	-	-	-	-	0.53
			485,660	-	-	-	-	14.59	-	-	-	-	14.59
VALUE15	Equity Shares	PUR	16,608	-	-	-	-	0.49	-	-	-	-	0.49
			33,392	-	-	-	-	0.99	-	-	-	-	0.99
			41,628	-	-	-	-	1.12	-	-	-	-	1.12
			42,041	-	-	-	-	1.21	-	-	-	-	1.21
			100,000	-	-	-	-	2.96	-	-	-	-	2.96
			100,000	-	-	-	-	2.96	-	-	-	-	2.96
			114,908	-	-	-	-	3.60	-	-	-	-	3.60
			200,000	-	-	-	-	6.03	-	-	-	-	6.03
			250,000	-	-	-	-	7.40	-	-	-	-	7.40
			457,959	-	-	-	-	13.07	-	-	-	-	13.07
		SAL	30,250	-	-	-	-	0.98	-	-	-	-	0.98
			41,628	-	-	-	-	1.32	-	-	-	-	1.32
			100,000	-	-	-	-	3.62	-	-	-	-	3.62
			114,908	-	-	-	-	3.95	-	-	-	-	3.95
			167,750	-	-	-	-	5.41	-	-	-	-	5.41
VALUE16	Equity Shares	PUR	168,602	-	-	-	-	4.88	-	-	-	-	4.88
			423,974	-	-	-	-	12.22	-	-	-	-	12.22
			500,000	-	-	-	-	14.65	-	-	-	-	14.65
		SAL	2,523	-	-	-	-	0.08	-	-	-	-	0.08
			19,844	-	-	-	-	0.63	-	-	-	-	0.63

Annexure II - Associate Transactions

Investment in Associates / Group Companies

During the period April 01, 2017 to March 31, 2018, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code*	Particulars	Type	Quantity	Birla Corporation Limited	Brigade Enterprises Limited	City Union Bank Ltd	GMR Infrastructure Ltd	ICICI Bank Limited	ICICI Home Finance Company Limited	ICICI Lombard General Insurance Company Limited	ICICI Prudential Life Insurance Company Limited	ICICI Securities Ltd	Grand Total	
VALUE17	Equity Shares	PUR	108,256	-	-	-	-	3.43	-	-	-	-	3.43	
			8,606	-	0.22	-	-	-	-	-	-	-	0.22	
			20,000	-	0.50	-	-	-	-	-	-	-	0.50	
			20,689	-	0.54	-	-	-	-	-	-	-	0.54	
			55,502	-	-	-	-	1.51	-	-	-	-	-	1.51
			70,705	-	1.87	-	-	-	-	-	-	-	-	1.87
			99,000	-	-	-	-	2.73	-	-	-	-	-	2.73
			118,886	-	-	-	-	3.30	-	-	-	-	-	3.30
			176,612	-	-	-	-	5.19	-	-	-	-	-	5.19
			40,000	-	-	-	-	1.43	-	-	-	-	-	1.43
		50,000	-	-	-	-	1.53	-	-	-	-	-	1.53	
		71,836	-	-	-	-	2.42	-	-	-	-	-	2.42	
		80,000	-	-	-	-	2.54	-	-	-	-	-	2.54	
VALUE18	Equity Shares	PUR	10,845	-	-	-	-	0.34	-	-	-	-	0.34	
			34,990	-	-	-	-	1.11	-	-	-	-	1.11	
			79,867	-	-	-	-	2.40	-	-	-	-	2.40	
		5,702	-	-	-	-	0.18	-	-	-	-	-	0.18	
VALUE19	Equity Shares	PUR	254,000	-	-	-	-	8.52	-	-	-	-	8.52	
			314,661	-	-	-	-	9.75	-	-	-	-	9.75	
			471,500	-	-	-	-	15.86	-	-	-	-	15.86	
			528,500	-	-	-	-	17.77	-	-	-	-	17.77	
			684,534	-	-	-	-	21.20	-	-	-	-	21.20	
			769,300	-	-	-	-	-	-	-	-	40.00	40.00	
			1,665,221	-	-	-	-	52.09	-	-	-	-	-	52.09
		2,664,416	-	-	-	-	90.39	-	-	-	-	-	90.39	
VALUE2	Equity Shares	PUR	67,169	-	-	-	-	2.08	-	-	-	-	2.08	
			17,134	-	-	-	-	0.60	-	-	-	-	0.60	
		SAL	32,030	-	-	-	-	1.16	-	-	-	-	-	1.16
			35,000	-	-	-	-	1.12	-	-	-	-	-	1.12
			35,148	-	-	-	-	1.13	-	-	-	-	-	1.13
			37,338	-	-	-	-	1.12	-	-	-	-	-	1.12
			69,924	-	-	-	-	2.08	-	-	-	-	-	2.08
VALUE3	Equity Shares	SAL	19,248	-	-	-	-	0.59	-	-	-	-	0.59	
			20,882	-	-	-	-	0.68	-	-	-	-	0.68	
			22,610	-	-	-	-	0.74	-	-	-	-	0.74	
			46,750	-	-	-	-	1.44	-	-	-	-	1.44	
			72,972	-	-	-	-	-	-	-	2.95	-	2.95	
VALUE4	Equity Shares	PUR	43,013	-	-	-	-	1.30	-	-	-	-	1.30	
			50,000	-	-	-	-	1.51	-	-	-	-	1.51	
			20,890	-	-	-	-	0.63	-	-	-	-	0.63	
		SAL	27,121	-	-	-	-	0.83	-	-	-	-	0.83	
			43,078	-	-	-	-	1.20	-	-	-	-	1.20	
			123,933	-	-	-	-	3.60	-	-	-	-	3.60	

Annexure II - Associate Transactions

Investment in Associates / Group Companies

During the period April 01, 2017 to March 31, 2018, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code*	Particulars	Type	Quantity	Birla Corporation Limited	Brigade Enterprises Limited	City Union Bank Ltd	GMR Infrastructure Ltd	ICICI Bank Limited	ICICI Home Finance Company Limited	ICICI Lombard General Insurance Company Limited	ICICI Prudential Life Insurance Company Limited	ICICI Securities Ltd	Grand Total		
VALUE5	Equity Shares	PUR	169,782	-	-	-	-	4.71	-	-	-	-	4.71		
			5,500	-	-	-	-	0.15	-	-	-	-	0.15		
			140,000	-	-	-	-	3.84	-	-	-	-	-	3.84	
		SAL	177,717	-	4.04	-	-	-	-	-	-	-	-	-	4.04
			1,271	-	-	-	-	-	0.04	-	-	-	-	-	0.04
			5,500	-	-	-	-	-	0.16	-	-	-	-	-	0.16
			6,068	-	-	-	-	-	0.21	-	-	-	-	-	0.21
			15,783	-	0.46	-	-	-	-	-	-	-	-	-	0.46
			60,000	-	1.76	-	-	-	-	-	-	-	-	-	1.76
			99,529	-	-	-	-	-	3.12	-	-	-	-	-	3.12
			100,000	-	-	-	-	-	3.19	-	-	-	-	-	3.19
			101,934	-	3.00	-	-	-	-	-	-	-	-	-	3.00
			116,591	-	-	-	-	-	3.74	-	-	-	-	-	3.74
			192,715	-	-	-	-	-	6.00	-	-	-	-	-	6.00
			309,115	-	-	-	-	-	9.71	-	-	-	-	-	9.71
618,155	-	-	-	-	-	19.46	-	-	-	-	-	19.46			
VALUE6	Equity Shares	PUR	19,652	-	-	-	-	0.61	-	-	-	-	0.61		
			70,348	-	-	-	-	2.19	-	-	-	-	2.19		
			177,717	-	4.04	-	-	-	-	-	-	-	-	4.04	
		SAL	189,750	-	-	-	-	-	5.29	-	-	-	-	-	5.29
			780	-	0.02	-	-	-	-	-	-	-	-	-	0.02
			866	-	0.02	-	-	-	-	-	-	-	-	-	0.02
			3,075	-	0.08	-	-	-	-	-	-	-	-	-	0.08
			3,959	-	0.11	-	-	-	-	-	-	-	-	-	0.11
			4,683	-	0.13	-	-	-	-	-	-	-	-	-	0.13
			7,266	-	0.20	-	-	-	-	-	-	-	-	-	0.20
			10,000	-	-	-	-	-	0.32	-	-	-	-	-	0.32
			16,500	-	-	-	-	-	0.49	-	-	-	-	-	0.49
			27,150	-	0.75	-	-	-	-	-	-	-	-	-	0.75
			61,505	-	1.69	-	-	-	-	-	-	-	-	-	1.69
			61,662	-	-	-	-	-	1.98	-	-	-	-	-	1.98
63,931	-	-	-	-	-	2.23	-	-	-	-	-	2.23			
173,250	-	-	-	-	-	5.09	-	-	-	-	-	5.09			
VALUE7	Equity Shares	PUR	7,652	-	-	-	-	0.24	-	-	-	-	0.24		
		SAL	2,000	-	-	-	-	0.06	-	-	-	-	-	0.06	
			3,447	-	-	-	-	0.11	-	-	-	-	-	0.11	
			4,596	-	-	-	-	0.16	-	-	-	-	-	0.16	
			5,020	-	-	-	-	0.17	-	-	-	-	-	0.17	
			11,649	-	-	-	-	0.35	-	-	-	-	-	0.35	
VALUE8	Equity Shares	PUR	39,409	-	-	-	-	1.13	-	-	-	-	1.13		
			429,291	-	-	-	-	12.25	-	-	-	-	12.25		
		SAL	7	-	^^	-	-	-	-	-	-	-	-	^^	
			127	-	^^	-	-	-	-	-	-	-	-	^^	

Annexure II - Associate Transactions

Investment in Associates / Group Companies

During the period April 01, 2017 to March 31, 2018, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code*	Particulars	Type	Quantity	Birla Corporation Limited	Brigade Enterprises Limited	City Union Bank Ltd	GMR Infrastructure Ltd	ICICI Bank Limited	ICICI Home Finance Company Limited	ICICI Lombard General Insurance Company Limited	ICICI Prudential Life Insurance Company Limited	ICICI Securities Ltd	Grand Total
			240	-	0.01	-	-	-	-	-	-	-	0.01
			445	-	0.01	-	-	-	-	-	-	-	0.01
			466	-	0.01	-	-	-	-	-	-	-	0.01
			595	-	0.02	-	-	-	-	-	-	-	0.02
			677	-	0.02	-	-	-	-	-	-	-	0.02
			928	-	0.03	-	-	-	-	-	-	-	0.03
			992	-	0.03	-	-	-	-	-	-	-	0.03
			1,003	-	0.03	-	-	-	-	-	-	-	0.03
			1,209	-	0.03	-	-	-	-	-	-	-	0.03
			1,251	-	0.03	-	-	-	-	-	-	-	0.03
			1,437	-	0.04	-	-	-	-	-	-	-	0.04
			1,508	-	0.04	-	-	-	-	-	-	-	0.04
			2,282	-	0.06	-	-	-	-	-	-	-	0.06
			2,960	-	0.08	-	-	-	-	-	-	-	0.08
			3,666	-	0.10	-	-	-	-	-	-	-	0.10
			3,941	-	0.11	-	-	-	-	-	-	-	0.11
			4,896	-	0.13	-	-	-	-	-	-	-	0.13
			5,327	-	0.15	-	-	-	-	-	-	-	0.15
			7,854	-	0.21	-	-	-	-	-	-	-	0.21
			7,991	-	0.21	-	-	-	-	-	-	-	0.21
			13,262	-	0.36	-	-	-	-	-	-	-	0.36
			15,071	-	0.44	-	-	-	-	-	-	-	0.44
			15,199	-	0.41	-	-	-	-	-	-	-	0.41
			19,154	-	0.55	-	-	-	-	-	-	-	0.55
			33,933	-	0.90	-	-	-	-	-	-	-	0.90
			37,965	-	1.01	-	-	-	-	-	-	-	1.01
			37,998	-	1.02	-	-	-	-	-	-	-	1.02
			57,744	-	1.65	-	-	-	-	-	-	-	1.65
			71,401	-	2.09	-	-	-	-	-	-	-	2.09
			150,000	-	4.04	-	-	-	-	-	-	-	4.04
			225,085	-	6.14	-	-	-	-	-	-	-	6.14
			468,700	-	-	-	-	14.10	-	-	-	-	14.10
VALUE9	Equity Shares	PUR	107,795	-	-	-	-	3.37	-	-	-	-	3.37
		SAL	50,000	-	-	-	-	1.59	-	-	-	-	1.59
			57,010	-	-	-	-	1.83	-	-	-	-	1.83
			63,884	-	-	-	-	2.22	-	-	-	-	2.22
			81,501	-	-	-	-	2.84	-	-	-	-	2.84
<b>Grand Total</b>				<b>258.40</b>	<b>226.14</b>	<b>41.72</b>	<b>177.26</b>	<b>10,842.21</b>	<b>75.11</b>	<b>414.42</b>	<b>216.18</b>	<b>640.00</b>	<b>12,891.44</b>

^^ Amount less than Rs. 0.01 crores

**Note:** Above data does not include derivatives (futures & options), Interscheme transactions and corporate actions.

The above transactions were considered sound. Before making an investment, AMC evaluated the same on merits and on arms' length basis and in accordance with the objectives of the scheme.

**Annexure II - Associate Transactions**

**Investment in Associates / Group Companies**

During the period April 01, 2016 to March 31, 2017, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code*	Particulars	Type	Quantity	Brigade Enterprises Limited	City Union Bank Ltd	GMR Infrastructure Ltd	ICICI Bank Limited	ICICI Home Finance Company Limited	ICICI Prudential Life Insurance Company Limited	Grand Total	
BAFIN	Equity Shares	PUR	4,404	-	-	-	0.12	-	-	0.12	
			88,847	-	-	-	2.30	-	-	2.30	
			94,535	-	-	-	2.66	-	-	2.66	
			250,000	-	-	-	7.08	-	-	7.08	
			280,808	-	-	-	7.12	-	-	7.12	
			289,733	-	-	-	8.20	-	-	8.20	
			423,944	-	-	-	11.48	-	-	11.48	
			438,554	-	-	-	12.45	-	-	12.45	
		556,171	-	-	-	15.48	-	-	15.48		
		SAL	1,402	-	0.02	-	-	-	-	-	0.02
			4,506	-	0.05	-	-	-	-	-	0.05
			6,290	-	0.10	-	-	-	-	-	0.10
			6,324	-	0.08	-	-	-	-	-	0.08
			10,294	-	0.17	-	-	-	-	-	0.17
			11,624	-	0.16	-	-	-	-	-	0.16
			18,100	-	0.20	-	-	-	-	-	0.20
			19,972	-	0.33	-	-	-	-	-	0.33
			20,821	-	0.35	-	-	-	-	-	0.35
			31,533	-	0.42	-	-	-	-	-	0.42
			53,837	-	0.75	-	-	-	-	-	0.75
			64,600	-	0.79	-	-	-	-	-	0.79
			79,947	-	1.16	-	-	-	-	-	1.16
			114,748	-	1.54	-	-	-	-	-	1.54
			115,437	-	1.57	-	-	-	-	-	1.57
			137,076	-	1.98	-	-	-	-	-	1.98
			176,374	-	1.94	-	-	-	-	-	1.94
			181,058	-	2.61	-	-	-	-	-	2.61
			195,261	-	-	-	-	5.01	-	-	5.01
206,381	-		2.97	-	-	-	-	-	2.97		
394,943	-	5.92	-	-	-	-	-	5.92			
487,183	-	-	-	-	12.29	-	-	12.29			
BALCD	Debentures and Bonds	PUR	50	-	-	-	5.01	-	-	5.01	
			150	-	-	-	15.06	-	-	15.06	
			1,000	-	-	-	100.38	-	-	100.38	

**Annexure II - Associate Transactions**

**Investment in Associates / Group Companies**

During the period April 01, 2016 to March 31, 2017, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code*	Particulars	Type	Quantity	Brigade Enterprises Limited	City Union Bank Ltd	GMR Infrastructure Ltd	ICICI Bank Limited	ICICI Home Finance Company Limited	ICICI Prudential Life Insurance Company Limited	Grand Total
			3,000	-	-	-	301.00	-	-	301.00
		SAL	50	-	-	-	5.10	-	-	5.10
	Equity Shares	PUR	1,167	-	-	-	0.03	-	-	0.03
			39,513	-	-	-	1.02	-	-	1.02
			43,717	-	-	-	1.25	-	-	1.25
			60,668	-	-	-	1.68	-	-	1.68
			74,859	-	-	-	1.95	-	-	1.95
			157,611	-	-	-	3.68	-	-	3.68
			160,000	-	-	-	4.26	-	-	4.26
			168,358	-	-	-	4.61	-	-	4.61
			200,000	-	-	-	5.65	-	-	5.65
			202,261	-	-	-	5.26	-	-	5.26
			211,924	-	-	-	5.97	-	-	5.97
			425,000	-	-	-	11.97	-	-	11.97
			230,853	-	-	-	-	-	7.71	7.71
			247,500	-	-	-	6.23	-	-	6.23
			250,000	-	-	-	7.13	-	-	7.13
			252,500	-	-	-	6.35	-	-	6.35
			277,413	-	-	-	7.67	-	-	7.67
			293,800	-	-	-	8.24	-	-	8.24
			375,000	-	-	-	10.57	-	-	10.57
			400,000	-	-	-	9.35	-	-	9.35
			416,327	-	-	-	10.70	-	-	10.70
			431,010	-	-	-	11.35	-	-	11.35
			482,383	-	-	-	12.53	-	-	12.53
			488,000	-	-	-	12.61	-	-	12.61
			500,000	-	-	-	12.20	-	-	12.20
			503,909	-	-	-	13.12	-	-	13.12
			508,728	-	-	-	14.06	-	-	14.06
			528,921	-	-	-	13.51	-	-	13.51
			584,929	-	-	-	15.49	-	-	15.49
			653,500	-	-	-	16.98	-	-	16.98
			669,547	-	-	-	17.37	-	-	17.37
			831,235	-	-	-	23.30	-	-	23.30

**Annexure II - Associate Transactions**

**Investment in Associates / Group Companies**

During the period April 01, 2016 to March 31, 2017, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code*	Particulars	Type	Quantity	Brigade Enterprises Limited	City Union Bank Ltd	GMR Infrastructure Ltd	ICICI Bank Limited	ICICI Home Finance Company Limited	ICICI Prudential Life Insurance Company Limited	Grand Total
			872,515	-	-	-	24.00	-	-	24.00
			926,264	-	-	-	23.84	-	-	23.84
			998,833	-	-	-	28.21	-	-	28.21
			1,000,000	-	-	-	27.96	-	-	27.96
			1,471,079	-	-	-	37.50	-	-	37.50
			1,650,000	-	-	-	47.10	-	-	47.10
			4,000,000	-	-	-	109.74	-	-	109.74
		SAL	23,445	-	0.36	-	-	-	-	0.36
			47,374	-	0.69	-	-	-	-	0.69
			69,169	-	-	-	1.78	-	-	1.78
			75,000	-	1.12	-	-	-	-	1.12
			93,190	-	-	-	2.39	-	-	2.39
			103,753	-	-	-	2.68	-	-	2.68
			237,489	-	-	-	6.12	-	-	6.12
			418,554	-	6.35	-	-	-	-	6.35
			500,000	-	-	-	13.80	-	-	13.80
			650,000	-	-	-	17.93	-	-	17.93
			850,000	-	-	-	23.29	-	-	23.29
			2,900,000	-	43.16	-	-	-	-	43.16
BANPSU	Debentures and Bonds	PUR	150	-	-	-	16.08	-	-	16.08
			200	-	-	-	20.06	-	-	20.06
			1,500	-	-	-	150.70	-	-	150.70
		SAL	750	-	-	-	76.57	-	-	76.57
BUSINESS1	Equity Shares	PUR	206,915	-	-	-	5.33	-	-	5.33
			342,210	-	-	-	8.52	-	-	8.52
BUSINESS2	Equity Shares	PUR	1,851	-	-	-	0.05	-	-	0.05
			53,022	-	-	-	1.42	-	-	1.42
			69,194	-	-	-	1.75	-	-	1.75
			275,000	-	-	-	6.65	-	-	6.65
			406,000	-	-	-	11.50	-	-	11.50
		SAL	122,216	-	-	-	3.35	-	-	3.35
			275,000	-	-	-	7.22	-	-	7.22
CAPITA10B	Equity Shares	PUR	28,622	-	-	-	0.72	-	-	0.72
			124,609	-	-	-	3.01	-	-	3.01

**Annexure II - Associate Transactions**

**Investment in Associates / Group Companies**

During the period April 01, 2016 to March 31, 2017, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code*	Particulars	Type	Quantity	Brigade Enterprises Limited	City Union Bank Ltd	GMR Infrastructure Ltd	ICICI Bank Limited	ICICI Home Finance Company Limited	ICICI Prudential Life Insurance Company Limited	Grand Total
CAPITA11A	Equity Shares	PUR	15,129	-	-	-	0.40	-	-	0.40
CAPITA4H36	Equity Shares	SAL	104,065	-	-	-	2.63	-	-	2.63
CAPITA5B	Equity Shares	SAL	124,150	-	-	-	3.33	-	-	3.33
CAPITA5D	Equity Shares	SAL	112,520	-	-	-	3.01	-	-	3.01
CAPITA8D	Equity Shares	PUR	11,493	-	-	-	0.27	-	-	0.27
CAPITAL560	Equity Shares	SAL	87,115	-	-	-	2.26	-	-	2.26
CNX100	Equity Shares	PUR	68	-	-	-	^^	-	-	^^
			1,410	-	-	-	0.04	-	-	0.04
			2,118	-	-	-	0.06	-	-	0.06
			709	-	-	-	0.02	-	-	0.02
			1,498	-	-	-	-	-	0.06	0.06
			7,766	-	-	-	0.22	-	-	0.22
		SAL	38	-	-	-	^^	-	-	^^
			58	-	-	-	^^	-	-	^^
			60	-	-	-	^^	-	-	^^
			148	-	-	-	^^	-	-	^^
			298	-	-	-	0.01	-	-	0.01
			335	-	-	-	0.01	-	-	0.01
			7,766	-	-	-	0.22	-	-	0.22
DISCO	Equity Shares	PUR	887,908	-	-	-	-	-	29.66	29.66
			1,500,000	-	-	-	41.61	-	-	41.61
			32,245,211	-	-	-	725.41	-	-	725.41
			74,809,147	-	-	132.28	-	-	-	132.28
		SAL	117,908	-	-	-	-	-	4.22	4.22
			770,000	-	-	-	-	-	27.65	27.65
			32,245,211	-	-	-	725.41	-	-	725.41
DIVYLD	Equity Shares	PUR	773,651	-	-	-	22.63	-	-	22.63
			36,170	-	-	-	1.00	-	-	1.00
		SAL	58,636	-	-	-	1.61	-	-	1.61
			60,615	-	-	-	1.56	-	-	1.56
			78,826	-	-	-	1.86	-	-	1.86
			88,891	-	-	-	2.25	-	-	2.25
			89,266	-	-	-	2.41	-	-	2.41

**Annexure II - Associate Transactions**

**Investment in Associates / Group Companies**

During the period April 01, 2016 to March 31, 2017, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code*	Particulars	Type	Quantity	Brigade Enterprises Limited	City Union Bank Ltd	GMR Infrastructure Ltd	ICICI Bank Limited	ICICI Home Finance Company Limited	ICICI Prudential Life Insurance Company Limited	Grand Total	
			773,651	-	-	-	22.63	-	-	22.63	
DYNMIC	Equity Shares	PUR	1,167	-	-	-	0.03	-	-	0.03	
			19,571	-	-	-	0.50	-	-	0.50	
			39,512	-	-	-	1.02	-	-	1.02	
			59,408	-	-	-	1.65	-	-	1.65	
			74,859	-	-	-	1.95	-	-	1.95	
			82,733	-	-	-	1.88	-	-	1.88	
			160,000	-	-	-	4.26	-	-	4.26	
			170,462	-	-	-	4.44	-	-	4.44	
			182,660	-	-	-	4.99	-	-	4.99	
			186,433	-	-	-	4.84	-	-	4.84	
			200,000	-	-	-	5.65	-	-	5.65	
			202,260	-	-	-	5.26	-	-	5.26	
			425,000	-	-	-	11.97	-	-	11.97	
			230,572	-	-	-	5.24	-	-	5.24	
			230,853	-	-	-	-	-	-	7.71	7.71
			232,000	-	-	-	6.48	-	-	6.48	
			242,870	-	-	-	5.52	-	-	5.52	
			247,500	-	-	-	6.23	-	-	6.23	
			250,000	-	-	-	6.78	-	-	6.78	
			252,500	-	-	-	6.35	-	-	6.35	
			262,766	-	-	-	7.46	-	-	7.46	
			600,000	-	-	-	16.88	-	-	16.88	
			307,430	-	-	-	6.99	-	-	6.99	
			375,000	-	-	-	10.57	-	-	10.57	
			413,337	-	-	-	11.57	-	-	11.57	
			443,651	-	-	-	10.95	-	-	10.95	
			480,470	-	-	-	13.73	-	-	13.73	
488,000	-	-	-	12.61	-	-	12.61				
1,000,000	-	-	-	24.55	-	-	24.55				
577,573	-	-	-	14.80	-	-	14.80				
588,457	-	-	-	15.30	-	-	15.30				
614,860	-	-	-	13.96	-	-	13.96				
700,000	-	-	-	19.32	-	-	19.32				

**Annexure II - Associate Transactions**

**Investment in Associates / Group Companies**

During the period April 01, 2016 to March 31, 2017, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code*	Particulars	Type	Quantity	Brigade Enterprises Limited	City Union Bank Ltd	GMR Infrastructure Ltd	ICICI Bank Limited	ICICI Home Finance Company Limited	ICICI Prudential Life Insurance Company Limited	Grand Total
			888,574	-	-	-	22.53	-	-	22.53
			909,703	-	-	-	23.63	-	-	23.63
			940,592	-	-	-	26.00	-	-	26.00
			944,996	-	-	-	26.95	-	-	26.95
			998,833	-	-	-	28.21	-	-	28.21
			2,000,000	-	-	-	51.78	-	-	51.78
			1,174,308	-	-	-	31.10	-	-	31.10
			1,750,000	-	-	-	40.77	-	-	40.77
		SAL	26,697	-	-	-	0.69	-	-	0.69
			33,644	-	-	-	0.92	-	-	0.92
			35,969	-	-	-	0.92	-	-	0.92
			40,045	-	-	-	1.03	-	-	1.03
			42,500	-	-	-	1.08	-	-	1.08
			56,572	-	-	-	1.53	-	-	1.53
			91,663	-	-	-	2.36	-	-	2.36
			236,057	-	-	-	5.77	-	-	5.77
			278,429	-	-	-	7.34	-	-	7.34
			307,569	-	-	-	7.88	-	-	7.88
			326,000	-	-	-	8.35	-	-	8.35
			336,438	-	-	-	9.14	-	-	9.14
			375,000	-	-	-	10.30	-	-	10.30
			450,000	-	-	-	12.26	-	-	12.26
			1,500,000	-	-	-	38.11	-	-	38.11
			545,700	-	-	-	13.90	-	-	13.90
			550,000	-	-	-	15.05	-	-	15.05
			625,000	-	-	-	17.22	-	-	17.22
			650,000	-	-	-	15.89	-	-	15.89
			911,200	-	-	-	23.44	-	-	23.44
			1,000,000	-	-	-	28.22	-	-	28.22
			1,092,408	-	-	-	27.46	-	-	27.46
			1,707,166	-	-	-	43.92	-	-	43.92
EQDINO	Equity Shares	PUR	5,000	-	-	-	0.13	-	-	0.13
			3,500	-	-	-	0.08	-	-	0.08
			5,000	-	-	-	0.13	-	-	0.13

**Annexure II - Associate Transactions**

**Investment in Associates / Group Companies**

During the period April 01, 2016 to March 31, 2017, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code*	Particulars	Type	Quantity	Brigade Enterprises Limited	City Union Bank Ltd	GMR Infrastructure Ltd	ICICI Bank Limited	ICICI Home Finance Company Limited	ICICI Prudential Life Insurance Company Limited	Grand Total
			7,593	-	-	-	0.18	-	-	0.18
			45,000	-	-	0.06	-	-	-	0.06
			52,500	-	-	-	1.33	-	-	1.33
			75,000	-	-	-	2.03	-	-	2.03
			87,500	-	-	-	2.39	-	-	2.39
			96,500	-	-	-	2.38	-	-	2.38
			196,000	-	-	-	4.84	-	-	4.84
			202,500	-	-	-	5.50	-	-	5.50
			217,407	-	-	-	5.24	-	-	5.24
			242,500	-	-	-	6.08	-	-	6.08
			245,000	-	-	-	6.65	-	-	6.65
			285,000	-	-	-	7.32	-	-	7.32
			343,400	-	-	-	7.70	-	-	7.70
			437,500	-	-	-	12.11	-	-	12.11
			477,500	-	-	-	13.32	-	-	13.32
			500,000	-	-	-	13.51	-	-	13.51
			562,500	-	-	-	15.57	-	-	15.57
			750,000	-	-	-	20.47	-	-	20.47
			800,000	-	-	-	23.01	-	-	23.01
			902,500	-	-	-	24.13	-	-	24.13
			950,000	-	-	-	25.88	-	-	25.88
			1,380,000	-	-	-	38.61	-	-	38.61
			1,564,000	-	-	-	37.39	-	-	37.39
			1,800,000	-	-	2.29	-	-	-	2.29
			1,935,000	-	-	2.45	-	-	-	2.45
			4,365,000	-	-	5.74	-	-	-	5.74
		SAL	12,500	-	-	-	0.35	-	-	0.35
			52,136	-	-	-	1.43	-	-	1.43
			200,000	-	-	-	5.80	-	-	5.80
			343,400	-	-	-	8.10	-	-	8.10
			455,000	-	-	-	11.22	-	-	11.22
			1,517,864	-	-	-	42.20	-	-	42.20
	Term Deposits Derivatives	PUR	3,000,000	-	-	-	30.00	-	-	30.00
			14,000,000	-	-	-	140.00	-	-	140.00

**Annexure II - Associate Transactions**

**Investment in Associates / Group Companies**

During the period April 01, 2016 to March 31, 2017, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code*	Particulars	Type	Quantity	Brigade Enterprises Limited	City Union Bank Ltd	GMR Infrastructure Ltd	ICICI Bank Limited	ICICI Home Finance Company Limited	ICICI Prudential Life Insurance Company Limited	Grand Total
		SAL	14,000,000	-	-	-	145.86	-	-	145.86
EQDWTO	Debentures and Bonds	PUR	50	-	-	-	5.01	-	-	5.01
			300	-	-	-	30.14	-	-	30.14
			3,000	-	-	-	300.95	-	-	300.95
			3,500	-	-	-	351.17	-	-	351.17
			1	-	-	-	0.10	-	-	0.10
		SAL	45	-	-	-	4.59	-	-	4.59
			54	-	-	-	5.51	-	-	5.51
			100	-	-	-	10.16	-	-	10.16
			750	-	-	-	76.35	-	-	76.35
			350	-	-	-	35.72	-	-	35.72
	Equity Shares	PUR	115,167	-	-	-	2.88	-	-	2.88
			208,156	-	-	-	5.90	-	-	5.90
			288,055	-	-	-	8.17	-	-	8.17
			317,062	-	-	-	7.77	-	-	7.77
			349,414	8.05	-	-	-	-	-	8.05
			391,844	-	-	-	11.11	-	-	11.11
			400,701	9.23	-	-	-	-	-	9.23
			430,221	-	-	-	11.46	-	-	11.46
			460,047	-	-	-	12.50	-	-	12.50
			500,000	-	-	-	12.20	-	-	12.20
			501,391	-	-	-	12.13	-	-	12.13
			508,711	-	-	-	12.77	-	-	12.77
			513,189	-	-	-	12.79	-	-	12.79
600,000	-	-	-	14.96	-	-	14.96			
798,372	-	-	-	17.73	-	-	17.73			
1,011,797	-	-	-	-	-	-	33.79	33.79		
SAL	10,832	-	-	-	-	-	-	0.37	0.37	
	80,164	-	-	-	-	-	-	2.84	2.84	
	171,465	-	-	-	-	-	-	5.91	5.91	
	321,618	-	-	-	-	-	-	11.36	11.36	
	427,718	-	-	-	-	-	-	15.13	15.13	
EQTYINC	Debentures and Bonds	PUR	350	-	-	-	35.15	-	-	35.15
			500	-	-	-	50.17	-	-	50.17

**Annexure II - Associate Transactions**

**Investment in Associates / Group Companies**

During the period April 01, 2016 to March 31, 2017, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code*	Particulars	Type	Quantity	Brigade Enterprises Limited	City Union Bank Ltd	GMR Infrastructure Ltd	ICICI Bank Limited	ICICI Home Finance Company Limited	ICICI Prudential Life Insurance Company Limited	Grand Total
	Equity Shares	PUR	36,977	-	-	-	1.05	-	-	1.05
			54,956	-	-	-	1.36	-	-	1.36
			57,059	-	-	-	1.63	-	-	1.63
			78,112	-	-	-	1.96	-	-	1.96
			112,224	-	-	-	3.20	-	-	3.20
			120,411	-	-	-	3.17	-	-	3.17
			133,095	-	-	-	3.28	-	-	3.28
			154,054	-	-	-	3.83	-	-	3.83
			207,351	-	-	-	5.88	-	-	5.88
			237,494	-	-	-	6.34	-	-	6.34
			288,658	-	-	-	8.06	-	-	8.06
			300,000	-	-	-	7.67	-	-	7.67
			361,600	-	-	-	11.36	-	-	11.36
			402,105	-	-	-	11.23	-	-	11.23
		SAL	93,983	-	-	-	2.54	-	-	2.54
161,600	-	-	-	4.16	-	-	4.16			
361,600	-	-	-	11.36	-	-	11.36			
	Term Deposits Derivatives	PUR	2,000,000	-	-	-	20.00	-	-	20.00
EQUITY1	Equity Shares	PUR	50,000	-	-	-	1.25	-	-	1.25
			149,074	-	-	-	4.00	-	-	4.00
		SAL	67,693	-	-	-	1.65	-	-	1.65
		149,074	-	-	-	4.00	-	-	4.00	
		199,074	-	-	-	5.66	-	-	5.66	
ESTAR	Equity Shares	PUR	5,598,469	-	-	10.49	-	-	-	10.49
		SAL	653,984	-	-	1.11	-	-	-	1.11
			900,000	-	-	1.53	-	-	-	1.53
			921,787	-	-	1.56	-	-	-	1.56
			1,000,000	-	-	1.70	-	-	-	1.70
			1,784,228	-	-	2.26	-	-	-	2.26
			2,001,000	-	-	2.53	-	-	-	2.53
			2,844,030	-	-	3.94	-	-	-	3.94
			4,365,000	-	-	5.73	-	-	-	5.73
			5,598,469	-	-	10.49	-	-	-	10.49
FOCUS	Equity Shares	PUR	67,909	-	-	-	1.62	-	-	1.62

**Annexure II - Associate Transactions**

**Investment in Associates / Group Companies**

During the period April 01, 2016 to March 31, 2017, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code*	Particulars	Type	Quantity	Brigade Enterprises Limited	City Union Bank Ltd	GMR Infrastructure Ltd	ICICI Bank Limited	ICICI Home Finance Company Limited	ICICI Prudential Life Insurance Company Limited	Grand Total
			250,000	-	-	-	6.23	-	-	6.23
			300,000	-	-	-	7.13	-	-	7.13
			312,002	-	-	-	7.81	-	-	7.81
			315,000	-	-	-	7.51	-	-	7.51
			323,501	-	-	-	7.67	-	-	7.67
			400,000	-	-	-	10.84	-	-	10.84
			450,000	-	-	-	10.31	-	-	10.31
			460,984	-	-	-	10.55	-	-	10.55
			485,000	-	-	-	11.47	-	-	11.47
			497,000	-	-	-	11.85	-	-	11.85
			500,000	-	-	-	11.92	-	-	11.92
			512,860	-	-	-	12.67	-	-	12.67
			530,930	-	-	-	-	-	17.73	17.73
			550,000	-	-	-	12.58	-	-	12.58
			558,185	-	-	-	15.62	-	-	15.62
			574,171	-	-	-	13.91	-	-	13.91
			595,955	-	-	-	13.29	-	-	13.29
			717,200	-	-	-	18.49	-	-	18.49
			753,852	-	-	-	19.48	-	-	19.48
			906,614	-	-	-	22.65	-	-	22.65
			991,966	-	-	-	26.76	-	-	26.76
			1,016,293	-	-	-	25.08	-	-	25.08
			2,597,464	-	-	-	66.83	-	-	66.83
		SAL	6,577	-	-	-	-	-	0.24	0.24
			119,764	-	-	-	3.38	-	-	3.38
			140,899	-	-	-	3.97	-	-	3.97
			144,358	-	-	-	4.04	-	-	4.04
			149,705	-	-	-	4.19	-	-	4.19
			155,518	-	-	-	4.40	-	-	4.40
			177,357	-	-	-	4.97	-	-	4.97
			419,452	-	-	-	10.88	-	-	10.88
			440,310	-	-	-	12.34	-	-	12.34
			500,000	-	-	-	13.03	-	-	13.03
			524,353	-	-	-	-	-	18.85	18.85

**Annexure II - Associate Transactions**

**Investment in Associates / Group Companies**

During the period April 01, 2016 to March 31, 2017, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code*	Particulars	Type	Quantity	Brigade Enterprises Limited	City Union Bank Ltd	GMR Infrastructure Ltd	ICICI Bank Limited	ICICI Home Finance Company Limited	ICICI Prudential Life Insurance Company Limited	Grand Total	
			630,639	-	-	-	16.38	-	-	16.38	
			1,017,585	-	-	-	26.48	-	-	26.48	
			1,222,231	-	-	-	31.94	-	-	31.94	
			1,389,686	-	-	-	36.10	-	-	36.10	
GIFT	Equity Shares	PUR	220,807	-	-	-	6.31	-	-	6.31	
			271,100	-	-	-	6.78	-	-	6.78	
			280,127	-	-	-	7.14	-	-	7.14	
			434,285	-	-	-	12.39	-	-	12.39	
		SAL	4,450	-	0.06	-	-	-	-	-	0.06
			4,951	-	0.07	-	-	-	-	-	0.07
			8,178	-	0.11	-	-	-	-	-	0.11
			12,168	-	0.16	-	-	-	-	-	0.16
			16,197	-	0.22	-	-	-	-	-	0.22
			22,185	-	0.30	-	-	-	-	-	0.30
			37,876	-	0.53	-	-	-	-	-	0.53
			47,029	-	-	-	1.18	-	-	-	1.18
			100,000	-	1.31	-	-	-	-	-	1.31
			59,665	-	0.79	-	-	-	-	-	0.79
			61,135	-	0.80	-	-	-	-	-	0.80
			80,729	-	1.08	-	-	-	-	-	1.08
			81,215	-	1.10	-	-	-	-	-	1.10
			109,242	-	1.44	-	-	-	-	-	1.44
			130,003	-	-	-	3.14	-	-	-	3.14
			213,927	-	2.23	-	-	-	-	-	2.23
240,976	-	-	-	6.01	-	-	-	6.01			
264,364	-	-	-	7.18	-	-	-	7.18			
286,863	-	-	-	7.68	-	-	-	7.68			
GROWTH	Equity Shares	PUR	51,823	-	-	-	1.18	-	-	1.18	
			80,000	-	-	-	2.13	-	-	2.13	
			128,575	-	-	-	3.34	-	-	3.34	
			144,428	-	-	-	3.28	-	-	3.28	
			152,130	-	-	-	3.46	-	-	3.46	
			192,570	-	-	-	4.38	-	-	4.38	
			200,000	-	-	-	5.16	-	-	5.16	

**Annexure II - Associate Transactions**

**Investment in Associates / Group Companies**

During the period April 01, 2016 to March 31, 2017, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code*	Particulars	Type	Quantity	Brigade Enterprises Limited	City Union Bank Ltd	GMR Infrastructure Ltd	ICICI Bank Limited	ICICI Home Finance Company Limited	ICICI Prudential Life Insurance Company Limited	Grand Total
			334,302	-	-	-	9.55	-	-	9.55
			385,140	-	-	-	8.75	-	-	8.75
			401,577	-	-	-	10.36	-	-	10.36
			1,000,000	-	-	-	27.54	-	-	27.54
			508,188	-	-	-	14.15	-	-	14.15
			657,510	-	-	-	18.75	-	-	18.75
			5,500,000	-	-	-	145.03	-	-	145.03
		SAL	45,095	-	-	-	1.27	-	-	1.27
			53,053	-	-	-	1.49	-	-	1.49
			54,355	-	-	-	1.52	-	-	1.52
			56,369	-	-	-	1.58	-	-	1.58
			58,557	-	-	-	1.66	-	-	1.66
			66,780	-	-	-	1.87	-	-	1.87
			92,783	-	-	-	2.39	-	-	2.39
			125,005	-	-	-	3.21	-	-	3.21
			139,175	-	-	-	3.59	-	-	3.59
			165,791	-	-	-	4.65	-	-	4.65
			318,569	-	-	-	8.21	-	-	8.21
			500,000	-	-	-	12.92	-	-	12.92
			5,500,000	-	-	-	145.03	-	-	145.03
GROWTH1	Equity Shares	PUR	80,955	-	-	-	2.31	-	-	2.31
			100,000	-	-	-	2.54	-	-	2.54
			137,256	-	-	-	3.87	-	-	3.87
			143,842	-	-	-	3.60	-	-	3.60
			151,655	-	-	-	4.21	-	-	4.21
			159,225	-	-	-	4.54	-	-	4.54
			169,194	-	-	-	4.24	-	-	4.24
			2,021,438	-	-	-	51.55	-	-	51.55
		SAL	241,205	-	-	-	6.32	-	-	6.32
			376,424	-	-	-	9.86	-	-	9.86
			521,438	-	-	-	12.62	-	-	12.62
			2,021,438	-	-	-	51.55	-	-	51.55
GROWTH2	Equity Shares	PUR	4,109	-	-	-	0.12	-	-	0.12
			83,036	-	-	-	2.07	-	-	2.07

**Annexure II - Associate Transactions**

**Investment in Associates / Group Companies**

During the period April 01, 2016 to March 31, 2017, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code*	Particulars	Type	Quantity	Brigade Enterprises Limited	City Union Bank Ltd	GMR Infrastructure Ltd	ICICI Bank Limited	ICICI Home Finance Company Limited	ICICI Prudential Life Insurance Company Limited	Grand Total
			88,224	-	-	-	2.49	-	-	2.49
			270,393	-	-	-	7.65	-	-	7.65
			651,911	-	-	-	21.69	-	-	21.69
		SAL	651,911	-	-	-	21.69	-	-	21.69
GROWTH3	Equity Shares	PUR	754,167	-	-	-	22.98	-	-	22.98
		SAL	754,167	-	-	-	22.98	-	-	22.98
GROWTH4	Equity Shares	PUR	955	-	-	-	0.03	-	-	0.03
			20,492	-	-	-	0.58	-	-	0.58
			62,804	-	-	-	1.78	-	-	1.78
			367,224	-	-	-	9.85	-	-	9.85
		SAL	367,224	-	-	-	9.85	-	-	9.85
GROWTH5	Equity Shares	PUR	1,316	-	-	-	0.04	-	-	0.04
			28,241	-	-	-	0.80	-	-	0.80
			86,552	-	-	-	2.45	-	-	2.45
			97,664	-	-	-	2.77	-	-	2.77
			233,459	-	-	-	7.95	-	-	7.95
		SAL	233,459	-	-	-	7.95	-	-	7.95
GROWTH6	Equity Shares	PUR	2,034	-	-	-	0.06	-	-	0.06
			43,655	-	-	-	1.23	-	-	1.23
			133,796	-	-	-	3.79	-	-	3.79
			134,541	-	-	-	3.82	-	-	3.82
			263,630	-	-	-	9.21	-	-	9.21
		SAL	263,630	-	-	-	9.21	-	-	9.21
GROWTH7	Equity Shares	PUR	11,500	-	-	-	0.29	-	-	0.29
			12,418	-	-	-	0.35	-	-	0.35
			23,088	-	-	-	0.55	-	-	0.55
			24,127	-	-	-	0.60	-	-	0.60
			24,424	-	-	-	0.70	-	-	0.70
			25,943	-	-	-	0.74	-	-	0.74
			26,091	-	-	-	0.72	-	-	0.72
			28,380	-	-	-	0.71	-	-	0.71
			37,397	-	-	-	0.85	-	-	0.85
			38,988	-	-	-	0.87	-	-	0.87
			47,095	-	-	-	1.16	-	-	1.16

**Annexure II - Associate Transactions**

**Investment in Associates / Group Companies**

During the period April 01, 2016 to March 31, 2017, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code*	Particulars	Type	Quantity	Brigade Enterprises Limited	City Union Bank Ltd	GMR Infrastructure Ltd	ICICI Bank Limited	ICICI Home Finance Company Limited	ICICI Prudential Life Insurance Company Limited	Grand Total
			257,397	-	-	-	7.29	-	-	7.29
		SAL	51,989	-	-	-	1.36	-	-	1.36
			53,704	-	-	-	1.41	-	-	1.41
			100,485	-	-	-	2.47	-	-	2.47
			257,397	-	-	-	7.29	-	-	7.29
GROWTH8	Equity Shares	PUR	56,000	-	-	-	1.36	-	-	1.36
			217,938	-	-	-	5.29	-	-	5.29
			224,714	-	-	-	5.62	-	-	5.62
		SAL	56,000	-	-	-	1.51	-	-	1.51
			105,262	-	-	-	2.67	-	-	2.67
			112,676	-	-	-	2.81	-	-	2.81
			217,938	-	-	-	5.29	-	-	5.29
			224,714	-	-	-	6.14	-	-	6.14
IMPL	Debentures and Bonds	PUR	250	-	-	-	27.45	-	-	27.45
			350	-	-	-	35.10	-	-	35.10
	Equity Shares	PUR	341,200	-	-	-	9.39	-	-	9.39
		SAL	1,569	-	0.02	-	-	-	-	0.02
			4,601	-	0.07	-	-	-	-	0.07
			8,592	-	0.13	-	-	-	-	0.13
			33,543	-	0.52	-	-	-	-	0.52
			131,342	-	2.06	-	-	-	-	2.06
			321,672	-	-	-	8.86	-	-	8.86
			336,462	-	4.88	-	-	-	-	4.88
INASIA	Equity Shares	PUR	11	^^	-	-	-	-	-	^^
			41	^^	-	-	-	-	-	^^
			96	^^	-	-	-	-	-	^^
			198	^^	-	-	-	-	-	^^
			360	0.01	-	-	-	-	-	0.01
			404	0.01	-	-	-	-	-	0.01
			411	0.01	-	-	-	-	-	0.01
			477	0.01	-	-	-	-	-	0.01
			508	0.01	-	-	-	-	-	0.01
			747	0.01	-	-	-	-	-	0.01
			788	0.01	-	-	-	-	-	0.01

**Annexure II - Associate Transactions**

**Investment in Associates / Group Companies**

During the period April 01, 2016 to March 31, 2017, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code*	Particulars	Type	Quantity	Brigade Enterprises Limited	City Union Bank Ltd	GMR Infrastructure Ltd	ICICI Bank Limited	ICICI Home Finance Company Limited	ICICI Prudential Life Insurance Company Limited	Grand Total
			871	0.02	-	-	-	-	-	0.02
			1,023	0.02	-	-	-	-	-	0.02
			1,110	0.02	-	-	-	-	-	0.02
			1,224	0.02	-	-	-	-	-	0.02
			1,232	0.02	-	-	-	-	-	0.02
			2,041	0.04	-	-	-	-	-	0.04
			2,237	0.04	-	-	-	-	-	0.04
			2,402	0.04	-	-	-	-	-	0.04
			2,806	0.05	-	-	-	-	-	0.05
			4,087	0.07	-	-	-	-	-	0.07
			4,125	0.06	-	-	-	-	-	0.06
			4,140	0.07	-	-	-	-	-	0.07
			5,345	0.09	-	-	-	-	-	0.09
			5,378	0.09	-	-	-	-	-	0.09
			5,673	0.10	-	-	-	-	-	0.10
			6,264	0.11	-	-	-	-	-	0.11
			7,097	0.12	-	-	-	-	-	0.12
			7,604	0.12	-	-	-	-	-	0.12
			7,821	0.14	-	-	-	-	-	0.14
			16,814	0.29	-	-	-	-	-	0.29
			16,984	0.29	-	-	-	-	-	0.29
			20,662	0.36	-	-	-	-	-	0.36
			31,125	0.53	-	-	-	-	-	0.53
			59,982	1.05	-	-	-	-	-	1.05
			77,210	1.38	-	-	-	-	-	1.38
			100,703	1.77	-	-	-	-	-	1.77
			101,816	1.80	-	-	-	-	-	1.80
			507,500	-	-	-	14.29	-	-	14.29
		SAL	7,777	0.19	-	-	-	-	-	0.19
INCDIV	Debentures and Bonds	PUR	500	-	-	-	51.49	-	-	51.49
			2,500	-	-	-	250.61	-	-	250.61
		SAL	100	-	-	-	10.14	-	-	10.14
			500	-	-	-	50.30	-	-	50.30
			500	-	-	-	50.31	-	-	50.31

**Annexure II - Associate Transactions**

**Investment in Associates / Group Companies**

During the period April 01, 2016 to March 31, 2017, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code*	Particulars	Type	Quantity	Brigade Enterprises Limited	City Union Bank Ltd	GMR Infrastructure Ltd	ICICI Bank Limited	ICICI Home Finance Company Limited	ICICI Prudential Life Insurance Company Limited	Grand Total
INCOPP	Debentures and Bonds	PUR	250	-	-	-	25.08	-	-	25.08
			600	-	-	-	60.30	-	-	60.30
			450	-	-	-	45.21	-	-	45.21
INDEX	Equity Shares	PUR	437	-	-	-	0.01	-	-	0.01
			530	-	-	-	0.01	-	-	0.01
			875	-	-	-	0.02	-	-	0.02
			901	-	-	-	0.03	-	-	0.03
			953	-	-	-	0.02	-	-	0.02
			1,613	-	-	-	0.05	-	-	0.05
			1,727	-	-	-	0.05	-	-	0.05
			1,762	-	-	-	0.05	-	-	0.05
			1,795	-	-	-	0.05	-	-	0.05
			1,817	-	-	-	0.05	-	-	0.05
			1,931	-	-	-	0.05	-	-	0.05
			1,941	-	-	-	0.05	-	-	0.05
			2,443	-	-	-	0.06	-	-	0.06
			2,469	-	-	-	0.06	-	-	0.06
			2,811	-	-	-	0.08	-	-	0.08
			3,218	-	-	-	0.09	-	-	0.09
			3,219	-	-	-	0.08	-	-	0.08
			3,477	-	-	-	0.10	-	-	0.10
			3,537	-	-	-	0.10	-	-	0.10
			3,638	-	-	-	0.09	-	-	0.09
			3,716	-	-	-	0.11	-	-	0.11
			6,869	-	-	-	0.19	-	-	0.19
			8,110	-	-	-	0.21	-	-	0.21
			9,184	-	-	-	0.23	-	-	0.23
			9,827	-	-	-	0.23	-	-	0.23
			10,271	-	-	-	0.23	-	-	0.23
			11,721	-	-	-	0.30	-	-	0.30
			13,601	-	-	-	0.38	-	-	0.38
16,976	-	-	-	0.48	-	-	0.48			
18,582	-	-	-	0.43	-	-	0.43			
		SAL	431	-	-	-	0.01	-	-	0.01

**Annexure II - Associate Transactions**

**Investment in Associates / Group Companies**

During the period April 01, 2016 to March 31, 2017, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code*	Particulars	Type	Quantity	Brigade Enterprises Limited	City Union Bank Ltd	GMR Infrastructure Ltd	ICICI Bank Limited	ICICI Home Finance Company Limited	ICICI Prudential Life Insurance Company Limited	Grand Total
			715	-	-	-	0.02	-	-	0.02
			804	-	-	-	0.02	-	-	0.02
			2,154	-	-	-	0.06	-	-	0.06
			2,219	-	-	-	0.06	-	-	0.06
			2,229	-	-	-	0.06	-	-	0.06
			2,401	-	-	-	0.06	-	-	0.06
			5,699	-	-	-	0.16	-	-	0.16
			5,754	-	-	-	0.16	-	-	0.16
			5,815	-	-	-	0.14	-	-	0.14
			7,047	-	-	-	0.18	-	-	0.18
			7,330	-	-	-	0.17	-	-	0.17
			7,562	-	-	-	0.21	-	-	0.21
			43,537	-	-	-	1.18	-	-	1.18
INFRA	Equity Shares	PUR	2,593	-	-	-	0.07	-	-	0.07
			4,240	0.07	-	-	-	-	-	0.07
			16,444	-	-	-	0.45	-	-	0.45
			75,191	-	-	-	2.08	-	-	2.08
			137,888	-	-	-	3.81	-	-	3.81
			205,668	-	-	-	5.80	-	-	5.80
			367,035	-	-	-	10.42	-	-	10.42
			458,691	-	-	-	11.81	-	-	11.81
			2,000,000	-	-	-	54.82	-	-	54.82
			1,000,000	-	-	-	25.27	-	-	25.27
		SAL	4,240	0.10	-	-	-	-	-	0.10
			23,900	-	-	-	0.65	-	-	0.65
			365,000	-	-	-	8.80	-	-	8.80
			475,912	-	-	-	11.42	-	-	11.42
			1,500,000	-	-	1.24	13.57	-	-	14.81
			803,138	-	-	1.13	-	-	-	1.13
			2,000,000	-	-	-	49.76	-	-	49.76
			1,419,062	-	-	-	39.61	-	-	39.61
			2,615,892	-	-	3.62	-	-	-	3.62
LNGFLT	Debentures and Bonds	PUR	500	-	-	-	50.17	-	-	50.17
			2,000	-	-	-	200.74	-	-	200.74

**Annexure II - Associate Transactions**

**Investment in Associates / Group Companies**

During the period April 01, 2016 to March 31, 2017, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code*	Particulars	Type	Quantity	Brigade Enterprises Limited	City Union Bank Ltd	GMR Infrastructure Ltd	ICICI Bank Limited	ICICI Home Finance Company Limited	ICICI Prudential Life Insurance Company Limited	Grand Total
LNGTEM	Debentures and Bonds	PUR	1,400	-	-	-	140.34	-	-	140.34
		SAL	750	-	-	-	75.46	-	-	75.46
MEDIUM	Debentures and Bonds	PUR	100	-	-	-	10.03	-	-	10.03
			500	-	-	-	50.15	-	-	50.15
		SAL	20	-	-	-	2.03	-	-	2.03
			180	-	-	-	18.28	-	-	18.28
			400	-	-	-	40.70	-	-	40.70
MIP	Debentures and Bonds	PUR	50	-	-	-	5.01	-	-	5.01
		SAL	Equity Shares	30,605	-	-	-	0.78	-	-
			54,895	-	-	-	1.51	-	-	1.51
MULTIPL11D	Equity Shares	PUR	10,777	-	-	-	0.28	-	-	0.28
MULTIPLE3B	Equity Shares	SAL	81,147	-	-	-	1.85	-	-	1.85
MULTIPLE3C	Equity Shares	SAL	50,077	-	-	-	1.12	-	-	1.12
MULTIPLE3D	Equity Shares	SAL	32,875	-	-	-	0.73	-	-	0.73
MULTIPLE4C	Equity Shares	SAL	24,639	-	-	-	0.60	-	-	0.60
			43,366	-	-	-	1.09	-	-	1.09
MULTIPLE4E	Equity Shares	SAL	34,980	-	-	-	0.84	-	-	0.84
MULTIPLE5A	Equity Shares	SAL	102,880	-	-	-	2.87	-	-	2.87
MULTIPLE5B	Equity Shares	SAL	62,455	-	-	-	1.78	-	-	1.78
MULTIPLE5D	Equity Shares	SAL	33,421	-	-	-	0.90	-	-	0.90
MULTIPLE6A	Equity Shares	SAL	44,053	-	-	-	1.25	-	-	1.25
MULTIPLE8D	Equity Shares	PUR	5,198	-	-	-	0.12	-	-	0.12
NIFETF	Equity Shares	PUR	794	-	-	-	0.02	-	-	0.02
			800	-	-	-	0.02	-	-	0.02
			3,204	-	-	-	0.08	-	-	0.08
			37,741	-	-	-	0.94	-	-	0.94
			12,864	-	-	-	0.32	-	-	0.32
			3,220	-	-	-	0.08	-	-	0.08
			823	-	-	-	0.02	-	-	0.02
			1,598	-	-	-	0.04	-	-	0.04
			6,408	-	-	-	0.16	-	-	0.16
			1,604	-	-	-	0.04	-	-	0.04
			19,272	-	-	-	0.48	-	-	0.48
			8,040	-	-	-	0.22	-	-	0.22

**Annexure II - Associate Transactions**

**Investment in Associates / Group Companies**

During the period April 01, 2016 to March 31, 2017, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code*	Particulars	Type	Quantity	Brigade Enterprises Limited	City Union Bank Ltd	GMR Infrastructure Ltd	ICICI Bank Limited	ICICI Home Finance Company Limited	ICICI Prudential Life Insurance Company Limited	Grand Total
			4,830	-	-	-	0.12	-	-	0.12
			1,646	-	-	-	0.04	-	-	0.04
			2,403	-	-	-	0.05	-	-	0.05
			2,406	-	-	-	0.06	-	-	0.06
			21,681	-	-	-	0.55	-	-	0.55
			28,944	-	-	-	0.78	-	-	0.78
			2,469	-	-	-	0.06	-	-	0.06
			9,624	-	-	-	0.24	-	-	0.24
			54,604	-	-	-	1.41	-	-	1.41
			35,376	-	-	-	0.97	-	-	0.97
			6,440	-	-	-	0.16	-	-	0.16
			20,075	-	-	-	0.53	-	-	0.53
			4,020	-	-	-	0.11	-	-	0.11
			24,090	-	-	-	0.65	-	-	0.65
			14,472	-	-	-	0.39	-	-	0.39
			5,607	-	-	-	0.13	-	-	0.13
			5,614	-	-	-	0.14	-	-	0.14
			28,105	-	-	-	0.77	-	-	0.77
			11,256	-	-	-	0.31	-	-	0.31
			5,635	-	-	-	0.14	-	-	0.14
			19,272	-	-	-	0.51	-	-	0.51
			38,592	-	-	-	1.04	-	-	1.04
			7,236	-	-	-	0.19	-	-	0.19
			16,060	-	-	-	0.41	-	-	0.41
			8,040	-	-	-	0.22	-	-	0.22
			8,833	-	-	-	0.25	-	-	0.25
			28,908	-	-	-	0.76	-	-	0.76
			19,296	-	-	-	0.52	-	-	0.52
			10,413	-	-	-	0.24	-	-	0.24
			11,242	-	-	-	0.32	-	-	0.32
			12,848	-	-	-	0.36	-	-	0.36
			38,592	-	-	-	1.06	-	-	1.06
			16,080	-	-	-	0.44	-	-	0.44
			35,332	-	-	-	0.88	-	-	0.88

**Annexure II - Associate Transactions**

**Investment in Associates / Group Companies**

During the period April 01, 2016 to March 31, 2017, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code*	Particulars	Type	Quantity	Brigade Enterprises Limited	City Union Bank Ltd	GMR Infrastructure Ltd	ICICI Bank Limited	ICICI Home Finance Company Limited	ICICI Prudential Life Insurance Company Limited	Grand Total
			17,710	-	-	-	0.45	-	-	0.45
			24,893	-	-	-	0.71	-	-	0.71
			26,499	-	-	-	0.75	-	-	0.75
			188,940	-	-	-	5.22	-	-	5.22
		SAL	799	-	-	-	0.02	-	-	0.02
			1,602	-	-	-	0.04	-	-	0.04
			802	-	-	-	0.02	-	-	0.02
			803	-	-	-	0.02	-	-	0.02
			4,020	-	-	-	0.10	-	-	0.10
			1,602	-	-	-	0.04	-	-	0.04
			4,824	-	-	-	0.12	-	-	0.12
			2,406	-	-	-	0.06	-	-	0.06
			4,818	-	-	-	0.14	-	-	0.14
			2,412	-	-	-	0.06	-	-	0.06
			3,204	-	-	-	0.07	-	-	0.07
			6,416	-	-	-	0.17	-	-	0.17
			6,424	-	-	-	0.17	-	-	0.17
			3,220	-	-	-	0.08	-	-	0.08
			9,636	-	-	-	0.25	-	-	0.25
			5,621	-	-	-	0.14	-	-	0.14
			6,362	-	-	-	0.16	-	-	0.16
			6,416	-	-	-	0.18	-	-	0.18
			6,424	-	-	-	0.17	-	-	0.17
			7,522	-	-	-	0.21	-	-	0.21
			16,020	-	-	-	0.36	-	-	0.36
			8,844	-	-	-	0.24	-	-	0.24
			11,256	-	-	-	0.31	-	-	0.31
			21,534	-	-	-	0.51	-	-	0.51
			21,985	-	-	-	0.62	-	-	0.62
			24,449	-	-	-	0.58	-	-	0.58
			30,514	-	-	-	0.87	-	-	0.87
			45,771	-	-	-	1.31	-	-	1.31
			59,570	-	-	-	1.47	-	-	1.47
NIFJUN	Equity Shares	PUR	15,862	-	-	-	-	-	0.60	0.60

**Annexure II - Associate Transactions**

**Investment in Associates / Group Companies**

During the period April 01, 2016 to March 31, 2017, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code*	Particulars	Type	Quantity	Brigade Enterprises Limited	City Union Bank Ltd	GMR Infrastructure Ltd	ICICI Bank Limited	ICICI Home Finance Company Limited	ICICI Prudential Life Insurance Company Limited	Grand Total
NV20ETF	Equity Shares	PUR	134	-	-	-	^^	-	-	^^
			413	-	-	-	0.01	-	-	0.01
			826	-	-	-	0.02	-	-	0.02
			50,812	-	-	-	1.21	-	-	1.21
		SAL	739	-	-	-	0.02	-	-	0.02
			1,152	-	-	-	0.03	-	-	0.03
			2,145	-	-	-	0.06	-	-	0.06
			8,580	-	-	-	0.20	-	-	0.20
11,154	-	-	-	0.27	-	-	0.27			
POWER	Equity Shares	PUR	274	^^	-	-	-	-	-	^^
			479	0.01	-	-	-	-	-	0.01
			730	0.01	-	-	-	-	-	0.01
			746	0.01	-	-	-	-	-	0.01
			937	0.02	-	-	-	-	-	0.02
			991	0.02	-	-	-	-	-	0.02
			1,238	0.02	-	-	-	-	-	0.02
			1,469	0.02	-	-	-	-	-	0.02
			1,614	0.03	-	-	-	-	-	0.03
			1,625	0.03	-	-	-	-	-	0.03
			1,851	0.03	-	-	-	-	-	0.03
			2,454	-	-	-	0.06	-	-	0.06
			2,617	0.04	-	-	-	-	-	0.04
			2,659	0.05	-	-	-	-	-	0.05
			3,056	0.05	-	-	-	-	-	0.05
			3,160	0.05	-	-	-	-	-	0.05
			3,418	0.05	-	-	-	-	-	0.05
			3,757	0.06	-	-	-	-	-	0.06
			4,416	0.07	-	-	-	-	-	0.07
			4,876	0.08	-	-	-	-	-	0.08
5,274	0.08	-	-	-	-	-	0.08			
6,374	0.11	-	-	-	-	-	0.11			
7,266	0.13	-	-	-	-	-	0.13			
9,732	0.17	-	-	-	-	-	0.17			
12,503	0.22	-	-	-	-	-	0.22			

**Annexure II - Associate Transactions**

**Investment in Associates / Group Companies**

During the period April 01, 2016 to March 31, 2017, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code*	Particulars	Type	Quantity	Brigade Enterprises Limited	City Union Bank Ltd	GMR Infrastructure Ltd	ICICI Bank Limited	ICICI Home Finance Company Limited	ICICI Prudential Life Insurance Company Limited	Grand Total
			12,741	0.21	-	-	-	-	-	0.21
			13,156	0.21	-	-	-	-	-	0.21
			13,842	0.21	-	-	-	-	-	0.21
			14,159	0.23	-	-	-	-	-	0.23
			39,231	0.60	-	-	-	-	-	0.60
			41,448	-	-	-	1.04	-	-	1.04
			48,041	0.84	-	-	-	-	-	0.84
			53,592	0.90	-	-	-	-	-	0.90
			64,491	-	-	-	1.65	-	-	1.65
			67,490	-	-	-	1.69	-	-	1.69
			72,427	-	-	-	1.86	-	-	1.86
			94,655	1.66	-	-	-	-	-	1.66
			99,444	-	-	-	2.66	-	-	2.66
			100,000	1.53	-	-	-	-	-	1.53
			111,426	-	-	-	2.83	-	-	2.83
			114,833	2.01	-	-	-	-	-	2.01
			139,456	2.44	-	-	-	-	-	2.44
			170,506	-	-	-	4.31	-	-	4.31
			172,014	-	-	-	4.40	-	-	4.40
			225,970	-	-	-	5.83	-	-	5.83
			249,833	-	-	-	6.06	-	-	6.06
			250,000	-	-	-	6.14	-	-	6.14
			271,015	-	-	-	6.52	-	-	6.52
			277,973	-	-	-	6.05	-	-	6.05
			281,138	-	-	-	6.11	-	-	6.11
			300,000	-	-	-	8.61	-	-	8.61
			308,990	-	-	-	7.99	-	-	7.99
			327,230	-	-	-	8.50	-	-	8.50
			346,368	-	-	-	8.39	-	-	8.39
			355,574	-	-	-	8.74	-	-	8.74
			399,922	-	-	-	10.21	-	-	10.21
			416,268	-	-	-	9.06	-	-	9.06
			428,839	7.52	-	-	-	-	-	7.52
			431,149	-	-	-	12.36	-	-	12.36

**Annexure II - Associate Transactions**

**Investment in Associates / Group Companies**

During the period April 01, 2016 to March 31, 2017, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code*	Particulars	Type	Quantity	Brigade Enterprises Limited	City Union Bank Ltd	GMR Infrastructure Ltd	ICICI Bank Limited	ICICI Home Finance Company Limited	ICICI Prudential Life Insurance Company Limited	Grand Total
			500,000	-	-	-	14.26	-	-	14.26
			502,584	-	-	-	12.48	-	-	12.48
			520,725	-	-	-	13.20	-	-	13.20
			534,289	-	-	-	13.87	-	-	13.87
			1,300,000	-	-	-	31.40	-	-	31.40
			750,000	-	-	-	21.39	-	-	21.39
			883,108	-	-	-	25.35	-	-	25.35
			1,153,607	19.72	-	-	-	-	-	19.72
			2,114,732	-	-	-	58.47	-	-	58.47
		SAL	18,950	-	-	-	0.52	-	-	0.52
			21,362	-	-	-	0.58	-	-	0.58
			35,919	-	-	-	0.97	-	-	0.97
			56,841	-	-	-	1.60	-	-	1.60
			57,068	-	-	-	1.63	-	-	1.63
			58,914	-	-	-	1.52	-	-	1.52
			66,872	-	-	-	1.88	-	-	1.88
			68,124	-	-	-	1.84	-	-	1.84
			68,514	-	-	-	1.92	-	-	1.92
			71,052	-	-	-	1.99	-	-	1.99
			216,507	-	-	-	6.20	-	-	6.20
			73,810	-	-	-	2.09	-	-	2.09
			79,374	-	-	-	2.04	-	-	2.04
			84,175	-	-	-	2.36	-	-	2.36
			88,371	-	-	-	2.28	-	-	2.28
			114,426	-	-	-	3.36	-	-	3.36
			120,492	-	-	-	3.43	-	-	3.43
			120,588	-	-	-	3.43	-	-	3.43
			124,419	-	-	-	3.55	-	-	3.55
			128,043	-	-	-	3.65	-	-	3.65
			130,517	-	-	-	3.72	-	-	3.72
			132,407	-	-	-	3.87	-	-	3.87
			139,852	-	-	-	3.59	-	-	3.59
			140,210	-	-	-	3.89	-	-	3.89
			141,901	-	-	-	4.07	-	-	4.07

**Annexure II - Associate Transactions**

**Investment in Associates / Group Companies**

During the period April 01, 2016 to March 31, 2017, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code*	Particulars	Type	Quantity	Brigade Enterprises Limited	City Union Bank Ltd	GMR Infrastructure Ltd	ICICI Bank Limited	ICICI Home Finance Company Limited	ICICI Prudential Life Insurance Company Limited	Grand Total
			577,352	-	-	-	16.46	-	-	16.46
			167,552	-	-	-	4.88	-	-	4.88
			168,559	-	-	-	4.83	-	-	4.83
			169,822	-	-	-	4.31	-	-	4.31
			180,422	-	-	-	5.16	-	-	5.16
			200,222	-	-	-	5.42	-	-	5.42
			202,279	-	-	-	5.22	-	-	5.22
			207,312	-	-	-	6.04	-	-	6.04
			208,975	-	-	-	5.86	-	-	5.86
			213,140	-	-	-	5.38	-	-	5.38
			213,617	-	-	-	5.80	-	-	5.80
			247,115	-	-	-	7.05	-	-	7.05
			251,528	-	-	-	7.22	-	-	7.22
			264,826	-	-	-	6.73	-	-	6.73
			265,985	-	-	-	7.21	-	-	7.21
			275,839	-	-	-	7.60	-	-	7.60
			276,966	-	-	-	7.54	-	-	7.54
			292,697	-	-	-	8.07	-	-	8.07
			330,172	-	-	-	9.39	-	-	9.39
			360,845	-	-	-	10.32	-	-	10.32
			399,405	-	-	-	9.41	-	-	9.41
			437,630	-	-	-	12.33	-	-	12.33
			449,403	-	-	-	11.34	-	-	11.34
			488,740	-	-	-	13.46	-	-	13.46
			664,935	-	-	-	16.28	-	-	16.28
			1,153,607	19.72	-	-	-	-	-	19.72
			2,114,732	-	-	-	58.47	-	-	58.47
RECOVERY1	Equity Shares	PUR	325,377	-	-	-	8.09	-	-	8.09
RECOVERY2	Equity Shares	PUR	69,764	-	-	-	1.73	-	-	1.73
			233,846	-	-	-	6.72	-	-	6.72
			332,300	-	-	-	10.34	-	-	10.34
		SAL	332,300	-	-	-	10.34	-	-	10.34
RECOVERY3	Equity Shares	PUR	52,044	-	-	-	1.29	-	-	1.29
			95,743	-	-	-	2.75	-	-	2.75

**Annexure II - Associate Transactions**

**Investment in Associates / Group Companies**

During the period April 01, 2016 to March 31, 2017, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code*	Particulars	Type	Quantity	Brigade Enterprises Limited	City Union Bank Ltd	GMR Infrastructure Ltd	ICICI Bank Limited	ICICI Home Finance Company Limited	ICICI Prudential Life Insurance Company Limited	Grand Total
			120,000	-	-	-	3.32	-	-	3.32
		SAL	120,000	-	-	-	3.32	-	-	3.32
RECOVERY4	Equity Shares	PUR	36,521	-	-	-	1.02	-	-	1.02
			42,400	-	-	-	1.08	-	-	1.08
		SAL	40,962	-	-	-	1.05	-	-	1.05
RECOVERY5	Equity Shares	PUR	11,000	-	-	-	0.24	-	-	0.24
			12,137	-	-	-	0.27	-	-	0.27
			14,636	-	-	-	0.42	-	-	0.42
			17,862	-	-	-	0.43	-	-	0.43
			19,250	-	-	-	0.47	-	-	0.47
			23,469	-	-	-	0.58	-	-	0.58
			26,000	-	-	-	0.68	-	-	0.68
			35,436	-	-	-	0.80	-	-	0.80
			55,655	-	-	-	1.34	-	-	1.34
			57,690	-	-	-	1.30	-	-	1.30
			167,564	-	-	-	4.78	-	-	4.78
		SAL	42,396	-	-	-	1.14	-	-	1.14
			76,744	-	-	-	2.04	-	-	2.04
			139,359	-	-	-	3.64	-	-	3.64
RECOVERY7	Equity Shares	PUR	5,638	-	-	-	0.16	-	-	0.16
			11,089	-	-	-	0.32	-	-	0.32
			13,800	-	-	-	0.35	-	-	0.35
			14,912	-	-	-	0.34	-	-	0.34
			15,000	-	-	-	0.37	-	-	0.37
			20,000	-	-	-	0.49	-	-	0.49
			86,220	-	-	-	2.07	-	-	2.07
		SAL	26,640	-	-	-	0.71	-	-	0.71
RIGHT	Equity Shares	SAL	3,090	-	0.04	-	-	-	-	0.04
			6,526	-	0.08	-	-	-	-	0.08
			14,556	-	0.18	-	-	-	-	0.18
			32,170	-	0.48	-	-	-	-	0.48
			51,234	-	0.76	-	-	-	-	0.76
			52,691	-	0.65	-	-	-	-	0.65
			98,210	-	1.37	-	-	-	-	1.37

**Annexure II - Associate Transactions**

**Investment in Associates / Group Companies**

During the period April 01, 2016 to March 31, 2017, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code*	Particulars	Type	Quantity	Brigade Enterprises Limited	City Union Bank Ltd	GMR Infrastructure Ltd	ICICI Bank Limited	ICICI Home Finance Company Limited	ICICI Prudential Life Insurance Company Limited	Grand Total
SERVE	Equity Shares	PUR	325	0.01	-	-	-	-	-	0.01
			372	0.01	-	-	-	-	-	0.01
			469	0.01	-	-	-	-	-	0.01
			568	0.01	-	-	-	-	-	0.01
			734	0.01	-	-	-	-	-	0.01
			2,182	0.03	-	-	-	-	-	0.03
			3,645	0.05	-	-	-	-	-	0.05
			4,133	0.06	-	-	-	-	-	0.06
			5,410	0.08	-	-	-	-	-	0.08
			5,806	0.08	-	-	-	-	-	0.08
			6,648	0.10	-	-	-	-	-	0.10
			6,824	0.10	-	-	-	-	-	0.10
			9,734	0.15	-	-	-	-	-	0.15
			11,566	0.18	-	-	-	-	-	0.18
			14,407	0.22	-	-	-	-	-	0.22
			19,007	0.28	-	-	-	-	-	0.28
			202,879	3.05	-	-	-	-	-	3.05
226,324	-	-	-	-	6.36	-	-	6.36		
300,000	4.33	-	-	-	-	-	-	4.33		
702,329	-	-	-	-	15.49	-	-	15.49		
SHTERM	Debentures and Bonds	PUR	500	-	-	-	52.71	-	-	52.71
			2,100	-	-	-	210.51	-	-	210.51
		SAL	100	-	-	-	10.19	-	-	10.19
			150	-	-	-	15.29	-	-	15.29
			250	-	-	-	25.76	-	-	25.76
			1,000	-	-	-	103.06	-	-	103.06
			2,000	-	-	-	206.04	-	-	206.04
SPICE	Equity Shares	PUR	309	-	-	-	0.01	-	-	0.01
			328	-	-	-	0.01	-	-	0.01
			1,314	-	-	-	0.04	-	-	0.04
			1,318	-	-	-	0.04	-	-	0.04
			5,913	-	-	-	0.16	-	-	0.16
			7,884	-	-	-	0.21	-	-	0.21
			2,771	-	-	-	0.07	-	-	0.07

**Annexure II - Associate Transactions**

**Investment in Associates / Group Companies**

During the period April 01, 2016 to March 31, 2017, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code*	Particulars	Type	Quantity	Brigade Enterprises Limited	City Union Bank Ltd	GMR Infrastructure Ltd	ICICI Bank Limited	ICICI Home Finance Company Limited	ICICI Prudential Life Insurance Company Limited	Grand Total
			59,787	-	-	-	1.67	-	-	1.67
		SAL	132	-	-	-	^^	-	-	^^
			467	-	-	-	0.01	-	-	0.01
			656	-	-	-	0.02	-	-	0.02
			657	-	-	-	0.02	-	-	0.02
			13,797	-	-	-	0.40	-	-	0.40
			2,790	-	-	-	0.08	-	-	0.08
			3,285	-	-	-	0.09	-	-	0.09
			4,599	-	-	-	0.13	-	-	0.13
			13,140	-	-	-	0.37	-	-	0.37
			39,420	-	-	-	1.13	-	-	1.13
STUDY	Equity Shares	PUR	17,300	-	-	-	0.44	-	-	0.44
TARGET	Equity Shares	PUR	100,000	-	-	-	2.52	-	-	2.52
			344,170	-	-	-	7.77	-	-	7.77
			2,092,796	-	-	-	59.57	-	-	59.57
		SAL	109,192	-	-	-	3.13	-	-	3.13
			120,759	-	-	-	2.77	-	-	2.77
			189,980	-	-	-	5.35	-	-	5.35
			2,092,796	-	-	-	59.57	-	-	59.57
TAX	Equity Shares	PUR	62,439	-	-	-	1.59	-	-	1.59
			75,370	-	-	-	1.89	-	-	1.89
			81,190	-	-	-	1.97	-	-	1.97
			141,761	-	-	-	3.63	-	-	3.63
			173,260	-	-	-	4.37	-	-	4.37
			188,023	-	-	-	4.79	-	-	4.79
			202,520	-	-	-	5.07	-	-	5.07
			206,655	-	-	-	4.68	-	-	4.68
			244,901	-	-	-	6.42	-	-	6.42
			250,000	-	-	-	6.21	-	-	6.21
			286,644	-	-	-	7.11	-	-	7.11
			291,844	-	-	-	8.27	-	-	8.27
			302,582	-	-	-	7.63	-	-	7.63
			321,913	-	-	-	8.28	-	-	8.28
			350,000	-	-	-	8.77	-	-	8.77

**Annexure II - Associate Transactions**

**Investment in Associates / Group Companies**

During the period April 01, 2016 to March 31, 2017, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code*	Particulars	Type	Quantity	Brigade Enterprises Limited	City Union Bank Ltd	GMR Infrastructure Ltd	ICICI Bank Limited	ICICI Home Finance Company Limited	ICICI Prudential Life Insurance Company Limited	Grand Total
			375,110	-	-	-	9.31	-	-	9.31
			376,854	-	-	-	9.01	-	-	9.01
			389,803	-	-	-	8.49	-	-	8.49
			390,951	-	-	-	11.32	-	-	11.32
			391,473	-	-	-	10.19	-	-	10.19
			394,241	-	-	-	8.56	-	-	8.56
			400,000	-	-	-	9.69	-	-	9.69
			426,000	-	-	-	10.31	-	-	10.31
			900,000	-	-	-	22.51	-	-	22.51
			453,501	-	-	-	11.54	-	-	11.54
			474,000	-	-	-	11.50	-	-	11.50
			495,000	-	-	-	12.16	-	-	12.16
			2,500,000	-	-	-	62.94	-	-	62.94
			507,463	-	-	-	13.12	-	-	13.12
			549,380	-	-	-	15.58	-	-	15.58
			575,000	-	-	-	13.80	-	-	13.80
			583,732	-	-	-	12.70	-	-	12.70
			598,859	-	-	-	14.90	-	-	14.90
			619,907	-	-	-	15.43	-	-	15.43
			626,291	-	-	-	15.03	-	-	15.03
			681,259	-	-	-	17.23	-	-	17.23
			730,801	-	-	-	18.43	-	-	18.43
			748,016	-	-	-	19.08	-	-	19.08
			1,500,000	-	-	-	39.90	-	-	39.90
			950,529	-	-	-	23.00	-	-	23.00
			1,000,000	-	-	-	25.15	-	-	25.15
			1,019,778	-	-	-	25.50	-	-	25.50
			1,426,763	-	-	-	38.74	-	-	38.74
			3,343,591	-	-	-	90.40	-	-	90.40
		SAL	39,914	-	-	-	1.09	-	-	1.09
			44,994	-	-	-	1.23	-	-	1.23
			75,657	-	-	-	2.04	-	-	2.04
			101,083	-	-	-	2.89	-	-	2.89
			118,300	-	-	-	3.34	-	-	3.34

**Annexure II - Associate Transactions**

**Investment in Associates / Group Companies**

During the period April 01, 2016 to March 31, 2017, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code*	Particulars	Type	Quantity	Brigade Enterprises Limited	City Union Bank Ltd	GMR Infrastructure Ltd	ICICI Bank Limited	ICICI Home Finance Company Limited	ICICI Prudential Life Insurance Company Limited	Grand Total
			383,493	-	-	-	10.99	-	-	10.99
			139,176	-	-	-	3.92	-	-	3.92
			142,592	-	-	-	3.99	-	-	3.99
			143,491	-	-	-	3.87	-	-	3.87
			147,874	-	-	-	4.14	-	-	4.14
			153,615	-	-	-	4.35	-	-	4.35
			175,188	-	-	-	4.91	-	-	4.91
			226,230	-	-	-	6.10	-	-	6.10
			235,574	-	-	-	6.93	-	-	6.93
			251,346	-	-	-	7.21	-	-	7.21
			252,437	-	-	-	6.51	-	-	6.51
			254,508	-	-	-	7.25	-	-	7.25
			254,712	-	-	-	7.26	-	-	7.26
			1,022,648	-	-	-	29.16	-	-	29.16
			262,803	-	-	-	7.51	-	-	7.51
			270,457	-	-	-	7.70	-	-	7.70
			272,593	-	-	-	7.96	-	-	7.96
			275,683	-	-	-	7.85	-	-	7.85
			297,140	-	-	-	8.25	-	-	8.25
			298,564	-	-	-	8.56	-	-	8.56
			316,050	-	-	-	8.72	-	-	8.72
			319,578	-	-	-	9.13	-	-	9.13
			335,036	-	-	-	9.15	-	-	9.15
			340,105	-	-	-	8.73	-	-	8.73
			344,948	-	-	-	10.06	-	-	10.06
			353,828	-	-	-	10.07	-	-	10.07
			378,656	-	-	-	9.77	-	-	9.77
			424,322	-	-	-	11.48	-	-	11.48
			426,804	-	-	-	12.43	-	-	12.43
			434,924	-	-	-	12.19	-	-	12.19
			449,945	-	-	-	12.23	-	-	12.23
			471,437	-	-	-	11.97	-	-	11.97
			539,280	-	-	-	15.48	-	-	15.48
			558,077	-	-	-	15.39	-	-	15.39

**Annexure II - Associate Transactions**

**Investment in Associates / Group Companies**

During the period April 01, 2016 to March 31, 2017, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code*	Particulars	Type	Quantity	Brigade Enterprises Limited	City Union Bank Ltd	GMR Infrastructure Ltd	ICICI Bank Limited	ICICI Home Finance Company Limited	ICICI Prudential Life Insurance Company Limited	Grand Total
			567,648	-	-	-	14.56	-	-	14.56
			568,962	-	-	-	13.93	-	-	13.93
			580,812	-	-	-	13.85	-	-	13.85
			583,377	-	-	-	15.89	-	-	15.89
			584,572	-	-	-	16.11	-	-	16.11
			587,825	-	-	-	14.85	-	-	14.85
			639,155	-	-	-	18.28	-	-	18.28
			649,984	-	-	-	17.54	-	-	17.54
			681,157	-	-	-	18.31	-	-	18.31
			700,000	-	-	-	16.72	-	-	16.72
			735,174	-	-	-	18.67	-	-	18.67
			938,286	-	-	-	26.44	-	-	26.44
			1,177,542	-	-	-	32.44	-	-	32.44
			1,800,000	-	-	-	48.87	-	-	48.87
			3,343,591	-	-	-	90.40	-	-	90.40
ULTRA	Debentures and Bonds	PUR	200	-	-	-	20.06	-	-	20.06
			750	-	-	-	75.24	-	-	75.24
			1,250	-	-	-	125.58	-	-	125.58
			1,500	-	-	-	150.44	-	-	150.44
		SAL	50	-	-	-	-	2.69	-	2.69
			100	-	-	-	10.25	-	-	10.25
VALUE1	Equity Shares	PUR	203,460	-	-	-	5.85	-	-	5.85
			241,772	-	-	-	6.01	-	-	6.01
			640,100	-	-	-	16.37	-	-	16.37
			829,686	-	-	-	20.92	-	-	20.92
			1,245,611	-	9.40	-	-	-	-	9.40
		SAL	64,721	-	0.63	-	-	-	-	0.63
			107,671	-	1.04	-	-	-	-	1.04
			201,272	-	1.96	-	-	-	-	1.96
			250,000	-	-	-	6.73	-	-	6.73
			300,000	-	-	-	8.33	-	-	8.33
			400,000	-	-	-	11.34	-	-	11.34
			1,000,000	-	7.11	-	13.48	-	-	20.59
			745,611	-	10.65	-	-	-	-	10.65

**Annexure II - Associate Transactions**

**Investment in Associates / Group Companies**

During the period April 01, 2016 to March 31, 2017, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code*	Particulars	Type	Quantity	Brigade Enterprises Limited	City Union Bank Ltd	GMR Infrastructure Ltd	ICICI Bank Limited	ICICI Home Finance Company Limited	ICICI Prudential Life Insurance Company Limited	Grand Total
			1,245,611	-	9.40	-	-	-	-	9.40
VALUE10	Equity Shares	PUR	4	^^	-	-	-	-	-	^^
			66	^^	-	-	-	-	-	^^
			82	^^	-	-	-	-	-	^^
			90	^^	-	-	-	-	-	^^
			310	0.01	-	-	-	-	-	0.01
			327	0.01	-	-	-	-	-	0.01
			361	0.01	-	-	-	-	-	0.01
			533	0.01	-	-	-	-	-	0.01
			847	-	-	-	0.02	-	-	0.02
			861	0.01	-	-	-	-	-	0.01
			864	0.01	-	-	-	-	-	0.01
			1,043	0.02	-	-	-	-	-	0.02
			1,112	0.02	-	-	-	-	-	0.02
			1,129	0.02	-	-	-	-	-	0.02
			1,240	0.02	-	-	-	-	-	0.02
			1,458	0.02	-	-	-	-	-	0.02
			1,610	0.03	-	-	-	-	-	0.03
			1,668	0.03	-	-	-	-	-	0.03
			1,741	0.03	-	-	-	-	-	0.03
			2,122	0.03	-	-	-	-	-	0.03
			2,217	0.04	-	-	-	-	-	0.04
			3,213	0.05	-	-	-	-	-	0.05
			3,249	0.05	-	-	-	-	-	0.05
			3,688	0.06	-	-	-	-	-	0.06
			4,343	0.07	-	-	-	-	-	0.07
			4,675	0.08	-	-	-	-	-	0.08
			4,759	0.08	-	-	-	-	-	0.08
			5,000	0.08	-	-	-	-	-	0.08
			5,414	0.08	-	-	-	-	-	0.08
			6,489	0.10	-	-	-	-	-	0.10
			7,870	0.12	-	-	-	-	-	0.12
			13,024	0.20	-	-	-	-	-	0.20
			14,346	0.22	-	-	-	-	-	0.22

**Annexure II - Associate Transactions**

**Investment in Associates / Group Companies**

During the period April 01, 2016 to March 31, 2017, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code*	Particulars	Type	Quantity	Brigade Enterprises Limited	City Union Bank Ltd	GMR Infrastructure Ltd	ICICI Bank Limited	ICICI Home Finance Company Limited	ICICI Prudential Life Insurance Company Limited	Grand Total
			17,692	0.30	-	-	-	-	-	0.30
			18,194	-	-	-	0.51	-	-	0.51
			42,042	-	-	-	1.14	-	-	1.14
			55,761	-	-	-	1.58	-	-	1.58
			67,887	-	-	-	1.75	-	-	1.75
			195,341	-	-	-	5.06	-	-	5.06
VALUE11	Equity Shares	PUR	232,018	-	-	-	6.30	-	-	6.30
VALUE2	Equity Shares	PUR	21,780	-	-	-	0.62	-	-	0.62
			42,838	-	-	-	1.22	-	-	1.22
			44,548	-	-	-	1.24	-	-	1.24
			95,596	-	-	-	2.39	-	-	2.39
			108,657	-	-	-	2.80	-	-	2.80
			112,443	-	-	-	2.82	-	-	2.82
			123,291	-	-	-	3.02	-	-	3.02
			143,835	-	-	-	3.69	-	-	3.69
			995,150	-	-	-	27.32	-	-	27.32
		SAL	75,000	-	-	-	1.97	-	-	1.97
			94,759	-	-	-	2.45	-	-	2.45
			95,000	-	-	-	2.46	-	-	2.46
			100,000	-	-	-	2.61	-	-	2.61
			101,415	-	-	-	2.63	-	-	2.63
			262,389	-	-	-	6.89	-	-	6.89
			420,121	-	-	-	10.85	-	-	10.85
			995,150	-	-	-	27.32	-	-	27.32
VALUE3	Equity Shares	PUR	37,394	-	-	-	1.06	-	-	1.06
			47,669	-	-	-	1.36	-	-	1.36
			57,703	-	-	-	1.65	-	-	1.65
			67,205	-	-	-	1.68	-	-	1.68
			72,972	-	-	-	-	-	2.44	2.44
			113,490	-	-	-	3.24	-	-	3.24
			322,795	-	-	-	9.10	-	-	9.10
			600,000	-	-	-	14.49	-	-	14.49
		SAL	60,000	-	-	-	1.65	-	-	1.65
			448,985	-	-	-	12.31	-	-	12.31

**Annexure II - Associate Transactions**

**Investment in Associates / Group Companies**

During the period April 01, 2016 to March 31, 2017, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code*	Particulars	Type	Quantity	Brigade Enterprises Limited	City Union Bank Ltd	GMR Infrastructure Ltd	ICICI Bank Limited	ICICI Home Finance Company Limited	ICICI Prudential Life Insurance Company Limited	Grand Total			
			1,200,000	-	-	-	29.70	-	-	29.70			
VALUE4	Equity Shares	PUR	357,438	-	-	-	10.46	-	-	10.46			
		SAL	357,438	-	-	-	10.46	-	-	10.46			
VALUE5	Equity Shares	PUR	67,603	-	-	-	1.93	-	-	1.93			
			101,487	-	-	-	2.54	-	-	2.54			
			119,373	-	-	-	2.99	-	-	2.99			
			132,962	-	-	-	3.79	-	-	3.79			
			143,644	-	-	-	3.99	-	-	3.99			
			230,000	-	-	-	5.50	-	-	5.50			
			876,045	-	-	-	22.15	-	-	22.15			
		SAL	104,789	-	-	-	2.79	-	-	2.79			
			275,348	-	-	-	7.23	-	-	7.23			
			876,045	-	-	-	22.15	-	-	22.15			
VALUE6	Equity Shares	PUR	26,503	-	-	-	0.76	-	-	0.76			
			52,126	-	-	-	1.49	-	-	1.49			
			78,976	-	-	-	1.98	-	-	1.98			
			92,895	-	-	-	2.33	-	-	2.33			
			110,268	-	-	-	3.04	-	-	3.04			
			113,000	-	-	-	2.72	-	-	2.72			
			390,500	-	-	-	9.80	-	-	9.80			
		SAL	59,925	-	-	-	1.60	-	-	1.60			
			153,205	-	-	-	4.05	-	-	4.05			
			170,000	-	-	-	4.16	-	-	4.16			
			390,500	-	-	-	9.80	-	-	9.80			
			VALUE7	Equity Shares	PUR	1,352	-	-	-	0.04	-	-	0.04
			2,658			-	-	-	0.08	-	-	0.08	
5,565	-	-	-			0.15	-	-	0.15				
5,972	-	-	-			0.15	-	-	0.15				
7,024	-	-	-			0.18	-	-	0.18				
10,495	-	-	-			0.24	-	-	0.24				
28,800	-	-	-			0.64	-	-	0.64				
SAL	8,540	-	-		-	0.23	-	-	0.23				
	14,400	-	-		-	0.32	-	-	0.32				
	20,115	-	-		-	0.49	-	-	0.49				

**Annexure II - Associate Transactions**

**Investment in Associates / Group Companies**

During the period April 01, 2016 to March 31, 2017, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code*	Particulars	Type	Quantity	Brigade Enterprises Limited	City Union Bank Ltd	GMR Infrastructure Ltd	ICICI Bank Limited	ICICI Home Finance Company Limited	ICICI Prudential Life Insurance Company Limited	Grand Total
VALUE8	Equity Shares	PUR	68	^^	-	-	-	-	-	^^
			512	0.01	-	-	-	-	-	0.01
			858	0.01	-	-	-	-	-	0.01
			1,813	0.03	-	-	-	-	-	0.03
			4,070	0.07	-	-	-	-	-	0.07
			4,428	0.07	-	-	-	-	-	0.07
			5,741	0.09	-	-	-	-	-	0.09
			6,838	0.11	-	-	-	-	-	0.11
			25,000	0.44	-	-	-	-	-	0.44
			112,912	1.76	-	-	-	-	-	1.76
			271,170	4.81	-	-	-	-	-	4.81
		293,204	4.37	-	-	-	-	-	4.37	
		SAL	293,204	4.37	-	-	-	-	4.37	
VALUE9	Equity Shares	PUR	33,410	-	-	-	0.95	-	-	0.95
			65,712	-	-	-	1.87	-	-	1.87
			90,000	-	-	-	2.56	-	-	2.56
			119,395	-	-	-	3.31	-	-	3.31
			190,000	-	-	-	5.12	-	-	5.12
			380,000	-	-	-	10.56	-	-	10.56
<b>Grand Total</b>				<b>112.29</b>	<b>136.42</b>	<b>322.43</b>	<b>12,330.09</b>	<b>2.69</b>	<b>186.27</b>	<b>13,090.19</b>

^^ Amount less than Rs. 0.01 crores

**Note:** Above data does not include derivatives (futures & options), Interscheme transactions and corporate actions.

The above transactions were considered sound. Before making an investment, AMC evaluated the same on merits and on arms' length basis and in accordance with the objectives of the scheme.

**Annexure II - Associate Transactions**

**Investment in Associates / Group Companies**

During the period April 01, 2015 to March 31, 2016, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code *	Particulars	Type	Quantity	Asian Paints Limited	Blue Star Limited	City Union Bank Limited	Eastspring Investment Asian Equity Fund	GMR Infra Ltd	ICICI Bank Limited	ICICI HOME FINANCE CO. LIMITED	STERLING HOLIDAY RESORTS (INDIA)	Thomas Cook (India) Limited	United Spirits Limited	WIPRO Limited	Grand Total		
BAFIN	Equity Shares	PUR	200,000.00	-	-	-	-	-	4.09	-	-	-	-	-	4.09		
BALCD	Equity Shares	PUR	2,397.00	-	-	-	-	-	-	-	-	-	-	0.13	0.13		
			10,000.00	-	-	-	-	-	-	-	-	-	-	3.62	-	3.62	
			21,214.00	-	-	-	-	-	-	-	-	-	-	-	1.21	1.21	
			50,000.00	-	-	-	-	-	-	-	-	-	-	-	16.09	-	16.09
			31,946.00	-	-	-	-	-	-	-	-	-	-	-	-	1.79	1.79
			37,383.00	-	-	-	-	-	-	-	-	-	-	-	-	2.08	2.08
			37,600.00	-	-	-	-	-	-	-	-	-	-	-	10.99	-	10.99
			38,904.00	-	-	-	-	-	-	-	-	-	-	-	-	2.23	2.23
			54,837.00	-	-	-	-	-	-	-	-	-	-	-	-	3.06	3.06
			56,130.00	-	-	-	-	-	-	-	-	-	-	-	-	3.22	3.22
			59,586.00	-	-	-	-	-	-	-	-	-	-	-	-	3.31	3.31
			86,247.00	-	-	-	-	-	-	-	-	1.57	-	-	-	-	1.57
			100,000.00	-	-	-	-	-	-	-	-	-	-	-	23.53	-	23.53
			125,000.00	-	-	-	-	-	-	-	-	-	-	-	-	6.77	6.77
			150,000.00	-	-	-	-	-	-	-	-	4.15	-	-	-	-	4.15
			177,603.00	-	-	-	-	-	-	-	-	-	-	-	-	9.91	9.91
			598,400.00	-	-	-	-	-	-	-	-	10.98	-	-	-	-	10.98
		610,483.00	-	-	-	-	-	-	-	-	11.13	-	-	-	-	11.13	
		750,000.00	-	-	-	-	-	-	-	-	20.77	-	-	-	-	20.77	
		1,000,000.00	-	-	-	-	-	-	-	-	-	-	27.66	-	-	27.66	
		BALCD	Equity Shares	SAL	58.00	-	-	-	-	-	-	-	-	-	0.01	-	0.01
					1,439.00	-	-	-	-	-	-	-	-	-	0.36	-	0.36
					1,460.00	-	-	-	-	-	-	-	-	-	0.38	-	0.38
5,861.00	-				-	-	-	-	-	-	-	-	1.67	-	1.67		
28,103.00	-				-	-	-	-	-	-	-	-	7.14	-	7.14		
35,307.00	-				-	-	-	-	-	-	-	-	8.75	-	8.75		
50,000.00	-				-	-	-	-	-	-	-	-	13.28	-	13.28		
58,613.00	-				-	-	-	-	-	-	-	-	14.66	-	14.66		
BALCD	Term Deposits De	PUR	5,050.00	-	-	-	-	-	0.05	-	-	-	-	-	0.05		
			3,735,900.00	-	-	-	-	-	37.36	-	-	-	-	-	37.36		
			5,033,900.00	-	-	-	-	-	50.34	-	-	-	-	-	50.34		
BANPSU	Debentures and	PUR	100.00	-	-	-	-	-	-	5.02	-	-	-	-	5.02		
			250.00	-	-	-	-	-	26.91	-	-	-	-	-	26.91		
			2,000.00	-	-	-	-	-	-	100.33	-	-	-	-	100.33		
		SAL	50.00	-	-	-	-	-	-	5.46	-	-	-	-	-	5.46	
			200.00	-	-	-	-	-	-	21.84	-	-	-	-	-	21.84	
BLENDA	Equity Shares	PUR	212,000.00	-	-	-	-	-	-	-	-	-	-	12.11	12.11		
			SAL	18,750.00	-	-	-	-	-	0.60	-	-	-	-	-	0.60	
			39,179.00	-	-	-	-	-	-	1.26	-	-	-	-	-	1.26	

**Annexure II - Associate Transactions**

**Investment in Associates / Group Companies**

During the period April 01, 2015 to March 31, 2016, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code *	Particulars	Type	Quantity	Asian Paints Limited	Blue Star Limited	City Union Bank Limited	Eastspring Investment Asian Equity Fund	GMR Infra Ltd	ICICI Bank Limited	ICICI HOME FINANCE CO. LIMITED	STERLING HOLIDAY RESORTS (INDIA)	Thomas Cook (India) Limited	United Spirits Limited	WIPRO Limited	Grand Total
			103,000.00	-	-	-	-	-	-	-	-	-	-	5.80	5.80
			330,821.00	-	-	-	-	-	10.62	-	-	-	-	-	10.62
	Term Deposits De	PUR	7,000,000.00	-	-	-	-	-	70.00	-	-	-	-	-	70.00
BUSINESS1	Equity Shares	PUR	500,000.00	-	-	-	-	-	-	-	-	10.02	-	-	10.02
BUSINESS2	Equity Shares	PUR	8,228.00	-	-	-	-	-	-	-	-	0.17	-	-	0.17
			11,880.00	-	-	-	-	-	-	-	-	0.25	-	-	0.25
			14,067.00	-	-	-	-	-	-	-	-	0.27	-	-	0.27
			18,928.00	-	-	-	-	-	-	-	-	0.40	-	-	0.40
			22,475.00	-	-	-	-	-	-	-	-	0.47	-	-	0.47
			414,308.00	-	-	-	-	-	-	-	-	8.51	-	-	8.51
CAPITA1036	Equity Shares	SAL	44,670.00	-	-	-	-	-	1.35	-	-	-	-	-	1.35
CAPITA3A36	Equity Shares	SAL	68,420.00	-	-	-	-	-	1.87	-	-	-	-	-	1.87
CAPITA3C36	Equity Shares	PUR	82,487.00	-	-	-	-	-	2.28	-	-	-	-	-	2.28
		SAL	25,322.00	-	-	-	-	-	0.84	-	-	-	-	-	0.84
			112,555.00	-	-	-	-	-	2.81	-	-	-	-	-	2.81
CAPITA3D36	Equity Shares	SAL	46,323.00	-	-	-	-	-	1.53	-	-	-	-	-	1.53
			72,527.00	-	-	-	-	-	1.69	-	-	-	-	-	1.69
CAPITA3E60	Equity Shares	PUR	33,292.00	-	-	-	-	-	0.89	-	-	-	-	-	0.89
CAPITA3F36	Equity Shares	SAL	29,925.00	-	-	-	-	-	0.60	-	-	-	-	-	0.60
CAPITA4F60	Equity Shares	PUR	44,177.00	-	-	-	-	-	1.17	-	-	-	-	-	1.17
CAPITA5A	Equity Shares	PUR	24,183.00	-	-	-	-	-	0.65	-	-	-	-	-	0.65
		SAL	11,470.00	-	-	-	-	-	0.38	-	-	-	-	-	0.38
CAPITA5F	Equity Shares	SAL	12,057.00	-	-	-	-	-	0.40	-	-	-	-	-	0.40
CAPITA6F	Equity Shares	SAL	16,258.00	-	-	-	-	-	0.53	-	-	-	-	-	0.53
CAPITA6G	Equity Shares	SAL	17,939.00	-	-	-	-	-	0.59	-	-	-	-	-	0.59
CAPITA7F	Equity Shares	SAL	5,113.00	-	-	-	-	-	-	-	-	-	-	0.30	0.30
CAPITA7G	Equity Shares	SAL	13,079.00	-	-	-	-	-	0.43	-	-	-	-	-	0.43
CAPITA7H	Equity Shares	SAL	12,036.00	-	-	-	-	-	0.39	-	-	-	-	-	0.39
CAPITA8C	Equity Shares	PUR	11,987.00	-	-	-	-	-	-	-	-	-	-	0.64	0.64
			12,278.00	-	-	-	-	-	0.39	-	-	-	-	-	0.39
CAPITA8D	Equity Shares	PUR	25,484.00	-	-	-	-	-	0.80	-	-	-	-	-	0.80
CAPITA8E	Equity Shares	PUR	15,847.00	-	-	-	-	-	0.50	-	-	-	-	-	0.50
CAPITA8F	Equity Shares	PUR	147,368.00	-	-	-	-	-	4.25	-	-	-	-	-	4.25
CAPITA8G	Equity Shares	PUR	7,117.00	-	-	-	-	-	0.22	-	-	-	-	-	0.22
			12,898.00	-	-	-	-	-	0.38	-	-	-	-	-	0.38
CAPITA8H	Equity Shares	PUR	10,394.00	-	-	-	-	-	0.31	-	-	-	-	-	0.31
CAPITA8I	Equity Shares	PUR	15,574.00	-	-	-	-	-	0.45	-	-	-	-	-	0.45
CAPITA9B	Equity Shares	PUR	59,240.00	-	-	-	-	-	1.59	-	-	-	-	-	1.59
CAPITA9C	Equity Shares	PUR	104,500.00	-	-	-	-	-	2.77	-	-	-	-	-	2.77
CAPITA9D	Equity Shares	PUR	74,866.00	-	-	-	-	-	1.69	-	-	-	-	-	1.69

**Annexure II - Associate Transactions**

**Investment in Associates / Group Companies**

During the period April 01, 2015 to March 31, 2016, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code *	Particulars	Type	Quantity	Asian Paints Limited	Blue Star Limited	City Union Bank Limited	Eastspring Investment Asian Equity Fund	GMR Infra Ltd	ICICI Bank Limited	ICICI HOME FINANCE CO. LIMITED	STERLING HOLIDAY RESORTS (INDIA)	Thomas Cook (India) Limited	United Spirits Limited	WIPRO Limited	Grand Total		
CAPITA9E	Equity Shares	PUR	50,526.00	-	-	-	-	-	1.12	-	-	-	-	-	1.12		
CAPITAL936	Equity Shares	SAL	40,890.00	-	-	-	-	-	1.26	-	-	-	-	-	1.26		
CNX100	Equity Shares	PUR	1.00	-	-	-	-	-	-	-	-	-	^^	-	^^		
			6.00	-	-	-	-	-	-	-	-	-	^^	-	^^		
			56.00	^^	-	-	-	-	-	-	-	-	-	-	-	^^	
			81.00	-	-	-	-	-	-	-	-	-	-	-	^^	-	^^
			721.00	-	-	-	-	-	-	0.02	-	-	-	-	-	-	0.02
		SAL	2.00	-	-	-	-	-	-	-	-	-	-	-	^^	-	^^
			4.00	-	-	-	-	-	-	-	-	-	-	-	^^	-	^^
			3.00	-	-	-	-	-	-	-	-	-	-	-	^^	-	^^
			9.00	^^	-	-	-	-	-	-	-	-	-	-	-	-	^^
			10.00	^^	-	-	-	-	-	-	-	-	-	-	-	-	^^
			13.00	-	-	-	-	-	-	-	-	-	-	-	-	^^	^^
			15.00	^^	-	-	-	-	-	-	-	-	-	-	-	-	^^
			20.00	-	-	-	-	-	-	-	-	-	-	-	-	^^	^^
			21.00	-	-	-	-	-	-	-	-	-	-	-	-	^^	^^
			25.00	^^	-	-	-	-	-	-	-	-	-	-	-	-	^^
			28.00	^^	-	-	-	-	-	-	-	-	-	-	-	-	^^
			30.00	^^	-	-	-	-	-	-	-	-	-	-	-	-	^^
			34.00	-	-	-	-	-	-	-	-	-	-	-	-	^^	^^
			43.00	-	-	-	-	-	-	-	-	-	-	-	-	^^	^^
			86.00	-	-	-	-	-	-	-	^^	-	-	-	-	-	^^
101.00	-	-	-	-	-	-	-	^^	-	-	-	-	-	^^			
125.00	-	-	-	-	-	-	-	-	-	-	-	-	0.01	0.01			
133.00	-	-	-	-	-	-	-	^^	-	-	-	-	-	^^			
187.00	-	-	-	-	-	-	-	0.01	-	-	-	-	-	0.01			
306.00	-	-	-	-	-	-	-	0.01	-	-	-	-	-	0.01			
373.00	-	-	-	-	-	-	-	0.01	-	-	-	-	-	0.01			
DISCO	Equity Shares	PUR	22,531.00	-	-	-	-	-	-	-	-	-	-	1.23	1.23		
			27,273.00	-	-	-	-	-	-	-	-	-	-	-	1.55	1.55	
			32,753.00	-	-	-	-	-	-	-	0.74	-	-	-	-	0.74	
			37,413.00	-	-	-	-	-	-	-	-	-	-	-	-	2.14	2.14
			48,418.00	-	-	-	-	-	-	1.26	-	-	-	-	-	-	1.26
			52,597.00	-	-	-	-	-	-	1.36	-	-	-	-	-	-	1.36
			65,926.00	-	-	-	-	-	-	-	-	-	-	-	-	3.66	3.66
			68,610.00	-	-	-	-	-	-	-	-	-	-	-	-	3.93	3.93
			78,880.00	-	-	-	-	-	-	-	1.43	-	-	-	-	-	1.43
			90,984.00	-	-	-	-	-	-	-	-	-	-	-	-	4.96	4.96
			96,707.00	-	-	-	-	-	-	-	-	-	-	-	-	5.39	5.39
98,988.00	-	-	-	-	-	-	-	-	-	-	-	-	5.68	5.68			

**Annexure II - Associate Transactions**

**Investment in Associates / Group Companies**

During the period April 01, 2015 to March 31, 2016, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code *	Particulars	Type	Quantity	Asian Paints Limited	Blue Star Limited	City Union Bank Limited	Eastspring Investment Asian Equity Fund	GMR Infra Ltd	ICICI Bank Limited	ICICI HOME FINANCE CO. LIMITED	STERLING HOLIDAY RESORTS (INDIA)	Thomas Cook (India) Limited	United Spirits Limited	WIPRO Limited	Grand Total
			105,083.00	-	-	-	-	-	-	-	-	-	-	5.84	5.84
			105,318.00	-	-	-	-	-	2.45	-	-	-	-	-	2.45
			118,161.00	-	-	-	-	-	-	-	-	-	-	6.34	6.34
			152,487.00	-	-	-	-	-	3.12	-	-	-	-	-	3.12
			172,719.00	-	-	-	-	-	3.29	-	-	-	-	-	3.29
			175,000.00	-	-	-	-	-	4.60	-	-	-	-	-	4.60
			187,500.00	-	-	-	-	-	-	-	-	-	-	10.37	10.37
			200,000.00	-	-	-	-	-	4.47	-	-	-	-	-	4.47
			750,000.00	-	-	-	-	-	6.03	-	-	-	-	26.80	32.83
			300,755.00	-	-	-	-	-	7.94	-	-	-	-	-	7.94
			366,036.00	-	-	-	-	-	7.65	-	-	-	-	-	7.65
			380,000.00	-	-	-	-	-	9.99	-	-	-	-	-	9.99
			390,478.00	-	-	-	-	-	7.99	-	-	-	-	-	7.99
			420,614.00	-	-	-	-	-	8.74	-	-	-	-	-	8.74
			425,000.00	-	-	-	-	-	11.19	-	-	-	-	-	11.19
			456,630.00	-	-	-	-	-	9.39	-	-	-	-	-	9.39
			459,245.00	-	-	-	-	-	12.14	-	-	-	-	-	12.14
			459,386.00	-	-	-	-	-	9.26	-	-	-	-	-	9.26
			467,247.00	-	-	-	-	-	10.49	-	-	-	-	-	10.49
			2,000,000.00	-	-	-	-	-	48.98	-	-	-	-	-	48.98
			572,217.00	-	-	-	-	-	11.88	-	-	-	-	-	11.88
			572,395.00	-	-	-	-	-	11.70	-	-	-	-	-	11.70
			573,314.00	-	-	-	-	-	11.68	-	-	-	-	-	11.68
			600,000.00	-	-	-	-	-	13.49	-	-	-	-	-	13.49
			1,400,000.00	-	-	-	-	-	31.35	-	-	-	-	-	31.35
			712,967.00	-	-	-	-	-	14.59	-	-	-	-	-	14.59
			3,000,000.00	-	-	-	-	-	66.22	-	-	-	-	-	66.22
			844,861.00	-	-	-	-	-	16.32	-	-	-	-	-	16.32
			900,000.00	-	-	-	-	-	18.56	-	-	-	-	-	18.56
			990,658.00	-	-	-	-	-	26.05	-	-	-	-	-	26.05
			4,000,000.00	-	-	-	-	-	82.76	-	-	-	-	-	82.76
			1,051,994.00	-	-	-	-	-	21.46	-	-	-	-	-	21.46
			1,148,464.00	-	-	-	-	-	23.47	-	-	-	-	-	23.47
			1,250,000.00	-	-	-	-	-	25.48	-	-	-	-	-	25.48
			1,378,157.00	-	-	-	-	-	27.54	-	-	-	-	-	27.54
			11,205,064.00	-	-	-	-	16.81	-	-	-	-	-	-	16.81
		SAL	34,745.00	-	-	-	-	-	1.10	-	-	-	-	-	1.10
			88,371.00	-	-	-	-	-	2.81	-	-	-	-	-	2.81
			100,000.00	-	-	-	-	-	-	-	-	-	-	5.73	5.73
			107,500.00	-	-	-	-	-	3.42	-	-	-	-	-	3.42

**Annexure II - Associate Transactions**

**Investment in Associates / Group Companies**

During the period April 01, 2015 to March 31, 2016, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code *	Particulars	Type	Quantity	Asian Paints Limited	Blue Star Limited	City Union Bank Limited	Eastspring Investment Asian Equity Fund	GMR Infra Ltd	ICICI Bank Limited	ICICI HOME FINANCE CO. LIMITED	STERLING HOLIDAY RESORTS (INDIA)	Thomas Cook (India) Limited	United Spirits Limited	WIPRO Limited	Grand Total
			143,379.00	-	-	-	-	-	4.58	-	-	-	-	-	4.58
			234,770.00	-	-	-	-	-	6.82	-	-	-	-	-	6.82
			237,272.00	-	-	-	-	-	-	-	-	-	-	13.52	13.52
			500,000.00	-	-	-	-	-	15.75	-	-	-	-	-	15.75
			350,000.00	-	-	-	-	-	11.10	-	-	-	-	-	11.10
			400,000.00	-	-	-	-	-	12.59	-	-	-	-	-	12.59
			465,424.00	-	-	-	-	-	13.51	-	-	-	-	-	13.51
			4,000,000.00	-	-	-	-	-	119.45	-	-	-	-	-	119.45
			533,333.00	-	-	-	-	-	16.73	-	-	-	-	-	16.73
			557,875.00	-	-	-	-	-	17.28	-	-	-	-	-	17.28
			700,000.00	-	-	-	-	-	22.22	-	-	-	-	-	22.22
			719,384.00	-	-	-	-	-	22.75	-	-	-	-	-	22.75
			746,667.00	-	-	-	-	-	22.83	-	-	-	-	-	22.83
			1,431,000.00	-	-	-	-	-	41.48	-	-	-	-	-	41.48
	Term Deposits De	PUR	148,000.00	-	-	-	-	-	1.48	-	-	-	-	-	1.48
DIVYLD	Equity Shares	PUR	1,764.00	-	-	-	-	-	-	-	-	-	-	0.10	0.10
			2,561.00	-	-	-	-	-	-	-	-	-	-	0.14	0.14
			2,791.00	-	-	-	-	-	-	-	-	-	-	0.16	0.16
			4,919.00	-	-	-	-	-	-	-	-	-	-	0.27	0.27
			5,119.00	-	-	-	-	-	-	-	-	-	-	0.29	0.29
			7,216.00	-	-	-	-	-	-	-	-	-	-	0.40	0.40
			7,386.00	-	-	-	-	-	-	-	-	-	-	0.42	0.42
			7,840.00	-	-	-	-	-	-	-	-	-	-	0.44	0.44
			25,000.00	-	-	-	-	-	-	-	-	-	-	1.34	1.34
		SAL	6,886.00	-	-	-	-	-	-	-	-	-	-	0.40	0.40
			24,822.00	-	-	-	-	-	-	-	-	-	-	1.41	1.41
			29,543.00	-	-	-	-	-	-	-	-	-	-	1.72	1.72
			44,007.00	-	-	-	-	-	-	-	-	-	-	2.51	2.51
			47,826.00	-	-	-	-	-	-	-	-	-	-	2.72	2.72
			48,045.00	-	-	-	-	-	-	-	-	-	-	2.73	2.73
			52,284.00	-	-	-	-	-	-	-	-	-	-	3.04	3.04
			128,514.00	-	-	-	-	-	2.99	-	-	-	-	-	2.99
DYNNMIC	Equity Shares	PUR	4,719.00	-	-	-	-	-	-	-	-	-	-	0.26	0.26
			8,790.00	-	-	-	-	-	-	-	-	-	-	0.50	0.50
			9,540.00	-	-	-	-	-	-	-	-	-	-	0.51	0.51
			10,980.00	-	-	-	-	-	-	-	-	-	2.57	-	2.57
			63,412.00	-	-	-	-	-	-	-	-	-	-	3.35	3.35
			76,075.00	-	-	-	-	-	-	-	-	-	-	4.30	4.30
			99,400.00	-	-	-	-	-	-	-	-	-	-	5.65	5.65
			200,000.00	-	-	-	-	-	-	-	-	-	-	11.25	11.25

**Annexure II - Associate Transactions**

**Investment in Associates / Group Companies**

During the period April 01, 2015 to March 31, 2016, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code *	Particulars	Type	Quantity	Asian Paints Limited	Blue Star Limited	City Union Bank Limited	Eastspring Investment Asian Equity Fund	GMR Infra Ltd	ICICI Bank Limited	ICICI HOME FINANCE CO. LIMITED	STERLING HOLIDAY RESORTS (INDIA)	Thomas Cook (India) Limited	United Spirits Limited	WIPRO Limited	Grand Total
			103,077.00	-	-	-	-	-	-	-	-	-	-	5.78	5.78
			112,651.00	-	-	-	-	-	-	-	-	-	-	6.27	6.27
			118,000.00	-	-	-	-	-	-	-	-	-	-	6.75	6.75
			126,279.00	-	-	-	-	-	-	-	-	-	-	7.11	7.11
			150,000.00	-	-	-	-	-	-	-	-	-	-	7.95	7.95
			176,092.00	-	-	-	-	-	-	-	-	-	-	9.53	9.53
			187,786.00	-	-	-	-	-	-	-	-	-	-	10.39	10.39
			229,655.00	-	-	-	-	-	-	-	-	-	-	12.41	12.41
			240,000.00	-	-	-	-	-	-	-	-	-	-	13.33	13.33
			1,000,000.00	-	-	-	-	-	28.94	-	-	-	-	-	28.94
			287,542.00	-	-	-	-	-	-	-	-	-	-	15.95	15.95
			331,140.00	-	-	-	-	-	8.11	-	-	-	-	-	8.11
			500,000.00	-	-	-	-	-	15.49	-	-	-	-	-	15.49
			721,301.00	-	-	-	-	-	14.66	-	-	-	-	-	14.66
			947,821.00	-	-	-	-	-	29.63	-	-	-	-	-	29.63
			1,000,000.00	-	-	-	-	-	29.42	-	-	-	-	-	29.42
			1,050,905.00	-	-	-	-	-	19.16	-	-	-	-	-	19.16
			2,857,142.00	-	-	-	-	4.29	-	-	-	-	-	-	4.29
		SAL	499.00	-	-	-	-	-	-	-	-	-	0.19	-	0.19
			649.00	-	-	-	-	-	-	-	-	-	0.24	-	0.24
			760.00	-	-	-	-	-	-	-	-	-	0.27	-	0.27
			941.00	-	-	-	-	-	-	-	-	-	0.35	-	0.35
			2,996.00	-	-	-	-	-	-	-	-	-	-	0.18	0.18
			3,185.00	-	-	-	-	-	-	-	-	-	1.02	-	1.02
			3,296.00	-	-	-	-	-	-	-	-	-	1.14	-	1.14
			3,355.00	-	-	-	-	-	-	-	-	-	1.21	-	1.21
			4,016.00	-	-	-	-	-	-	-	-	-	1.28	-	1.28
			4,050.00	-	-	-	-	-	-	-	-	-	1.46	-	1.46
			4,132.00	-	-	-	-	-	-	-	-	-	1.50	-	1.50
			6,388.00	-	-	-	-	-	-	-	-	-	2.36	-	2.36
			6,500.00	-	-	-	-	-	-	-	-	-	2.34	-	2.34
			8,265.00	-	-	-	-	-	-	-	-	-	3.08	-	3.08
			9,314.00	-	-	-	-	-	-	-	-	-	3.41	-	3.41
			10,980.00	-	-	-	-	-	-	-	-	-	2.88	-	2.88
			15,790.00	-	-	-	-	-	-	-	-	-	-	0.87	0.87
			17,878.00	-	-	-	-	-	-	-	-	-	-	1.01	1.01
			20,000.00	-	-	-	-	-	-	-	-	-	7.20	-	7.20
			20,029.00	-	-	-	-	-	-	-	-	-	-	1.19	1.19
			38,790.00	-	-	-	-	-	-	-	-	-	-	2.32	2.32
			45,567.00	-	-	-	-	-	1.38	-	-	-	-	-	1.38

**Annexure II - Associate Transactions**

**Investment in Associates / Group Companies**

During the period April 01, 2015 to March 31, 2016, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code *	Particulars	Type	Quantity	Asian Paints Limited	Blue Star Limited	City Union Bank Limited	Eastspring Investment Asian Equity Fund	GMR Infra Ltd	ICICI Bank Limited	ICICI HOME FINANCE CO. LIMITED	STERLING HOLIDAY RESORTS (INDIA)	Thomas Cook (India) Limited	United Spirits Limited	WIPRO Limited	Grand Total
			67,000.00	-	-	-	-	0.09	-	-	-	-	-	-	0.09
			74,892.00	-	-	-	-	-	-	-	-	-	-	4.12	4.12
			97,578.00	-	-	-	-	-	-	-	-	-	-	5.49	5.49
			103,385.00	-	-	-	-	-	-	-	-	-	33.20	-	33.20
			116,791.00	-	-	-	-	-	-	-	-	-	-	6.99	6.99
			122,294.00	-	-	-	-	-	-	-	-	-	-	7.35	7.35
			140,764.00	-	-	-	-	-	-	-	-	-	-	8.09	8.09
			150,000.00	-	-	-	-	-	-	-	-	-	-	8.29	8.29
			200,007.00	-	-	-	-	0.28	-	-	-	-	-	-	0.28
			226,453.00	-	-	-	-	-	-	-	-	-	-	12.84	12.84
			238,690.00	-	-	-	-	-	-	-	-	-	-	13.72	13.72
			263,500.00	-	-	-	-	-	-	-	-	-	-	15.12	15.12
			298,761.00	-	-	-	-	-	-	-	-	-	-	17.09	17.09
			425,108.00	-	-	-	-	-	-	-	-	-	-	23.15	23.15
			465,297.00	-	-	-	-	-	-	-	-	-	-	25.70	25.70
			1,000,000.00	-	-	-	-	1.43	-	-	-	-	-	-	1.43
			1,772,206.00	-	-	-	-	-	42.07	-	-	-	-	-	42.07
			1,855,000.00	-	-	-	-	2.58	-	-	-	-	-	-	2.58
			2,742,632.00	-	-	-	-	3.93	-	-	-	-	-	-	3.93
			3,851,658.00	-	-	-	-	5.54	-	-	-	-	-	-	5.54
			4,321,003.00	-	-	-	-	6.38	-	-	-	-	-	-	6.38
			5,010,317.00	-	-	-	-	7.22	-	-	-	-	-	-	7.22
	Term Deposits De	PUR	5,917,482.00	-	-	-	-	-	59.17	-	-	-	-	-	59.17
			8,517,482.00	-	-	-	-	-	85.17	-	-	-	-	-	85.17
EQDINO	Equity Shares	PUR	17,000.00	-	-	-	-	-	-	-	-	-	-	0.98	0.98
			10,500.00	-	-	-	-	-	-	-	-	-	-	0.58	0.58
			26,000.00	-	-	-	-	-	-	-	-	-	-	1.47	1.47
			39,000.00	-	-	-	-	-	1.05	-	-	-	-	-	1.05
			77,000.00	-	-	-	-	-	-	-	-	-	-	4.39	4.39
			80,000.00	-	-	-	-	-	-	-	-	-	-	4.37	4.37
			166,000.00	-	-	-	-	-	-	-	-	-	-	9.34	9.34
			100,000.00	-	-	-	-	-	-	-	-	-	-	5.71	5.71
			110,000.00	-	-	-	-	-	-	-	-	-	-	6.14	6.14
			111,000.00	-	-	-	-	-	-	-	-	-	-	6.29	6.29
			115,000.00	-	-	-	-	-	-	-	-	-	-	6.22	6.22
			125,000.00	-	-	-	-	-	3.80	-	-	-	-	-	3.80
			128,000.00	-	-	-	-	-	4.08	-	-	-	-	-	4.08
			130,000.00	-	-	-	-	-	-	-	-	-	-	7.38	7.38
			133,000.00	-	-	-	-	-	3.37	-	-	-	-	-	3.37
			134,000.00	-	-	-	-	-	-	-	-	-	-	7.72	7.72

**Annexure II - Associate Transactions**

**Investment in Associates / Group Companies**

During the period April 01, 2015 to March 31, 2016, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code *	Particulars	Type	Quantity	Asian Paints Limited	Blue Star Limited	City Union Bank Limited	Eastspring Investment Asian Equity Fund	GMR Infra Ltd	ICICI Bank Limited	ICICI HOME FINANCE CO. LIMITED	STERLING HOLIDAY RESORTS (INDIA)	Thomas Cook (India) Limited	United Spirits Limited	WIPRO Limited	Grand Total
			160,000.00	-	-	-	-	-	-	-	-	-	-	8.97	8.97
			175,000.00	-	-	-	-	-	5.32	-	-	-	-	-	5.32
			196,000.00	-	-	-	-	-	5.10	-	-	-	-	-	5.10
			255,000.00	-	-	-	-	-	-	-	-	-	-	13.62	13.62
			272,000.00	-	-	-	-	-	8.66	-	-	-	-	-	8.66
			300,000.00	-	-	-	-	-	-	-	-	-	-	16.38	16.38
			327,000.00	-	-	-	-	-	-	-	-	-	-	18.75	18.75
			350,000.00	-	-	-	-	-	-	-	-	-	-	19.89	19.89
			425,000.00	-	-	-	-	-	12.02	-	-	-	-	-	12.02
			466,000.00	-	-	-	-	-	-	-	-	-	-	25.38	25.38
			600,000.00	-	-	-	-	-	19.09	-	-	-	-	-	19.09
			700,000.00	-	-	-	-	-	22.19	-	-	-	-	-	22.19
			1,132,500.00	-	-	-	-	-	35.40	-	-	-	-	-	35.40
		SAL	500.00	-	-	-	-	-	0.02	-	-	-	-	-	0.02
			500.00	-	-	-	-	-	-	-	-	-	-	0.03	0.03
			1,000.00	-	-	-	-	-	-	-	-	-	-	0.06	0.06
			1,400.00	-	-	-	-	-	-	-	-	-	-	0.08	0.08
			3,400.00	-	-	-	-	-	0.09	-	-	-	-	-	0.09
			10,200.00	-	-	-	-	-	0.26	-	-	-	-	-	0.26
			6,300.00	-	-	-	-	-	0.17	-	-	-	-	-	0.17
			6,800.00	-	-	-	-	-	0.20	-	-	-	-	-	0.20
			8,500.00	-	-	-	-	-	0.22	-	-	-	-	-	0.22
			9,100.00	-	-	-	-	-	0.23	-	-	-	-	-	0.23
			10,200.00	-	-	-	-	-	0.27	-	-	-	-	-	0.27
			11,500.00	-	-	-	-	-	-	-	-	-	-	0.68	0.68
			13,000.00	-	-	-	-	-	0.37	-	-	-	-	-	0.37
			27,200.00	-	-	-	-	-	0.73	-	-	-	-	-	0.73
			16,000.00	-	-	-	-	-	0.44	-	-	-	-	-	0.44
			29,000.00	-	-	-	-	-	-	-	-	-	-	1.62	1.62
			30,900.00	-	-	-	-	-	0.78	-	-	-	-	-	0.78
			32,000.00	-	-	-	-	-	-	-	-	-	-	1.72	1.72
			32,300.00	-	-	-	-	-	0.81	-	-	-	-	-	0.81
			33,750.00	-	-	-	-	-	1.07	-	-	-	-	-	1.07
			36,000.00	-	-	-	-	-	1.02	-	-	-	-	-	1.02
			38,000.00	-	-	-	-	-	-	-	-	-	-	2.11	2.11
			44,200.00	-	-	-	-	-	1.15	-	-	-	-	-	1.15
			45,000.00	-	-	-	-	-	-	-	-	-	-	2.52	2.52
			48,200.00	-	-	-	-	-	1.39	-	-	-	-	-	1.39
			50,800.00	-	-	-	-	-	1.28	-	-	-	-	-	1.28
			56,600.00	-	-	-	-	-	-	-	-	-	-	3.26	3.26

**Annexure II - Associate Transactions**

**Investment in Associates / Group Companies**

During the period April 01, 2015 to March 31, 2016, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code *	Particulars	Type	Quantity	Asian Paints Limited	Blue Star Limited	City Union Bank Limited	Eastspring Investment Asian Equity Fund	GMR Infra Ltd	ICICI Bank Limited	ICICI HOME FINANCE CO. LIMITED	STERLING HOLIDAY RESORTS (INDIA)	Thomas Cook (India) Limited	United Spirits Limited	WIPRO Limited	Grand Total
			79,900.00	-	-	-	-	-	2.12	-	-	-	-	-	2.12
			83,000.00	-	-	-	-	-	-	-	-	-	-	4.64	4.64
			108,800.00	-	-	-	-	-	2.87	-	-	-	-	-	2.87
			161,500.00	-	-	-	-	-	4.43	-	-	-	-	-	4.43
			173,000.00	-	-	-	-	-	4.98	-	-	-	-	-	4.98
			197,200.00	-	-	-	-	-	5.22	-	-	-	-	-	5.22
			215,900.00	-	-	-	-	-	5.73	-	-	-	-	-	5.73
			225,000.00	-	-	-	-	-	6.43	-	-	-	-	-	6.43
			238,000.00	-	-	-	-	-	6.26	-	-	-	-	-	6.26
			249,000.00	-	-	-	-	-	-	-	-	-	-	14.03	14.03
			255,000.00	-	-	-	-	-	-	-	-	-	-	13.78	13.78
			259,000.00	-	-	-	-	-	7.44	-	-	-	-	-	7.44
			289,500.00	-	-	-	-	-	-	-	-	-	-	16.61	16.61
			316,000.00	-	-	-	-	-	-	-	-	-	-	16.89	16.89
			323,000.00	-	-	-	-	-	8.52	-	-	-	-	-	8.52
			355,500.00	-	-	-	-	-	8.92	-	-	-	-	-	8.92
			360,400.00	-	-	-	-	-	9.95	-	-	-	-	-	9.95
			389,300.00	-	-	-	-	-	10.37	-	-	-	-	-	10.37
			487,600.00	-	-	-	-	-	12.26	-	-	-	-	-	12.26
			539,000.00	-	-	-	-	-	-	-	-	-	-	29.85	29.85
			1,107,800.00	-	-	-	-	-	28.40	-	-	-	-	-	28.40
	Term Deposits	PUR	3,280,000.00	-	-	-	-	-	32.80	-	-	-	-	-	32.80
			3,452,000.00	-	-	-	-	-	34.52	-	-	-	-	-	34.52
			4,000,000.00	-	-	-	-	-	40.00	-	-	-	-	-	40.00
			5,000,000.00	-	-	-	-	-	50.00	-	-	-	-	-	50.00
			14,000,000.00	-	-	-	-	-	140.00	-	-	-	-	-	140.00
			10,000,000.00	-	-	-	-	-	100.00	-	-	-	-	-	100.00
			11,000,000.00	-	-	-	-	-	110.00	-	-	-	-	-	110.00
EQDWTO	Equity Shares	PUR	182.00	-	-	-	-	-	-	-	-	-	0.05	-	0.05
			2,300.00	-	-	-	-	-	-	-	-	0.05	-	-	0.05
			2,485.00	-	-	-	-	-	-	-	-	-	0.65	-	0.65
			2,536.00	-	-	-	-	-	-	-	-	0.05	-	-	0.05
			5,363.00	-	-	-	-	-	-	-	-	0.11	-	-	0.11
			7,649.00	-	-	-	-	-	-	-	-	0.16	-	-	0.16
			7,700.00	-	-	-	-	-	-	-	-	0.16	-	-	0.16
			8,757.00	-	-	-	-	-	-	-	-	0.18	-	-	0.18
			11,226.00	-	-	-	-	-	-	-	-	0.23	-	-	0.23
			11,294.00	-	-	-	-	-	-	-	-	-	2.91	-	2.91
			11,503.00	-	-	-	-	-	-	-	-	-	3.75	-	3.75
			12,049.00	-	-	-	-	-	-	-	-	0.24	-	-	0.24

**Annexure II - Associate Transactions**

**Investment in Associates / Group Companies**

During the period April 01, 2015 to March 31, 2016, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code *	Particulars	Type	Quantity	Asian Paints Limited	Blue Star Limited	City Union Bank Limited	Eastspring Investment Asian Equity Fund	GMR Infra Ltd	ICICI Bank Limited	ICICI HOME FINANCE CO. LIMITED	STERLING HOLIDAY RESORTS (INDIA)	Thomas Cook (India) Limited	United Spirits Limited	WIPRO Limited	Grand Total
			19,840.00	-	-	-	-	-	-	-	-	0.40	-	-	0.40
			20,052.00	-	-	-	-	-	-	-	-	-	-	1.14	1.14
			21,604.00	-	-	-	-	-	-	-	-	-	7.57	-	7.57
			21,810.00	-	-	-	-	-	-	-	-	0.44	-	-	0.44
			24,329.00	-	-	-	-	-	-	-	-	0.48	-	-	0.48
			29,513.00	-	-	-	-	-	-	-	-	0.57	-	-	0.57
			31,094.00	-	-	-	-	-	-	-	-	-	-	1.72	1.72
			33,806.00	-	-	-	-	-	-	-	-	-	11.24	-	11.24
			36,773.00	-	-	-	-	-	-	-	-	-	-	2.11	2.11
			43,000.00	-	-	-	-	-	-	-	-	-	11.16	-	11.16
			51,832.00	-	-	-	-	-	-	-	-	-	-	2.89	2.89
			53,054.00	-	-	-	-	-	-	-	-	-	-	3.04	3.04
			69,539.00	-	-	-	-	-	-	-	-	-	24.32	-	24.32
			85,062.00	-	-	-	-	-	-	-	-	1.71	-	-	1.71
			100,811.00	-	-	-	-	-	-	-	-	2.09	-	-	2.09
			123,327.00	-	-	-	-	-	-	-	-	2.47	-	-	2.47
			150,000.00	-	-	-	-	-	-	-	-	3.10	-	-	3.10
			161,823.00	-	-	-	-	-	-	-	-	3.21	-	-	3.21
			222,508.00	-	-	-	-	-	-	-	-	-	-	12.01	12.01
			242,691.00	-	-	-	-	-	6.40	-	-	-	-	-	6.40
			244,451.00	-	-	-	-	-	-	-	-	-	-	14.74	14.74
			265,033.00	-	-	-	-	-	-	-	-	5.31	-	-	5.31
			269,923.00	-	-	-	-	-	-	-	-	5.41	-	-	5.41
			272,682.00	-	-	-	-	-	-	-	-	-	-	15.68	15.68
			288,110.00	-	-	-	-	-	7.35	-	-	-	-	-	7.35
			600,000.00	-	-	-	-	-	-	-	-	12.38	-	-	12.38
			380,000.00	-	-	-	-	-	9.77	-	-	-	-	-	9.77
			499,713.00	-	-	-	-	-	15.16	-	-	-	-	-	15.16
			539,926.00	-	-	-	-	-	16.08	-	-	-	-	-	16.08
			580,794.00	-	-	-	-	-	16.40	-	-	-	-	-	16.40
			593,812.00	-	-	-	-	-	15.66	-	-	-	-	-	15.66
			611,167.00	-	-	-	-	-	-	-	-	12.55	-	-	12.55
			631,508.00	-	-	-	-	-	-	-	-	-	-	35.05	35.05
			633,500.00	-	-	-	-	-	-	-	-	12.69	-	-	12.69
			667,888.00	-	-	-	-	-	17.78	-	-	-	-	-	17.78
			761,387.00	-	-	-	-	-	22.04	-	-	-	-	-	22.04
		SAL	24.00	-	-	^^	-	-	-	-	-	-	-	-	^^
			29.00	-	-	^^	-	-	-	-	-	-	-	-	^^
			324.00	-	-	^^	-	-	-	-	-	-	-	-	^^
			398.00	-	-	^^	-	-	-	-	-	-	-	-	^^

**Annexure II - Associate Transactions**

**Investment in Associates / Group Companies**

During the period April 01, 2015 to March 31, 2016, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code *	Particulars	Type	Quantity	Asian Paints Limited	Blue Star Limited	City Union Bank Limited	Eastspring Investment Asian Equity Fund	GMR Infra Ltd	ICICI Bank Limited	ICICI HOME FINANCE CO. LIMITED	STERLING HOLIDAY RESORTS (INDIA)	Thomas Cook (India) Limited	United Spirits Limited	WIPRO Limited	Grand Total
			436.00	-	-	^^	-	-	-	-	-	-	-	-	^^
			752.00	-	-	0.01	-	-	-	-	-	-	-	-	0.01
			1,267.00	-	-	0.01	-	-	-	-	-	-	-	-	0.01
			1,976.00	-	-	0.02	-	-	-	-	-	-	-	-	0.02
			2,774.00	-	-	0.03	-	-	-	-	-	-	-	-	0.03
			5,391.00	-	-	0.05	-	-	-	-	-	-	-	-	0.05
			5,824.00	-	-	0.05	-	-	-	-	-	-	-	-	0.05
			8,643.00	-	-	0.08	-	-	-	-	-	-	-	-	0.08
			10,613.00	-	-	0.10	-	-	-	-	-	-	-	-	0.10
			11,498.00	-	-	0.11	-	-	-	-	-	-	-	-	0.11
			12,800.00	-	-	0.12	-	-	-	-	-	-	-	-	0.12
			15,108.00	-	-	0.14	-	-	-	-	-	-	-	-	0.14
			15,784.00	-	-	0.14	-	-	-	-	-	-	-	-	0.14
			19,152.00	-	-	0.18	-	-	-	-	-	-	-	-	0.18
			24,656.00	-	-	0.23	-	-	-	-	-	-	-	-	0.23
			25,606.00	-	-	0.24	-	-	-	-	-	-	-	-	0.24
			28,385.00	-	-	0.26	-	-	-	-	-	-	-	-	0.26
			29,345.00	-	-	0.25	-	-	-	-	-	-	-	-	0.25
			37,200.00	-	-	0.34	-	-	-	-	-	-	-	-	0.34
			37,486.00	-	-	0.34	-	-	-	-	-	-	-	-	0.34
			38,386.00	-	-	0.35	-	-	-	-	-	-	-	-	0.35
			40,223.00	-	-	0.36	-	-	-	-	-	-	-	-	0.36
			41,654.00	-	-	0.39	-	-	-	-	-	-	-	-	0.39
			46,068.00	-	-	0.42	-	-	-	-	-	-	-	-	0.42
			52,529.00	-	-	0.49	-	-	-	-	-	-	-	-	0.49
			57,409.00	-	-	0.53	-	-	-	-	-	-	-	-	0.53
			70,920.00	-	-	0.64	-	-	-	-	-	-	-	-	0.64
			76,587.00	-	-	0.70	-	-	-	-	-	-	-	-	0.70
			80,785.00	-	-	0.75	-	-	-	-	-	-	-	-	0.75
			115,901.00	-	-	1.06	-	-	-	-	-	-	-	-	1.06
			121,742.00	-	-	1.13	-	-	-	-	-	-	-	-	1.13
			131,548.00	-	-	1.21	-	-	-	-	-	-	-	-	1.21
			400,000.00	-	-	-	-	-	11.29	-	-	-	-	-	11.29
	Term Deposits De	PUR	5,552,000.00	-	-	-	-	-	55.52	-	-	-	-	-	55.52
			12,796,362.00	-	-	-	-	-	127.96	-	-	-	-	-	127.96
			12,801,412.00	-	-	-	-	-	128.01	-	-	-	-	-	128.01
			28,339,624.00	-	-	-	-	-	283.40	-	-	-	-	-	283.40
EQTYINC	Equity Shares	PUR	209.00	-	-	-	-	-	-	-	0.01	-	-	-	0.01
			5,368.00	-	-	-	-	-	-	-	0.14	-	-	-	0.14
			5,623.00	-	-	-	-	-	-	-	0.15	-	-	-	0.15

**Annexure II - Associate Transactions**

**Investment in Associates / Group Companies**

During the period April 01, 2015 to March 31, 2016, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code *	Particulars	Type	Quantity	Asian Paints Limited	Blue Star Limited	City Union Bank Limited	Eastspring Investment Asian Equity Fund	GMR Infra Ltd	ICICI Bank Limited	ICICI HOME FINANCE CO. LIMITED	STERLING HOLIDAY RESORTS (INDIA)	Thomas Cook (India) Limited	United Spirits Limited	WIPRO Limited	Grand Total
			6,773.00	-	-	-	-	-	-	-	0.17	-	-	-	0.17
			150,000.00	-	-	-	-	-	-	-	-	-	-	8.50	8.50
			165,800.00	-	-	-	-	-	4.36	-	-	-	-	-	4.36
			200,000.00	-	-	-	-	-	6.18	-	-	-	-	-	6.18
		SAL	178.00	-	-	-	-	-	-	-	-	-	-	0.01	0.01
			1,191.00	-	-	-	-	-	-	-	-	-	-	0.07	0.07
			2,306.00	-	-	-	-	-	-	-	-	-	-	0.14	0.14
			6,944.00	-	-	-	-	-	-	-	-	-	-	0.42	0.42
			7,271.00	-	-	-	-	-	-	-	-	-	-	0.44	0.44
			28,595.00	-	-	-	-	-	-	-	-	-	-	1.73	1.73
			44,001.00	-	-	-	-	-	-	-	-	-	-	2.59	2.59
			171,700.00	-	-	-	-	-	4.50	-	-	-	-	-	4.50
			200,000.00	-	-	-	-	-	4.34	-	-	-	-	-	4.34
	Term Deposits De	PUR	9,000,000.00	-	-	-	-	-	90.00	-	-	-	-	-	90.00
EQUITY1	Equity Shares	PUR	1,000.00	-	-	-	-	-	-	-	-	-	0.31	-	0.31
			5,000.00	-	-	-	-	-	-	-	-	-	-	0.27	0.27
			6,485.00	-	-	-	-	-	-	-	-	-	-	0.40	0.40
			7,500.00	-	-	-	-	-	0.21	-	-	-	-	-	0.21
			7,511.00	-	-	-	-	-	0.24	-	-	-	-	-	0.24
			16,000.00	-	-	-	-	-	-	-	-	-	-	0.99	0.99
			33,000.00	-	-	-	-	-	0.68	-	-	-	-	-	0.68
			42,000.00	-	-	-	-	-	-	-	-	-	-	2.61	2.61
		SAL	1,000.00	-	-	-	-	-	-	-	-	-	0.37	-	0.37
			1,970.00	-	-	-	-	-	-	-	-	-	0.78	-	0.78
			2,253.00	-	-	-	-	-	-	-	-	-	0.88	-	0.88
			23,276.00	-	-	-	-	-	-	-	-	-	-	1.40	1.40
ESTAR	Equity Shares	SAL	500.00	-	-	0.01	-	-	-	-	-	-	-	-	0.01
			81,380.00	-	-	0.84	-	-	-	-	-	-	-	-	0.84
			92,261.00	-	-	0.95	-	-	-	-	-	-	-	-	0.95
			172,306.00	-	-	1.77	-	-	-	-	-	-	-	-	1.77
			500,000.00	-	-	4.99	-	-	-	-	-	-	-	-	4.99
	Term Deposits De	PUR	120,000.00	-	-	-	-	-	1.20	-	-	-	-	-	1.20
			160,000.00	-	-	-	-	-	1.60	-	-	-	-	-	1.60
FMCG	Equity Shares	PUR	8,116.00	0.61	-	-	-	-	-	-	-	-	-	-	0.61
			16,390.00	1.21	-	-	-	-	-	-	-	-	-	-	1.21
			31,396.00	2.35	-	-	-	-	-	-	-	-	-	-	2.35
			38,583.00	2.98	-	-	-	-	-	-	-	-	-	-	2.98
		SAL	17,629.00	1.54	-	-	-	-	-	-	-	-	-	-	1.54
			24,292.00	2.18	-	-	-	-	-	-	-	-	-	-	2.18
FOCUS	Equity Shares	PUR	13,482.00	-	-	-	-	-	0.28	-	-	-	-	-	0.28

**Annexure II - Associate Transactions**

**Investment in Associates / Group Companies**

During the period April 01, 2015 to March 31, 2016, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code *	Particulars	Type	Quantity	Asian Paints Limited	Blue Star Limited	City Union Bank Limited	Eastspring Investment Asian Equity Fund	GMR Infra Ltd	ICICI Bank Limited	ICICI HOME FINANCE CO. LIMITED	STERLING HOLIDAY RESORTS (INDIA)	Thomas Cook (India) Limited	United Spirits Limited	WIPRO Limited	Grand Total
			21,438.00	-	-	-	-	-	-	-	-	-	-	1.22	1.22
			22,813.00	-	-	-	-	-	0.72	-	-	-	-	-	0.72
			31,079.00	-	-	-	-	-	0.65	-	-	-	-	-	0.65
			32,361.00	-	-	-	-	-	0.68	-	-	-	-	-	0.68
			34,522.00	-	-	-	-	-	0.71	-	-	-	-	-	0.71
			37,776.00	-	-	-	-	-	-	-	-	-	-	2.10	2.10
			38,799.00	-	-	-	-	-	0.81	-	-	-	-	-	0.81
			39,313.00	-	-	-	-	-	-	-	-	-	-	2.25	2.25
			40,370.00	-	-	-	-	-	0.83	-	-	-	-	-	0.83
			40,614.00	-	-	-	-	-	0.82	-	-	-	-	-	0.82
			50,605.00	-	-	-	-	-	1.03	-	-	-	-	-	1.03
			50,686.00	-	-	-	-	-	1.03	-	-	-	-	-	1.03
			52,783.00	-	-	-	-	-	1.10	-	-	-	-	-	1.10
			52,939.00	-	-	-	-	-	1.36	-	-	-	-	-	1.36
			55,414.00	-	-	-	-	-	-	-	-	-	-	3.09	3.09
			56,720.00	-	-	-	-	-	-	-	-	-	-	3.25	3.25
			60,213.00	-	-	-	-	-	-	-	-	-	-	3.35	3.35
			63,033.00	-	-	-	-	-	1.29	-	-	-	-	-	1.29
			74,694.00	-	-	-	-	-	1.44	-	-	-	-	-	1.44
			93,006.00	-	-	-	-	-	1.90	-	-	-	-	-	1.90
			101,536.00	-	-	-	-	-	2.08	-	-	-	-	-	2.08
			121,843.00	-	-	-	-	-	2.43	-	-	-	-	-	2.43
			167,076.00	-	-	-	-	-	-	-	-	-	-	10.60	10.60
			205,524.00	-	-	-	-	-	-	-	-	-	-	12.20	12.20
			236,904.00	-	-	-	-	-	6.04	-	-	-	-	-	6.04
			250,000.00	-	-	-	-	-	7.95	-	-	-	-	-	7.95
			259,886.00	-	-	-	-	-	8.27	-	-	-	-	-	8.27
			450,468.00	-	-	-	-	-	13.68	-	-	-	-	-	13.68
			487,072.00	-	-	-	-	-	13.16	-	-	-	-	-	13.16
			491,000.00	-	-	-	-	-	14.81	-	-	-	-	-	14.81
			500,000.00	-	-	-	-	-	12.85	-	-	-	-	-	12.85
		SAL	14.00	-	-	-	-	-	-	-	-	-	0.01	-	0.01
			27.00	-	-	-	-	-	-	-	-	-	0.01	-	0.01
			682.00	-	-	-	-	-	-	-	-	-	0.26	-	0.26
			887.00	-	-	-	-	-	-	-	-	-	0.32	-	0.32
			1,234.00	-	-	-	-	-	-	-	-	-	-	0.07	0.07
			1,286.00	-	-	-	-	-	-	-	-	-	0.48	-	0.48
			2,385.00	-	-	-	-	-	-	-	-	-	0.88	-	0.88
			2,773.00	-	-	-	-	-	-	-	-	-	1.05	-	1.05
			5,652.00	-	-	-	-	-	-	-	-	-	2.05	-	2.05

**Annexure II - Associate Transactions**

**Investment in Associates / Group Companies**

During the period April 01, 2015 to March 31, 2016, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code *	Particulars	Type	Quantity	Asian Paints Limited	Blue Star Limited	City Union Bank Limited	Eastspring Investment Asian Equity Fund	GMR Infra Ltd	ICICI Bank Limited	ICICI HOME FINANCE CO. LIMITED	STERLING HOLIDAY RESORTS (INDIA)	Thomas Cook (India) Limited	United Spirits Limited	WIPRO Limited	Grand Total
			6,998.00	-	-	-	-	-	-	-	-	-	2.60	-	2.60
			8,252.00	-	-	-	-	-	-	-	-	-	-	0.49	0.49
			8,406.00	-	-	-	-	-	-	-	-	-	-	0.46	0.46
			8,533.00	-	-	-	-	-	-	-	-	-	3.16	-	3.16
			8,893.00	-	-	-	-	-	-	-	-	-	3.21	-	3.21
			10,196.00	-	-	-	-	-	-	-	-	-	3.64	-	3.64
			11,305.00	-	-	-	-	-	-	-	-	-	4.22	-	4.22
			12,741.00	-	-	-	-	-	-	-	-	-	4.67	-	4.67
			15,980.00	-	-	-	-	-	-	-	-	-	-	0.96	0.96
			30,747.00	-	-	-	-	-	-	-	-	-	11.38	-	11.38
			41,361.00	-	-	-	-	-	-	-	-	-	16.28	-	16.28
			48,114.00	-	-	-	-	-	-	-	-	-	-	2.88	2.88
			50,132.00	-	-	-	-	-	-	-	-	-	12.93	-	12.93
			50,381.00	-	-	-	-	-	-	-	-	-	-	3.03	3.03
			51,932.00	-	-	-	-	-	-	-	-	-	18.38	-	18.38
			94,157.00	-	-	-	-	-	-	-	-	-	-	5.12	5.12
			148,000.00	-	-	-	-	-	-	-	-	-	-	8.49	8.49
			275,104.00	-	-	-	-	-	-	-	-	-	-	14.66	14.66
	Term Deposits De	PUR	4,883,740.00	-	-	-	-	-	48.84	-	-	-	-	-	48.84
			16,301,220.00	-	-	-	-	-	163.01	-	-	-	-	-	163.01
GIFT	Equity Shares	PUR	341.00	-	-	-	-	-	-	-	0.01	-	-	-	0.01
			8,746.00	-	-	-	-	-	-	-	0.23	-	-	-	0.23
			8,757.00	-	-	-	-	-	-	-	-	0.20	-	-	0.20
			9,161.00	-	-	-	-	-	-	-	0.24	-	-	-	0.24
			20,378.00	-	-	-	-	-	-	-	-	0.48	-	-	0.48
			29,759.00	-	-	0.26	-	-	-	-	-	-	-	-	0.26
			43,803.00	-	-	0.36	-	-	-	-	-	-	-	-	0.36
			100,000.00	-	-	0.44	-	-	-	-	-	1.17	-	-	1.60
			63,231.00	-	-	-	-	-	-	-	-	1.48	-	-	1.48
			65,378.00	-	-	-	-	-	-	-	-	1.53	-	-	1.53
			69,118.00	-	-	0.58	-	-	-	-	-	-	-	-	0.58
			77,351.00	-	-	0.65	-	-	-	-	-	-	-	-	0.65
			135,806.00	-	-	-	-	-	2.78	-	-	-	-	-	2.78
			139,361.00	-	-	-	-	-	2.68	-	-	-	-	-	2.68
			142,841.00	-	-	-	-	-	2.75	-	-	-	-	-	2.75
			181,566.00	-	-	-	-	-	-	-	-	4.18	-	-	4.18
		SAL	251.00	-	-	^^	-	-	-	-	-	-	-	-	^^
			4,270.00	-	-	0.04	-	-	-	-	-	-	-	-	0.04
			5,040.00	-	-	0.05	-	-	-	-	-	-	-	-	0.05
			8,541.00	-	-	0.08	-	-	-	-	-	-	-	-	0.08

**Annexure II - Associate Transactions**

**Investment in Associates / Group Companies**

During the period April 01, 2015 to March 31, 2016, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code *	Particulars	Type	Quantity	Asian Paints Limited	Blue Star Limited	City Union Bank Limited	Eastspring Investment Asian Equity Fund	GMR Infra Ltd	ICICI Bank Limited	ICICI HOME FINANCE CO. LIMITED	STERLING HOLIDAY RESORTS (INDIA)	Thomas Cook (India) Limited	United Spirits Limited	WIPRO Limited	Grand Total
			11,650.00	-	-	0.11	-	-	-	-	-	-	-	-	0.11
			13,894.00	-	-	0.13	-	-	-	-	-	-	-	-	0.13
			15,172.00	-	-	-	-	-	-	-	-	-	-	0.85	0.85
			17,521.00	-	-	0.16	-	-	-	-	-	-	-	-	0.16
			26,946.00	-	-	0.25	-	-	-	-	-	-	-	-	0.25
			43,541.00	-	-	-	-	-	-	-	-	-	-	2.41	2.41
			52,153.00	-	-	-	-	-	-	-	-	-	-	2.90	2.90
			89,134.00	-	-	-	-	-	-	-	-	-	-	4.94	4.94
	Term Deposits De	PUR	1,196,200.00	-	-	-	-	-	11.96	-	-	-	-	-	11.96
GROWTH	Equity Shares	PUR	1,786.00	-	-	-	-	-	-	-	-	-	-	0.10	0.10
			9,620.00	-	-	-	-	-	-	-	-	-	2.95	-	2.95
			11,064.00	-	-	-	-	-	-	-	-	-	3.09	-	3.09
			13,686.00	-	-	-	-	-	-	-	-	-	4.20	-	4.20
			15,902.00	-	-	-	-	-	-	-	-	-	4.40	-	4.40
			20,253.00	-	-	-	-	-	-	-	-	-	6.75	-	6.75
			42,992.00	-	-	-	-	-	-	-	-	-	-	2.32	2.32
			152,075.00	-	-	-	-	-	-	-	-	-	-	8.21	8.21
			188,057.00	-	-	-	-	-	3.82	-	-	-	-	-	3.82
			350,000.00	-	-	-	-	-	11.05	-	-	-	-	-	11.05
			457,955.00	-	-	-	-	-	10.78	-	-	-	-	-	10.78
			493,277.00	-	-	-	-	-	13.22	-	-	-	-	-	13.22
		SAL	6.00	-	-	-	-	-	-	-	-	-	^^	-	^^
			390.00	-	-	-	-	-	-	-	-	-	0.15	-	0.15
			508.00	-	-	-	-	-	-	-	-	-	0.19	-	0.19
			548.00	-	-	-	-	-	-	-	-	-	0.20	-	0.20
			630.00	-	-	-	-	-	-	-	-	-	0.20	-	0.20
			795.00	-	-	-	-	-	-	-	-	-	0.25	-	0.25
			1,181.00	-	-	-	-	-	-	-	-	-	0.45	-	0.45
			2,231.00	-	-	-	-	-	-	-	-	-	-	0.13	0.13
			2,599.00	-	-	-	-	-	-	-	-	-	0.99	-	0.99
			6,499.00	-	-	-	-	-	-	-	-	-	2.48	-	2.48
			10,228.00	-	-	-	-	-	-	-	-	-	3.85	-	3.85
			17,565.00	-	-	-	-	-	-	-	-	-	-	1.01	1.01
			20,468.00	-	-	-	-	-	-	-	-	-	6.57	-	6.57
			21,779.00	-	-	-	-	-	-	-	-	-	-	1.22	1.22
			28,258.00	-	-	-	-	-	-	-	-	-	-	1.60	1.60
			76,369.00	-	-	-	-	-	-	-	-	-	-	4.19	4.19
			101,239.00	-	-	-	-	-	-	-	-	-	-	5.79	5.79
			204,129.00	-	-	-	-	-	6.48	-	-	-	-	-	6.48
	Term Deposits De	PUR	272,000.00	-	-	-	-	-	2.72	-	-	-	-	-	2.72

**Annexure II - Associate Transactions**

**Investment in Associates / Group Companies**

During the period April 01, 2015 to March 31, 2016, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code *	Particulars	Type	Quantity	Asian Paints Limited	Blue Star Limited	City Union Bank Limited	Eastspring Investment Asian Equity Fund	GMR Infra Ltd	ICICI Bank Limited	ICICI HOME FINANCE CO. LIMITED	STERLING HOLIDAY RESORTS (INDIA)	Thomas Cook (India) Limited	United Spirits Limited	WIPRO Limited	Grand Total	
			1,298,000.00	-	-	-	-	-	12.98	-	-	-	-	-	12.98	
GROWTH1	Equity Shares	PUR	54.00	-	-	-	-	-	^^	-	-	-	-	-	^^	
			5,000.00	-	-	-	-	-	-	-	-	-	1.18	-	1.18	
			7,068.00	-	-	-	-	-	-	-	-	-	1.76	-	1.76	
			100,000.00	-	-	-	-	-	-	2.05	-	-	-	-	2.05	
			123,484.00	-	-	-	-	-	-	3.86	-	-	-	-	3.86	
			222,900.00	-	-	-	-	-	-	6.72	-	-	-	-	6.72	
			250,000.00	-	-	-	-	-	-	7.63	-	-	-	-	7.63	
			825,000.00	-	-	-	-	-	-	16.92	-	-	-	-	16.92	
		SAL	4,713.00	-	-	0.04	-	-	-	-	-	-	-	-	-	0.04
			8,711.00	-	-	0.08	-	-	-	-	-	-	-	-	-	0.08
			56,880.00	-	-	0.52	-	-	-	-	-	-	-	-	-	0.52
			59,214.00	-	-	0.54	-	-	-	-	-	-	-	-	-	0.54
			199,817.00	-	-	1.65	-	-	-	-	-	-	-	-	-	1.65
			360,899.00	-	-	2.88	-	-	-	-	-	-	-	-	-	2.88
			424,000.00	-	-	3.88	-	-	-	-	-	-	-	-	-	3.88
447,763.00	-	-	3.56	-	-	-	-	-	-	-	-	-	3.56			
500,000.00	-	-	3.99	-	-	-	-	-	-	-	-	-	3.99			
GROWTH2	Equity Shares	PUR	100,000.00	-	-	-	-	-	3.29	-	-	-	-	-	3.29	
			146,542.00	-	-	-	-	-	-	4.29	-	-	-	-	4.29	
GROWTH3	Equity Shares	PUR	64,731.00	-	-	-	-	-	1.91	-	-	-	-	-	1.91	
			86,014.00	-	-	-	-	-	-	-	-	-	-	4.65	4.65	
GROWTH4	Equity Shares	PUR	42,899.00	-	-	-	-	-	0.89	-	-	-	-	-	0.89	
			98,429.00	-	-	-	-	-	-	2.05	-	-	-	-	2.05	
			225,896.00	-	-	-	-	-	-	6.91	-	-	-	-	6.91	
GROWTH7	Equity Shares	PUR	8,611.00	-	-	-	-	-	-	-	-	-	-	0.51	0.51	
			13,081.00	-	-	-	-	-	-	0.26	-	-	-	-	0.26	
			13,422.00	-	-	-	-	-	-	0.42	-	-	-	-	0.42	
			17,233.00	-	-	-	-	-	-	0.54	-	-	-	-	0.54	
			21,394.00	-	-	-	-	-	-	-	-	-	-	-	1.15	1.15
		25,000.00	-	-	-	-	-	-	0.51	-	-	-	-	-	0.51	
GROWTH8	Equity Shares	PUR	30,558.00	-	-	-	-	-	-	-	-	-	-	1.84	1.84	
			17,659.00	-	-	-	-	-	-	-	-	-	0.37	-	0.37	
			32,626.00	-	-	-	-	-	-	0.85	-	-	-	-	0.85	
			41,075.00	-	-	-	-	-	-	-	-	-	0.85	-	0.85	
			46,822.00	-	-	-	-	-	-	-	-	-	0.97	-	0.97	
			55,321.00	-	-	-	-	-	-	1.01	-	-	-	-	1.01	
			60,000.00	-	-	-	-	-	-	1.58	-	-	-	-	1.58	
			62,103.00	-	-	-	-	-	-	-	-	-	1.30	-	1.30	
69,991.00	-	-	-	-	-	-	1.85	-	-	-	-	1.85				

**Annexure II - Associate Transactions**

**Investment in Associates / Group Companies**

During the period April 01, 2015 to March 31, 2016, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code *	Particulars	Type	Quantity	Asian Paints Limited	Blue Star Limited	City Union Bank Limited	Eastspring Investment Asian Equity Fund	GMR Infra Ltd	ICICI Bank Limited	ICICI HOME FINANCE CO. LIMITED	STERLING HOLIDAY RESORTS (INDIA)	Thomas Cook (India) Limited	United Spirits Limited	WIPRO Limited	Grand Total		
			115,325.00	-	-	-	-	-	-	-	-	2.13	-	-	2.13		
		SAL	30,363.00	-	-	-	-	-	-	-	-	-	-	1.67	1.67		
IMPL	Equity Shares	PUR	21,672.00	-	-	-	-	-	0.40	-	-	-	-	-	0.40		
INASIA	Equity Shares	PUR	15,000.00	-	-	-	-	-	-	-	-	-	-	0.81	0.81		
			25,000.00	-	-	-	-	-	-	-	-	-	-	-	1.37	1.37	
			42,798.00	-	-	-	-	-	-	-	-	-	-	-	-	2.45	2.45
			57,202.00	-	-	-	-	-	-	-	-	-	-	-	-	3.23	3.23
		SAL	20,000.00	-	-	-	-	-	-	-	-	-	-	-	-	1.14	1.14
			23,376.00	-	-	0.21	-	-	-	-	-	-	-	-	-	-	0.21
			126,759.00	-	-	1.09	-	-	-	-	-	-	-	-	-	-	1.09
			178,200.00	-	-	1.57	-	-	-	-	-	-	-	-	-	-	1.57
		Overseas Mutual	SAL	250,000.00	-	-	-	-	-	-	5.37	-	-	-	-	-	5.37
				94,754.07	-	-	-	6.95	-	-	-	-	-	-	-	-	6.95
		Term Deposits De	PUR	204,586.14	-	-	-	15.27	-	-	-	-	-	-	-	-	15.27
				600,000.00	-	-	-	-	-	-	6.00	-	-	-	-	-	6.00
			325,000.00	-	-	-	-	-	3.25	-	-	-	-	-	3.25		
INDEX	Equity Shares	PUR	38.00	^^	-	-	-	-	-	-	-	-	-	-	^^		
			56.00	-	-	-	-	-	-	-	-	-	-	-	^^	^^	
			158.00	0.01	-	-	-	-	-	-	-	-	-	-	-	0.01	
			93.00	0.01	-	-	-	-	-	-	-	-	-	-	-	0.01	
			228.00	-	-	-	-	-	-	-	-	-	-	-	0.01	0.01	
			118.00	0.01	-	-	-	-	-	-	-	-	-	-	-	0.01	
			120.00	0.01	-	-	-	-	-	-	-	-	-	-	-	0.01	
			135.00	-	-	-	-	-	-	-	-	-	-	-	-	0.01	
			153.00	0.01	-	-	-	-	-	-	-	-	-	-	-	0.01	
			156.00	0.01	-	-	-	-	-	-	-	-	-	-	-	0.01	
			162.00	0.01	-	-	-	-	-	-	-	-	-	-	-	0.01	
			168.00	0.01	-	-	-	-	-	-	-	-	-	-	-	0.01	
			172.00	-	-	-	-	-	-	-	-	-	-	-	-	0.01	
			175.00	-	-	-	-	-	-	-	-	-	-	-	-	0.01	
			222.00	-	-	-	-	-	-	-	-	-	-	-	-	0.01	
			226.00	-	-	-	-	-	-	-	-	-	-	-	-	0.01	
			227.00	0.02	-	-	-	-	-	-	-	-	-	-	-	-	0.02
			230.00	-	-	-	-	-	-	-	-	-	-	-	-	0.01	
			232.00	0.02	-	-	-	-	-	-	-	-	-	-	-	-	0.02
			240.00	-	-	-	-	-	-	-	-	-	-	-	-	0.01	
263.00	0.02	-	-	-	-	-	-	-	-	-	-	-	-	0.02			
272.00	0.02	-	-	-	-	-	-	-	-	-	-	-	-	0.02			
305.00	0.03	-	-	-	-	-	-	-	-	-	-	-	-	0.03			
313.00	0.02	-	-	-	-	-	-	-	-	-	-	-	-	0.02			

**Annexure II - Associate Transactions**

**Investment in Associates / Group Companies**

During the period April 01, 2015 to March 31, 2016, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code *	Particulars	Type	Quantity	Asian Paints Limited	Blue Star Limited	City Union Bank Limited	Eastspring Investment Asian Equity Fund	GMR Infra Ltd	ICICI Bank Limited	ICICI HOME FINANCE CO. LIMITED	STERLING HOLIDAY RESORTS (INDIA)	Thomas Cook (India) Limited	United Spirits Limited	WIPRO Limited	Grand Total
			323.00	-	-	-	-	-	-	-	-	-	-	0.02	0.02
			330.00	-	-	-	-	-	-	-	-	-	-	0.02	0.02
			336.00	0.03	-	-	-	-	-	-	-	-	-	-	0.03
			338.00	0.03	-	-	-	-	-	-	-	-	-	-	0.03
			373.00	-	-	-	-	-	-	-	-	-	-	0.02	0.02
			389.00	0.03	-	-	-	-	-	-	-	-	-	-	0.03
			394.00	-	-	-	-	-	-	-	-	-	-	0.02	0.02
			413.00	0.03	-	-	-	-	-	-	-	-	-	-	0.03
			435.00	-	-	-	-	-	-	-	-	-	-	0.02	0.02
			442.00	0.04	-	-	-	-	-	-	-	-	-	-	0.04
			443.00	0.04	-	-	-	-	-	-	-	-	-	-	0.04
			452.00	0.04	-	-	-	-	-	-	-	-	-	-	0.04
			455.00	-	-	-	-	-	-	-	-	-	-	0.03	0.03
			479.00	-	-	-	-	-	-	-	-	-	-	0.03	0.03
			481.00	-	-	-	-	-	-	-	-	-	-	0.03	0.03
			483.00	0.04	-	-	-	-	-	-	-	-	-	-	0.04
			491.00	0.04	-	-	-	-	-	-	-	-	-	-	0.04
			493.00	-	-	-	-	-	0.02	-	-	-	-	-	0.02
			502.00	0.04	-	-	-	-	-	-	-	-	-	-	0.04
			565.00	-	-	-	-	-	-	-	-	-	-	0.03	0.03
			571.00	0.05	-	-	-	-	-	-	-	-	-	-	0.05
			588.00	-	-	-	-	-	-	-	-	-	-	0.03	0.03
			630.00	-	-	-	-	-	-	-	-	-	-	0.03	0.03
			641.00	-	-	-	-	-	-	-	-	-	-	0.04	0.04
			686.00	-	-	-	-	-	-	-	-	-	-	0.04	0.04
			696.00	-	-	-	-	-	-	-	-	-	-	0.04	0.04
			711.00	-	-	-	-	-	-	-	-	-	-	0.04	0.04
			728.00	-	-	-	-	-	-	-	-	-	-	0.04	0.04
			775.00	0.06	-	-	-	-	-	-	-	-	-	-	0.06
			811.00	-	-	-	-	-	-	-	-	-	-	0.04	0.04
			814.00	0.06	-	-	-	-	-	-	-	-	-	-	0.06
			868.00	0.08	-	-	-	-	-	-	-	-	-	-	0.08
			922.00	0.08	-	-	-	-	-	-	-	-	-	-	0.08
			960.00	0.08	-	-	-	-	-	-	-	-	-	-	0.08
			977.00	0.08	-	-	-	-	-	-	-	-	-	-	0.08
			1,007.00	-	-	-	-	-	0.03	-	-	-	-	-	0.03
			1,008.00	-	-	-	-	-	0.03	-	-	-	-	-	0.03
			1,099.00	-	-	-	-	-	-	-	-	-	-	0.06	0.06
			1,138.00	0.10	-	-	-	-	-	-	-	-	-	-	0.10
			1,181.00	-	-	-	-	-	-	-	-	-	-	0.06	0.06

**Annexure II - Associate Transactions**

**Investment in Associates / Group Companies**

During the period April 01, 2015 to March 31, 2016, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code *	Particulars	Type	Quantity	Asian Paints Limited	Blue Star Limited	City Union Bank Limited	Eastspring Investment Asian Equity Fund	GMR Infra Ltd	ICICI Bank Limited	ICICI HOME FINANCE CO. LIMITED	STERLING HOLIDAY RESORTS (INDIA)	Thomas Cook (India) Limited	United Spirits Limited	WIPRO Limited	Grand Total
			1,191.00	-	-	-	-	-	0.04	-	-	-	-	-	0.04
			1,233.00	-	-	-	-	-	-	-	-	-	-	0.07	0.07
			1,261.00	0.11	-	-	-	-	-	-	-	-	-	-	0.11
			1,265.00	0.11	-	-	-	-	-	-	-	-	-	-	0.11
			1,310.00	-	-	-	-	-	-	-	-	-	-	0.07	0.07
			1,368.00	-	-	-	-	-	-	-	-	-	-	0.07	0.07
			1,393.00	-	-	-	-	-	-	-	-	-	-	0.08	0.08
			1,422.00	0.12	-	-	-	-	-	-	-	-	-	-	0.12
			1,515.00	-	-	-	-	-	0.04	-	-	-	-	-	0.04
			1,542.00	-	-	-	-	-	0.05	-	-	-	-	-	0.05
			1,622.00	-	-	-	-	-	-	-	-	-	-	0.09	0.09
			1,693.00	0.13	-	-	-	-	-	-	-	-	-	-	0.13
			1,795.00	-	-	-	-	-	-	-	-	-	-	0.10	0.10
			1,796.00	-	-	-	-	-	-	-	-	-	-	0.10	0.10
			1,965.00	-	-	-	-	-	0.06	-	-	-	-	-	0.06
			1,994.00	-	-	-	-	-	0.06	-	-	-	-	-	0.06
			2,063.00	-	-	-	-	-	-	-	-	-	-	0.12	0.12
			2,074.00	-	-	-	-	-	0.06	-	-	-	-	-	0.06
			2,170.00	-	-	-	-	-	0.05	-	-	-	-	-	0.05
			2,402.00	-	-	-	-	-	-	-	-	-	-	0.13	0.13
			2,599.00	0.23	-	-	-	-	-	-	-	-	-	-	0.23
			2,917.00	-	-	-	-	-	0.05	-	-	-	-	-	0.05
			2,980.00	-	-	-	-	-	0.06	-	-	-	-	-	0.06
			3,375.00	-	-	-	-	-	0.07	-	-	-	-	-	0.07
			3,477.00	-	-	-	-	-	0.11	-	-	-	-	-	0.11
			3,691.00	-	-	-	-	-	-	-	-	-	-	0.20	0.20
			3,937.00	-	-	-	-	-	0.07	-	-	-	-	-	0.07
			4,014.00	-	-	-	-	-	0.12	-	-	-	-	-	0.12
			4,337.00	-	-	-	-	-	0.09	-	-	-	-	-	0.09
			4,343.00	-	-	-	-	-	0.09	-	-	-	-	-	0.09
			4,985.00	-	-	-	-	-	0.16	-	-	-	-	-	0.16
			5,322.00	-	-	-	-	-	0.12	-	-	-	-	-	0.12
			5,689.00	-	-	-	-	-	0.12	-	-	-	-	-	0.12
			5,789.00	-	-	-	-	-	0.15	-	-	-	-	-	0.15
			6,194.00	-	-	-	-	-	0.18	-	-	-	-	-	0.18
			6,290.00	-	-	-	-	-	0.17	-	-	-	-	-	0.17
			12,850.00	-	-	-	-	-	0.36	-	-	-	-	-	0.36
			7,326.00	-	-	-	-	-	0.15	-	-	-	-	-	0.15
			9,936.00	-	-	-	-	-	0.27	-	-	-	-	-	0.27
			10,430.00	-	-	-	-	-	0.30	-	-	-	-	-	0.30

**Annexure II - Associate Transactions**

**Investment in Associates / Group Companies**

During the period April 01, 2015 to March 31, 2016, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code *	Particulars	Type	Quantity	Asian Paints Limited	Blue Star Limited	City Union Bank Limited	Eastspring Investment Asian Equity Fund	GMR Infra Ltd	ICICI Bank Limited	ICICI HOME FINANCE CO. LIMITED	STERLING HOLIDAY RESORTS (INDIA)	Thomas Cook (India) Limited	United Spirits Limited	WIPRO Limited	Grand Total
			11,141.00	-	-	-	-	-	0.28	-	-	-	-	-	0.28
			11,838.00	-	-	-	-	-	0.27	-	-	-	-	-	0.27
			12,378.00	-	-	-	-	-	0.25	-	-	-	-	-	0.25
			12,602.00	-	-	-	-	-	0.30	-	-	-	-	-	0.30
			14,677.00	-	-	-	-	-	0.33	-	-	-	-	-	0.33
			16,215.00	-	-	-	-	-	0.34	-	-	-	-	-	0.34
			16,235.00	-	-	-	-	-	0.30	-	-	-	-	-	0.30
			18,210.00	-	-	-	-	-	0.57	-	-	-	-	-	0.57
			21,705.00	-	-	-	-	-	0.54	-	-	-	-	-	0.54
			33,357.00	-	-	-	-	-	0.80	-	-	-	-	-	0.80
		SAL	127.00	0.01	-	-	-	-	-	-	-	-	-	-	0.01
			128.00	0.01	-	-	-	-	-	-	-	-	-	-	0.01
			133.00	0.01	-	-	-	-	-	-	-	-	-	-	0.01
			178.00	-	-	-	-	-	-	-	-	-	-	0.01	0.01
			193.00	-	-	-	-	-	-	-	-	-	-	0.01	0.01
			258.00	0.02	-	-	-	-	-	-	-	-	-	-	0.02
			296.00	-	-	-	-	-	-	-	-	-	-	0.02	0.02
			723.00	-	-	-	-	-	-	-	-	-	-	0.04	0.04
			820.00	0.07	-	-	-	-	-	-	-	-	-	-	0.07
			1,164.00	-	-	-	-	-	-	-	-	-	-	0.06	0.06
			1,383.00	-	-	-	-	-	0.04	-	-	-	-	-	0.04
			1,595.00	-	-	-	-	-	0.05	-	-	-	-	-	0.05
			1,639.00	-	-	-	-	-	0.05	-	-	-	-	-	0.05
			2,094.00	-	-	-	-	-	0.05	-	-	-	-	-	0.05
			3,441.00	0.30	-	-	-	-	-	-	-	-	-	-	0.30
			4,902.00	-	-	-	-	-	-	-	-	-	-	0.27	0.27
			10,520.00	-	-	-	-	-	0.26	-	-	-	-	-	0.26
			44,366.00	-	-	-	-	-	1.04	-	-	-	-	-	1.04
	Term Deposits De	PUR	136,800.00	-	-	-	-	-	1.37	-	-	-	-	-	1.37
INFRA	Equity Shares	PUR	150,000.00	-	-	-	-	-	3.07	-	-	-	-	-	3.07
			1,480,374.00	-	-	-	-	-	30.35	-	-	-	-	-	30.35
		SAL	1,885.00	-	0.07	-	-	-	-	-	-	-	-	-	0.07
			2,564.00	-	0.09	-	-	-	-	-	-	-	-	-	0.09
			3,100.00	-	0.11	-	-	-	-	-	-	-	-	-	0.11
			23,678.00	-	0.84	-	-	-	-	-	-	-	-	-	0.84
			30,622.00	-	1.07	-	-	-	-	-	-	-	-	-	1.07
			100,000.00	-	-	-	-	0.11	-	-	-	-	-	-	0.11
			225,051.00	-	-	-	-	0.26	-	-	-	-	-	-	0.26
			256,766.00	-	-	-	-	0.30	-	-	-	-	-	-	0.30
			260,970.00	-	-	-	-	0.31	-	-	-	-	-	-	0.31

**Annexure II - Associate Transactions**

**Investment in Associates / Group Companies**

During the period April 01, 2015 to March 31, 2016, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code *	Particulars	Type	Quantity	Asian Paints Limited	Blue Star Limited	City Union Bank Limited	Eastspring Investment Asian Equity Fund	GMR Infra Ltd	ICICI Bank Limited	ICICI HOME FINANCE CO. LIMITED	STERLING HOLIDAY RESORTS (INDIA)	Thomas Cook (India) Limited	United Spirits Limited	WIPRO Limited	Grand Total
			720,000.00	-	-	-	-	0.81	-	-	-	-	-	-	0.81
			731,109.00	-	-	-	-	1.17	-	-	-	-	-	-	1.17
			1,600,524.00	-	-	-	-	2.58	-	-	-	-	-	-	2.58
			1,716,747.00	-	-	-	-	2.01	-	-	-	-	-	-	2.01
			2,000,000.00	-	-	-	-	2.65	-	-	-	-	-	-	2.65
			2,801,436.00	-	-	-	-	3.28	-	-	-	-	-	-	3.28
	Term Deposits De	PUR	372,000.00	-	-	-	-	-	3.72	-	-	-	-	-	3.72
			9,383,556.00	-	-	-	-	-	93.84	-	-	-	-	-	93.84
MIP	Equity Shares	PUR	10,800.00	-	-	-	-	-	-	-	-	-	3.61	-	3.61
			85,500.00	-	-	-	-	-	1.70	-	-	-	-	-	1.70
MULTIPL10A	Equity Shares	PUR	85,206.00	-	-	-	-	-	2.23	-	-	-	-	-	2.23
MULTIPL10B	Equity Shares	PUR	68,638.00	-	-	-	-	-	1.62	-	-	-	-	-	1.62
MULTIPLE3A	Equity Shares	PUR	9,890.00	-	-	-	-	-	0.26	-	-	-	-	-	0.26
		SAL	50,540.00	-	-	-	-	-	1.13	-	-	-	-	-	1.13
MULTIPLE3B	Equity Shares	PUR	19,147.00	-	-	-	-	-	0.51	-	-	-	-	-	0.51
MULTIPLE3C	Equity Shares	PUR	18,272.00	-	-	-	-	-	0.49	-	-	-	-	-	0.49
MULTIPLE4A	Equity Shares	PUR	31,674.00	-	-	-	-	-	0.88	-	-	-	-	-	0.88
MULTIPLE4B	Equity Shares	PUR	20,358.00	-	-	-	-	-	0.56	-	-	-	-	-	0.56
MULTIPLE4C	Equity Shares	PUR	19,965.00	-	-	-	-	-	0.55	-	-	-	-	-	0.55
MULTIPLE5D	Equity Shares	SAL	3,729.00	-	-	-	-	-	0.12	-	-	-	-	-	0.12
MULTIPLE7B	Equity Shares	SAL	5,095.00	-	-	-	-	-	0.17	-	-	-	-	-	0.17
MULTIPLE7F	Equity Shares	PUR	16,628.00	-	-	-	-	-	0.51	-	-	-	-	-	0.51
		SAL	10,647.00	-	-	-	-	-	0.35	-	-	-	-	-	0.35
MULTIPLE8C	Equity Shares	PUR	13,931.00	-	-	-	-	-	0.43	-	-	-	-	-	0.43
MULTIPLE8F	Equity Shares	SAL	14,004.00	-	-	-	-	-	0.46	-	-	-	-	-	0.46
NIFETF	Equity Shares	PUR	192.00	0.02	-	-	-	-	-	-	-	-	-	-	0.02
			1,560.00	0.13	-	-	-	-	-	-	-	-	-	-	0.13
			132.00	0.01	-	-	-	-	-	-	-	-	-	-	0.01
			2,392.00	-	-	-	-	-	-	-	-	-	-	0.13	0.13
			93.00	-	-	-	-	-	-	-	-	-	-	0.01	0.01
			190.00	-	-	-	-	-	-	-	-	-	-	0.01	0.01
			4,680.00	0.40	-	-	-	-	-	-	-	-	-	-	0.40
			150.00	0.01	-	-	-	-	-	-	-	-	-	-	0.01
			5,704.00	-	-	-	-	-	-	-	-	-	-	0.32	0.32
			744.00	-	-	-	-	-	-	-	-	-	-	0.04	0.04
			190.00	-	-	-	-	-	-	-	-	-	-	0.01	0.01
			192.00	0.02	-	-	-	-	-	-	-	-	-	-	0.02
			195.00	0.02	-	-	-	-	-	-	-	-	-	-	0.02
			200.00	0.02	-	-	-	-	-	-	-	-	-	-	0.02
			214.00	-	-	-	-	-	-	-	-	-	-	0.01	0.01

**Annexure II - Associate Transactions**

**Investment in Associates / Group Companies**

During the period April 01, 2015 to March 31, 2016, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code *	Particulars	Type	Quantity	Asian Paints Limited	Blue Star Limited	City Union Bank Limited	Eastspring Investment Asian Equity Fund	GMR Infra Ltd	ICICI Bank Limited	ICICI HOME FINANCE CO. LIMITED	STERLING HOLIDAY RESORTS (INDIA)	Thomas Cook (India) Limited	United Spirits Limited	WIPRO Limited	Grand Total
			5,720.00	0.49	-	-	-	-	-	-	-	-	-	-	0.49
			552.00	-	-	-	-	-	-	-	-	-	-	0.03	0.03
			283.00	-	-	-	-	-	-	-	-	-	-	0.02	0.02
			2,600.00	0.23	-	-	-	-	-	-	-	-	-	-	0.23
			7,728.00	-	-	-	-	-	-	-	-	-	-	0.43	0.43
			372.00	-	-	-	-	-	-	-	-	-	-	0.02	0.02
			1,950.00	0.16	-	-	-	-	-	-	-	-	-	-	0.16
			1,365.00	0.12	-	-	-	-	-	-	-	-	-	-	0.12
			3,220.00	-	-	-	-	-	-	-	-	-	-	0.18	0.18
			465.00	-	-	-	-	-	-	-	-	-	-	0.03	0.03
			1,040.00	0.09	-	-	-	-	-	-	-	-	-	-	0.09
			2,760.00	-	-	-	-	-	-	-	-	-	-	0.15	0.15
			1,932.00	-	-	-	-	-	-	-	-	-	-	0.11	0.11
			650.00	0.05	-	-	-	-	-	-	-	-	-	-	0.05
			1,430.00	0.13	-	-	-	-	-	-	-	-	-	-	0.13
			1,472.00	-	-	-	-	-	-	-	-	-	-	0.08	0.08
			1,560.00	0.13	-	-	-	-	-	-	-	-	-	-	0.13
			2,511.00	-	-	-	-	-	0.05	-	-	-	-	-	0.05
			3,352.00	-	-	-	-	-	0.09	-	-	-	-	-	0.09
			12,585.00	-	-	-	-	-	0.29	-	-	-	-	-	0.29
			3,360.00	-	-	-	-	-	0.07	-	-	-	-	-	0.07
			843.00	-	-	-	-	-	0.02	-	-	-	-	-	0.02
			4,225.00	0.22	-	-	-	-	0.05	-	-	-	-	-	0.27
			920.00	-	-	-	-	-	-	-	-	-	-	0.05	0.05
			1,950.00	0.17	-	-	-	-	-	-	-	-	-	-	0.17
			2,024.00	-	-	-	-	-	-	-	-	-	-	0.11	0.11
			2,208.00	-	-	-	-	-	-	-	-	-	-	0.12	0.12
			3,588.00	-	-	-	-	-	-	-	-	-	-	0.20	0.20
			2,760.00	-	-	-	-	-	-	-	-	-	-	0.15	0.15
			1,430.00	0.13	-	-	-	-	-	-	-	-	-	-	0.13
			6,704.00	-	-	-	-	-	0.18	-	-	-	-	-	0.18
			45,306.00	-	-	-	-	-	1.16	-	-	-	-	-	1.16
			1,680.00	-	-	-	-	-	0.05	-	-	-	-	-	0.05
			5,058.00	-	-	-	-	-	0.15	-	-	-	-	-	0.15
			1,688.00	-	-	-	-	-	0.05	-	-	-	-	-	0.05
			1,885.00	0.15	-	-	-	-	-	-	-	-	-	-	0.15
			1,938.00	-	-	-	-	-	0.06	-	-	-	-	-	0.06
			2,024.00	-	-	-	-	-	-	-	-	-	-	0.11	0.11
			2,511.00	-	-	-	-	-	0.05	-	-	-	-	-	0.05
			2,517.00	-	-	-	-	-	0.06	-	-	-	-	-	0.06

**Annexure II - Associate Transactions**

**Investment in Associates / Group Companies**

During the period April 01, 2015 to March 31, 2016, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code *	Particulars	Type	Quantity	Asian Paints Limited	Blue Star Limited	City Union Bank Limited	Eastspring Investment Asian Equity Fund	GMR Infra Ltd	ICICI Bank Limited	ICICI HOME FINANCE CO. LIMITED	STERLING HOLIDAY RESORTS (INDIA)	Thomas Cook (India) Limited	United Spirits Limited	WIPRO Limited	Grand Total
			2,560.00	-	-	-	-	-	0.07	-	-	-	-	-	0.07
			2,697.00	-	-	-	-	-	-	-	-	-	-	0.15	0.15
			2,925.00	0.26	-	-	-	-	-	-	-	-	-	-	0.26
			16,760.00	-	-	-	-	-	0.46	-	-	-	-	-	0.46
			50,340.00	-	-	-	-	-	1.26	-	-	-	-	-	1.26
			3,360.00	-	-	-	-	-	0.06	-	-	-	-	-	0.06
			3,376.00	-	-	-	-	-	0.09	-	-	-	-	-	0.09
			3,900.00	0.32	-	-	-	-	-	-	-	-	-	-	0.32
			4,140.00	-	-	-	-	-	-	-	-	-	-	0.22	0.22
			8,380.00	-	-	-	-	-	0.22	-	-	-	-	-	0.22
			16,780.00	-	-	-	-	-	0.39	-	-	-	-	-	0.39
			4,200.00	-	-	-	-	-	0.09	-	-	-	-	-	0.09
			4,215.00	-	-	-	-	-	0.12	-	-	-	-	-	0.12
			5,028.00	-	-	-	-	-	0.12	-	-	-	-	-	0.12
			15,102.00	-	-	-	-	-	0.38	-	-	-	-	-	0.38
			5,040.00	-	-	-	-	-	0.10	-	-	-	-	-	0.10
			5,330.00	0.46	-	-	-	-	-	-	-	-	-	-	0.46
			5,580.00	-	-	-	-	-	-	-	-	-	-	0.31	0.31
			5,866.00	-	-	-	-	-	0.13	-	-	-	-	-	0.13
			11,746.00	-	-	-	-	-	0.32	-	-	-	-	-	0.32
			6,435.00	0.54	-	-	-	-	-	-	-	-	-	-	0.54
			6,500.00	0.56	-	-	-	-	-	-	-	-	-	-	0.56
			6,704.00	-	-	-	-	-	0.18	-	-	-	-	-	0.18
			6,712.00	-	-	-	-	-	0.16	-	-	-	-	-	0.16
			7,544.00	-	-	-	-	-	-	-	-	-	-	0.40	0.40
			8,390.00	-	-	-	-	-	0.22	-	-	-	-	-	0.22
			9,108.00	-	-	-	-	-	-	-	-	-	-	0.51	0.51
			9,200.00	-	-	-	-	-	-	-	-	-	-	0.51	0.51
			9,218.00	-	-	-	-	-	0.26	-	-	-	-	-	0.26
			9,229.00	-	-	-	-	-	0.21	-	-	-	-	-	0.21
			20,136.00	-	-	-	-	-	0.49	-	-	-	-	-	0.49
			32,721.00	-	-	-	-	-	0.76	-	-	-	-	-	0.76
			12,570.00	-	-	-	-	-	0.28	-	-	-	-	-	0.28
			12,585.00	-	-	-	-	-	0.33	-	-	-	-	-	0.33
			18,458.00	-	-	-	-	-	0.49	-	-	-	-	-	0.49
			24,476.00	-	-	-	-	-	0.65	-	-	-	-	-	0.65
			37,755.00	-	-	-	-	-	0.82	-	-	-	-	-	0.82
			50,640.00	-	-	-	-	-	1.38	-	-	-	-	-	1.38
			68,798.00	-	-	-	-	-	1.28	-	-	-	-	-	1.28
			83,061.00	-	-	-	-	-	1.88	-	-	-	-	-	1.88

**Annexure II - Associate Transactions**

**Investment in Associates / Group Companies**

During the period April 01, 2015 to March 31, 2016, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code *	Particulars	Type	Quantity	Asian Paints Limited	Blue Star Limited	City Union Bank Limited	Eastspring Investment Asian Equity Fund	GMR Infra Ltd	ICICI Bank Limited	ICICI HOME FINANCE CO. LIMITED	STERLING HOLIDAY RESORTS (INDIA)	Thomas Cook (India) Limited	United Spirits Limited	WIPRO Limited	Grand Total
			83,900.00	-	-	-	-	-	1.89	-	-	-	-	-	1.89
		SAL	130.00	0.01	-	-	-	-	-	-	-	-	-	-	0.01
			92.00	-	-	-	-	-	-	-	-	-	-	0.01	0.01
			95.00	-	-	-	-	-	-	-	-	-	-	0.01	0.01
			130.00	0.01	-	-	-	-	-	-	-	-	-	-	0.01
			184.00	-	-	-	-	-	-	-	-	-	-	0.01	0.01
			195.00	0.02	-	-	-	-	-	-	-	-	-	-	0.02
			204.00	0.02	-	-	-	-	-	-	-	-	-	-	0.02
			271.00	0.02	-	-	-	-	-	-	-	-	-	-	0.02
			279.00	-	-	-	-	-	-	-	-	-	-	0.02	0.02
			301.00	0.02	-	-	-	-	-	-	-	-	-	-	0.02
			323.00	-	-	-	-	-	-	-	-	-	-	0.02	0.02
			374.00	-	-	-	-	-	-	-	-	-	-	0.02	0.02
			432.00	-	-	-	-	-	-	-	-	-	-	0.02	0.02
			574.00	0.05	-	-	-	-	-	-	-	-	-	-	0.05
			650.00	0.06	-	-	-	-	-	-	-	-	-	-	0.06
			715.00	0.06	-	-	-	-	-	-	-	-	-	-	0.06
			726.00	0.06	-	-	-	-	-	-	-	-	-	-	0.06
			839.00	-	-	-	-	-	0.02	-	-	-	-	-	0.02
			841.00	-	-	-	-	-	0.03	-	-	-	-	-	0.03
			920.00	-	-	-	-	-	-	-	-	-	-	0.05	0.05
			1,012.00	-	-	-	-	-	-	-	-	-	-	0.06	0.06
			1,040.00	0.09	-	-	-	-	-	-	-	-	-	-	0.09
			1,056.00	-	-	-	-	-	-	-	-	-	-	0.06	0.06
			1,358.00	-	-	-	-	-	-	-	-	-	-	0.08	0.08
			1,472.00	-	-	-	-	-	-	-	-	-	-	0.08	0.08
			1,678.00	-	-	-	-	-	0.04	-	-	-	-	-	0.04
			2,532.00	-	-	-	-	-	0.07	-	-	-	-	-	0.07
			3,248.00	-	-	-	-	-	0.09	-	-	-	-	-	0.09
			3,375.00	-	-	-	-	-	0.11	-	-	-	-	-	0.11
			3,642.00	-	-	-	-	-	0.12	-	-	-	-	-	0.12
			5,101.00	-	-	-	-	-	0.11	-	-	-	-	-	0.11
			8,380.00	-	-	-	-	-	0.24	-	-	-	-	-	0.24
			9,229.00	-	-	-	-	-	0.26	-	-	-	-	-	0.26
			9,361.00	-	-	-	-	-	0.29	-	-	-	-	-	0.29
			13,408.00	-	-	-	-	-	0.38	-	-	-	-	-	0.38
NIFJUN	Equity Shares	PUR	11.00	-	-	-	-	-	-	-	-	-	-	-	^^
			26.00	-	-	-	-	-	-	-	-	-	0.01	-	0.01
			56.00	-	-	-	-	-	-	-	-	-	0.02	-	0.02
			15.00	-	-	-	-	-	-	-	-	-	^^	-	^^

**Annexure II - Associate Transactions**

**Investment in Associates / Group Companies**

During the period April 01, 2015 to March 31, 2016, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code *	Particulars	Type	Quantity	Asian Paints Limited	Blue Star Limited	City Union Bank Limited	Eastspring Investment Asian Equity Fund	GMR Infra Ltd	ICICI Bank Limited	ICICI HOME FINANCE CO. LIMITED	STERLING HOLIDAY RESORTS (INDIA)	Thomas Cook (India) Limited	United Spirits Limited	WIPRO Limited	Grand Total
			17.00	-	-	-	-	-	-	-	-	-	0.01	-	0.01
			72.00	-	-	-	-	-	-	-	-	-	0.02	-	0.02
			152.00	-	-	-	-	-	-	-	-	-	0.05	-	0.05
			20.00	-	-	-	-	-	-	-	-	-	^^	-	^^
			42.00	-	-	-	-	-	-	-	-	-	0.01	-	0.01
			66.00	-	-	-	-	-	-	-	-	-	0.02	-	0.02
			92.00	-	-	-	-	-	-	-	-	-	0.03	-	0.03
			25.00	-	-	-	-	-	-	-	-	-	0.01	-	0.01
			52.00	-	-	-	-	-	-	-	-	-	0.02	-	0.02
			84.00	-	-	-	-	-	-	-	-	-	0.03	-	0.03
			29.00	-	-	-	-	-	-	-	-	-	0.01	-	0.01
			64.00	-	-	-	-	-	-	-	-	-	0.02	-	0.02
			33.00	-	-	-	-	-	-	-	-	-	0.01	-	0.01
			37.00	-	-	-	-	-	-	-	-	-	0.01	-	0.01
			41.00	-	-	-	-	-	-	-	-	-	0.01	-	0.01
			45.00	-	-	-	-	-	-	-	-	-	0.02	-	0.02
			46.00	-	-	-	-	-	-	-	-	-	0.02	-	0.02
			54.00	-	-	-	-	-	-	-	-	-	0.02	-	0.02
			55.00	-	-	-	-	-	-	-	-	-	0.02	-	0.02
			61.00	-	-	-	-	-	-	-	-	-	0.02	-	0.02
			81.00	-	-	-	-	-	-	-	-	-	0.02	-	0.02
			91.00	-	-	-	-	-	-	-	-	-	0.03	-	0.03
			512.00	-	-	-	-	-	-	-	-	-	0.15	-	0.15
		SAL	9.00	-	-	-	-	-	-	-	-	-	^^	-	^^
			12.00	-	-	-	-	-	-	-	-	-	^^	-	^^
			14.00	-	-	-	-	-	-	-	-	-	^^	-	^^
			30.00	-	-	-	-	-	-	-	-	-	0.01	-	0.01
			17.00	-	-	-	-	-	-	-	-	-	0.01	-	0.01
			36.00	-	-	-	-	-	-	-	-	-	0.01	-	0.01
			19.00	-	-	-	-	-	-	-	-	-	0.01	-	0.01
			44.00	-	-	-	-	-	-	-	-	-	0.01	-	0.01
			25.00	-	-	-	-	-	-	-	-	-	0.01	-	0.01
			54.00	-	-	-	-	-	-	-	-	-	0.02	-	0.02
			31.00	-	-	-	-	-	-	-	-	-	0.01	-	0.01
			32.00	-	-	-	-	-	-	-	-	-	0.01	-	0.01
			35.00	-	-	-	-	-	-	-	-	-	0.01	-	0.01
			41.00	-	-	-	-	-	-	-	-	-	0.02	-	0.02
			43.00	-	-	-	-	-	-	-	-	-	0.01	-	0.01
			44.00	-	-	-	-	-	-	-	-	-	0.01	-	0.01
			92.00	-	-	-	-	-	-	-	-	-	0.03	-	0.03

**Annexure II - Associate Transactions**

**Investment in Associates / Group Companies**

During the period April 01, 2015 to March 31, 2016, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code *	Particulars	Type	Quantity	Asian Paints Limited	Blue Star Limited	City Union Bank Limited	Eastspring Investment Asian Equity Fund	GMR Infra Ltd	ICICI Bank Limited	ICICI HOME FINANCE CO. LIMITED	STERLING HOLIDAY RESORTS (INDIA)	Thomas Cook (India) Limited	United Spirits Limited	WIPRO Limited	Grand Total
			96.00	-	-	-	-	-	-	-	-	-	0.03	-	0.03
			50.00	-	-	-	-	-	-	-	-	-	0.02	-	0.02
			58.00	-	-	-	-	-	-	-	-	-	0.02	-	0.02
			64.00	-	-	-	-	-	-	-	-	-	0.02	-	0.02
			65.00	-	-	-	-	-	-	-	-	-	0.02	-	0.02
			81.00	-	-	-	-	-	-	-	-	-	0.03	-	0.03
			114.00	-	-	-	-	-	-	-	-	-	0.04	-	0.04
			123.00	-	-	-	-	-	-	-	-	-	0.04	-	0.04
			139.00	-	-	-	-	-	-	-	-	-	0.05	-	0.05
			163.00	-	-	-	-	-	-	-	-	-	0.04	-	0.04
			356.00	-	-	-	-	-	-	-	-	-	0.10	-	0.10
			483.00	-	-	-	-	-	-	-	-	-	0.17	-	0.17
POWER	Equity Shares	PUR	152.00	-	-	-	-	-	-	-	-	^^	-	-	^^
			724.00	-	-	-	-	-	-	-	-	-	-	0.04	0.04
			1,238.00	-	-	-	-	-	-	-	-	0.02	-	-	0.02
			1,590.00	-	-	-	-	-	-	-	-	0.03	-	-	0.03
			1,900.00	-	-	-	-	-	-	-	-	0.04	-	-	0.04
			2,079.00	-	-	-	-	-	-	-	-	0.04	-	-	0.04
			2,374.00	-	-	-	-	-	-	-	-	-	-	0.13	0.13
			2,617.00	-	-	-	-	-	-	-	-	0.05	-	-	0.05
			2,626.00	-	-	-	-	-	-	-	-	0.05	-	-	0.05
			2,871.00	-	-	-	-	-	-	-	-	0.05	-	-	0.05
			2,909.00	-	-	-	-	-	-	-	-	0.06	-	-	0.06
			3,515.00	-	-	-	-	-	-	-	-	-	-	0.19	0.19
			3,894.00	-	-	-	-	-	-	-	-	0.08	-	-	0.08
			4,790.00	-	-	-	-	-	-	-	-	0.09	-	-	0.09
			5,402.00	-	-	-	-	-	-	-	-	0.10	-	-	0.10
			5,568.00	-	-	-	-	-	-	-	-	0.10	-	-	0.10
			6,250.00	-	-	-	-	-	-	-	-	0.13	-	-	0.13
			8,789.00	-	-	-	-	-	-	-	-	0.17	-	-	0.17
			8,912.00	-	-	-	-	-	-	-	-	0.16	-	-	0.16
			9,086.00	-	-	-	-	-	-	-	-	0.18	-	-	0.18
			13,563.00	-	-	-	-	-	-	-	-	0.25	-	-	0.25
			14,227.00	-	-	-	-	-	-	-	-	0.28	-	-	0.28
			15,515.00	-	-	-	-	-	-	-	-	-	-	0.83	0.83
			17,142.00	-	-	-	-	-	-	-	-	0.30	-	-	0.30
			20,000.00	-	-	-	-	-	-	-	-	-	7.35	-	7.35
			21,349.00	-	-	-	-	-	-	-	-	0.42	-	-	0.42
			25,598.00	-	-	-	-	-	-	-	-	-	-	1.38	1.38
			34,000.00	-	-	-	-	-	0.62	-	-	-	-	-	0.62

**Annexure II - Associate Transactions**

**Investment in Associates / Group Companies**

During the period April 01, 2015 to March 31, 2016, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code *	Particulars	Type	Quantity	Asian Paints Limited	Blue Star Limited	City Union Bank Limited	Eastspring Investment Asian Equity Fund	GMR Infra Ltd	ICICI Bank Limited	ICICI HOME FINANCE CO. LIMITED	STERLING HOLIDAY RESORTS (INDIA)	Thomas Cook (India) Limited	United Spirits Limited	WIPRO Limited	Grand Total
			34,967.00	-	-	-	-	-	-	-	-	0.70	-	-	0.70
			35,612.00	-	-	-	-	-	-	-	-	0.71	-	-	0.71
			36,885.00	-	-	-	-	-	-	-	-	0.71	-	-	0.71
			45,000.00	-	-	-	-	-	-	-	-	0.85	-	-	0.85
			46,491.00	-	-	-	-	-	-	-	-	-	-	2.49	2.49
			60,595.00	-	-	-	-	-	-	-	-	1.18	-	-	1.18
			64,338.00	-	-	-	-	-	-	-	-	1.21	-	-	1.21
			67,335.00	-	-	-	-	-	-	-	-	-	-	3.75	3.75
			77,428.00	-	-	-	-	-	-	-	-	-	-	4.32	4.32
			92,865.00	-	-	-	-	-	-	-	-	-	-	5.23	5.23
			117,559.00	-	-	-	-	-	-	-	-	2.12	-	-	2.12
			400,000.00	-	-	-	-	-	4.36	-	-	4.07	-	-	8.43
			234,612.00	-	-	-	-	-	5.03	-	-	-	-	-	5.03
			250,000.00	-	-	-	-	-	7.81	-	-	-	-	-	7.81
			277,928.00	-	-	-	-	-	-	-	-	-	-	15.05	15.05
			299,848.00	-	-	-	-	-	-	-	-	6.10	-	-	6.10
			337,232.00	-	-	-	-	-	8.76	-	-	-	-	-	8.76
			347,190.00	-	-	-	-	-	8.51	-	-	-	-	-	8.51
			401,093.00	-	-	-	-	-	10.62	-	-	-	-	-	10.62
			412,516.00	-	-	-	-	-	9.20	-	-	-	-	-	9.20
			453,301.00	-	-	-	-	-	-	-	-	8.54	-	-	8.54
			500,000.00	-	-	-	-	-	9.97	-	-	-	-	-	9.97
			775,000.00	-	-	-	-	-	-	-	-	-	-	43.03	43.03
		SAL	82.00	-	-	^^	-	-	-	-	-	-	-	-	^^
			100.00	-	-	^^	-	-	-	-	-	-	-	-	^^
			130.00	-	-	^^	-	-	-	-	-	-	-	-	^^
			1,782.00	-	-	0.02	-	-	-	-	-	-	-	-	0.02
			1,939.00	-	-	0.02	-	-	-	-	-	-	-	-	0.02
			2,190.00	-	-	0.02	-	-	-	-	-	-	-	-	0.02
			2,397.00	-	-	0.02	-	-	-	-	-	-	-	-	0.02
			4,396.00	-	-	-	-	-	-	-	-	-	-	0.25	0.25
			4,800.00	-	-	-	-	-	-	-	-	-	1.33	-	1.33
			6,644.00	-	-	-	-	-	-	-	-	-	1.81	-	1.81
			10,868.00	-	-	0.10	-	-	-	-	-	-	-	-	0.10
			11,669.00	-	-	-	-	-	-	-	-	-	3.24	-	3.24
			12,000.00	-	-	0.11	-	-	-	-	-	-	-	-	0.11
			16,370.00	-	-	-	-	-	-	-	-	-	4.96	-	4.96
			18,715.00	-	-	0.17	-	-	-	-	-	-	-	-	0.17
			19,200.00	-	-	0.17	-	-	-	-	-	-	-	-	0.17
			20,088.00	-	-	0.18	-	-	-	-	-	-	-	-	0.18

**Annexure II - Associate Transactions**

**Investment in Associates / Group Companies**

During the period April 01, 2015 to March 31, 2016, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code *	Particulars	Type	Quantity	Asian Paints Limited	Blue Star Limited	City Union Bank Limited	Eastspring Investment Asian Equity Fund	GMR Infra Ltd	ICICI Bank Limited	ICICI HOME FINANCE CO. LIMITED	STERLING HOLIDAY RESORTS (INDIA)	Thomas Cook (India) Limited	United Spirits Limited	WIPRO Limited	Grand Total
			20,500.00	-	-	0.18	-	-	-	-	-	-	-	-	0.18
			22,195.00	-	-	0.20	-	-	-	-	-	-	-	-	0.20
			22,657.00	-	-	-	-	-	-	-	-	-	-	1.27	1.27
			24,782.00	-	-	-	-	-	-	-	-	-	-	1.39	1.39
			29,648.00	-	-	0.27	-	-	-	-	-	-	-	-	0.27
			32,028.00	-	-	0.29	-	-	-	-	-	-	-	-	0.29
			41,126.00	-	-	0.37	-	-	-	-	-	-	-	-	0.37
			43,758.00	-	-	-	-	-	-	-	-	-	11.97	-	11.97
			44,435.00	-	-	-	-	-	-	-	-	-	-	2.42	2.42
			47,529.00	-	-	0.44	-	-	-	-	-	-	-	-	0.44
			52,802.00	-	-	0.47	-	-	-	-	-	-	-	-	0.47
			54,243.00	-	-	-	-	-	-	-	-	-	-	3.07	3.07
			55,684.00	-	-	-	-	-	-	-	-	-	-	3.16	3.16
			56,371.00	-	-	-	-	-	-	-	-	-	-	3.15	3.15
			58,362.00	-	-	0.53	-	-	-	-	-	-	-	-	0.53
			58,660.00	-	-	-	-	-	1.36	-	-	-	-	-	1.36
			71,089.00	-	-	-	-	-	-	-	-	-	-	4.02	4.02
			74,612.00	-	-	-	-	-	-	-	-	-	-	4.24	4.24
			78,502.00	-	-	-	-	-	1.86	-	-	-	-	-	1.86
			80,577.00	-	-	-	-	-	-	-	-	-	-	4.46	4.46
			100,000.00	-	-	-	-	-	-	-	-	-	-	6.09	6.09
			135,591.00	-	-	1.24	-	-	-	-	-	-	-	-	1.24
			141,683.00	-	-	1.26	-	-	-	-	-	-	-	-	1.26
			163,685.00	-	-	-	-	-	-	-	-	-	-	9.16	9.16
			195,773.00	-	-	-	-	-	4.53	-	-	-	-	-	4.53
			211,098.00	-	-	1.94	-	-	-	-	-	-	-	-	1.94
			245,796.00	-	-	-	-	-	5.69	-	-	-	-	-	5.69
			260,097.00	-	-	-	-	-	-	-	-	-	-	14.53	14.53
			392,754.00	-	-	-	-	-	9.11	-	-	-	-	-	9.11
			420,083.00	-	-	-	-	-	9.77	-	-	-	-	-	9.77
			444,704.00	-	-	-	-	-	10.28	-	-	-	-	-	10.28
			508,959.00	-	-	4.57	-	-	-	-	-	-	-	-	4.57
			564,279.00	-	-	-	-	-	12.54	-	-	-	-	-	12.54
	Term Deposits De	PUR	4,736,000.00	-	-	-	-	-	47.36	-	-	-	-	-	47.36
RECOVERY2	Equity Shares	PUR	332,300.00	-	-	-	-	-	10.34	-	-	-	-	-	10.34
RECOVERY3	Equity Shares	PUR	2,825.00	-	-	-	-	-	-	-	-	0.06	-	-	0.06
			9,314.00	-	-	-	-	-	-	-	-	0.19	-	-	0.19
			20,000.00	-	-	-	-	-	0.51	-	-	-	-	-	0.51
			32,871.00	-	-	-	-	-	-	-	-	0.68	-	-	0.68
			100,000.00	-	-	-	-	-	2.81	-	-	-	-	-	2.81

**Annexure II - Associate Transactions**

**Investment in Associates / Group Companies**

During the period April 01, 2015 to March 31, 2016, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code *	Particulars	Type	Quantity	Asian Paints Limited	Blue Star Limited	City Union Bank Limited	Eastspring Investment Asian Equity Fund	GMR Infra Ltd	ICICI Bank Limited	ICICI HOME FINANCE CO. LIMITED	STERLING HOLIDAY RESORTS (INDIA)	Thomas Cook (India) Limited	United Spirits Limited	WIPRO Limited	Grand Total		
RECOVERY4	Equity Shares	PUR	13,662.00	-	-	-	-	-	0.29	-	-	-	-	-	0.29		
			27,300.00	-	-	-	-	-	-	0.50	-	-	-	-	-	0.50	
REGULAR	Debentures and	PUR	660.00	-	-	-	-	-	-	-	-	66.00	-	-	66.00		
			340.00	-	-	-	-	-	-	-	-	-	34.00	-	-	34.00	
RIGHT	Equity Shares	SAL	1,677.00	-	-	-	-	-	-	-	-	-	0.66	-	0.66		
SERVE	Equity Shares	PUR	1,887.00	-	-	-	-	-	-	-	-	0.04	-	-	0.04		
			5,935.00	-	-	-	-	-	-	-	-	0.11	-	-	0.11		
			15,805.00	-	-	-	-	-	-	-	-	-	0.30	-	-	0.30	
			27,354.00	-	-	-	-	-	-	-	-	-	0.52	-	-	0.52	
			29,057.00	-	-	-	-	-	-	-	-	-	0.55	-	-	0.55	
			42,097.00	-	-	-	-	-	-	-	-	-	0.77	-	-	0.77	
			100,000.00	-	-	-	-	-	-	-	-	-	-	-	-	5.55	5.55
			67,501.00	-	-	-	-	-	-	-	-	-	-	-	-	3.75	3.75
			154,298.00	-	-	-	-	-	-	-	-	-	-	2.75	-	-	2.75
			300,000.00	-	-	-	-	-	-	-	-	-	-	-	-	16.59	16.59
		SAL	16,188.00	-	-	-	-	-	-	-	-	-	-	-	-	0.92	0.92
			29,977.00	-	-	-	-	-	-	-	-	-	-	-	-	1.70	1.70
39,286.00	-		-	-	-	-	-	-	-	-	-	-	-	2.22	2.22		
SHTERM	Zero Coupon Deb	PUR	500.00	-	-	-	-	-	-	26.21	-	-	-	-	26.21		
SPICE	Equity Shares	PUR	3.00	-	-	-	-	-	^^	-	-	-	-	-	^^		
			78.00	-	-	-	-	-	-	-	-	-	-	^^	^^		
			156.00	-	-	-	-	-	-	-	-	-	-	-	0.01	0.01	
			678.00	-	-	-	-	-	-	0.02	-	-	-	-	-	0.02	
			859.00	0.08	-	-	-	-	-	-	-	-	-	-	-	0.08	
		1,362.00	-	-	-	-	-	-	0.04	-	-	-	-	-	0.04		
		SAL	8.00	^^	-	-	-	-	-	-	-	-	-	-	-	^^	^^
			17.00	-	-	-	-	-	-	-	-	-	-	-	-	^^	^^
			20.00	-	-	-	-	-	-	-	-	-	-	-	-	^^	^^
			24.00	-	-	-	-	-	-	-	-	-	-	-	-	^^	^^
			30.00	-	-	-	-	-	-	-	^^	-	-	-	-	^^	^^
			53.00	-	-	-	-	-	-	-	-	-	-	-	-	^^	^^
			146.00	-	-	-	-	-	-	-	^^	-	-	-	-	^^	^^
			152.00	-	-	-	-	-	-	-	^^	-	-	-	-	^^	^^
227.00	-		-	-	-	-	-	-	0.01	-	-	-	-	-	0.01		
SWEEP	Commercial Paper	PUR	2,000.00	-	99.07	-	-	-	-	-	-	-	-	-	99.07		
		SAL	100.00	-	4.98	-	-	-	-	-	-	-	-	-	4.98		
TARGET	Equity Shares	PUR	13,165.00	-	-	-	-	-	0.31	-	-	-	-	-	0.31		
			13,434.00	-	-	-	-	-	-	-	-	-	-	0.72	0.72		
			15,000.00	-	-	-	-	-	-	-	-	-	-	-	0.80	0.80	
			19,513.00	-	-	-	-	-	-	-	-	-	-	-	1.20	1.20	

**Annexure II - Associate Transactions**

**Investment in Associates / Group Companies**

During the period April 01, 2015 to March 31, 2016, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code *	Particulars	Type	Quantity	Asian Paints Limited	Blue Star Limited	City Union Bank Limited	Eastspring Investment Asian Equity Fund	GMR Infra Ltd	ICICI Bank Limited	ICICI HOME FINANCE CO. LIMITED	STERLING HOLIDAY RESORTS (INDIA)	Thomas Cook (India) Limited	United Spirits Limited	WIPRO Limited	Grand Total
			36,690.00	-	-	-	-	-	1.00	-	-	-	-	-	1.00
			39,803.00	-	-	-	-	-	0.76	-	-	-	-	-	0.76
			41,230.00	-	-	-	-	-	1.20	-	-	-	-	-	1.20
			43,155.00	-	-	-	-	-	1.39	-	-	-	-	-	1.39
			44,484.00	-	-	-	-	-	-	-	-	-	-	2.75	2.75
			45,877.00	-	-	-	-	-	-	-	-	-	-	2.49	2.49
			48,164.00	-	-	-	-	-	-	-	-	-	-	3.00	3.00
			200,000.00	-	-	-	-	-	5.50	-	-	-	-	-	5.50
			70,599.00	-	-	-	-	-	1.87	-	-	-	-	-	1.87
			71,262.00	-	-	-	-	-	1.91	-	-	-	-	-	1.91
			76,853.00	-	-	-	-	-	1.71	-	-	-	-	-	1.71
			100,000.00	-	-	-	-	-	-	-	-	-	-	5.56	5.56
			129,439.00	-	-	-	-	-	2.66	-	-	-	-	-	2.66
			154,885.00	-	-	-	-	-	-	-	-	-	-	8.29	8.29
			500,000.00	-	-	-	-	-	13.16	-	-	-	-	-	13.16
		SAL	290.00	-	-	-	-	-	-	-	-	-	-	0.02	0.02
			1,937.00	-	-	-	-	-	-	-	-	-	-	0.12	0.12
			3,752.00	-	-	-	-	-	-	-	-	-	-	0.22	0.22
			5,495.00	-	-	-	-	-	-	-	-	-	-	0.31	0.31
			11,296.00	-	-	-	-	-	-	-	-	-	-	0.68	0.68
			11,828.00	-	-	-	-	-	-	-	-	-	-	0.71	0.71
			26,071.00	-	-	-	-	-	-	-	-	-	-	1.51	1.51
			69,605.00	-	-	-	-	-	-	-	-	-	-	3.95	3.95
			70,202.00	-	-	-	-	-	-	-	-	-	-	4.10	4.10
			79,500.00	-	-	-	-	-	-	-	-	-	-	4.52	4.52
			100,000.00	-	-	-	-	-	-	-	-	-	-	5.69	5.69
			106,611.00	-	-	-	-	-	2.53	-	-	-	-	-	2.53
			134,866.00	-	-	-	-	-	-	-	-	-	-	7.63	7.63
			156,531.00	-	-	-	-	-	-	-	-	-	-	8.91	8.91
TAX	Equity Shares	PUR	258.00	-	-	-	-	-	-	-	0.01	-	-	-	0.01
			646.00	-	-	-	-	-	-	-	-	0.01	-	-	0.01
			713.00	-	-	-	-	-	-	-	-	0.02	-	-	0.02
			793.00	-	-	-	-	-	-	-	-	0.02	-	-	0.02
			935.00	-	-	-	-	-	-	-	0.03	-	-	-	0.03
			1,272.00	-	-	-	-	-	-	-	-	0.02	-	-	0.02
			1,690.00	-	-	-	-	-	-	-	-	0.03	-	-	0.03
			2,191.00	-	-	-	-	-	-	-	-	0.04	-	-	0.04
			2,521.00	-	-	-	-	-	-	-	-	0.05	-	-	0.05
			2,594.00	-	-	-	-	-	-	-	-	0.05	-	-	0.05
			3,177.00	-	-	-	-	-	-	-	-	0.07	-	-	0.07

**Annexure II - Associate Transactions**

**Investment in Associates / Group Companies**

During the period April 01, 2015 to March 31, 2016, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code *	Particulars	Type	Quantity	Asian Paints Limited	Blue Star Limited	City Union Bank Limited	Eastspring Investment Asian Equity Fund	GMR Infra Ltd	ICICI Bank Limited	ICICI HOME FINANCE CO. LIMITED	STERLING HOLIDAY RESORTS (INDIA)	Thomas Cook (India) Limited	United Spirits Limited	WIPRO Limited	Grand Total
			4,732.00	-	-	-	-	-	-	-	-	0.11	-	-	0.11
			4,923.00	-	-	-	-	-	-	-	-	0.10	-	-	0.10
			5,313.00	-	-	-	-	-	-	-	-	0.10	-	-	0.10
			5,378.00	-	-	-	-	-	-	-	-	0.11	-	-	0.11
			5,723.00	-	-	-	-	-	-	-	-	0.10	-	-	0.10
			6,783.00	-	-	-	-	-	-	-	-	0.15	-	-	0.15
			7,037.00	-	-	-	-	-	-	-	-	0.17	-	-	0.17
			7,402.00	-	-	-	-	-	-	-	-	-	-	0.40	0.40
			7,595.00	-	-	-	-	-	-	-	-	0.14	-	-	0.14
			9,033.00	-	-	-	-	-	-	-	-	0.17	-	-	0.17
			11,042.00	-	-	-	-	-	-	-	-	-	-	0.59	0.59
			13,700.00	-	-	-	-	-	-	-	-	0.32	-	-	0.32
			13,830.00	-	-	-	-	-	-	-	-	0.32	-	-	0.32
			14,149.00	-	-	-	-	-	-	-	-	0.27	-	-	0.27
			15,455.00	-	-	-	-	-	-	-	-	0.37	-	-	0.37
			18,330.00	-	-	-	-	-	-	-	-	0.43	-	-	0.43
			18,499.00	-	-	-	-	-	-	-	-	0.41	-	-	0.41
			18,912.00	-	-	-	-	-	-	-	-	0.45	-	-	0.45
			21,698.00	-	-	-	-	-	-	-	-	0.51	-	-	0.51
			24,488.00	-	-	-	-	-	-	-	-	0.47	-	-	0.47
			25,448.00	-	-	-	-	-	-	-	-	0.58	-	-	0.58
			26,014.00	-	-	-	-	-	-	-	-	0.49	-	-	0.49
			28,895.00	-	-	-	-	-	-	-	-	0.52	-	-	0.52
			30,035.00	-	-	-	-	-	-	-	-	0.69	-	-	0.69
			30,749.00	-	-	-	-	-	-	-	-	0.57	-	-	0.57
			30,813.00	-	-	-	-	-	-	-	-	0.71	-	-	0.71
			33,574.00	-	-	-	-	-	-	-	-	0.76	-	-	0.76
			35,012.00	-	-	-	-	-	-	-	-	0.78	-	-	0.78
			36,058.00	-	-	-	-	-	-	-	-	0.85	-	-	0.85
			37,687.00	-	-	-	-	-	-	-	-	0.69	-	-	0.69
			45,235.00	-	-	-	-	-	-	-	-	1.06	-	-	1.06
			50,610.00	-	-	-	-	-	-	-	-	1.20	-	-	1.20
			50,916.00	-	-	-	-	-	-	-	-	1.16	-	-	1.16
			58,236.00	-	-	-	-	-	-	-	-	1.32	-	-	1.32
			61,605.00	-	-	-	-	-	1.12	-	-	-	-	-	1.12
			62,679.00	-	-	-	-	-	-	-	-	1.41	-	-	1.41
			67,598.00	-	-	-	-	-	-	-	-	1.56	-	-	1.56
			74,091.00	-	-	-	-	-	-	-	-	1.74	-	-	1.74
			79,980.00	-	-	-	-	-	1.64	-	-	-	-	-	1.64
			87,529.00	-	-	-	-	-	-	-	-	2.02	-	-	2.02

**Annexure II - Associate Transactions**

**Investment in Associates / Group Companies**

During the period April 01, 2015 to March 31, 2016, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code *	Particulars	Type	Quantity	Asian Paints Limited	Blue Star Limited	City Union Bank Limited	Eastspring Investment Asian Equity Fund	GMR Infra Ltd	ICICI Bank Limited	ICICI HOME FINANCE CO. LIMITED	STERLING HOLIDAY RESORTS (INDIA)	Thomas Cook (India) Limited	United Spirits Limited	WIPRO Limited	Grand Total
			90,645.00	-	-	-	-	-	-	-	-	-	-	4.85	4.85
			100,000.00	-	-	-	-	-	-	-	-	-	-	5.41	5.41
			107,441.00	-	-	-	-	-	-	-	-	-	-	5.81	5.81
			112,036.00	-	-	-	-	-	-	-	-	2.55	-	-	2.55
			116,686.00	-	-	-	-	-	-	-	-	2.53	-	-	2.53
			122,004.00	-	-	-	-	-	-	-	-	2.88	-	-	2.88
			130,000.00	-	-	-	-	-	-	-	-	2.86	-	-	2.86
			138,138.00	-	-	-	-	-	-	-	-	2.46	-	-	2.46
			140,000.00	-	-	-	-	-	2.91	-	-	-	-	-	2.91
			175,279.00	-	-	-	-	-	-	-	-	-	-	9.48	9.48
			199,000.00	-	-	-	-	-	-	-	5.48	-	-	-	5.48
			200,000.00	-	-	-	-	-	-	-	-	4.73	-	-	4.73
			202,193.00	-	-	-	-	-	3.83	-	-	-	-	-	3.83
			219,839.00	-	-	-	-	-	5.12	-	-	-	-	-	5.12
			223,823.00	-	-	-	-	-	-	-	-	4.08	-	-	4.08
			229,500.00	-	-	-	-	-	-	-	-	5.28	-	-	5.28
			500,000.00	-	-	-	-	-	5.47	-	-	5.64	-	-	11.11
			264,823.00	-	-	-	-	-	-	-	-	6.26	-	-	6.26
			271,632.00	-	-	-	-	-	-	-	-	-	-	14.55	14.55
			318,716.00	-	-	-	-	-	-	-	-	7.34	-	-	7.34
			327,897.00	-	-	-	-	-	6.69	-	-	-	-	-	6.69
			350,000.00	-	-	-	-	-	6.94	-	-	-	-	-	6.94
			358,546.00	-	-	-	-	-	-	-	-	7.18	-	-	7.18
			375,187.00	-	-	-	-	-	8.47	-	-	-	-	-	8.47
			399,662.00	-	-	-	-	-	7.40	-	-	-	-	-	7.40
			438,395.00	-	-	-	-	-	7.99	-	-	-	-	-	7.99
			485,154.00	-	-	-	-	-	-	-	-	9.87	-	-	9.87
			500,000.00	-	-	-	-	-	-	-	-	11.83	-	-	11.83
			512,238.00	-	-	-	-	-	11.20	-	-	-	-	-	11.20
			584,962.00	-	-	-	-	-	13.10	-	-	-	-	-	13.10
			647,409.00	-	-	-	-	-	14.10	-	-	-	-	-	14.10
			800,000.00	-	-	-	-	-	-	-	-	16.83	-	-	16.83
			1,420,000.00	-	-	-	-	-	-	-	39.28	-	-	-	39.28
		SAL	66.00	-	-	^^	-	-	-	-	-	-	-	-	^^
			83.00	-	-	^^	-	-	-	-	-	-	-	-	^^
			908.00	-	-	0.01	-	-	-	-	-	-	-	-	0.01
			1,116.00	-	-	0.01	-	-	-	-	-	-	-	-	0.01
			1,221.00	-	-	0.01	-	-	-	-	-	-	-	-	0.01
			2,108.00	-	-	0.02	-	-	-	-	-	-	-	-	0.02
			3,550.00	-	-	0.03	-	-	-	-	-	-	-	-	0.03

**Annexure II - Associate Transactions**

**Investment in Associates / Group Companies**

During the period April 01, 2015 to March 31, 2016, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code *	Particulars	Type	Quantity	Asian Paints Limited	Blue Star Limited	City Union Bank Limited	Eastspring Investment Asian Equity Fund	GMR Infra Ltd	ICICI Bank Limited	ICICI HOME FINANCE CO. LIMITED	STERLING HOLIDAY RESORTS (INDIA)	Thomas Cook (India) Limited	United Spirits Limited	WIPRO Limited	Grand Total
			4,934.00	-	-	-	-	-	0.12	-	-	-	-	-	0.12
			5,535.00	-	-	0.05	-	-	-	-	-	-	-	-	0.05
			7,769.00	-	-	0.07	-	-	-	-	-	-	-	-	0.07
			15,100.00	-	-	0.14	-	-	-	-	-	-	-	-	0.14
			16,312.00	-	-	0.15	-	-	-	-	-	-	-	-	0.15
			24,207.00	-	-	0.22	-	-	-	-	-	-	-	-	0.22
			29,725.00	-	-	0.27	-	-	-	-	-	-	-	-	0.27
			32,205.00	-	-	0.30	-	-	-	-	-	-	-	-	0.30
			35,853.00	-	-	0.34	-	-	-	-	-	-	-	-	0.34
			42,317.00	-	-	0.40	-	-	-	-	-	-	-	-	0.40
			44,209.00	-	-	0.38	-	-	-	-	-	-	-	-	0.38
			50,000.00	-	-	-	-	-	-	-	-	-	-	2.79	2.79
			53,641.00	-	-	0.49	-	-	-	-	-	-	-	-	0.49
			69,059.00	-	-	0.63	-	-	-	-	-	-	-	-	0.63
			69,439.00	-	-	-	-	-	-	-	-	-	-	3.90	3.90
			71,720.00	-	-	0.67	-	-	-	-	-	-	-	-	0.67
			79,503.00	-	-	0.73	-	-	-	-	-	-	-	-	0.73
			82,190.00	-	-	0.71	-	-	-	-	-	-	-	-	0.71
			84,865.00	-	-	-	-	-	-	-	-	-	-	4.74	4.74
			104,192.00	-	-	0.96	-	-	-	-	-	-	-	-	0.96
			104,996.00	-	-	0.96	-	-	-	-	-	-	-	-	0.96
			107,516.00	-	-	0.99	-	-	-	-	-	-	-	-	0.99
			112,661.00	-	-	1.01	-	-	-	-	-	-	-	-	1.01
			115,550.00	-	-	-	-	-	-	-	-	-	-	6.44	6.44
			116,669.00	-	-	1.10	-	-	-	-	-	-	-	-	1.10
			121,191.00	-	-	-	-	-	-	-	-	-	-	6.54	6.54
			127,297.00	-	-	-	-	-	3.97	-	-	-	-	-	3.97
			129,032.00	-	-	1.19	-	-	-	-	-	-	-	-	1.19
			147,127.00	-	-	1.37	-	-	-	-	-	-	-	-	1.37
			159,649.00	-	-	-	-	-	4.98	-	-	-	-	-	4.98
			160,797.00	-	-	1.49	-	-	-	-	-	-	-	-	1.49
			162,644.00	-	-	-	-	-	3.76	-	-	-	-	-	3.76
			163,406.00	-	-	-	-	-	-	-	-	-	-	9.14	9.14
			166,667.00	-	-	-	-	-	5.23	-	-	-	-	-	5.23
			188,201.00	-	-	-	-	-	6.23	-	-	-	-	-	6.23
			195,396.00	-	-	-	-	-	5.92	-	-	-	-	-	5.92
			198,640.00	-	-	1.78	-	-	-	-	-	-	-	-	1.78
			202,966.00	-	-	-	-	-	6.37	-	-	-	-	-	6.37
			204,204.00	-	-	-	-	-	4.73	-	-	-	-	-	4.73
			205,475.00	-	-	-	-	-	6.47	-	-	-	-	-	6.47

**Annexure II - Associate Transactions**

**Investment in Associates / Group Companies**

During the period April 01, 2015 to March 31, 2016, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code *	Particulars	Type	Quantity	Asian Paints Limited	Blue Star Limited	City Union Bank Limited	Eastspring Investment Asian Equity Fund	GMR Infra Ltd	ICICI Bank Limited	ICICI HOME FINANCE CO. LIMITED	STERLING HOLIDAY RESORTS (INDIA)	Thomas Cook (India) Limited	United Spirits Limited	WIPRO Limited	Grand Total
			208,182.00	-	-	-	-	-	6.49	-	-	-	-	-	6.49
			211,897.00	-	-	-	-	-	6.63	-	-	-	-	-	6.63
			214,011.00	-	-	-	-	-	6.71	-	-	-	-	-	6.71
			214,513.00	-	-	1.97	-	-	-	-	-	-	-	-	1.97
			220,549.00	-	-	-	-	-	-	-	-	-	-	12.34	12.34
			226,269.00	-	-	2.10	-	-	-	-	-	-	-	-	2.10
			233,333.00	-	-	-	-	-	7.13	-	-	-	-	-	7.13
			237,457.00	-	-	-	-	-	7.49	-	-	-	-	-	7.49
			250,000.00	-	-	-	-	-	7.89	-	-	-	-	-	7.89
			255,769.00	-	-	-	-	-	8.07	-	-	-	-	-	8.07
			300,000.00	-	-	-	-	-	9.12	-	-	-	-	-	9.12
			324,625.00	-	-	2.98	-	-	-	-	-	-	-	-	2.98
			340,987.00	-	-	3.16	-	-	-	-	-	-	-	-	3.16
			368,452.00	-	-	3.38	-	-	-	-	-	-	-	-	3.38
			400,000.00	-	-	-	-	-	12.62	-	-	-	-	-	12.62
			475,000.00	-	-	-	-	-	-	-	-	-	-	25.81	25.81
			488,017.00	-	-	-	-	-	11.37	-	-	-	-	-	11.37
			593,854.00	-	-	-	-	-	13.92	-	-	-	-	-	13.92
			638,170.00	-	-	-	-	-	19.66	-	-	-	-	-	19.66
			728,380.00	-	-	-	-	-	17.29	-	-	-	-	-	17.29
TECH	Equity Shares	PUR	25,000.00	-	-	-	-	-	-	-	-	-	-	1.34	1.34
			30,000.00	-	-	-	-	-	-	-	-	-	-	1.67	1.67
			33,249.00	-	-	-	-	-	-	-	-	-	-	1.87	1.87
ULTRA	Debentures and	PUR	3,000.00	-	-	-	-	-	-	150.45	-	-	-	-	150.45
			1,900.00	-	-	-	-	-	-	95.32	-	-	-	-	95.32
VALUE1	Equity Shares	PUR	97,134.00	-	-	-	-	-	-	-	-	-	-	5.30	5.30
		SAL	3.00	-	-	-	-	-	-	-	-	-	^^	-	^^
			100.00	-	-	^^	-	-	-	-	-	-	-	-	^^
			139.00	-	-	-	-	-	-	-	-	-	0.05	-	0.05
			180.00	-	-	-	-	-	-	-	-	-	0.07	-	0.07
			261.00	-	-	-	-	-	-	-	-	-	0.10	-	0.10
			553.00	-	0.02	-	-	-	-	-	-	-	-	-	0.02
			563.00	-	-	-	-	-	-	-	-	-	0.21	-	0.21
			1,058.00	-	0.04	-	-	-	-	-	-	-	-	-	0.04
			1,148.00	-	-	-	-	-	-	-	-	-	0.42	-	0.42
			1,241.00	-	-	-	-	-	-	-	-	-	0.47	-	0.47
			1,807.00	-	-	-	-	-	-	-	-	-	0.65	-	0.65
			2,297.00	-	-	-	-	-	-	-	-	-	0.86	-	0.86
			2,589.00	-	-	-	-	-	-	-	-	-	0.95	-	0.95
			3,101.00	-	-	-	-	-	-	-	-	-	1.18	-	1.18

**Annexure II - Associate Transactions**

**Investment in Associates / Group Companies**

During the period April 01, 2015 to March 31, 2016, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code *	Particulars	Type	Quantity	Asian Paints Limited	Blue Star Limited	City Union Bank Limited	Eastspring Investment Asian Equity Fund	GMR Infra Ltd	ICICI Bank Limited	ICICI HOME FINANCE CO. LIMITED	STERLING HOLIDAY RESORTS (INDIA)	Thomas Cook (India) Limited	United Spirits Limited	WIPRO Limited	Grand Total
			6,741.00	-	0.26	-	-	-	-	-	-	-	-	-	0.26
			10,250.00	-	0.38	-	-	-	-	-	-	-	-	-	0.38
			10,282.00	-	0.39	-	-	-	-	-	-	-	-	-	0.39
			10,916.00	-	0.41	-	-	-	-	-	-	-	-	-	0.41
			13,106.00	-	-	-	-	-	-	-	-	-	4.84	-	4.84
			13,817.00	-	0.50	-	-	-	-	-	-	-	-	-	0.50
			15,071.00	-	-	0.13	-	-	-	-	-	-	-	-	0.13
			16,866.00	-	0.63	-	-	-	-	-	-	-	-	-	0.63
			18,863.00	-	-	-	-	-	-	-	-	-	7.40	-	7.40
			20,943.00	-	-	-	-	-	-	-	-	-	-	1.18	1.18
			38,319.00	-	-	0.34	-	-	-	-	-	-	-	-	0.34
			49,014.00	-	1.76	-	-	-	-	-	-	-	-	-	1.76
			116,170.00	-	-	1.03	-	-	-	-	-	-	-	-	1.03
			122,184.00	-	-	1.10	-	-	-	-	-	-	-	-	1.10
	Term Deposits De	PUR	544,000.00	-	-	-	-	-	5.44	-	-	-	-	-	5.44
VALUE2	Equity Shares	PUR	12,421.00	-	-	-	-	-	-	-	-	-	-	0.67	0.67
			78,065.00	-	-	-	-	-	1.60	-	-	-	-	-	1.60
			94,171.00	-	-	-	-	-	2.94	-	-	-	-	-	2.94
			113,681.00	-	-	-	-	-	-	-	-	-	-	6.11	6.11
			321,935.00	-	-	-	-	-	6.57	-	-	-	-	-	6.57
		SAL	181,234.00	-	-	-	-	-	-	-	-	-	-	11.04	11.04
	Term Deposits De	PUR	305,000.00	-	-	-	-	-	3.05	-	-	-	-	-	3.05
VALUE3	Equity Shares	PUR	825.00	-	-	-	-	-	-	-	-	-	0.19	-	0.19
			7,832.00	-	-	-	-	-	-	-	-	-	-	0.45	0.45
			10,839.00	-	-	-	-	-	-	-	-	-	-	0.60	0.60
			11,281.00	-	-	-	-	-	-	-	-	-	-	0.65	0.65
			15,900.00	-	-	-	-	-	-	-	-	-	-	0.89	0.89
			17,278.00	-	-	-	-	-	-	-	-	-	-	0.96	0.96
			20,722.00	-	-	-	-	-	-	-	-	-	-	1.19	1.19
			30,142.00	-	-	-	-	-	-	-	-	-	8.82	-	8.82
			280,479.00	-	-	-	-	-	7.48	-	-	-	-	-	7.48
			400,000.00	-	-	-	-	-	8.95	-	-	-	-	-	8.95
		SAL	202.00	-	-	-	-	-	-	-	-	-	-	0.01	0.01
			1,347.00	-	-	-	-	-	-	-	-	-	-	0.08	0.08
			2,609.00	-	-	-	-	-	-	-	-	-	-	0.16	0.16
			7,855.00	-	-	-	-	-	-	-	-	-	-	0.47	0.47
			8,226.00	-	-	-	-	-	-	-	-	-	-	0.49	0.49
			32,349.00	-	-	-	-	-	-	-	-	-	-	1.96	1.96
			35,140.00	-	-	-	-	-	-	-	-	-	-	1.90	1.90
			80,479.00	-	-	-	-	-	1.74	-	-	-	-	-	1.74

**Annexure II - Associate Transactions**

**Investment in Associates / Group Companies**

During the period April 01, 2015 to March 31, 2016, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code *	Particulars	Type	Quantity	Asian Paints Limited	Blue Star Limited	City Union Bank Limited	Eastspring Investment Asian Equity Fund	GMR Infra Ltd	ICICI Bank Limited	ICICI HOME FINANCE CO. LIMITED	STERLING HOLIDAY RESORTS (INDIA)	Thomas Cook (India) Limited	United Spirits Limited	WIPRO Limited	Grand Total	
	Term Deposits De	PUR	220,000.00	-	-	-	-	-	2.20	-	-	-	-	-	2.20	
VALUE4	Equity Shares	PUR	16,222.00	-	-	-	-	-	0.33	-	-	-	-	-	0.33	
VALUE5	Equity Shares	PUR	90,000.00	-	-	-	-	-	-	-	-	-	-	4.83	4.83	
			100,000.00	-	-	-	-	-	2.06	-	-	-	-	-	2.06	
			122,000.00	-	-	-	-	-	-	2.22	-	-	-	-	-	2.22
			150,000.00	-	-	-	-	-	-	3.10	-	-	-	-	-	3.10
		SAL	129.00	-	-	-	-	-	-	-	-	-	-	0.05	-	0.05
			4,000.00	-	-	-	-	-	-	-	-	-	-	1.50	-	1.50
			11,500.00	-	-	-	-	-	-	-	-	-	-	4.28	-	4.28
			13,000.00	-	-	-	-	-	-	-	-	-	-	4.84	-	4.84
			40,000.00	-	-	-	-	-	-	-	-	-	-	-	2.27	2.27
90,000.00	-	-	-	-	-	-	-	-	-	-	-	5.48	5.48			
VALUE6	Equity Shares	PUR	4,085.00	-	-	-	-	-	0.13	-	-	-	-	-	0.13	
			5,100.00	-	-	-	-	-	-	-	-	-	-	1.28	1.28	
			13,000.00	-	-	-	-	-	-	-	-	-	-	3.29	3.29	
			24,058.00	-	-	-	-	-	-	-	-	-	-	-	1.42	1.42
			24,415.00	-	-	-	-	-	-	0.78	-	-	-	-	-	0.78
			122,000.00	-	-	-	-	-	-	-	-	-	-	-	7.49	7.49
		340,000.00	-	-	-	-	-	-	7.06	-	-	-	-	-	7.06	
SAL	70,000.00	-	-	-	-	-	-	2.00	-	-	-	-	-	2.00		
VALUE7	Equity Shares	PUR	100.00	-	-	-	-	-	-	-	-	-	0.03	-	0.03	
			200.00	-	-	-	-	-	-	-	-	-	0.06	-	0.06	
			564.00	-	-	-	-	-	-	-	-	-	-	0.03	0.03	
			720.00	-	-	-	-	-	-	-	-	-	-	0.22	-	0.22
			6,615.00	-	-	-	-	-	-	0.14	-	-	-	-	-	0.14
			7,600.00	-	-	-	-	-	-	-	-	-	-	-	0.42	0.42
			13,500.00	-	-	-	-	-	-	0.36	-	-	-	-	-	0.36
VALUE8	Equity Shares	PUR	1,603.00	-	-	-	-	-	-	-	-	0.03	-	-	0.03	
			4,007.00	-	-	-	-	-	-	-	-	-	0.08	-	-	0.08
			5,179.00	-	-	-	-	-	-	-	-	-	0.10	-	-	0.10
			5,580.00	-	-	-	-	-	-	-	-	-	0.11	-	-	0.11
			12,353.00	-	-	-	-	-	-	-	-	-	0.25	-	-	0.25
			23,303.00	-	-	-	-	-	-	-	-	-	0.47	-	-	0.47
			35,236.00	-	-	-	-	-	-	-	-	-	0.78	-	-	0.78
			41,940.00	-	-	-	-	-	-	-	-	-	0.84	-	-	0.84
			51,515.00	-	-	-	-	-	-	-	-	-	1.14	-	-	1.14
			52,500.00	-	-	-	-	-	-	-	-	-	1.16	-	-	1.16
			87,461.00	-	-	-	-	-	-	-	-	-	1.82	-	-	1.82
			100,000.00	-	-	-	-	-	-	-	-	-	2.20	-	-	2.20
			107,419.00	-	-	-	-	-	-	-	-	-	2.24	-	-	2.24

**Annexure II - Associate Transactions**

**Investment in Associates / Group Companies**

During the period April 01, 2015 to March 31, 2016, the following investments were made in the securities of Sponsors / Group Companies / Associate Companies

(Rs. In Crs)

Scheme Code *	Particulars	Type	Quantity	Asian Paints Limited	Blue Star Limited	City Union Bank Limited	Eastspring Investment Asian Equity Fund	GMR Infra Ltd	ICICI Bank Limited	ICICI HOME FINANCE CO. LIMITED	STERLING HOLIDAY RESORTS (INDIA)	Thomas Cook (India) Limited	United Spirits Limited	WIPRO Limited	Grand Total
			125,856.00	-	-	-	-	-	-	-	-	2.32	-	-	2.32
			141,454.00	-	-	-	-	-	-	-	-	2.83	-	-	2.83
			172,366.00	-	-	-	-	-	-	-	-	3.80	-	-	3.80
			262,836.00	-	-	-	-	-	-	-	-	5.26	-	-	5.26
<b>Grand Total</b>				<b>18.49</b>	<b>110.62</b>	<b>87.62</b>	<b>22.22</b>	<b>62.02</b>	<b>4,358.21</b>	<b>377.32</b>	<b>73.42</b>	<b>374.32</b>	<b>433.34</b>	<b>1,359.08</b>	<b>7,276.65</b>

^^ Amount less than Rs. 0.01 crores

**Note:** Above data does not include derivatives (futures & options), Interscheme transactions and corporate actions.

The above transactions were considered sound. Before making an investment, AMC evaluated the same on merits and on arms' length basis and in accordance with the objectives of the scheme.

\* Scheme Name with respective Scheme code

Scheme Code	Scheme Name
BAFIN	ICICI Prudential Banking and Financial Services Fund
BALCD	ICICI Prudential Equity & Debt Fund (formerly known as ICICI Prudential Balanced Fund)
BANPSU	ICICI Prudential Banking & PSU Debt Fund
BUSINESS1	ICICI Prudential Business Cycle Fund Series 1
BUSINESS2	ICICI Prudential Business Cycle Fund Series 2
CAPITA3B60	ICICI Prudential Capital Protection Oriented Fund Series III - Plan B - 60 Months
CAPITA3E60	ICICI Prudential Capital Protection Oriented Fund Series III - Plan E - 60 Months
CAPITA3G60	ICICI Prudential Capital Protection Oriented Fund Series III - Plan G - 60 Months
CAPITA3H60	ICICI Prudential Capital Protection Oriented Fund Series III - Plan H - 60 Months
CAPITA5E	ICICI Prudential Capital Protection Oriented Fund Series V - Plan E - 1100 Days
CAPITA5F	ICICI Prudential Capital Protection Oriented Fund Series V - Plan F - 1100 Days
CAPITA6B	ICICI Prudential Capital Protection Oriented Fund Series VI - Plan B - 1100 Days
CAPITA6D	ICICI Prudential Capital Protection Oriented Fund Series VI - Plan D - 1100 Days
CAPITA6E	ICICI Prudential Capital Protection Oriented Fund Series VI - Plan E - 1100 Days
CAPITA6F	ICICI Prudential Capital Protection Oriented Fund Series VI - Plan F - 1100 Days
CAPITA6G	ICICI Prudential Capital Protection Oriented Fund Series VI - Plan G - 1100 Days
CAPITA6H	ICICI Prudential Capital Protection Oriented Fund Series VI - Plan H - 1100 Days
CNX100	ICICI Prudential Nifty 100 ETF (formerly known as ICICI Prudential Nifty 100 iWIN ETF)
DISCO	ICICI Prudential Value Discovery Fund
DIVYLD	ICICI Prudential Dividend Yield Equity Fund
DYNAMIC	ICICI Prudential Multi-Asset Fund (formerly known as ICICI Prudential Dynamic Plan)
EQDINO	ICICI Prudential Equity - Arbitrage Fund
EQDWTO	ICICI Prudential Balanced Advantage Fund
EQTYINC	ICICI Prudential Equity Savings Fund (formerly known as ICICI Prudential Equity Income Fund)
ESTAR	ICICI Prudential Midcap Fund
F821135S	ICICI Prudential Fixed Maturity Plan-Series 82 - 1135 Days Plan S
F821136P	ICICI Prudential Fixed Maturity Plan-Series 82 - 1136 Days Plan P
FOCUS	ICICI Prudential Bluechip Fund (formerly known as ICICI Prudential Focused Bluechip Equity Fund)
GIFT	ICICI Prudential Child Care Fund (Gift Plan) (formerly known as ICICI Prudential Child Care Plan-Gift Plan )
GROWTH	ICICI Prudential Large & Mid Cap Fund (formerly known as ICICI Prudential Top 100 Fund)
GROWTH1	ICICI Prudential Growth Fund - Series 1
GROWTH2	ICICI Prudential Growth Fund - Series 2
GROWTH3	ICICI Prudential Growth Fund - Series 3
GROWTH4	ICICI Prudential Growth Fund - Series 4
GROWTH5	ICICI Prudential Growth Fund - Series 5
GROWTH6	ICICI Prudential Growth Fund - Series 6
GROWTH7	ICICI Prudential Growth Fund - Series 7
IMPL	ICICI Prudential Regular Savings Fund (formerly known as ICICI Prudential MIP 25 (Monthly income is not assured and is subject to availability of distributable surplus))
INASIA	ICICI Prudential Smallcap Fund (formerly known as ICICI Prudential Indo Asia Equity Fund)
INCOPP	ICICI Prudential Bond Fund (formerly known as ICICI Prudential Income Opportunities Fund)

\* Scheme Name with respective Scheme code

Scheme Code	Scheme Name
INDEX	ICICI Prudential Nifty Index Fund
INFRA	ICICI Prudential Infrastructure Fund
LIQUID	ICICI Prudential Liquid Fund (formerly known as ICICI Prudential Liquid Plan)
LNGFLT	ICICI Prudential Medium Term Bond Fund (formerly known as ICICI Prudential Corporate Bond Fund)
LNGTEM	ICICI Prudential All Seasons Bond Fund (formerly known as ICICI Prudential Long Term Plan)
MULTIPLE6B	ICICI Prudential Multiple Yield Fund Series 6 - 1125 Days Plan B
MULTIPLE6E	ICICI Prudential Multiple Yield Fund Series 6 - 1100 Days Plan E
MULTIPLE6F	ICICI Prudential Multiple Yield Fund Series 6 -1100 Days Plan F
MULTIPLE7F	ICICI Prudential Multiple Yield Fund Series 7 -1100 Days Plan F
MULTIPLE8C	ICICI Prudential Multiple Yield Fund Series 8 -1103 Days Plan C
MULTIPLE8F	ICICI Prudential Multiple Yield Fund Series 8 -1103 Days Plan F
NIFETF	ICICI Prudential Nifty ETF (formerly known as ICICI Prudential Nifty iWIN ETF)
NIFJUN	ICICI Prudential Nifty Next 50 Index Fund
NV20ETF	ICICI Prudential NV20 ETF (formerly known as ICICI Prudential NV20 iWIN ETF)
POWER	ICICI Prudential Multicap Fund
RECOVERY1	ICICI Prudential India Recovery Fund - Series 1
RECOVERY2	ICICI Prudential India Recovery Fund - Series 2
RECOVERY3	ICICI Prudential India Recovery Fund - Series 3
RECOVERY4	ICICI Prudential India Recovery Fund - Series 4
RECOVERY5	ICICI Prudential India Recovery Fund - Series 5
RECOVERY7	ICICI Prudential India Recovery Fund - Series 7
REGULAR	ICICI Prudential Credit Risk Fund (formerly known as ICICI Prudential Regular Savings Fund)
RIGHT	ICICI Prudential R.I.G.H.T. (Rewards of Investing & Generation of Healthy Tax-savings) Fund
SERVE	ICICI Prudential Exports and Services Fund (formerly known as ICICI Prudential Exports and Other Services Fund)
SHTERM	ICICI Prudential Short Term Fund (formerly known as ICICI Prudential Short Term Plan)
SINDEX	ICICI Prudential Sensex Index Fund
SPICE	ICICI Prudential Sensex ETF (formerly known as ICICI Prudential Sensex iWIN ETF)
STUDY	ICICI Prudential Child Care Plan-Study Plan
TARGET	ICICI Prudential Focused Equity Fund (formerly known as ICICI Prudential Select Large Cap Fund)
TAX	ICICI Prudential Long Term Equity Fund (Tax Saving)
ULTRA	ICICI Prudential Corporate Bond Fund (formerly known as ICICI Prudential Ultra Short Term Plan)
VALUE1	ICICI Prudential Value Fund - Series 1
VALUE10	ICICI Prudential Value Fund - Series 10
VALUE11	ICICI Prudential Value Fund - Series 11
VALUE12	ICICI Prudential Value Fund - Series 12
VALUE13	ICICI Prudential Value Fund - Series 13
VALUE14	ICICI Prudential Value Fund - Series 14
VALUE15	ICICI Prudential Value Fund - Series 15
VALUE16	ICICI Prudential Value Fund - Series 16
VALUE17	ICICI Prudential Value Fund - Series 17
VALUE18	ICICI Prudential Value Fund - Series 18

\* Scheme Name with respective Scheme code

Scheme Code	Scheme Name
VALUE19	ICICI Prudential Value Fund - Series 19
VALUE2	ICICI Prudential Value Fund - Series 2
VALUE3	ICICI Prudential Value Fund - Series 3
VALUE4	ICICI Prudential Value Fund - Series 4
VALUE5	ICICI Prudential Value Fund - Series 5
VALUE6	ICICI Prudential Value Fund - Series 6
VALUE7	ICICI Prudential Value Fund Series 7
VALUE8	ICICI Prudential Value Fund Series 8
VALUE9	ICICI Prudential Value Fund - Series 9
CAPITA10B	ICICI Prudential Capital Protection Oriented Fund Series X - Plan B - 1375 Days
CAPITA11A	ICICI Prudential Capital Protection Oriented Fund Series XI - Plan A - 2056 Days
CAPITA4H36	ICICI Prudential Capital Protection Oriented Fund Series IV - Plan H - 36 Months
CAPITA5B	ICICI Prudential Capital Protection Oriented Fund Series V - Plan B - 1100 Days
CAPITA5D	ICICI Prudential Capital Protection Oriented Fund Series V - Plan D - 1100 Days
CAPITA8D	ICICI Prudential Capital Protection Oriented Fund Series VIII - 1101 Days Plan D
CAPITAL560	ICICI Prudential Capital Protection Oriented Fund - Series V - 60 Months
EQUITY1	ICICI Prudential Equity Savings Fund - Series 1
GROWTH8	ICICI Prudential Growth Fund - Series 8
INCDIV	ICICI Prudential Long Term Bond Fund (formerly known as ICICI Prudential Income Plan)
MEDIUM	ICICI Prudential Dynamic Bond Fund
MIP	ICICI Prudential Monthly Income Plan (Monthly income is not assured and is subject to availability of distributable surplus)
MULTIPL11D	ICICI Prudential Multiple Yield Fund Series 11 -1361 Days Plan D
MULTIPLE3B	ICICI Prudential Multiple Yield Fund - Series 3 - Plan B
MULTIPLE3C	ICICI Prudential Multiple Yield Fund - Series 3 - Plan C
MULTIPLE3D	ICICI Prudential Multiple Yield Fund - Series 3 - Plan D
MULTIPLE4C	ICICI Prudential Multiple Yield Fund - Series 4 - 1100 Days - Plan C
MULTIPLE4E	ICICI Prudential Multiple Yield Fund - Series 4 - 1100 Days - Plan E
MULTIPLE5A	ICICI Prudential Multiple Yield Fund - Series 5 - 1100 Days - Plan A
MULTIPLE5B	ICICI Prudential Multiple Yield Fund - Series 5 - 1100 Days - Plan B
MULTIPLE5D	ICICI Prudential Multiple Yield Fund - Series 5 - 1100 Days - Plan D
MULTIPLE6A	ICICI Prudential Multiple Yield Fund - Series 6 - 1100 Days - Plan A
MULTIPLE8D	ICICI Prudential Multiple Yield Fund Series 8 -1822 Days Plan D
BLEND A	ICICI Prudential Blended Plan - Plan A
CAPITA1036	ICICI Prudential Capital Protection Oriented Fund Series II - Series X - 36 Months
CAPITA3A36	ICICI Prudential Capital Protection Oriented Fund Series III - Plan A - 36 Months
CAPITA3C36	ICICI Prudential Capital Protection Oriented Fund Series III - Plan C - 36 Months
CAPITA3D36	ICICI Prudential Capital Protection Oriented Fund Series III - Plan D - 36 Months
CAPITA3F36	ICICI Prudential Capital Protection Oriented Fund Series III - Plan F - 36 Months
CAPITA4F60	ICICI Prudential Capital Protection Oriented Fund Series IV - Plan F - 60 Months
CAPITA5A	ICICI Prudential Capital Protection Oriented Fund Series V - Plan A - 5 Year Plan
CAPITA7F	ICICI Prudential Capital Protection Oriented Fund Series VII - Plan F - 1288 Days

\* Scheme Name with respective Scheme code

Scheme Code	Scheme Name
CAPITA7G	ICICI Prudential Capital Protection Oriented Fund Series VII - Plan G - 1285 Days
CAPITA7H	ICICI Prudential Capital Protection Oriented Fund Series VII - Plan H - 1284 Days
CAPITA8C	ICICI Prudential Capital Protection Oriented Fund Series VIII 1103 Days Plan C
CAPITA8E	ICICI Prudential Capital Protection Oriented Fund Series VIII 1107 Days Plan E
CAPITA8F	ICICI Prudential Capital Protection Oriented Fund Series VIII 1115 Days Plan F
CAPITA8G	ICICI Prudential Capital Protection Oriented Fund Series VIII 1101 Days Plan G
CAPITA8H	ICICI Prudential Capital Protection Oriented Fund Series VIII 1105 Days Plan H
CAPITA8I	ICICI Prudential Capital Protection Oriented Fund Series VIII 1290 Days Plan I
CAPITA9B	ICICI Prudential Capital Protection Oriented Fund Series IX - Plan B - 1103 Days
CAPITA9C	ICICI Prudential Capital Protection Oriented Fund Series IX - Plan C - 1195 Days
CAPITA9D	ICICI Prudential Capital Protection Oriented Fund Series IX - Plan D - 1378 Days
CAPITA9E	ICICI Prudential Capital Protection Oriented Fund Series IX - Plan E - 1325 Days
CAPITAL936	ICICI Prudential Capital Protection Oriented Fund II - Series IX - 36 Months Plan
FMCG	ICICI Prudential FMCG Fund
MULTIPL10A	ICICI Prudential Multiple Yield Fund Series 10 -1775 Days Plan A
MULTIPL10B	ICICI Prudential Multiple Yield Fund Series 10 -1825 Days Plan B
MULTIPLE3A	ICICI Prudential Multiple Yield Fund - Series 3 - Plan A
MULTIPLE4A	ICICI Prudential Multiple Yield Fund - Series 4 - 1825 Days - Plan A
MULTIPLE4B	ICICI Prudential Multiple Yield Fund - Series 4 - 1825 Days - Plan B
MULTIPLE7B	ICICI Prudential Multiple Yield Fund Series 7 -1825 Days Plan B
SWEEP	ICICI Prudential Money Market Fund
TECH	ICICI Prudential Technology Fund

Annexure III

Aggregate market value of securities of sponsors/ group companies/ AMC held by the Schemes of the Fund

( ₹ In Millions)

Scheme Name	FY 2017-2018		FY 2016-2017		FY 2015-2016	
	Market Value of Investment	% to AUM	Market Value of Investment	% to AUM	Market Value of Investment	% to AUM
ICICI Prudential Banking & Financial Services Fund	3,033.35	11.87%	1,502.98	9.15%	871.89	10.27%
ICICI Prudential Equity & Debt Fund	20,089.36	7.28%	10,337.55	11.30%	995.99	3.77%
ICICI Prudential Banking & PSU Debt Fund	4,836.88	8.21%	1,991.52	2.73%	1,049.09	3.37%
ICICI Prudential Blended Plan - Plan A	-	-	-	-	700.00	21.51%
ICICI Prudential Business Cycle Fund - Series 1	217.69	7.44%	152.03	4.80%	-	-
ICICI Prudential Business Cycle Fund - Series 2	-	-	112.91	7.43%	-	-
ICICI Prudential Capital Protection Oriented Fund – Series X – 1375 Days Plan B	46.92	2.17%	42.42	2.06%	-	-
ICICI Prudential Capital Protection Oriented Fund - Series XI - Plan A 2056 Days	4.63	1.77%	4.19	1.69%	-	-
ICICI Prudential Capital Protection Oriented Fund Series III - Plan B - 60 Months	-	-	30.94	2.70%	26.44	2.56%
ICICI Prudential Capital Protection Oriented Fund Series III - Plan E - 60 Months	-	-	45.25	3.28%	38.68	3.09%
ICICI Prudential Capital Protection Oriented Fund III - PLAN G - 60 Months	-	-	11.95	2.62%	10.22	2.48%
ICICI Prudential Capital Protection Oriented Fund III - PLAN H - 60 Months	-	-	15.79	2.73%	13.49	2.56%
ICICI Prudential Capital Protection Oriented Fund IV - PLAN A - 60 Months	18.82	2.32%	17.02	2.21%	14.55	2.08%
ICICI Prudential Capital Protection Oriented Fund IV - PLAN C - 60 Months	14.28	2.95%	12.91	2.82%	11.04	2.65%

( ₹ In Millions)

Scheme Name	FY 2017-2018		FY 2016-2017		FY 2015-2016	
	Market Value of Investment	% to AUM	Market Value of Investment	% to AUM	Market Value of Investment	% to AUM
ICICI Prudential Capital Protection Oriented Fund IV - PLAN D - 60 Months	39.16	3.04%	35.41	2.90%	30.27	2.74%
ICICI Prudential Capital Protection Oriented Fund IV - PLAN F - 60 Months	38.79	2.88%	35.07	2.79%	29.98	2.64%
ICICI Prudential Capital Protection Oriented Fund IV - PLAN G - 60 Months	27.22	2.28%	24.61	2.19%	21.04	2.07%
ICICI Prudential Capital Protection Oriented Fund Series IV - Plan H - 36 Months	-	-	-	-	24.63	2.45%
ICICI Prudential Capital Protection Oriented Fund V - PLAN A - 5 Years	22.99	3.40%	20.79	3.27%	17.77	3.09%
ICICI Prudential Capital Protection Oriented Fund Series V - Plan B - 1100 Days	-	-	-	-	29.38	2.77%
ICICI Prudential Capital Protection Oriented Fund V - PLAN C - 1825 Days	18.41	2.71%	16.64	2.57%	14.23	2.42%
ICICI Prudential Capital Protection Oriented Fund Series V - Plan D - 1100 Days	-	-	-	-	26.63	2.36%
ICICI Prudential Capital Protection Oriented Fund Series V - Plan E - 1100 Days	-	-	18.16	2.64%	15.52	2.43%
ICICI Prudential Capital Protection Oriented Fund Series V - Plan F - 1100 Days	-	-	8.32	1.90%	7.11	1.74%
ICICI Prudential Capital Protection Oriented Fund VI - PLAN A - 1825 Days	10.12	2.31%	9.15	2.20%	7.82	2.07%
ICICI Prudential Capital Protection Oriented Fund Series VI - Plan B - 1100 Days	-	-	8.88	1.54%	7.59	1.42%
ICICI Prudential Capital Protection Oriented Fund VI - PLAN C - 1825 Days	10.75	2.45%	9.72	2.32%	8.31	2.17%
ICICI Prudential Capital Protection Oriented Fund Series VI - Plan D - 1100 Days	-	-	14.72	1.83%	12.58	1.68%

( ₹ In Millions)

Scheme Name	FY 2017-2018		FY 2016-2017		FY 2015-2016	
	Market Value of Investment	% to AUM	Market Value of Investment	% to AUM	Market Value of Investment	% to AUM
ICICI Prudential Capital Protection Oriented Fund Series VI - Plan E - 1100 Days	-	-	16.64	1.82%	14.22	1.67%
ICICI Prudential Capital Protection Oriented Fund Series VI - Plan F - 1100 Days	-	-	9.20	1.22%	7.86	1.12%
ICICI Prudential Capital Protection Oriented Fund Series VI - Plan G - 1100 Days	-	-	10.13	1.22%	8.66	1.12%
ICICI Prudential Capital Protection Oriented Fund Series VI - Plan H - 1100 Days	-	-	13.22	1.82%	11.30	1.68%
ICICI Prudential Capital Protection Oriented Fund VII - PLAN A - 1285 Days	12.63	1.50%	11.42	1.44%	9.76	1.34%
ICICI Prudential Capital Protection Oriented Fund VII - PLAN B - 1285 Days	11.49	1.46%	10.39	1.42%	8.88	1.32%
ICICI Prudential Capital Protection Oriented Fund VII - PLAN D - 1822 Days	6.79	2.19%	6.14	2.09%	5.25	1.96%
ICICI Prudential Capital Protection Oriented Fund VII - PLAN E - 1284 Days	7.92	2.10%	7.16	2.00%	6.12	1.84%
ICICI Prudential Capital Protection Oriented Fund VII - PLAN F - 1288 Days	8.61	1.94%	7.79	1.85%	6.65	1.70%
ICICI Prudential Capital Protection Oriented Fund VII - PLAN G - 1285 Days	12.09	1.71%	10.93	1.61%	9.35	1.50%
ICICI Prudential Capital Protection Oriented Fund VII - PLAN H - 1284 Days	12.03	1.70%	10.87	1.61%	9.30	1.50%
ICICI Prudential Capital Protection Oriented Fund VIII - PLAN C - 1103 Days	3.76	1.03%	3.40	0.99%	2.91	0.90%
ICICI Prudential Capital Protection Oriented Fund VIII - PLAN D - 1101 Days	26.36	6.58%	10.24	2.67%	6.03	1.71%
ICICI Prudential Capital Protection Oriented Fund VIII - PLAN E - 1107 Days	19.89	3.31%	4.39	0.77%	3.75	0.72%

( ₹ In Millions)

Scheme Name	FY 2017-2018		FY 2016-2017		FY 2015-2016	
	Market Value of Investment	% to AUM	Market Value of Investment	% to AUM	Market Value of Investment	% to AUM
ICICI Prudential Capital Protection Oriented Fund VIII - PLAN F - 1115 Days	75.20	2.27%	71.36	2.27%	34.87	1.21%
ICICI Prudential Capital Protection Oriented Fund VIII - PLAN G - 1101 Days	6.13	1.75%	5.54	1.66%	4.74	1.53%
ICICI Prudential Capital Protection Oriented Fund VIII - PLAN H - 1105 Days	3.18	0.86%	2.88	0.81%	2.46	0.76%
ICICI Prudential Capital Protection Oriented Fund VIII - PLAN I - 1290 Days	4.77	1.75%	4.31	1.67%	3.69	1.56%
ICICI Prudential Capital Protection Oriented Fund IX - PLAN B - 1103 Days	18.14	1.90%	16.40	1.82%	14.02	1.68%
ICICI Prudential Capital Protection Oriented Fund IX - PLAN C - 1195 Days	53.05	3.13%	50.33	3.13%	24.73	1.68%
ICICI Prudential Capital Protection Oriented Fund IX - PLAN D - 1378 Days	22.92	2.26%	20.73	2.15%	17.72	2.01%
ICICI Prudential Capital Protection Oriented Fund IX - PLAN E - 1325 Days	15.47	2.13%	13.99	2.05%	11.96	1.92%
ICICI Prudential Capital Protection Oriented Fund IX - PLAN F - 1120 Days	25.17	7.79%	25.44	8.41%	-	-
ICICI Prudential Capital Protection Oriented Fund - Series V - 60 Months	-	-	-	-	20.62	1.80%
ICICI Prudential Nifty 100 ETF	14.81	3.95%	13.52	4.08%	10.27	4.07%
ICICI Prudential Value Discovery Fund	-	-	9,342.36	5.49%	7,630.83	6.80%
ICICI Prudential Dividend Yield Equity Fund	92.97	4.50%	100.01	4.95%	183.08	9.09%
ICICI Prudential Multi-Asset Fund	4,960.66	4.45%	4,933.15	7.73%	2,425.72	4.64%
ICICI Prudential Equity - Arbitrage Fund	855.68	0.98%	2,161.51	3.01%	4,400.00	14.18%
ICICI Prudential Balanced Advantage Fund	11,636.22	4.47%	11,436.07	6.28%	4,048.58	3.67%
ICICI Prudential Equity Savings Fund	1,360.13	4.62%	1,485.33	10.06%	285.57	4.90%

( ₹ In Millions)

Scheme Name	FY 2017-2018		FY 2016-2017		FY 2015-2016	
	Market Value of Investment	% to AUM	Market Value of Investment	% to AUM	Market Value of Investment	% to AUM
ICICI Prudential Equity Savings Fund - Series 1	-	-	-	-	51.30	8.03%
ICICI Prudential Midcap Fund	116.27	0.80%	-	-	-	-
ICICI Prudential Fixed Maturity Plan - Series 77 - 1130 Days Plan D	20.05	1.26%	20.38	1.37%	-	-
ICICI Prudential Fixed Maturity Plan - Series 77 - 1132 Days Plan A	50.13	3.45%	50.94	3.70%	-	-
ICICI Prudential Fixed Maturity Plan - Series 77 - 1134 Days Plan H	29.08	2.01%	29.55	2.20%	-	-
ICICI Prudential Fixed Maturity Plan - Series 78 - 1102 Days Plan Z	30.21	10.36%	30.52	11.22%	-	-
ICICI Prudential Fixed Maturity Plan - Series 78 - 1115 Days Plan X	281.94	9.50%	284.88	10.30%	279.76	11.06%
ICICI Prudential Fixed Maturity Plan - Series 78 - 1130 Days Plan T	115.80	9.39%	117.00	10.17%	114.90	10.91%
ICICI Prudential Fixed Maturity Plan - Series 78 - 1135 Days Plan W	120.83	8.06%	122.09	8.72%	119.90	9.33%
ICICI Prudential Fixed Maturity Plan - Series 78 - 1150 Days Plan N	161.11	7.26%	162.79	7.86%	159.86	8.44%
ICICI Prudential Fixed Maturity Plan - Series 78 - 1156 Days Plan U	80.55	7.96%	81.39	8.61%	79.93	9.20%
ICICI Prudential Fixed Maturity Plan - Series 78 - 1168 Days Plan J	122.85	8.45%	124.13	9.15%	121.89	9.83%
ICICI Prudential Fixed Maturity Plan - Series 78 - 1170 Days Plan I	181.25	8.23%	183.14	8.91%	179.84	9.57%
ICICI Prudential Fixed Maturity Plan - Series 78 - 1185 Days Plan F	221.53	15.86%	223.83	17.19%	219.81	18.45%
ICICI Prudential Fixed Maturity Plan - Series 78 - 1190 Days Plan C	189.81	8.54%	191.78	9.25%	188.34	9.91%
ICICI Prudential Fixed Maturity Plan - Series 78 - 1190 Days Plan E	221.53	16.09%	223.83	17.44%	219.81	18.72%
ICICI Prudential Fixed Maturity Plan - Series 78 - 1212 Days Plan A	297.05	14.70%	300.14	15.90%	294.75	17.04%
ICICI Prudential Fixed Maturity Plan - Series 79 - 1105 Days Plan B	25.17	8.68%	25.44	9.41%	-	-
ICICI Prudential Fixed Maturity Plan - Series 79 - 1120 Days Plan J	20.14	1.46%	20.35	1.57%	-	-
ICICI Prudential Fixed Maturity Plan - Series 79 - 1130 Days Plan E	20.14	7.99%	20.35	8.62%	-	-
ICICI Prudential Fixed Maturity Plan - Series 82 - 1135 Days Plan S	135.42	4.57%	-	-	-	-
ICICI Prudential Fixed Maturity Plan - Series 82 - 1136 Days Plan P	616.92	10.31%	-	-	-	-
ICICI Prudential Bluechip Fund	13,275.03	8.24%	8,947.41	6.97%	6,386.30	6.41%

( ₹ In Millions)

Scheme Name	FY 2017-2018		FY 2016-2017		FY 2015-2016	
	Market Value of Investment	% to AUM	Market Value of Investment	% to AUM	Market Value of Investment	% to AUM
ICICI Prudential Child Care Fund (Gift Plan)	-	-	181.36	4.45%	128.83	4.37%
ICICI Prudential Large & Mid Cap Fund	1,566.10	5.16%	1,522.68	7.46%	695.58	5.36%
ICICI Prudential Growth Fund - Series 1	71.98	7.63%	505.11	8.12%	478.37	8.65%
ICICI Prudential Growth Fund - Series 2	29.40	6.72%	303.89	5.90%	154.27	3.59%
ICICI Prudential Growth Fund - Series 3	-	-	208.79	5.58%	178.47	6.03%
ICICI Prudential Growth Fund - Series 4	113.21	7.19%	124.99	6.58%	86.90	5.42%
ICICI Prudential Growth Fund - Series 5	112.24	7.74%	123.82	7.49%	55.25	4.35%
ICICI Prudential Growth Fund - Series 6	129.33	6.82%	159.92	7.47%	62.39	3.75%
ICICI Prudential Growth Fund - Series 7	67.35	7.39%	86.73	8.02%	52.06	6.25%
ICICI Prudential Growth Fund - Series 8	-	-	-	-	51.58	9.10%
ICICI Prudential Regular Savings Fund	695.53	5.08%	193.79	1.51%	76.12	0.65%
ICICI Prudential Smallcap Fund	347.97	20.21%	317.81	19.34%	171.63	12.96%
ICICI Prudential Bond Fund	2,973.95	7.56%	1,317.56	3.19%	-	-
ICICI Prudential Nifty Index Fund	138.11	4.31%	122.91	4.69%	91.75	4.65%
ICICI Prudential Infrastructure Fund	835.47	5.31%	1,180.35	7.82%	1,366.69	10.89%
ICICI Prudential Medium Term Bond Fund	2,015.35	2.54%	2,505.17	4.19%	-	-
ICICI Prudential All Seasons Bond Fund	147.76	0.63%	-	-	-	-
ICICI Prudential Monthly Income Plan (Monthly income is not assured and is subject to availability of distributable surplus)	49.25	1.44%	49.66	1.49%	20.23	0.60%
ICICI Prudential Multiple Yield Fund - Series 10 - 1775 Days - Plan A	26.09	1.93%	23.59	1.84%	20.16	1.74%
ICICI Prudential Multiple Yield Fund - Series 10 - 1825 Days - Plan B	21.02	2.75%	19.00	2.63%	16.24	2.48%
ICICI Prudential Multiple Yield Fund - Series 11 - Plan D 1361 Days	3.30	1.08%	2.98	1.04%	-	-
ICICI Prudential Multiple Yield Fund - Series 3 - Plan B	-	-	-	-	19.20	3.10%

( ₹ In Millions)

Scheme Name	FY 2017-2018		FY 2016-2017		FY 2015-2016	
	Market Value of Investment	% to AUM	Market Value of Investment	% to AUM	Market Value of Investment	% to AUM
ICICI Prudential Multiple Yield Fund - Series 3 - Plan C	-	-	-	-	11.85	3.08%
ICICI Prudential Multiple Yield Fund - Series 3 - Plan D	-	-	-	-	7.78	2.20%
ICICI Prudential Multiple Yield Fund - Series 4 - 1825 Days Plan A	50.33	4.80%	27.37	2.77%	23.40	2.64%
ICICI Prudential Multiple Yield Fund - Series 4 - 1825 Days Plan B	19.50	2.89%	17.63	2.77%	15.07	2.64%
ICICI Prudential Multiple Yield Fund - Series 4 - 1100 Days - Plan C	-	-	-	-	16.09	2.60%
ICICI Prudential Multiple Yield Fund - Series 4 - 1825 Days Plan D	11.13	2.94%	10.07	2.81%	8.61	2.68%
ICICI Prudential Multiple Yield Fund - Series 4 - 1100 Days - Plan E	-	-	-	-	8.28	1.84%
ICICI Prudential Multiple Yield Fund - Series 5 - 1100 Days - Plan A	-	-	-	-	24.35	1.83%
ICICI Prudential Multiple Yield Fund - Series 5 - 1100 Days - Plan B	-	-	-	-	14.78	1.64%
ICICI Prudential Multiple Yield Fund - Series 5 - 1825 Days - Plan C	13.88	2.92%	12.55	2.80%	10.73	2.65%
ICICI Prudential Multiple Yield Fund - Series 5 - 1100 Days - Plan D	-	-	-	-	7.91	1.74%
ICICI Prudential Multiple Yield Fund - Series 6 - 1100 Days - Plan A	-	-	-	-	10.43	2.17%
ICICI Prudential Multiple Yield Fund Series VI - 1125 Days Plan B	-	-	10.67	2.11%	9.12	1.94%
ICICI Prudential Multiple Yield Fund - Series 6 - 1825 Days - Plan C	18.54	2.65%	16.76	2.52%	14.33	2.38%
ICICI Prudential Multiple Yield Fund - Series 6 - 1825 Days - Plan D	12.87	3.01%	11.63	2.87%	9.95	2.70%
ICICI Prudential Multiple Yield Fund Series VI - 1100 Days Plan E	-	-	14.96	2.39%	12.79	2.19%
ICICI Prudential Multiple Yield Fund Series VI -1100 Days Plan F	-	-	17.58	2.70%	15.03	2.49%
ICICI Prudential Multiple Yield Fund Series VII -1100 Days Plan A	-	-	6.53	1.55%	5.58	1.42%
ICICI Prudential Multiple Yield Fund - Series 7 - 1825 Days - Plan B	5.23	1.72%	4.73	1.62%	4.04	1.51%
ICICI Prudential Multiple Yield Fund - Series 7 - 1825 Days - Plan C	13.19	2.71%	11.93	2.54%	10.20	2.36%
ICICI Prudential Multiple Yield Fund - Series 7 - 1338 Days - Plan D	14.79	2.56%	13.37	2.44%	11.43	2.24%
ICICI Prudential Multiple Yield Fund - Series 7 - 1825 Days - Plan E	9.09	2.49%	8.22	2.33%	7.03	2.17%
ICICI Prudential Multiple Yield Fund Series VII -1100 Days Plan F	-	-	14.71	2.39%	12.57	2.20%

( ₹ In Millions)

Scheme Name	FY 2017-2018		FY 2016-2017		FY 2015-2016	
	Market Value of Investment	% to AUM	Market Value of Investment	% to AUM	Market Value of Investment	% to AUM
ICICI Prudential Multiple Yield Fund - Series 8 - 1824 Days - Plan A	6.08	1.53%	5.50	1.45%	4.70	1.34%
ICICI Prudential Multiple Yield Fund Series VIII -1103 Days Plan C	-	-	14.06	2.01%	12.02	1.83%
ICICI Prudential Multiple Yield Fund - Series 8 - 1822 Days - Plan D	10.30	2.75%	9.32	2.56%	6.73	2.02%
ICICI Prudential Multiple Yield Fund Series VIII -1103 Days Plan F	-	-	12.53	1.64%	10.71	1.50%
ICICI Prudential Nifty ETF	373.35	4.43%	461.22	4.68%	254.82	4.94%
ICICI Prudential Nifty Next 50 Index Fund	28.86	1.57%	6.07	1.08%	-	-
ICICI Prudential NV20 ETF	9.66	10.91%	7.87	10.87%	-	-
ICICI Prudential Multicap Fund	-	-	585.46	2.34%	533.71	5.12%
ICICI Prudential India Recovery Fund - Series 1	200.10	8.02%	90.08	3.00%	-	-
ICICI Prudential India Recovery Fund - Series 2	250.08	7.56%	176.05	4.75%	78.64	2.73%
ICICI Prudential India Recovery Fund – Series 3	107.65	8.17%	74.14	4.53%	28.40	2.29%
ICICI Prudential India Recovery Fund – Series 4	-	-	21.85	5.80%	9.69	3.17%
ICICI Prudential India Recovery Fund – Series 5	-	-	50.44	6.59%	-	-
ICICI Prudential India Recovery Fund – Series 7	31.58	7.40%	38.76	7.74%	-	-
ICICI Prudential Credit Risk Fund	3,022.94	2.98%	-	-	-	-
ICICI Prudential R.I.G.H.T (Rewards of Investing & Generation of Healthy Tax-savings) Fund	14.45	2.87%	31.45	6.00%	26.88	5.48%
ICICI Prudential Exports & Services Fund	-	-	257.10	3.97%	-	-
ICICI Prudential Short Term Fund	295.53	0.35%	906.71	1.03%	262.64	0.51%
ICICI Prudential Sensex Index Fund	1.96	5.34%	-	-	-	-
ICICI Prudential Sensex ETF	1.67	5.35%	3.25	5.88%	2.61	5.91%
ICICI Prudential Child Care Plan (Study Plan)	11.12	0.85%	4.79	0.46%	-	-
ICICI Prudential Focused Equity Fund	-	-	586.10	7.78%	495.26	8.98%

( ₹ In Millions)

Scheme Name	FY 2017-2018		FY 2016-2017		FY 2015-2016	
	Market Value of Investment	% to AUM	Market Value of Investment	% to AUM	Market Value of Investment	% to AUM
ICICI Prudential Long Term Equity Fund (Tax Saving)	-	-	925.67	2.15%	569.70	1.98%
ICICI Prudential Corporate Bond Fund	2,866.01	4.31%	3,926.17	4.83%	469.09	0.75%
ICICI Prudential Value Fund - Series 1	120.88	5.02%	128.74	4.57%	-	-
ICICI Prudential Value Fund – Series 10	59.18	4.10%	105.22	6.99%	-	-
ICICI Prudential Value Fund – Series 11	40.47	2.89%	64.23	4.98%	-	-
ICICI Prudential Value Fund - Series 12	308.38	4.70%	-	-	-	-
ICICI Prudential Value Fund - Series 13	556.69	8.27%	-	-	-	-
ICICI Prudential Value Fund - Series 14	140.08	2.65%	-	-	-	-
ICICI Prudential Value Fund - Series 15	251.07	4.39%	-	-	-	-
ICICI Prudential Value Fund - Series 16	267.76	4.50%	-	-	-	-
ICICI Prudential Value Fund - Series 17	57.94	3.08%	-	-	-	-
ICICI Prudential Value Fund - Series 18	33.40	2.75%	-	-	-	-
ICICI Prudential Value Fund - Series 19	749.09	4.26%	-	-	-	-
ICICI Prudential Value Fund - Series 2	118.85	7.80%	149.35	8.09%	235.50	4.49%
ICICI Prudential Value Fund - Series 3	11.55	1.90%	65.91	9.33%	141.99	4.92%
ICICI Prudential Value Fund - Series 4	22.64	2.89%	98.96	5.50%	84.59	5.36%
ICICI Prudential Value Fund - Series 5	12.97	7.61%	357.41	7.80%	207.32	5.85%
ICICI Prudential Value Fund - Series 6	184.68	8.40%	180.27	7.85%	132.64	7.20%
ICICI Prudential Value Fund - Series 7	6.46	5.61%	10.78	8.05%	4.76	4.59%
ICICI Prudential Value Fund - Series 9	225.76	8.00%	243.22	8.64%	-	-
<b>Total</b>	<b>83,939.41</b>		<b>74,201.19</b>		<b>39,199.00</b>	

Before making an investment, the AMC evaluated the same on merits and on arms' length basis and in accordance with the objectives of the scheme.

## ICICI Prudential Mutual Fund

### Annexure IV - Payments Made to Group Companies

<b>ICICI Bank Limited – Bank Charges (Amount in Millions)</b>			
<b>Name of the Scheme</b>	<b>2017-18</b>	<b>2016-17</b>	<b>2015-2016</b>
ICICI Prudential Advisor Series - Passive Strategy Fund (formerly known as ICICI Prudential Advisor series Long Term Savings Plan)	^^	0.0002	0.0003
ICICI Prudential Banking and Financial Services Fund	1.5319	0.5471	0.4649
ICICI Prudential Equity & Debt Fund (formerly known as ICICI Prudential Balanced Fund)	5.5431	1.7248	1.6363
ICICI Prudential Banking & PSU Debt Fund	0.0118	0.0111	0.0049
ICICI Prudential Blended Plan - Plan A **	-	-	3.2996
ICICI Prudential Blended Plan - Plan B **	-	0.0001	0.0002
ICICI Prudential Advisor Series - Hybrid Fund (formerly known as ICICI Prudential Advisor series - Cautious Plan)	^^	0.0001	0.0001
ICICI Prudential Value Discovery Fund	8.8512	8.7237	6.9491
ICICI Prudential Dividend Yield Equity Fund	0.0584	0.0573	0.0802
ICICI Prudential Multi-Asset Fund (formerly known as ICICI Prudential Dynamic Plan)	4.2032	3.6398	5.0537
ICICI Prudential Equity - Arbitrage Fund	30.2637	21.9220	19.1109
ICICI Prudential Balanced Advantage Fund	31.2716	10.2703	13.3484
ICICI Prudential Equity Savings Fund (formerly known as ICICI Prudential Equity Income Fund)	4.9899	1.6060	2.0272
ICICI Prudential Midcap Fund	0.7269	0.5800	0.5640
ICICI Prudential Fixed Maturity Plan-Series 64-3 Year Plan K	-	-	0.0019
ICICI Prudential Fixed Maturity Plan-Series 68-369 Days Plan K	-	0.0002	-
ICICI Prudential Fixed Maturity Plan-Series 69-366 Days Plan A	-	0.0001	-
ICICI Prudential Fixed Maturity Plan-Series 69-433 Days Plan E	-	0.0003	-
ICICI Prudential Fixed Maturity Plan-Series 70-367 Days Plan N	-	0.0001	-
ICICI Prudential Fixed Maturity Plan-Series 72-366 Days Plan C	-	0.0001	-
ICICI Prudential Fixed Maturity Plan-Series 72-368 Days Plan A	-	0.0001	-
ICICI Prudential Fixed Maturity Plan-Series 72-370 Days Plan G	-	0.0001	-
ICICI Prudential Fixed Maturity Plan-Series 74-367 Days Plan N	-	-	0.0003
ICICI Prudential Fixed Maturity Plan-Series 74-368 Days Plan R	-	-	0.0002
ICICI Prudential Fixed Maturity Plan Series 74 - 368 Days Plan Y	-	-	0.0003
ICICI Prudential Fixed Maturity Plan-Series 74-369 Days Plan L	-	-	0.0003
ICICI Prudential Fixed Maturity Plan-Series 74-370 Days Plan A	^^	-	0.0005
ICICI Prudential Fixed Maturity Plan-Series 74-370 Days Plan Q	-	-	0.0001
ICICI Prudential Fixed Maturity Plan-Series 74-780 Days Plan E	-	0.0004	-
ICICI Prudential Savings Fund (formerly known as ICICI Prudential Flexible Income Plan)	0.1021	0.1548	0.2052
ICICI Prudential Floating Interest Fund (formerly known as ICICI Prudential Savings Fund)	0.1914	0.2681	0.1703
ICICI Prudential FMCG Fund	0.0749	0.0965	0.1097
ICICI Prudential Bluechip Fund (formerly known as ICICI Prudential Focused Bluechip Equity Fund)	6.2763	6.1152	6.3938
ICICI Prudential Child Care Fund (Gift Plan) (formerly known as ICICI Prudential Child Care Plan-Gift Plan )	0.1341	0.0967	0.1740
ICICI Prudential Gilt Fund (formerly known as ICICI Prudential Long Term Gilt Fund)	0.0059	0.0071	0.0048
ICICI Prudential Gilt Fund - Investment Plan - PF Option	0.0012	0.0011	0.0029
ICICI Prudential Short Term Gilt Fund	^^	0.0008	0.0007
ICICI Prudential Global Stable Equity Fund	0.0127	0.0187	0.0235
ICICI Prudential Gilt Fund - Treasury Plan - PF Option	^^	0.0004	0.0002
ICICI Prudential Large & Mid Cap Fund (formerly known as ICICI Prudential Top 100 Fund)	1.3690	0.6466	0.7642
ICICI Prudential Growth Fund - Series 1	0.2212	0.0334	-

ICICI Prudential Growth Fund - Series 2	0.1262	0.0075	0.0046
ICICI Prudential Growth Fund - Series 3	0.2685	0.0206	0.0252
ICICI Prudential Growth Fund - Series 4	0.0485	0.0088	-
ICICI Prudential Growth Fund - Series 5	0.0438	0.0076	0.0019
ICICI Prudential Growth Fund - Series 6	0.0680	0.0099	0.0031
ICICI Prudential Growth Fund - Series 7	0.1258	0.0010	0.3051
ICICI Prudential Growth Fund - Series 8	^^	0.0035	0.0066
ICICI Prudential Regular Savings Fund (formerly known as ICICI Prudential MIP 25 (Monthly income is not assured and is subject to availability of distributable surplus))	0.0303	0.0216	0.0327
ICICI Prudential Smallcap Fund (formerly known as ICICI Prudential Indo Asia Equity Fund)	0.0458	0.0641	0.3837
ICICI Prudential Long Term Bond Fund (formerly known as ICICI Prudential Income Plan)	0.0076	0.0088	0.0123
ICICI Prudential Bond Fund (formerly known as ICICI Prudential Income Opportunities Fund)	0.0141	0.0061	0.0024
ICICI Prudential Nifty Index Fund	0.0118	0.0937	0.0808
ICICI Prudential Infrastructure Fund	0.4275	0.4184	0.9531
ICICI Prudential Interval Fund-II Quarterly Interval Plan – B	^^	^^	0.0001
ICICI Prudential Liquid Fund (formerly known as ICICI Prudential Liquid Plan)	0.1952	0.2394	0.2608
ICICI Prudential Medium Term Bond Fund (formerly known as ICICI Prudential Corporate Bond Fund)	0.1666	0.2093	0.0856
ICICI Prudential All Seasons Bond Fund (formerly known as ICICI Prudential Long Term Plan)	0.0387	0.0302	0.0185
ICICI Prudential Constant Maturity Gilt Fund	^^	0.0005	0.0004
ICICI Prudential Dynamic Bond Fund	0.0264	0.0852	0.2340
ICICI Prudential Monthly Income Plan (Monthly income is not assured and is subject to availability of distributable surplus)	0.0075	0.0101	0.0132
ICICI Prudential Ultra Short Term Fund (formerly known as ICICI Prudential Regular Income Fund (Income is not assured and is subject to availability of distributable surplus))	0.6557	0.4837	0.2560
ICICI Prudential Advisor Series - Conservative Fund (formerly known as ICICI Prudential Advisor series - Moderate Plan)	^^	0.0001	0.0001
ICICI Prudential Multiple Yield Fund - Series 2 - Plan E	-	-	0.0031
ICICI Prudential Multiple Yield Fund - Series 2 - Plan F	-	-	0.0027
ICICI Prudential Nifty Next 50 Index Fund	0.0220	0.0067	0.0056
ICICI Prudential Multicap Fund	0.8397	0.4049	0.4098
ICICI Prudential Regular Gold Savings Fund	0.0365	0.0751	0.1191
ICICI Prudential Credit Risk Fund (formerly known as ICICI Prudential Regular Savings Fund)	0.0905	0.1589	0.2699
ICICI Prudential R.I.G.H.T. (Rewards of Investing & Generation of Healthy Tax-savings) Fund	0.0013	0.0017	0.0036
ICICI Prudential Exports and Services Fund (formerly known as ICICI Prudential Exports and Other Services Fund)	0.2094	0.2881	0.2395
ICICI Prudential Short Term Fund (formerly known as ICICI Prudential Short Term Plan)	0.0274	0.0360	0.0573
ICICI Prudential Child Care Plan-Study Plan	0.0074	0.0072	0.0056
ICICI Prudential Money Market Fund	0.0245	0.0276	0.0331
ICICI Prudential Focused Equity Fund (formerly known as ICICI Prudential Select Large Cap Fund)	0.1249	0.2038	0.3097
ICICI Prudential Long Term Equity Fund (Tax Saving)	1.7469	1.6635	1.2665
ICICI Prudential Technology Fund	0.0343	0.0638	0.0656
ICICI Prudential Corporate Bond Fund (formerly known as ICICI Prudential Ultra Short Term Plan)	0.0187	0.0263	0.0189
ICICI Prudential US Bluechip Equity Fund	0.0405	0.0553	0.0724
ICICI Prudential Value Fund - Series 1	0.2004	0.1343	0.0909
ICICI Prudential Value Fund - Series 2	0.1330	0.0677	0.0290
ICICI Prudential Value Fund - Series 3	0.0684	0.0893	0.0515
ICICI Prudential Value Fund - Series 4	0.0023	-	0.0070
ICICI Prudential Value Fund - Series 5	0.1645	0.0171	-
ICICI Prudential Value Fund - Series 6	0.0050	-	0.0298
ICICI Prudential Advisor Series - Thematic Fund (formerly known as ICICI Prudential Advisor series - Very Aggressive Plan)	^^	0.0001	0.0001
ICICI Prudential Advisor Series - Debt Management Fund (formerly known as ICICI Prudential Advisor Series - Dynamic Accrual Plan)	0.0015	0.0007	0.0005
ICICI Prudential Business Cycle Fund Series 1	0.1272	0.0497	0.1674
ICICI Prudential Business Cycle Fund Series 2	0.1045	0.0041	0.0257
ICICI Prudential Business Cycle Fund Series 3	0.0098	0.0024	0.0012

ICICI Prudential Capital Protection Oriented Fund Series III - Plan C - 36 Months	-	-	0.0043
ICICI Prudential Capital Protection Oriented Fund Series III - Plan F - 36 Months	-	-	0.0026
ICICI Prudential Capital Protection Oriented Fund Series VIII 1103 Days Plan B	-	-	0.0008
ICICI Prudential Capital Protection Oriented Fund Series VIII 1103 Days Plan C	-	-	0.0008
ICICI Prudential Capital Protection Oriented Fund Series VIII - 1101 Days Plan D	-	-	0.0006
ICICI Prudential Capital Protection Oriented Fund Series VIII 1107 Days Plan E	-	-	0.0001
ICICI Prudential Capital Protection Oriented Fund Series VIII 1115 Days Plan F	-	-	0.0004
ICICI Prudential Capital Protection Oriented Fund Series VIII 1101 Days Plan G	-	-	0.0002
ICICI Prudential Capital Protection Oriented Fund Series VIII 1105 Days Plan H	-	-	0.0002
ICICI Prudential Capital Protection Oriented Fund Series VIII - 1284 Days Plan J	-	-	0.0002
ICICI Prudential Capital Protection Oriented Fund Series IX - Plan A - 1101 Days	-	-	0.0018
ICICI Prudential Capital Protection Oriented Fund Series IX - Plan B - 1103 Days	-	-	0.0069
ICICI Prudential Capital Protection Oriented Fund Series IX - Plan C - 1195 Days	-	-	0.0007
ICICI Prudential Capital Protection Oriented Fund Series IX - Plan D - 1378 Days	-	-	0.0035
ICICI Prudential Capital Protection Oriented Fund Series IX - Plan E - 1325 Days	-	-	0.0019
ICICI Prudential Fixed Maturity Plan-Series 63-3 Year Plan G	-	-	0.0007
ICICI Prudential Fixed Maturity Plan-Series 63-3 Year Plan H	-	-	0.0027
ICICI Prudential Fixed Maturity Plan Series 63 - 3 Years Plan K	-	-	0.0021
ICICI Prudential Fixed Maturity Plan-Series 63-3 Year Plan M	-	-	0.0013
ICICI Prudential Fixed Maturity Plan-Series 64-3 Year Plan H	-	-	0.0013
ICICI Prudential Fixed Maturity Plan-Series 64-3 Year Plan I	-	-	0.0012
ICICI Prudential Fixed Maturity Plan-Series 67-740 Days Plan H	-	-	0.0001
ICICI Prudential Fixed Maturity Plan-Series 67-745 Days Plan K	-	0.0004	0.0002
ICICI Prudential Fixed Maturity Plan-Series 68-704 Days Plan L	-	-	0.0005
ICICI Prudential Fixed Maturity Plan-Series 68-745 Days Plan C	-	-	0.0002
ICICI Prudential Fixed Maturity Plan-Series 68-745 Days Plan F	-	-	0.0001
ICICI Prudential Fixed Maturity Plan-Series 68-745 Days Plan H	-	0.0002	0.0001
ICICI Prudential Fixed Maturity Plan-Series 68-745 Days Plan J	-	0.0002	0.0003
ICICI Prudential Fixed Maturity Plan-Series 69-693 Days Plan D	-	-	0.0005
ICICI Prudential Fixed Maturity Plan-Series 69-698 Days Plan B	-	-	0.0001
ICICI Prudential Fixed Maturity Plan-Series 70-540 Days Plan S	^^	-	0.0003
ICICI Prudential Fixed Maturity Plan-Series 70-742 Days Plan D	-	-	0.0002
ICICI Prudential Fixed Maturity Plan-Series 70-745 Days Plan A	-	0.0003	0.0003
ICICI Prudential Fixed Maturity Plan-Series 70-745 Days Plan G	-	-	0.0001
ICICI Prudential Fixed Maturity Plan-Series 70-745 Days Plan P	-	-	0.0005
ICICI Prudential Fixed Maturity Plan-Series 71-480 Days Plan L	^^	-	0.0006
ICICI Prudential Fixed Maturity Plan-Series 71-505 Days Plan H	-	-	0.0004
ICICI Prudential Fixed Maturity Plan-Series 71-525 Days Plan D	-	-	0.0003
ICICI Prudential Fixed Maturity Plan-Series 71-547 Days Plan B	-	-	0.0005
ICICI Prudential Fixed Maturity Plan-Series 72-409 Days Plan S	-	-	0.0008
ICICI Prudential Fixed Maturity Plan-Series 72-425 Days Plan N	^^	-	0.0005
ICICI Prudential Fixed Maturity Plan-Series 72-440 Days Plan L	^^	-	0.0006
ICICI Prudential Fixed Maturity Plan-Series 72-483 Days Plan J	-	-	0.0005
ICICI Prudential Fixed Maturity Plan-Series 72-500 Days Plan E	-	-	0.0004
ICICI Prudential Fixed Maturity Plan-Series 72-525 Days Plan B	-	-	0.0003
ICICI Prudential Fixed Maturity Plan-Series 73-369 Days Plan S	^^	-	0.0006
ICICI Prudential Fixed Maturity Plan-Series 73-369 Days Plan T	^^	-	0.0005
ICICI Prudential Fixed Maturity Plan-Series 73-376 Days Plan Q	^^	-	0.0014
ICICI Prudential Fixed Maturity Plan-Series 73-378 Days Plan N	^^	-	0.0004
ICICI Prudential Fixed Maturity Plan-Series 73-378 Days Plan O	^^	-	0.0009

ICICI Prudential Fixed Maturity Plan-Series 73-383 Days Plan K	^^	-	0.0008
ICICI Prudential Fixed Maturity Plan-Series 73-390 Days Plan I	^^	-	0.0007
ICICI Prudential Fixed Maturity Plan-Series 73-391 Days Plan G	-	-	0.0006
ICICI Prudential Fixed Maturity Plan-Series 73-392 Days Plan F	^^	-	0.0004
ICICI Prudential Fixed Maturity Plan-Series 73-407 Days Plan C	^^	-	0.0003
ICICI Prudential Fixed Maturity Plan-Series 74-367 Days Plan C	^^	-	0.0002
ICICI Prudential Fixed Maturity Plan-Series 74-367 Days Plan D	-	-	0.0004
ICICI Prudential Fixed Maturity Plan Series 74 - 367 Days Plan Z	-	-	0.0002
ICICI Prudential Fixed Maturity Plan-Series 74-368 Days Plan H	-	-	0.0005
ICICI Prudential Fixed Maturity Plan-Series 74-368 Days Plan J	-	-	0.0005
ICICI Prudential Fixed Maturity Plan-Series 74-369 Days Plan B	^^	-	0.0004
ICICI Prudential Fixed Maturity Plan-Series 74-369 Days Plan F	^^	-	0.0002
ICICI Prudential Fixed Maturity Plan-Series 74-369 Days Plan I	-	-	0.0003
ICICI Prudential Fixed Maturity Plan-Series 74-369 Days Plan K	-	-	0.0002
ICICI Prudential Fixed Maturity Plan-Series 74-369 Days Plan T	-	-	0.0002
ICICI Prudential Fixed Maturity Plan-Series 74-370 Days Plan S	-	-	0.0006
ICICI Prudential Fixed Maturity Plan-Series 74-370 Days Plan V	-	-	0.0004
ICICI Prudential Fixed Maturity Plan -Series 74 - 370 Days Plan X	-	-	0.0002
ICICI Prudential Fixed Maturity Plan Series 76 -1127 Days Plan W	-	-	0.0001
ICICI Prudential Fixed Maturity Plan Series 76 - 1134 Days Plan Y	-	-	0.0001
ICICI Prudential Fixed Maturity Plan Series 76 - 1135 Days Plan Z	-	-	0.0001
ICICI Prudential Fixed Maturity Plan Series 77 - 1132 Days Plan A	-	-	0.0001
ICICI Prudential Fixed Maturity Plan Series 77 - 1134 Days Plan H	-	-	0.0001
ICICI Prudential Fixed Maturity Plan Series 77 - 1144 Days Plan T	-	-	0.0001
ICICI Prudential Fixed Maturity Plan Series 77 - 1151 Days Plan S	-	-	0.0001
ICICI Prudential Fixed Maturity Plan Series 77 - 1473 Days Plan C	-	-	0.0002
ICICI Prudential Fixed Maturity Plan-Series 78 - 1127 Days Plan R	-	-	0.0004
ICICI Prudential Fixed Maturity Plan-Series 78 - 1135 Days Plan W	-	-	0.0001
ICICI Prudential Fixed Maturity Plan-Series 78 - 1212 Days Plan A	-	-	0.0001
ICICI Prudential Multiple Yield Fund Series 10 -1775 Days Plan A	-	-	0.0022
ICICI Prudential Multiple Yield Fund Series 10 -1825 Days Plan B	-	-	0.0011
ICICI Prudential Multiple Yield Fund Series 9 - 1140 Days Plan A	0.0099	-	0.0166
ICICI Prudential Nifty ETF (formerly known as ICICI Prudential Nifty iWIN ETF)	0.0006	0.0006	0.0003
ICICI Premier - Redeemed	-	-	0.0001
ICICI Prudential India Recovery Fund - Series 1	0.2045	0.0022	0.0015
ICICI Prudential India Recovery Fund - Series 2	0.2541	0.0042	0.0287
ICICI Prudential India Recovery Fund - Series 3	0.0561	0.0012	0.0040
ICICI Prudential India Recovery Fund - Series 4	0.0061	0.0004	0.0002
ICICI Prudential Value Fund Series 7	0.0012	-	0.0033
ICICI Prudential Value Fund Series 8	0.2222	-	0.0249
ICICI Prudential Capital Protection Oriented Fund Series X - Plan A - 1235 Days	-	0.0065	-
ICICI Prudential Capital Protection Oriented Fund Series X - Plan B - 1375 Days	-	0.0084	-
ICICI Prudential Capital Protection Oriented Fund Series XI - Plan A - 2056 Days	-	0.0001	-
ICICI Prudential Capital Protection Oriented Fund Series XI - Plan B - 1222 Days	-	0.0005	-
ICICI Prudential Capital Protection Oriented Fund Series XI - Plan C - 1255 Days	-	0.0001	-
ICICI Prudential Capital Protection Oriented Fund Series XI - Plan D - 1247 Days	-	0.0006	-
ICICI Prudential Capital Protection Oriented Fund Series IV - Plan E - 36 Months	-	0.0044	-
ICICI Prudential Capital Protection Oriented Fund Series V - Plan B - 1100 Days	-	0.0027	-
ICICI Prudential Capital Protection Oriented Fund - Series V - 60 Months	-	0.0032	-
ICICI Prudential Nifty 100 ETF (formerly known as ICICI Prudential Nifty 100 iWIN ETF)	^^	0.0001	-

ICICI Prudential Equity Savings Fund - Series 1	-	0.0064	-
ICICI Prudential Fixed Maturity Plan-Series 68-368 Days Plan G	-	0.0001	-
ICICI Prudential Fixed Maturity Plan-Series 68-369 Days Plan I	-	0.0002	-
ICICI Prudential Fixed Maturity Plan-Series 69-1093 Days Plan F	-	0.0004	-
ICICI Prudential Fixed Maturity Plan-Series 70-1095 Days Plan H	-	0.0005	-
ICICI Prudential Fixed Maturity Plan-Series 71-1095 Days Plan O	^^	0.0001	-
ICICI Prudential Fixed Maturity Plan-Series 72-1075 Days Plan Q	-	0.0002	-
ICICI Prudential Fixed Maturity Plan-Series 72-1092 Days Plan F	-	0.0001	-
ICICI Prudential Fixed Maturity Plan-Series 72-366 Days Plan K	^^	0.0001	-
ICICI Prudential Fixed Maturity Plan-Series 72-366 Days Plan T	-	0.0001	-
ICICI Prudential Fixed Maturity Plan-Series 72-368 Days Plan P	-	0.0001	-
ICICI Prudential Fixed Maturity Plan-Series 73-830 Days Plan J	-	0.0001	-
ICICI Prudential Fixed Maturity Plan Series 78 - 95 Days Plan K	-	0.0001	-
ICICI Prudential Fixed Maturity Plan - Series 78 - 95 Days Plan M	-	0.0002	-
ICICI Prudential Fixed Maturity Plan-Series 79 - 1105 Days Plan B	-	0.0001	-
ICICI Prudential Fixed Maturity Plan-Series 79 - 1218 Days Plan A	-	0.0002	-
ICICI Prudential Fixed Maturity Plan-Series 80 - 1150 Days Plan N	-	0.0002	-
ICICI Prudential Fixed Maturity Plan-Series 80 - 1170 Days Plan I	-	0.0001	-
ICICI Prudential Fixed Maturity Plan-Series 80 - 1248 Days Plan D	-	0.0004	-
ICICI Prudential Interval Fund – Half Yearly Interval Plan-II	-	0.0001	-
ICICI Prudential Multiple Yield Fund Series 11 -1427 Days Plan A	-	0.0101	-
ICICI Prudential Multiple Yield Fund Series 11 -1394 Days Plan B	-	0.0001	-
ICICI Prudential Multiple Yield Fund Series 11 -1387 Days Plan C	-	0.0005	-
ICICI Prudential Multiple Yield Fund Series 11 -1361 Days Plan D	-	0.0004	-
ICICI Prudential Multiple Yield Fund - Series 3 - Plan C	-	0.0022	-
ICICI Prudential Multiple Yield Fund - Series 3 - Plan D	-	0.0013	-
ICICI Prudential Multiple Yield Fund - Series 4 - 1100 Days - Plan C	-	0.0015	-
ICICI Prudential Multiple Yield Fund - Series 4 - 1100 Days - Plan E	-	0.0013	-
ICICI Prudential Multiple Yield Fund - Series 5 - 1100 Days - Plan D	-	0.0011	-
ICICI Prudential Gold ETF (formerly known as ICICI Prudential Gold iWIN ETF)	^^	^^	-
ICICI Prudential Midcap Select ETF (formerly known as ICICI Prudential Midcap Select iWIN ETF)	^^	^^	-
ICICI Prudential NV20 ETF (formerly known as ICICI Prudential NV20 iWIN ETF)	^^	^^	-
ICICI Prudential Nifty Low Vol 30 ETF (formerly known as ICICI Prudential Nifty Low Vol 30 iWIN ETF)	^^	-	-
ICICI Prudential Multiple Yield Fund - Series 6 - 1100 Days - Plan A	-	0.0009	-
ICICI Prudential India Recovery Fund - Series 5	0.0295	0.0249	-
ICICI Prudential India Recovery Fund - Series 7	0.0274	0.0042	-
ICICI Prudential Sensex ETF (formerly known as ICICI Prudential Sensex iWIN ETF)	^^	0.0001	-
ICICI Prudential Value Fund - Series 10	0.0231	0.0121	-
ICICI Prudential Value Fund - Series 11	^^	0.0217	-
BHARAT 22 ETF	0.0344	-	-
ICICI Prudential Long Term Wealth Enhancement Fund	0.0006	-	-
ICICI Prudential Value Fund - Series 12	0.9377	-	-
ICICI Prudential Value Fund - Series 13	0.8285	-	-
ICICI Prudential Value Fund - Series 14	0.5698	-	-
ICICI Prudential Value Fund - Series 15	0.5818	-	-
ICICI Prudential Value Fund - Series 16	0.1782	-	-
ICICI Prudential Value Fund - Series 17	0.1432	-	-
ICICI Prudential Value Fund - Series 18	0.0537	-	-
ICICI Prudential Value Fund - Series 19	0.7816	-	-
ICICI Prudential Value Fund - Series 20	0.1244	-	-

ICICI Prudential Capital Protection Oriented Fund Series XI - Plan E - 1222 Days	^^	^^	-
ICICI Prudential Fixed Maturity Plan-Series 80 - 1125 Days Plan S	^^	^^	-
ICICI Prudential Capital Protection Oriented Fund Series XII - Plan A - 1168 Days	^^	-	-
ICICI Prudential Capital Protection Oriented Fund Series XII - Plan C - 1270 Days	^^	-	-
ICICI Prudential Fixed Maturity Plan-Series 73-1140 Days Plan E	^^	-	-
ICICI Prudential Fixed Maturity Plan-Series 73-368 Days Plan D	^^	-	-
ICICI Prudential Fixed Maturity Plan-Series 81 - 1100 Days Plan O	^^	-	-
ICICI Prudential Fixed Maturity Plan-Series 81 - 1100 Days Plan W	^^	-	-
ICICI Prudential Fixed Maturity Plan-Series 81 - 1101 Days Plan C	^^	-	-
ICICI Prudential Fixed Maturity Plan-Series 81 - 1101 Days Plan E	^^	-	-
ICICI Prudential Fixed Maturity Plan-Series 81 - 1150 Days Plan K	^^	-	-
ICICI Prudential Fixed Maturity Plan-Series 81 - 1154 Days Plan J	^^	-	-
ICICI Prudential Fixed Maturity Plan-Series 81 - 1162 Days Plan P	^^	-	-
ICICI Prudential Fixed Maturity Plan-Series 81 - 1163 Days Plan Q	^^	-	-
ICICI Prudential Fixed Maturity Plan-Series 81 - 1178 Days Plan H	^^	-	-
ICICI Prudential Fixed Maturity Plan-Series 81 - 1185 Days Plan G	^^	-	-
ICICI Prudential Fixed Maturity Plan-Series 81 - 1190 Days Plan F	^^	-	-
ICICI Prudential Fixed Maturity Plan-Series 81 - 1195 Days Plan D	^^	-	-
ICICI Prudential Fixed Maturity Plan-Series 81 - 1205 Days Plan B	^^	-	-
ICICI Prudential Fixed Maturity Plan-Series 81 - 1211 Days Plan A	^^	-	-
ICICI Prudential Fixed Maturity Plan-Series 82 - 103 Days Plan O	^^	-	-
ICICI Prudential Fixed Maturity Plan-Series 82 - 1135 Days Plan S	^^	-	-
ICICI Prudential Fixed Maturity Plan-Series 82 - 1135 Days Plan U	^^	-	-
ICICI Prudential Fixed Maturity Plan-Series 82 - 1135 Days Plan V	^^	-	-
ICICI Prudential Fixed Maturity Plan-Series 82 - 1136 Days Plan P	^^	-	-
ICICI Prudential Fixed Maturity Plan-Series 82 - 1157 Days Plan J	^^	-	-
ICICI Prudential Fixed Maturity Plan-Series 82 - 1170 Days Plan R	^^	-	-
ICICI Prudential Fixed Maturity Plan-Series 82 - 1175 Days Plan Q	^^	-	-
ICICI Prudential Fixed Maturity Plan-Series 82 - 1185 Days Plan I	^^	-	-
ICICI Prudential Fixed Maturity Plan-Series 82 - 1185 Days Plan M	^^	-	-
ICICI Prudential Fixed Maturity Plan-Series 82 - 1185 Days Plan N	^^	-	-
ICICI Prudential Fixed Maturity Plan-Series 82 - 1187 Days Plan F	^^	-	-
ICICI Prudential Fixed Maturity Plan-Series 82 - 1199 Days Plan L	^^	-	-
ICICI Prudential Fixed Maturity Plan-Series 82 - 1203 Days Plan K	^^	-	-
ICICI Prudential Fixed Maturity Plan-Series 82 - 1215 Days Plan H	^^	-	-
ICICI Prudential Fixed Maturity Plan-Series 82 - 1217 Days Plan C	^^	-	-
ICICI Prudential Fixed Maturity Plan-Series 82 - 1219 Days Plan D	^^	-	-
ICICI Prudential Fixed Maturity Plan-Series 82 - 1223 Days Plan E	^^	-	-
ICICI Prudential Fixed Maturity Plan-Series 82 - 1223 Days Plan G	^^	-	-
ICICI Prudential Fixed Maturity Plan-Series 82 - 1236 Days Plan A	^^	-	-
ICICI Prudential Interval Fund - Series VI - Annual Interval Plan - C	^^	-	-
ICICI Prudential Interval Fund - Series VI - Annual Interval Plan - D	^^	-	-
ICICI Prudential Multiple Yield Fund Series 14 -1228 Days Plan A	^^	-	-
ICICI Prudential Sensex Index Fund	^^	-	-
ICICI Prudential Fixed Maturity Plan-Series 73-1120 Days Plan L	^^	-	-
ICICI Prudential Fixed Maturity Plan-Series 73-366 Days Plan A	^^	-	-
ICICI Prudential Fixed Maturity Plan-Series 73-366 Days Plan B	^^	-	-
ICICI Prudential Fixed Maturity Plan-Series 73-368 Days Plan M	^^	-	-
ICICI Prudential Fixed Maturity Plan-Series 73-368 Days Plan R	^^	-	-
ICICI Prudential Fixed Maturity Plan-Series 73-369 Days Plan H	^^	-	-

ICICI Prudential Fixed Maturity Plan-Series 73-369 Days Plan P	^^	-	-
ICICI Prudential Fixed Maturity Plan-Series 74-1092 Days Plan G	^^	-	-
ICICI Prudential Fixed Maturity Plan-Series 74-1092 Days Plan P	^^	-	-
ICICI Prudential Interval Fund Monthly Interval Plan-I	^^	^^	-
ICICI Prudential Interval Fund – Quarterly Interval Plan-I	^^	^^	-
ICICI Prudential Capital Protection Oriented Fund Series V - Plan D - 1100 Days	0.0014	-	-
ICICI Prudential Capital Protection Oriented Fund Series V - Plan E - 1100 Days	0.0013	-	-
ICICI Prudential Multiple Yield Fund Series 6 - 1125 Days Plan B	0.0008	-	-
ICICI Prudential Interval Fund-II Quarterly Interval Plan – A	^^	-	-
ICICI Prudential Capital Protection Oriented Fund Series IX - Plan F - 1120 Days	-	^^	-
ICICI Prudential Fixed Maturity Plan-Series 78 - 1102 Days Plan Z	-	^^	-
ICICI Prudential Fixed Maturity Plan-Series 79 - 1118 Days Plan K	-	^^	-
ICICI Prudential Fixed Maturity Plan-Series 79 - 1120 Days Plan J	-	^^	-
ICICI Prudential Fixed Maturity Plan-Series 79 - 1130 Days Plan E	-	^^	-
ICICI Prudential Fixed Maturity Plan-Series 79 - 1140 Days Plan D	-	^^	-
ICICI Prudential Fixed Maturity Plan-Series 80 - 1100 Days Plan A	-	^^	-
ICICI Prudential Fixed Maturity Plan-Series 80 - 1138 Days Plan R	-	^^	-
ICICI Prudential Fixed Maturity Plan-Series 80 - 1187 Days Plan G	-	^^	-
ICICI Prudential Fixed Maturity Plan-Series 80 - 1194 Days Plan F	-	^^	-
ICICI Prudential Fixed Maturity Plan-Series 80 - 1216 Days Plan U	-	^^	-
ICICI Prudential Fixed Maturity Plan-Series 80 - 1225 Days Plan T	-	^^	-
ICICI Prudential Fixed Maturity Plan-Series 80 - 1227 Days Plan Q	-	^^	-
ICICI Prudential Fixed Maturity Plan-Series 80 - 1231 Days Plan P	-	^^	-
ICICI Prudential Fixed Maturity Plan-Series 80 - 1245 Days Plan L	-	^^	-
ICICI Prudential Value Fund - Series 9	0.0365	0.0124	-

\* Bank charges include transaction charges paid to ICICI Bank Limited (Professional clearing member) for futures & options transactions

Entity	MF Utilities India Pvt Ltd		
Nature of Association/ Nature of relation	Employee of the AMC is director of the Company		
Investor Service Charges (Rs. in millions)			
Scheme Name	2017-18	2016-17	2015-2016
ICICI Prudential Banking and Financial Services Fund	-	0.0961	0.1839
ICICI Prudential Equity & Debt Fund (formerly known as ICICI Prudential Balanced Fund)	-	0.1475	0.2242
ICICI Prudential Banking & PSU Debt Fund	-	0.0349	0.0168
ICICI Prudential Capital Protection Oriented Fund Series VIII 1103 Days Plan C	-	-	0.0038
ICICI Prudential Capital Protection Oriented Fund Series VIII 1105 Days Plan H	-	-	0.0025
ICICI Prudential Value Discovery Fund	-	1.3026	3.2385
ICICI Prudential Dividend Yield Equity Fund	-	0.0049	0.0057
ICICI Prudential Multi-Asset Fund (formerly known as ICICI Prudential Dynamic Plan)	-	0.1693	0.8375
ICICI Prudential Equity - Arbitrage Fund	-	0.0856	0.1391
ICICI Prudential Balanced Advantage Fund	-	0.3742	0.7553
ICICI Prudential Equity Savings Fund (formerly known as ICICI Prudential Equity Income Fund)	-	0.0113	0.0320
ICICI Prudential Midcap Fund	-	0.0346	0.1496
ICICI Prudential Savings Fund (formerly known as ICICI Prudential Flexible Income Plan)	-	0.2967	0.3452
ICICI Prudential Floating Interest Fund (formerly known as ICICI Prudential Savings Fund)	-	0.4212	0.3838
ICICI Prudential FMCG Fund	-	0.0171	0.0314

ICICI Prudential Bluechip Fund (formerly known as ICICI Prudential Focused Bluechip Equity Fund)	-	0.4220	1.7628
ICICI Prudential Child Care Fund (Gift Plan) (formerly known as ICICI Prudential Child Care Plan-Gift Plan )	-	0.0048	0.0070
ICICI Prudential Gilt Fund (formerly known as ICICI Prudential Long Term Gilt Fund)	-	0.0167	0.0038
ICICI Prudential Gilt Fund - Investment Plan - PF Option	-	0.0027	0.0099
ICICI Prudential Short Term Gilt Fund	-	0.0027	0.0060
ICICI Prudential Large & Mid Cap Fund (formerly known as ICICI Prudential Top 100 Fund)	-	0.0473	0.0926
ICICI Prudential Regular Savings Fund (formerly known as ICICI Prudential MIP 25 (Monthly income is not assured and is subject to availability of distributable surplus))	-	0.0164	0.0149
ICICI Prudential Smallcap Fund (formerly known as ICICI Prudential Indo Asia Equity Fund)	-	0.0033	0.0564
ICICI Prudential Long Term Bond Fund (formerly known as ICICI Prudential Income Plan)	-	0.0047	0.0176
ICICI Prudential Bond Fund (formerly known as ICICI Prudential Income Opportunities Fund)	-	0.0129	0.0077
ICICI Prudential Nifty Index Fund	-	0.0150	0.0089
ICICI Prudential Infrastructure Fund	-	0.0193	0.0632
ICICI Prudential Liquid Fund (formerly known as ICICI Prudential Liquid Plan)	-	0.2369	0.2563
ICICI Prudential Medium Term Bond Fund (formerly known as ICICI Prudential Corporate Bond Fund)	-	0.0092	0.0317
ICICI Prudential All Seasons Bond Fund (formerly known as ICICI Prudential Long Term Plan)	-	0.1130	0.2703
ICICI Prudential Dynamic Bond Fund	-	0.0230	0.0155
ICICI Prudential Monthly Income Plan (Monthly income is not assured and is subject to availability of distributable surplus)	-	0.0040	0.0038
ICICI Prudential Ultra Short Term Fund (formerly known as ICICI Prudential Regular Income Fund (Income is not assured and is subject to availability of distributable surplus))	-	0.0053	0.0859
ICICI Prudential Nifty Next 50 Index Fund	-	0.0034	0.0066
ICICI Prudential Multicap Fund	-	0.0319	0.0168
ICICI Prudential India Recovery Fund - Series 3	-	-	0.0076
ICICI Prudential Regular Gold Savings Fund	-	0.0107	0.0108
ICICI Prudential Credit Risk Fund (formerly known as ICICI Prudential Regular Savings Fund)	-	0.0637	0.0482
ICICI Prudential Exports and Services Fund (formerly known as ICICI Prudential Exports and Other Services Fund)	-	0.0888	0.3365
ICICI Prudential Short Term Fund (formerly known as ICICI Prudential Short Term Plan)	-	0.0530	0.0310
ICICI Prudential Child Care Plan-Study Plan	-	0.0065	0.0057
ICICI Prudential Money Market Fund	-	0.0611	0.0791
ICICI Prudential Focused Equity Fund (formerly known as ICICI Prudential Select Large Cap Fund)	-	0.0292	0.0501
ICICI Prudential Long Term Equity Fund (Tax Saving)	-	0.2020	0.7891
ICICI Prudential Technology Fund	-	0.0302	0.0688
ICICI Prudential Corporate Bond Fund (formerly known as ICICI Prudential Ultra Short Term Plan)	-	0.0632	0.0883
ICICI Prudential US Bluechip Equity Fund	-	0.0089	0.0047
ICICI Prudential Value Fund Series 7	-	-	0.0038
ICICI Prudential Value Fund Series 8	-	-	0.0063
ICICI Prudential Advisor Series - Passive Strategy Fund (formerly known as ICICI Prudential Advisor series Long Term Savings Plan)	-	0.0007	-
ICICI Prudential Fixed Maturity Plan-Series 79 - 1104 Days Plan O	-	0.0008	-
ICICI Prudential Global Stable Equity Fund	-	0.0044	-
ICICI Prudential Gilt Fund - Treasury Plan - PF Option	-	0.0035	-
ICICI Prudential Constant Maturity Gilt Fund	-	0.0005	-
ICICI Prudential Multiple Yield Fund Series 11 -1427 Days Plan A	-	0.0002	-
ICICI Prudential India Recovery Fund - Series 7	-	0.0007	-
ICICI Prudential Advisor Series - Debt Management Fund (formerly known as ICICI Prudential Advisor Series - Dynamic Accrual Plan)	-	0.0102	-

Entity	ICICI Bank Limited		
Nature of Association/ Nature of relation	Sponsor		
Investor Service Charges (Rs. in millions)			
Scheme Name	2017-18	2016-17	2015-16
ICICI Prudential Banking and Financial Services Fund	0.0537	-	-
ICICI Prudential Equity & Debt Fund (formerly known as ICICI Prudential Balanced Fund)	0.1007	-	-
ICICI Prudential Banking & PSU Debt Fund	0.0103	-	-
ICICI Prudential Value Discovery Fund	0.0825	-	-
ICICI Prudential Dividend Yield Equity Fund	0.0015	-	-
ICICI Prudential Multi-Asset Fund (formerly known as ICICI Prudential Dynamic Plan)	0.0180	-	-
ICICI Prudential Equity - Arbitrage Fund	0.0199	-	-
ICICI Prudential Balanced Advantage Fund	0.0732	-	-
ICICI Prudential Equity Savings Fund (formerly known as ICICI Prudential Equity Income Fund)	0.0056	-	-
ICICI Prudential Midcap Fund	0.0155	-	-
ICICI Prudential Savings Fund (formerly known as ICICI Prudential Flexible Income Plan)	0.0413	-	-
ICICI Prudential Floating Interest Fund (formerly known as ICICI Prudential Savings Fund)	0.0967	-	-
ICICI Prudential FMCG Fund	0.0104	-	-
ICICI Prudential Bluechip Fund (formerly known as ICICI Prudential Focused Bluechip Equity Fund)	0.0668	-	-
ICICI Prudential Child Care Fund (Gift Plan) (formerly known as ICICI Prudential Child Care Plan-Gift Plan )	0.0068	-	-
ICICI Prudential Gilt Fund (formerly known as ICICI Prudential Long Term Gilt Fund)	0.0023	-	-
ICICI Prudential Gilt Fund - Investment Plan - PF Option	0.0058	-	-
ICICI Prudential Large & Mid Cap Fund (formerly known as ICICI Prudential Top 100 Fund)	0.0310	-	-
ICICI Prudential Regular Savings Fund (formerly known as ICICI Prudential MIP 25 (Monthly income is not assured and is subject to availability of distributable surplus))	0.0163	-	-
ICICI Prudential Smallcap Fund (formerly known as ICICI Prudential Indo Asia Equity Fund)	0.0007	-	-
ICICI Prudential Long Term Bond Fund (formerly known as ICICI Prudential Income Plan)	0.0021	-	-
ICICI Prudential Bond Fund (formerly known as ICICI Prudential Income Opportunities Fund)	0.0010	-	-
ICICI Prudential Nifty Index Fund	0.0026	-	-
ICICI Prudential Infrastructure Fund	0.0118	-	-
ICICI Prudential Liquid Fund (formerly known as ICICI Prudential Liquid Plan)	0.1781	-	-
ICICI Prudential Medium Term Bond Fund (formerly known as ICICI Prudential Corporate Bond Fund)	0.0033	-	-
ICICI Prudential All Seasons Bond Fund (formerly known as ICICI Prudential Long Term Plan)	0.0349	-	-
ICICI Prudential Dynamic Bond Fund	0.0041	-	-
ICICI Prudential Monthly Income Plan (Monthly income is not assured and is subject to availability of distributable surplus)	0.0064	-	-
ICICI Prudential Ultra Short Term Fund (formerly known as ICICI Prudential Regular Income Fund (Income is not assured and is subject to availability of distributable surplus))	0.0028	-	-
ICICI Prudential Nifty Next 50 Index Fund	0.0140	-	-
ICICI Prudential Multicap Fund	0.0063	-	-
ICICI Prudential Regular Gold Savings Fund	0.0008	-	-
ICICI Prudential Credit Risk Fund (formerly known as ICICI Prudential Regular Savings Fund)	0.0071	-	-
ICICI Prudential Exports and Services Fund (formerly known as ICICI Prudential Exports and Other Services Fund)	0.0053	-	-
ICICI Prudential Short Term Fund (formerly known as ICICI Prudential Short Term Plan)	0.0110	-	-
ICICI Prudential Child Care Plan-Study Plan	0.0032	-	-
ICICI Prudential Money Market Fund	0.0160	-	-
ICICI Prudential Focused Equity Fund (formerly known as ICICI Prudential Select Large Cap Fund)	0.0019	-	-
ICICI Prudential Long Term Equity Fund (Tax Saving)	0.0394	-	-
ICICI Prudential Technology Fund	0.0037	-	-
ICICI Prudential Corporate Bond Fund (formerly known as ICICI Prudential Ultra Short Term Plan)	0.0087	-	-

ICICI Prudential US Bluechip Equity Fund	0.0019	-	-
BHARAT 22 ETF	0.0280	-	-
ICICI Prudential Sensex Index Fund	0.0011	-	-
ICICI Prudential Value Fund - Series 12	0.0020	-	-
ICICI Prudential Value Fund - Series 13	0.0023	-	-
ICICI Prudential Value Fund - Series 14	0.0023	-	-
ICICI Prudential Value Fund - Series 15	0.0018	-	-
ICICI Prudential Value Fund - Series 16	0.0020	-	-
ICICI Prudential Value Fund - Series 17	0.0017	-	-
ICICI Prudential Value Fund - Series 18	0.0009	-	-
ICICI Prudential Value Fund - Series 19	0.0080	-	-
ICICI Prudential Value Fund - Series 20	0.0020	-	-
ICICI Prudential Short Term Gilt Fund	^^	-	-
ICICI Prudential Gilt Fund - Treasury Plan - PF Option	^^	-	-
ICICI Prudential Constant Maturity Gilt Fund	^^	-	-
ICICI Prudential Advisor Series - Passive Strategy Fund (formerly known as ICICI Prudential Advisor series Long Term Savings Plan)	^^	-	-
ICICI Prudential Global Stable Equity Fund	^^	-	-
ICICI Prudential Capital Protection Oriented Fund Series XII - Plan A - 1168 Days	^^	-	-
ICICI Prudential Capital Protection Oriented Fund Series XII - Plan C - 1270 Days	^^	-	-
ICICI Prudential Advisor Series - Hybrid Fund (formerly known as ICICI Prudential Advisor series - Cautious Plan)	^^	-	-
ICICI Prudential Fixed Maturity Plan-Series 81 - 1100 Days Plan O	^^	-	-
ICICI Prudential Fixed Maturity Plan-Series 81 - 1100 Days Plan R	^^	-	-
ICICI Prudential Fixed Maturity Plan-Series 81 - 1100 Days Plan W	^^	-	-
ICICI Prudential Fixed Maturity Plan-Series 81 - 1101 Days Plan C	^^	-	-
ICICI Prudential Fixed Maturity Plan-Series 81 - 1101 Days Plan E	^^	-	-
ICICI Prudential Fixed Maturity Plan-Series 81 - 1116 Days Plan I	^^	-	-
ICICI Prudential Fixed Maturity Plan-Series 81 - 1150 Days Plan K	^^	-	-
ICICI Prudential Fixed Maturity Plan-Series 81 - 1154 Days Plan J	^^	-	-
ICICI Prudential Fixed Maturity Plan-Series 81 - 1162 Days Plan P	^^	-	-
ICICI Prudential Fixed Maturity Plan-Series 81 - 1163 Days Plan Q	^^	-	-
ICICI Prudential Fixed Maturity Plan-Series 81 - 1178 Days Plan H	^^	-	-
ICICI Prudential Fixed Maturity Plan-Series 81 - 1185 Days Plan G	^^	-	-
ICICI Prudential Fixed Maturity Plan-Series 81 - 1190 Days Plan F	^^	-	-
ICICI Prudential Fixed Maturity Plan-Series 81 - 1195 Days Plan D	^^	-	-
ICICI Prudential Fixed Maturity Plan-Series 81 - 1205 Days Plan B	^^	-	-
ICICI Prudential Fixed Maturity Plan-Series 81 - 1211 Days Plan A	^^	-	-
ICICI Prudential Fixed Maturity Plan-Series 82 - 1187 Days Plan F	^^	-	-
ICICI Prudential Fixed Maturity Plan-Series 82 - 1215 Days Plan H	^^	-	-
ICICI Prudential Fixed Maturity Plan-Series 82 - 1217 Days Plan C	^^	-	-
ICICI Prudential Fixed Maturity Plan-Series 82 - 1219 Days Plan D	^^	-	-
ICICI Prudential Fixed Maturity Plan-Series 82 - 1223 Days Plan E	^^	-	-
ICICI Prudential Fixed Maturity Plan-Series 82 - 1223 Days Plan G	^^	-	-
ICICI Prudential Fixed Maturity Plan-Series 82 - 1225 Days Plan B	^^	-	-
ICICI Prudential Fixed Maturity Plan-Series 82 - 1236 Days Plan A	^^	-	-
ICICI Prudential Advisor Series - Conservative Fund (formerly known as ICICI Prudential Advisor series - Moderate Plan)	^^	-	-
ICICI Prudential Advisor Series - Debt Management Fund (formerly known as ICICI Prudential Advisor Series - Dynamic Accrual Plan)	0.0061	-	-

Brokerage paid to associates/related parties/group companies of Sponsor/AMC						
Name of associate/related/parties/group companies of Sponsor/AMC	Nature of Association/ Nature of relation	Period covered	Value of transaction (in Rs. Cr. & % of total value of transaction of the fund)		Brokerage (Rs Cr & % of total brokerage paid by the fund)	
ICICI SECURITIES LTD	Group Company	2017 - 2018	22,101.74	3.69%	8.15	4.46%
ICICI SECURITIES LTD	Group Company	2016 - 2017	12,136.37	3.24%	5.45	4.82%
ICICI SECURITIES LTD	Group Company	2015 - 2016	7,393.77	2.88%	3.58	4.31%

Commission paid to associates/related parties/group companies of Sponsor/AMC						
Name of associate/related/parties/group companies of Sponsor/AMC	Nature of Association/ Nature of relation	Period covered	Business given (in Rs. Cr. and % of total value of transaction of the fund)		Commission paid (Rs Cr & % of total brokerage paid by the fund)	
ICICI BANK LIMITED	Sponsor	2017-2018	22,953.13	0.71%	319.94	18.33%
ICICI BANK LIMITED	Sponsor	2016 - 2017	16,361.58	0.56%	206.98	19.00%
ICICI BANK LIMITED	Sponsor	2015 - 2016	213,326.16	12.17%	118.33	16.48%
ICICI SECURITIES LTD	Group Company	2017-2018	5,867.96	0.18%	58.03	3.33%
ICICI SECURITIES LTD	Group Company	2016 - 2017	3,794.02	0.13%	33.72	3.09%
ICICI SECURITIES LTD	Group Company	2015 - 2016	2,301.86	0.13%	20.20	2.81%
ICICI SECURITIES PRIMARY DEALERSHIP	Group Company	2017 - 2018	42.20	^^	^^	^^
ICICI SECURITIES PRIMARY DEALERSHIP	Group Company	2016 - 2017	77.85	^^	^^	^^
ICICI SECURITIES PRIMARY DEALERSHIP	Group Company	2015 - 2016	31.35	^^	^^	^^
ONE WORLD FINANCIAL & ADVISORY \$\$\$	Distributor is a relative of an employee of the AMC	2015 - 2016	1.61	^^	0.01	^^
UNIQUE INVESTMENT CONSULTANTS	Distributor is a relative of an employee of the AMC	2017-2018	1.01	^^	0.09	^^
UNIQUE INVESTMENT CONSULTANTS	Distributor is a relative of an employee of the AMC	2016 - 2017	2.78	^^	0.10	0.01%
UNIQUE INVESTMENT CONSULTANTS	Distributor is a relative of an employee of the AMC	2015 - 2016	3.26	^^	0.08	0.01%
JAGDISH H THACKER	Distributor is a relative of an employee of the AMC	2017-2018	^^	^^	^^	^^
JAGDISH H THACKER	Distributor is a relative of an employee of the AMC	2016 - 2017	-	-	-	-
JAGDISH H THACKER	Distributor is a relative of an employee of the AMC	2015 - 2016	-	-	^^	^^
Shaila Badar	Distributor is a relative of an employee of the AMC	2017-2018	0.04	^^	^^	^^
Shaila Badar	Distributor is a relative of an employee of the AMC	2016 - 2017	1.04	^^	^^	^^
Shaila Badar	Distributor is a relative of an employee of the AMC	2015 - 2016	^^	^^	^^	^^
Ramamoorthy Setty Muthuram \$	Distributor is a relative of an employee of the AMC	2017-2018	0.05	^^	^^	^^
Ramamoorthy Setty Muthuram \$	Distributor is a relative of an employee of the AMC	2016 - 2017	0.03	^^	^^	^^
Abinash Bardhan	Distributor is a relative of an employee of the AMC	2017-2018	1.43	^^	0.02	^^
Abinash Bardhan	Distributor is a relative of an employee of the AMC	2016 - 2017	0.34	^^	0.01	^^
Abinash Bardhan	Distributor is a relative of an employee of the AMC	2015 - 2016	-	-	-	-

Rudra Pratap Singh	Distributor is a relative of an employee of the AMC	2017-2018	0.01	^^	^^	^^
Rudra Pratap Singh	Distributor is a relative of an employee of the AMC	2015 - 2016	^^	^^	^^	^^
Rudra Pratap Singh	Distributor is a relative of an employee of the AMC	2016 - 2017	0.01	^^	^^	^^
Agarwal Investments \$\$	Distributor is a relative of an employee of the AMC	2017-2018	11.18	^^	0.39	0.02%
CRESCITA WEALTH \$\$	Distributor is a relative of an employee of the AMC	2017-2018	3.26	^^	0.01	^^
Fed Bank Financial Services Ltd #	Director of the AMC is on the board of the aforesaid company	2017-2018	^^	^^	^^	^^
Vatsal Shah \$\$	Distributor is a relative of an employee of the AMC	2017-2018	6.66	^^	0.08	^^

^^ Amount less than Rs. 0.01 Millions or 0.01%

\$ Commission paid was not disclosed for FY 15-16 as the relative of the distributor has joined as an employee of the AMC during the the FY 16-17.

\$\$ Commission paid was not disclosed for FY 15-16 & FY 16-17 as the relative of the distributor has joined as an employee of the AMC during the the FY 17-18.

\$\$\$ Commission paid was not disclosed for FY 16-17 & FY 17-18 as the relative of the distributor ceased to be an employee of the AMC during the the FY 15-16.

# The Distributor ceased to be an associate during June 2017 owing to cessation of directorship of the said company by a Director of the AMC.

<b>Subscription in issues lead managed by associate company (Amount in million)</b>			
<b>Name of the Scheme</b>	<b>2017-2018</b>	<b>2016-2017</b>	<b>2015-2016</b>
ICICI Prudential Balanced Advantage Fund	2,234.53	9,065.09	343.66
ICICI Prudential Equity & Debt Fund (formerly known as ICICI Prudential Balanced Fund)	8,118.47	2,599.97	858.57
ICICI Prudential Banking & PSU Debt Fund	4,753.21	3,500.00	500.00
ICICI Prudential Banking and Financial Services Fund	152.00	617.56	-
ICICI Prudential Blended Plan - Plan B **	-	250.00	400.00
ICICI Prudential Child Care Plan-Gift Plan	-	215.18	-
ICICI Prudential Medium Term Bond Fund (formerly known as ICICI Prudential Corporate Bond Fund)	-	3,750.00	-
ICICI Prudential Dynamic Bond Fund	-	450.00	-
ICICI Prudential Multi-Asset Fund (formerly known as ICICI Prudential Dynamic Plan)	4,837.29	1,919.98	53.06
ICICI Prudential Equity - Arbitrage Fund	-	3,348.80	-
ICICI Prudential Exports and Services Fund (formerly known as ICICI Prudential Exports and Other Services Fund)	-	232.14	526.64
ICICI Prudential Fixed Maturity Plan-Series 69-1821 Days Plan H	-	-	100.00
ICICI Prudential Fixed Maturity Plan-Series 69-1821 Days Plan I	-	-	130.00
ICICI Prudential Savings Fund (formerly known as ICICI Prudential Flexible Income Plan)	15,900.00	1,750.00	7,191.74
ICICI Prudential Bluechip Fund (formerly known as ICICI Prudential Focused Bluechip Equity Fund)	1,409.77	4,950.13	-
ICICI Prudential Growth Fund - Series 1	1.05	421.35	69.39
ICICI Prudential Bond Fund (formerly known as ICICI Prudential Income Opportunities Fund)	-	450.00	1,350.00
ICICI Prudential Long Term Bond Fund (formerly known as ICICI Prudential Income Plan)	-	1,000.00	-
ICICI Prudential Smallcap Fund (formerly known as ICICI Prudential Indo Asia Equity Fund)	38.20	-	-
ICICI Prudential Infrastructure Fund	305.52	-	267.97
ICICI Prudential Liquid Fund (formerly known as ICICI Prudential Liquid Plan)	1,484.50	3,651.62	1,722.09
ICICI Prudential All Seasons Bond Fund (formerly known as ICICI Prudential Long Term Plan)	1,000.00	-	-
ICICI Prudential MIP 25	-	411.67	600.00
ICICI Prudential Midcap Fund	2,027.98	2,194.17	202.79
ICICI Prudential Money Market Fund	2,423.16	7,187.86	1,477.74

ICICI Prudential Monthly Income Plan	-	115.48	-
ICICI Prudential Credit Risk Fund (formerly known as ICICI Prudential Regular Savings Fund)	1,617.00	1,900.00	350.00
ICICI Prudential Floating Interest Fund (formerly known as ICICI Prudential Savings Fund)	2,250.00	-	-
ICICI Prudential Short Term Fund (formerly known as ICICI Prudential Short Term Plan)	6,000.00	2,500.00	2,750.00
ICICI Prudential Long Term Equity Fund (Tax Saving)	2,442.02	1,442.09	-
ICICI Prudential Large & Mid Cap Fund (formerly known as ICICI Prudential Top 100 Fund)	849.10	272.28	285.79
ICICI Prudential Multicap Fund	-	1,252.65	-
ICICI Prudential Corporate Bond Fund (formerly known as ICICI Prudential Ultra Short Term Plan)	4,503.21	1,500.00	260.00
ICICI Prudential Value Discovery Fund	16,064.00	3,000.00	242.39
ICICI Prudential Value Fund - Series 1	31.70	1,172.81	-
ICICI Prudential Value Fund - Series 2	1.47	119.60	-
ICICI Prudential Value Fund - Series 3	37.63	246.56	-
ICICI Prudential Value Fund - Series 5	399.27	175.59	111.18
ICICI Prudential Capital Protection Oriented Fund Series VIII 1107 Days Plan E	-	-	70.00
ICICI Prudential Capital Protection Oriented Fund Series IX - Plan C - 1195 Days	-	-	290.00
ICICI Prudential Dividend Yield Equity Fund	-	-	104.81
ICICI Prudential Fixed Maturity Plan Series 77 - 1132 Days Plan A	-	-	150.00
ICICI Prudential Fixed Maturity Plan Series 77 - 1134 Days Plan H	-	-	220.00
ICICI Prudential Fixed Maturity Plan-Series 78 - 1190 Days Plan C	-	-	50.00
ICICI Prudential FMCG Fund	-	47.06	93.74
ICICI Prudential Growth Fund - Series 2	-	-	236.21
ICICI Prudential Growth Fund - Series 4	-	31.87	92.17
ICICI Prudential Growth Fund - Series 5	-	33.00	110.18
ICICI Prudential Growth Fund - Series 6	-	33.00	142.46
ICICI Prudential Growth Fund - Series 7	-	62.03	120.44
ICICI Prudential Ultra Short Term Fund (formerly known as ICICI Prudential Regular Income Fund (Income is not assured and is subject to availability of distributable surplus))	7.36	1,369.99	650.00
ICICI Prudential India Recovery Fund - Series 1	257.98	747.00	146.91
ICICI Prudential India Recovery Fund - Series 2	286.35	643.27	441.06
ICICI Prudential Technology Fund	-	150.01	72.01
ICICI Prudential Value Fund - Series 6	272.58	201.55	355.91
ICICI Prudential Value Fund Series 7	9.79	12.62	5.67
ICICI Prudential Business Cycle Fund Series 1	304.99	755.46	-
ICICI Prudential Business Cycle Fund Series 2	-	43.77	-
ICICI Prudential Business Cycle Fund Series 3	0.22	24.33	-
ICICI Prudential Growth Fund - Series 8	22.24	105.98	-
ICICI Prudential India Recovery Fund - Series 3	168.03	249.37	-
ICICI Prudential India Recovery Fund - Series 7	25.05	14.53	-
ICICI Prudential Child Care Plan-Study Plan	100.00	14.79	-
ICICI Prudential Value Fund Series 8	-	172.32	-
ICICI Prudential Equity Savings Fund (formerly known as ICICI Prudential Equity Income Fund)	1,212.70	-	-
ICICI Prudential Fixed Maturity Plan-Series 81 - 1178 Days Plan H	49.86	-	-
ICICI Prudential Fixed Maturity Plan-Series 82 - 1135 Days Plan S	287.00	-	-
ICICI Prudential Fixed Maturity Plan-Series 82 - 1135 Days Plan U	852.81	-	-
ICICI Prudential Fixed Maturity Plan-Series 82 - 1136 Days Plan P	596.00	-	-
ICICI Prudential Fixed Maturity Plan-Series 82 - 1157 Days Plan J	128.69	-	-
ICICI Prudential Fixed Maturity Plan-Series 82 - 1175 Days Plan Q	1,913.48	-	-
ICICI Prudential Fixed Maturity Plan-Series 82 - 1185 Days Plan I	3,980.00	-	-

ICICI Prudential Fixed Maturity Plan-Series 82 - 1185 Days Plan M	430.69	-	-
ICICI Prudential Fixed Maturity Plan-Series 82 - 1185 Days Plan N	750.40	-	-
ICICI Prudential Fixed Maturity Plan-Series 82 - 1187 Days Plan F	450.98	-	-
ICICI Prudential Fixed Maturity Plan-Series 82 - 1199 Days Plan L	881.01	-	-
ICICI Prudential Fixed Maturity Plan-Series 82 - 1203 Days Plan K	100.00	-	-
ICICI Prudential Fixed Maturity Plan-Series 82 - 1215 Days Plan H	515.00	-	-
ICICI Prudential Fixed Maturity Plan-Series 82 - 1219 Days Plan D	370.00	-	-
ICICI Prudential Multiple Yield Fund Series 14 -1228 Days Plan A	30.05	-	-
ICICI Prudential Value Fund - Series 10	73.33	-	-
ICICI Prudential Value Fund - Series 12	145.74	-	-
ICICI Prudential Value Fund - Series 13	3.65	-	-
ICICI Prudential Value Fund - Series 15	209.99	-	-
ICICI Prudential Value Fund - Series 16	384.63	-	-
ICICI Prudential Value Fund - Series 17	69.99	-	-
ICICI Prudential Value Fund - Series 19	692.10	-	-
ICICI Prudential Value Fund - Series 20	439.42	-	-
ICICI Prudential Value Fund - Series 9	251.99	215.27	-

\*\* ICICI Prudential Blended Plan - Plan A and ICICI Prudential Blended Plan - Plan B are merged in ICICI Prudential Equity - Arbitrage Fund and ICICI Prudential Banking & PSU Debt Fund respectively during the FY 16-17. The above transactions were considered sound. Before making an investment, AMC evaluated the same on merits and on arms' length basis and in accordance with the objectives of the scheme.

### Annexure V - Redressal of Complaints

Redressal of Complaints received during the period April 2015 - March 2016												
Name of the Mutual Fund – ICICI Prudential Mutual Fund												
Total Number of Folios: 40,50,544 ( as on March 31, 2016)												
Complaint Code	Type of Complaint#	(a) No. of complaints pending at the beginning of the year	(b) No. of Complaints received during the year	Action on (a) and (b)								
				Resolved				Non Actionable *	Pending			
				Within 30 days	30-60 days	60-180 days	Beyond 180 days		0-3 months	3-6 months	6-9 months	9-12 months
I A	Non receipt of Dividend on Units	2	21	23	0	0	0	0	0	0	0	0
I B	Interest on delayed payment of Dividend	0	2	2	0	0	0	0	0	0	0	0
I C	Non receipt of Redemption Proceeds	3	23	26	0	0	0	0	0	0	0	0
I D	Interest on delayed payment of Redemption	0	1	1	0	0	0	0	0	0	0	0
II A	Non receipt of Statement of Account/Unit Certificate	0	0	0	0	0	0	0	0	0	0	0
II B	Discrepancy in Statement of Account	17	3502	3480	0	0	0	0	39	0	0	0
II C	Data corrections in Investor details	0	77	77	0	0	0	0	0	0	0	0

II D	Non receipt of Annual Report/Abridged Summary	0	0	0	0	0	0	0	0	0	0	0
III A	Wrong switch between Schemes	1	86	87	0	0	0	0	0	0	0	0
III B	Unauthorized switch between Schemes	0	5	4	1	0	0	0	0	0	0	0
III C	Deviation from Scheme attributes	0	0	0	0	0	0	0	0	0	0	0
III D	Wrong or excess charges/load	0	3	3	0	0	0	0	0	0	0	0
III E	Non updation of changes viz. address, PAN, bank details, nomination, etc	5	686	686	0	0	0	0	5	0	0	0
IV	Others	3	158	159	0	0	0	0	2	0	0	0
	<b>Total</b>	<b>31</b>	<b>4564</b>	<b>4548</b>	<b>1</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>46</b>	<b>0</b>	<b>0</b>	<b>0</b>

\* If others include a type of complaint which is more than 10% of overall complaint, provide that reason separately.  
Example : Complaint number from I A to III E is 1000 and Others alone is 500 and transmission linked complaints (within others) are 200 then provide Transmission as separate reason (V) along with all other parameters  
# including against its authorized persons/ distributors/ employees. etc.  
**Non actionable** means the complaint that are incomplete / outside the scope of the mutual fund.  
This statement is reviewed and approved by the Trustees of ICICI Prudential Mutual Fund.

Redressal of Complaints received during the period April 2016 - March 2017												
Name of the Mutual Fund – ICICI Prudential Mutual Fund												
Total Number of Folios :49,94,923												
Complaint Code	Type of Complaint#	(a) No. of complaints pending at the beginning of the Year	(b) No. of Complaints received during the year	Action on (a) and (b)								
				Resolved				Non Actionable	Pending			
				Within 30 days	30-60 days	60-180 days	Beyond 180 days		0-3 months	3-6 months	6-9 months	9-12 months
I A	Non receipt of Dividend on Units	0	20	20	0	0	0	0	0	0	0	0
I B	Interest on delayed payment of Dividend	0	0	0	0	0	0	0	0	0	0	0
I C	Non receipt of Redemption Proceeds	0	49	47	0	0	0	0	2	0	0	0
I D	Interest on delayed payment of Redemption	0	1	1	0	0	0	0	0	0	0	0
II A	Non receipt of Statement of Account/Unit Certificate	0	12	12	0	0	0	0	0	0	0	0
II B	Discrepancy in Statement of Account	39	3871	3881	1	0	0	0	28	0	0	0
II C	Data corrections in Investor details	0	92	92	0	0	0	0	0	0	0	0
II D	Non receipt of Annual Report/Abridged Summary	0	0	0	0	0	0	0	0	0	0	0
III A	Wrong switch	0	124	122	0	0	0	0	2	0	0	0

	between Schemes											
III B	Unauthorized switch between Schemes	0	1	1	0	0	0	0	0	0	0	0
III C	Deviation from Scheme attributes	0	0	0	0	0	0	0	0	0	0	0
III D	Wrong or excess charges/load	0	1	1	0	0	0	0	0	0	0	0
III E	Non updation of changes viz. address, PAN, bank details, nomination, etc	5	202	203	1	0	0	0	3	0	0	0
IV	Others*	2	275	271	0	0	0	0	6	0	0	0
	<b>Total</b>	<b>46</b>	<b>4648</b>	<b>4651</b>	<b>2</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>41</b>	<b>0</b>	<b>0</b>	<b>0</b>

\* If others include a type of complaint which is more than 10% of overall complaint, provide that reason separately.

Example : Complaint number from I A to III E is 1000 and Others alone is 500 and transmission linked complaints (within others) are 200 then provide Transmission as separate reason (V) along with all other parameters

# including against its authorized persons/ distributors/ employees. etc.

**Non actionable** means the complaint that are incomplete / outside the scope of the mutual fund.

Redressal of Complaints received during the period April 2017 - March 2018												
Name of the Mutual Fund – ICICI Prudential Mutual Fund												
Total Number of Folios :66,54,129												
Complaint Code	Type of Complaint#	(a) No. of complaints pending at the beginning of the Year	(b) No. of Complaints received during the year	Action on (a) and (b)								
				Resolved				Non Actionable	Pending			
				Within 30 days	30-60 days	60-180 days	Beyond 180 days		0-3 months	3-6 months	6-9 months	9-12 months
I A	Non receipt of Dividend on Units	0	137	134	0	0	0	0	3	0	0	0
I B	Interest on delayed payment of Dividend	0	1	1	0	0	0	0	0	0	0	0
I C	Non receipt of Redemption Proceeds	2	68	67	2	1	0	0	0	0	0	0
I D	Interest on delayed payment of Redemption	0	0	0	0	0	0	0	0	0	0	0
II A	Non receipt of Statement of Account/Unit Certificate	0	9	7	1	1	0	0	0	0	0	0
II B	Discrepancy in Statement of Account	28	3521	3512	7	1	0	0	29	0	0	0
II C	Data corrections in Investor details	0	231	231	0	0	0	0	0	0	0	0
II D	Non receipt of Annual Report/Abridged Summary	0	0	0	0	0	0	0	0	0	0	0
III A	Wrong switch between Schemes	2	227	226	1	0	0	0	2	0	0	0

III B	Unauthorized switch between Schemes	0	0	0	0	0	0	0	0	0	0	0
III C	Deviation from Scheme attributes	0	0	0	0	0	0	0	0	0	0	0
III D	Wrong or excess charges/load	0	0	0	0	0	0	0	0	0	0	0
III E	Non updation of changes viz. address, PAN, bank details, nomination, etc	3	426	429	0	0	0	0	0	0	0	0
IV	Others*	6	514	514	2	1	0	0	3	0	0	0
	<b>Total</b>	41	5134	5121	13	4	0	0	37	0	0	0

\* If others include a type of complaint which is more than 10% of overall complaint, provide that reason separately.

Example : Complaint number from I A to III E is 1000 and Others alone is 500 and transmission linked complaints (within others) are 200 then provide Transmission as separate reason (V) along with all other parameters

# including against its authorized persons/ distributors/ employees. etc.

Non actionable means the complaint that are incomplete / outside the scope of the mutual fund.

Redressal of Complaints received during the period April 2018 - May 2018												
Name of the Mutual Fund – ICICI Prudential Mutual Fund												
Total Number of Folios: 6804826												
Complaint Code	Type of Complaint#	(a) No. of complaints pending at the beginning of the month	(b) No. of Complaints received during the months	Action on (a) and (b)								
				Resolved				Non Actionable *	Pending			
				Within 30 days	30-60 days	60-180 days	Beyond 180 days		0-3 months	3-6 months	6-9 months	9-12 months
I A	Non receipt of Dividend on Units	3	32	35	0	0	0	0	0	0	0	0
I B	Interest on delayed payment of Dividend	0	1	1	0	0	0	0	0	0	0	0
I C	Non receipt of Redemption Proceeds	0	10	8	0	0	0	0	2	0	0	0
I D	Interest on delayed payment of Redemption	0	0	0	0	0	0	0	0	0	0	0
II A	Non receipt of Statement of Account/Unit Certificate	0	0	0	0	0	0	0	0	0	0	0
II B	Discrepancy in Statement of Account	29	518	529	0	0	0	0	18	0	0	0
II C	Data corrections in Investor details	0	25	25	0	0	0	0	0	0	0	0

II D	Non receipt of Annual Report/Abridged Summary	0	0	0	0	0	0	0	0	0	0	0
III A	Wrong switch between Schemes	2	45	46	0	0	0	0	1	0	0	0
III B	Unauthorized switch between Schemes	0	0	0	0	0	0	0	0	0	0	0
III C	Deviation from Scheme attributes	0	0	0	0	0	0	0	0	0	0	0
III D	Wrong or excess charges/load	0	0	0	0	0	0	0	0	0	0	0
III E	Non updation of changes viz. address, PAN, bank details, nomination, etc	0	39	39	0	0	0	0	0	0	0	0
IV	Others@	3	23	26	0	0	0	0	0	0	0	0
<b>Total</b>		<b>37</b>	<b>693</b>	<b>709</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>21</b>	<b>0</b>	<b>0</b>	<b>0</b>

# including against its authorized persons/ distributors/ employees. etc.

Example : Complaint number from I A to III E is 1000 and Others alone is 500 and transmission linked complaints (within others) are 200 then provide Transmission as separate reason (V) along with all other parameters

\* Non actionable means the complaint that are incomplete / outside the scope of the mutual fund.

@ If others include a type of complaint which is more than 10% of overall complaint, provide that reason separately



III A	Wrong switch between Schemes	1	40	38	0	0	0	0	3	0	0	0
III B	Unauthorized switch between Schemes	0	0	0	0	0	0	0	0	0	0	0
III C	Deviation from Scheme attributes	0	0	0	0	0	0	0	0	0	0	0
III D	Wrong or excess charges/load	0	0	0	0	0	0	0	0	0	0	0
III E	Non updation of changes viz. address, PAN, bank details, nomination, etc	0	74	72	0	0	0	0	2	0	0	0
IV	Others@	0	19	18	0	0	0	0	1	0	0	0
Total		21	810	801	0	0	0	0	30	0	0	0

# including against its authorized persons/ distributors/ employees. etc.

\* Non actionable means the complaint that are incomplete / outside the scope of the mutual fund.

@ If others include a type of complaint which is more than 10% of overall complaint, provide that reason separately

## Investor Complaints Report

**Redressal of Complaints received against Mutual Funds (MFs) for the month of August 2018 -September 2018**

Name of Mutual Fund :		ICICI Prudential Mutual Fund										
Total Number of Folios :		71,57,149										
Complaint Code	Type of Complaint#	(a) No. of complaints pending at the beginning	(b) No. of Complaints received during the months	Action on (a) and (b)								
				Resolved				Non Actionable *	Pending			
				Within 30 days	30-60 days	60-180 days	Beyond 180 days		0-3 months	3-6 months	6-9 months	9-12 months
I A	Non receipt of Dividend on Units	0	6	6	0	0	0	0	0	0	0	0
I B	Interest on delayed payment of Dividend	0	0	0	0	0	0	0	0	0	0	0
I C	Non receipt of Redemption Proceeds	0	9	9	0	0	0	0	0	0	0	0
I D	Interest on delayed payment of Redemption	0	0	0	0	0	0	0	0	0	0	0
II A	Non receipt of Statement of Account/Unit Certificate	0	0	0	0	0	0	0	0	0	0	0
II B	Discrepancy in Statement of Account	11	320	321	0	0	0	0	10	0	0	0
II C	Data corrections in Investor details	13	294	300	0	0	0	0	7	0	0	0
II D	Non receipt of Annual Report/Abridged Summary	0	0	0	0	0	0	0	0	0	0	0
III A	Wrong switch between Schemes	3	23	24	0	0	0	0	2	0	0	0
III B	Unauthorized switch between Schemes	0	0	0	0	0	0	0	0	0	0	0
III C	Deviation from Scheme attributes	0	0	0	0	0	0	0	0	0	0	0
III D	Wrong or excess charges/load	0	0	0	0	0	0	0	0	0	0	0
III E	Non updation of changes viz. address, PAN, bank details, nomination, etc	2	83	85	0	0	0	0	0	0	0	0
IV	Others@	1	33	32	0	0	0	0	2	0	0	0
Total		30	768	777	0	0	0	0	21	0	0	0
# including against its authorized persons/ distributors/ employees. etc.												
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@ If others include a type of complaint which is more than 10% of overall complaint, provide that reason separately												

## Investor Complaints Report

Redressal of Complaints received against Mutual Funds (MFs) for the month of October 2018 -November 2018

Name of Mutual Fund : ICICI Prudential Mutual Fund

Total Number of Folios : 73,93,571

Complaint Code	Type of Complaint#	(a) No. of complaints pending at the beginning	(b) No. of Complaints received during the months	Action on (a) and (b)								
				Resolved				Non Actionable *	Pending			
				Within 30 days	30-60 days	60-180 days	Beyond 180 days		0-3 months	3-6 months	6-9 months	9-12 months
I A	Non receipt of Dividend on Units	0	12	12	0	0	0	0	0	0	0	0
I B	Interest on delayed payment of Dividend	0	0	0	0	0	0	0	0	0	0	0
I C	Non receipt of Redemption Proceeds	0	6	6	0	0	0	0	0	0	0	0
I D	Interest on delayed payment of Redemption	0	0	0	0	0	0	0	0	0	0	0
II A	Non receipt of Statement of Account/Unit Certificate	0	0	0	0	0	0	0	0	0	0	0
II B	Discrepancy in Statement of Account	10	188	195	0	0	0	0	3	0	0	0
II C	Data corrections in Investor details	7	211	214	0	0	0	0	4	0	0	0
II D	Non receipt of Annual Report/Abridged Summary	0	0	0	0	0	0	0	0	0	0	0
III A	Wrong switch between Schemes	2	14	16	0	0	0	0	0	0	0	0
III B	Unauthorized switch between Schemes	0	0	0	0	0	0	0	0	0	0	0
III C	Deviation from Scheme attributes	0	0	0	0	0	0	0	0	0	0	0
III D	Wrong or excess charges/load	0	0	0	0	0	0	0	0	0	0	0
III E	Non updation of changes viz. address, PAN, bank details, nomination, etc	0	35	34	0	0	0	0	1	0	0	0
IV	Others@	2	10	10	0	0	0	0	2	0	0	0
Total		21	476	487	0	0	0	0	10	0	0	0

# including against its authorized persons/ distributors/ employees. etc.

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@ If others include a type of complaint which is more than 10% of overall complaint, provide that reason separately